BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

ORIGINAL APPLICATION NO.60 OF 2021 (WZ)

ARYAVART FOUNDATION **APPLICANT**

VERSUS

HEMANI INDUSTRIES LTD. & ORS **RESPONDENTS**

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REPLY OF RESPONDENT NO.1 - HEMANI INDUSTRIES LTD.

MAY IT PLEASE THE HON'BLE TRIBUNAL -

1. The present Reply is being filed on behalf of HEMANI INDUSTRIES LTD, (hereinafter referred to as "**Respondent No.1**") in the captioned Application. Respondent No.1 is represented through Mr.Dinanath Ramnaryan Rai who is Director to sign on behalf of Respondent No.1. Respondent No.1 reserves its right to file a detailed Affidavit at a later stage if required.

2. The Respondent No.1 is in receipt of the copy of the Original Application and thus would like to reply the same. At the outset, it is submitted that save and except those which are a matter of record, all averments and submissions made by the

Applicant are disputed and denied by the Respondent No.1 as if traversed seriatim unless specifically admitted herein and therefore no part of this Reply should be deemed to be an admission for want of specific denial.

3. The Respondent No.1 submits that the present application is not maintainable on the ground that this Hon'ble Tribunal does not have jurisdiction to try and entertain the present application on inter alia the following grounds which are detailed hereinafter:

I. PRELIMINARY OBJECTIONS

A. Application has not been filed within the period of limitation prescribed under section 14 and 15 National Green Tribunal Act, 2010 hereinafter referred to as "the NGT Act, 2010

B. The Applicant, being a complete stranger to the project has no *locus standi* to file the present application as it is not a "person aggrieved" within the provisions of the NGT Act,2010.

C. The Applicant has stated incomplete and inaccurate facts. The proceedings suffer from the vice of *suggiofalsi and suppression veri.*

A. ISSUE OF LIMITATION

i) It is submitted that the present application is barred by limitation u/s 14(3) of the NGT Act, 2010 which prescribes a period of six months for filing an

application from the date on which the cause of action for such dispute "first" arose, extendable by a further period of 60 days thereafter, provided that the Applicant may show by a sufficient cause that the Applicant was prevented from filing such an application in time. Further, the Applicant has also sought to file an application under section 15 of the said act which also provides for the aforesaid words "the date', "cause of action" and "first arose"

ii) The application was filed on 03rd August 2021. The averment in the application relating to limitation is reproduced herein below:

"Limitation"

That the present application is under Sec.18(1) read with Sec.14,15 of National Green Tribunal Act,2010. That the inspection of the Respondent has been conducted within the prescribed period of last 6 months (the last test report dated 11.6.2021). It is submitted that it is a recurring cause of action in as much as the cause of action arises on each and every occasion when the effluent not measuring up to prescribed standards is discharged into Sea.

iii) It is submitted that the wording of Section 14 is clear that the cause of action **first arose** and **not recurring cause of action**. That this Hon'ble Tribunal has categorically held in a number of cases that the usage of the words 'first arose' in section 14(3) and section 15(3) takes away knowledge for the purpose of determining the time from where the limitation period

begins to run. Hence the present application is nothing but an abuse of process of law and needs to be dismissed with costs.

iv) It is submitted that the date of knowledge has absolutely no application while interpreting the provisions of Section 14 and 15 of the NGT Act. The said Act is a special enactment and hence, there is a statutory prescription of the special period of limitation under Sections 14(3) and 15(3) of the said Act, which will certainly exclude general law of limitation.

v) Further, the application of the principles of recurring and/or continuing cause of action for the purposes of disputes under Sections 14 and 15 of the said Act would lead to serious anomalous and undesirable consequences. That the Legislature while enacting the statute purposely used the words "first" for "cause of action" to file an action before the Tribunal. That the Hon'ble Supreme Court in the case of L.C. Hanumanthappa v/s. H.B. Shivakumar (2016) I SCC 332 has held that the word 'first' has been used between the words 'sues and 'accrued'. This would mean that if a' suit is based on multiple causes of action, the period of limitation will begin to run from the date when the right to sue first accrues. To put it differently, successive violation of the right not give rise to fresh

cause and the suit will be liable to be dismissed if it is beyond the period of limitation counted from the day when the right to sue first accrued.

vi) That in a catena of cases, this Hon'ble Tribunal has also taken the view that limitation period begins to run from the date when the cause of action first arose including in Application No. 33 of 2016 *Jai Javan Jai Kisan and Ors. Vs Vidarbha Cricket Association and Ors.*; O.A. NO. 179 of 2016 Graminee Environment Foundation vs. Balaji Infrastructures Ltd. and Ors, OA No. 95 of 2014 Mr. Suresh Waman Dhavale and ors. vs MOEF and Ors

vii) Similarly, section 15(3) of the act contemplates that no application for grant of compensation or relief or restitution of property or environment shall be entertained unless the same has been made within a period of five years from the date on which the for such compensation relief first arose.

viii) It is submitted that cause of action for filing an application under the provisions of the Green Tribunal Act, 2010 cannot accrue on the day when a person discovers the act of environmental damage. This Hon’ble Tribunal has rejected the proposition of ‘Discovery Rule’ being applicable to patent event

perceptible to the public at large and therefore by no stretch of imagination can the cause of action for filing an application under the provisions of the said act could accrue on the day when such environmental damage is discovered by the party. The Applicant has thus approached this Hon'ble Tribunal with the sole intention to overcome the difficulty of limitation under the act, has approached this Hon'ble Tribunal with unclean hands. Therefore, the present Application under section 14 and 15 of the NGT Act, 2010 is clearly barred by limitation.

B. The Applicant is not a 'person an aggrieved' under the provisions of the NGT Act,2010.

i. It is submitted that the Applicant does not have any *locus standi* to file an Application under the provisions of section 14 and 15 of the National Green Tribunal Act, 2010 as it is not a "person aggrieved" under section 18(2) of the NGT Act, 2010 read with Rule 8 (5) of the NGT Rules, 2011. Pertinently, the Applicant fails to disclose how it is aggrieved only discharging the trade effluent by Respondent No.1 and/or how he is concerned with the Respondent No.1.

ii. The Applicant has only filed the present case against the Respondent No.1 and has not joined the other parties for his vested interests. The Application is thus

not maintainable on the ground of non-joinder of parties.

iii. The Hon'ble Supreme Court in the case of Aya Ayubkhan Noorkhan Pathan vs. State of Maharashtra and Ors (2013) 4 SCC 465 has held that the person aggrieved does not include a person who suffers from a psychological or an imaginary injury; a person aggrieved must, therefore, necessarily be one whose right or interest has been adversely affected or jeopardy

iv. As such, the present application is not maintainable at the behest of the Applicant and ought to be dismissed with costs.

C. Issue of *Suggestiofalsi and suppressio very*:

i. The Applicant has instituted the present proceedings on the ground that it is the Applicant alone which is discharging the trade effluent in the deep sea through so called Ghost Pipeline and is relying on the inspection report of GPCB dated 11.06.2019. Infact has suppressed the fact from this Hon'ble Tribunal that the said pipeline is un-used pipeline and nowhere it is stated that it is discharging in the deep sea.

ii. The details facts about the said pipeline are the given by the Respondent No.1 in the brief facts cited below, but it is to the surprise of the Respondent No.1 that the

Applicant could get and file the copy of inspection report but suppresses the response of the Respondent No.1 to the same and the further action taken report of the GPCB.

4. It is submitted that the Respondent No.1 is an environmentally conscious, law-abiding company and had in bona fide interest applied for all clearances in accordance with the law and obtained all requisite approvals, including permission of Gujarat Pollution Control Board ("GPCB") for manufacturing of specialty chemicals and pesticides intermediates in the plant ("the Plant"). It is humbly submitted that the Respondent No.1 has been regularly submitting its half-yearly compliance reports to MoEF&CC to show that it is in compliance with the environment clearance conditions.

5. It is pertinent to mention that the Applicant in the instant Application has raised whimsical and vague allegations against the Respondent No.1 which are unsubstantiated supported with any cogent material proof.

6. It is humbly submitted that the present Application has not been filed in public interest and hence, entertaining the present Application would amount to an abuse of the process of law. It is therefore most sincerely submitted that this Application be dismissed with heavy cost.

II. ENVIRONMENTAL COMPLIANCE BY THE RESPONDENT NO.1.

a. It is reiterated that the Respondent No.1 is an environmentally conscious company and that it has undertaken every possible due diligence to operate in harmony with environment. The said industrial unit as mentioned in the Original Application has been operating in compliance with the relevant environmental and regulatory requirements. In this regard the Respondent would like to place reliance on following documents:

   i. Latest Amended Environmental Clearance granted by Ministry of Environment, Forest and Climate Change dated 25.01.2021.

   ii. Consent to Establish (CTE – 45730) (after obtaining Environment clearances) under section 25 of Water Act, 1974 and section 21 of Air Act, 1981.

   iii. Consent Order No. AWH-109766 under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, Section 21 of the Air (Prevention and Control of Pollution) Act, 1981

and authorization under Rule 6(2) of the Hazardous and Other Waste (Management and Transboundary) Rules, 2016 dated 15.10.2020 and valid upto 14.07.2025;

Copy of Latest Amended Environmental Clearance granted by Ministry of Environment, Forest and Climate Change dated 25.01.2021 is annexed herewith as ***ANNEXURE R-1****.*

Copy of Consent to Establish Order No. CTE - 45730, Consent Order No. AWH-109766, is annexed herewith as ***ANNEXURE R-2 (Colly.).***

iv. Details of Effluent Treatments plant is as follows: Industrial effluent is generated 2181 KLD while Domestic is generated 145 KLD.

v. For industrial effluent, the Respondent No.1 have provided two types of treatment facilities for week stream and Concentrated stream.

vi. For week stream, conventional treatment plant provided having hydraulic capacity of 1080 KLD and consisting following treatment units:

a. Oil and Grease trap
b. Equalization cum Collection tank
c. Primary treatment tank

d. Filter press
e. Filtrate holding tank
f. Aeration Tank
g. Secondary clarifier
h. Internal holding tank
i. Aeration Tank 2
j. Secondary Clarifier
k. Secondary Clarifier holding Tank
l. Tertiary Clarifier
m. Pressure sand filter
n. Activated Carbon filter
o. Treated holding tank

vii. The ETP is managed by highly skilled professionals and is following the standard process flow.

The copy of Process flow diagram is annexed herewith and marked as ***ANNEXURE – R- 3.***

The copy of effluent treatment process details is annexed herewith and marked as ***ANNEXURE – R-4.***

viii. The weak stream including washing effluent, boiler blow-down, cooling blow-down, condense set for ME and ATFD and domestic effluent is being treated in conventional

treatment plant. After achieving the required norms, it is discharged into GIDC drain.

ix. The Respondent No.1 has obtained necessary permission for discharge of effluent into GIDC drain from Gujarat Industrial Corporation.

The copy of the permission letter is annexed herewith and marked as ***ANNEXURE –R-5.***

x. Online flow meter at the inlet of ETP, primary settling tank and DO meter at Aeration tank installed. Equalization tank is also equipped with TDS and PH. Meter. In addition to this the Respondent No.1 has also provided VOC meter near ETP area. As VOC is very vital parameter the VOC meter is also installed at collection tank.

The photographs of all the compliances are annexed herewith and marked as ***ANNEXURE – R-6.***

xi. As submitted earlier the Respondent No.1 is discharging treated effluent with free-flow system. At the final outlet flow-meter as well as TOC meter are installed. The reading of the same electronically are displayed on the board.

The Photograph of the outlet flow-meter and

TOC meter is annexed herewith and marked as ***ANNEXURE – R-*** 7

xii. For high COD and concentrated stream, following system is provided.

MEE-1: Capacity of 100 KLD

Solvent stripper + MEE+ATFD

MEE-2: Capacity of 100 KLD

Solvent stripper + MEE+ATFD

MEE-3: Capacity of 300 KLD

Solvent stripper + MEE+ATFD

The copy of flow diagram of MEE is annexed herewith and marked as ***ANNEXURE – R-8***

xiii. In addition to this the Respondent No.1 has also provided Incinerator, having capacity of 9.0 MTD solid waste and 20 KLD for liquid waste as per CPCB guideline for incineration of high calorific waste.

xiv. As the Respondent No.1 in its manufacturing process is generating various inorganic and organic hazardous waste for which the Respondent No.1 have obtained the CTO (vide no. AWH-109766), issued on 15/10/2020 which valid up-to 14.07.2025.

xv. The Respondent No.1 has obtained membership of M/s Saurashtra Enviro Project Pvt. Ltd (M/s. SEPPL, Kutch) and membership of Bharuch Enviro Infrastructure limited (M/s BEIL, Bharuch), Eco-care Infra pvt limited and M/s Safe Enviro Protection Pvt Limited for disposal inorganic and ETP waste.

The copies of said memberships are annexed herewith and marked as ***ANNEXURE –R-9***.

xvi. The Respondent No.1 has obtained Membership from GEPIL for waste mix processing and alternate fuel resource facility

The copy of said membership is annexed herewith and marked as ***ANNEXURE –R-10***

xvii. The Respondent No.1 has obtained Membership of RSPL for re-procession of waste.

The copy of said membership is annexed herewith and marked as ***ANNEXURE –R-*** 11

xviii. The Respondent No.1 is also associated with M/s Ambuja Cement, District – Gir Somnath for co-processing of distillation residue.

The copy permission letter is annexed herewith and marked as ***ANNEXURE –R-12***

xix. During manufacturing process some other hazardous waste is also generated which can scientifically reused/reprocess/ can be used as a raw material for other industries. However as per hazardous waste rules, 2016, such industries have to obtain the permission under rule 9 from State pollution control board can receive said hazardous waste from the generating industry.

xx. The Respondent No.1 has identified such industries and giving the waste to whom those have obtained required permission to receive our different waste.

xxi. All kind of hazardous waste is being sent through online manifest system of XGN which is well-known module of GPCB. The compliance report and XGN data are updated regularly on site.

xxii. The total cost of our Environment Management Systems for the plant is more than 51 Core till date.

It is therefore most respectfully submitted that the Respondent is operating in compliance with the regulations and conditions imposed by or under existing laws in India.

III. THE APPLICANT IS TRYING TO MISLEAD THIS HON'BLE TRIBUNAL

a. The Applicant has made two so called false allegations against the Respondent No.1 in the Application and is trying to mislead the Hon'ble Tribunal by suppressing the facts and portraying the said so called allegations to accuse the Respondent No.1 for Pollution.

b. **Response to Allegation of Ghost Pipeline –**

i. It is submitted that at the time of commissioning of industrial plant, it was routine practice of the industries located at GIDC Dahej, that pipeline from final outlet of the industry (i.e., from boundary of industry) to nearby manhole of GIDC underground drainage, to be laid down by the individual industry for discharge of treated effluent. The pipeline was laid down approximately 20 feet from the industries boundary wall to nearest manhole of GIDC drain. It was in notice of GIDC as well GPCB at that time. In other words, it was not ghost pipeline.

ii. Over a period of time and after development of Dahej industrial area, later on it was decided to provide disposal line for treated effluent in such a way that it should be visible, free-fall at the outlet of the industry so that apparently quality of treated

effluent can be verified publicly and / or by any third party. Further it is easy to collect the sample for scientific analysis by GPCB, and/ or anybody.

iii. During this time, by providing new system old pipeline was as it is and unused. In other word it was not ghost pipeline, but it was old non-operative and unused pipeline.

iv. However, GPCB issued direction under section 33(A), under Water Act 74, dated 22.08.2019 for this so-called illegal pipeline. It can be seen from the inspection report that at the time of inspection the effluent was not being discharged in that pipeline. However, as it was not in use some accumulated effluent, reflected high COD value. It was perception of inspection officers that industry might have discharged through this pipeline. Thus the GPCB issued Closure Direction by GPCB dated 22.08.2019.

The Copy of inspection report is annexed herewith and marked as ***ANNEXURE – R-13***

The Copy of Closure Direction dated 22.08.2019 is annexed herewith and marked as ***ANNEXURE – R-14***

v. However, in this context, the Respondent No.1 took immediate action to remove this pipeline and completely removed of questioned pipeline on dated 26.08.2019.

*The photographs of removal activities are annexed herewith and marked as **ANNEXURE –R-15**.*

vi. The Respondent No.1 thereafter submitted the comprehensive compliance report along with an undertaking to the Respondent no. 2 on dated 26.08.2019. Thus considering the said compliance done by the industry and after due inspection by the officers of GPCB the said closure order was initially for the period of three months revoked by letter dated 06.09. 2019..

*The Copy of Compliance Report dated 26.08.2019 is annexed herewith and marked as **ANNEXURE – R-16***

*The Copy of Conditional Revocation Order of GPCB dated 06.09.2019 is annexed herewith and marked as **ANNEXURE – R-17***

vii. At present there is no such pipeline and the said fact is also verified by officers of GPCB. The Respondent No.1 humbly submits that Respondent

No.1 has planted trees on the said area after removal of the un-used pipeline.

The photos of the present situation are annexed herewith and marked as ***ANNEXURE – R – 18***

viii. It is submitted that after due inspection by the GPCB officers on 14.11.2019 the closure order dated 22.08.2019 was finally revoked by the GPCB on 06.12.2019.

The Copy of said Revocation Order is annexed herewith and marked as ***ANNEXURE – R-19.***

ix. Thus due to the said misconception the plant of Respondent No.1 was closed for almost 14 days and the Respondent No.1 has to submit a bank guarantee of Rs. 20,00,000/- to GPCB, which has also been encashed by the Respondent GPCB.

x. The Respondent No.1 therefore submits that as on date no cause of action thus survives for the allegation of so-called ghost pipeline and even otherwise also the Respondent No.1 has received the notice to give explanation. Therefore, the Respondent No.1 has submitted action plan of the same, and after considering the said action plan and acting upon it the issue is resolved. Thus the

Applicant therefore is estopped from espousing the said issue again before this Hon'ble Tribunal. It is a trite law that a person cannot be held guilty for the same crime again and again. The Respondent No.1 has already paid the fine for the violation noted earlier.

c. **Response to allegation of Fire accident dated 12.11.2018 -**

i. On 12.11.2018 at night there was a fire in plant no.1 and three workers were affected.

ii. The Respondent No.1 informed to Deputy Director Industrial Safety and Health (DISH) immediately after the said incident.

iii. Thereafter the officers of the DISH inspection report of DISH inspected the area and submitted a report. *The copy of report of DISH dated 07.12.2018 is annexed herewith and marked as* ***ANNEXURE –R-20.***

iv. Considering the said incident, the GPCB had also issued a Closure order on 14.11.2018,
The copy of report of dated 14.11.2018 is annexed herewith and marked as ***ANNEXURE –R-21.***

v. It is submitted that that being a chemical manufacturing industry despite of all due precautions and necessary monitoring sometime due to error such incidence could take place, but Respondent No.1 is taking all due care to avoid such incidents, thus immediately thereafter undertook corrective measures and action taken report was submitted to GPCB and DISH.

The copy of the compliance report along with application for revocation is annexed herewith and marked as ***ANNEXURE –R-22.***

vi. After taking corrective measures by the industry the Deputy Director Industrial Safety and Health revoked the restriction order vide its letter dated 07.12.2018

The copy of the said revocation order of DISH is annexed herewith and marked as ***ANNEXURE –R-23.***

vii. The affected workmen were paid compensation amounts as per law. The GPCB thereafter vide its letter dated 12.12.2018 has temporary revoked Closure order dated 14.11.2018 and final revoked on 02.03.2019.

The copy of the said revocation order dated 02.03.2019 of GPCB is annexed herewith and marked as ***ANNEXURE –R-24***

d. **Response to allegation of Fire accident dated 06.11.2020 -**

i. On dated 6/11/2020 morning there was a fire and the worker named Ramkumar Jaikishor Choudhary was burned and later on died.

ii. The Respondent No.1 informed to Deputy Director Industrial Safety and Health, Bharuch with required details in prescribed form.

iii. The Deputy Director, Industrial Safety and Health Bharuch visited plant and investigated matter on 07.11.2020. It was fire in MEE-1 plant and directed to asked to not to carry out industrial activity and also directed to take actions. In this connection GPCB Bharuch office has also visited and issued closure direction on 26.11.2020.

The copy of inspection report of DISH dated 07.11.2020 is annexed hereto and marked as ***ANNEXURE –R-25***

iv. After taking corrective measures by the industry the Deputy Director Industrial Safety and Health revoked the restriction order vide its letter dated 17.11.2020

The copy of the said revocation order of DISH is annexed herewith and marked as ***ANNEXURE –R-26***

v. The Respondent No.1 has paid Rs.46,04,179/- as compensation amount of late Shri Ramkumar Jaikishor Choudhary and further deposited an interim compensation for environment damage of Rs. 1 Cr with GPCB as per the closure directions. *The copy of receipt of deposit of Rs. 1Cr is annexed herewith and marked as* ***ANNEXURE –R- 27***

e. The Applicant is also relying upon the closure order dated 04.05.2021 annexed to Annexure A-82, the same was issued on certain observation as to deviation COD norms of final outlet w/w holding tank and 250 drums of containing process residue also storage of MEE salt. The said observation was replied by the Respondent No.1 vide its reply-cum-compliance report dated 06.05.2021 and on necessary inspection the renovation order was issued by the GPCB.

The copy of the reply-cum-compliance report of Notice of direction against revocation is annexed herewith and marked as ***ANNEXURE –R-28.***

IV. PARA-WISE-REPLY TO THE FACTS OF THE CASE

7. The Respondent No.1 submits that, with respect to para nos.1 to 5 this Respondent does not wish to offer any comments as the same are matter of record.

8. The contents of Para 6 are vague, baseless and is the outcome of mere surmises of the Applicant, however the Applicant has not shown any record of illegal usage of the so-called ghost pipeline. The only basis for fictitious story put forth by the Applicant are the information received by him under RTI, but has not produced any proof as to when he had applied for RTI and by which correspondence he has obtained the said voluminous documents targeting only the Respondent No.1 industry. Thus the Applicant be put to strict proof for the custody of the documents, which shows the ill motives of the applicant to file the present application.

9. It is further submitted that the observations of Hon'ble Supreme Court in Paryavaran Suraksha Samiti are not applicable to the instant case as the facts of the present case are different from the case before Hon'ble Supreme Court wherein the industry was not

having functional effluent treatment plant. The Respondent No.1 has in the above cited facts have clarified in detail about to the environmental management systems installed by the Respondent No.1 with primary, secondary and tertiary effluent treatment facility. The said effluent treatment plant has been time and again verified by the GPCB and the results are available online.

10. The contents of Para 7 that the Respondent No.1 is non-complaint since its inception is false and even otherwise also if the Applicant is of the knowledge of the said fact could have approached this Hon'ble Tribunal at the first instance, thus the present application is barred by the reason of limitation. There is evidently no proof with the Applicant to support its contention as if it would have been the case the Applicant would not have received the necessary permission which are given after due diligence on the part of the concerned authorities. The inspection reports of last 5 years which are annexed by the Applicant are nothing but the routine inspection reports and do not demonstrate any such non-compliance as being portrayed by the Applicant.

11. It is most respectfully submitted that the Respondent No.1 has complied and is complying all the norms laid down by the authorities from time to time and thus has received necessary permissions for the manufacturing. The allegation in Para 8 that the Respondent No.1 is non-compliant is vague and devoid of any material facts to that effect. Thus is denied by the Respondent

No.1 in toto. It is further submitted that since the inception of the plant, GPCB officers have visited the plant more than 120 times. In addition to the GPCB other Regulatory authorities like GIDC, Factory Inspector, and MoEF & CC have visited the plant and EMS system. In addition to this, as per order of Hon'ble High Court, Environment Audit Scheme is applicable to the activities carried out by Respondent No.1, thus every year Environmental Audit is being carried out by Schedule-I auditor. The Respondent No.1 craves leave to refer to and rely upon the said Environmental Audit at the time of hearing of the present Application. The Respondent No.1 submits that the Respondent No.1 is in its true letter and spirit is complying all the norms laid down by the various environmental laws and is trying is level best to maintain the highest standard of the environment management system.

12. The contents of para 11 are false and denied by the Respondent No.1 in toto. The allegations that the Respondent No.1 is violating the prescribed norms vide the consents and authorization order is vague and based on the mere fantasies of the Applicant.

13. The annexures A-1 to A-19 as referred to in para 12 are the copies of various permissions issued by GPCB from time to time, and is the matter of fact, hence the Respondent No.1 does not wish to offer any comments over the same.

14. The contents of para 13 from Annexure A-20 to A-51 are the routine inspection reports of GPCB wherein the observations, if any, were clarified by the Respondent No.1 from time to time. Thus the same are a matter of fact and the Respondent No.1 does not wish to offer any comments. The narration /interpretation of the Respondent No.1 that the reports are showing continuous violations and such other allegations are denied by the Respondent No.1 in toto.

15. The contents of Para 14 are the analysis reports/ test reports of the samples collected as routine checks which are at Annexure A-52 to A-70. Thus does not wish to offer any comments over the same.

16. It is submitted that in the event during routine inspection if the officers of the GPCB finds any deviation in prescribed norms or has any observations it informs the industry by issuing the notices the said notices are annexed by the Applicant as Annexure A-71 to A-78 and the same are replied by the Respondent with immediate corrective action and/or clarifications vide its replies. *The copies of the replies to Annexure 71 to 78 submitted from time to time are annexed herewith and marked as* ***ANNEXURE – R-29.***

17. Further in the event of certain non-compliances and accident which took place in the plant the GPCB has issued the directions under Air Act and Water Act thus the same are annexed by the Applicant in Annexure A-79 to A-78 and to the same after due compliance and necessary application the GPCB after due inspection has revoked the said directions.

18. It is admitted and the matter of record that the due to some deviations and accidents at the plant the statutory authorities have taken strict action against the Respondent No.1 and the Respondent No.1 is being penalized for the same as and by of punishment inflicted by the authorities in accordance with law. Thus for the same no fresh application like the present is maintainable as barred by law on the ground of *double-jeopardy*. The said feeble attempt to mislead this Hon'ble Tribunal against the Respondent No.1 on the part of the Applicant is required to be deprecated by the hands of this Hon'ble Tribunal.

19. The contentions of the Applicant in para 19 and 21 are generalize one referring to the reports in some other matter which is not relevant for the sake of adjudication of the present matter against Respondent No.1, hence the Respondent No.1 does not wish to offer any comments over the same. The Respondent No.1 submits that it is discharging the treated effluents into the common pipeline provided by GIDC, that too strictly as per the

consented norms and the permissions received by it from time to time.

20. As regard to the allegation in para 22 the Respondent No.1 denies the same and submits that the chemical compounds were Cypermetherin Acid (CMA), CMA was produced during CMAC manufacturing. After CMA, it is chlorinated by reacting it with TC (Thionyl Chloride), isomerization and distillation to get CMAC. So by producing CMA the Respondent No.1 were reducing the pollution load. Its quantity is included with CMAC production capacity. The DCP is produced as 30% solution in xylene. This DCP is used to produce Dicamba. Thus the Respondent No.1 had CCA for plot CH-5 to produce 100 Tone/month, Metamitron/ Glyphosate or any herbicide. Dicamba is an herbicide product. Therefore, the same was been produced in plot No.362. The Respondent No.1 further had obtained EC/CTE/CCA for Alphamethirine, thus applied for CC&A amendment application vide Inward no. 148290 dated 29.11.2018 based on the obtained CTE amendment for merger. Thus the same was replied in its compliance letter and application for revocation application dated 30.11.2018 along with a bank guarantee of Rs.15,00,000/-. Considering the said factual situation, the direction given by order dated 04.11.2018 was revoked by GPCB. The allegation as to closure order dated 26.11.2020 pertaining to the fire accident dated 06.11.2020 is

specifically replied by the Respondent No.1 in para III(c) hereinabove thus reiterate the same to avoid repetition.

The copy of the application for revocation and compliance report is annexed herewith and marked as ***ANNEXURE –R-30***

21. The Applicant if at all so much cautions about the environment would not have targeted only the Respondent No.1 while approaching the authorities as alleged in para 23, that too on the basis of the past events which are been rectified/compensated/refurbished by the Respondent No.1 with due diligence. The Respondent No.1 has miserably failed to point out even a single violation that has adversely affected the environment in any manner. On the other hand, the Respondent No.1 being a chemical industry is by its every effort is following the consented norms.

22. The so called substantial question which is allegedly raised by the Applicant does not exist as the same are based on distorted and concocted facts, thus it is requested to this Hon'ble Tribunal that the same are required to be answered in negative and the present application being devoid of any substantial question to be considered is required to be dismissed in toto.

V. PARA-WISE REPLY TO THE GROUNDS

23. In view of the detailed response of the applicant to the allegation of ghost pipeline at para III (a) the said ground in para A does not survive considering the true facts put forth by the Respondent No.1.

24. The discharge of the treated effluent by the Respondent No.1 is strictly as per the consented parameters in the permitted pipeline of GIDC with a free flow mechanism. Thus the so called allegation of chocking main GIDC pipeline and discharging the effluents near the sea shore instead of deep sea in para B is the best example of fantasy and unfounded way of thinking of the Applicant, thus is denied by the Respondent No.1. It is further submitted that the discharge as per consented norms is into the pipeline provided by the GIDC which collects the discharge from all other units of the said area and connected pumping stations which finally enters deep sea, the same is evident from the effluent disposal map.

The Effluent Disposal Map is annexed hereto and marked as ***ANNEXURE – R-31***

25. The contents of para C that of expert committee report in the matter of Yashyashvi Rasayan is irrelevant to the present

matter thus be considered to secure any order against the Respondent No.1 in any manner.

26. The contents of para B and C are self-contradictory and show the unfounded views of the Applicant only to target the Respondent No.1 in one or the other way.

27. The Respondent No.1 has not violated any of the consented parameters thus no question of any coercive action arises as per para E. The allegation of discharge is specifically denied by the Respondent No.1 in toto by stating the real factual aspects in the present reply.

28. The contents of para F are vague and baseless thus denied by the Respondent No.1.

29. As the Respondent No.1 and its member units cannot be held liable for causing pollution and environmental degradation on land and sea is not liable to pay any exemplary punitive cost. Thus said allegation in para G & H is baseless and devoid of any substance.

30. The observation as per inspection report dated 04.03.2019 are already complied by the Respondent No.1 and thus the allegation in para I being false and the issue of inspection report dated 04.03.2019 does not survive.

31. The contents of the Para J are denied by the Respondent No.1 and if the said allegation is supposed to be true there would not have been hundreds of inspections and compliances to that effect from time to time by the industry. This shows the ill motive of the Applicant as the Applicant is not concerned with environment but to harass the industries across the state and to become an impediment in the growth of industry to weaken the economy of the country.

32. The contents of the para K & L are denied by the Respondent No.1.

33. The Respondent No.1 has specifically replied to the said allegation in its Para III (c), in view of the same the contents of para M are denied in toto.

34. The contents of Para N, O, P are denied by the Respondent No.1 as the reasons for deviations in the said test report were clarified to the GPCB vide reply dated 20.07.2021 and further the Respondent No.1 has also immediately thereafter took corrective steps and the results of test reports dated 08.07.2021 and 17.07.2021 shown normal results.

The copy of the detailed reply dated 20.07.2021 along with test reports dated 08.07.2021 and 17.07.2021 is annexed herewith and marked as ***ANNEXURE - R-32.***

35. The Applicant has relied upon certain random reports and notices but if would have taken some efforts to find out the action taken and compliances could not have approached this Hon'ble Tribunal with the baseless allegations and fettered mind and being prejudice by looking at *one side of the coin.*

36. The Respondent No.1 has already demonstrated that the present case is not maintainable under the provisions of Section 14 of the Act and the Applicant has miserably failed to justify the present case under the provisions of Section 14 of the Act.

37. **Thus for all the foregoing reasons it is prayed that –**

a. The Original Application may kindly be dismissed.

BHARUCH

DATE – 30 .09.2021

RESPONDENT NO.1

ADVOCATE FOR RESPONDENT NO.1

NOTARY BIPINCHANDRA G. MODI DIST. BHARUCH REGD. NO. 1033/10 GOVT. OF GUJARAT(INDIA)

Hemani Industries Ltd. Unit-III Dahej

VERIFICATION

I, Mr. Dinanath Ramnaryan Rai, Director of the Respondent No.1, do hereby state on solemn affirmation, state that whatever stated hereinabove is true and correct, to the best of my knowledge, information and belief and legal advice given to me.

Solemnly affirmed at Bharuch on this 30th day of September 2021

Director
Of Respondent No.1

NOTARY
BIPINCHANDRA G. MODI
DIST. BHARUCH
REGD. NO. 1033/10
GOVT. OF GUJARAT(INDIA)

Hemani Industries Ltd. Unit-III
Dahej

Sr. No. 11748 2021 990
Date 30 SEP 2021

BIPINCHANDRA G. MODI
Advocate & Notary
My Commission is Expired On
Dated 08 Feb 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

ORIGINAL APPLICATION NO.60 OF 2021 (WZ)

ARYAVART FOUNDATION **APPLICANT**

VERSUS

HEMANI INDUSTRIES LTD. & ORS **RESPONDENTS**

A F F I D A V I T

MAY IT PLEASE THE HON'BLE TRIBUNAL:

I, Mr.Dinanath Ramnaryan Rai, Age: 69 yrs, Occu.: service, having office at Plot No.E-362, CH/5, GIDC Industries Estate, Dahej, Taluka Vagra, District Bharuch, do hereby state on solemn affirmation as under :-

I am the Director of Respondent No.1 above named and responsible for day to day administration of my business. As such, I have gone through the Reply and annexure thereto being filed today. I find that the contents therein are true and correct to the best of my knowledge and belief and which may be treated as part and parcel of the present affidavit.

WHATEVER STATED ABOVE is true and correct to the best of my knowledge and belief. In witness whereof I have signed hereunder at Bharuch on 30th day of September 2021.

DEPONENT

Solemnly affirmed before me by DINANATH RAMNARYAN RAI who is identified by Advocate Shri N.B.Modi whom I personally know.

Date 30 SEP 2021

(BIPINCHANDRA G. MODI)
NOTARY
BHARUCH DISTRICT

30 SEP 2021

I Know The Signatory and identified by me

Advocate
N.B.MODI

NOTARY BIPINCHANDRA G. MODI DIST. BHARUCH REGD. NO. 1033/10 GOVT. OF GUJARAT (INDIA)

NOTARY BIPINCHANDRA G. MODI DISTRICT BHARUCH Guj. State Reg. No. 1033/10 GOVT. OF GUJARAT (INDIA)

Hemani Industries Ltd. Unit-III Dahej

ANNEXURE-R-1

By Speed Post/Online

F. No. J-11011/583/2010-IA II (I)
Government of India
Ministry of Environment, Forest & Climate Change
Impact Assessment Division
***

Indira Paryavaran Bhawan,
Jal Wing, 3rd Floor, Aliganj,
Jor Bagh Road, New Delhi-110 003

Dated:25th January, 2021

To,
M/s Hemani Industries Limited (Unit-III),
Plot No. CH-5, E-362, GIDC Estate - Dahej,
Taluka: Vagra, Dist: Bharuch, Gujarat

Sub: Expansion of Pesticide Intermediates, Pesticide Technical and Synthetic Organic Chemicals Manufacturing Unit (2762 MT/Month to 8720 MT/Month) by M/s. Hemani Industries Limited (Unit-III) located at Plot No. CH-5, E-362, GIDC Estate - Dahej, Taluka: Vagra, Dist: Bharuch, Gujarat - Amendment in Environmental Clearance regarding.

Sir,

This refers to your online proposal No. IA/GJ/IND2/185693/2020 dated 30th November, 2020 for amendment in the environmental clearance to the above mentioned project.

2. The Ministry of Environment, Forest and Climate Change has considered the above proposal for amendment in the environmental clearance granted by the Ministry vide letter dated 09th April, 2020 in favour of M/s Hemani Industries Limited (Unit-III), to the project expansion of Pesticide Intermediates, Pesticide Technical and Synthetic Organic Chemicals Manufacturing Unit (2762 MT/Month to 8720 MT/Month) at Plot No. CH-5, E-362, GIDC Estate - Dahej, Taluka: Vagra, Dist: Bharuch, Gujarat.

3. The project proponent has requested for amendment in the EC with the details are as under.

S. No.	Point of EC issued by MoEFCC	Details as per the EC	To be revised	Justification/Reasons
1	**A. Specific Condition (ii)**	Treated effluent of 709 cum/day shall conform	Treated effluent of 1383 cum/day	Economic Viability w.r.t. Cost is main concern for ZLD and Availability of Water in this area is

		to the standards prescribed under the Environment Protection (Rules), 1986, for discharge to the NCT Pipeline for deep sea disposal.	shall conform to the standards prescribed under the Environment Protection (Rules), 1986, for discharge to the GIDC Pipeline for deep sea disposal.	quite good. To achieve ZLD is a matter of huge finance. Industries cannot afford ZLD technologies as the cost of the project goes too high. We have checked the Cost feasibility. Due to 100% ZLD, Capital cost of effluent treatment scheme will increase up to 64.25 % and recurring cost will increase 71.67 %.
2	**A. Specific Condition (iii)**	Zero Liquid Discharge shall be ensured including existing facility and the proposed expansion facility and no waste/treated water shall be discharged outside the premises. Existing facility shall achieve Zero Liquid Discharge within 3 years period.	We need to discharge treated effluent 1383 cum/day into deep sea via CETP through GIDC drain Pipeline and require it permanent. Remaining treated effluent 564 cum/day will be reused in plant premises. So this unit is not complete Zero Liquid Discharge unit.	Design of ZLD plants is a big challenge as it varies in different Industries for efficient operation and successful results. There is no space available for maintaining total ZLD in company. Total wastewater generation is 2008 m^3/day. We want to discharge treated effluent only 1383 m^3/Day out of 2008 m^3/day. Total ZLD is not possible because of the capital investment of ZLD is very huge. We shall not reuse total treated wastewater due to cross contamination of different type wastewater generated from different products like fungicides, herbicides, insecticides, etc. as EU & USA do not allow any impurity in products. More than 90% of our production is exported.
3	**A. Specific Condition (ix)**	Total Fresh water requirement shall not exceed 2411 cum/day and will be met from GIDC water supply.	Total fresh water requirement shall not exceed 3101 cum/day to be met from GIDC water supply. Prior	

		Prior permission in this regard shall be obtained from the concerned regulatory authority.	permission in this regard shall be obtained from the concerned regulatory authority.	ZLD seems very difficult in pesticide Industries due to its very complex streams. If cross contamination will occur, then exported products will be rejected and it may result in huge financial loss to the company and we & our country shall not earn foreign currency. We have taken the loan of Rs. 125 Crores from Bank for the Plant and our financial condition is poor due to present slowdown in the market. We cannot survive in the international Market with ZLD condition due to high competition from global players. Due to ZLD condition, we may lose export orders and foreign currency. Due to this, we will discharge the treated effluent 1383 m^3/Day into deep sea through GIDC Drain Pipeline, So that total fresh water requirement will increase from 2411 m^3/Day to 3101 m^3/Day.

4. The proposal was appraised by the Expert Appraisal Committee (Industry-2) in the Ministry in its meeting held on 10th December, 2020. The EAC, after detailed deliberations, recommended the amendment in EC as proposed by the project proponent. Based on recommendations of the EAC, the Ministry of Environment, Forest and Climate Change hereby accords approval to the proposed amendments in the environmental clearance dated 09th April, 2020 as stated in para 3 above, for the project

expansion of Pesticide Intermediates, Pesticide Technical and Synthetic Organic Chemicals Manufacturing Unit (2762 MT/Month to 8720 MT/Month) at Plot No. CH-5, E-362, GIDC Estate - Dahej, Taluka: Vagra, Dist: Bharuch, Gujarat.

5. All other terms and conditions stipulated in the environmental clearance dated 09th April, 2020 shall remain unchanged.

6. This issues with approval of the competent authority.

25/01/2021

(Ashok Kr. Pateshwary)
Director

Copy to: -

1. The Principal Secretary, Forests & Environment Department, Government of Gujarat, Sachivalaya, 8th Floor, Gandhi Nagar - 382 010 (Gujarat)
2. The Chief Conservator of Forests (Western Zone), Ministry of Environment & Forests, Regional Office, E-5, Arera Colony, Link Road - 3, Bhopal - 462 016 (M P)
3. The Chairman, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi -32
4. The Member Secretary, Gujarat State Pollution Control Board, Paryavaran Bhawan, Sector 10 A, Gandhi Nagar-382 043 (Gujarat)
5. Monitoring Cell, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi
6. The District Collector, District Bharuch, Gujarat
7. Guard File/Monitoring File/Parivesh portal/Record File

25/01/2021

(Ashok Kr. Pateshwary)
Director
E-mail: ak.pateshwary@gov.in
Tel. No. 24695290



ANNEXURE-R-2

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB

By R.P.A.D.

CONSOLIDATED CONSENT AND AUTHORIZATION(CC & A)
CCA NO: AWH- 109766

NO: GPCB/BRCH-B/CCA-33(18)/ID-12155/_____ DT:___/10/2020

In exercise of the power conferred under Section-25of the Water (Prevention and Control of Pollution)Act-1974, under Section-21 of the Air (Prevention and Control of Pollution)Act-1981 and Authorization under rule 6(2) of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules-2016, framed under the E(P)Act-1986.

And whereas Board has received consolidated application dated **16/07/2020**and inward no. **179128** for the consolidated consent and authorization (CC & A)of this Board under the provisions / rules of the aforesaid Acts, Consolidated Consent & Authorization is hereby granted as under.

CONSOLIDATED CONSENT AND AUTHORISATION:
(Under the provisions / rules of the aforesaid Environmental Acts)

To,
M/s.HEMANI INDUSTRIES LTD,
PLOT NO: CH-5,E-362
GIDC ESTATE DAHEJ,
DIST-BHARUCH.

1. **Consent Order No. : AWH-109766 date of Issue 15/10/2020.**
2. The consent under Water Act-1974 for conveying the industrial effluent discharge to GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal system upto the sea, The consent under Air Act-1981 & Authorization under Environment (Protection) Act, 1986 shall be **valid up to 14/07/2025**to operate industrial plant to manufacture following products:

Sr. No.	Products	Production Capacity (MT/Month)
		Total
1	m-Phenoxy Benzaldehyde (MPBAD)	300
2	m-Bromo Nitrobenzene	100
	m-Bromo Anisole	100
OR		
2	Methyl Chloride	200
3	Lambda-Cyhalothrin	50
	or Deltamethrin Tech.	12

Outward No:571849/01/11/2020

4	DV-Acid Chloride/ CMAC	200
5	Cypermethrin Tech.	150
6	Alphamethrin Tech./ Permethrin Tech.	100
	or Acephate Tech.	100
7	Metamitron Tech. / Glyphosate Tech.	100
	or Other Herbicides	
8	Thionyl Chloride	450
9	Sulphur chloride	100
10	Acid chlorides like valeroyl chloride, Phenyl acetyl chloride	100
11	CPP	1.5MW
Group-A		
12	**Fungicide**	
a)	Hexaconzole (T)	300
b)	Tebuconzole (T)	
c)	Propioconzole (T)	
13	**Herbicide**	
a)	Dicamba (T)	300
b)	Metribuzine (T)	
c)	Pendimethalin (T)	
	Total (Group-A)	**600**
	OR	
Group-B		
a)	2,5 Dichloro Phenol (2,5 DCP)	20
b)	Dicamba (T)	100
c)	Sulfentrazone	100
	Total (Group-B)	**220**
14	**Insecticide**	
a)	Transfluthrin (T)	

Outward No. 571242, 01/11/2021

GPCB

GUJARAT POLLUTION CONTROL BOARD
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b)	Cyfluthrin & Beta Isomers (T)	300
c)	Bifenthrin (T)	
d)	Cypermethrin (T) & Beta/Zeta/Theta Isomers (T)	
e)	Imidacloprid (T)	
FORMULATION PRODUCTS		
Insecticides - Liquid Based Product		
1	Chloropyrifos 50% EC	300
2	Cypermethrin 25% EC	
3	Cypermethrin 10% EC	
4	Imidacloprid 17.8% SL	
5	Monochrotophos 36% SL	
6	Buprofecin 25% SC	
7	Fipronil 5% SC	
8	Glyphosate (41%) SL	
9	Alphamehtrin 10% EC	
10	Permethrin 25% EC	
11	LamdaCyaholothrin 5% EC	
Total		**300**
Herbicides- Liquid Based Product		
1	Glyphosate SL	200
2	Pretilachlor 50 % EL	
3	Imazethapya 10% SL	
Total		**200**
Fungicides - Liquid Based Product		
1	Hexaconazole 5 % EC	200
2	Hexaconazole 5 % SC	
3	Validamycin 3% L	
Total		**200**

Outward No: 5718427 01/11/2020

Total (Insecticides + Herbicides +Fungicides)		**700**
Insecticides - Solid Based Products		
1	CartapHCl 4% granules GR	100
2	Fipronil granules GR	
3	Imidacloprid granules WG	
4	Thiomethoxam 25% WG	
5	Cartap HCL 50 % SP	
6	Acephate 75% SP	
7	Acetamaprid SP	
8	Imidacloprid 70 WG	
Total		**100**
Herbicides - Solid Based Products		
1	Metribuzin WP	100
2	Diruon WP	
Total		**100**
Fungicides - Solid Based Products		
1	Carbendazim 12% + Mancozeb 63% WP	100
2	Tricyclazole 75% WP	
3	Carbendazim 50% WP	
4	Miclobutanil WP	
5	Copper Oxy Chloride WP	
6	Mancozeb WP	
Total		**100**
Total(Insecticides +Herbicides +Fungicides) Solid Base Products		**300**
Grand Total of Formulation Products		**1000**

Specific conditions:

a) Unit shall comply with all the conditions stipulated by SEIAA / MoEF in the order of Environment Clearance issued vide letter No.J-11011/583/2010-IA-II(I) dated 25/10/ 2019.

Outward No:5718, 01/11/2020

GPCB

GUJARAT POLLUTION CONTROL B[illegible]
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
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Fax : (079) 23232156
Website : www.gpcb.gov.in

h) Unit shall sell out their hazardous waste to authorized endusers who is having authorization with valid CCA and rule 9 permission to receive this waste. Unit shall make MoU with such authorized endusers and submit MoU.
c) All the efforts shall be made to send hazardous waste to cement industry for Co-processing first & there after it shall be disposed through other option.
d) Unit shall follow spent solvent management guideline framed by board and shall make MoU with outside distillation units, if any. Also submit the prescribed forms as per guideline.
e) Unit shall strictly follow the Solid Fuel guideline framed by Board and shall install APCM as per guideline.
f) Unit shall follow coal handling guideline framed by Board and provide close ash handling facility.
g) Unit shall strictly follow the Fly Ash Notification for disposal of generated ash.
h) Unit shall install online Continuous Emission Monitoring Systems (CEMS) and link it with the server of GPCB for real time data transfer for boiler more than 8 TPH capacity or equivalent capacity of TFH.
i) Unit shall install scrubber with coal based utilities.

3. CONDITION UNDER THE WATER ACT:

3.1 The quantity of total water consumption shall not exceed 2506 KL/Day as per below break up as mentioned in form D submitted for consent application under the Water Act- 1974.

a) Industrial: 2181 KL/Day
b) Domestic: 202 KL/Day
C) Others :55 KL/Day
d) Gardening: 68 KL/Day

3.2 The quantity of total waste water generation shall not exceed 1185 KL/Day as per below break up as mentioned in form D submitted for consent application under the Water Act- 1974.

a) Industrial: 1040 KL/Day
b) Domestic: 145 KL/Day

3.3 Mode of disposal of wastewater:

i. 646 KL/Day total Treated industrial effluent shall be disposed to GIDC Sewer Line-Dahej Vilayat Pipeline/ Common Disposal system upto sea for final disposal at NIO designated point after meeting the standards prescribed in sr no. 3.4.
ii. 344 KLD High COD effluent shall be sent to MEE.
iii. 50 KLD of concentrated/High COD stream of industrial effluent from process shall be sent to incinerator.
iv. 145 KL/day domestic wastewater shall be sent to biological treatment of ETP.

Outward No:571842,01/12/2020

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ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

3.4 The quality of industrial effluent shall conform to the following standards (as per GPCB norms, whichever is applicable)(For discharge into GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal system upto the sea for final disposal at NIO designated point)

Sr. No.	PARAMETERS	PERMISSIBLE LIMIT
1	pH	6 to 9
2	Temperature	Shall not exceed more than 5 °C above receiving water temperature
3	Total Suspended Solids	100 mg/l
4	Oil and Grease	10 mg/l
5	Phenolic Compounds	5 mg/l
6	Cyanide (as CN)	0.2 mg/l
7	Fluorides (as F)	15 mg/l
8	Sulphides (as P)	5.0 mg/l
9	Total Residual Chlorine	1.0 mg/l
10	Ammonical Nitrogen (as N)	50 mg/l
11	Total Kjeldahl Nitrogen (TKN)	50 mg/l
12	Nitrate Nitrogen	50 mg/l
13	Biochemical Oxygen demand [3 day at 27°C]	100 mg/l
14	Chemical Oxygen Demand	250 mg/l
15	Arsenic (as AS)	0.2 mg/l
16	Mercury (as Hg)	0.01 mg/l
17	Lead (as Pb)	0.1 mg/l
18	Cadmium (as Cd)	0.05 mg/l
19	Trivelent Chromium	2.0 mg/l
20	Hexavalent Chromium (as Cr± 6)	0.1 mg/l
21	Copper (as Cu)	3.0 mg/l
22	Zinc (as Zn)	15 mg/l
23	Selenium (as Se)	0.05 mg/l
24	Nickel (as Ni)	3.0 mg/l
25	Manganese (as Mn)	2 mg/l
26	Iron (as Fe)	3 mg/l
27	Vanadium (as V)	0.2 mg/l
28	Bio assay test	90% survival of fish after 96 hours in 100% effluent

3.5 The effluent conforming to the above standards shall be discharged into GIDC SewerLine- Dahej Vilayat Pipeline/ Common Disposal system upto the sea for final disposal at NIO designated point.

3.6 Unit shall be a member of Dahej CETP as & when come up and send their treated effluent, if required.

Outward No:5714[illegible]/11/2020

GPCB

GUJARAT POLLUTION CONTROL BOARD
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Website : www.gpcb.gov.in

3.7 Unit shall be required to make storage facilities to store the effluent for at least 48 hours by providing acid proof brick lined impervious tanks/HDPE tanks.

3.8 Unit shall implement & follow communication plan so that respected work can be done in minimum response time in case of emergencies.

3.9 Unit shall install continuous / online monitoring system and shall transmit online data so generated simultaneously to GPCB and CPCB as well for the parameters such as pH, TOC, TSS, other sector specific parameters etc. with recorder & magnetic flow meters for flow measurement of treated wastewater as per CPCB guideline.

3.10 Unit shall have only one authorized outlet over the ground with full access from outside the premises. Also name of unit and technical details shall be prominently written / printed on mouth of pipeline opening in GIDC U/G drain & shall be made visible to inspecting staff.

3.11 In case of shut-down of plant for more than three (3) days for any reason, member unit shall intimate to GIDC/ Pipeline Project authority & GPCB well in advance for the better operation & management of pipeline.

3.12 Unit shall make fixed arrangement for discharge of the effluent from their Final collection tanks to the underground drainage network of GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal system. Unit shall not keep any by-pass line or system or loose or flexible pipe line for discharge of the effluent into underground drainage network of Pipeline.

3.13 Magnetic flow meters shall be installed at the inlet & outlet of effluent collection tanks/ETP to measure the quantity of effluent discharged into the underground drainage network of GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal system.

3.14 Unit shall affix of water meters as per Section 4 (1) of the water (Prevention and Control of Pollution) Cess Act – 1977 for the purpose of measuring and recording the quantity of water consumed at such places as may be required, within 15 days and it shall be presumed that the quantity indicated by the meter has been consumed by the unit until the contrary is proved.

3.15 Unit shall provide adequate / safe effluent sampling facility for the effluent being stored in final collection / discharge tank of ETP or being discharged into GIDC Sewer Line-Dahej Vilayat Pipeline/ Common Disposal system upto the sea for final disposal at NIO designated point.

3.16 Unit shall put up at the entrance a board displaying the name of unit, particulars of the products/ process, the name of proprietor/partners /directors of the unit, GIDC Pipeline Project membership number & date of joining of GIDC Pipeline Project membership, the electricity consumer number as on the record of DGVCL.

Outward No:57[illegible] 01/11/2010

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3.17 Unit shall have to display on-line data outside the main factory gate with regard to and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises, if applicable as per CPCB norms.

3.18 Unit shall either stop or curtail its production activities if the effluent is not conforming to the standards of GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal systemspecified by GPCB.

3.19 The authorized representative of GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal system project shall have right of entry at any time for the purpose of inspection and monitoring the effluent collection facilities/ETP (if required) of Unit.

3.20 Unit shall have to keep accurate records of quality & quantity of effluent discharged to GIDC Sewer Line- Dahej Vilayat Pipeline/ Common Disposal systemon day-to-day basis. Separate logbook shall be maintained for recording the data & shall be made available for inspection as & when asked.

3.21 Unit shall keep accurate records of quantity of production of each product, quantity of water consumption, quantity of effluent generated and consumption of electricity on day to day basis and required to submit the complied record of each month to GPCB on or before fifth day of the succeeding month.

3.22 In case of incinerators or MEE, the flow measuring devices for mother liquor/ toxic effluent/ Non-biodegradable effluent, light diesel oil, Furnace oil, etc. i.e. fuel used for combustion, air used for combustion shall be separately provided. Incinerator temperature recording devices as well as gaseous flow measuring devices for scrubber shall also be provided. These data of temperature & flow should be recorded every day & submitted to GPCB on monthly basis.

3.23 Disposal system for storm water shall be provided separately. In no circumstances storm water shall be mixed with the industrial effluent.

3.24 Leachate from the hazardous solid waste, if any shall also be connected into a collection tank through leachate collection facilities and shall be treated along with industrial effluent and final treated effluent shall be discharged to the GIDC SewerLine-Dahej Vilayat Pipeline/ Common Disposal system.

3.25 If the GIDC SewerLine- Dahej Vilayat Pipeline/ Common Disposal systemProject authority terminates the membership of Pipeline Project, the member unit shall have to close down the manufacturing activities/industrial operation of the process plant immediately until the membership is resumed.

3.26 The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environment safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell / Unit shall directly report to the Chief

Outward No:5[illegible]042, Dt:[illegible]/2021

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 010
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Executive of the organization and shall work as a focal point for internalizing environmental issued. These Cells also coordinate the exercise of environmental audit and preparation of environmental statements.

3.27 The Environmental audit shall be carryout yearly, if applicable. The environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.

3.28 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of **5** meters width is developed.

3.29 In case of change of ownership/ management the name and address of the new ownership/ partners/ directors/ proprietor should immediately be intimate to the Board. Also any change in equipment or working conditions as mentioned in the consents form/ order should immediately be intimated to this Board.

3.30 The Board reserves the right to review and/or revoke the consent and / or make modifications in the conditions which it seems fit in accordance with provisions of Water Act-1974.

4. CONDITIONS UNDER THE AIR ACT:

4.1 The following shall be used as fuel:

Sr. No.	Name of fuel	Quantity
1.	Natural Gas	1150 m^3/day
2	Coal or Lignite	4575 MT/Month
3	LDO	330 KL/Month
4	Fuel Oil	15 KL/Month
5	HSD	55 lit/Hour

4.2 The flue gas emission through stack shall conform to the following standards:

Stack No.	Stack attached to	Stack Height in Meter (From G.L.)	Air Pollution Control Measure (APCM)	Parameter	Permissible limit
1.	Boiler-1	50	ESP+ Scrubber	PM SO_2 NO_X	150mg/Nm^3 100 ppm 50 ppm
2	Boiler-2	50	ESP+ Scrubber		
3	Thermic Fluid Stack	12	-		
4	Thermic Fluid Heater & Boiler (8TPH)	50	ESP+ Scrubber		
5	D. G. Sets (1000 KVA)	11	-		
6	Incinerator	30	Venture & Packed Scrubber	Parameters as Mentioned below	

Outward No:5718420 01/11/2016

Clean Gujarat Green Gujarat
ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

- Treated flue gas emission discharge through stack of incinerator to atmosphere shall always be less than or equal to the following parameters -specific emission standards:

Parameters	Emission Standards	Sampling Duration
Particulars	50 mg/Nm³	30 minutes
HCl	50 mg/Nm³	30 minutes
SO2	200 mg/Nm³	30 minutes
CO	100 mg/Nm³	30 minutes
	50mg/Nm³	Standard refers to daily average value.
Total Organic Carbon	20mg/Nm³	30 minutes
HF	4mg/Nm³	30 minutes
NOX (NO and NO2 expressed as NO2)	400mg/Nm³	30 minutes
Total dioxans& furans	0.1 ng TEQ/Nm³	6-8 hours sampling. Please refer guidelines for 17 concerned congeners for toxic equivalence values to arrive at toxic equivalence.
Cd + Tn + their compounds	0.05mg/Nm³	Sampling time anywhere between 30 minutes and 8 hours.
Sb + As + Pb + Cr+ Co + Cu + Mn + Ni + V + their compounds	0.05mg/Nm³	Sampling time anywhere between 30 minutes and 8 hours.

Note: All values of outlet parameters of incinerator shall be corrected to 11% oxygen on a dry basis.

4.1 The Process emission through various stacks/ vent of reactors, process, vessel shall conform to the following standards:

Stack No.	Stack attached to	Stack Height in Meter (From G.L.)	Air Pollution Control Measure (APCM)	Parameter	Permissible limit
1.	Reactor - I	15	Caustic Scrubber	SO_2 NO_X HC H_2S HCl Cl_2	40 mg/Nm³ 25 mg/Nm³ 15 mg/Nm³ 45 mg/Nm³ 20 mg/Nm³ 9 mg/Nm³
2.	Reactor - II	15	Caustic Scrubber		
3.	T.C. Plant	15	Caustic Scrubber		
4.	Herbicide	12	Two Stage Water Alkali Scrubber		
5.	Fungicide	12	Two Stage Water Alkali Scrubber		
6.	Insecticide	12	Two Stage Water Alkali Scrubber		

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4.2 The concentration of the following parameters in the ambient air within the premises of the unit shall not exceed the limits specified hereunder.

Sr. No.	Parameters	Permissible Limit (microgram /m³)	
		Annual	24 Hours Average
1.	Particulate Matter (PM_{10})	60	100
2.	Particulate Matter ($PM_{2.5}$)	40	60
3.	Oxides of Sulphur (SO_x)	50	80
4.	Oxides of Nitrogen (NO_x)	40	80

- **Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.**
- **24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.**

4.3 Unit shall operate industrial plant / air pollution control equipment very efficiently and continuously so that the gaseous emission always conforms to the standards specified as above.

4.4 The consent to operate the industrial plant shall lapse if at any time the parameters of the gaseous emission are not within the tolerance limits specified as above.

4.5 Unit shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.

4.6 Unit shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75 dB(a) during day time and 70 dB (A) during night time. Daytime is reckoned in between 6a.m. and10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

4.7 All efforts shall be made to control VOC emissions and odor problem, if any.

4.8 Total control of odor nuisance from the plant premises, shall be achieved & maintained by the unit continuously

4.9 Unit shall install continuous / online monitoring system in the stacks and shall transmit online data so generated simultaneously to GPCB and CPCB as well for the parameters such as PM, SO2, NOx, NH3, HCl, other sector specific parameters etc., if applicable as per CPCB guideline.

5 GENERAL CONDITIONS: -

5.1 In case of change of ownership/ management the name and address of the new ownership/ partners/ directors/ proprietor should immediately be intimate to the Board. Also any change in equipment or working conditions as mentioned in the consents form/ order should immediately be intimated to this Board.

5.2 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 5 meters width is developed.

Outward No:5716/2012

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

5.3 Unit shall put up at the entrance a board displaying the name of unit, particulars of the products/ process and the name of proprietor/partners /directors of the unit and the electricity consumer number as on the record of DGVCL.

6. AUTHORISATION FOR THE MANAGEMENT & HANDLING OF HAZARDOUS WASTES Form-2 (See rule 6(2)).

6.1 Number of authorizations: **AWH-109766 date of Issue 15/10/2020.**

6.2 **M/s. HEMANI INDUSTRIES LTD.,** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **PLOT NO:CH-5, E-362, GIDC ESTATE DAHEJ, DIST: BHARUCH.**

Sr. No.	Name of Haz. Waste	Category Number	Quantity in MT/Year	Facility
1	ETP Sludge	35.3	2400	Collection, storage, transportation & final disposal at common TSDF by M/s. SEPPL, Kutch or M/s. BEIL, Ankleshwar.
2	Date of Expired & Off Specification	29.3	276	As and When, Collection, storage, transportation &final disposal at common TSDF by M/s. SEPPL, Kutch or M/s. BEIL, Ankleshwar.Collection, Storage, Transportation & Disposal at nearest Incinerator Site, Dahej
3	Incinerable Liquid Waste	37.2	3540	On site incinerator or Collection, storage, transportation & final disposal at common Incinerator by M/s. SEPPL, Kutch or M/s. BEIL, Ankleshwar/RSPL, Panoli.
4	Distillation Residue	20.3	2340	On-site incinerator or Collection, storage, transportation & final disposal at common incinerator by M/s. SEPPL, Kutch or M/s. BEIL, Ankleshwar, RSPL, Panoli or sent for co-processing atcement industry.
5	Used Oil	5.1	**4800**	Collection, storage, transportation & disposal by selling to registered reprocessor / reuse as lubricant.
6	Discarded Containers/ Bags	33.1	**30000**	Collection, storage, decontamination, detoxification &deducted drum determination facility
7	Incineration Ash	37.2	**210**	Collection, storage & sent to M/s. BEIL, Ankleshwar TDSF.
8	Coal Ash	37.2	**52080**	Collection, storage & sell to brick manufactures after making MOU.
9	Salts of Multiple Effective Evaporator	35.3	**4440**	Collection, storage & sent to M/s. SEPPL, Kutch or M/s. BEIL, Ankleshwar.

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10	30-32% HCl	B-B15	**765**	Collection, storage, transportation & Disposal by captive consumption or sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
11	Sodium Sulfite 80% (wet cake)	17.1	**4863**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU
12	Ammonium Chloride 75-80% wet cake / 20% Solution	II-A-A10	**2250/9300**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
13	Cupric Chloride Solution	II-A-66	**1824**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
14	Aluminium Chloride Solution 25%	II-B-B36	**30000**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
15	KCL Solution 20%/KCl Salt	II-B-B36	**16032**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
16	Spent Sulphuric Acid 55-75%	II-B-B15	**11100**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
17	Bromo Benzene	II-B-B36	**654**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
18	HBr	II-B-B36	**226.8**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.

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19	Poly Aluminium Chloride Solution 25%	II-B-B36	**30900**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
20	Sodium Sulphite Solution (30% to 35%)	-	**24000**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
21	Potassium Carbonate	-	**2100**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.
22	Sodium Bisulfite (20%)	-	**7200**	Collection, storage, transportation & Disposal by sell out to authorized users who is having authorization with valid CCA and rule 9 permission to receive this waste after making MoU.

6.3 The authorization is granted to operate a facility as above.

6.4 The authorization shall be in force for a period up to 14/07/2025.

6.5 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

7. TERMS AND CONDITIONS OF AUTHORISATION:

7.1 The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.

7.2 The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the Gujarat Pollution Control Board.

7.3 The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.

7.4 Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.

7.5 The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;

7.6 The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"

7.7 It is the duty of the authorised person to take prior permission of the Gujarat Pollution Control Board to close down the facility.

7.8 The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

Outward No: 7198 Date: 01/11/2019

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7.9 The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

7.10 The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

7.11 The importer or exporter shall bear the cost of import or export and mitigation of damages if, any.

7.12 An application for the renewal of an authorization shall be made as laid down under Hazardous & Other Wastes (Management and Transboundary Movement) Rules-2016.

7.13 Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

7.14 Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

7.15 Unit shall have to display the relevant information with regard to hazardous waste as indicated in the Court's order in W.P. No. 657 of 1995 dated 14th October 2003.

7.16 Unit shall have to display on-line data outside the main factory gate with regard to and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises.

7.17 Unit shall have to manage used or spent oil; empty or discarded barrels / containers / liners contaminated with hazardous chemicals / wastes, process waste as per Hazardous & Other Wastes (Management and Transboundary Movement) Rules-2016, framed under the E(P)Act-1986 and shall apply Authorization for all applicable waste.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(P.B. Patel)
Dy. ENVIRONMENT ENGINEER

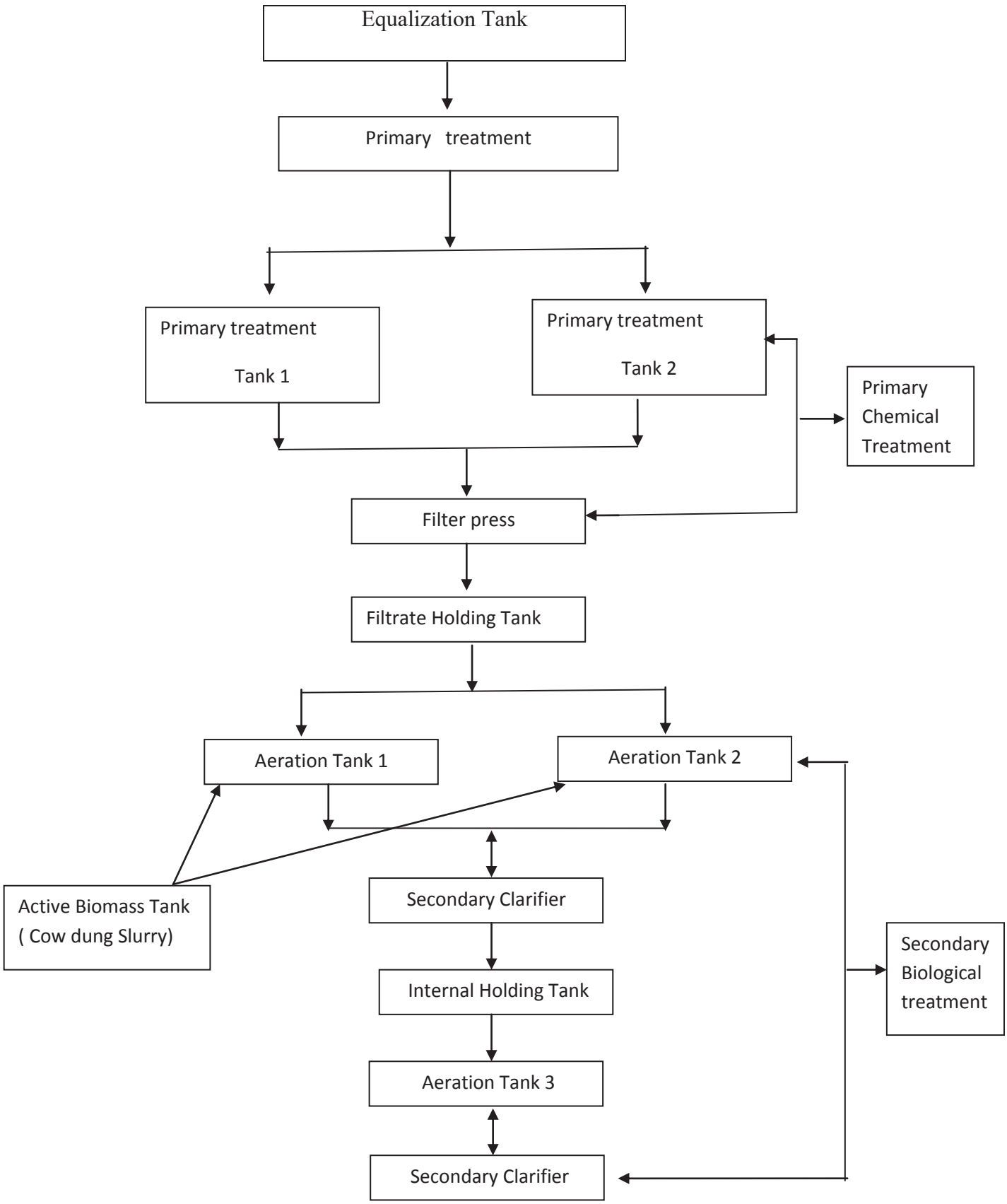
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Outward No:571842, 01/11/2020

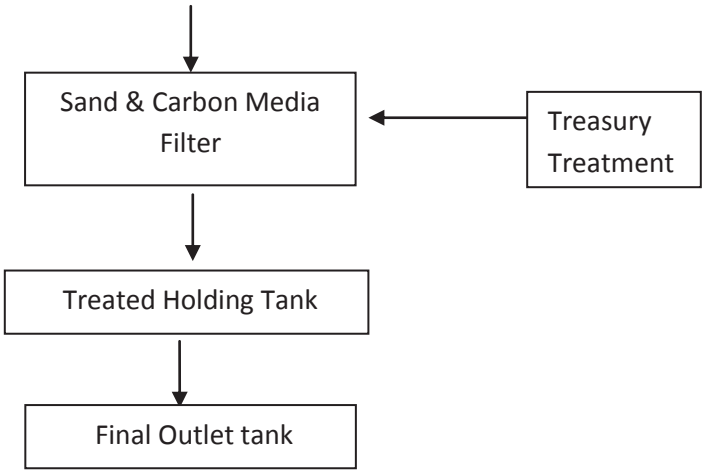
ANNEXURE-R-3

HEMANI INDUSTRIES LIMITED
UNIT-3

ETP FLOW DIAGRAM



HEMANI INDUSTRIES LIMITED
UNIT-3



Prepared By:_____ **Reviewed By:**_____

Approved By:_____

HEMANI INDUSTRIES LIMITED
UNIT-3



ANNEXURE-R-4

EFFLUENT TRAETMENT PLANT

HEMANI INDUSTRIS LTD

INTRODUCTION

Details of different types of process

- **Primary treatment**
- **Secondary biological treatment**
- **Tertiary treatment**

Removal of oil & grease by skimming in oil & grease trap.

Collection / equalization of effluent in collection tank provided with diffused air mixing system.

Transfer of effluent to primary treatment tank with a pump with level control switch.

Primary treatment with acid and H-lime

Coagulation flocculation in primary treatment tank by addition of PAC, alum and poly electrolyte. Filter press provided for remove proper suspended solid from water.

Biological treatment under aerobic condition with the help of activated biomass into aeration tank.

Settling of biomass in built in secondary settling tank, recirculation of active biomass into aeration tank.

Tertiary polishing treatment in pressure sand and activated carbon filter.

PRIMARY TREATMENT

- oil and grease chamber that intercept most greases and solid before they enter into primary tank.
- Effluent flow to a flocculation tank where lime and acid will be added for PH Correction.
- Alum added in primary treatment tank for to improve flocculation (chemical ppt).
- Poly electrolyte will be added for improve the settling nature of suspended solid.
- Coagulant helps to coagulation and flocculation processes in order to maximize the removal of very small solid particles from effluent.
- Primary treatment effluent passed through filter press that remove 99 to 98% of solid from effluent.

PRIMARY TREATMENT
filter press

- After primary chemical treatment effluent passed to filter press.
- In our system we have 60’ by 60’ size two filter press.
- Each filter press have 3 MT sludge holding capacity.
- Here we are using filter press for maximum solid remove from effluent.
- After effluent passed through filter press effluent cod reducing to 55% to 50% and TDS of effluent is nearly 8500 to10000.

Step in filter press processes

- Closing of filter press, the moving head is activated by hydraulic system.
- Filter press closing pressure is 3000 psi.

Filter press Filling

- The chamber (plate) is filled with sludge slurry.
- Filling time is depend on flow and concentration of solid in effluent.
- Filtrate water is holding into filtrate holding tank.
- With air supply remove extra water from sludge it is how to make dry sludge cake from press.

Secondary biological treatment

- Active sludge process is a most important part of our biological treatment.
- We have three aeration tank each aeration tank have 1000kl capacity.
- After filtration effluent passed to aeration tank.
- In aeration tank air is injected in active sludge (active biomass).
- In aeration tank we maintain 3.5 mg/l DO.
- Each aeration tank contain 3500 mg/l MLSS.
- We have different arrangement to provide air into aeration tank.
- In aeration tank 1 we have diffuser system which provide sufficient air to each area into aeration tank.
- In aeration tank 2& 3 we have surface aeration system this process of increasing or maintaining the oxygen saturation of water in natural and artificial environment.
- In secondary biological treatment SVI value and FM ratio is also important.
- In secondary clarifier heavier biomass settle to the bottom as active sludge this active microorganism is returned to the aeration tank.

Active sludge process is based on

- 1) flow rate.
- 2) incoming BOD
- 3) design MLSS & MLVSS 4)
- FM Ratio
- 5) DO require
- 6) biomass settling time
- 7) clarifier overflow rate.

Tertiary treatment

- In tertiary treatment we have final clarifier and sand & carbon media filter.
- It is important for final process that improve wastewater quality before discharge.
- With help of final clarifier we remove remaining ss substance.
- Clarified water passed through sand and carbon media filter unit which remove tds colour, odour organic matter and ss from effluent

FINAL DISCHARGE

- After full treatment we discharge effluent TO GIDC pump house as per GPCB norms.



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ANNEXURE-R-5

ANNEXURE: MEM.PDF

GIDC Permission Letter for Discharge the Treated Effluent into drainage line:

GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION

GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION

(A Govt. of Gujarat Undertaking)
Office of the Dy. Executive Engineer (DRG)
1st& 2nd Floor, Narmada Commercial Complex,
Station Road, Panchbatti, Bharuch - 392 001
PH: 242432/244184 FAX: (02642)241902
Email: drg-dahej@gidcgujarat.org

No. GIDC/DEE/DRG/BRH/178 Date: 02/06/2020

To,
M/S. Hemani Industries Limited
706-710, Reena Complex,
Opp. Nathani Steels,
Vidhyavihar(West),
Mumbai-400 086

Sub: Assurance letter to discharge of Total 1450.00 klpd of Treated Industrial Effluent by M/s. Hemani Industries Limited Plot no. CH-05 & E-362 at Dahej Industrial Estate.

Ref: Your Letter no. NIL dated: 26/05/2020

Dear Sir,

Vide letter under reference, you have demanded an assurance letter to discharge of Total quantity of 1450.00 Klpd of Treated Industrial Effluent.

In this regard, this office assures that total 1450.00 Klpd of Treated Industrial Effluent can be discharged by M/s. Hemani Industries Limited Plot no. CH-05 & E-362 subject to the following conditions:

1. Availability of infrastructure.
2. Availability of spare quantity in design capacity of sewer line. If the effluent quantity exceeds the entitled quantity, you will have to lay the pipeline up to collection well as directed by engineer in charge.
3. You shall have to become a member of Dahej CETP after commissioning of the same.
4. You will have to pay the contribution and other applicable charge for the said quantity of Treated Industrial Effluent.
5. You will have to make your own arrangement to discharge Treated Industrial Effluent in to GIDC's sewer line or in to collection wells directed by GIDC.
6. The Treated Industrial Effluent discharge connection would only be released after the approvals from the competent authority.
7. The Drainage connection shall only be released after the submission of GPCB consent as per approved quantity.

This is for your Information Please.

Thanking you,

Yours Faithfully,

Deputy Executive Engineer (Drg),
GIDC, Bharuch

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A. Member of CETP / TSDF ? Certificate (MEM) Uploaded in XGN on 24/02/2021 10:35:02 from IP No: 103.240.79.192.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

For HEMANI INTERMEDIATES PVT. LTD.
D. N. Rai
Vice President - Operations

Annexure- 1 Details of online sensors and instruments for EMS.





VOC meter at MEE feed tank 2 & 3



DO meter at Aeration tank of ETP


VOC meter at Collection tank in ETP
10-08-21 14:28



%LEL meter at Primary settling tank in ETP



TDS meter at Equalisation tank in ETP



Online pH meter at Collection tank in ETP



VOC meter Near ETP office with hooter

VOC meter at Equalisation tank in ETP



VOC meter near ETP plant





Online flow meter at inlet of ETP



Online magnetic flow meter at inlet stream of ETP



Online display of CEMS system of PM, Sox, NOx at boiler



Online TOC meter at final effluent



Online flow meter at final discharge

ANNEXURE-R-7

Annexure-5

Photograph of TOC meter





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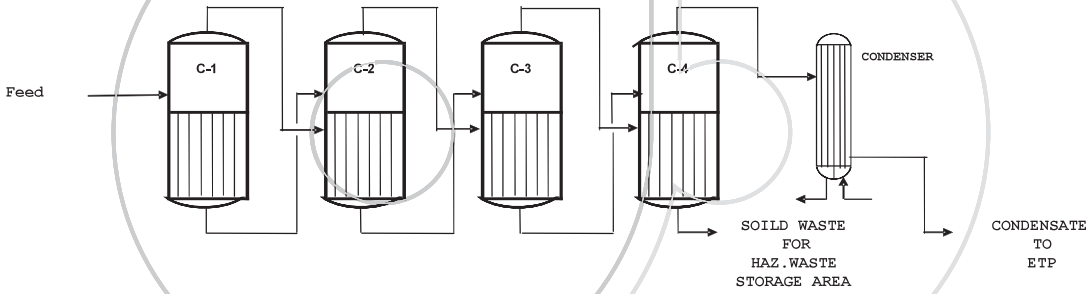
ANNEXURE-R-8

Evaporator System For Effluent:

The feed effluent is preheated by using hot condense coming from the evaporator. The effluent is then fed to continuous multi effect evaporator and the effluent concentrated continuously by using steam as heating medium to the first effect. The condensed water is recycled/reused for cooling and boiler water make up.

The evaporation is carried out till the inorganic salts will start crystallizing in the evaporator and slurry is formed. The slurry of salts and effluent is withdrawn and fed to settler. The thick slurry coming from the settler is fed to a Nutsche Filter for separating the solids. Two Nutsche filters is provided to sustain continuous operation. The ML coming from the Centrifuges is collected in a ML tank and pumped back to the evaporator. The solids coming from the Nutsche filter will be manually scooped and can be dumped to TSDF site.

PROCESS FLOW DIAGRAM FOR MULTIPLE EFFECT EVAPORATOR SYSTEM



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A. ETP Details+Diagram (ETP) Uploaded in XGN on 06/07/2020 11:52:04 from IP No: 157.32.56.134.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

For HEMANI INTERMEDIATES PVT. LTD.
D. N. Rai
Vice President - Operations

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ANNEXURE-R-9 (COLLY)

BHARUCH ENVIRO INFRASTRUCTURE LIMITED

Date 24/07/10

Hemani Intermediates Pvt. Ltd.
Plot No.CH-5, GIDC,
Taluka Vagra,
Dahej, Dist. Bharuch.

Sub : Membership Certificate for Common Solid Waste Disposal Facility.

Dear Sir,

We hereby certify that you have become member for the common Solid/Hazardous waste disposal facility of Bharuch Enviro Infrastructure Ltd., at GIDC, Ankleshwar. You have booked solid waste quantity of **410 MT/year**. You have also paid your capacity commitment charges. Your Membership No. is **Oth/121.**

Thanking you,

Yours faithfully,
For BHARUCH ENVIRO INFRASTRUCTURE LTD.

AUTHORISED SIGNATORY

Plot No. 9701-16 GIDC Estate, Post Box No. 62, Ankleshwar 393 002, Dist.: Bharuch (Gujarat)
Phones (02646) 253135, 225228 • Fax : (02646) 222849 • E-mail : panwania@uniphos.com

DynamicPDF

A. Member of CETP / TSDF ? Certificate (MEM) Uploaded in XGN on 06/07/2020 11:55:55 from IP No: 157.32.56.134.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

For HEMANI INTERMEDIATES PVT. LTD.
D. N. Rai
Vice President - Operations

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EcoCARE
Infrastructures Private Limited

501, Fifth Floor, Mansarovar Avenue, Opp. Tulsishyam Flats, Bhimjipura, Nava Vadaj, Ahmedabad - 380 013. Gujarat. INDIA.
M. : 7283889988 E-mail : ecocare@ecocareinfra.com Website : www.ecocareinfra.com

TO WHOM IT MAY CONCERN

This is to certify that, **HEMANI INDUSTRIES LIMITED** situated at **Plot No-CH-5, GIDC Estate Dahej, Tal-Vagra, Dist-Bharuch-392130.** is provisional member of **M/s. EcoCare Infrastructures Pvt. Ltd.** for Hazardous Solid Waste Disposal Site situated at **Survey No. 127, Village: Ghaspur, Tal: Dasada, Dist: Surendranagar.**

Date of Registration :02-05-2017

Provisional Reg. No. :ECIPL-456

FOR, ECOCARE INFRASTRUCTURES PVT. LTD.

(MANAGING DIRECTOR)

DynamicPDF

A. Member of CETP / TSDF ? Certificate (MEM) Uploaded in XGN on 06/07/2020 11:55:55 from IP No: 157.32.56.134.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

For HEMANI INTERMEDIATES PVT. LTD.
D. N. Rai
Vice President - Operations

DETOX INDIA
operated by VEOLIA

"Certificate"

Certificate No.:100425

To Whomsoever it may concern

This is to certify that

HEMANI INDUSTRIES LTD.UNIT-3

PLOT NO.CH-5, E-362,
GIDC ESTATE DAHEJ,
TAL:VAGRA,
BHARUCH

is a valid member of

SAFE ENVIRO PRIVATE LIMITED

SEPL - Magnad

for

Integrated Common Hazardous Waste Management Facility

This membership is valid for a period of

05 Years

Date of Issue :27-07-2021
Date of Expiration : 27-07-2026
Place of Issue : Surat

For, Safe Enviro Private Limited

Director

SUBJECT TO SURAT JURISDICTION

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DETOX GROUP

Saurashtra Enviro Projects Pvt. Ltd.

Integrated Common Hazardous Waste Management Facility

Certificate

Certificate No : 1200000397

To Whomsoever it may concern

This is to certify that

HEMANI INDUSTRIES LTD.UNIT-3

PLOT NO.CH-5,
GIDC ESTATE DAHEJ,
TAL:VAGRA,

BHARUCH

is a valid member of

SAURASHTRA ENVIRO PROJECTS PVT. LTD.

for Integrated Common Hazardous Waste Management Facility.

This membership is valid for a period of

5 Years

Date of issue : 27.04.2017
Date of expiration : 26.04.2022
Place of issue : Surat

For, Saurashtra Enviro Projects Pvt. Ltd.

Director

SUBJECT TO SURAT JURISDICTION

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat - 395 002. (Guj.)
p. +91 261 2351248, 2346181 f. +91 261 2354068
e. info@sepplindia.com w. www.detoxgroup.in
CIN :- U51100GJ2006PTC047689

TRUE COPY
ADVOCATE

For Hemani Industries Ltd.
D N Rai
(Technical Director)

A. Member of CETP / TSDF ? Certificate (MEM) Uploaded in XGN on 12/03/2020 16:10:49 from IP No: 103.240.79.57.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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ANNEXURE-R-10

Membership Certificate of M/s. GGEPIL, Singhpur:

GEPIL PROTECTING FUTURE
A Luthra Group company
GREEN GENE ENVIRO PROTECTION & INFRASTRUCTURE PRIVATE LIMITED
CIN - U73100MH2005PTC262100

Date: 18.02.2021

To,
HEMANI INDUSTRIES LTD (UNIT- III)
PLOT NO CH-5 & E-362
GIDC ESTATE DAHEJ-I
DAHEJ, BHARUCH.

Sub. : Waste acceptance at Waste Mix Processing Facility (Alternate Fuel Resource Facility).

Dear Sir,

We have received your hazardous waste sample for analysis, based on that analysis report we will accept your hazardous waste as per following description and quantity for disposal at our Waste Mix Processing Facility (AFRF) – GGEPIL unit at Singhpur.

Sr.No	Waste Name	Category	Qty (MT/M)
1	DISTILLATION RESIDUE WASTE	20.3	510
2	INCINERABLE LIQUID WASTE	29.1	600
3	ORGANIC RESIDUE WASTE	29.3	200

However, our acceptance is subjected to a quick check analysis prior to the actual receipt of waste and completion of membership process

We assure you that we work in most economical way, as per the legal requirement and in an environmentally suitable manner.

Please feel free to write to us at gepil@luthraindia.com for any query or clarification.

Thanking You.
Yours Faithfully,

For Green Gene Enviro Protection & Infrastructure Pvt Ltd

GREEN GENE ENVIRO PROTECTION & INFRASTRUCTURE PVT. LTD. Chittorgarh
Authorized Signatory

TRUE COPY ADVOCATE

Unit Location
S,No 2709 to 2712, At Village Singhpur, Nr. Toll Naka,
Tehsil Kapasan, Dist., Chittorgarh, Rajasthan-312207
E-mail : gepil@luthraindia.com
Website : www.luthraindia.com

Corporate Office
252/2, GIDC Pandesara, Luthra Mill Compound, Surat-394221, Guj.
Regd. Office
370, S.V.P. Road, Shop-8, Plot 384, Cigaretwala Bldg., Opp. CBI,
Prathna Smaj, Nr. Harkishandas Hospital, Mumbai-400004 (MH)

A. Member of CETP / TSDF ? Certificate (MEM) Uploaded in XGN on 24/02/2021 10:35:02 from IP No: 103.240.79.192.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

For HEMANI INTERMEDIATES PVT. LTD.
D. N. Rai
Vice President - Operations

Evaluating unlicensed DynamicPDF feature. Click here for details. [4:0:eval]

ANNEXURE-R-11

RSPL
Recycling Solutions Pvt. Ltd.

Certificate

Certificate No: CPAW1H0003

To Whomsoever it may concern

This is to certify that

HEMANI INDUSTRIES LTD.

PLOT NO. CH-5,
G.I.D.C. INDUSTRIAL ESTATE,
DAHEJ, TAL- VAGRA,
DAHEJ

is a valid member of

Recycling Solutions Private Limited

for Alternate Fuel Resource Facility.

This membership is valid for a period of

10 Years

Date of issue : *14/05/2014*
Date of expiration : *13/05/2024*
Place of issue : *Panoli*

For, Recycling Solutions Private Limited

Director/Authorised signatory

Waste Information :

SrNo	Type Of Waste	Sign Qty (TPA)	SrNo	Type Of Waste	Sign Qty (TPA)
1	DISTILLATION RESIDUE	120,000	2	INCINERABLE WASTE	3,540,000
				Total Sign Qty (TPA) :	3,660,000

TRUE COPY
ADVOCATE

SUBJECT TO BHARUCH JURISDICTION

Site Address
Plot No.225, GIDC Estate Panoli, Panoli-394 116
Dist. Bharuch, Gujarat. Phone: +91 2646 272026
CIN - U37100MH2012PTC231998

Regd. office :
3/3, S V P Road, Shop 8, Gajanand Bldg. Opp. CBI,
Prathana Samaj, Nr Harkishandas Hospital,
Mumbai - 400004

E-mail :
mail@rspl.com

Website :
www.rspl.com

A. Member of CETP / TSDF ? Certificate (MEM) Uploaded in XGN on 06/07/2020 11:55:28 from IP No: 157.32.56.134.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

For HEMANI INTERMEDIATES PVT. LTD.
D. N. Rai
Vice President - Operations

ANNEXURE-R-12

Ambuja Cement

March 6, 2019

To,
HEMANI INDUSTRIES LTD
PLOT NO. CH-5 & E-362,
G.I.D.C. ESTATE,
DAHEJ-I, TAL: VAGRA,
DIST: BHARUCH-392130, GUJARAT

Sub.: Co-processing of your waste stream at M/s Ambuja Cements Ltd., P.O. Ambujanagar, Tal. : Kodinar, Dist-GirSomnath

Dear Sir,

This has reference to your request for issuance of supporting letter for amendment of your CCA forfollowing waste stream Co-processing in kilns of M/s Ambuja Cements Ltd., Ambujanagar, Tal-Kodinar, Dist-GirSomnath. We have got facilities for pre-processing and co-processing of below mentioned waste at our Ambujanagar plant.

Sr. No.	Name of the Company	Name of Waste	Volume MTPA
1.	Hemani Industries Ltd	Distillation Residue	1740

We request you to amend your CCA Waste Quantity or volume with addition of above waste as waste stream being generated &Co-processing as a mode of disposal option.

We can accept your waste for co-processing only if it is as per our acceptance criteria and completions of all necessary formalities in this regards.

Thanking you,

For Ambuja Cements Ltd.,

S Ramarao
Unit Head- Ambujanagar,
Ambuja Cements Ltd.

TRUE COPY
ADVOCATE

Regd. Office :
PO : Ambujanagar - 362 715, Tal : Kodinar,
Dist. : Gir Somnath (Gujarat)
Phone : (02795) 221137, 232365,
Fax : (02795) 220328, 232032

Ambuja Cements Limited
(Unit : Ambujanagar)
CIN No. : L26942GJ1981PLC004717
www.ambujacement.com

Corporate Office:
Elegant Business Park,
MIDC Cross road 'B'
Off Andheri - Kurla Road, Andheri (E),
Mumbai - 400 059. Phone : (022) 4066700

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : ro-gpcb-bhar@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 179 તારીખ : 17/05/19

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : 07:00 Hrs તા. 17/05/2019

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

1. L.M.Ahir (AEE)
2.
3.

F.M.Modi (RO Bharuch) અને V.H.Patel (AEE)

સમય: 11:45 બપોર પછી સમયમાં ભોડાયેલ છે.

પ્રતિ,

Hemuni Industries Ltd
Plot C.H.5
G.I.D.C. Dahej

સહી :-

અધિકારીનું નામ :- B.D. Praseed (CDEE)

હોદ્દો :-

બે નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :- Vatsal Ghadiya (Asst Manager QA/P)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : gpcb-bha@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

તા: 17/05/2019

નોટીસ

આપના એકમની મુલાકાત લેવામાં આવેલ તે દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સૂચનાઓ પરત્વે આપનો લેખિત ખુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા આથી નોટીસ પાઠવવામાં આવે છે.

(1) Regular Factory outlet discharge Drain ની "પેરેલલ" High COD wastewater Stream ની illegal (Ghost discharge line) Line-6" ની અન્ય લાઇન / કનેક્શન GIDC ના Sump માં આપવામાં આવેલ છે તેને ત્યારીત દુર કરી સદર કામગીરી ની રન-01 માં અમલ પુરવા સહ નોંધ લેવી.

(2) High COD wastewater Storage tank સાથે સંકળાયેલ discharge pump cap- 15 m^3/hr ની ઉપર લગાવેલ illegal (Ghost) કનેક્શન વાળી લાઇન દુર કરવી.

પ્રતિ શ્રી
M/S. Hemani Industries Ltd.
Plot No- C/15, Dahej GIDC
Ta- Vagra, Bharuch

ગુ.પ્ર.નિ.બોર્ડ નામે અને વતી,

(એસ.એમ.ચાવડા) (વ.ક.પટેલ) (બી.એસ.પ્રસાદ) (એફ.એમ.મોદી)
(અ.પ.ઇ) (અ.પ.ઇ) (ના.પ.ઇ) (પ્રા.અધિકા.)

(નોટીસ મેળવનાર)

(નોટીસ આપનાર)

શ્રી વલ્લભભાઈ ગરોળા (આસિ.એન્જીનિયર-ઇલેક્ટ્રીકલ)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : ro-gpcb-bhar@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 211 તારીખ : 11/06/19

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : 14:35 HRS તા. 11/06/2019

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. B.D. Prasad (D.E.E)
2. V.K. Patel (A.E.E)
3. L.M. Ahir (A.E.E)

પ્રતિ,

Hemani Industries
Ltd plot no. C/15
G.I.D.C Dahej
Ta: Vagra Dist: Bharuch

સહી :-

અધિકારીનું નામ :- F.M. Modi

હોદ્દો :- (A.O)

બે નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

શ્રી કે.વિજયરાઘવન (ડાયરેક્ટર ઇનચાર્જ)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : ૨૪૬૩૩૩ ફેકસ : ૨૪૬ ૩૪૫
ઈમેઈલ : bharuchgpcb@yahoo.com

પ્રતિ શ્રી

M/s. Hemani Industries Ltd.
Plot no. CH/5
GIDC Estate, Dahej
Ta- Vagra, Bharuch

વિષય : આપના એકમની બોર્ડ દ્વારા લેવામાં આવેલ તા. 11/06/2019 નાં રોજની મુલાકાત.

શ્રીમાન,

આપના એકમની આજ રોજ મુલાકાત લેવામાં આવેલ તે દરમ્યાન નીચે મુજબના મુદ્દાઓ ધ્યાનમાં આવેલ છે.

(*) ૧. MEE's Inlet, Feed tank to MEE લાઇન ઉપર ફ્લોમીટર, રોટામીટર મીટર લગાવવું અને તેના ડેટા ઓનલાઈન લાગુ કરાવવા.

(*) આપના દ્વારા બેઈઝિંગ ચાલુ પ્રમાણે કરવા સંમત છે તે MEE માં અંદાજીત 70 KL/દિવસ wastewater દરરોજ આસના ટ્રાયલ ના ઓપરેશન દરમ્યાન ઓપરેટ કરવામાં આવે છે જે મુજબ આપના ઉત્પાદન પોતા MEE માં ફીડ કરવાના બદલે જરૂરી સ્થળે Evaporation ની જરૂરીમાં વ્યવસ્થા કરાય છે જે બાબતે ખુલાસો કરવો.

(*) આપના પ્લાન્ટમાંથી ઉદ્ભવતા High COD અને Low COD wastewater નું પરિવહન કરતી લાઇનો, સ્ટોરેજ ટેન્કો નું અલગ-અલગ કલર કોડીંગ કરી તેનું નામાંકન કરવું.

(*) Delta Plant ની Aroma Stream Feed tank થી MEE Feed Tank સુધી Fix Pump with Fix Pipeline પ્રસ્થાપિત કરવી.

(*) Di-Cumba નું ઉત્પાદન કરવા પહેલા ક્યોરની જરૂરી પરવાનગી મેળવવી.

(*) CMAC Plant ના રિએક્ટર ઉપર આવેલ ઇજેક્ટર સાથે સ્ક્રીબર ના માધ્યમ VOC emission ઓછું કરવા સંમત MEE VOC એબ્સોર્બર ને બદલે સુધારણા — મંજૂર કરેલ.

ઉપરોકત બાબતોની પૂર્તતા દિન-૭૦ માં કરી અત્રેની તેમજ ગાંધીનગર ખાતેની વડી કચેરીએ જાણ કરવા આથી જણાવવામાં આવે છે. સદર બાબતે પગલાં લેવામાં ચુક થશે તો બોર્ડ દ્વારા કાયદાકીય પગલાં લેવામાં આવશે જેની નોંધ લેવી. (*) MPBD Plant ના રિએક્ટર ની બાજુમાં ટેન્ક ઉપર કુલીંગ ટાવરમાં આપેલ છે તેના માધ્યમ MEE બાષ્પિકરણમાં VOC ની વાસ અનુભવાય છે જે અંગે સુધારણા પગલાં લેવા.

સ્વીકારનારનું નામ, હોદ્દો તથા સહી
શ્રી ડી.એન. રોય
(કેમીકલ ઓફીસર)

એસ.એમ. ચાવડા (મ.પ.અધિ.)
વિ.કે. પંચાલ (મ.પ.અધિ.)

બી.કે. પ્રસાદ (મા.પર્યા.ઇજનેર)

તા. 11/06/19
કે.એમ. ત્રાદ (પ્રાદેશિક અધિકારી)

નકલ રવાના : સભ્ય સચિવશ્રી, ગુ.પ્ર.નિ. બોર્ડ કચેરી, ગાંધીનગર.....જાણ સારું

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : ro-gpcb-bhar@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

તારીખ : 20/07/19

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : 15:00 Hrs તા. 20 / 07 /૨૦૧૯

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. V.K. Patel (AEE)
2. L.M. Ahir (AEE)
3.

પ્રતિ,
Hemani Industries
Ltd. Plot No.
CH-5, E-362
GIDC Dahej
Ta: Vagra Dist. Bharuch

સહી :-.....

અધિકારીનું નામ :- B.D. Prajapati

હોદ્દો :- D.E.E.

બે નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :- [illegible] (Asst. Manager)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : ro-gpcb-bhar@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

પ્રતિ શ્રી
M/s. Hemani Industries Ltd.
Plot No: 4-5,
GIDC, Dahej, Bharuch

વિષય : આપના એકમની બોર્ડ દ્વારા લેવામાં આવેલ તા. 20/07/2019 નાં રોજની મુલાકાત.

શ્રીમાન,

આપના એકમની આજ રોજ મુલાકાત લેવામાં આવેલ તે દરમ્યાન નીચે મુજબના મુદ્દાઓ ધ્યાનમાં આવેલ છે.

(1) ૧. સ્થાપ દ્વારા Totalizer, MEE Plant - તા: 1/07/2019 ના રોજ લગાવવામાં આવેલ છ લેમ છતાં MEE Log book માં Feb, March, APril, May અને June માં MEE feed ના Totalizer ના રીડીંગ દર્શાવેલ છ. સ્થાપ દ્વારા Totalizer ના રીડીંગ તરા આધાર ઉપર ગણવામાં આવેલ છ જે સંગ સ્પષ્ટતા તરવી.

(2) હાલ સુધી સંયંત્રોન પ્રોડક્ટસનું વેરવાર MEE માં Evaporate આવતુ હતું પરતુ અત્યારે સ્થાપ દ્વારા જણાવવામાં આવે છ ક સદર wastewater ને Incinerate તરવામાં આવે છ તેમજ પાછલા સમયે પરથી જણાય છ ક સ્થાપ દ્વારા High COD/TDS wastwater incinerate તરવામાં આવેલ નથી જે તરફથી માલુ તરવામાં આવેલ છ જે સંગ સ્પષ્ટતા તરવી.

(3) પાછલી મુલાકાત સમયે દર્શાવેલ માવેજી સ્થળ પાછળથી જણાવેલ સ્થળ પર જતા તરાવેલ મારતી માં Dedia ગામના ડરા માં છ વિગત — જણાય છ જે સંગ સ્પષ્ટતા તરવી.

ઉતરોકત બાબતોની પૂર્તતા દિન-૭ માં કરી અત્રેની તેમજ ગાંધીનગર ખાતેની વડી કચેરીએ જાણ કરવા આથી જણાવવામાં આવે છે. સદર બાબતે પગલાં લેવામાં ચૂક થશે તો બોર્ડ દ્વારા કાયદાકીય પગલાં લેવામાં આવશે જેની નોંધ લેવી. (4) મુલાકાત સમયે નવું બોઈલર 25TPH શરૂ થયેલ જોવા તરાવેલ જે સંગ સ્પષ્ટતા તરવી.

(5) જમા તરાવેલ ડસ્ટ રેશ્યર ની ઈલેકટ્રીક સંગ સ્પષ્ટતા તરવી.

સ્વીકારનારનું નામ, હોદ્દો તથા સહી
શ્રી વત્સલ વાસલકારીયા (Asst. Manager)

સ.ઔ.અ. (ત.૫.૬)
વિ.ઈ.ઓ (ત.૫.૬)
(બ.સ) પ્રસાદ

નકલ રવાના : સભ્ય સચિવશ્રી, ગુ.પ્ર.નિ. બોર્ડ કચેરી, ગાંધીનગર.....જાણ સારું

TRUE COPY ADVOCATE

ANNEXURE-R-14

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 021.
Website : www.gpcb.gov.in

GPCB

By R.P.A.D

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) Act-1974 (HEREINAFTER REFERRED TO AS THE WATER ACT) AS AMENDED FROM TIME TO TIME.

WHEREAS you HEMANI INDUSTRIES LTD are having an industrial plant for manufacturing of Agrochemicals Technical products etc at PLOT NO CH-5, GIDC DAHEJ - 392140, TAL: VAGRA, DIST: BHARUCH.

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. AWH-71059 which is valid up to 14/07/2020 for the manufacture of above said product subject to the conditions mentioned therein.

AND WHEREAS closure direction was issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, vide letter no. GPCB/BRCH-B/CCA-109(3)/ID-35422/448004 dated 16/03/2018. Which was revoked for 3 Months vide letter no: GPCB/BRCH-B/CCA-109(4)/ID-35422/452855 dated 23/04/2018. You have failed to comply the conditions mentioned in said revocation order.

AND WHEREAS, during the inspection of your industrial plant on 17/05/2019, 11/06/2019 and 20/07/2019 under Section-23 of the Water Act by the authorized officer of the Board, following was observed:

1. Illegal pipeline parallel to official discharge line was found.
2. High TDS/ high COD wastewater might had discharged by the unit through Illegal pipeline.
3. Data of generation of High TDS/ high COD wastewater with its treatment & disposal submitted by the unit and verified by the inspection team are not matched.
4. Analysis Report of sample collected during visit indicates that.
   COD-1238 mg/lit, Ammonical Nitrogen-65.18 mg/lit, SS-132 mg/lit, Phenolic Compound-8.62 mg/lit are not meeting with the standards prescribed by the Board.
5. Unit has installed new boiler (25 TPH) is found in operation during inspection. (Without obtaining permission)

Outward No:5176/10-22/07/2019

UNDER THE CIRCUMSTANCES, I A.V.Shah, Senior Environmental Engineer of Gujarat Pollution Control Board is directed to re-impose the directions under Section 33A of the Water (Prevention and Control of Pollution) Act-1974 as under:-

1. To prohibit you from manufacturing of above said products unless you obtained necessary permission from the Board.
2. To close the operation of your industrial plant on the above mentioned site.
3. To direct the concerned authority to stop supply of electricity.
4. This order will be effective with 15th day effect.

IF the above directions are not complied, you are liable for prosecution under Section 41 (2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

For and on behalf of
Gujarat Pollution Control Board

(A.V.Shah)
Senior Environmental Engineer

NO: GPCB/BRCH-B/CCA-33(15)/ID-12155 dated:

Issued to:

M/s. HEMANI INDUSTRIES LTD.
PLOT NO: CH-5,
GIDC DAHEJ -392140,
TAL: VAGRA,
DIST: BHARUCH.

To,
1. **The Suprintendent Engineer, (O & M),**
   Circle Office,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.
2. **The Executive Engineer, (O & M),**
   O & M Rural Division,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

Outward No: 5178 , 22/01/2009

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 021.
Website : www.gpcb.gov.in

3. The Deputy Engineer, (O & M),
O & M Sub Division,
Dakshin Gujarat Vij Co Ltd,
Maktampur Road, Bharuch.

I am directed to request you to disconnect supply of electricity with 15th day effect of date of issue of this order to the industrial plant of **M/s. HEMANI INDUSTRIES LTD PLOT NO CH-5, GIDC DAHEJ -392140,, DAHEJ-392 130, TAL: VAGRA,DIST: BHARUCH** & intimate to us accordingly.

For and on behalf of
Gujarat Pollution Control Board

(A.V.Shah)
Senior Environmental Engineer

TRUE COPY
ADVOCATE

Outward No:517890,22/08/2019

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DynamicPDF

Notarized Affidavit for Revocation Application (NOA) U[illegible] No. 103:60
B_12155-Hemani Industries Ltd accepts the LEGAL resp[illegible]
and undertakes that the furnished information is CORRECT & ACCURATE.

Evaluating unlicensed DynamicPDF feature. Click here for details. [4:0:eval]



DynamicPDF

and undertakes that the furnished information is CORRECT & ACCURATE.

Evaluating unlicensed DynamicPDF feature. Click here for details. [4:0:eval]



TRUE COPY
ADVOCATE

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:16:11 from IP No: 103.60.209.57.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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HEMANI INDUSTRIES LIMITED

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

August 26, 2019

GPCB ID: 12155

To,
Mr. A. V. Shah
(Unit Head - Bharuch)
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 – A,
Gandhinagar – 382 010, Gujarat.

Subject : Submission of Revocation Application Against Closure Order

Ref : GPCB Closure Letter No. GPCB/BRCH-B/CCA-33(15)/ID: 12155/517890 dated 22/08/2019

Dear Sir,
This has reference to the above. We are hereby submitting application for revocation application along with compliance for remedial measures taken against closure order issued by GPCB.

In line of the above, we request you to appreciate our corrective & preventive actions to prevent further occurrence of similar incident/s in future by issuing the revocation order at your earliest & oblige.

Thanking You.

Yours Faithfully,
For **Hemani Industries Ltd.**

(Director)
Encl:
1. Application for Revocation of Closure Order.
2. Undertaking
3. Bank Guarantee

Copy:
Mr. F M Modi
(Regional Officer- Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC, Narmadanagar, Bharuch –392015, Gujarat.

A. Notarized Undertaking for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:17:26 from IP No: 103.60.200.51.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road, Vidhyavihar (W), Mumbai-400 086.INDIA
Tel. : +91-22-2513 4483, 6140 7602, E-mail: hemanigroup@hotmail.com
Plant : Unit - III, Plot No. CH-5, GIDC Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel.: (02641)-291111, Mob.: 09377796953, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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Application for Revocation of Closure Order

SR. NO.	DESCRIPTION				
1.	Full name and address of the unit	:	**M/s. Hemani Industries Ltd.** Plot No. CH-5, GIDC, Dahej, Taluka Vagra, Dist. Bharuch - 392140, Gujarat.		
2.	GPCB ID	:	12155		
3.	No. and date of closure for which the revocation is sought for	:	GPCB Closure Letter No. GPCB/BRCH-B/CCA-33(15)/ID: 12155/517890 dated 22/08/2019		
4.	Date of disconnection of electric supply	:	--		
5.	Date of disconnection of water supply	:	--		
6.	Remedial measures taken to control the pollution (in the table mention below):				
Sr. No.	**Reason of closure**		**Remedial measures taken**	**Date of completion of the measures**	**Where compliance requires more than 7 days time, likely date of its completion**
1.	Illegal pipeline parallel to official discharge line was found.		• We would like to inform you that, pipeline parallel to official discharge line observed by GPCB officers was our old ETP final out-let waste water discharge line, which was not in use since long as it was a dead line. • As an immediate action, we have already removed and discarded that pipeline on 18/05/2019 and other line/connection and it is verified by GPCB officials. • Photographs of the same are enclosed as **Annexxure-1**. • Treated waste water is being sent to deep sea through GIDC drain. GIDC drainage connection bill for last three months is enclosed as **Annexxure-2**.	Complied	--

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:16:50 from IP No: 103.60.209.57.
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2.	High TDS/high COD wastewater might had discharged by the unit through Illegal pipeline.	• We would like to inform you that, pipeline parallel to official discharge line observed by GPCB officers was our old ETP final out-let waste water discharge line, which was not in use since long as it was a dead line. • As an immediate action, we have already removed and discarded that pipeline on 18/05/2019 and other line/connection and it is verified by GPCB officials. • Photographs of the same are enclosed as **Annexxure-3**.	Complied	--
3.	Data of generation of High TDS/high COD wastewater with its treatment & disposal submitted by the unit and verified by the inspection team are not matched.	• We would like to inform you that we never intended to mislead board and if board feels so, we apologize for it. • Further we would like to inform you that we also never intended to manipulate MEE logsheet. We have assigned one supervisor and given him responsibility to note-down data of waste water to MEE and hence each shift operator handover their note-down draft data of waste water to MEE to supervisor. Once supervisor note-down that data, each shift operators discard their draft data. And due to present heavy work load, draft data of waste water to MEE was yet to discard and it was verified by inspection team at time of visit. And we had submitted actual data. Hence, there was mismatched in Data of generation of High TDS/high COD wastewater with its treatment & disposal submitted by the unit and verified by the inspection team. • Now, we have started maintaining only one printed numbered & dated log sheet and operators themselves enter data after training to avoid any duplication of work.	Complied	--

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:16:50 from IP No: 103.60.209.57.
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4.	Analysis Report of sample collected during visit indicates that. COD-1238 mg/lit, Ammonical Nitrogen-65.18 mg/lit, SS-132 mg/lit. Phenolic Compound-8.62 mg/lit are not meeting with the standers prescribed by the Board.	• Our Biological System was disturbed due to Shock-load of high TDS effluent, thus dead Biomass was carry Forwarded from Secondary Clarifier to final outlet thus our COD, TSS, BOD was higher than norms. • Now as an immediate action, we segregate high TDS stream from plant and transferring that effluent to MEE plant, we also regenerate Biomass in Aeration Tank for adequate treatment and Parameters found well within norms. • Results for the same are enclosed as **Annexxure-4**.	Complied	-
5.	Unit has installed new boiler (25 TPH) is found in operation during inspection. (Without obtaining permission)	We would like to inform you that, We have valid CC&A for two boilers as per CC&A **AWH-71059,** valid up to **14/07/2020.** Our existing one boiler was dismantled due to inefficiency and low performance thus we have installed new 25 TPH boiler instead of existing one boiler for which we have consent as mentioned above.	Complied	-

7.	Where remedial measure to mitigate pollution are likely to last more than 7 days, an undertaking (on stamp paper of Rs. 100/- duly signed and sealed by the Notary) shall be submitted to GPCB stating the measures and likely date of their completion. In addition to this, the company shall also undertaken to comply with all provisions of the Water Act, 1974, Air Act, 1981 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and shall also comply with the conditions stipulated in the Consolidated Consents and Authorization (CCA) by the Board:	:	Undertaking attached as an **Annexure-5**
8	Letter of Bank Guarantee, if required	:	--

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:16:50 from IP No: 103.60.209.57.
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9	Status of CCA along with date of expiry	:	• CC&A Order No. **AWH-71059**, vide letter No. GPCB/BRCH-CC&A-33(7) /ID-12155/322404 dated 27/07/2015 & Validity up to **14/07/2020**.
10	Upto which period the water Cess is paid?	:	• Water Cess amount paid up to year 2017-2018. • After introduction of GST, it is not applicable now.
11	Are Samples analysis charges Paid	:	Yes, Regularly, within time frame.
12	If the unit is critically dark Zone area, What is the sources of water? If borewell is in use, can it be sealed? Explain with reasons.	:	Not Applicable as water supply is from GIDC.
13	Closure order(s) issued to the unit by the GPCB in last two years:	:	--
14	Status of Monthly Report form Industry (Form-20)	:	Monthly Patrak has updated till July – 2019. Refer- **Annexure-6**.
15	Status of Annual Report form Industry (Form-4)	:	We have submitted annual report till Year 2018-2019 . Refer- **Annexure-7**.
16	Env. Audit Report (If applicable)	:	NA
17	Status of Env. Statement (Form-V, EP - Act.)	:	We have submitted Environmental Statement till Year 2018-2019. Refer- **Annexure-8**.
18	Annual Report form Industry (Form-21)	:	Enclosed as an **Annexure-9.**
19	Director/Partner list along with DIN/PAN Card Number	:	Enclosed as an **Annexure-10.**
20	Share Holding Pattern	:	Enclosed as an **Annexure-11.**

Date: 26.08.2019

Place: Bharuch

Authorised Signatory

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:16:50 from IP No: 103.60.209.57.
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GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION

A Govt. of Gujarat

Office of the Deputy Executive Engineer, GIDC, Bharuch

Phone No. 02642-242432

CONSUMER COPY

Drainage Bill

Party Name : HEMANI INDUSTRIES LIMITED

Booked Qty. 1000

Plot No. : CH-5

Address : PLOT NO. CH-5 GIDC DAHEJ Plot No -CH-5, GIDC Estate, Dahej

Category : INDUSTRIAL

Size(M.M) : 100 MM

Connection No : 20

Bill No : 8211

Bill Month : 05-2019

Bill Date : 14/06/2019

Your Account Summary :-

Last Date : 29/06/2019

Total Outstanding Amount	Total Interest	This Month Charges	Total Amount Pyable
143,673.00	1,436.73	557,376.30	702,486.00

Last Bill pay Amount: 843125

Last Bill pay Date : 29-04-2019

This Month's Charges:-

Meter Status	:	Normal
Consumption	:	47639
Rate/1000 Ltr.	:	11.70
Drainage Charge	:	557,376.30
Fix Charges	:	
Penalty	:	0.00
Adjustment	:	0.00
This Month's Charges	:	557,376.30

Your Account Details:-

Outstanding	:	143,673.00
Interest Rs	:	1,436.73
Penal Interest Rs	:	0.00
Waiver Interest Rs	:	0.00
Waiver Penal Int. Rs.	:	0.00
This Month Charges	:	557,376.30
Gross Amount	:	702,486.03
Net Amount(Before Last Date)		702,486.00

Amount Payable After Last Date

Interst Rs.	:	7,010.49
Penal Interest Rs.	:	0.00
Waiver Interst Rs.	:	0.00
Waiver Penal Int Rs.	:	0.00
Gross Amount	:	709,496.49
Net Amount(After Last date)		709,496.00

Dy. EX. Engineer(Drainage)
G.I.D.C,Bharuch

Payment Details

Payment Mode	Amount	Date	Cheque/D.D No	Date	Bank	Branch
Cheque/D.D./Cash						

Bank Copy

Party Name: HEMANI INDUSTRIES LIMITED

Property : CH-5
BillNo : 8211
Bill Date : 05-2019
Connection No : 20
Payable Before 29-06-19 : 702,486.00
Payable After 29-06-19 : 709,496.00

Payment Mode: Cheque / D.D./ Cash

Amount :

In Words Rs.

Receipt Date:

Cheque/D.D No:

Cheque/D.D Date:

Bank:

Branch:

Contact No.:

Drainage Supply N.A.O Copy

Party Name : HEMANI INDUSTRIES LIMITED

Property :CH-5
BillNo : 8211
Bill Date : 05-2019
Connection No : 20
Payable Before 29-06-19 : 702,486.00
Payable After 29-06-19 : 709,496.00

Payment Mode: Cheque/D.D/Cash

Amount :

In Words Rs.

Receipt Date:

Cheque/D.D No:

Cheque/D.D Date:

Bank:

Branch:

Contact No.:

HEMANI INDUSTRIES LTD.
Memo No.: 312 Date: 18/6/19
Amount Rs.: 702486/-
Ref. Full Amount

Note:- Subject To Verify

Note:

1) Please Pay your outstanding amount to avoid disconnection without notice.
2) The Drainage cess shown above should be paid before due date otherwise penalty as per rules will be levied.
3) Payment should be made vide Demand Draft Payable at Dahej. in favour of G.I.D.C A/c.26050200000284 or by RTGS.IFSC Code:BARB0DAHEJX
4) Drainage cess @ Rs.11.70/KL for Non SEZ and Rs.9.25 for SEZ area. Effective from 01-04-2019 to 31-03-2020.
5) Please visit website www.gidcindia.com for online payment of drainage bills.

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:15:35 from IP No: 103.60.209.57.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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Drainage Bill

Party Name : HEMANI INDUSTRIES LIMITED Booked Qty. 1000

Plot No. : CH-5

Address : PLOT NO. CH-5 GIDC DAHEJ Plot No CH-5, GIDC Estate, Dahej

Category : INDUSTRIAL Size(M.M) : 100 MM Connection No : 20

Bill No : 8290 Bill Month : 06-2019 Bill Date : 16/07/2019

Last Date : 31/07/2019

Your Account Summary :-

Total Outstanding Amount	Total Interest	This Month Charges	Total Amount Pyable
0.00	0.00	536,257.80	536,258.00

Last Bill pay Amount: 702486

Last Bill pay Date : 27-06-2019

This Month's Charges:-

Meter Status	:	Normal
Consumption	:	45834
Rate/1000 Ltr.	:	11.70
Drainage Charge	:	536,257.80
Fix Charges	:	
Penalty	:	0.00
Adjustment	:	0.00
This Month's Charges	:	536,257.80

Your Account Details:-

Outstanding	:	0.00
Interest Rs	:	0.00
Penal Interest Rs	:	0.00
Waiver Interest Rs	:	0.00
Waiver Penal Int. Rs	:	0.00
This Month Charges	:	536,257.80
Gross Amount	:	536,257.80
Net Amount(Before Last Date)		536,258.00

Amount Payable After Last Date

Interst Rs	:	5,362.58
Penal Interest Rs.	:	0.00
Waiver Interst Rs.	:	0.00
Waiver Penal Int Rs.	:	0.00
Gross Amount	:	541,620.58
Net Amount(After Last date)		541,621.00

Dy. EX. Engineer(Drainage)

G.I.D.C,Bharuch

Payment Details

Payment Mode	Amount	Date	Cheque/D.D No	Date	Bank	Branch
Cheque/D.D /Cash						

Bank Copy

Party Name: HEMANI INDUSTRIES LIMITED

Property : CH-5
BillNo : 8290
Bill Date : 06-2019
Connection No : 20
Payable Before 31-07-19 : 536,258.00
Payable After 31-07-19 : 541,621.00

Payment Mode: Cheque / D.D / Cash

Amount :

In Words Rs. ----------

Receipt Date

Cheque/D.D No:

Cheque/D.D Date:

Bank:

Branch:

Contact No:

Drainage Supply N.A.O Copy

Party Name : HEMANI INDUSTRIES LIMITED

Property : CH-5
BillNo : 8290
Bill Date : 06-2019
Connection No : 20
Payable Before 31-07-19 : 536,258.00
Payable After 31-07-19 : 541,621.00

Payment Mode: Cheque/D.D/Cash

Amount :

In Words Rs. ----------

Receipt Date:

Cheque/D.D No:

Cheque/D.D Date:

Bank:

Branch:

Contact No:

Note:- Subject To Verify

HEMANI INDUSTRIES LTD.
Memo No. 112 Date 19/7/19
Amount Rs. 362581-
Rel Full Amount

Note:

1) Please Pay your outstanding amount to avoid disconnection without notice.
2) The Drainage cess shown above should be paid before due date otherwise penalty as per rules will be levied.
3) Payment should be made vide Demand Draft Payable at Dahej. in favour of G.I.D.C A/c.26050200000284 or by RTGS.IFSC Code:BARB0DAHEJX
4) Drainage cess @ Rs.11.7/KL Effective from 01-04-2019 to 31-03-2020.
5) Please visit website www.gidc.gov.in for online payment of drainage bills

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 26/08/2019 18:15:35 from IP No: 103.60.209.57.
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GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION

A Govt. of Gujarat

Office of the Deputy Executive Engineer, GIDC, Bharuch

Phone No. 02642-242432

CONSUMI

Drainage Bill

Party Name : HEMANI INDUSTRIES LIMITED — Booked Qty. 1000

Plot No. : CH-5

Address : PLOT NO. CH-5 GIDC DAHEJ Plot No -CH-5, GIDC Estate, Dahej

Category : INDUSTRIAL — Size(M.M) : 100 MM — Connection No : 20

Bill No : 8366 — Bill Month : 07-2019 — Bill Date : 16/08/2019

Your Account Summary :-

Last Date : 31/08/2019

Total Outstanding Amount	Total Interest	This Month Charges	Total Amount Pyab
0.00	0.00	540,142.20	540,142.00

Last Bill pay Amount: 536258

Last Bill pay Date : 31-07-2019

This Month's Charges:-

Meter Status	:	Normal
Consumption	:	46166
Rate/1000 Ltr.	:	11.70
Drainage Charge	:	540,142.20
Fix Charges	:	
Penalty	:	0.00
Adjustment	:	0.00
This Month's Charges	:	540,142.20

Your Account Details:-

Outstanding	:	0.
Interest Rs	:	0.
Penal Interest Rs	:	0.
Waiver Interest Rs	:	0.
Waiver Penal Int. Rs:		0.
This Month Charges	:	540,142.
Gross Amount	:	540,142.
Net Amount(Before Last Date)		540,142.

Amount Payable After Last Date

Interst Rs.	:	5,401.
Penal Interest Rs.	:	0.
Waiver Interst Rs.	:	0.
Waiver Penal Int Rs.:		0.
Gross Amount	:	545,543.
Net Amount(After Last date)		545,543.

Dy. EX. Engineer(Drainage)
G.I.D.C,Bharuch

Payment Details

Payment Mode	Amount	Date	Cheque/D.D No	Date	Bank	Branch
Cheque/D.D./Cash						

Bank Copy

Party Name: HEMANI INDUSTRIES LIMITED

Property : CH-5
BillNo : 8366
Bill Date : 07-2019
Connection No : 20
Payable Before 31-08-19 : 540,142.00
Payable After 31-08-19 : 545,543.00

Payment Mode: Cheque / D.D./ Cash

Amount:

Drainage Supply N.A.O Copy

Party Name : HEMANI INDUSTRIES LIMITED

Property : CH-5
BillNo : 8366
Bill Date : 07-2019
Connection No : 20
Payable Before 31-08-19 540,142.0
Payable After 31-08-19 545,543.0

Payment Mode: Cheque/D.D/Cash

Amount :

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Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)
ISO 9001 : 2015 Certified Company

TEST REPORT

F-LB-15/5.10/01-2

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5, GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**16.08.2019**
REF.NO.	**AEE/166-A/2019**

Description of sample	:	**FINAL OUTLET**	Lab ID Code	:	**75-A/LB/19/TE**
Date of Sampling	:	**10.08.2019**	Sampling Time	:	**11:30 am**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**Sample Collected By Party**	Sampling Method	:	**IS : 3025(Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**5.0 Lit/01**	Protocol (Purpose)	:	**Characteristic of Waste Water Sample as per Customer Requirement**
Test Parameters	:	**As Per Result Table**	Date of Starting of Test	:	**10.08.2019**
Sample Receipt Date	:	**10.08.2019 (05:30 pm)**	Date of Completion of Test	:	**16.08.2019**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	RESULT	TEST METHOD
			75-A/LB/19/TE	
1.	pH	--	7.20	IS:3025 (P-11):1983
2.	Temperature	°C	25.0	IS:3025 (P-9):1984
3.	Total Dissolved Solids (TDS)	mg/L	10800.0	IS:3025 (P-16):1984
4.	Total Suspended Solids (TSS)	mg/L	75.0	IS:3025 (P-17):1984
5.	Chemical Oxygen Demand (COD)	mg/L	198.0	APHA & AWWA.23rd Ed.5220-B.(5-18)
6.	Biochemical Oxygen Demand (BOD)(3 days at 27°C)	mg/L	58.0	IS:3025 (P-44):1993
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	BDL*	APHA & AWWA.23rd Ed.5530-B.5-49 & D. (5-52)
8.	Ammonical Nitrogen (as NH_3- N)	mg/L	9.0	APHA & AWWA.23rd Ed.4500-NH_3 B & C. (4-114,115,116)
9.	Chlorides (as Cl-)	mg/L	2400.0	IS:3025 (P-32):1988

NOTE: BDL*: Below Detectable Limit

Minimum Detection Limit:
Phenolic Compounds (as C_6H_5OH) : 0.05 mg/L

M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)
16/08/2019

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)
Dr Patel 16/08/2019

----------End of Test Report----------

REG. OFFICE
403-404, Centre Point, Nr. Kadiwala School, Ring Road, Surat - 395 002. (Gui.) India. Phone : + 91 (261) 2460854 / 2461241
E-mail : aquair_surat@hotmail.com, Visit us at : www.aqua-air.co.in

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भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત GUJARAT BS 551042

સ્ટે. નં ..૮૬૪૮..... તારીખ ૨૬/૦૮/૨૦૧૯

રૂ. 100/- કુલ કિંમત 300/- કુલનંગ 3

સ્ટેમ્પ લેનારનું નામ હેમાની ઈન્ડસ્ટ્રીઝ લીમીટેડ

સ્ટેમ્પ લેનારનું સરનામું સી.એચ/૫,જી.આઈ.ડી.સી,દહેજ,ભરૂચ

સ્ટેમ્પ લેવા આવનારનું નામ નિયલ ચોકસી

સ્ટેમ્પ લેવા આવનારનું સરનામુ સમડી ફળીયા,અંકલેશ્વર,ભરૂચ

સ્ટેમ્પ લેવા આવનારની સહી

આઈ.ડી.કાર્ડ નંબર :-

પી. એસ. પટેલ

સ્ટેમ્પવેન્ડર, લા.નં.૨/૮૯

જી.એફ-૯, કિરણ કોમ્પ્યુટર સેન્ટર, રાજકમલઆર્કેડ, અંકલેશ્વર

MAHESH M. SARVAN NOTARY GOVT. OF GUJARAT 26 AUG 2019 Serial No. ૮૫૧૭૦/૨૦૧૯ Regd. No. NTR 464/02 Dist. Bharuch

NOTARY MAHESH M. SARVAN Ankleshwar Dist. Bharuch Regd. No. NTR-464/02 GOVT. OF GUJARAT (INDIA)

UNDERTAKING

I, undersigned, **Dinanth Ramayan Rai** aged 67 Years, Director (Technical) of **M/s. Hemani Industries Ltd.** located at **Plot No. CH-5, GIDC, Dahej, Taluka Vagra, Dist. Bharuch - 392140, Gujarat hereby solemnly undertake as below.**

1. We would like to inform you that, pipeline parallel to official discharge line observed by GPCB officers was our old ETP final out-let waste water discharge line, which was not in use since long as it was a dead line. As an immediate action, we have already removed and discarded that pipeline on 18/05/2019 and other line/connection and it is verified by GPCB officials. Photographs of the same are enclosed as **Annexure-1**.Treated waste water is being sent to deep sea through GIDC drain. GIDC drainage connection bill for last three months is enclosed as **Annexure-2.**

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भारत INDIA

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ગુજરાત GUJARAT BS 551043

સ્ટે. નં 6258 તારીખ 26/08/2019

રૂ. 100/- કુલ કિંમત 300/- કુલનંગ 3

સ્ટેમ્પ લેનારનું નામ હેમાની ઈન્ડસ્ટ્રીઝ લીમીટેડ

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સ્ટેમ્પ લેવા આવનારનું નામ નિયલ ચોકસી

સ્ટેમ્પ લેવા આવનારનું સરનામુ સમડી ફળીયા,અંકલેશ્વર,ભરૂચ

સ્ટેમ્પ લેવા આવનારની સહી.....

આઈ.ડી.કાર્ડ નંબર :-

પી. એસ. પટેલ

સ્ટેમ્પવેન્ડર,લા.નં.૨/૮૯

જી.એફ-૯,કિરણ કોમ્પયુટર

સેન્ટર,રાજકમલઆર્કેડ,અંકલેશ્વર

2. We would like to inform you that, pipeline parallel to official discharge line observed by GPCB officers was our old ETP final out-let waste water discharge line, which was not in use since long as it was a dead line. As an immediate action, we have already removed and discarded that pipeline on 18/05/2019 and other line/connection and it is verified by GPCB officials. Photographs of the same are enclosed as **Annexure-3.**

3. We would like to inform you that we never intended to mislead board and if board feels so, we apologize for it. Further we would like to inform you that we also never intended to manipulate MEE log sheet. We have assigned one supervisor and given him responsibility to note-down data of waste water to MEE and hence each shift operator handover their note-down draft data of waste water to MEE to supervisor. Once supervisor note-down that data, each shift operators discard their draft data. And due to present heavy work load, draft data of waste water to MEE was yet to discard and it was verified by inspection team at time of visit. And we had submitted actual data. Hence, there was mismatched in Data of generation of High TDS/high COD wastewater with its treatment & disposal submitted by the unit and verified by the inspection team. Now, we have started maintaining only one printed

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भारत INDIA

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ગુજરાત गुजरात GUJARAT

BS 551044

સ્ટે. નં ૮૬૬૬૦ તારીખ ૨૬/૦૮/૨૦૧૯

રૂ. 100/- કુલ કિંમત 300/- કુલનંગ 3

સ્ટેમ્પ લેનારનું નામ હેમાની ઈન્ડસ્ટ્રીઝ લીમીટેડ

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સ્ટેમ્પ લેવા આવનારની સહી.....

આઈ.ડી.કાર્ડ નંબર :-

પી. એસ. પટેલ

સ્ટેમ્પવેન્ડર, લા.નં.૨/૮૯

જી.એફ-૯, કિરણ કોમ્પ્યુટર

સેન્ટર, રાજકમલઆર્કેડ, અંકલેશ્વર

numbered & dated log sheet and operators themselves enter data after training to avoid any duplication of work.

4. Our Biological System was disturbed due to Shock-load of high TDS effluent, thus dead Biomass was carry Forwarded from Secondary Clarifier to finai outlet thus our COD, TSS, BOD was higher than norms. Now as an immediate action, we segregate high TDS stream from plant and transferring that effluent to MEE plant, we also regenerate Biomass in Aeration Tank for adequate treatment and Parameters found well within norms. Results for the same are enclosed as **Annexxure-4**.

5. We would like to inform you that, We have valid CC&A for two boilers as per CC&A **AWH-71059,** valid up to **14/07/2020.** Our existing one boiler was dismantled due to inefficiency and low

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Performance thus we have installed new 25 TPH boiler instead of existing one boiler for which we have consent as mentioned above.

What is stated above is true to the best of my knowledge and belief.

For **Hemani Industries Ltd.**

(Director)

Place: Bharuch

Date: 26.08.2019

NOTARY MAHESH M SARVAN ANKLESHWAR Dist BHARUCH GOVT. OF GUJARAT

MAHESH M. SARVAN
NOTARY
(Govt. of Gujarat) INDIA.
F-1, Indraprasth Complex,
Near Vijaya Bank, GIDC, Ankleshwar-2.
Reg. No. NTR - 464 / 02, Mo. 98254 13243

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2019

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-94553, 14/07/2020

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=363918,Kilo Litre=46166

Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 29716 / 970 / 15327 / 153

9. Electricity consumed in PRODUCTION : 2086736 **ETP/CETP :** 132648 **APCM :** 24340

9A. Stack attached to : Boiler,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,ldo,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 20 % wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,kcl solution 20%,lambda cyhalothrin,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake)

12. Work of Control Measures In Progress : APCM Up gradation ,ETP Up gradation ,Reduction or safe treatment plant for COD,color,toxicity,solvent,acid etc

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1015.530,INC. Waste for Incineration=19.710,Co-Incineration Waste to other Industry=128.780,Trucks despatched=61

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Yours Faithfully

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2019

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	2200.000-M.T	
FUE	LDO	ldo	1.795-KLT	
FUE	GAS	Natural Gas	24438.000-MT3	
GAS		hcl in incinerator	38.520-NM3	
GAS		hcl in process	14.120-NM3	
GAS		hcl in process	14.120-NM3	
GAS		hcl in process	14.120-NM3	
GAS		hcl in process	14.120-NM3	
GAS		Nox in Incinerator	110.420-NM3	
GAS		so2 in process	14.250-NM3	
GAS		spm in boiler	95.360-NM3	
PRD	86021	alluminium chloride solution 25%	1413.000-M.T	
PRD	86015	alphamethrin	56.000-M.T	
PRD	154566	ammonium chloride 20 % wet	64.530-M.T	
PRD	154567	bromo benzene	40.000-M.T	
PRD	86020	cupric chloride solution	37.330-M.T	
PRD	86014	cypermethrin	148.000-M.T	
PRD	153261	deltamethrin tech.	6.200-M.T	
PRD	86013	dv acid chloride	198.350-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	606.209-M.T	
PRD	86022	kcl solution 20%	549.390-M.T	
PRD	22343	lambda cyhalothrin	18.600-M.T	
PRD	22334	meta phenoxy benzaldehyde	297.550-M.T	
PRD	153263	metamitron tech.	19.350-M.T	
PRD	86016	permethrin	36.600-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	315.130-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
920471-31/07/2019	GJ05BX1493-31/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 8.960 MTS (20.3)
919931-30/07/2019	GJ12BV0512-30/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 28.690 MTS (35.3)
919413-28/07/2019	HR55AE1045-28/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 7.900 MTS (20.3)
919410-28/07/2019	DN09U9281-28/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 9.310 MTS (20.3)
919375-28/07/2019	GJ06Z5859-28/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 23.010 MTS (35.3)

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Yours Faithfully

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2019

919195-27/07/2019	GJ12BV0512-27/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 27.800 MTS (35.3)
919113-27/07/2019	GJ12AZ8686-27/07/2019	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 31.300 MTS (35.3)
919008-27/07/2019	GJ10TX5787-27/07/2019	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 36.800 MTS (35.3)
918983-27/07/2019	GJ12AT7363-27/07/2019	Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	Distillation Residue 9.860 MTS (20.3)
918801-27/07/2019	GJ3BW3636-27/07/2019	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 37.800 MTS (35.3)
918800-27/07/2019	GJ36T6165-27/07/2019	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 32.690 MTS (35.3)
918367-25/07/2019	GJ12BV0512-25/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 26.390 MTS (35.3)
918366-25/07/2019	GJ05UU5122-25/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 21.600 MTS (35.3)
918302-25/07/2019	GJ05BX1493-25/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 8.720 MTS (20.3)
918262-25/07/2019	DN09R9755-25/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 8.450 MTS (20.3)
917923-25/07/2019	GJ06Z5859-25/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 19.950 MTS (35.3)
917911-25/07/2019	GJ12BV0512-25/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 26.050 MTS (35.3)
917706-24/07/2019	RJ30GA0767-24/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 8.900 MTS (20.3)
916973-23/07/2019	GJ12AW0046-23/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 27.120 MTS (35.3)
916887-22/07/2019	GJ05BX1493-22/07/2019	IND:IND: Green gene Enviro protection And Infrastr	Distillation Residue 8.390 MTS (20.3)
916696-22/07/2019	GJ05UU5033-22/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 20.200 MTS (35.3)
916607-22/07/2019	GJ23W2264-22/07/2019	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 9.000 MTS (20.3)
916407-21/07/2019	GJ05BX1302-21/07/2019	IND:Green Gene Enviro protection and Infrastructur	Distillation Residue 8.480 MTS (20.3)
916352-21/07/2019	GJ12AZ5421-21/07/2019	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 31.350 MTS (35.3)
916262-21/07/2019	GJ06Z5859-21/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 21.940 MTS (35.3)
915800-20/07/2019	GJ05UU5122-20/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 20.180 MTS (35.3)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2019

915794-20/07/2019	GJ12BV0512-20/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 26.480 MTS (35.3)
915251-18/07/2019	GJ05UU5122-18/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.170 MTS (35.3)
914623-17/07/2019	GJ05BX1302-17/07/2019	IND:IND: Green gene Enviro protection And Infrastr	distillation residues 8.410 MTS (20.3)
914293-16/07/2019	GJ12AZ7980-16/07/2019	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 31.120 MTS (35.3)
914112-16/07/2019	GJ06Z5859-16/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 21.680 MTS (35.3)
913929-16/07/2019	GJ12BV0512-16/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.820 MTS (35.3)
913885-15/07/2019	GJ05UU5033-15/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 17.680 MTS (35.3)
913453-15/07/2019	GJ12AW0046-15/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 25.320 MTS (35.3)
913336-14/07/2019	DN09U9760-14/07/2019	IND:Green gene Enviro Protection And Infrastructur	Distillation Residue 8.180 MTS (20.3)
913325-14/07/2019	GJ19X4882-14/07/2019	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.800 MTS (20.3)
913241-14/07/2019	GJ05UU5033-14/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.380 MTS (35.3)
913232-14/07/2019	GJ12BV0512-14/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 27.370 MTS (35.3)
913404-14/07/2019	GJ06Z5859-14/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 20.820 MTS (20.3,35.3)
912828-13/07/2019	GJ06Z5859-13/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 20.490 MTS (35.3)
911645-10/07/2019	GJ12BW0026-10/07/2019	B.E.I.L, Ankleshwar [14983]	Distillation residue 9.990 MTS (20.3)
911582-10/07/2019	GJ12BV0512-10/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 25.400 MTS (35.3)
911405-10/07/2019	GJ05UU5033-10/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.260 MTS (35.3)
911228-09/07/2019	GJ06Z5859-09/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.220 MTS (35.3)
910520-07/07/2019	GJ23X7453-07/07/2019	Detox India Pvt. Ltd.	Chemical Sludge From Waste Water Treatment 25.580 MTS (35.3)
910124-06/07/2019	GJ06Z5859-06/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 24.570 MTS (35.3)
910019-06/07/2019	GJ05UU5033-06/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 23.100 MTS (35.3)

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Monthly Report from Industry

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Gujarat Pollution Control Board

July , 2019

909554-05/07/2019	GJ12BV0512-05/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 26.070 MTS (20.3)
909901-05/07/2019	GJ07UU6865-05/07/2019	Detox India Pvt. Ltd.	Chemical Sludge From Waste Water Treatment 21.600 MTS (35.3)
909072-03/07/2019	GJ06VV9996-03/07/2019	IND:Using OWN TSDF Facility	Decontamination Waste 5.790 MTS (33.1)
908736-03/07/2019	GJ06Z5859-03/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 20.190 MTS (35.3)
908733-03/07/2019	GJ12BV0512-03/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 23.430 MTS (35.3)
908703-02/07/2019	GJ19X4924-02/07/2019	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.460 MTS (20.3)
908691-02/07/2019	GJ06VV9435-02/07/2019	IND:Using OWN TSDF Facility	Decontamination Water 5.650 MTS (33.1)
908470-02/07/2019	GJ19X4417-02/07/2019	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.530 MTS (20.3)
908308-02/07/2019	GJ12AW0046-02/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 26.970 MTS (35.3)
908469-02/07/2019	GJ12BW0026-02/07/2019	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.850 MTS (20.3)
908275-01/07/2019	GJ12BV0512-01/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 27.570 MTS (35.3)
908209-01/07/2019	GJ05BU6155-01/07/2019	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.210 MTS (20.3)
908147-01/07/2019	GJ05UU5033-01/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.030 MTS (35.3)
907973-01/07/2019	GJ06Z5859-01/07/2019	Bharuch Enviro Infrastructure Ltd is -Dahej [40137]	Chemical Sludge From Waste Water Treatment 22.090 MTS (35.3)

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FORM-4 **Financial Year**: April 2018 to March2019

(See Rule 5(6) and 22(2)] **Industry**: Hemani Industries ltd (Unit:-III)

, ***PCB ID***: - 12155

FORM FOR FILING ANNUAL RETURNS
BY THE OCCUPIER OR OPERATOR OF FACILITY

(To be submitted by occupier/operator of disposal facility to state pollution control Board/pollution control committee by 30th June of every year for the preceding period April to March)

1	Name and address of the generator/operator of facility	:	Hemani Industries ltd (Unit:-III) Plot No:- CH-5 GIDC Estate Ta. Vgara Dist:- Bharuch			
2	Name of the authorized person and full address with telephone and fax number	:	**Mr Nitin k Dama** **Director.** **7, Shaswat Bunglow, Nandewar Circle, Dahej Road, Bharuch.**			
3	Description of hazardous waste	:	**Physical form with description**		**Chemical form**	
			Semi solid/ Solid		Organic Residue	
			Solid		ETP/MEE Sludge	
			Solid		Incinerator Ash	
4	Quantity of hazardous waste (in MTA)	:	**Type of hazardous waste**		**Quantity (In Tones/KL)**	
			Organic Residue		1314.41 Mt	
			Liquid Incinerable waste/ co-processed		1300.53	
			ETP/MEE Sludge		3934.58 Mt	
			Incinerator Ash		0.0	
5	Description of storage	:	Separate Hazardous waste storage Area			
6	Description of treatment	:	ETP Sludge MEE salt and Incinerable waste Land filling.			
7	Details of transportation	:	Name & address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Krishna Roadlines At & Post, Gnadhidham Dist Kutch.	Loose or Jumbo bag	Dumper	As per List Given
8	Details of disposal of hazardous waste	:	Name & address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Bharuch Enviro Infrastructure Ltd. Saurashtra Enviro	In HM HDPE Bags /Drum	Dumper	As per list given

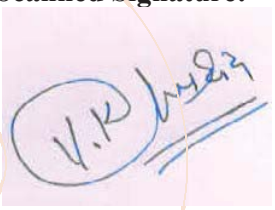
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			Protection Pvt Ltd Eco care Infrastructure Pvt Ltd. Recycling solution Pvt Ltd	In HM HDPE Bag/ Drum In Jumbo Bag In HM/HDPE Drum	Dumper / Truck Truck Truck	As per List given As per list given
9	Quantity of useful materials sent back to the manufacturer and others	:	**Name and type of materials sent back to**		**Quantity (In Tonnes/KL)**	
			Manufactures		-	
			Others		-	

Place : Dahej

Scanned Signature:



Date : 22/05/2018

Designation: Ass-Manager EHS

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ENVIRONMENT STATEMENT

FOR

HEMANI INDUSTRIES LTD

PLOT NO CH/5, GIDC INDUSTRIAL ESTATE

DAHEJ TAL-VAGRA. DIST-BHARUCH

APRIL 2018- MAR 2019

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	Meta Bromo Nitro Benzene	
	Meta Bromo anisole	
	Lambda-Cyhalothrin	
	Deltamethrin Tech	
	DV Acid Chloride (CMAC)	
	Cypermethrin (Tech)	
	Alphamethrin/Permethrin (Tech.)	
	Meta Mitron (Tech)	
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1. INTRODUCTION

M/S. Hemani Industries Ltd. Situated at plot No. CH/5,G.I.D.C Industrial estate.Dahej.Tal-Vagra.Dist-Bharuch.392130, is engaged in manufacturing of Agro Chemicals like, Meta Phenoxy Benzaldehyde, Meta Bromo Nitro Benzene, Meta Bromo Anisole, Lambda cyhalothrin, DV Acid Chloride, Alphamethrin, Permethrin, cypermethrin, Meta Mitron.

The major sources of pollution are waste water generation from process washing, floor washing. Gaseous emissions from flue gas stack attached to boiler & process vent attached to reaction vessel. There is generation of solid / hazardous waste from manufacturing process as well as pollution control facilities. The industry is taking all necessary steps to reduce pollution load to environment by providing proper environmental management system.

There is source of waster pollution from the manufacturing process & floor washing, which is segregation the stream and high TDS effluent sent to Multi Effect evaporator with organic stripper and agitated thin film dryer and low COD/TDS stream effluent sent to ETP for treatment consisting of primary, secondary and tertiary treatment unit . We are also recycle Boiler blow down water and cooling tower water with use of RO plant, RO permeate water is reuse in cooling tower and washing .The effluent confirming the GPCB standards shall be collected in central collection tank before discharged into GIDC sewer.

The major source of air pollution is gaseous emission from the stack attached to boiler, incinerator & process vent attached to reaction vessel. Coal is use as fuel in Boiler & efficient combustion of fuel is maintained with proper air to fuel ratio to minimize air pollution LDO is use as fuel in incinerator.

Adequate stack height has been provided to the flue gas stack. To control the pollutant kept ESP with scrubber system in Boiler. The total pollution load discharged into the environment was worked out based on the analysis report of GPCB & approved laboratory.

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2. MANUFACTURING PROCESS DISCRIPTION WITH FLOW DIAGRAM AND MATERIAL BALANCE:

META PHENOXY BENZALDEHYDE (ORGANIC INTERMEDIATE)
PROCESS DESCRIPTION

Metabromobenzaldehyde (MBB) Preparation:-

Benzaldehyde is reacted with Chlorine and Bromine in the presence of EDC (as solvent) and Aluminium Chloride as catalyst .Then the reaction mass is drowned in chilled water containing HCl and Formic acid ; and then washed with Sodium Thiosulphate solution . Crude MBB, thus obtained is further purified by distillation.

Metabromobenzaldehyde Acetal (MBBA) Preparation:-

MBB is reacted with MEG in the presence of PTSA (as catalyst) and Water formed is distilled off and pure MBBA is obtained.

Metaphenoxybenzaldehyde Acetal (MPBA) Preparation:-

First, Potassium Phenoxide is prepared by reacting Phenol with Potassium Hydroxide (KOH) in presence of Toluene .Then Potassium Phenoxide is reacted with MBBA and MPBA is formed. Crude MPBA is purified by Water washings.

Hydrolysis:-

MPBA is hydrolyzed to MPB in presence of Water and Sulphuric acid. Crude MEG so obtained is purified by distillation and recycled to MBBA preparation. The crude MPB is sent for final Purification.

MPB Distillation / Purification:-

The crude MPB is subjected to high vacuum distillation and pure MPB is obtained, which is packed as Finished Product.

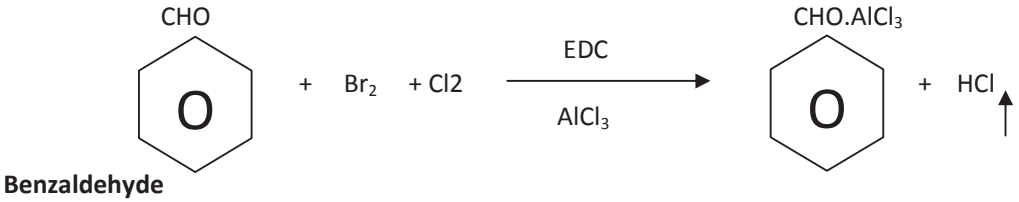
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CHEMICAL REACTION

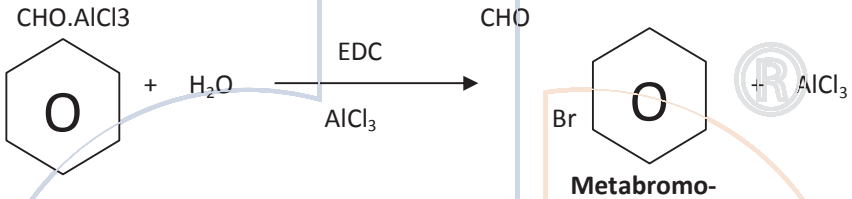
1. **BROMINATION :**



Benzaldehyde
Metabromo-Benzaldehyde

Aluminium Chloride

2. **DROWNING :**



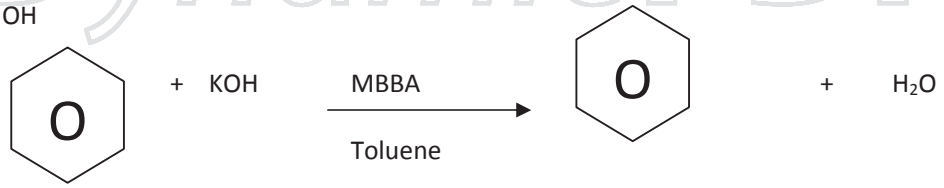
Metabromo-Benzaldehyde (MBB)

3. **ACETAL PREPARATION :**



MBB **Monoethylene Glycol (MEG)** **Metabromo-benzaldehyde acetal (MBBA)**

4. **K – PHENATE PREPARATION :**



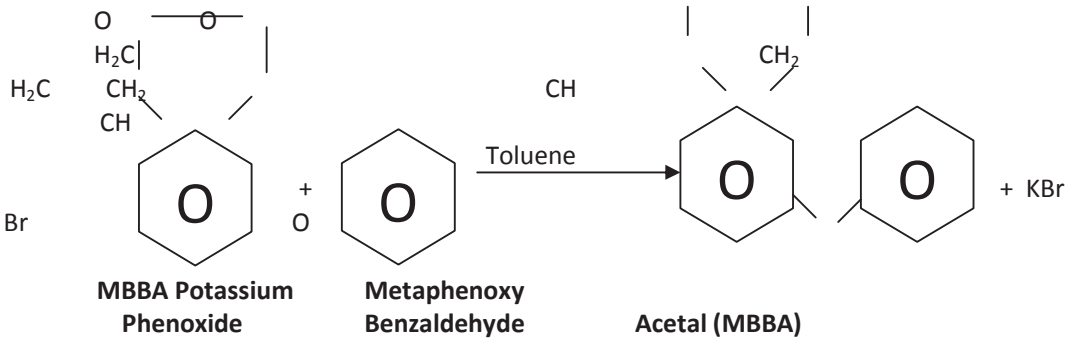
Phenol **Potassium Hydroxide** **Potassium Phenoxide**

5. **CONDENSATION :**

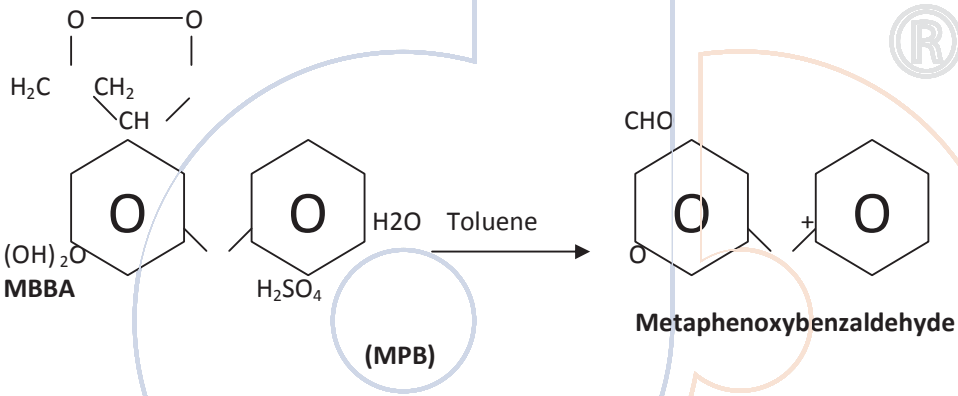
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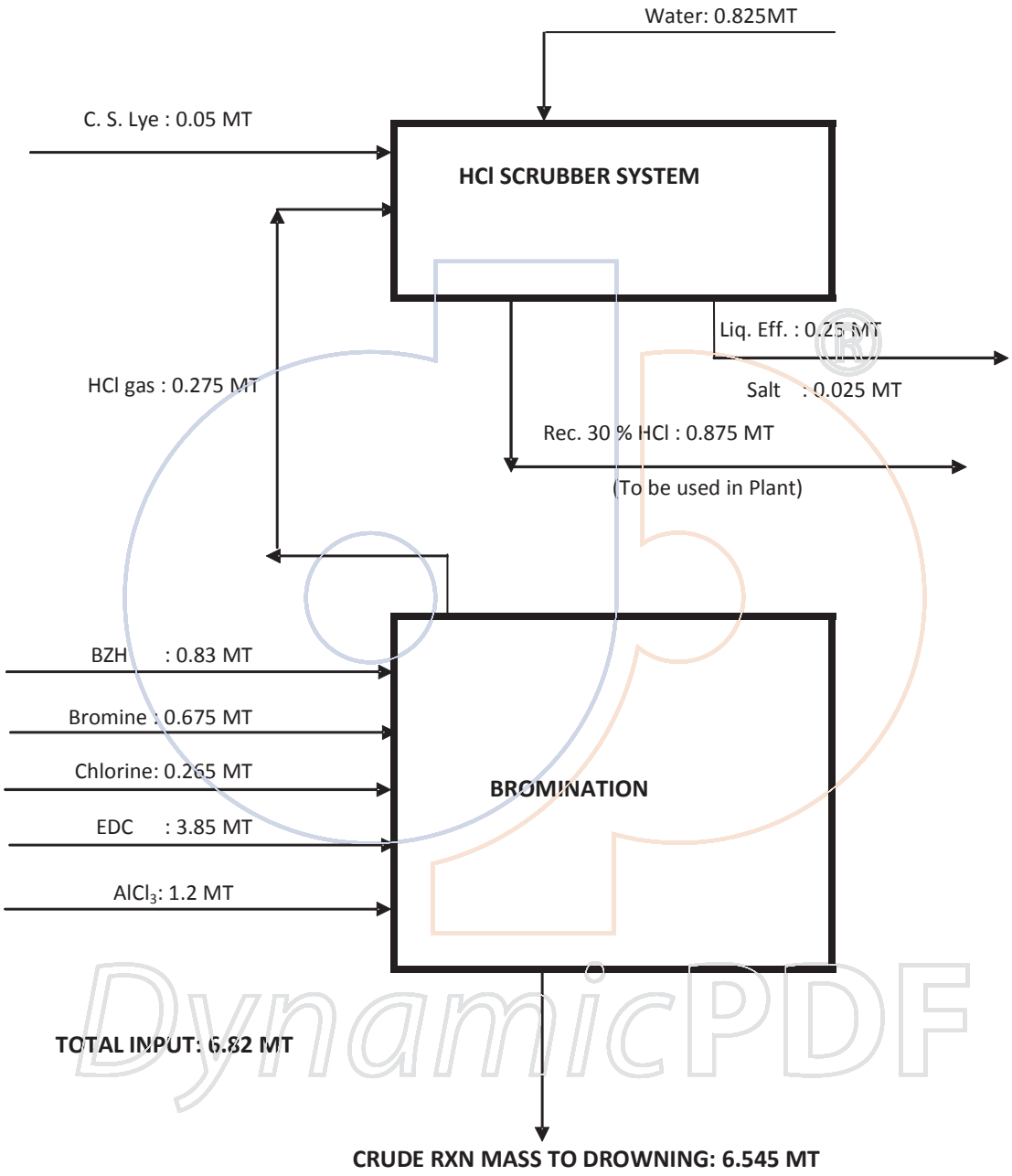
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MASS BALANCE

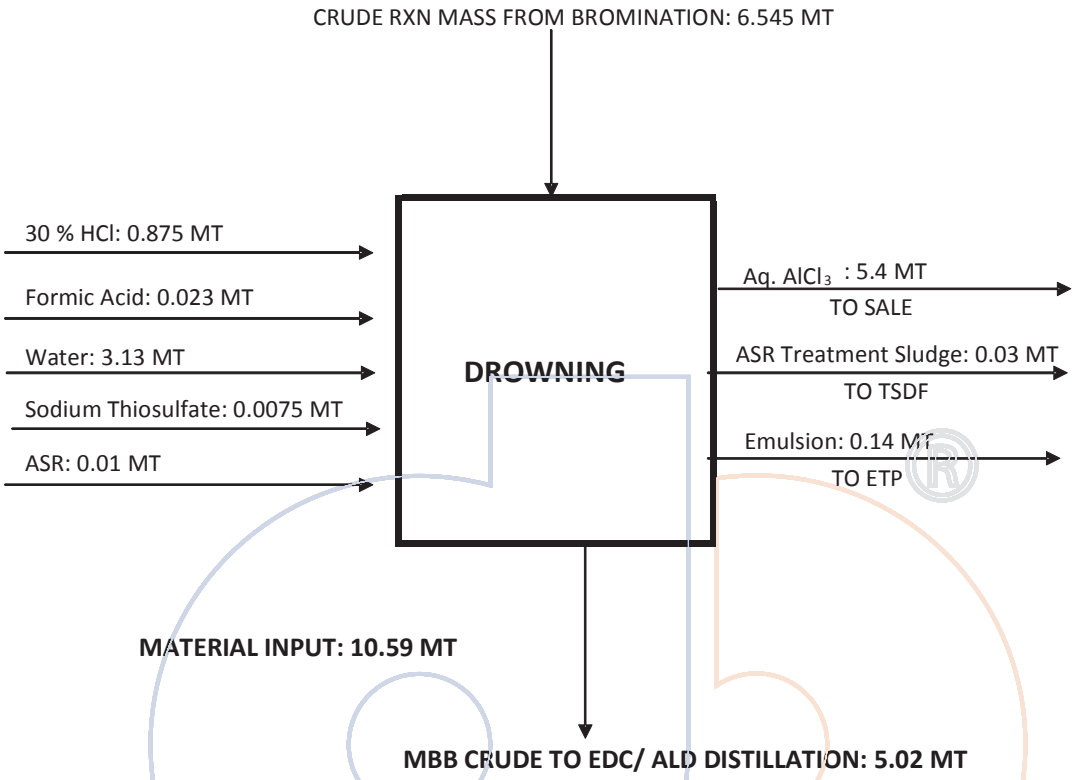
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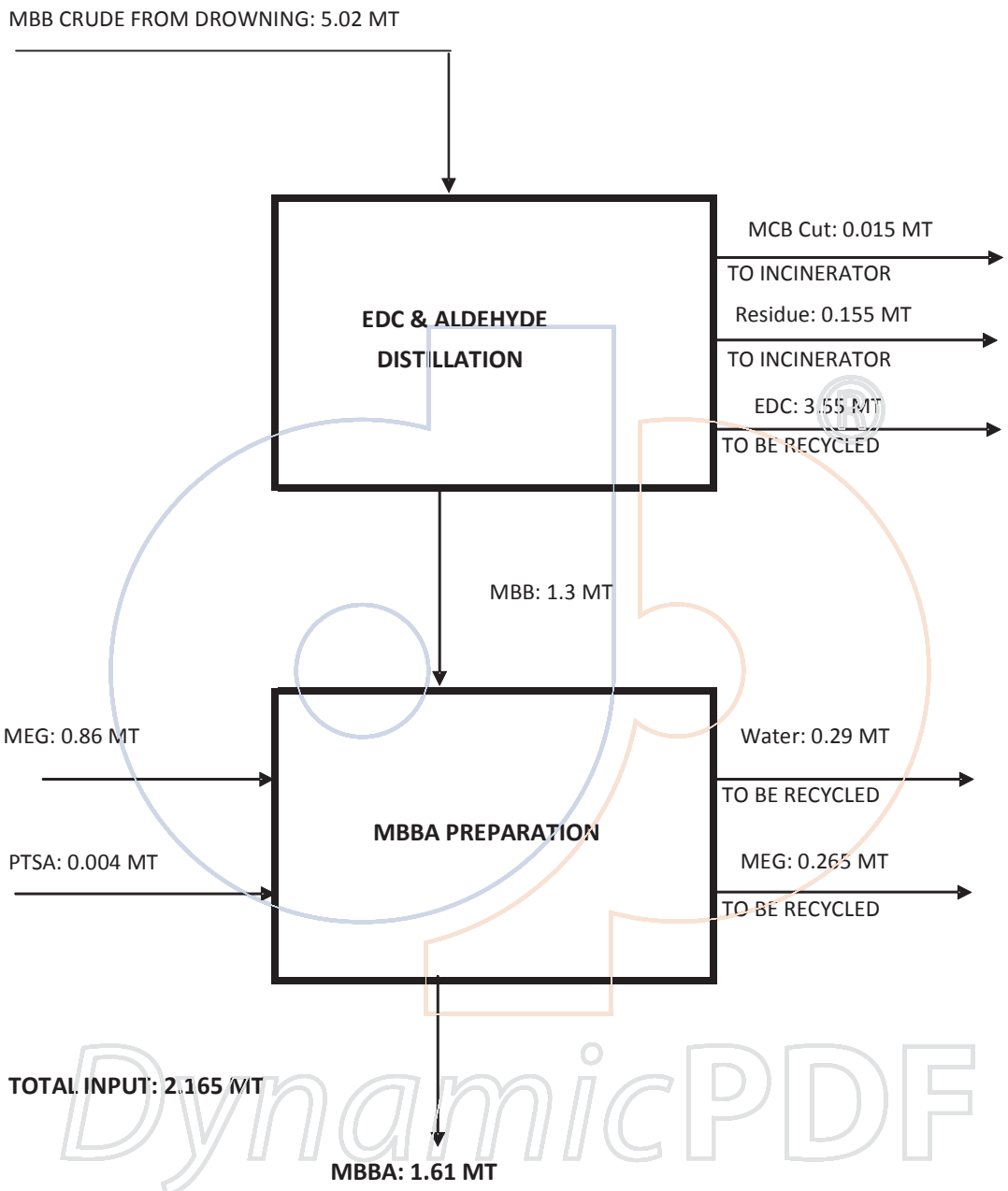


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STAGE: 3

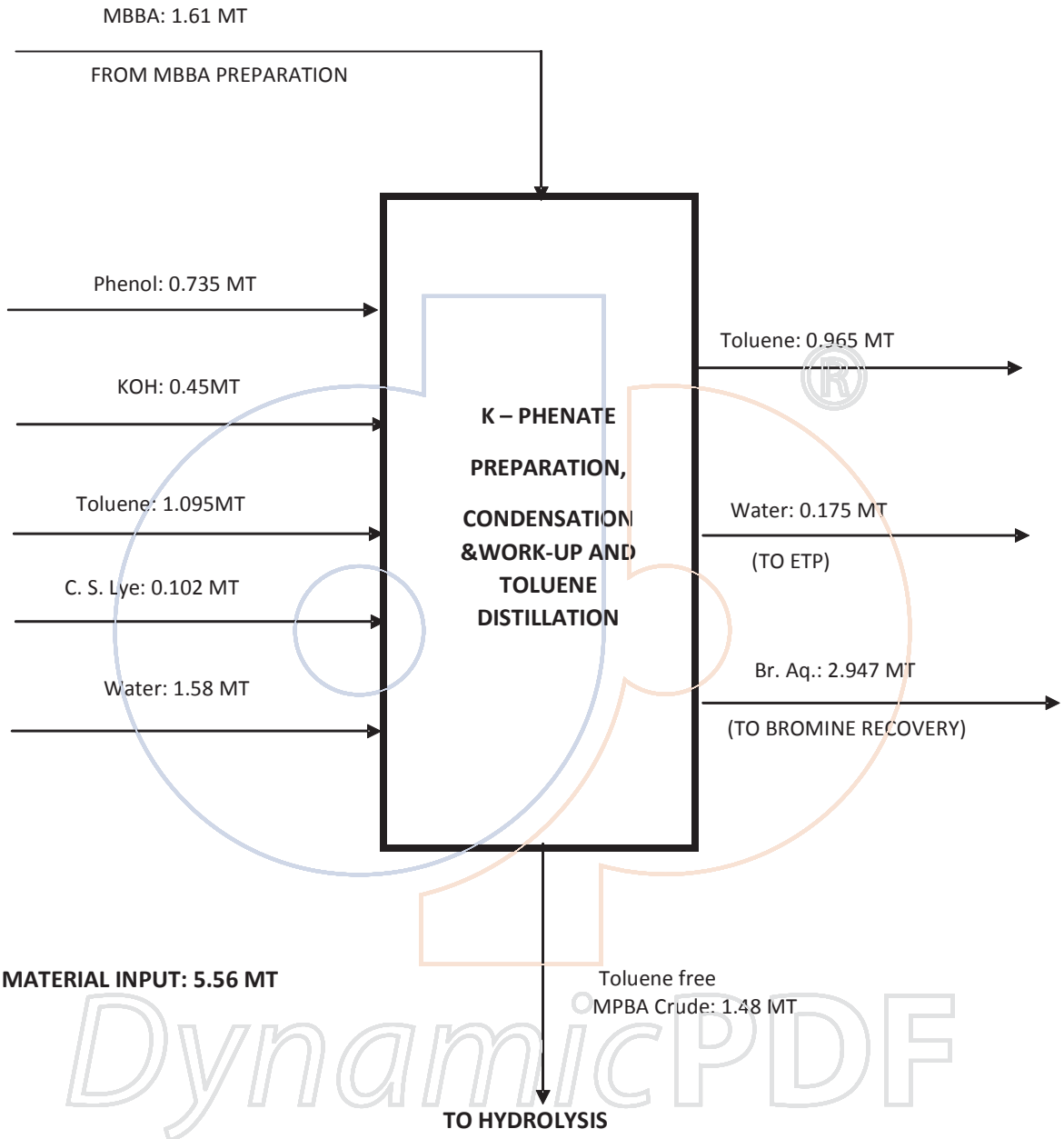


TO K - PHENATE & CONDENSATION WORK UP

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STAGE: 4



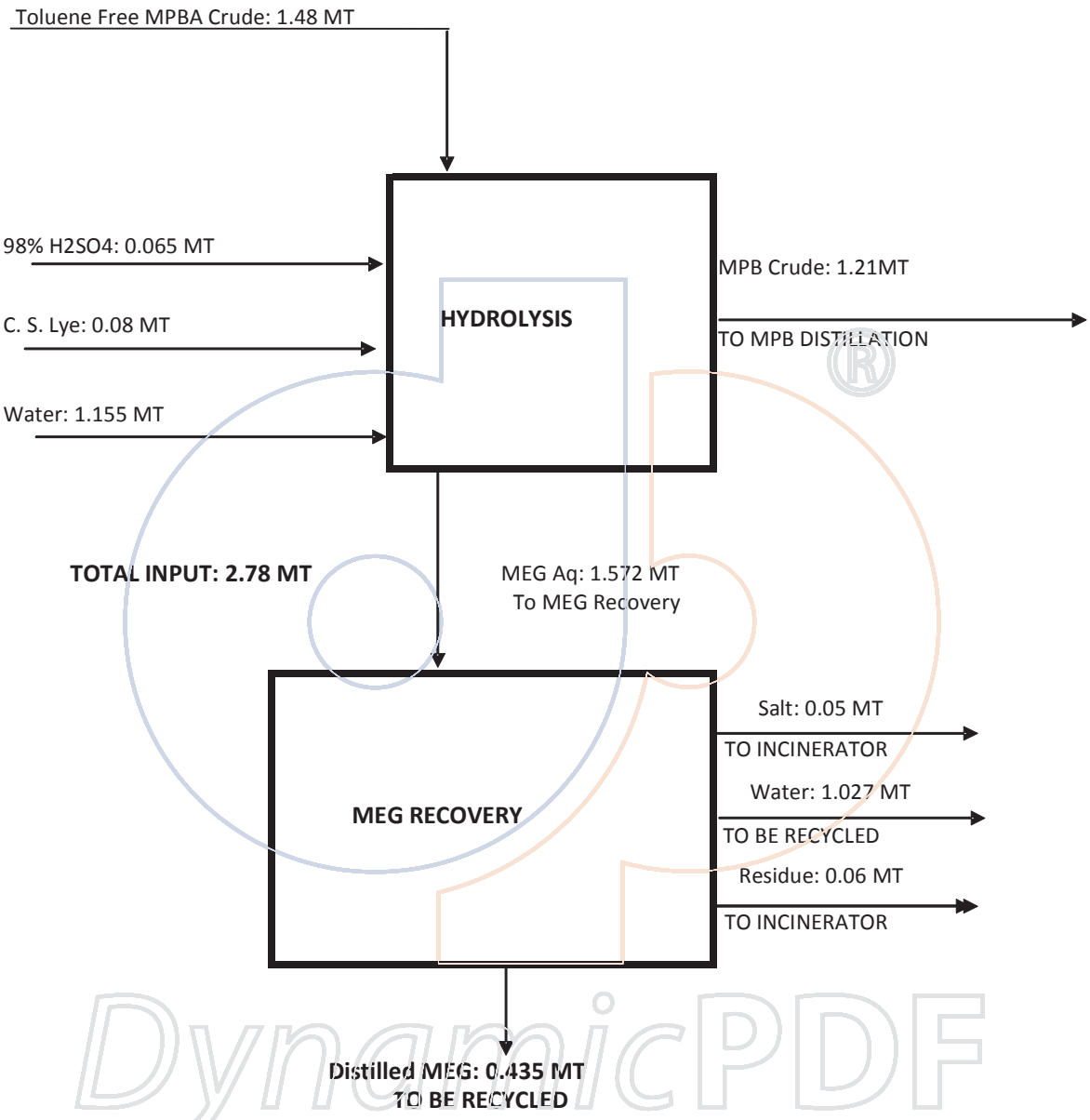
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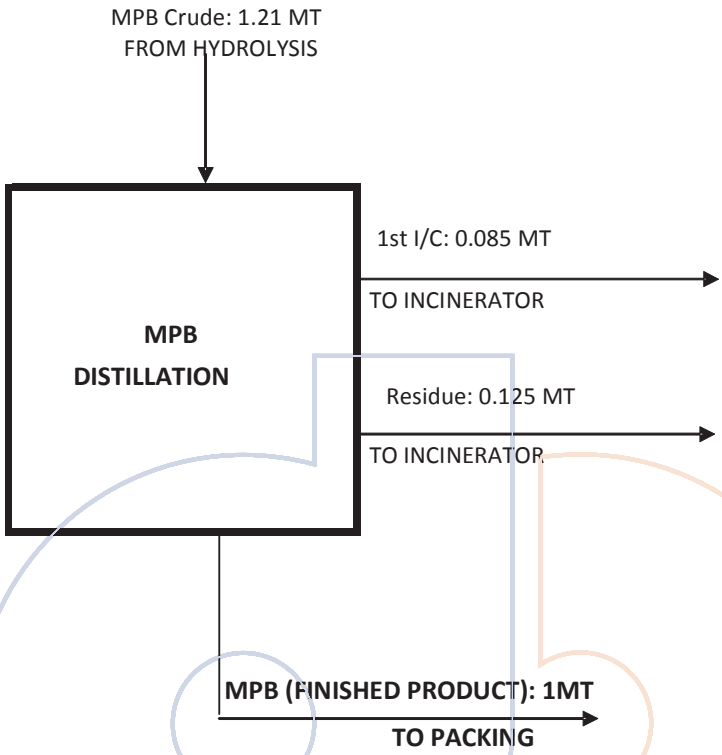


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STAGE: 6



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META BROMO NITROBENZENE (ORGANIC INTERMEDIATE)

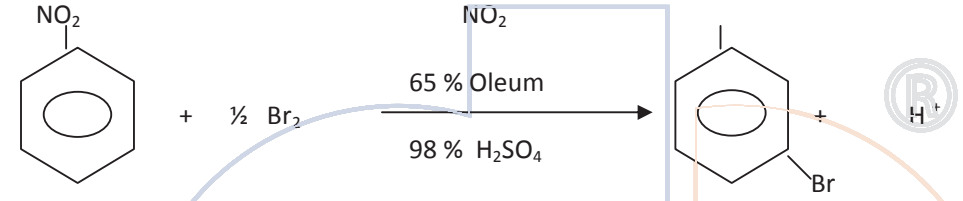
PROCESS DESCRIPTION

Nitrobenzene is mixed with 65% Oleum and 98% H_2SO_4 and chilled down, and then liquid bromine is added drop wise. After Bromine addition is over, the reaction mass is stirred for a few hours. Measured quantity of water is added and the mass is extracted with the suitable solvent.

The extract is distilled and pure solvent is recovered and also pure unreacted nitrobenzene is recovered; then pure 3- BNB (≈ 98%) is distilled and kept in molten condition. The molten mass is drowned in water and crystallized. The wet crystals are filtered / centrifuged and then dried. The dried mass is 98 % 3- BNB, which is packed in 25 kg / 50 kg bags.

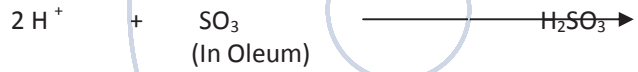
CHEMICAL REACTION

REACTION – 1



Nitrobenzene **3 – Bromonitrobenzene**

REACTION – 2



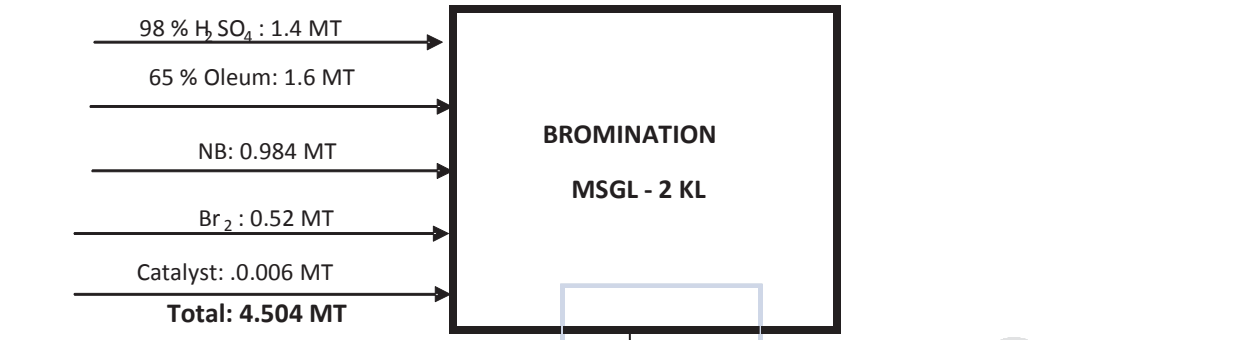
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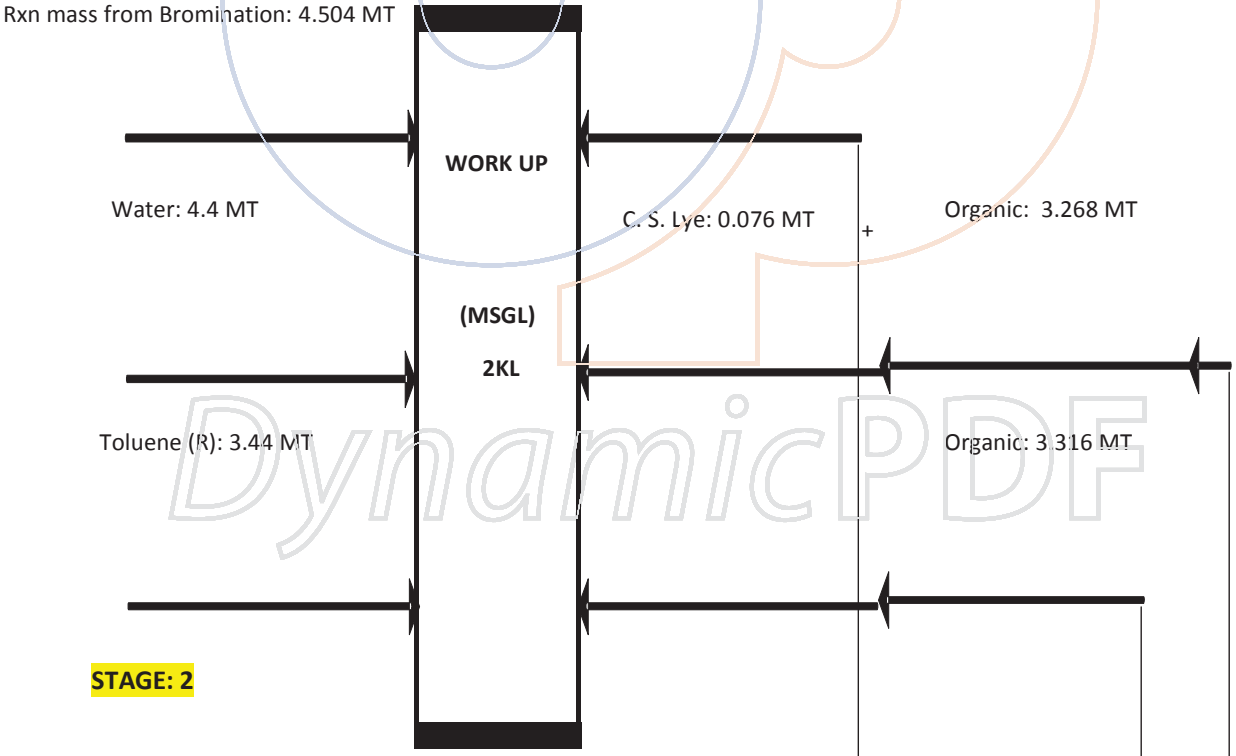
MASS BALANCE

STAGE: 1

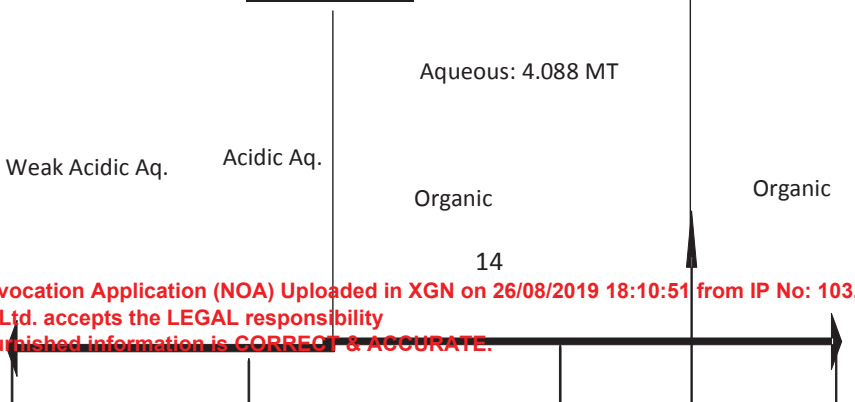


To Work Up Reactor

4.504 MT



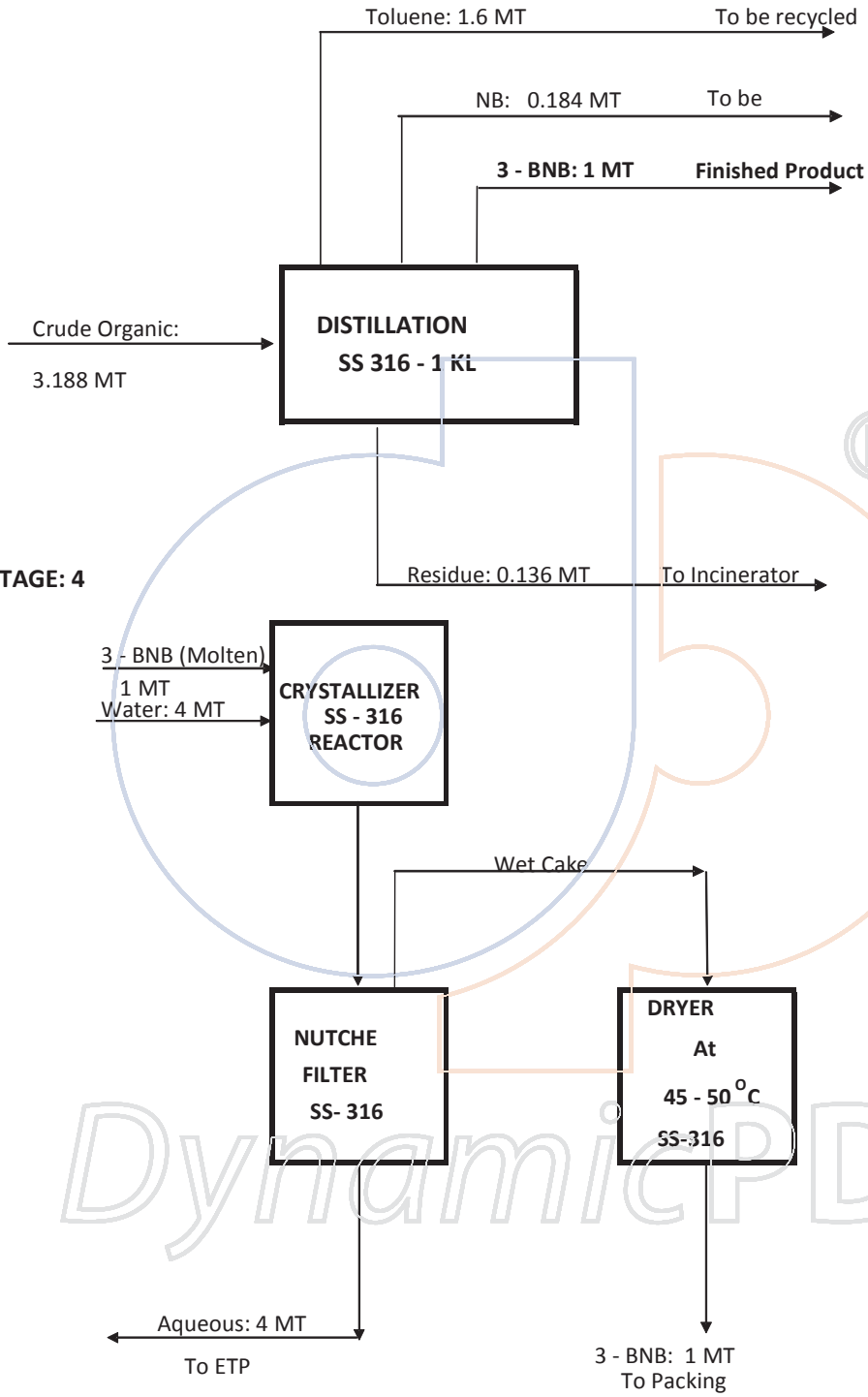
STAGE: 2



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STAGE: 3



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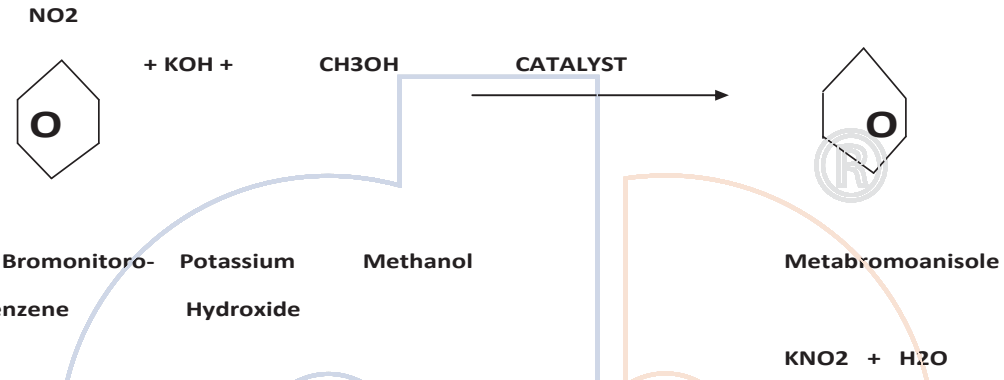
META BROMO ANISOLE (ORGANIC INTERMEDIATE)

PROCESS DESCRIPTION

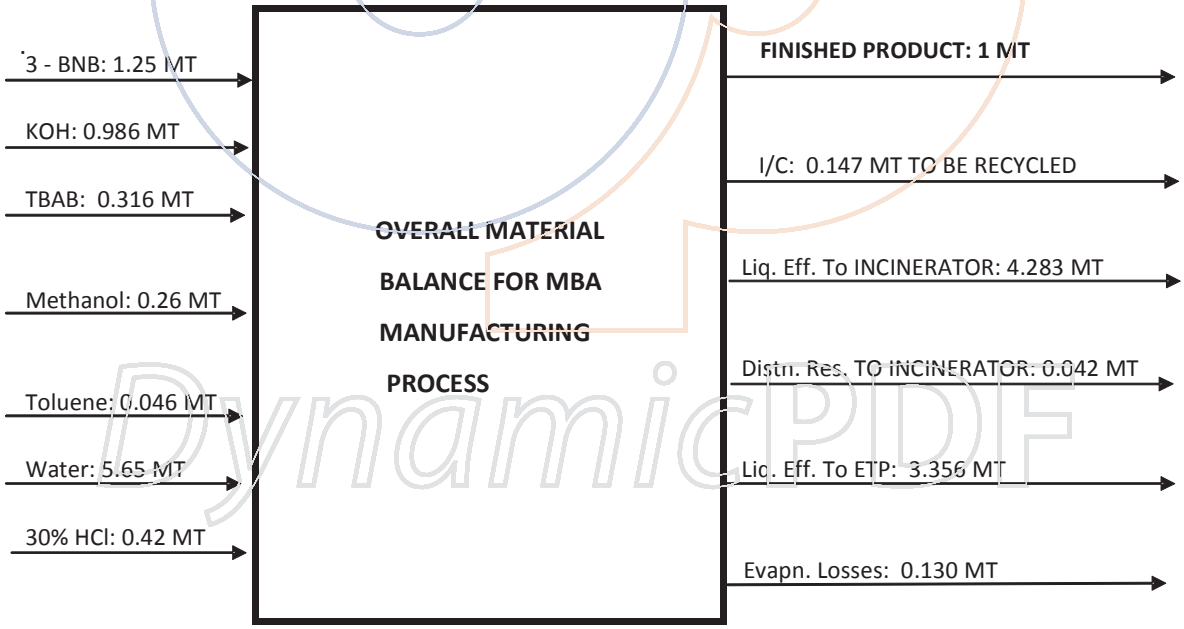
3- BNB is dissolved in toluene at ambient temperature and then catalyst and KOH are charged .To the resulting slurry, the Methanol is added slowly. The reaction mass is then washed with water to remove water soluble salts. The organic layer is again washed dilute HCl and then with water. The organic mass is subjected to distillation and pure toluene is recovered initially, and then pure MBA is distilled, stored and packed .The purity of MBA by GC is ≥ 99 %.

CHEMICAL REACTION

MBA –PROCESS CHEMISTRY



MASS BALANCE



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Methyl chloride:

Take Methyl alcohol in reactor and purged the HCl gas in certain temp. and pressure. The Methyl Chloride gas is generated. Methyl Chloride gas is filled in under pressure in SMPV.

$C_6H_5OH + HCl = C_6H_5Cl + H_2O$

94 + 36.5 = 112.5 + 18

130.5 = 130.5

Methyl Alcohol: 836 Kg/MT

HCl: 324 Kgs/MT

Waste Water generation: 160 Liters/MT

Input	**Quantity Kg**	**Output**	**Quantity Kg**
Methyl Alcohol	836	Methyl chloride	1000
HCl	324	Waste Water generation	160
Total	**1160**		**1160**

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LAMBDA CYHALOTHRIN or DELTAMETHRIN (PESTICIDE)

A. LAMBDA CYHALOTHRIN

MANUFACTURING PROCESS

The process for the manufacturing of λ – Cyhalothrin is divided into the following steps:

1. ACID CHLORIDE PREPARATION

λ – Cyhalothric acid is reacted with Thionyl Chloride in presence of n-Hexane (as solvent) at low temperature over a period of time .The SO_2 and HCl gas are liberated slowly as the reaction progresses; and , first HCl gas is scrubbed in water and then SO_2 is scrubbed by NaOH solution. The resulting 30 % HCl solution and also Sodium Bisulfite are obtained in the scrubbing system .After the reaction, Hexane is distilled off and recycled back to the next batch. The resulting Acid Chloride is sent for the Condensation step.

2. CONDENSATION &WORK – UP

In the solution of water and Sodium Cyanide, MPB and Acid Chloride are added at low temperature. After the addition, the reaction mass is cooled at low temperature for the fixed period. Then phase separation carried out and the organic phase washed with hypo & alkali solution. The organic phase is subjected to distillation at low temperature to remove Hexane which is recycled. Hexane – free reaction mass which is Crude λ – Cyhalothrin is sent for the Epimerisation step. The aqueous phase is sent for Cyanide Effluent Treatment.

3. EPIMERISATION & IPA RECOVERY

The crude λ – Cyhalothrin is washed with IPA and DIIPA in presence of solvent. Then again washed with acidic water .The phases are separated .The IPA & Hexane are recovered and the reaction mass sent for crystallization.

4. CRYSTALLIZATION

The epimerized mass is extracted with the solvent and then dried. The dried mass which is λ – CYHALOTHRIN is packed.

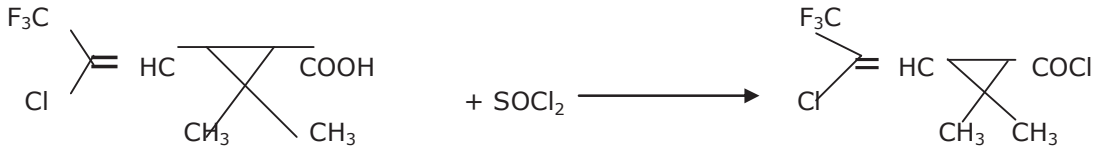
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CHEMICAL REACTION

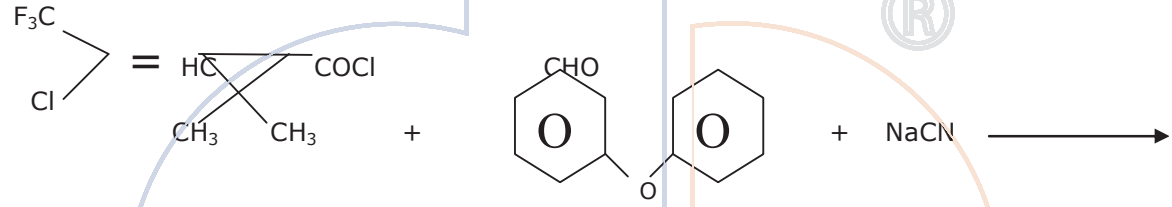
ACID CHLORIDE PREPARATION



λ – Cyhalothric Acid **Thionyl Chloride** **λ – Cyhalothric Chloride**

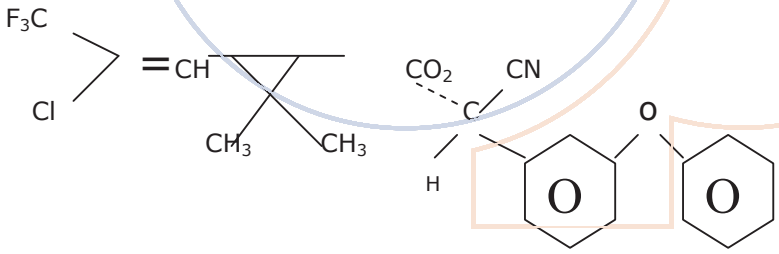
+ SO_2 + HCl

CONDENSATION

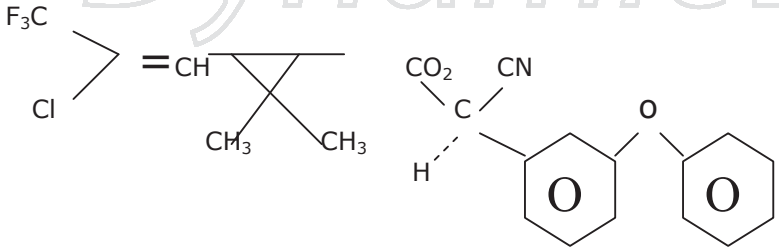


λ – Cyhalothric Chloride **MPB**

(S) (Z) – (IS) – Cis



(R) (Z) – (IS) – Cis



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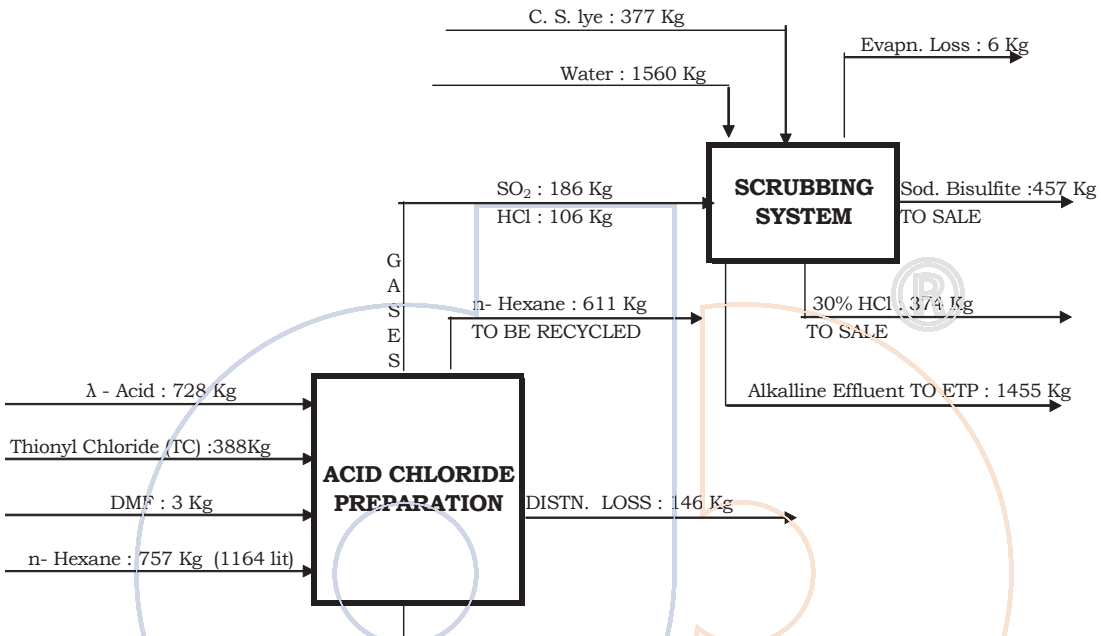
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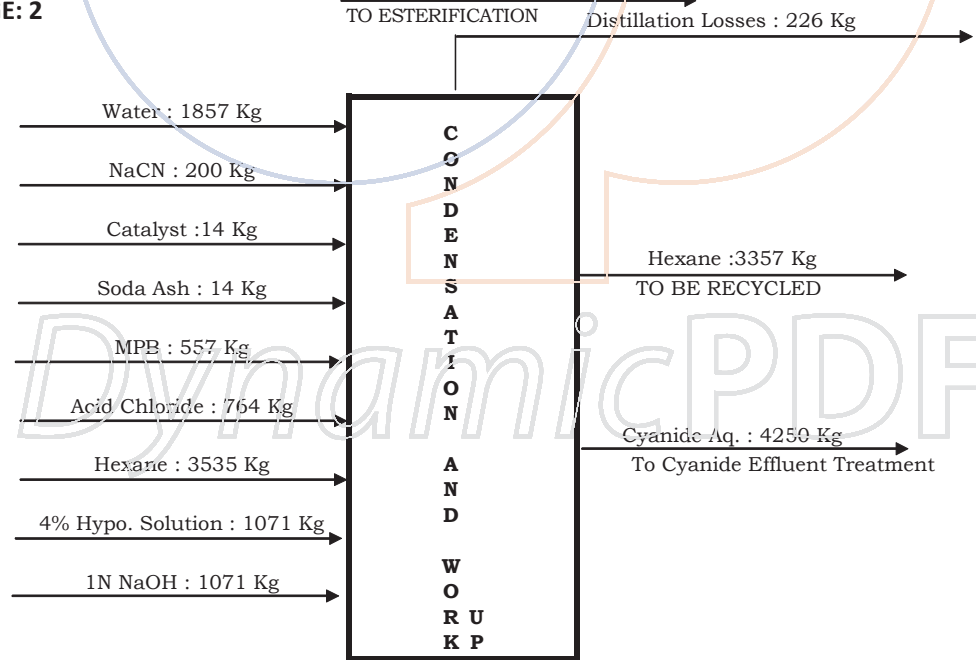
MASS BALANCE

STAGE: 1

1. ACID CHLORIDE PREPARATION :-



STAGE: 2



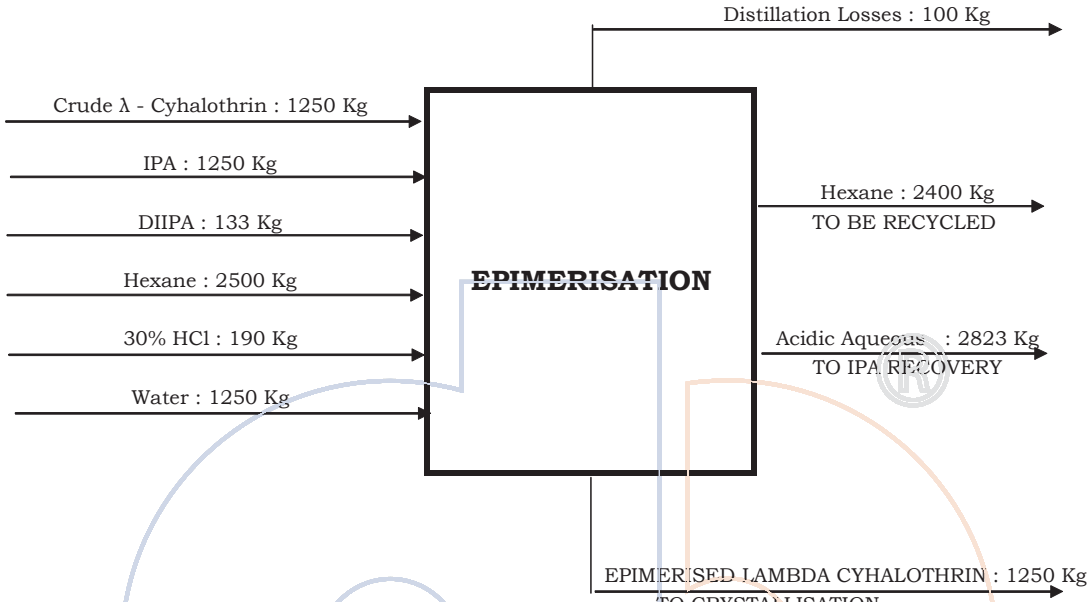
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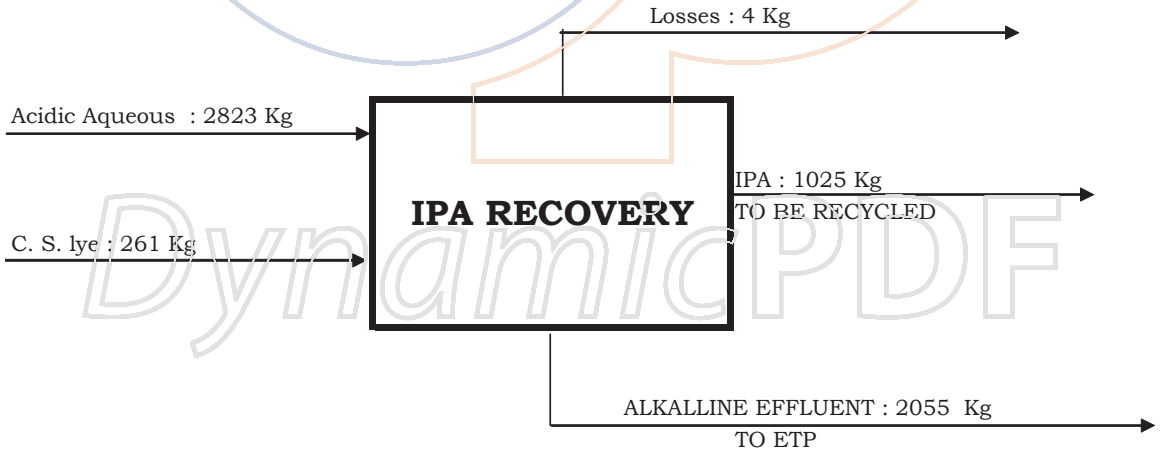
STAGE: 3

3. EPIMERISATION :-



STAGE: 4

4. IPA RECOVERY :-



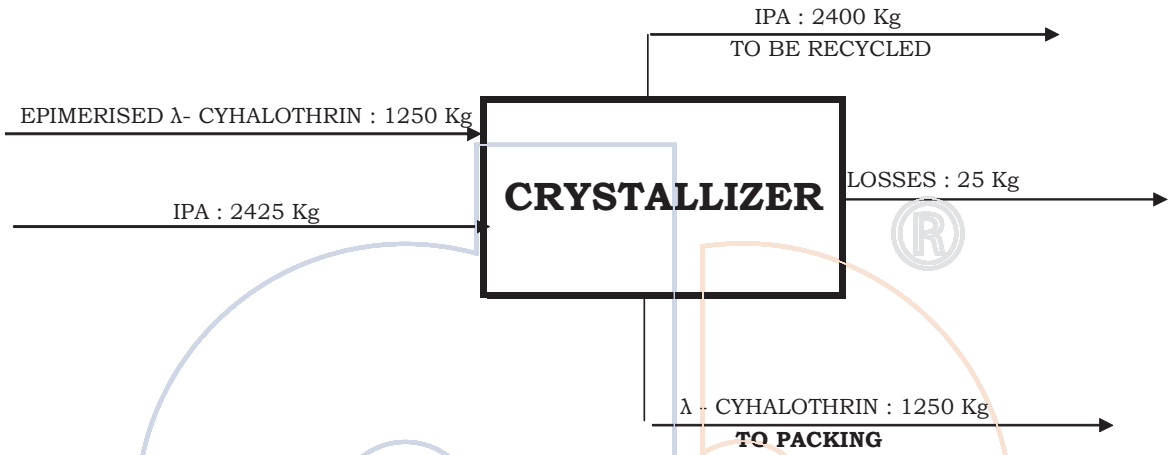
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STAGE: 5

5. CRYSTALLIZATION :-



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B. DELTAMETHRIN

PROCESS DESCRIPTION

Step I: Resolution of Mix CMA to RR CMA

Mix CMA [SS CMA and RR CMA] is converted to its sodium salt along with Catalyst EPH. The RR CMA sodium salt along with EPH precipitates under alkaline condition, while SS CMA remains soluble in the aqueous medium. The precipitates are filtered and wash with water. The filtrates are collected and worked up for recovery of SS CMA [**Ref - 2]**.

The solids [wet cake of RR CMA Sodium salt along with EPH] is further taken in solvent MDC along with water and acidified to pH 2 by HCl solution. The RR CMA gets extracted in MDC while EPH in aqueous medium. The layers are separated. The aqueous [main separation] is collected separately for catalyst recovery and recycle **[Ref - 1]**. The Organic layer is further washed with water and taken for further process. The washing water is taken to ETP.

Ref - 1: Recovery of Catalyst

The main aqueous layer obtained from acidification of RR CMA sodium is further adjusted for its pH to 3.5 - 4.0 by NaOH and is directly recycled as Catalyst with necessary make up.

Ref - 2: Recovery of SS CMA

The highly alkaline aqueous filtrates from step I is taken along with Solvent MDC and acidified by HCl solution. The SS CMA thus formed is extracted in MDC. The layers are separated. The acidic aqueous layer is taken for treatment, while organic layer is further subjected to MDC distillation [initially under atmospheric condition followed by vacuum recovery]. The residual molten mass is SS CMA and is used for Cypermethrin manufacturing.

Step II: Bromination of RR CMA

The organic mass consisting of RR CMA obtained from previous step is subjected to Bromination with HBr generated from HBR system **[Ref - 3].** Bromination of RR CMA results into unsaturated bromo RR CMA. Unsaturated RR CMA is further Dehydrohalogenated by treatment with Sodium Hydroxide to give saturated Brom RR CMA sodium, which in turn is further acidified to obtain saturated Brom RR CMA. The Organic mass is subjected to distillation for removal [and recycle] of solvent leaving purer Bromo RR CMA as distillation residual.

Ref - 3: HBr generation and its work up

Benzene is brominated with Bromine using Ferric Chloride as catalyst. The HBr generated in passed to Bromination set up of unsaturated RR CMA as shown above. The bromo benzene obtained is further purified by distillation for recovering of benzene which is recycled. The pure cut of Bromobenzene is sold out as it is a by-product.

Step III: Preparation of Bromo RR CMAC from Brom RR CMA

The Bromo RR CMA obtained from previous step is taken along with Toluene as solvent and DMF as catalyst and is chlorinated by aid of Thionyl chloride, which yields Bromo RR CMAC and HCl and SO2 as off gas which are scrubbed in water and dilute alkali respectively and are by-product.

Step IV: Preparation of Deltamethrin from Bromo RR CMAC

Bromo RR CMAC is reacted with Meta-Phenoxy Benzaldehyde and Sodium Cyanide in Toluene to give Deltamethrin. The reaction mass is subjected to layer separation and washing with water. The aqueous layer obtained is detoxified with Hypo solution **[Ref - 5]**. The washed organic mass obtained is subjected for Toluene recovery by distillation leaving crude Deltamethrin as residual mass.

The crude Deltamethrin obtained is further epimerized in Isopropyl Alcohol along with Triethyl Alcohol. The epimerized product is filtered and washed with Isopropyl alcohol. The filtrate is collected for recovery of Isopropyl alcohol **[Ref - 4]**. The wet cake obtained is further recyrstallized in Isopropyl Alcohol to obtain purified Deltamethrin. In this case also the filtrate obtained is taken for Isopropyl; recovery **[Ref - 4]**.

Ref - 4: Isopropyl Recovery

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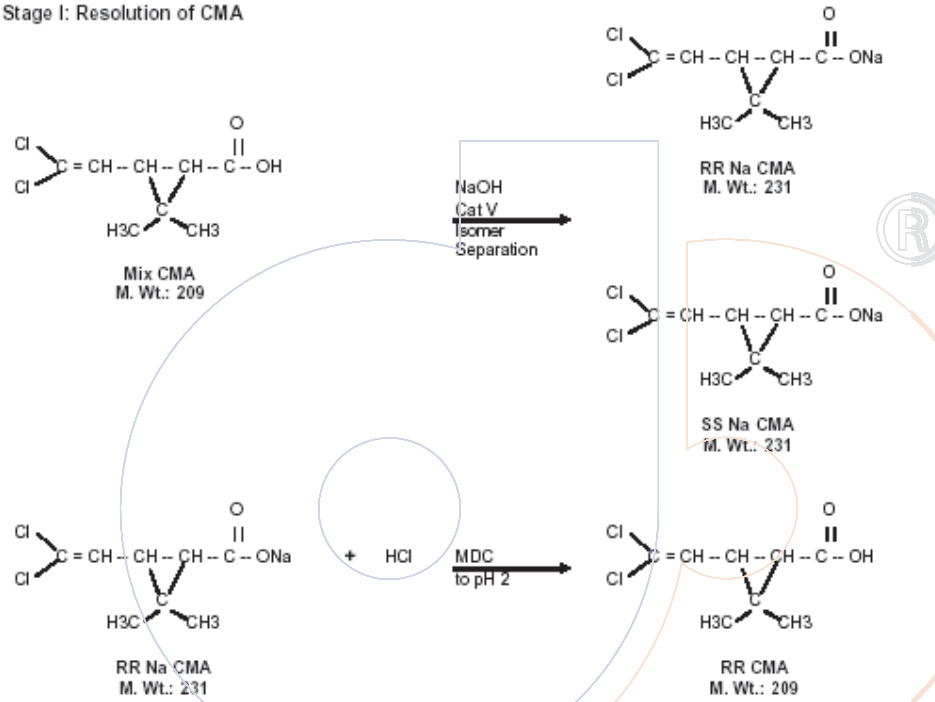
All the filtrate obtained [IPA filtrate] are taken collectively and subjected to distillation under slightly acidic condition. The residual obtained is sent for incineration.

Ref - 5: Detoxification of Deltamethrin Aqueous stream

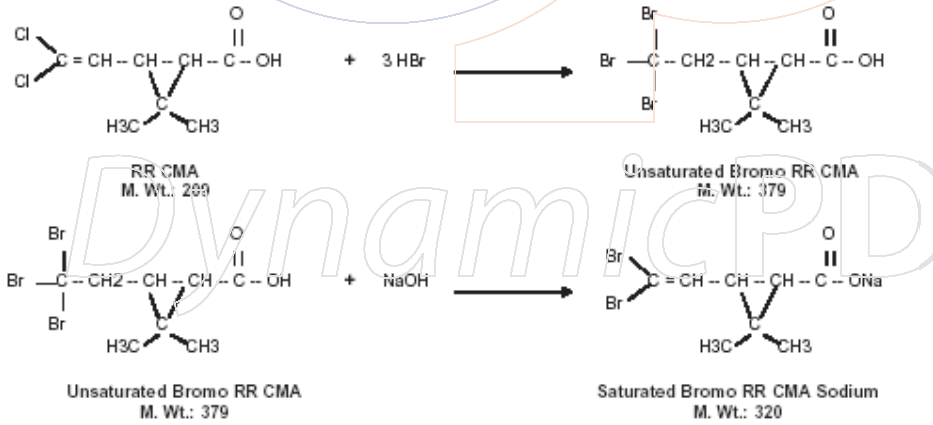
Total aqueous mass obtained from deltamethrin reaction stream is collectively detoxified using hypo solution.

CHEMICAL REACTION

Stage I: Resolution of CMA

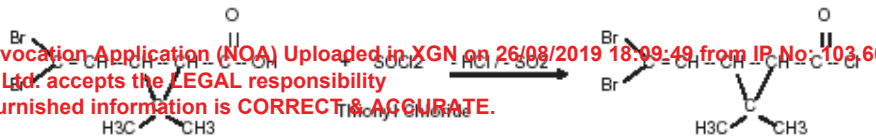


Stage II: Bromination of RR CMA





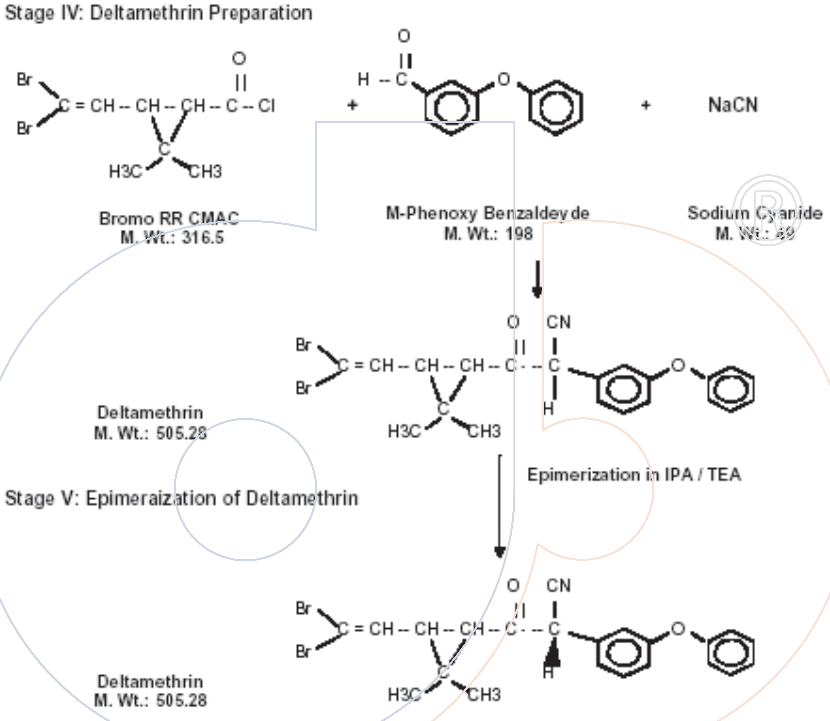
Stage III: Bromo RR CMAC preparation



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Stage IV: Deltamethrin Preparation

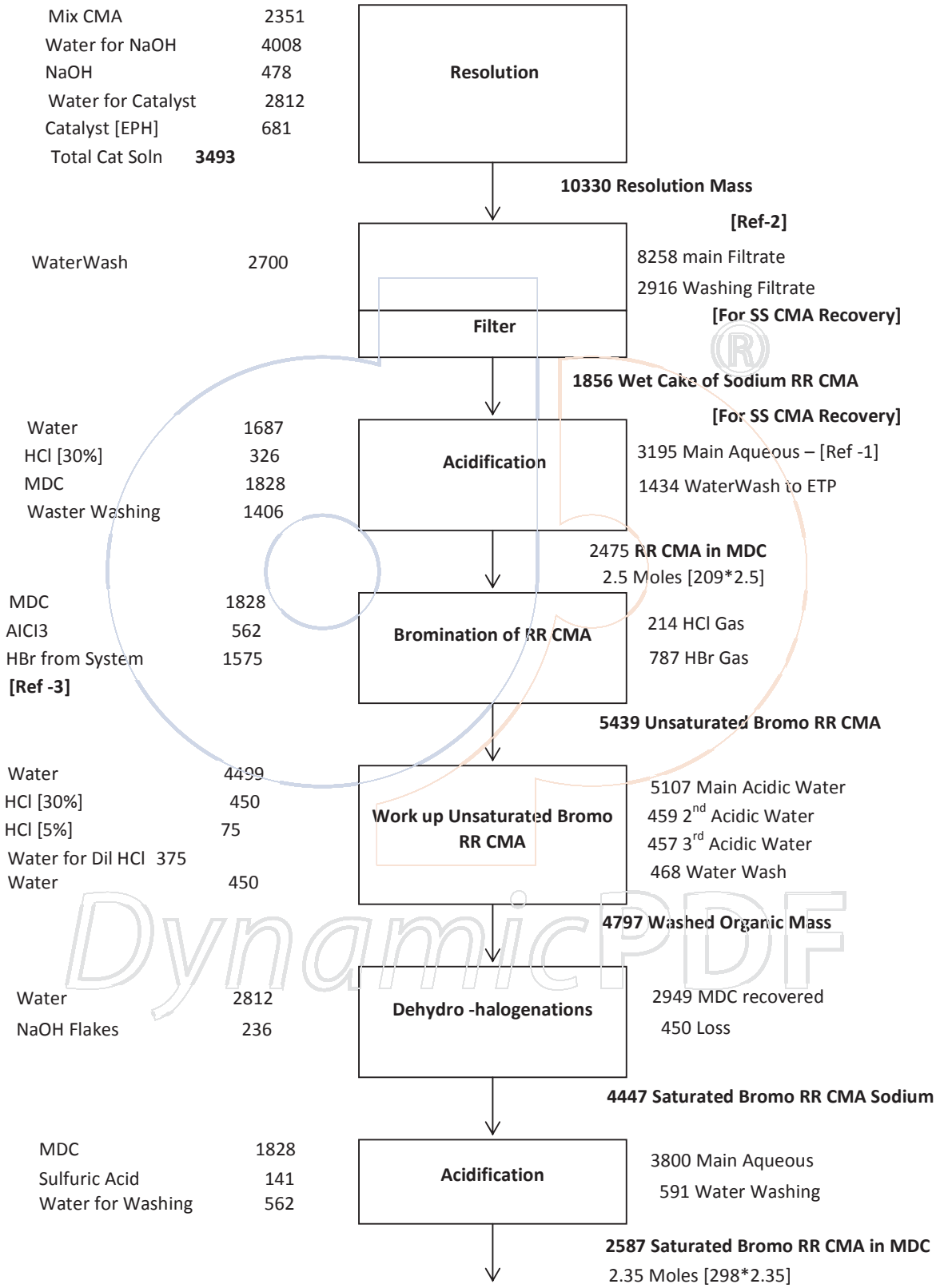


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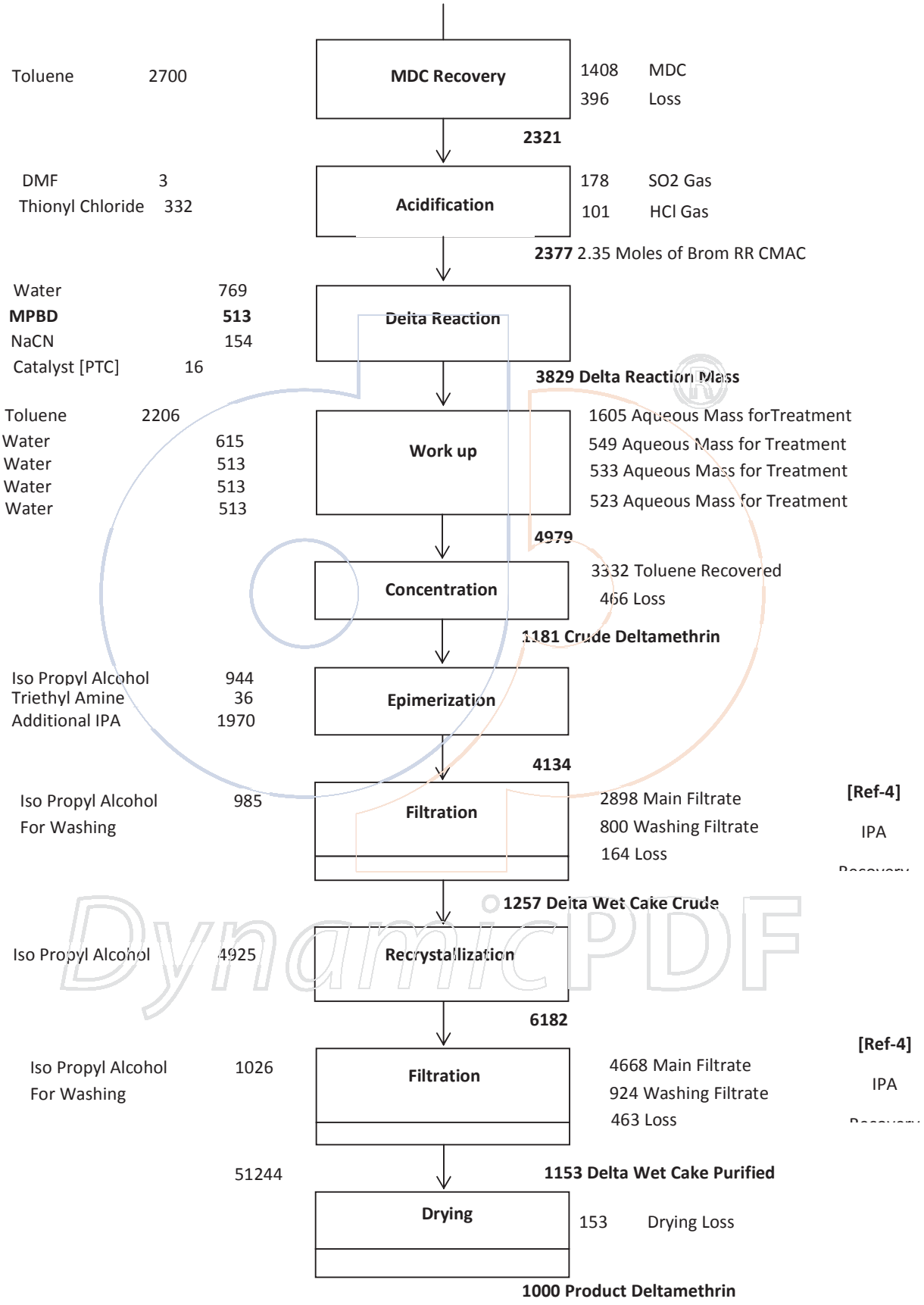
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MASS BALANCE



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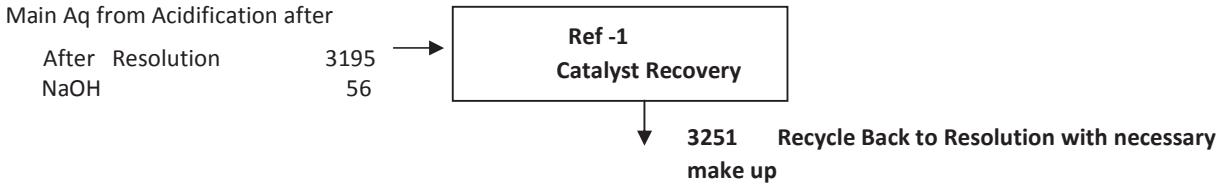
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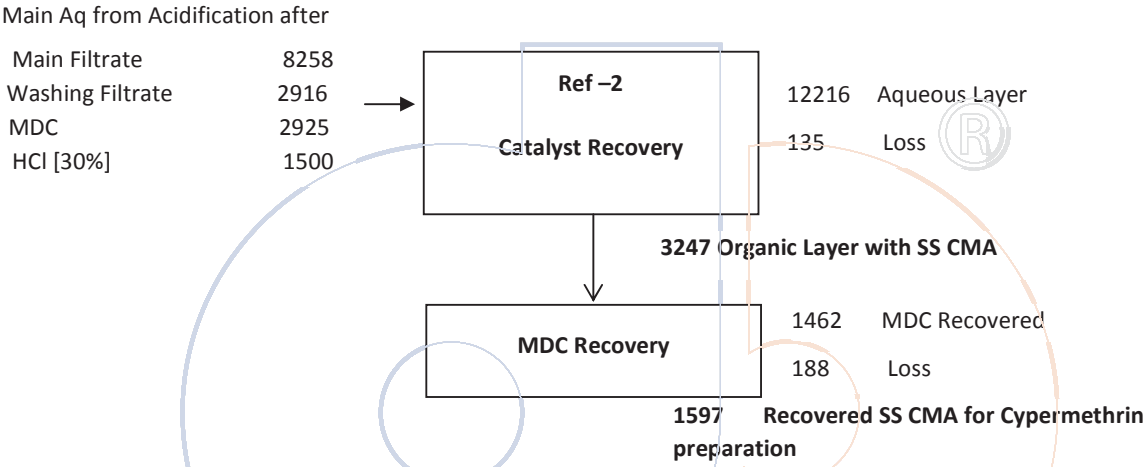
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Sub Process Flow

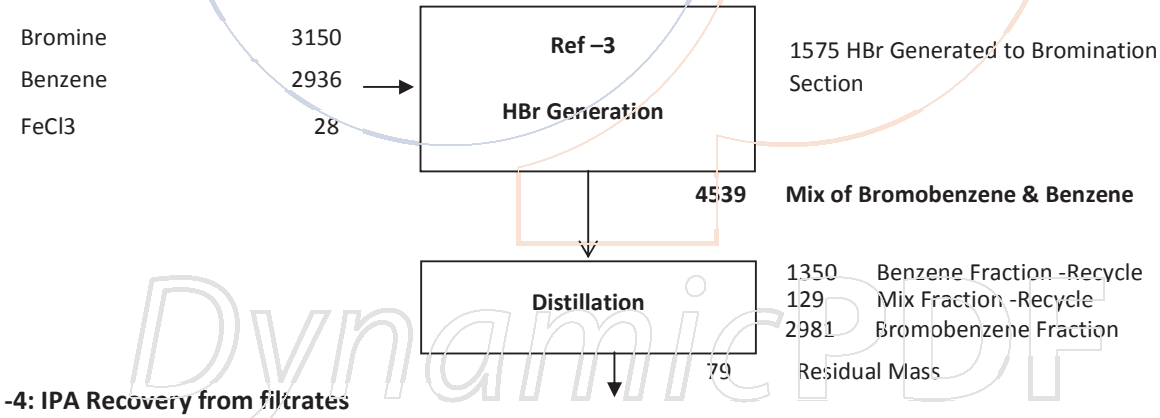
Ref -1: Catalyst Recovery and Recycle



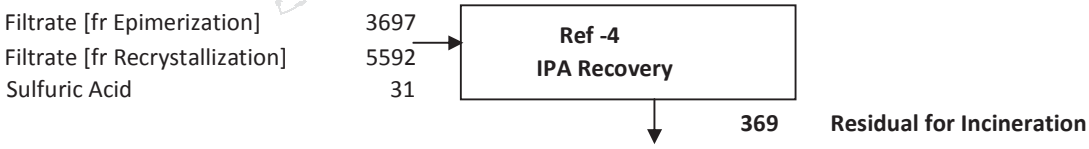
Ref -2: Recovery of SS CMA from aqueous Mass obtained from Resolution



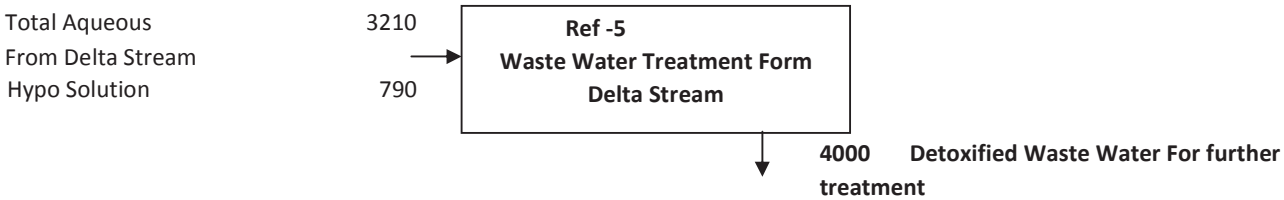
Ref -3: Bromination [HBr generation System]



Ref -4: IPA Recovery from filtrates



Ref -5: Detoxification of waste Water Streams consisting of NaCN



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DV-ACID CHLORIDE (CMAC)
MANUFACTURING PROCESS

STAGE: 1 PREPARATION OF TETRA CHLORO BUTYRO NITRILE (TBN)

Reaction of Carbon tetra chloride (CTC) with acrylonitrile (ACN) at 100 to 125°C in presence of cupric chloride catalyst, DEA HCl as a buffer & acetonitrile (AN) solvent gives tetra Chloro butryo nitrile (TBN). Crude TBN is washed with water to remove catalyst complex, DEA. HCl salt. Solvent AN & excess CTC is distilled out. Crude TBN is proceeded further. The purity of basic R/M CTC& CAN is above 99% where as crude TBN purity is above 97%.

STAGE: 2 PREPARATION OF TERTA CHLORO BUTYRIC ACID (TBA)

Acid hydrolysis of Crude TBN using 30% of HCl solution at 80°C gives tetra Chloro butyric Acid (TBA). After reaction TBA is separated from the bottom & dehydrated upto the moisture level of 0.1% & Ammonium chloride solution from top layer is stored in storage tank for sell. The purity of TBA is above 98%.

STAGE: 3 PREPARATION OF TETRA CHLORO BUTYRIC ACID CHLORIDE (TBAC)

Reaction of TBA with Thionyl chloride in presence of Dimethyl formamide (catalyst) at 60°C gives Tetra Chloro Butyric Acid Chloride (TBAC). During reaction HCl & SO2 gas is evolved which is scrubbed in water & Caustic solution respectively. Crude TBAC is further distilled out at high vacuum. The purity of distilled TBAC is 98%.

STAGE: 4 PREPARATION OF 2-CHLORO BUTANONE DERIVATIVE (2CB)

TBAC is reacted with isobutylene gas in presence of TEA (tri Ethyl Amine) at 70°C under 5.0 kg/cm2 pressures. n-Hexane is used as solvent. After reaction excess Isobutylene gas is recovered. The whole mass is washed with water & Tri-ethylamine hydrochloric acid is separated & further preceded for TEA recovery. The organic mass is neutralized with sodium bicarbonate & organic mass is transferred for further process.

STAGE: 5 PREPARATION OF SODIUM SALT OF CYPERMETHRIN ACID (NA-CMA)

2CB is isomerised to 4CB in presence of Boron tri fluoride etherate solution (BF3) & TEA at 120°C. 4CB is directly reacted with caustic solution gives Na-CMA. This intermediate is not getting isolated.

STAGE: 6 PREPARATION OF CYPERMETHRIN ACID (CMA)

Na-CMA is acidified with dilute Sulphuric acid at Room temperature. CMA is extracted in n-hexane. Aqueous layer (sodium sulphate solution) is sent for triple effective evaporator. Organic mass (n-hexane +CMA) is taken for next process.

STAGE: 7 PREPARATION OF CYPERMETHRIN ACID CHLORIDE (CMAC)

N-hexane is recovered from CMA solution. Crude CMA is reacted with thionyl chloride in presence of DMF catalyst to give crude CMAC. HCL & so2 gas generated is scrubbed in water & caustic solution respectively. Crude CMAC is distilled out under high vacuum to get pure CMAC (cypermethric acid chloride). The purity of distilled CMAC is above 99%.

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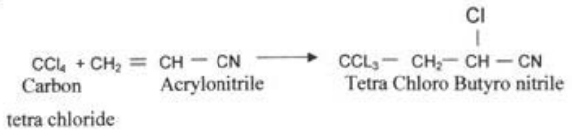
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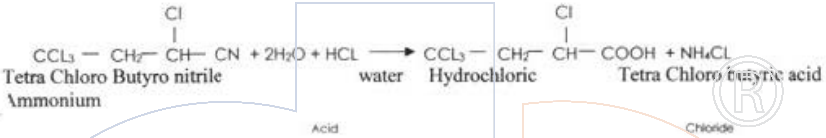
Chemical Reaction:

CHEMICAL REACTION OF CYPERMETHRIC ACID CHLORIDE (CMAC)

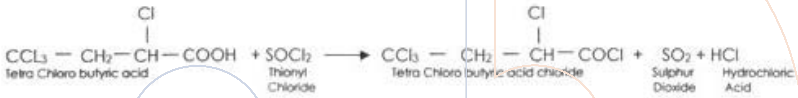
STAGE-1: - PREPARATION OF TETRA CHLORO BUTYRO NITRILE



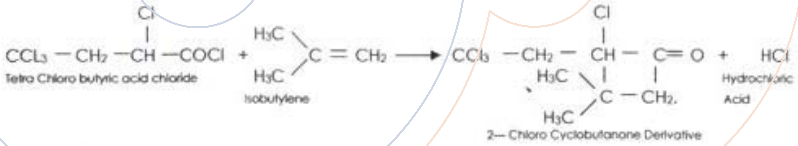
STAGE-2: - PREPARATION OF TETRA CHLORO BUTYRIC ACID



STAGE-3: - PREPARATION OF TETRA CHLORO BUTYRIC ACID CHLORIDE

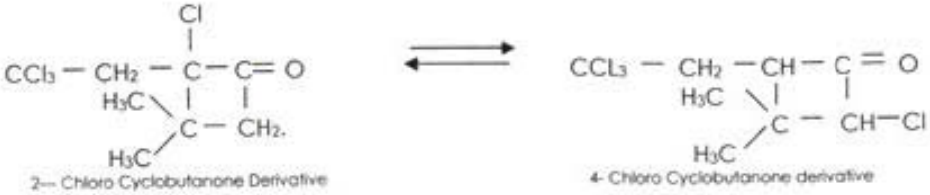


STAGE-4: - PREPARATION OF 2-CHLORO CYCLOBUTANONE DERIVATIVE



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STAGE-5: - PREPARATION OF 4-CHLORO CYCLOBUTANONE DERIVATIVE



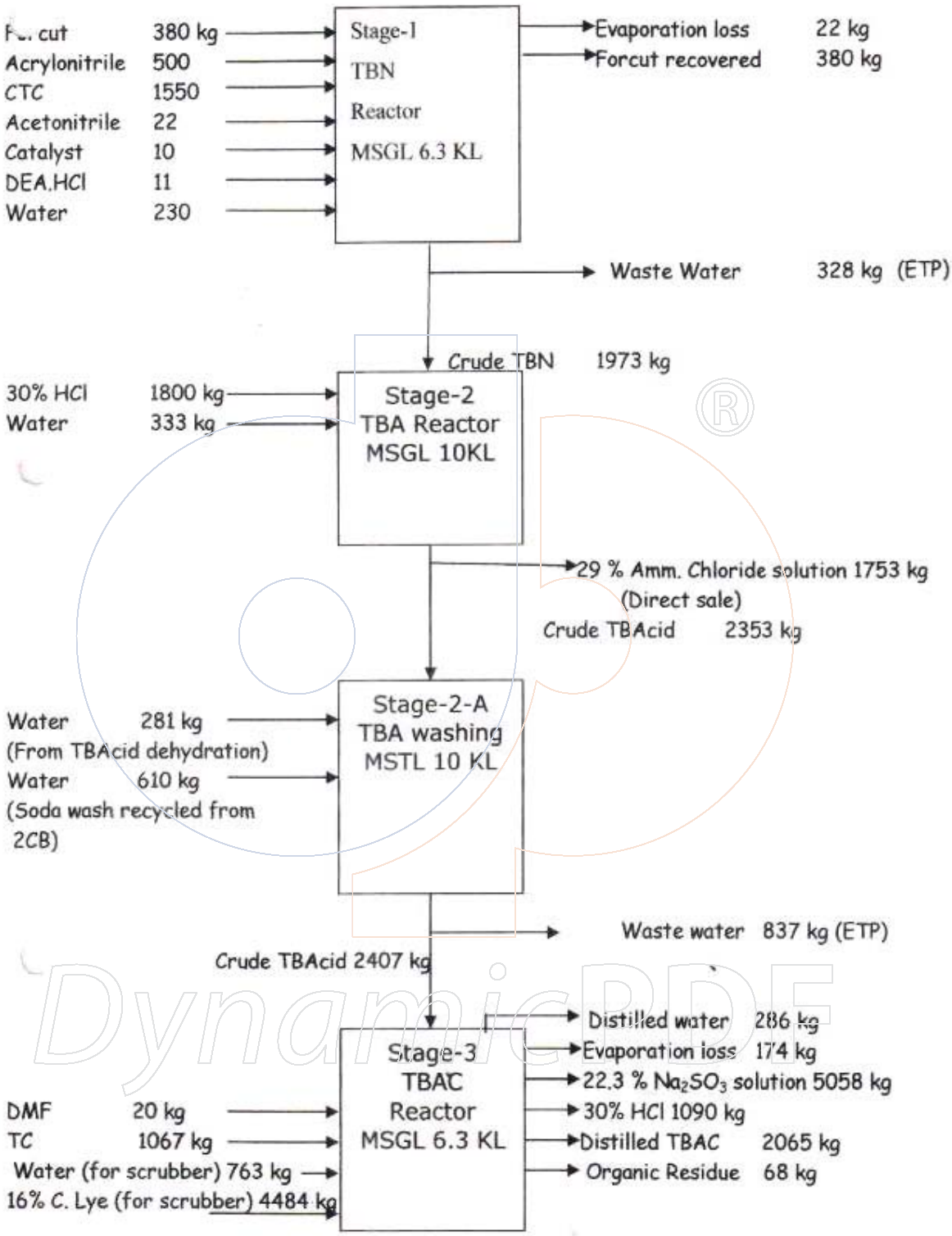
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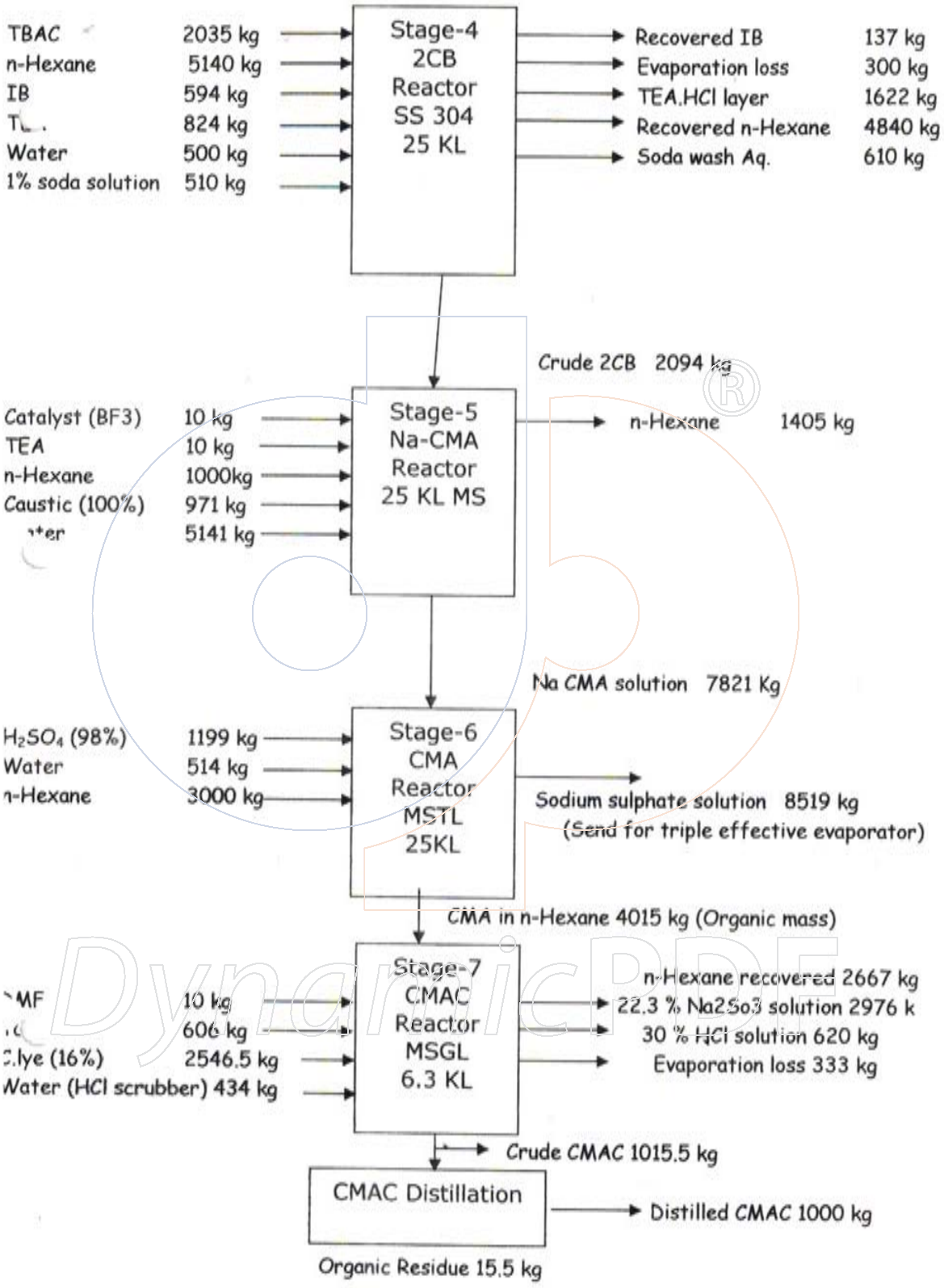
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MASS BALANCE FOR CMAC (CYPERMETHRIC ACID CHLORIDE)



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CYPERMETHRIN TECH.

MANUFACTURING PROCESS

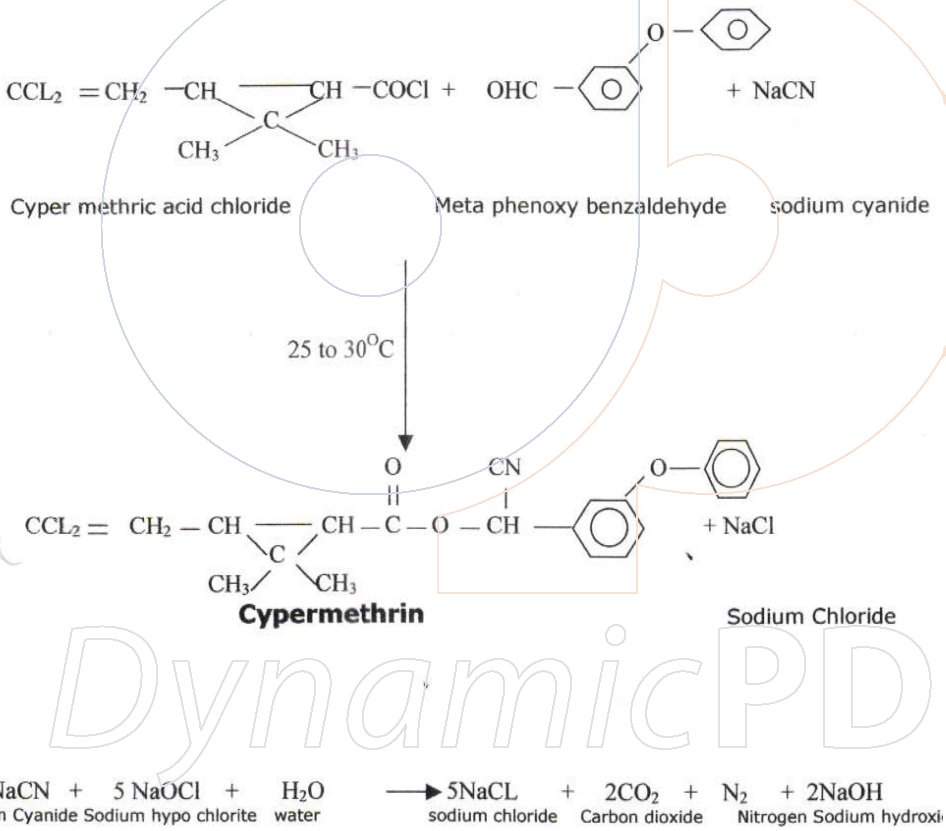
Solution of CMAC (in-house manufactured as well as procured from the market) and Meta phenoxy benzaldehyde reacts with solution of sodium cyanide in water in presence of phase transfer catalyst at 25 to 30°C to give Cypermethrin. After reaction water & cyanide layer is separated. The organic mass is washed with water to remove traces of Cyanide. Water layer contain sodium cyanide and is treated with sodium hypochlorite to destroy sodium cyanide the obtain purity of Cypermethrin is minimum 92%.

CHEMICAL REACTION

CHEMICAL REACTION OF CYPERMETHRIN

EMICAL REACTION

Preparation of Cypermethrin / Alpha Cypermethrin



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2NaCN + 5 NaOCl + H_2O → 5NaCL + $2CO_2$ + N_2 + 2NaOH

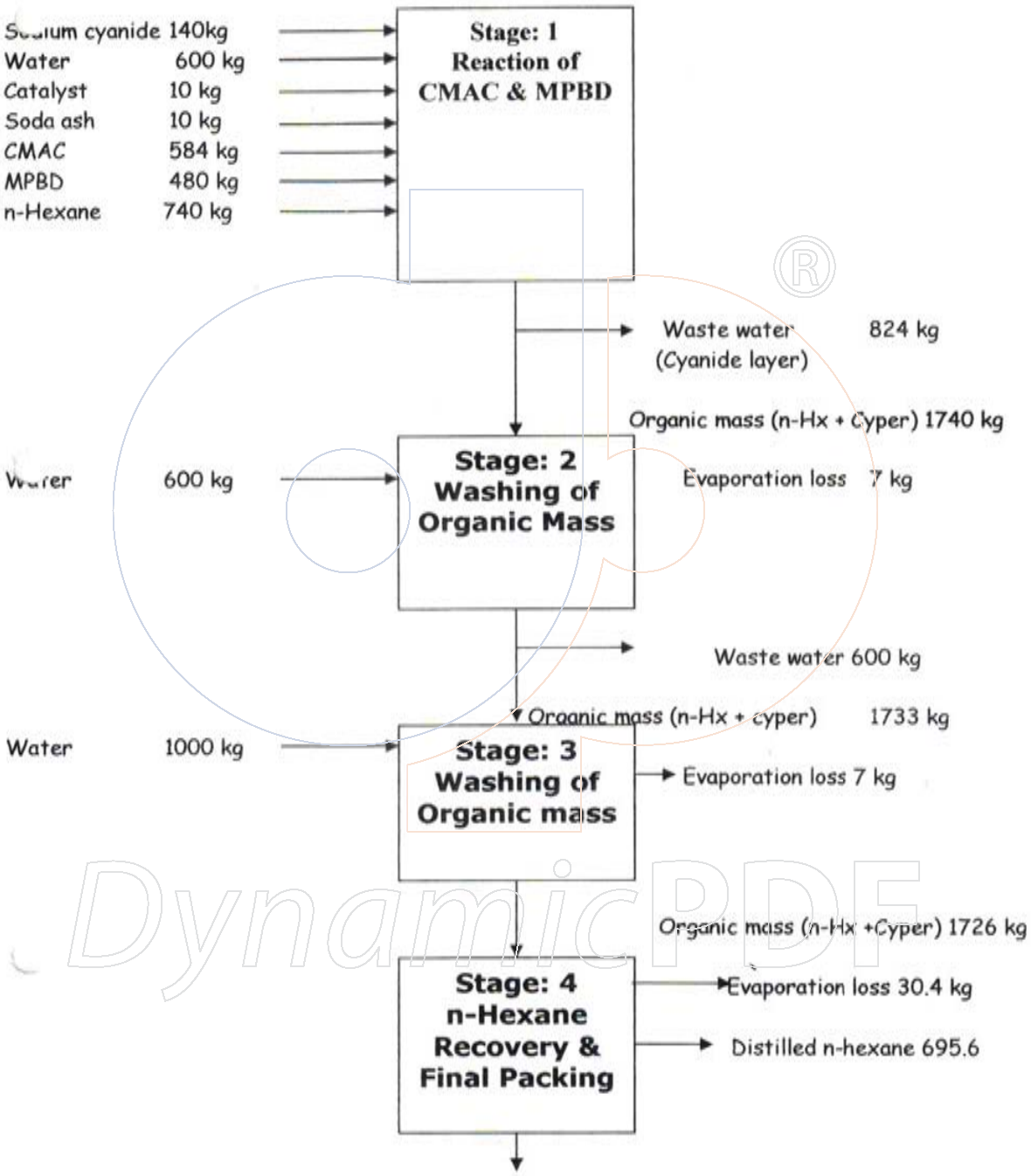
um Cyanide Sodium hypo chlorite water sodium chloride Carbon dioxide Nitrogen Sodium hydroxi

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MASS BALANCE

MASS BALANCE FOR CYPERMETHRIN TECHNICAL



CYPERMETHRIN TECHNICAL PACKED 1000 KG

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ALPHAMETHRIN TECH. / PERMETHRIN TECH.

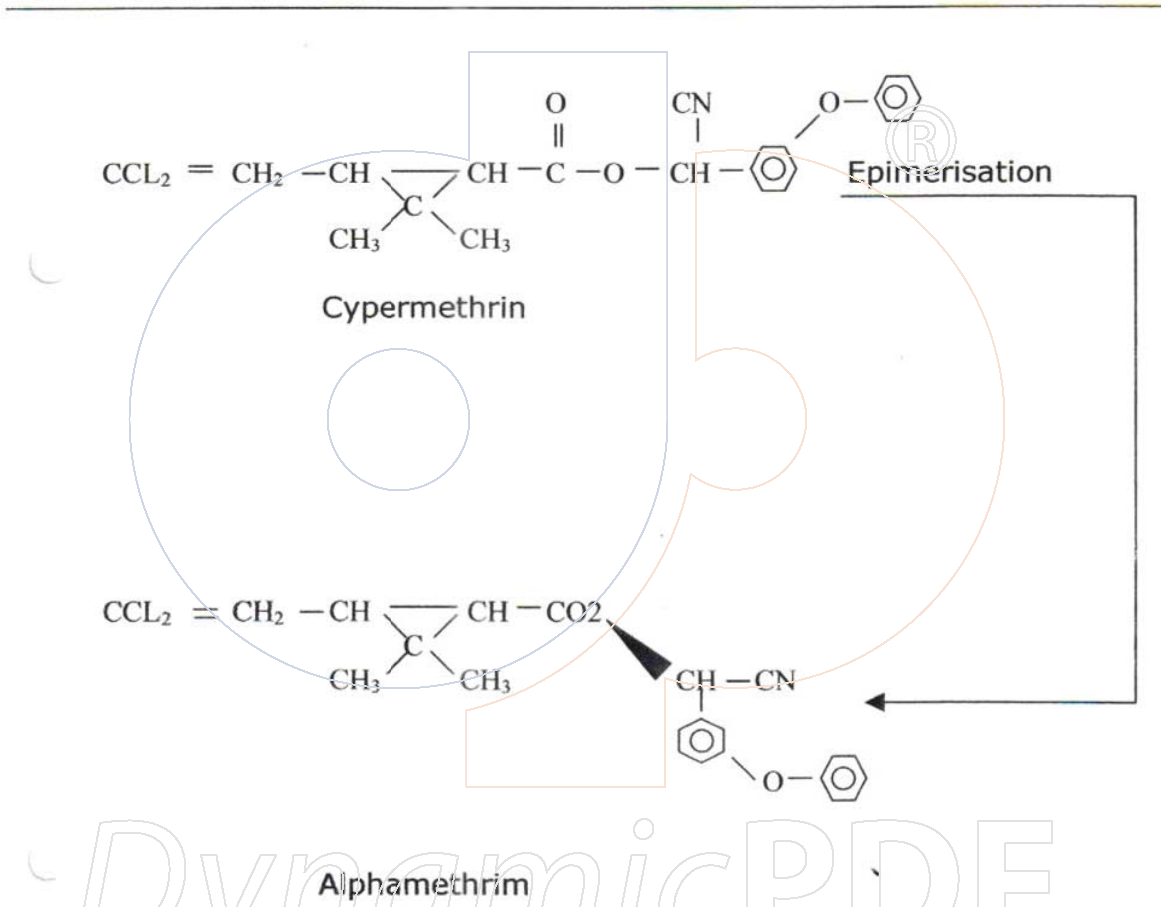
A. ALPHAMETHRIN

MANUFACTURING PROCESS

The Cypermethrin prepared using the above method (Manufacturing of Cypermethrin) is subjected to Eptherisation at 25°C in presence of tri Ethyl Amine in solvent n-hexane to obtain Alphamethrin. Then it is filtered & dried under vacuum. N-Hexane & TEA is recovered & recycled. The purity of Alphamethrin obtain will be minimum 95%

CHEMICAL REACTION

CHEMICAL REACTION OF ALPHAMETHRIN



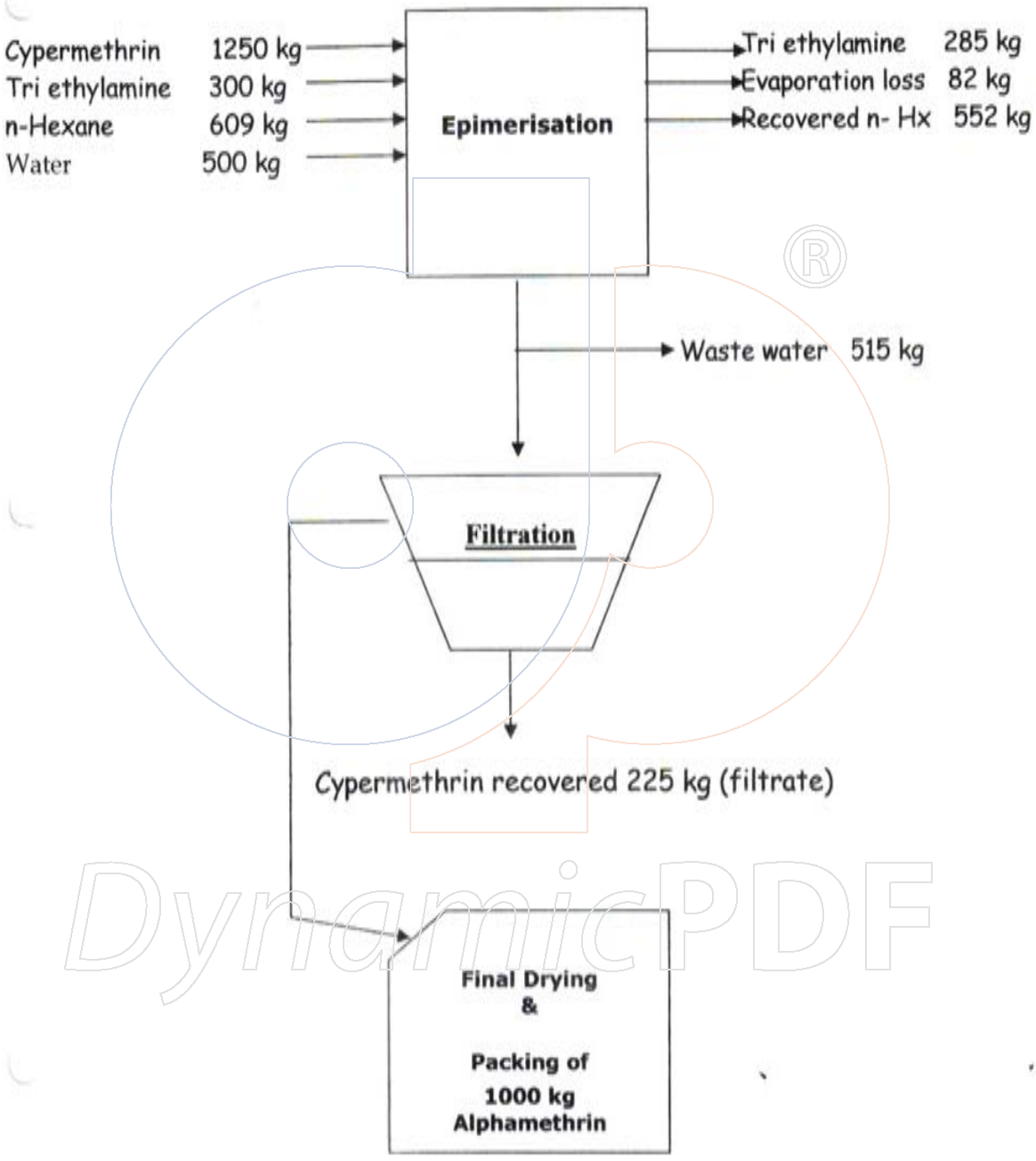
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MASS BALANCE

MASS BALANCE OF ALPHAMETHRIN TECHNICAL



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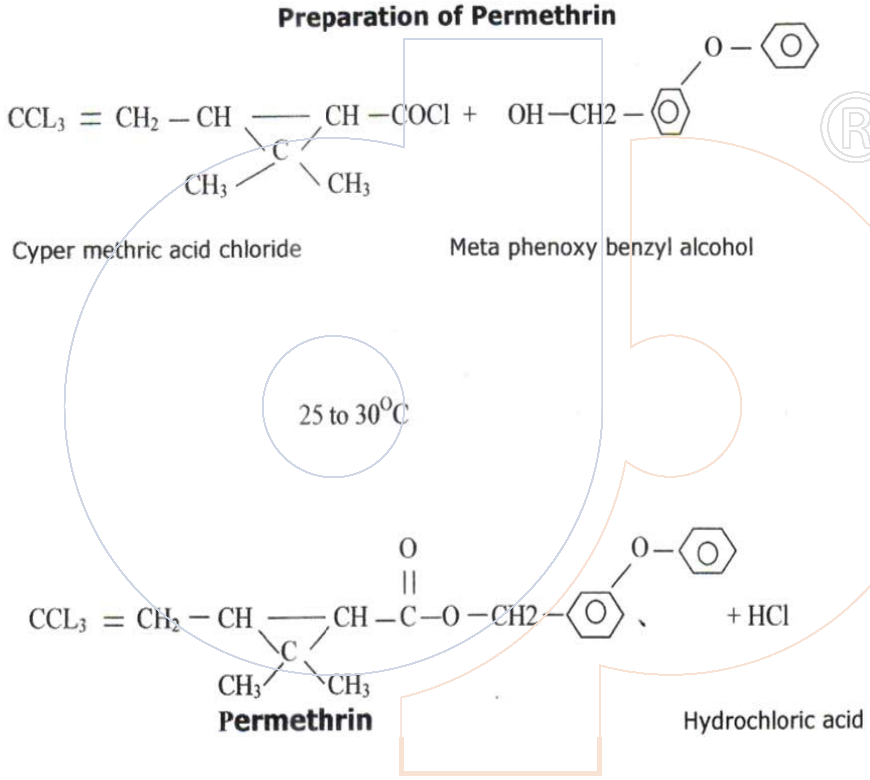
PERMETHRIN

MANUFACTURING PROCESS

CMAC (Cypermethrin acid chloride) reacts with Meta phenoxy Benzyl Alcohol at 45°C to give Permethrin. The evolved HCl gas during reaction is scrubbed in water. The reaction mass is washed with water to remove the dissolved HCl gas. Permethrin is dehydrated under high vacuum to remove the traces of water. The purity of the technical product Permethrin obtained will be minimum 92%.

CHEMICAL REACTION

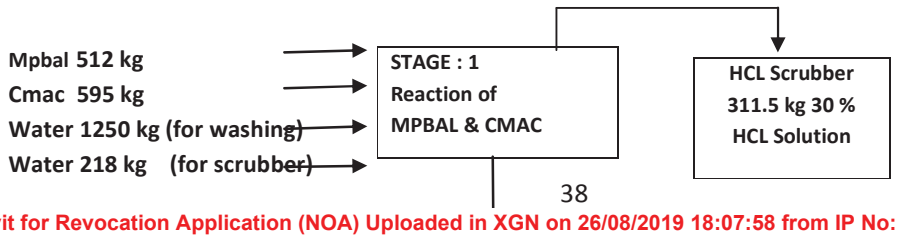
CHEMICAL REACTION



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MASS BALANCE

MASS BALANCE PERMETHRIN TECHNICAL



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METAMITRON TECH. OR GLYPHOSATE TECH. OR OTHER HERBICIDES

A. METAMITRON

MANUFACTURING PROCESS

Stage – 1 Preparation of Ethyl Mandelate:-

In glass lined reactor ethanol is charged followed by Mandilonitrile. Thionyl chloride is added to form Ethyl Mandelate. HCl & SO2 generated during the reaction, Generated HCl is reacting with Mandilonitrile to form Ethyl Mandelate & Ammonium chloride. SO2 is scrubbed in 15% NaOH solution using ventury scrubber. Formed Ethyl Mandelate is further washed with water & taken for next stage. By scrubbing SO2 in NaOH we get Sodium bi sulphite as by product.

Stage -2 Preparation of Ethyl Phenyl Glyoxalate:-

In SS reactor Ethyl Mandelate is charged from stage -1 and at room temperature sodium hypochlorite is added lot wise. After addition of Hypochlorite check purity of Ethyl Phenyl Glyoxalate by GLC

Stage -3 Preparation of Acetyl Hydrazine:-

In SS reactor charge 80% Hydrazine hydrate & start addition of ethyl acetate at room temperature. After addition maintain for 2 hr. check sample for Hydrazine hydrate percent, if OK then heat the reaction mass to 90°C & distill off ethanol & water under vacuum. Then cool the mass and adjust purity of acetyl hydrazine to 50% by addition of ethanol.

Stage – 4 Preparation of Phenyl Hydrazone:-

In SS reactor charge 50 % Acetyl hydrazine and adjust pH of reaction mass to 5 – 5.2 by addition of HCl. Then start addition of Ethyl Phenyl Glyoxalate prepared in stage -2, maintain for 4 hr. then check sample for Phenyl hydrazone percentage by HPLC. If result is ok then add water and cool the mass to 18-20°C. Adjust pH of reaction mass by HCl to 3.0. Further cool to 10°C and the reaction mass in closed Nutch filter. Check sample for LOD& purity of phenyl hydrazone. Unload the material in open HDPE drums.

Stage -5 – Preparation of Phenyl Hydrazide:-

In SS reactor charge EtOH under vacuum, then charge phenyl hydrazone prepared in stage-4. Start addition of NH3 solution & send sample to QC for pH. Then start addition of 80% Hydrazine hydrate & complete in 3-4 hr & maintain for 12 hr. check sample for phenyl Hydrazide percentage by GLC. If ok then adjust pH of reaction mass to 6.8 by addition of HCl. Apply pressure & transfer the mass for further process.

Stage-6- Preparation of Metamitron:-

In SS reactor receive material from stage -5, adjust pH 6.5 to 6.7 by HCl, and further adjust pH to 7.5 by caustic lye. Then charge sodium acetate & maintain reflux for 12 hr. check percentage of Metamitron, phenyl hydrazine. If ok then filter the mass in AGNF, wash with plain water. Unload & dry in rotary vacuum dryer. After drying if results are ok then pack in drums.

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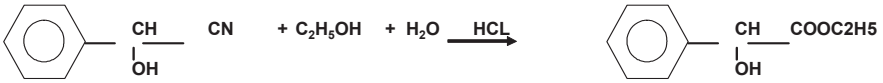
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CHEMICAL REACTION

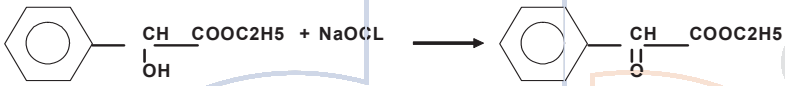
Synthesis route

A. ETHYL MENDELATE



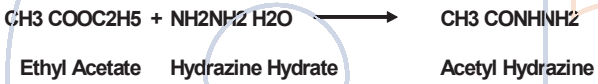
Mendelo Nitrile — Ethyl Mendelate

B. ETHYL PHENYL GLYOXALATE



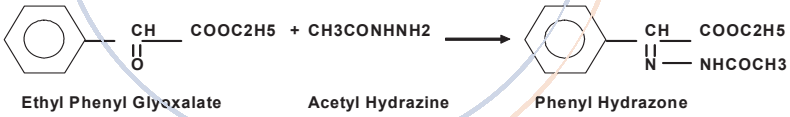
Ethyl Mendelate — Ethyl Phenyl Glyoxalate

C. ACETYL HYDRAZINE



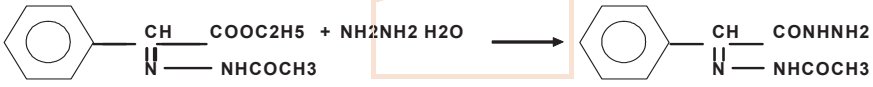
Ethyl Acetate — Hydrazine Hydrate — Acetyl Hydrazine

D. PHENYL HYDRAZIDE



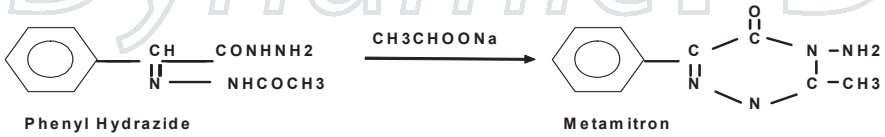
Ethyl Phenyl Glyoxalate — Acetyl Hydrazine — Phenyl Hydrazone

179 74



Phenyl Hydrazone — Hydrazine Hydrate — Phenyl Hydrazide

E. METAMITRON



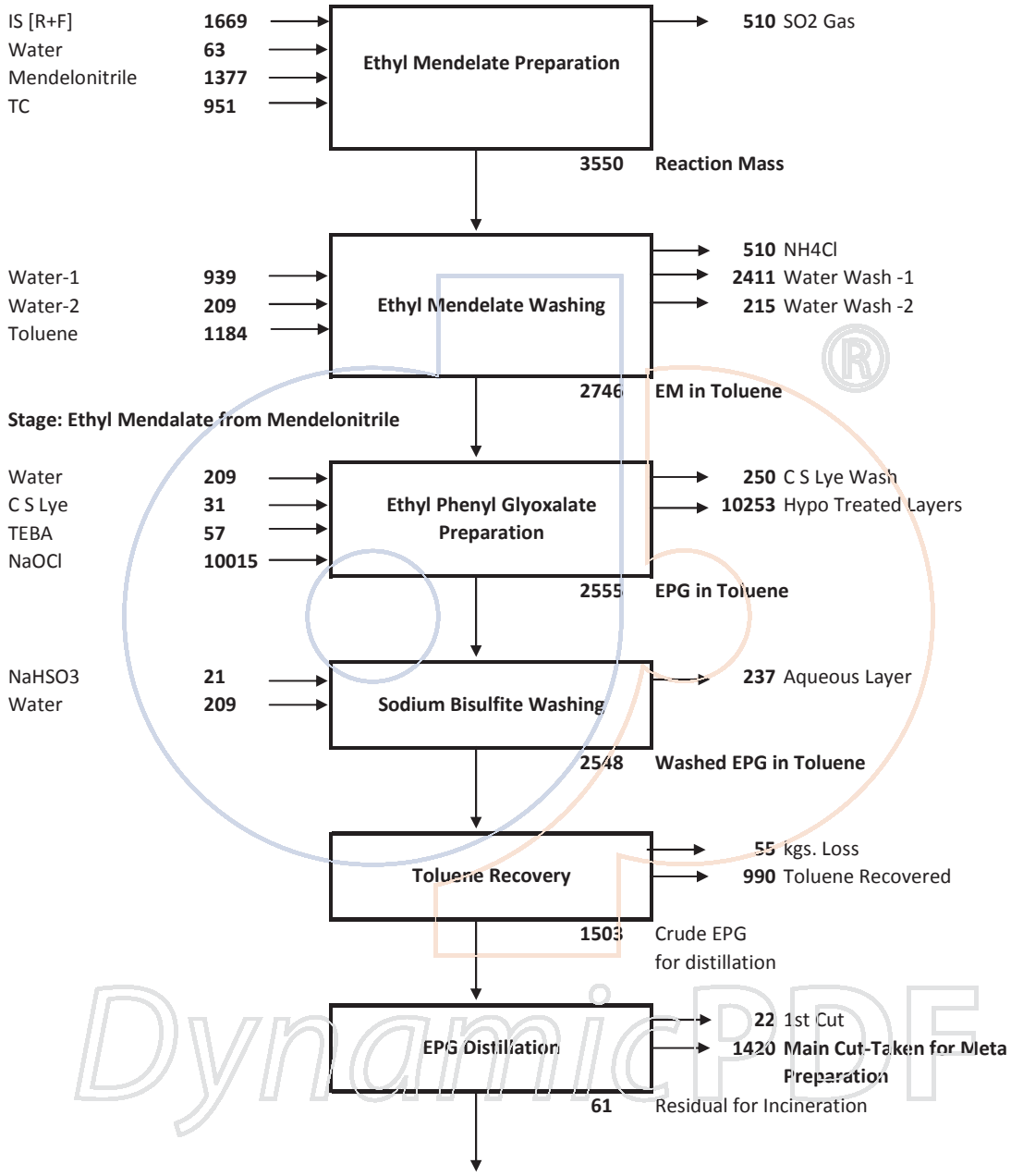
Phenyl Hydrazide — Metamitron

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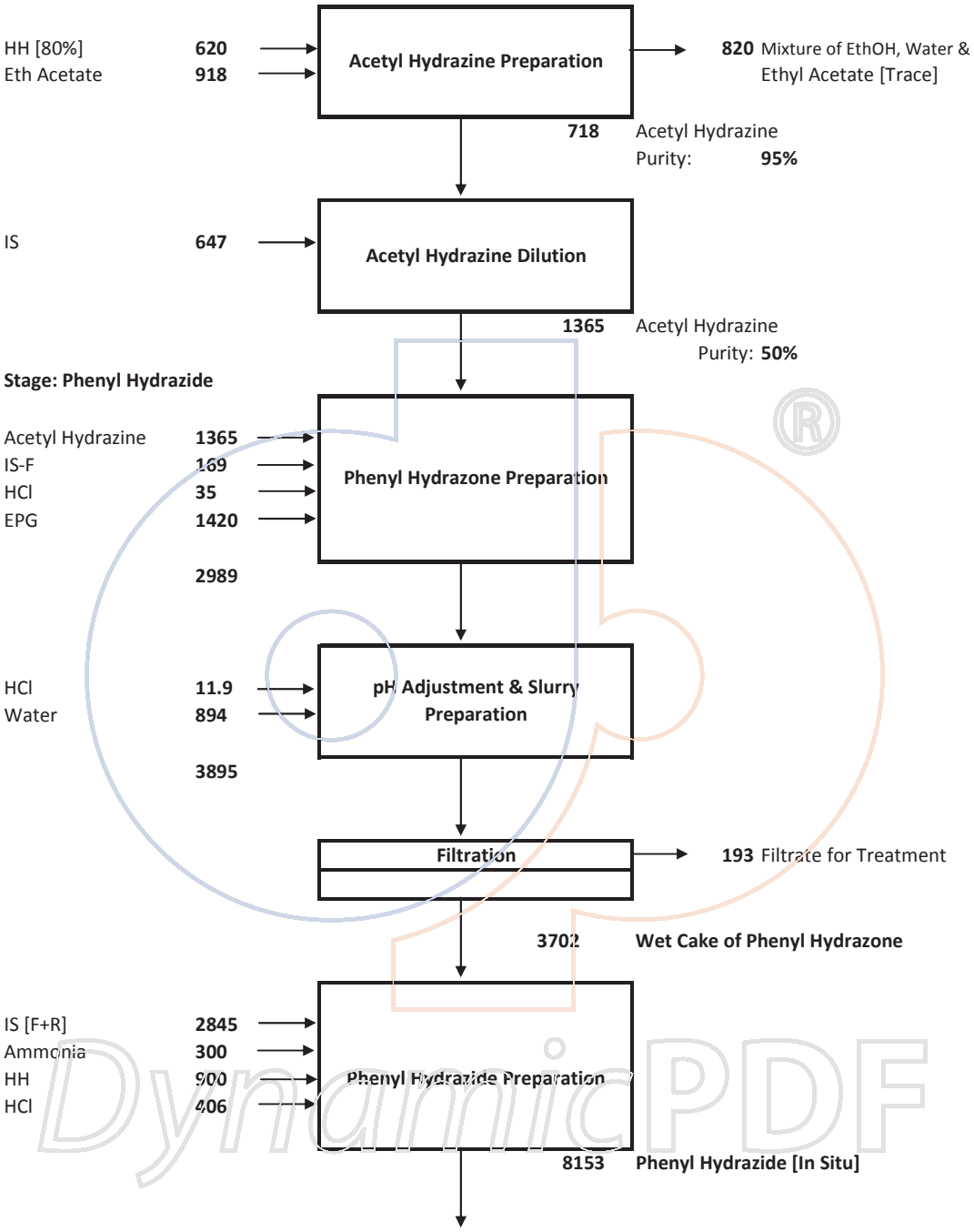
Stage: Ethyl Mendalate from Mendelonitrile



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Stage: Acetyl Hydrazine

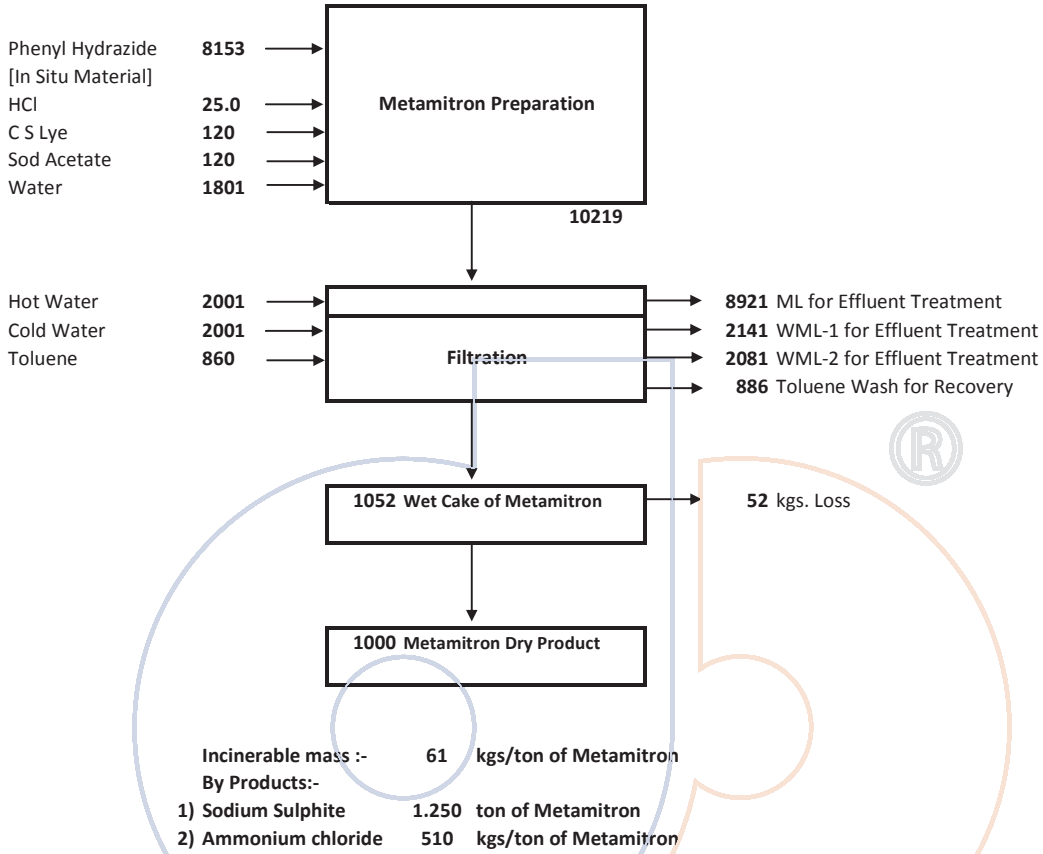


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Stage: Metamitron



Incinerable mass :- 61 kgs/ton of Metamitron

By Products:-

1) Sodium Sulphite 1.250 ton of Metamitron

2) Ammonium chloride 510 kgs/ton of Metamitron

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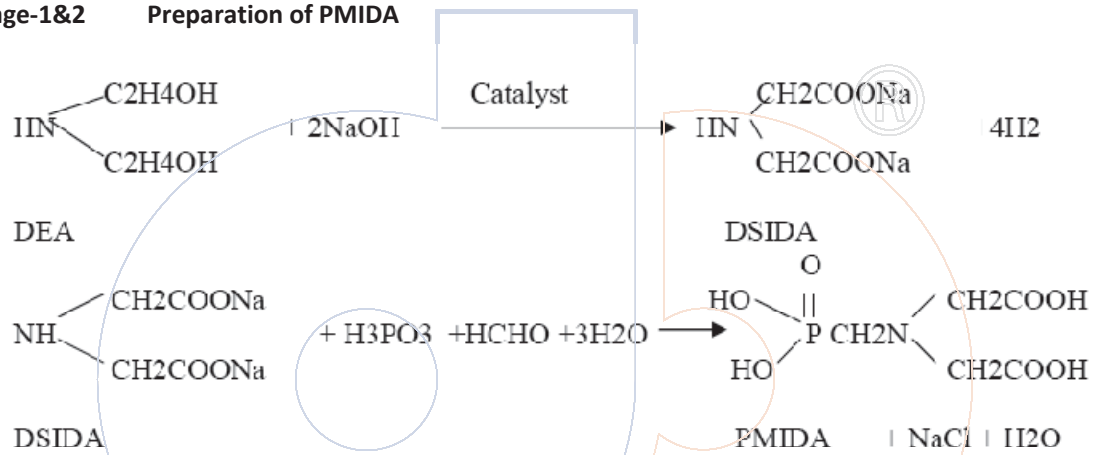
B. GLYPHOSATE ACID TECHNICAL

MANUFACTURING PROCESS

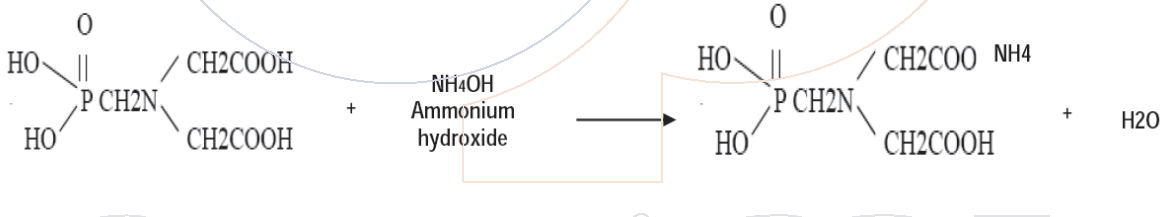
Take water, DEA, 48% caustic lye and catalyst in a pressure rector. Maintain the reaction temperature 160°C and pressure 10 kg /cm2. DSIDA (Disodium Salt of imino diacetic acid) formation taken place with total conversion of 90% hydrogen gas is vented to atmosphere through scrubber during the reaction. Catalyst in filtered at 70°C and recycled in next batch as such. Neutralize the mother liquor to pH 6.7 and, add PCl3 at 30°C and reflux at 100°C. Add formaldehyde at 100-110°C. After completion of reaction, cool the mass to 30°C and centrifuge the crystals Phosphoro methyl imino diacetic acid (PMIDA) Mother liquor is separately taken for the neutralization and evaporation. The cake is washed with water. Wet PMIDA is reacted with oxygen to produce Glyphosate acid (final product). It is dried with hot air and product is packed in bags.

CHEMICAL REACTION OF GLYPHOSATE ACID

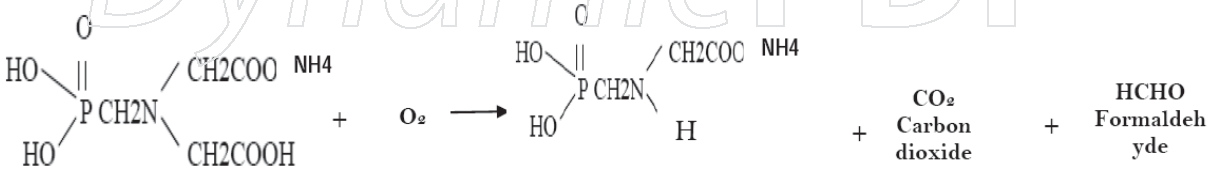
Stage-1&2 Preparation of PMIDA



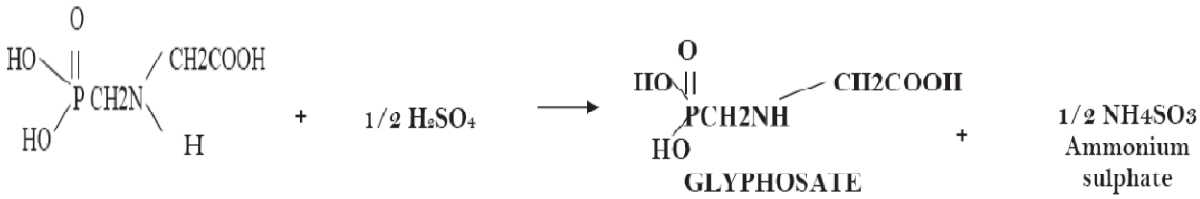
Stage-3 Preparation of Ammonium salt of PMIDA



Stage-4 Oxidation of Ammonium salt of PMIDA



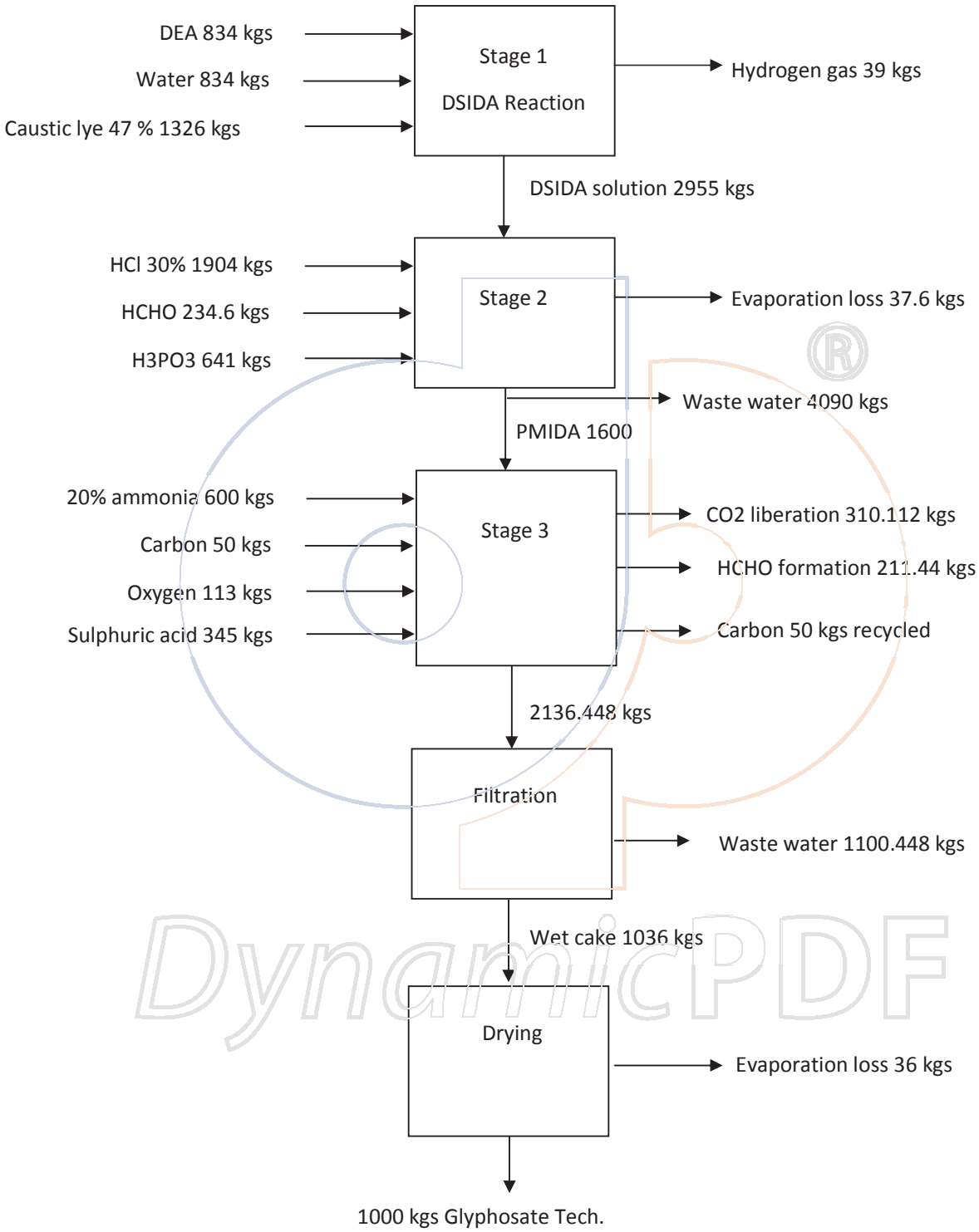
Stage-5 Oxidation of Ammonium salt of PMIDA



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Mass Balance of Glyphosate Technical



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THIONYL CHLORIDE
MANUFACTURING PROCESS

1. In continuous tubular reactor gaseous chlorine and gaseous sulphur dioxide are introduced through a sparger in a bottom vessel holding sulphur mono chloride maintained at desired temperature.
2. Chlorine reacts with sulphur mono chloride to form sulphur di chloride in vapour phase reaction -1. Sulphur di chloride reacts with Sulphur di chloride to form thionyl chloride.
3. Crude thionyl chloride goes out of the reactor as gas form the top. Crude thionyl chloride is condensed in series of condensers using cooling water and brine is drawn off as the top product.
4. Crude thionyl chloride contains sulphur mono chloride, sulphur di chloride, dissolved sulphur dioxide as impurity. Dissolved Sulphur Dioxide is removed by heating & sulphur di chloride is converted to sulphur mono chloride in treatment reactors working in series.
5. Treated crude thionyl chloride which now contains sulphur mono chloride as impurity is now purified in continuous distillation column.
6. Sulphur dioxide removed is recycled through gas holder in the reaction of thionyl chloride.

Note:

1. The process doesn't require any water as a reactant or as reaction media.
2. All impurities coming with crude product are recycled in the process.
3. No liquid effluent is generated in the process.

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CHEMICAL REACTION

S_2Cl_2 Sulphur Mono Chloride (135) + Cl_2 Chlorine (71) → $2S_2Cl_2$ Sulphur Di Chloride (206)

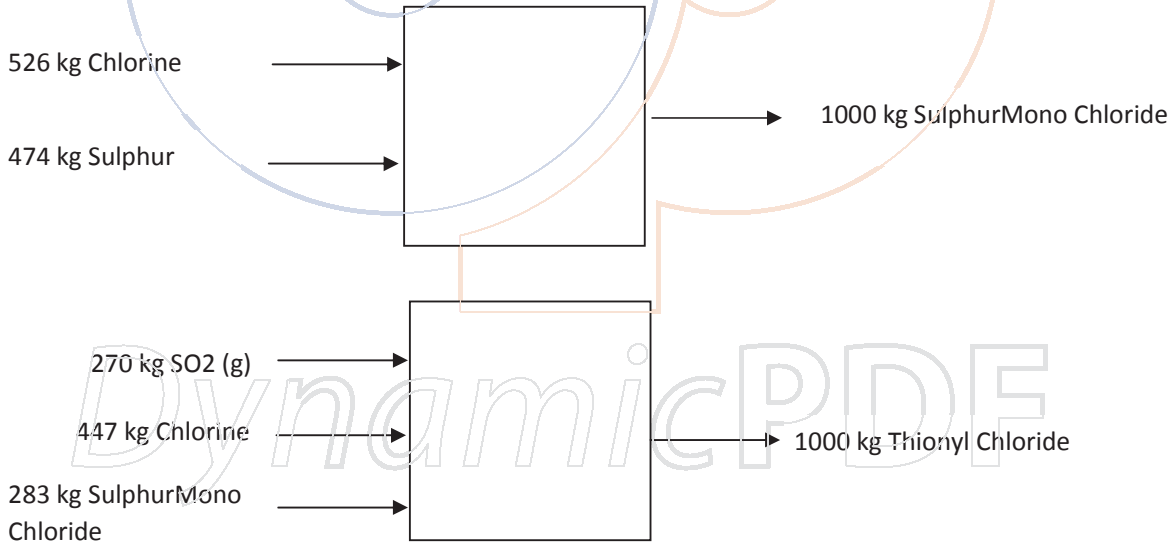
Chemical Reaction -2

$2S_2Cl_2$ (206) + $2Cl_2$ (142) + $2\ SO_2$ (128) → $4\ SOCl_2$ (476)

Chemical Reaction -3

SCl_2 Sulphur Di Chloride (103) + S Sulphur (32) → S_2Cl_2 Sulphur Mono Chloride (135)

MASS BALANCE OF THIONYL CHLORIDE



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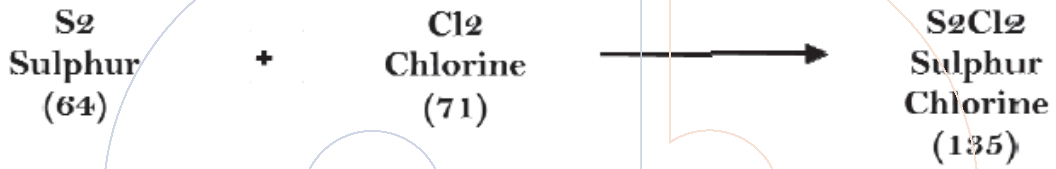
SULPHUR CHLORIDE
MANUFACTURING PROCESS

1. Gaseous Chlorine is bubbled in solution of sulphur mono chloride in a primary reactor, maintain at desired temperature by circulating cooling water in jacket. Chlorine reacts with sulphur to form sulphur mono chloride.
2. Any unreacted chlorine is coming out from primary reactor is made to bubbled through the solution of sulphur mono chloride in the secondary reactor at desired temperature by circulating cooling water in the jacket.
3. These two reactors are interchanged as primary and secondary after every batch.
4. Unreacted chlorine coming from the secondary reactor is passed over a bed of sulphur to trap residual chlorine.

Note:

1. No water is used for reaction. No liquid or waste product is generated during the process.
2. Three stage reactions ensure that no air pollution is caused.

CHEMICAL REACTION



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ACID CHLORIDE LIKE VALEORYL CHLORIDE, PHENYL ACETYL CHLORIDE

VALEORYL CHLORIDE

MANUFACTURING PROCESS & CHEMICAL REACTION

Valeroyl Chloride is produced by the reaction of Valeoric Acid and Thionyl Chloride in as MS GL Reactor and the reaction takes place as follows.

$CH_3 (CH_2)_3 COOH + SOCl_2 = CH_3 (CH_2)_3 COCl + SO_2 + HCl$

102 + 119 = 120.5 + 64 + 36.5

221 = 221

Valeroric Acid is charged in to the MSGL Reactor and heating is started. After the required temperature, Thionyl Chloride is added slowly in the reactor generated Hydrochloric Acid gas is absorbed in the water to Produced Hydrochloric Acids and Sulphur Dioxide is absorbed in Soda Ash Solution to produced Sodium Bi Sulphite. After complete the reaction bottom material is transferred in to Distillation Column where pure Valeoryl Chloride product is obtained.

MASS BALANCE

Per 1000 Kgs of Valeoryl Chloride:
Thionyl Chloride: 990 Kgs,
Valeoric Acid : 850 Kgs.
By Product: HCl Gas to Scrubber 302 Kgs,
By Product: SO_2 Gas to Scrubber 510 Kgs,
Crude Valeoryl Chloride: 1028 Kgs,

Distillation:
Valeroyl Chloride: 1000 Kgs.
Distillation loss: 20 Kgs.
Residue : 8 Kgs.

Qty.of RM/Month:
Thionyl Chloride: 100 MT
Valeoric Acid : 85 MT

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PHENYL ACETYL CHLORIDE
MANUFACTURING PROCESS & CHEMICAL REACTION

Valeroyl Chloride is produced by the reaction of Valeoric Acid and Thionyl Chloride in as MS GL Reactor and the reaction takes place as follows.

$C_6H_5CH_2COOH + SOCl_2 = C_6H_5CH_2COCl + SO_2 + HCl$
136 + 119 = 154.5 + 64 + 36.5

255 = 255

Phenyl Acetic Acid is charged in to the MSGL Reactor and heating is started. After the required temperature, Thionyl Chloride is added slowly in the reactor generated Hydrochloric Acid gas is absorbed in the water to Produced Hydrochloric Acids and Sulphur Dioxide is absorbed in Soda Ash Solution to produced Sodium Bi Sulphite. After complete the reaction bottom material is transferred in to Distillation Column where pure Phenyl Acetyl Chloride product is obtained.

MASS BALANCE

Per 1000 Kgs of Phenyl Chloride:

Thionyl Chloride: 970 Kgs,

Valeoric Acid : 856 Kgs.

By Product: HCl Gas to Scrubber 336 Kgs,

By Product: SO_2 Gas to Scrubber 462 Kgs,

Crude Valeoryl Chloride: 1028 Kgs,

Distillation:

Valeroyl Chloride: 1000 Kgs.

Distillation loss: 20 Kgs.

Residue : 8 Kgs.

Qty.of RM/Month:

Thionyl Chloride: 97 MT

Valeoric Acid : 86 MT

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FORM- V **for the Year 2018-2019**

ENVIRONMENTAL STATEMENT REPORT For Year 2018-2019

M/s HEMANI INDUSTRIES LTD UNIT III

PART- A

(i)Name and address of the owner : Flat no. 13, 7 th floor, Khatau apartment co-op housing society , joshi lane, tilak road , ghatkope east Mumbai- 400 077 Phone No : 022 5119369

Name and address of the Industry : Plot No CH/5, GIDC Industrial estate. Dahej. Tal Vagra Dist-Bharuch 392130

(ii) Industry Category : large Scale (R37)

Date of the last environmental Audit report submitted :

(iii) Production Capacity :-

1. Meta Phenoxy Benzaldehyde :- 300 MT/Month
2. Meta Bromo Nitro Benzene :- 100 MT/Month
3. Meta Bromo Anisole :- 100MT/Month
4. Lambda-Cyhalothrin Or Deltamethrin Tech:- 50/20 MT/Month
5. D V Acid Chloride/ CMAC :-200 MT/Month
6. Cypermethrin Tech :- 150 Mt/Month
7. Alphmethrin/ Permethrin (Technical) :-100 Mt/Month
8. Metamitron Tech/ Glyphosate Tech :- 100 Mt/Month

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9. Thionyl Chloride :- 450 Mt/Month
10. Sulphur Chloride :- 100 Mt/Month
11. Acid Chloride:- 100Mt/Month
12. Formulation Production (Liquide Based) :-700Mt/Month
13. Formulation Production (Solid Based) :-300 Mt/Month

(iv) Year Of Establishment : August 2010

(v) Last Environment Statement Submitted :

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PART- B

WATER AND RAW MATERIAL CONSUMPTION

A) **Water consumption** :

Sr.No	CATEGORY	WATER CONSUMPTION KL/DAY
A	**DOMESTIC**	177
B	**INDUSTRIAL**	
	1) PROCESS	439
	2)COOLING	636
	3) BOILER	530
	4) WASHING	210
	TOTAL INDUSTRIAL	1815
	Garding & Others	108
	TOTAL	**2100**

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Sr.No	PRODUCT	DURING THE PREVIOUS FINANCIAL YEAR (APRIL 17-18)	DURING THE CURRENT FINANCIAL YEAR (APRIL 18-19)
1	META PHENOXY BENZALDEHYDE	3275.68	2341.29
2	META BROMO NITRO BENZENE	0	0
3	META BROMO ANISOLE	11.75	0
4	LAMBDA/ DELTAMETHRIN	0.0/6.225	0.0/26.8
5	DV Acide Chloride	2371.472	2128.59
6	Cypermethrin Tech	1739.69	1591.71
7	Alpha methrine/ Permethrine (Tech)	472.7/366.325	401.48/270.81
8	Meta Mitron /Glyphosate (Tech or Other Herbicides	378.33/0.0	777.12/0.0
9	Sodium Sulphite 75-80%	3465.513	3284.287
10	Ammonium Chloride	310.76	448.07
11	Aluminum Chloride	23749.345	13594.465
12	KCL Solution 20%	10707.655	7268.765
13	Cupric Chloride	426.6	420.91
14	Formulation of Insecticides + herbicides + fungicides	2569.94	2620.646
	TOTAL	**49473.655**	**35174.943**

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WATER CONSUMPTION:

1	Total Water Consumption KL/ Annum	367072	442727
2	Total Water Consumption per Unit of Total Product ,Kl/Mt	7.42 kl	12.58 kl
3	Industrial Water Consumption Kl/Annum	353392	428646
4	Industrial Water consumption Kl/Mt of product	7.14 kl	12.18 kl

B) Raw Material Consumption:

DETAIL OF RAW MATERIAL CONSUMPTION PER MT OF PRODUCT						
			During Previous Financial Year (Apr2017-Mar 2018)		During Current Financial Year (Apr 2018-Mar 2019)	
Sr.No	PRODUCT	NAME OF RAW MATERIAL	QUANTITY (MT/MT)	QUANTITY (MT)	QUANTITY (MT/MT)	QUANTITY (MT)
1	Meta Bromo Anisole	3- Bromo Nitobenzene	1.25	14.6875	1.25	0.0
		KOH	0.986	11.5855	0.986	0.0
		Tetra butyle Ammonium Bromide	0.316	3.713	0.316	0.0
		Methanol	0.26	3.055	0.26	0.0
		Toluene	0.046	0.5405	0.046	0.0
		30% HCL	0.42	4.935	0.42	0.0
2	Lambda cyhalothrin (pesticide)	C.S.Lye	0.638	0.0	0.638	0.0
		Lambda cyhalothric Acid	0.728	0.0	0.728	0.0
		Thionyl Chloride (TC)	0.388	0.0	0.388	0.0

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		D M Formamide (DMF)	0.03	0.0	0.03	0.0
		Hexane	6.792	0.0	6.792	0.0
		NaCN	0.2	0.0	0.2	0.0
		TEBA (Catalyst)	0.14	0.0	0.14	0.0
		Soda Ash	0.14	0.0	0.14	0.0
		MPB	0.557	0.0	0.557	0.0
		Acid Chloride	0.764	0.0	0.764	0.0
		Hypo Soln.	1.071	0.0	1.071	0.0
		NaOH	1.071	0.0	1.071	0.0
		IPA	1.25	0.0	1.25	0.0
		DI- isopropyle amine	0.133	0.0	0.133	0.0
		HCL	0.19	0.0	0.19	0.0
		Acideic Aqueous	2.823	0.0	2.823	0.0
3	Meta Phenoxy Benzaldehyde (Organic Intermediate)	Benzaldehyde	0.83	2718.8144	0.83	1943.2707
		KOH	0.45	1474.056	0.45	1053.5805
		Bromine	0.675	2211.084	0.675	1580.37075
		Phenol	0.735	2407.6248	0.735	1720.84815
		Toluene	1.095	3586.8696	1.095	2563.71255
		Chlorine	0.265	868.0552	0.265	620.44185
		EDC	3.85	12611.368	3.85	9013.9665
		Aluminum Chloride	1.2	3930.816	1.2	2809.548
		H2SO4 (98%)	0.065	212.9192	0.065	152.18385
		C.S.Lye	0.182	596.17376	0.182	426.11478
		MEG	0.86	2817.0848	0.86	2013.5094
4	D V ACID Chloride (Pesticide)	CTC	1.55	3675.7816	1.55	3299.3145
		Acrylonitrile	0.5	1185.736	0.5	1064.295
		Thionyl Chloride (TC)	1.673	3967.4727	1.673	3561.13107

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		D M Formamide (DMF)	0.03	71.14416	0.03	63.8577
		Hexane	9.14	21675.254	9.14	19455.3126
		HCL 30%	1.8	4268.6496	1.8	3831.462
		Iso Butylene	0.594	1408.6544	0.594	1264.38246
		H2SO4 (98%)	1.199	2843.3949	1.199	2552.17941
		DEA-HCL	0.011	26.086192	0.011	23.41449
		Acetonitrile	0.022	52.172384	0.022	46.82898
		TEA	0.825	1956.4644	0.825	1756.08675
		C.S.Lye	7.03	16671.448	7.03	14963.9877
		NaOH	0.971	2302.6993	0.971	2066.86089
		Water	8.806	20883.182	8.806	18744.36354
5	Cypermethrin Tech. (Pesticide)	MPB	0.48	835.0512	0.48	764.0208
		D V Acide Chloride	0.584	1015.979	0.584	929.55864
		Sodium Cynaide	0.14	243.5566	0.14	222.8394
		n-Haxane	0.74	1287.3706	0.74	1177.8654
		Soda Ash	0.01	17.3969	0.01	15.9171
		Water	2.2	3827.318	2.2	3501.762
6	Alphamethrin Tech. (Pesticide)	Cypermethrin	1.25	590.875	1.25	501.85
		Triethylsmine	0.3	141.81	0.3	120.444
		n-Haxane	0.609	287.8743	0.609	244.50132
		Water	0.5	236.35	0.5	200.74
7	Permethrin Tech	Meta Phenoxy Benzaldehyde Alcohol	0.512	187.5584	0.512	138.65472
		D V Acide Chloride	0.595	217.96338	0.595	161.13195
		Water	1.468	537.7651	1.468	397.54908
8	MetaMitron (	Mendelonitrile	1.377	520.96041	1.377	1070.0942

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	Herbicides)					4
		Ethyle Alcohol	2.485	940.15005	2.485	1931.1432
		Toluene	2.044	773.30652	2.044	1588.43328
		Thionyl Chloride (TC)	0.951	359.79183	0.951	739.04112
		TEBA	0.057	21.56481	0.057	44.29584
		C.S.Lye	0.151	57.12783	0.151	117.34512
		Sodium Hypochlorite	10.015	3788.975	10.015	7782.8568
		Hydrazine Hydrate	1.52	575.0616	1.52	1181.2224
		Ethy Acetate	0.918	347.30694	0.918	713.39616
		HCL 30%	0.478	180.84174	0.478	371.46336
		Ammonia	0.3	113.499	0.3	233.136
		Water	10.125	3830.5913	10.125	7868.34

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PART- C

Pollution discharges to environment/ unit of output.

(Parameter as specified in the consent issued)

1	WASTE WATER	CONSENTRATION OF POLLUTANTS DISCHARGE	QUANTITY OF POLLUTANTS DISCHARGE (KL/DAY)	% OF VARIATION FROM PRESCRIBED STANDARDS WITH REASON
	385.41 KL/DAY		346.84 KL/DAY	
	(i) Ph	6.5-8.5		
	(ii) SS (mg/l)	100 mg/l		
	(iii) oil&grease (mg/l)	10 mg/l		
	(iv) BOD (mg/l)	100 mg/l		
	(v) COD (mg/l)	250 mg/l		
	(vi) chloride mg/l	-		
	(vii) sulphate mg/l	-		
2	Air	(mg/Nm3)		
	Stack attached to boiler			Available stack analysis of GPCB approved
	1.SPM	150 mg/Nm3		
	2.SO2	100 ppm		
	3NOX	50 ppm		
	Vent attached to Reaction vessel			Available stack analysis of GPCB approved
	1. HCL	20 mg/Nm3		
	2. CL2	9 mg/Nm3		
	3.SO2	40 mg/Nm3		
3	**Ambient air**	**NOT AVAILABLE**		

* VALUES ARE BASED ON THE CONCENTRATION MEASRED BY GPCB APPROVED LABORATORY DURING THE

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YEAR * VALUES ARE BASED ON THE CONSENTRATION MEASRED BY THIRD PARTY NABAL APPROVED LABORATORY DURING THE YEAR
* CALCULATED BASED ON THE COCENTRATION AS MEASURE BY GPCB APPROVED LABORATORY DURING THE YEAR

PART- D

(HAZARDOUS WASTES)

Hazardous Wastes	**Total Quantity (MT)**	
	During the previous financial year (APR 2017-2018)	**During the current financial year (APR 2018-2019)**
(a) From process	1572.28	1314.41
(b) From pollution Control Facilities	2599.82	3934.58

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PART- E

SOLID WASTES

TOTAL QUANTITY (Kg)		
	During the Previous Financial Year(APR 2017-2018)	**During the Current Financial Year (APR 2018-2019)**
(a) From Pollution Control Equipment	2599.82	3934.58
(b) From Process	1572.28	1314.41

PART- F

Please specify the characterizations (in terms of composition of quantum) of Hazardous as well solid water and indicate disposal practice adopted for both these categories of wastes.

ETP sludge and MEE salts are collect, storage, transportation, disposal at TSDF site at BEIL, Ankleshwar and SEPPL, Gandhidham, Kutch with proper manifest.

Process residue and High COD effluent collect, storage, transportation, disposal at incinerate in Own site incinerator or at common incineration facility of SEPPL, Dahej or RSPL panoli.

PART- G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

NONE

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PART- H

Additional measures/ investment proposal for environmental protection including abatement of pollution, prevention of pollution.

The existing facility to control air pollution is adequate and working efficiently. But we have provided another graphite Scrubber in series for better scrubbing. We have provided chilling & brine condenser in series for control the VOC level in ambient air. We have provided emergency Chlorine scrubber system . we have provided multi effect evaporator system for controlling TDS, We have installed 60'by60' semi-automatic filter press for reducing TSS from effluent.

We have provided another brine condenser in MEE for control VOC. We have provided diaphragm type pumps for material handling instead of pressure transfer. We are revamping the onsite incinerator for improving the abatement of pollution.

We have adopted the cleaner production facility. We had achieved the cleaner production award.

We are installed 300 kl/day RO plant for recycle of boiler and cooling tower water.

Certain expense towards running and maintenance of pollution control devices and development and maintenance of plantation will be incurred by company.

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PART- I

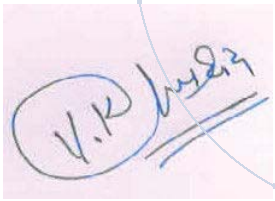
Any other particulates in respect of environmental protection and abatement of pollution.

Miscellaneous

None

Prepared By Gharia Vatsal **For M/S Hemani Industries Ltd**

Date:-



Signature

Name : Vatsal Gharia

Designation Ass- Manager Environment

DynamicPDF

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Submitted to:-

Member Secretary

Gujarat Pollution Control Board

Sector:-10-A

Gandhinagar

From: Hemani Industries Ltd

Plot no: CH/5,GIDC Industrial Estate

Dahej. Tal- Vagra

Dist-Bharuch- 392130

DynamicPDF

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Form 21

GUJRAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN SECTOR 10A, GANDHINAGER-382010

ANNUAL REPORT FROM INDUSTRIES
(For period Jan-2018 to Dec-2018)

1. GPCB ID No.: 12155

2. Name & Address of the Unit: Hemani Industries Ltd Unit:-III, Plot No. CH-05, GIDC, Dahej.

3. Phone No. : 8155966663

4. CCA No. Date and Validity : AWH- 71059 14/07/2020

5. Production

Sr. No	Name of the Products	Consented Quantity MT/M	Total Production During the year 2018 (Total MT/year)	Name of the supporting documents or records
1	DV Acid	200	2072.84	**Annexure:-1**
2	Cypermethrin (Tech)	150	1644.64	**Annexure:-1**
3	Meta Phenoxy Benzaldehye	300	2399.66	**Annexure:-1**
4	Metamitron	100	768.62	**Annexure:-1**
5	Permethrin	100	307.10	**Annexure:-1**
6	Alphamethrin	100	381.85	**Annexure:-1**

6. Raw materials (RM):

Sr. No.	Name of the Product	Name of the RM	Consented (CCA) Quantity MT/M	Total consumed during the Year 2018 (ton)	Name of the Supporting documents or record
1	DV Acid	Annexure 2	200	Annexure 2.1	Annexure 2
2	Cypermethrin (Tech)		150	Annexure 2.2	
3	Meta Phenoxy Benzaldehye		300	Annexure 2.3	
4	Metamitron		100	Annexure 2.4	
5	Permethrin		100	Annexure 2.5	
6	Alphamethrin		100	Annexure 2.6	

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7. Utilities:

Sr. No.	Name of the Products	Consented (CCA) Quantity per Month	Total Consumed during the Year 2018	Name of the Supporting documents or record
1	Electric Power(Units)	96000 Kwh/DAY	22131808	**Annexure:3**
2	Water (KL)	2100 kl/day	422268 kl	**Annexure:3**
3	Natural Gas	1150 m3/day	523115 Mt	**Annexure:3**
4	Coal	2250 Mt/month	25401 Mt	**Annexure:3**

8. Wastes Generation & Disposal During the Year 2018:

Sr. No.	Name of the Waste	State (S,L,G)	Consented Quantity	Total Quantity of waste generated reused and treated			Type & Capacity of treatment facility at site (ETP, APCM etc.)	Outside Disposal facility for treated waste (place of disposal)	Total Wastes disposal during the year (MT)
				Generation	Reuse in House	Disposed/ sale(MT)			
1	2	3	4	5	6	7	8	9	10
1	ETP Sludge/ MEE Salts	Solid	400 Mt/month	2642.51 Mt	0.00	2594.01 Mt	ETP 900 kld	ECIPL,SEPPL, BEIL	2594.01 Mt
2	Distillation Residue/ Incinerable waste	Solid, semi-solid	440 Mt/ Month	2794.36 Mt	0.00	2746.36 Mt	Incinerator 4.0Mt/day	Beil, Seppl, Rspl	2746.36 Mt

9. Details of Disposal of Treated Effluent:

Sr. No.	Name of the waste stream	Total quantity of treated effluent disposed during the year 2018				
		Disposed on land by		Directly disposed to GIDC or Municipal Drain or Sea	Disposed to CETP by	
		Gardening etc.	Disposal Outside		Tanker	Pipeline
1	2	3	4	5	6	7
1	ETP treated waste water (FINAL OUT LET)	0.00	0.00	Disposal from GIDC pipeline to Deep SEA 127598 kl (Jan-Dec 2018)	0.00	0.00

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10. Details of solid/Gaseous Waste after Treatment:

Sr. No.	Name of the Waste	Total Quantity disposed during the year 2018							
		Sent for Co processing	Sent to TSDF or Recycler	Incinerated at		Evaporated at		Vented through flue gas stack	Vented through process gas scrubber
				Own Site	Common Facility	Own Site	Common Facility		
1	2	3	4	5	6	7	8	9	10
1	Incinerable waste/ Distillation residue	1200.88 Mt	2594.01 Mt landfill waste to TSDF site	623.045 MT On site Incinerator	1545.48 Mt Incinerable waste	0	0	0	0

11. Details of Disposal of Spent Solvents or Acid or Alkalis after Use:

Sr. No.	Name of the solvent, Acid or Alkali	Total Quantity disposed during the year 2018					
		Solvent distillation At			Spent Acid or Alkali Re use or treatment at		
		Own site	Other site	Sale to Actual Users	Own site (MT)	Other site	Sale to Actual Users
1	Spent Acid	NA	NA	NA	NA	NA	2660.12 (ANNXURE 04)

12. Other Details

1	CETP Membership No. , Date , Place & Booked Quantity		Not applicable
2	TSDF Membership No. , Date , Place	1	1. SEPPL –Certificate no. 1200000397 valid till 26-04-2022.Kutch & Ankleshwar
3	CHWI Membership No. , Date , Place	2	Not applicable
4	Consent No. & Date Of Reuser/Recycler etc :-		

Sr. No.	Name, Address and Phone Nos. of Reusers /Recycler	Consent No & Date from GPCB/CPCB/ Other SPCB (for transboundary movement)	Name of the Waste	Total Quantity sent during the Year(MT)
1	ARUN INDUSTRIAL PRODUCTS	72502-01/06/2015	As per attached Annexure 04	
2	SHREEKALA INTERMEDAITES PVT.	91371- 27/12/2017		
3	PENAGON CHEMICALS	64574- 28/08/2014		
4	GAYATRI INDUSTRIES	92617- 13/03/2018		
5	SYNERGY MULTICHEM	62155- 02/05/2014		
	SOHAM ORGOCHEM	66873- 08/10/2014		
	SHREEKALA INTERMEDAITES PVT.	91371- 27/12/2017		
	CHLORIDES INDIA	92826- 15/04/2015		
	YASH CHEMICALS	65646- 16/10/2014		
	SULAKSH CHEMICAL	86768- 29/06/2017		
	JAYRAJ ENTERRPISE	75152- 30/12/2015		
	SHREYA CHEMICAL	94743- 21/07/2018		

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(5)	Waste Transportation Details							
Sr. No.	Address & Phone Nos of the Transporters	Vehicle Registration Nos of Trucks/Tankers and Capacity	Used to carry wastes		Having Authorized on from GPCB	GPRS System implemented?	Online Manifests implemented ?	Logbook Maintained ?
			Name of the Wastes	To carry at which place for disposal				
1	Krishna Roadlines, GIDC Ankleshwar. Ph. No. 9879151458	Annexure 05	Landfill waste - Eco care Infrastructures Pvt. Ltd.		YES	NO	YES	YES
2	Shree Shakti Entrerprise, GIDC Ankleshwar . Ph No. 9825060239				YES	NO	YES	YES
1.	RSPL, Recycling Solution Pvt. Ltd. Panoli, Ph. No 9376906130	Annexure 05	Incinerable waste - Recycling Solution Pvt. Ltd. Panoli		YES	NO	YES	YES
1	SEP Logistic, Gandhidham Kutch. Ph. 9337719996	Annexure 05	Incinerable waste - Saurastra Enviro Projects Pvt. Ltd.		YES	NO	YES	YES

13. Need Up gradation, if any:

Looking to the above production and waste generation or/and future planning to increase production mention any up gradation or addition of pollution control measures necessary in respect of

1. ETP :- Environment Management System Upgraded by Providing:- NA
2. Fuel Change or Use:-NA
3. APCM:-NA
4. Scrubbing System for process gases:-NA
5. Noise Control:-NA
6. Solvent Recovery Unit:-NA
7. Any Other:-NA

Date:

Signature

Name and Designation :

HEMANI INDUSTRIES LIMITED UNIT-III DAHEJ

Note: Any false information or suppression of information may lead to cancellation of all types of permission from the Board

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List of Directors :

Sr. No.	Name and Address of Director	Designation	DIN No.
1	*Mr. Mohan Sunderji Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Managing Director	01803334
2	*Mr. Nitin Karsandas Dama* Sai Krupa, Plot No. 209, Hingwala Lane, Ghatkopar (East), Mumbai - 400 077.	Whole - Time Director	01058731
3	*Mrs. Minal Mohan Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Director	01848951
4	*Mr. Dinanath Ramayan Ray* B-08, Purnima Apartment, Near Madhuvan Society, Valia Road, Ankleshwar - 393 002	Additional Director	06917719
5	*Mr. Jayesh Mohan Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Additional Director	00934721
6	*Mr. Vasant Pradhan Bhanushali* D/7, AMAN PARK CHS., CARDINAL GRACING ROAD ANDHERI (EAST) MUMBAI 400099 MH IN	Independent Director	01289046
7	*Mr. Jeram Gangji Gorbhanushali* 4, Shilpa Apts., Jagdusha Nagar, Golibar Road, Ghatkopar (West), Mumbai - 400 86.	Independent Director	02156067

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MATHUR MANISH & CO.
Chartered Accountants

B-1, Shashwat Society, Dahej By Pass Road, Bharuch (Gujarat)
MOBILE : +91 98242 59860
DIRECT LINE : +91 72858 59860
LAND LINE : +91 2642 239932
E-mail : manishmathur.ca@gmail.com

TO WHOMSOEVER IT MAY CONCERN

This is to certify that M/s Hemani Industries Limited, located at Plot No: CH-5, GIDC Estate, Dahej, Taluka – Vagra, Dist. – Bahruch, Gujarat, has the following share holding pattern on the date of issuance of this certificate. The shareholding pattern of each director is reflected corresponding to its name.

NAME OF THE DIRECTOR	SHARES HELD
Mohan S. Dama	37%
Minal M. Dama	33%
Jayesh M. Dama	30%
TOTAL	**100%**

The Share holding pattern of M/s Hemani Life Sciences Ltd., is as following. The share holding pattern of each director is reflected corresponding to its name.

NAME OF THE DIRECTOR	SHARES HELD
Mohan S. Dama	34%
Minal M. Dama	33%
Jayesh M. Dama	33%
TOTAL	**100%**

The said pattern in case of Hemani Life Sciences Ltd. has remained same from the date of allotment of the shares.

The certificate is issued on the basis of information and data provided to us by the company.

For, Mathur Manish & Co.
Chartered Accountants

MATHUR MANISH & CO. M. No. 076848 BHARUCH

TRUE COPY ADVOCATE

Manish Mathur
Proprietor
M. No. 076848

Date: - 11/04/2019
Place: - Bharuch

UDIN : 19076848AAAABV7045

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GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By RPAD

REVOCATION OF CLOSURE DIRECTION ISSUED UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) Act-1974 (HEREINAFTER REFERRED TO AS THE WATER ACT) AS AMENDED FROM TIME TO TIME.

WHEREAS you HEMANI INDUSTRIES LTD are having an industrial plant for manufacturing of Agrochemicals Technical products etc at PLOT NO CH-5, GIDC DAHEJ - 392140, TAL: VAGRA, DIST: BHARUCH.

AND WHEREAS closure direction was issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, vide letter no. GPCB/BRCH-B/CCA-33(15)/ID-12155/517890 dated 22.08.2019.

AND WHEREAS, during the inspection of your industrial plant on 28.08.2019 by the authorized officer of the Board, following was observed:

1. Unit has removed Illegal parallel line (Ghost connection) from the high TDS/high COD storage tanks to GIDC drainage line.
2. Unit has provided flow meter having totalizer on the feed line of Old MEE and New MEE.
3. Unit has started to segregate Low COD/TDS and High COD/TDS stream generated while manufacturing of Cypermethrine and Deltametrine in effective way and started fenton treatment in ETP.
4. Unit has installed new boiler (25 TPH) is found not in operation during inspection.

UNDER THE CIRCUMSTANCES, I, **A.V. Shah, Senior Environment Engineer** of Gujarat Pollution Control Board is hereby revoke the closure direction given under Section – 33A of the Water (Prevention and Control of Pollution) Act-1974. for three months from the date of issue of order with following condition:-

1. You shall strictly comply all the conditions of the CC&A.
2. You shall follow the undertaking dated 26.08.2019 submitted by you.
3. You shall strictly comply with the written instructions given during visit.

Outward No:519754, 01/09/2019

For and on behalf of
Gujarat Pollution Control Board

(A.V. Shah)
Senior Environmental Engineer

NO: GPCB/BRCH-B/CCA-33(16)/ID-12155 dated:

Issued to:

M/s. HEMANI INDUSTRIES LTD.
PLOT NO: CH-5,
GIDC DAHEJ -392140,
TAL: VAGRA,
DIST: BHARUCH.

To,

1. **The Superintendent Engineer, (O & M),**
   Circle Office,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

2. **The Executive Engineer, (O & M),**
   O & M Rural Division,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

3. **The Deputy Engineer, (O & M),**
   O & M Sub Division,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

With a request to continue the supply of electricity for three months from the date of issue of this order of **M/s. HEMANI INDUSTRIES LTD PLOT NO CH-5, GIDC DAHEJ -392140,, DAHEJ-392 130, TAL: VAGRA,DIST: BHARUCH** & intimate to us accordingly.

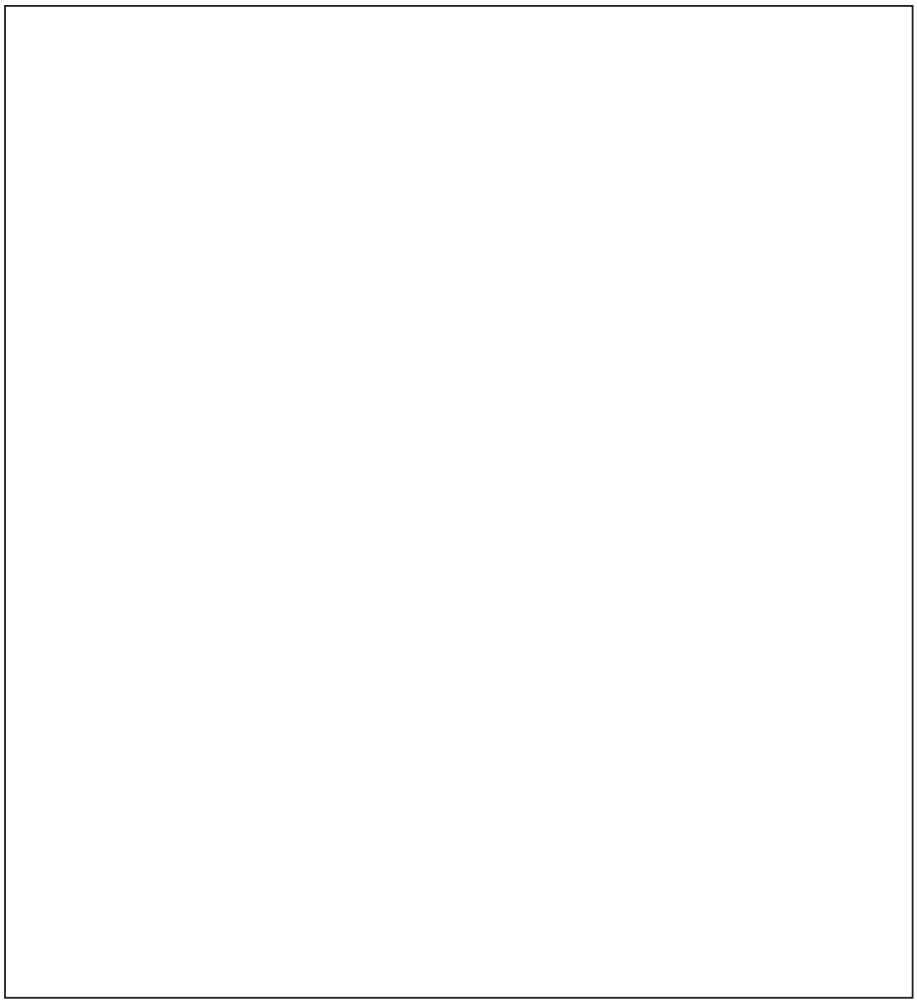
TRUE COPY
ADVOCATE

Outward No:519754, 06/09/2019

For and on behalf of
Gujarat Pollution Control Board

(A.V. Shah)
Senior Environmental Engineer

Existing Photo (Area where Ghost pipeline found)




TRUE COPY
ADVOCATE

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB

By RPAD

REVOCATION OF CLOSURE DIRECTION ISSUED UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) Act-1974 (HEREINAFTER REFERRED TO AS THE WATER ACT) AS AMENDED FROM TIME TO TIME.

WHEREAS you HEMANI INDUSTRIES LTD are having an industrial plant for manufacturing of Agrochemicals Technical products etc at PLOT NO CH-5, GIDC DAHEJ - 392140, TAL: VAGRA, DIST: BHARUCH.

AND WHEREAS closure direction was issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, vide letter no. GPCB/BRCH-B/CCA-33(15)/ID-12155/517890 dated 22.08.2019, which was revoked for three month period on 06/09/2019.

AND WHEREAS, during the inspection of your industrial plant on 14.11.2019 by the authorized officer of the Board, following was observed:

1. Unit has taken corrective measure in regard of closure direction.

UNDER THE CIRCUMSTANCES, I, **A.V. Shah, Senior Environment Engineer** of Gujarat Pollution Control Board is hereby revoke the closure direction given under Section – 33A of the Water (Prevention and Control of Pollution) Act-1974, from the date of issue of order with following condition:-

1. You shall strictly comply all the conditions of the CC&A.
2. You shall follow the undertaking dated 26.08.2019 submitted by you.
3. You shall strictly comply with the written instructions given during visit.

Issued to:
M/s. HEMANI INDUSTRIES LTD.
PLOT NO: CH-5,
GIDC DAHEJ -392140,
TAL: VAGRA,
DIST: BHARUCH.

Outward No: 12310 / 06/12/2019

NO: GPCB/BRCH-B/CCA-33(17)/ID-12155 dated:

To,

1. **The Superintendent Engineer, (O & M),**
   Circle Office,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

2. **The Executive Engineer, (O & M),**
   O & M Rural Division,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

3. **The Deputy Engineer, (O & M),**
   O & M Sub Division,
   Dakshin Gujarat Vij Co Ltd,
   Maktampur Road, Bharuch.

With a request to continue the supply of electricity from the date of issue of this order of **M/s. HEMANI INDUSTRIES LTD PLOT NO CH-5, GIDC DAHEJ -392140,, DAHEJ-392 130, TAL: VAGRA,DIST: BHARUCH** & intimate to us accordingly.

For and on behalf of
Gujarat Pollution Control Board

(A.V. Shah)
Senior Environmental Engineer

TRUE COPY
ADVOCATE

Outward No:529248, 06/12/2019

હેમાણી ઇન્ડસ્ટ્રીઝ લિ.

પ્લોટ નં-CH-5, જી.આઇ.ડી.સી. દહેજ, તા-વાગરા, ભરૂચ

(1) કારખાનામાં તા.૧૨/૧૧/૨૦૧૮ નાં રોજ આશરે ૨૧:૦૦ કલાકે બનેલ આગનાં બનાવ બાબતે પ્રાથમીક તપાસ અર્થે નીચે સહિ કરનારે શ્રી એસ.પી.પાઠક, આસિ.ડાયરેકટર, ઇન્ડસ્ટ્રીયલ સેફ્ટી એંડ હેલ્થ, ભરૂચ સાથે તા.૧૩/૧૧/૨૦૧૮ નાં રોજ કારખાનાની મુલાકાત લીધી.

(2) કારખાનામાં કુલ ૬ (છ) પ્લાંટ આવેલા છે જે પૈકીનાં પ્લાંટ નં-૧માં એક્રિલો નાઇટ્રાઇલ, કાર્બન ટેટ્રા ક્લોરાઇડ, સલ્ફ્યુરીક એસિડ, થાયોનિલ ક્લોરાઇડ, આઇસો બ્યુટિલીન, ટ્રાઇ ઇથાઇલ એમાઇન, કોસ્ટીક લાઇ, એન-હેક્ઝેન વિગેરે રો-મટેરીયલ તરીકે ઉપયોગ કરી સાયપર મેથ્રીક એસિડ ક્લોરાઇડ (CMAC) નામની એગ્રો ઇન્ટરમીડીએટ પ્રોડકટ બનાવવામાં આવે છે. આ પ્લાંટમાં પ્રોસેસ દરમ્યાન ઉત્પન્ન થતા રેસિડ્યુને ન્યુટ્રલ કરવા માટે પ્લાંટની નજીકમાં ટેંકો આવેલ છે તેમજ ન્યુટ્રલ થયેલ રેસિડ્યુને ડ્રમમાં ભરી ઇન્સીનેરેશન અર્થે મોકલવામાં આવે છે. તા.૧૨/૧૧/૨૦૧૮નાં રોજ આશરે ૨૧:૦૦ કલાકે કારખાનાના પ્લાન્ટ નં-૧ (સાઇપર મેથ્રીક એસિડ ક્લોરાઇડ પ્લાન્ટ) ના રેસીડ્યુ ધરાવતા ૨૦૦ લી. કેપેસીટીના કુલ-૨ ડ્રમને ફ્રેકલીફ્ટ વડે શીફ્ટ કરતા સમયે અચાનક ફ્રેકલીફ્ટમાં સ્પાર્ક થયેલ. જેના કારણે આસપાસમાં પડેલા રેસીડ્યુલના ડ્રમ તથા રેસીડ્યુ ન્યુટ્રલાઇઝેસન ટેંકમાં આગ પ્રસરી જવાથી ત્યા નજીકમાં કામ કરતા પાંચ શ્રમયોગીઓને આગમાં દાઝવાથી સારવાર અર્થે હોલીંગ ટય હોસ્પીટલ ભરૂચ ખાતે ખસેડવામાં આવેલ. જ્યાં સારવાર દરમ્યાન શ્રમયોગી (૧) શ્રી પપ્પુ લાલ બૈરવા, ઉ.વ.-૩૬ નું તા.૧૩/૧૧/૧૮ ના રોજ સવારે ૧૦:૩૦ કલાકે શ્રમયોગી (૨) શ્રી કુમાર સીંગનું ઉ.વ.-૨૫ બપોરના આશરે ૧૫:૩૦ કલાકે અવસાન થયેલ અને અન્ય ત્રણ શ્રમયોગીઓ (૩) શ્રી સુમનકુમાર પાસવાન ઉ.વ.-૨૨ (૪) શ્રી સંતોષ કુમાર ઉ.વ.-૨૫ (૫) શ્રી રમણીક ભાવજી પરમાર તથા કાલીદાસ ઉ.વ.-૪૮ હાલ સારવાર હેઠળ છે.

(3) આમ, કારખાનામાં સદરહુ બનાવને કારણે બે શ્રમયોગીઓ અવસાન પામેલ છે અને અન્ય ત્રણ શ્રમયોગીઓને ઇજા થયેલ છે. આ પ્રાણઘાતક અકસ્માતની પ્રાથમીક તપાસ મુલાકાત દરમ્યાન જણાય છે કે કારખાનાનાં પ્લાંટ નં-૧માં બિલ્ડિંગ તેમજ સ્ટ્રકચરને નુકસાન થયેલ છે તથા પ્લાનં નં-૧નાં ઇલેકટ્રિકલ વાયરીંગનાં કેબલો તથા ઇલેકટ્રીક ફીટીંગને ભારે નુકસાન પામેલ છે. સદર પ્લાંટ નં-૧માં રો-મટેરીયલ તરીકે વપરાતા કેમીકલનાં ગુણધર્મો જોતા જલદીથી સળગે તેવા કેમીકલનો ઉપયોગ થાય છે. આમ, સદર પ્લાંટને જો હાલની સ્થિતિમાંજ ઉત્પાદન પ્રક્રિયામાં લેવામાં આવે તો તેના બિલ્ડીંગ, સ્ટ્રકચર તેમજ ઇલેકટ્રીકલ ફિટીંગને કારણે ત્યા કામ કરતા શ્રમયોગીઓની જિંદગી અને સલામતીને તાત્કાલિક જોખમ ઊભુ થાય તેવી શકયતા છે. આથી હુ શ્રી ડી.બી.ગામીત, કારખાનાધારા-૧૯૪૮ની કલમ-૮ હેઠળ નીમાયેલ કારખાના નિરીક્ષક / આસિ.ડાયરેકટર, ઔધોગિક સલામતી અને સ્વાસ્થ્ય, ભરૂચ, કારખાનાધારા-૧૯૪૮ની કલમ-૪૦(૨) હેઠળ મળેલ સત્તાની રૂએ નીચે જણાવેલ સલામતીનાં સુચનોનું પાલન ના થાય ત્યા સુધી સદરહુ પ્લાંટ નં-૧નો કારખાનામાં ઉત્પાદન પ્રક્રિયામાં ઉપયોગ કરવા પર પ્રતિબંધ ફરમાવુ છુ.

સુચન - ૧ પ્લાંટ નં - ૧ નાં બિલ્ડીંગ નુકસાન થયેલ RCC સ્ટ્રકચરને રિપેર કરાવી તે મજબુત હોવા અંગેનું કોમ્પીટન્ટ પર્સન પાસેથી નમુના-૧-એ માં સ્ટેબીલીટી સર્ટી મેળવી રજુ કરવું.

સુચન - ૨ પ્લાંટ નં - ૧ માં બળી ગયેલ ઇલેકટ્રીફીકેશન તથા મોટર દુર કરી તેની જગ્યાએ નવું ફ્લેમપ્રુફ ઇલેકટ્રીફિકેશન કરાવી તે સક્ષમ હોવા અંગેનાં ટેસ્ટ રિપોર્ટ સક્ષમ વ્યક્તિ પાસે મેળવી રજુ કરવું.

આ હુકમનો તાત્કાલિક અસરથી અમલ કરવા જણાવવામાં આવે છે અને ઉપરોક્ત સુચનોનું પાલન કરી જરૂરી આધાર પુરાવા સાથે નીચે સહિ કરનારને જાણ કરી લેખિત મંજુરી મળ્યા બાદ જ સદર પ્લાંટને ઉપયોગમાં લેવો.

(4) સદરહુ અકસ્માત અંગેની વિગતવાર તપાસ નોંધ તપાસ પુર્ણ થયે આપવામાં આવશે.

સ્થળ :- ભરૂચ
તા:- ૧૩/૧૧/૨૦૧૮

(ડી.બી.ગામીત) 13/11/2018
આસી. ડાયરેકટર.
ઔધોગિક સલામતી અને સ્વાસ્થ્ય.
ભરૂચ

HEMANI INDUSTRIES LIMITED
PLOT NO CH-5, GIDC DAHEJ,TA: VAGRA, Bharuch

1) Shri S P Pathak, Asst Director of Industrial safety and Health, Bharuch visited factory on 13.11.2018 about primary inspection due to fire incident happened at approx. 21.00 hrs on 12.11.2018.
2) There are 6 (six) plants in the factory out of which plant no. 1 has manufacturing agrochemical product as Cypermethine Acid Chloride (CMAC) by using acrylonitrile, carbon tetrachloride, sulfuric acid, Thionyl chloride, Iso-butane, Triethyl amine, caustic lime, N-hexane as raw materials. The plant has tanks near the plant for neutrialisng the residue generated during the process and the neutralised residue is sent to the drum for incineration. On 12.11.2018 about 21.00 hrs, 200 litrs containing residue of plant -1 (cypermethin acid chloride plant) of the factory. A total 2 drums of capacity were suddenly sparked observed in the forklift while shifting with the forklift. As a result of which a fire broke out in the drum and neutralisation tank of the residue lying around. Five labors working nearby were shifting to Hilling touch hospital, Bharuch for treatment due to burn injury. Where during treatment worker (1) Shri Pappulal Berwa age 39, found death on 10.30 hrs on 13.11.2018 worker (2) Shri Kumar singh age 25, found death at afternoon 15.30 hrs and other three labours (3) shri Sumankumar Paswan, age-22 (4) Shri Santoshkumar age 25, and (5) Shri Ashok Bavji Parmar age 22 are under treatment at hospital.
3) Due to 2 persons death and 3 persons are injured during major incident happened in factory and found during first inspection, structures and equipments found damage of palnt 1 as well as electrical cables and motors were got affected and damaged during this incident. It is found that material which have flammable properties used as raw materials in plant. After inspection it is observed that condition of the structure of building and electrical fittings may create dangerous situation to employees in case of start the process. So I, Shri D B Gamit, 'Assistant Director, Industrial Safety and Health, Bharuch. appointed as Factory inspector under section 8 of Factory act 1948 and given authority under 40(2) of factory act 1948 will prohibit manufacturing process of the factory till the following safety measures are complied.

   Suggestion - 1 Building of Plant No - 1 damaged RC, to get the Stability Certificate in Form 1- A from the competent person to repair the structure and make it strong.
   Suggestion 2: To obtain and submit to the competent person a test report on the ability to remove the burnt electrification and motor and replace it with a new flame-proof electrification.

   This order is directed to be implemented with immediate effect and the said plot should be used only after obtaining written approval by following the above instructions and informing the signatory below with the required supporting evidence.
4) A detailed investigation note regarding the said accident will be issued on completion of the investigation.

Place: Bharuch

Date: 13.11.2018

Shri D B Gamit
Asst Director, Industrial Safety & Health



GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
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BY R P A D

પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ -1974ની કલમ 33 અ હેઠળ ઉદ્યોગ બંધ કરવાનો હુકમ.

1. આપ મે. હેમાણી ઇન્ડસ્ટ્રીઝ લી., પ્લોટ નં. સીએચ/૫, ઇ-૩૬૨, જીઆઇડીસી દહેજ, તા:વાગરા, જી: ભરૂચ ઠેકાણે ઉધોગ ચલાવો છો અને DV Acid chloride, MPBAD, Metamitron Tech, Deltamethrin Tech વગેરે પ્રોડક્ટસ નું ઉત્પાદન કરો છો.
2. આપને જણાવવામાં આવે છે કે, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ દ્વારા આપને બોર્ડ તા. ૨૭/૦૭/૨૦૧૫ ના રોજ બોર્ડના હુકમ નંબર AWH- ૭૧૦૫૯ થી ઉદ્યોગ ચલાવવા માટે મંજુરી આપેલ છે.
3. આપને જણાવવાનું કે, ઉદ્યોગની તા. ૧૨/૧૦/૨૦૧૮ & ૧૨/૧૧/૨૦૧૮ ના રોજ પાણી અધિનિયમની કલમ-23 હેઠળ બોર્ડના અધિકારીઓએ મુલાકાત લીધેલ ત્યારે નીચે મુજબની વિગતો જાણવા મળેલ હતી.
   - આપના દ્વારા 1 R CNA (plant-6), DCP (plant-5), Alpha Cypermethrin (plant-6) & Dicamba નુ ઉત્પાદન માટેના પ્લાન્ટ બોર્ડની CCA મેળવ્યા વિના શરૂ કરી દીધેલ છે. ઉપરાંત
   - સેકન્ડરી ક્લેરીફાયરની સ્લજ લાઇન માં લીકેજ જોવા મળેલ.
   - ETP ના ફાઇનલ આઉટલેટ પર લગાડેલ TOC મીટર કાર્યરત જોવા મળેલ નહિ.
   - એકમના ફાઇનલ આઉટલેટ માંથી એકત્ર કરેલ નમુનાના રીઝલ્ટ મુજબ,
     BOD- 123 mg/l, COD-391 mg/l જે નિયતમાત્રા કરતા વધારે છે.
   - આપના દ્વારા મંજૂરી મેળવ્યા વિના 4 TPH નું બોઇલર લગાડી કાર્યરત કરેલ છે.
   - આપના દ્વારા મંજૂરી મેળવ્યા વિના 25 TPH ના બોઇલરના કંસ્ટ્રક્શનનું કાર્ય ચાલુ કરી દીધેલ છે.
   - મોટી માત્રામાં પ્રોસેસ રેસીડ્યુ વેસ્ટ ભરેલા ૧૫૦૦ થી વધુ ડ્રમ્સ (૨૦૦ કિગ્રા ડ્રમ્સ) એકમમાં અલગ અલગ જગ્યાઓ પર ખુલ્લામાં રાખેલ જોવા મળેલ.
   - એકમમાં તા: ૧૨/૧૧/૨૦૧૮ ના રોજ ETP એરિયામાં આગ લાગવાના લીધે કામદારોને ગંભીર અસર થયેલ છે.
   - આપના દ્વારા કારખાનામાં થયેલ અકસ્માત બાબતે બોર્ડને જાણ કરવામાં આવેલ નથી.

Outward No:475532, 4/11/2018

4. આપને ત્યાંથી નીકાલ થતા પ્રદુષિત પાણીમા પ્રદુષકોની માત્રા નિયતમાત્રા કરતા ઘણી વધારે અને પર્યાવરણને ગંભીર અસર કરે એ પ્રકારનું હતું.

ઉપરોકત સંજોગોમાં હું, એ. વી. શાહ, વરિષ્ઠ પર્યાવરણ ઈજનેર, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પાણી અધિનિયમની કલમ -33 - અ હેઠળ નીચે મુજબનો હુકમ કરું છું.

1) તાત્કાલિક અસરથી આપના ઉદ્યોગની ઉત્પાદન પ્રકિયા બંધ કરશો.
2) જો આપની ઉત્પાદન પ્રકિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.
3) તાત્કાલિક અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપનીએ જયાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો.

જો ઉપરના હુકમનું તાત્કાલિક અસરથી પાલન નહીં કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પાણી અધિનિયમ-1974ની કલમ 41(2) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર ઠરશો.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એ. વી. શાહ)
વરિષ્ઠ પર્યાવરણ ઈજનેર

<u>સૂચના:</u> જે ઉદ્યોગમાં સળંગ પ્રકિયા હોય અથવા અકસ્માત કે પ્રદૂષણમાં ન પરિણમે એ દ્રષ્ટિએ ચાલુ પ્રકિયા કે બેચ બહાર કાઢી લેવી જરૂરી હોય કે સલામત રીતે બંધ કરવી જરૂરી હોય ત્યાં વધુમાં વધુ ૪૮ કલાક અથવા બેચ સલામતે પૂરી કરવા જોઇતા સમયમાં આ રીતે કર્યા પછી તાત્કાલિક આ હુકમનું પાલન કરવું. વીજ કંપનીના અધિકારી કે ઉદ્યોગ સીલ કરવા માટે જતા અધિકારીએ પણ આ સૂચનાનો અમલ કરવા વિનંતી છે.

Outward No: 47553, 14/11/2018

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

નંબર :- જીપીસીબી/બીઆરસીએચ-બી/સીસીએ-૩૩(૧૨)/આઇડી-૧૨૧૫૫/ તા.

પ્રતિ:-

૧) મે. હેમાણી ઇન્ડસ્ટ્રીઝ લી.,
પ્લોટ નં. સીએચ/૫, ઇ-૩૬૨,
જીઆઇડીસી દહેજ,
તા:વાગરા, જી: ભરૂચ.

નકલ રવાના:-

૧) પ્રતિ,
અધિક્ષક ઈજનેર,
સર્કલ ઓફીસ, દક્ષિણ ગુજરાત વીજ કંપની લી.,
મકતમપુર રોડ, ભરૂચ.

૨) પ્રતિ,
કાર્યપાલક ઈજનેર,
ઓ એન્ડ એમ રૂરલ ડીવીઝન, દક્ષિણ ગુજરાત વીજ કંપની લી.,
મકતમપુર રોડ, ભરૂચ.

૩) પ્રતિ,
નાયબ કાર્યપાલક ઈજનેર,
ઓ એન્ડ એમ રૂરલ ડીવીઝન, દક્ષિણ ગુજરાત વીજ કંપની લી.,
મકતમપુર રોડ, ભરૂચ.

ઉપર જણાવેલ ઉદ્યોગ મે. હેમાણી ઇન્ડસ્ટ્રીઝ લી., પ્લોટ નં. સીએચ/૫, ઇ-૩૬૨, જીઆઇડીસી દહેજ, તા:વાગરા, જી: ભરૂચ નો વિજપુરવઠો તાત્કાલિક અસરથી કાપી નાખવો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરવી.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એ. વી. શાહ)
વરિષ્ઠ પર્યાવરણ ઈજનેર

TRUE COPY ADVOCATE

Outward No:475532,14/11/2018

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HEMANI INDUSTRIES LIMITED
UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

November 30, 2018

PCB ID: 12155

To,
Mr. A. V. Shah
(Unit Head - Bharuch)
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 – A,
Gandhinagar – 382 010, Gujarat.

Subject : Request for Revocation against Closure order
Reference : GPCB/BRCH/B-CCA-33(8) /ID-12155/475532 Dated 14.11.2018

Dear Sir,
With reference to your closure order no. GPCB/BRCH/B-CCA-33(8)/ID-12155/475532 Dated 14.11.2018.

We are submitting the following documents for revocation of Direction.

1. Application for Revocation of Closure order.
2. Compliance report of closer order.
3. Copy of letter for submitted to Board (Observation points).
4. Undertaking.
5. Copy of letter Environmental Audit 2017.
6. Copy of monthly Report (October-2018).
7. Copy of CTE/ CC&A.
8. Copy of EC.
9. Copy of GEB letter power disconnection.
10. HAZOP Study Report.
11. Bank Guarantee Letter.

Kindly consider our case in sympathetic manner and revoke the direction.

Thanking You.

For, Hemani Industries Ltd.

Nitin K Dama

Nitin K. Dama
(Director)

Copy:
Mr. R. R. Vyas
(Regional Officer- Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC, Narmadanagar, Bharuch –392015, Gujarat.

• Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : +91-22-6140 7600, Fax: +91-22-2515 4465, 6140 7602, E-mail : hemanigroup@hotmail.com
• Plant : Unit - III, Plot No. CH-9, GIDC Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel.: (02641) 251111, Mob.: 99574 99555, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 01/12/2018 14:25:43 from IP No: 103.17.83.243
B. 12155-Hemani Industries Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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HEMANI INDUSTRIES LIMITED

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

Application for Revocation of the Closure Order

(Required in both cases of closure i.e. with immediate effect or with the effect of 15 days)

1.	Full name and address of the unit:	**M/S. Hemani Industries Ltd. (Unit-III & IV)** Plot No. CH-5 & E-362, G.I.D.C., Dahej, Ta. Vagara, Dist. Bharuch-392130
2.	GPCB ID # :	12155
3.	No. and date of closure order for which the revocation is sought for :	**GPCB-BRCH/B/CCA-33(9)/ID-12155/.475532 dated 14.11.2018**
4.	Date of disconnection of electric supply:	Copy of GEB Letter attached
5.	Date of disconnection of Water supply:	Not applicable
6.	Remedial measures taken to control the pollution (in the table mentioned below)	As given below.

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Tel. : +91-22-6140 7600, Fax. +91-22-2515 4403, 6140 7602, E-mail: hemanigroup@hotmail.com
•Plant : Unit - III, Plot No. CH-5, G.I.D.C. Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. (02641) 251111, Mob. 09374736938, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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Reasons of Closure	Remedial measures taken	Date of completion of the measures	Where compliance requires more than 7 days time, likely date of its completion
1. 1, R Trans CNA (Plant 6), DCP (Plant 5) and Alpha Cypermethrin (Plant 6) and DICAMBA Production started without CCA.	It is Cypermetherin Acid means it is CMA, not 1, R CNA. CMA is produced during CMAC manufacturing. After CMA, we do chlorination with reacting it with TC (Thionyl Chloride), isomerisation and distillation to get CMAC. So by Producing CMA we are reducing the pollution load. Its quantity may be included with CMAC production capacity. 1, R CMA quantity will be 3 tons per month. The DCP is produced as 30% solution in xylene. This DCP is used to produce Dicamba. We have CCA for plot CH-5 to produce 100 Tone/Month, Metamitron/ Glyphosate or any herbicide. Dicamba is a herbicide product. The proof of the same is enclosed herewith as an **Annexure-1.** We have CTE to produce Dicamba in plot no. 362. After merger we shall be able to increase the capacity from 300 to 400 Tone of Dicamba in month. Alpha Cypermethrin and Alphamethrine is same product. Please refer CAS No. 67375-30-8 and Molecular formula $C_{22}H_{19}CL_2NO_3$. We have obtained the EC/CTE/CCA for Alphamethrine. We had obtained EC vide letter No. J-11011/378/2013-IA II (I) dated Jan. 10, 2018. We had obtained CTE vide No. GPCB/BRCH-B/CTE-256/ID-44626/ 36882 dated Sept. 7, 2016.	--	Complied.

• Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road,Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : +91-22-6140 7600, Fax. +91-22-2515 4483, 6140 7602, E-mail: hemanigroup@hotmail.com
• Plant : Unit - III, Plot No. CH-5, GIDC Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. (02641) 251111, Mob. 99374 78953, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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UNIT-III

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Corporate Identity Number : U24114MH1994PLC076416

	We have obtained amendment to Consent to Establish (CTE) vide letter No. GPCB/BRCH/B-CCA-33(10)/ID-12155/444390/444468 dated Feb. 14, 2018 for merger of ID-12155 and ID-44626. Therefore, we have applied for CC&A amendment application vide Inward No. 148290 dated 29.11.2018 based on obtained CTE amendment for merger. In CC&A application vide inward No. 133074 dated 14.03.2018 we have also applied for Dicamba. During CCA visit Dicamba production was going on.		
2. Leakage found in secondary clarifier.	In ETP area secondary clarifier sludge transfer line was leaking from bottom. The line has replaced and ETP area is cleaned. Now, we have started the PCC work. For your reference we enclosed photos of recycle line as an **Annexure-2.**	--	Complied.
3. TOC meter installed in ETP Outlet line was not in working condition.	TOC meter was in working condition during the GPCB visit. The officer checked the TOC value on TOC meter and confirmed. For your reference we have enclosed photos of TOC Analyzer System as an **Annexure-3.**	--	Complied.
4. ETP outlet discharge effluent result found higher than norms. BOD = 123 mg/L & COD = 391 mg/L.	There was leakage in Secondary clarifier. Therefore, Biological treatment was disturbed. We attended the problem immediately & Now, results found OK. Due to leakage in secondary clarifier line, our aeration treatment was disturbed. We attended problem. Now, results found under norms.	--	Complied.
5. Installed 4 TPH	We have disconnected this boiler.	--	Complied.

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• Plant : Unit - III, Plot No. CH-5, GIDC Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. (02641) 251111, Mob. 99374 79993, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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HEMANI INDUSTRIES LIMITED
UNIT-III
GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

Boiler without Consent.			
6. Started the construction of 25 TPH Boiler.	We had obtained EC vide letter No. J-11011/378/2013-IA II(I) dated Jan. 10, 2018. There we have taken permission for 25 THP Boiler. We have obtained amendment to Consent to Establish (CTE) vide letter No. GPCB/BRCH/B-CCA-33(10)/ID-12155/444390 /444468 dated Feb. 14, 2018 for merger of ID-12155 and ID-44626. We have also obtained CCA vide letter no. GPCB/BRCH/B-CCA-33(7)/ID-12155/322404 dated July 27, 2015. We have permission for Boiler No. 1 & 2. Now, we shall increase the production capacity so we have started the construction of Boiler.	--	Complied.
7. Process Residue in approximate 1500 drums stored in open area.	Due to onsite incinerator breakdown and Common incinerator site shutdown, process residue stock was accumulated. Now, we have started the on-site incinerator as well as dispatched for incineration at common incinerator of M/s. BEIL and we have also dispatched for Co-processing to M/s. RSPL. Within 15 days we shall be able to dispose the entire stock. For reference we enclosed list of manifest after 12/10/2018 to till date as an **Annexure-4.**	--	Complied.
8. Employees injured due to Fire in ETP area on Nov. 12, 2018.	We have complied all directions given by Factory Inspector after the accident and we shall also take care for the same in future. Directions of factory inspector & compliance report is attached as **Annexure-5.** The opens pit where the fire occurred	--	Complied.

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•Plant : Unit - III, Plot No. CH-5, 2 & 3, GIDC Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. (02641) 251111, Mob. 99374 79993, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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	has covered. We have condenser provided column/Condensate receiver with blower, to collect the organic vapours. This will chock the fugitive emissions. The photograph of the same is enclosed as an **Annexure-6.**		
9. You have not informed to Board for accidental fire.	We have informed Regional Officer of the Board at 9.30 PM on Nov. 12, 2018 by telephone.	--	Complied.

7.	Where remedial measure to mitigate pollution are likely to last more than 7 days, an undertaking (on stamp paper of Rs. 100/- duly signed and sealed by the Notary) shall be submitted to GPCB stating the measures and likely date of their completion. In addition to this, the company shall also undertaken to comply with all provisions of the Water Act, 1974, Air Act, 1981 and Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and shall also comply with the conditions stipulated in the Consolidated Consents and Authorization (CCA) by the Board:	Undertaking is enclosed as an **Annexure-7.**
8.	Letter of Bank Guarantee, if required	Bank Guarantee is enclosed as an **Annexure-8.**
9.	HAZOP Study	HAZOP Study Certificate is as an **Annexure-9.**
10.	Status of CCA along with date of expiry:	CC&A Order No. AWH-71059, vide letter No. GPCB/BRCH-CC&A-33(7) /ID-12155/322404 dated 27/07/2015 & Validity up to 14/07/2020.
11.	Up to which period the Water Cess is paid?	The Water Cess is Paid up to 2016-2017 on 02.05.2017. After introduction of GST, it is not applicable now.
12.	Are Sample analysis charge paid?	Yes, Regularly, within time frame.
13.	If the unit is in critically dark zone area, what is the source of water? If bore-well is in use, can it be sealed? Explain with reasons.	No. GIDC Water supply.
14.	Closure order(s) issued to the unit by the GPCB in last two years.	**GPCB-BRCH/B/CCA-33(9)/ID-12155/ 420482 Dated 14.08.2017**
15.	Status of Monthly report from Industry (Form-20)	Monthly Patrak has updated till October – 2018.

• Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road,Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : (91-22) 6740 7600, Fax : (91-22) 2515 1453, 6740 7666, E-mail : hemanigroup@hotmail.com
• Plant : Unit-III, Plot No. 81-84, Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. : (02641) 251111, Mob. 9377 & 9558, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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HEMANI INDUSTRIES LIMITED

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

		Enclosed as an **Annexure-10**.
16.	Status of Annual Report from Industry (Form-21)	We have submitted annual report till Year 2017-2018. Enclosed as an **Annexure-11**.
17.	Environment Audit Report (If Applicable) Compliance of last year Environment Audit Report. For Current Year Environment Auditor's acknowledgement letter.	Environment audit report for the year 2017-18 submitted on 05.09.2018
18.	Status of Environment Statement (Form – V, EP Act)	We have submitted Environmental Statement till Year 2017-2018. Enclosed as an **Annexure-12**.

Date: 30.11.2018

Place: Dahej

Signature of Director

•Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road,Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : + 91-22-6140 7600, Fax. : +91-22-2515 4403, 6140 7602, E-mail: hemanigroup@hotmail.com
•Plant : Unit - III, Plot No. CH-5, G.I.D.C. Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. (02641) 251111, Mob. 09374736958, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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Annexure – 1

Dicamba as other herbicides

UNITED STATES ENVIRONMENTAL PROTECTION AGENCY
WASHINGTON, DC 20460

OFFICE OF CHEMICAL SAFETY
AND POLLUTION PREVENTION

September 21, 2018

Luz G. Chan
Registration Manager
Drexel Chemical Company
P.O. Box 13327
Memphis, TN 38113-0327

Subject: Notification per PRN 98-10 – Adding "Not for Use in California" statement
Product Name: Drexel Dicamba Herbicide
EPA Registration Number: 19713-624
Application Date: December 27, 2017
Decision Number: 544474

Dear Ms. Chan:

The Agency is in receipt of your Application for Pesticide Notification under Pesticide Registration Notice (PRN) 98-10 for the above referenced product. The Registration Division (RD) has conducted a review of this request for its applicability under PRN 98-10 and finds that the action requested falls within the scope of PRN 98-10. The label submitted with the application has been stamped "Notification" and will be placed in our records.

Should you wish to add/retain a reference to the company's website on your label, then please be aware that the website becomes labeling under the Federal Insecticide Fungicide and Rodenticide Act and is subject to review by the Agency. If the website is false or misleading, the product would be misbranded and unlawful to sell or distribute under FIFRA section 12(a)(1)(E). 40 CFR 156.10(a)(5) list examples of statements EPA may consider false or misleading. In addition, regardless of whether a website is referenced on your product's label, claims made on the website may not substantially differ from those claims approved through the registration process. Therefore, should the Agency find or if it is brought to our attention that a website contains false or misleading statements or claims substantially differing from the EPA approved registration, the website will be referred to the EPA's Office of Enforcement and Compliance.

If you have any questions, you may contact me at 703-305-1243 or via email at montague.kathryn@epa.gov.

Sincerely,

Kathryn V. Montague

Kathryn Montague, Product Manager 23
Herbicide Branch
Registration Division (7505P)
Office of Pesticide Programs

Notification Label Acceptable v.20150904

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NOTIFICATION

19713-624

The applicant has certified that no changes, other than those reported to the Agency have been made to the labeling. The Agency acknowledges this notification by letter dated:

09/21/2018

DICAMBA	GROUP	4	HERBICIDE

Drexel

Dicamba

Herbicide

For weed control in Corn, Cotton, Sorghum, Small Grains, Pasture, Hay, Rangeland, General Farmstead (Non-cropland), Rights-of-Way, Public Utility and Industrial Areas, Fallow, Sugarcane, Asparagus, Turf and Grass Seed Crops.

ACTIVE INGREDIENT:

Dimethylamine salt of dicamba (3,6-dichloro-o-anisic acid)*	49.77%
OTHER INGREDIENTS:	50.23%
TOTAL:	100.00%

*This product contains 41.35% 3,6-dichloro-o-anisic acid (Dicamba) or 4 pounds per gallon (480 g/L).

KEEP OUT OF REACH OF CHILDREN

CAUTION

See FIRST AID Below

EPA Reg. No. 19713-624
EPA Est. No. 19713-XX-X

Net Content:_____Gals. (_____L)

FIRST AID
IF SWALLOWED: • Call a poison control center or doctor immediately for treatment advice. • Do not give any liquid to the person. • Do not induce vomiting unless told to do so by a poison control center or doctor. • Do not give anything by mouth to an unconscious person.
IF ON SKIN OR CLOTHING: • Take off contaminated clothing. • Rinse skin immediately with plenty of water for 15 to 20 minutes. • Call a poison control center or doctor for treatment advice.
IF IN EYES: • Hold eye open and rinse slowly and gently with water for 15 to 20 minutes. • Remove contact lenses, if present, after first 5 minutes, then continue rinsing eye. • Call a poison control center or doctor for treatment advice.
Have the product container or label with you when calling a poison control center or doctor or going for treatment. You may also call CHEMTREC at 800-424-9300 for medical emergency information.

624SP-1117*

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PRECAUTIONARY STATEMENTS

Hazards to Humans and Domestic Animals

CAUTION: Harmful if swallowed. Harmful if absorbed through skin. Causes moderate eye irritation. Avoid contact with skin, eyes or clothing. Avoid breathing spray mist.

PERSONAL PROTECTIVE EQUIPMENT (PPE)

All mixers, loaders and applicators and other handlers must wear: Long-sleeved shirt and long pants, chemical-resistant gloves made of butyl rubber or nitrile rubber ≥ 14 mils (except for pilots), and shoes plus socks.

See Engineering Controls for additional requirements and exceptions.

Discard clothing and other absorbent materials that have been drenched or heavily contaminated with this product's concentrate. Do not reuse them.

Follow manufacturer's instructions for cleaning/maintaining PPE. If no such instructions for washables exist, use detergent and hot water. Keep and wash PPE separately from other laundry.

ENGINEERING CONTROLS

When handlers use closed systems, enclosed cabs or aircraft in a manner that meets the requirements listed in the Worker Protection Standard (WPS) for agricultural pesticides [40 CFR 170.240(d)(4-6)], the handler PPE requirements may be reduced or modified as specified in the WPS.

Pilots must use cockpits in a manner that meets the requirements listed in the Worker Protection Standard (WPS) for agricultural pesticides [40 CFR 170.240(d)(4-6)].

USER SAFETY RECOMMENDATIONS

Users should: 1) Wash hands before eating, drinking, chewing gum, using tobacco or using the toilet. 2) Remove clothing/PPE immediately if pesticide gets inside. Then wash thoroughly and put on clean clothing. 3) Remove PPE immediately after handling this product. Wash the outside of gloves before removing. As soon as possible, wash thoroughly and change into clean clothing.

ENVIRONMENTAL HAZARDS

Do not apply directly to water, to areas where surface water is present or to intertidal areas below the mean high water mark. Do not contaminate water when disposing of equipment washwaters or rinsate.

DIRECTIONS FOR USE

It is a violation of Federal law to use this product in a manner inconsistent with its labeling. For any requirements specific to your State or Tribe, consult the agency responsible for pesticide regulation. Do not apply this product in a way that will contact workers or other persons, either directly or through drift. Only protected handlers may be in the area during application.

AGRICULTURAL USE REQUIREMENTS

Use this product only in accordance with its labeling and with the Worker Protection Standard (WPS), 40 CFR Part 170. This standard contains requirements for the protection of agricultural workers on farms, forests, nurseries, greenhouses and handlers of agricultural pesticides. It contains requirements for training, decontamination, notification and emergency assistance. It also contains specific instructions and exceptions pertaining to the statements on this label about Personal Protective Equipment (PPE) and Restricted Entry Interval. The requirements in this box only apply to uses of this product that are covered by the WPS.

Do not enter or allow worker entry into treated areas during the Restricted Entry Interval (REI) of 24 hours.

PPE required for early entry to treated areas that is permitted under the WPS and that involves contact with anything that has been treated, such as plants, soil or water is: Coveralls worn over short-sleeved shirt and short pants, chemical-resistant footwear plus socks, chemical-resistant gloves made of any waterproof material, chemical-resistant headgear for overhead exposure and protective eyewear.

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NON-AGRICULTURAL USE REQUIREMENTS

The requirements in this box apply to uses of this product that are not within the scope of the Worker Protection Standard (WPS) for agricultural pesticides (40 CFR Part 170). The WPS applies when this product is used to produce agricultural plants on farms, forests, nurseries or greenhouses.
Do not enter or allow others to enter treated areas until sprays have dried.

Before applying this product, read all directions and precautions appearing on this label. Failure to follow all directions, precautions and restrictions may result in unsatisfactory weed control, crop injury or illegal residues.

RESISTANCE MANAGEMENT

DICAMBA	GROUP	4	HERBICIDE

For resistance management, this product is a Group 4 mode of action herbicide. Any weed population may contain or develop plants naturally resistant to this product and other Group 4 mode of action herbicides. The resistant biotypes may dominate the weed population if these herbicides are used repeatedly in the same field. Appropriate resistance management strategies should be followed.

To delay herbicide resistance, take one or more of the following steps:

- Rotate the use of this product or other Group 4 herbicides within a growing season sequence or among growing seasons with different herbicide groups that control the same weeds in a field.
- Use tank mixtures with herbicides from a different group if such use is permitted; where information on resistance in target weed species is available, use the less resistance-prone partner at a rate that will control the target weed(s) equally as well as the more resistance-prone partner. Consult your local extension service or certified crop advisor if you are unsure as to which active ingredient is currently less prone to resistance.
- Adopt an integrated weed-management program for herbicide use that includes scouting and uses historical information related to herbicide use and crop rotation, and that considers tillage (or other mechanical control methods), cultural (e.g., higher crop seeding rates; precision fertilizer application method and timing to favor the crop and not the weeds), biological (weed-competitive crops or varieties) and other management practices.
- Scout after herbicide application to monitor weed populations for early signs of resistance development. Indicators of possible herbicide resistance include: (1) failure to control a weed species normally controlled by the herbicide at the dose applied, especially if control is achieved on adjacent weeds; (2) a spreading patch of non-controlled plants of a particular weed species; (3) surviving plants mixed with controlled individuals of the same species. If resistance is suspected, prevent weed seed production in the affected area by an alternative herbicide from a different group or by a mechanical method such as hoeing or tillage. Prevent movement of resistant weed seeds to other fields by cleaning harvesting and tillage equipment when moving between fields, and planting clean seed.
- If a weed pest population continues to progress after treatment with this product, discontinue use of this product, and switch to another management strategy or herbicide with a different mode of action, if available.
- Contact your local extension specialist or certified crop advisors for additional pesticide resistance-management and/or integrated weed-management recommendations for specific crops and weed biotypes.
- For further information or to report suspected resistance, contact Drexel Chemical Company representatives at (901) 774-4370.

USE INFORMATION

The following directions apply to all uses of this product. Additional precautions and restrictions will be found in each specific use section.

USE RESTRICTIONS

- Do not treat irrigation ditches or water used for crop irrigation or domestic uses.
- Do not apply this product through any type of irrigation system.
- Do not apply more than 1 pound a.e. per acre per application, and no more than 2 applications per year.

MIXING AND APPLICATION

UNLESS OTHERWISE SPECIFIED UNDER THE INDIVIDUAL USE HEADING OF THIS LABEL, THE FOLLOWING DIRECTIONS APPLY TO ALL CROP AND NON-CROP USES OF THIS PRODUCT. REFER TO INDIVIDUAL USE SECTIONS FOR ADDITIONAL PRECAUTIONS, RESTRICTIONS, APPLICATION RATES AND TIMINGS.

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This product is a water-soluble formulation that can be applied using water or sprayable fluid fertilizer as the carrier. If a fluid fertilizer is to be used, perform a compatibility test (see the *"COMPATIBILITY TEST"* section of this label) prior to tank-mixing.

Use ground or aerial application equipment which will give good spray coverage of weed foliage. However, do not use aerial application equipment if spray particles can be carried by wind into areas where sensitive crops or plants are growing or when temperature inversions exist.

Apply 3 to 50 gallons of a diluted spray per treated acre when using ground application equipment or 1 to 10 gallons of a diluted spray per treated acre (2 to 20 gallons of diluted spray per acre for pre-harvest uses) in a water-based carrier when using aerial application equipment. Use the higher level of the listed spray volumes when treating dense or tall vegetation. Use coarse sprays.

Select nozzles designed to produce minimal amounts of fine spray particles. Spray with nozzles as close to the weeds as is practical for good weed coverage.

To avoid uneven spray coverage, this product should not be applied during periods of gusty wind or when wind is in excess of 15 mph.

Avoid disturbing (e.g., cultivating or mowing) treated areas for at least 7 days following application.

BEST STEWARDSHIP PRACTICES

This product provides effective broadleaf weed and brush control when properly applied. Best stewardship practices in all mixing, loading and application operations not only maximize weed control, but also protect ground and surface waters and minimize off-target movement.

This chemical is known to leach through soil into groundwater under certain conditions as a result of agricultural use. Use of this chemical in areas where soils are permeable, particularly where the water table is shallow, may result in groundwater contamination.

GROUND AND SURFACE WATER PROTECTION

1. Point source contamination – To prevent point source contamination, do not mix or load this pesticide product within 50 feet of wells (including abandoned wells and drainage wells), sink holes, perennial or intermittent streams and rivers and natural or impounded lakes and reservoirs. Do not apply pesticide product within 50 feet of wells. This setback does not apply to properly capped or plugged abandoned wells and does not apply to impervious pad or properly diked mixing/loading areas as described below.

   Mixing, loading, rinsing or washing operations performed within 50 feet of a well are allowed only when conducted on an impervious pad constructed to withstand the weight of the heaviest load that may be on or moved across the pad. The pad must be self-contained to prevent surface water flow over or from the pad. The pad capacity must be maintained at 110% that of the largest pesticide container or application equipment used on the pad and have sufficient capacity to contain all product spills, equipment or container leaks, equipment washwaters and rainwater that may fall on the pad. The containment capacity does not apply to vehicles delivering pesticide shipments to the mixing/loading site. States may have in effect additional requirements regarding well-head setbacks and operational containment.

   Care must be taken when using this product to prevent: a) back siphoning into wells, b) spills or c) improper disposal of excess pesticide, spray mixtures or rinsates. Check valves or anti siphoning devices must be used on all mixing equipment.

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2. Movement by surface runoff or through soil – Do not apply under conditions which favor runoff. Do not apply to impervious substrates such as paved or highly compacted surfaces in areas with high potential for groundwater contamination. Groundwater contamination may occur in areas where soils are permeable or coarse and groundwater is near the surface. Do not apply to soils classified as *Sand* with less than 3% organic matter and where groundwater depth is shallow. To minimize the possibility of ground water contamination, carefully follow specified application rates as affected by soil type in the *"USE INFORMATION"* section of this label.

3. Movement by water erosion of treated soil – Do not apply or incorporate this product through any type of irrigation equipment nor by flood or furrow irrigation. Ensure treated areas have received at least 0.5 inch of rainfall (or irrigation) before using tailwater for subsequent irrigation of other fields.

SENSITIVE CROP PRECAUTIONS

This product may cause injury to desirable trees and plants, particularly Beans, Cotton, Flowers, Fruit trees, Grapes, Ornamentals, Peas, Potatoes, Soybeans, Sunflowers, Tobacco, Tomatoes and other broadleaf plants when contacting their roots, stems or foliage. These plants are most sensitive to this product during their development or growing stage. Follow the precautions listed below when using this product.

- Avoid making applications when spray particles may be carried by air currents to areas where sensitive crops and plants are growing, or when temperature inversions exist. Leave an adequate buffer zone between area to be treated and sensitive plants. Coarse sprays are less likely to drift out of the target area than fine sprays.
- Use coarse sprays to avoid potential herbicide drift. Select nozzles which are designed to produce minimal amounts of fine spray particles. Examples of nozzles designed to produce coarse spray via ground applications are Delavan Raindrops, Spraying Systems XR flat fans or large capacity flood nozzles such as D10, TK10 or greater capacity tips. Keep the spray pressure at or below 20 psi and the spray volume at or above 20 gallons per acre, unless otherwise required by the manufacturer of drift-reducing nozzles. Consult with your spray nozzle supplier concerning the choice of drift-reducing nozzles.
- Agriculturally approved drift-reducing additives may be used.
- To avoid injury to desirable plants, equipment used to apply this product should be thoroughly cleaned (see *"PROCEDURE FOR CLEANING SPRAY EQUIPMENT"* section of this label) before reusing to apply any other chemicals.

USE RESTRICTIONS ON SENSITIVE CROPS

- Do not treat areas where either possible downward movement into the soil or surface washing may cause contact of this product with the roots of desirable plants such as trees and shrubs.
- Do not spray near sensitive plants if wind is gusty or in excess of 5 mph and moving in the direction of adjacent sensitive crops.
- Do not apply this product adjacent to sensitive crops when the temperature on the day of application is expected to exceed 85°F, as drift is more likely to occur.

All crop uses of this product are intended for a normal growing interval between planting and harvest. No crop rotation restrictions exist if normal harvest of treated crop has occurred. If this interval is shortened, such as in cover crop that will be plowed under, do not follow up with the planting of a sensitive crop.

Crops growing under stress conditions such as drought, poor fertility or foliar damage due to hail, wind or insects, can exhibit various injury symptoms that may be more pronounced if herbicides are applied.

Consult your local or state authorities for possible application restrictions and advice concerning these and other special local use situations. TANK-MIX DIRECTIONS ARE FOR USE ONLY IN STATES WHERE THE TANK-MIX PRODUCT AND APPLICATION SITE ARE REGISTERED.

BAND TREATMENTS

This product may be applied as a band treatment. Use the formula below to determine the appropriate rate and volume per acre.

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Band width in inches
Row width in inches × Broadcast RATE per treated acre = Band RATE per treated acre

Band width in inches
Row width in inches × Broadcast VOLUME per treated acre = Band VOLUME per treated acre

COMPATIBILITY TEST

Before mixing in the spray tank, it is advisable to test compatibility by mixing all components in a small container in proportionate quantities (see following table).

Amount of Herbicide to Add to One Pint of Spray Carrier (Assuming Volume is 25 Gallons per Acre)		
Herbicide Formulations	**Rate Per Acre**	**Level Teaspoons**
Dry	1 lb.	1.5
Liquid	1 pt.	0.5

If herbicide(s) do not ball up or form flakes, sludge, gels, oily films or layers or other precipitates, then the tested spray mix is compatible. Usually, incompatibility in any of the above described forms will occur within 5 minutes after mixing.

If components are incompatible, the use of a compatibility agent is needed. Re-run the above compatibility test with a suitable compatibility agent (0.25 teaspoon is equivalent to 2 pints per 100 gallons of fluid fertilizer).

PROCEDURE FOR CLEANING SPRAY EQUIPMENT

The steps listed below are suggested for thorough cleaning of spray equipment following applications of this product or tank-mixes of this product or tank-mixes of this product plus 2,4-D Amine.

1. Hose down thoroughly the inside as well as outside surfaces of equipment while filling the spray tank half full of water. Flush by operating sprayer until the system is purged of the rinse water.
2. Fill tank with water while adding 1 quart of household ammonia for every 25 gallons of water. Operate the pump to circulate the ammonia solution through the sprayer system for 15 to 20 minutes and discharge a small amount of the ammonia solution through the boom and nozzles. Let the solution stand for several hours, preferably overnight.
3. Flush the solution out of the spray tank through the boom.
4. Remove the nozzles and screens and flush the system with two full tanks of water.
   The steps listed below are suggested for thorough cleaning of spray equipment used to apply this product as a tank-mix with wettable powders (WP), emulsifiable concentrates (EC) or other types of water-dispersible formulations. This product tank-mixed with water-dispersible formulations requires the use of a water/detergent rinse.
5. Complete Step 1.
6. Fill tank with water while adding 2 pounds of detergent for every 40 gallons of water. Operate the pump to circulate the detergent solution through the sprayer system for 2 to 10 minutes and discharge a small amount of the solution through the boom and nozzles. Let the solution stand for several hours, preferably overnight.
7. Flush the detergent solution out of the spray tank through the boom.
8. Repeat Step 1, and follow with Steps 2, 3 and 4.

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WEED LIST

This is a list of weeds which may be treated with this product in accordance with this label as specified under the rates and timing sections of the individual use headings. Proper usage of this product will give control or growth suppression of many annual, biennial and perennial broadleaf weeds and many woody brush and vine species, including:

ANNUALS	
Amaranth, Spiny (Spiny Pigweed)	Nightshade, Black
Aster, Slender	Pennycress, Field (Fanweed, Frenchweed, Stinkweed)
Bedstraw	Pepperweed, Virginia (Peppergrass)
Beggarweed, Florida	Pigweed, Prostrate
Broomweed, Common	Pigweed, Redroot (Carelessweed)
Buckwheat, Wild	Pigweed, Rough
Buffalobur	Pigweed, Smooth
Burclover, California	Pigweed (Triazine resistant)
Burcucumber	Pigweed, Tumble
Buttercup, Roughseed	Poorjoe
Carpetweed	Puncturevine
Catchfly, Nightflowering	Purslane, Common
Chamomile, Corn	Pusley, Florida
Chickweed, Common	Radish, Wild
Clovers (Annual)	Ragweed, Common
Cockle, Corn	Ragweed, Giant (Buffaloweed)
Cockle, Cow	Ragweed, Lance-leaf
Cocklebur, Common	Rubberweed, Bitter (Bitterweed)
Croton, Tropic	Sesbania, Hemp
Croton, Woolly	Shepherdspurse
Daisy, English	Sicklepod
Evening primrose, Cutleaf	Sida, Prickly (Teaweed)
Fleabane, Annual	Smartweed, Green
Goosefoot, Nettleleaf	Smartweed, Pennsylvania
Henbit	Sneezeweed, Bitter
Jimsonweed	Sowthistle, Annual
Knotweed	Sowthistle, Spiny
Kochia	Spikeweed, Common
Ladysthumb	Spurge, Prostrate
Lambsquarters, Common	Spurry, Corn
Lambsquarters (Triazine resistant)	Starbur, Bristly
Lettuce, Prickly	Sumpweed, Rough
Mallow, Common	Sunflower, Common (Wild)
Mallow, Venice	Sunflower, Volunteer
Marestail (Horseweed)	Thistle, Russian
Mayweed	Velvetleaf
Morningglory, Ivyleaf	Waterhemp
Morningglory, Tall	Waterprimrose, Winged
Mustard, Tansy	Wormwood, Annual
Mustard, Wild	
Mustard, Yellowtops	

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BIENNIALS	
Burdock, Common	Plantain, Bracted
Carrot, Wild (Queen Anne's Lace)	Ragwort, Tansy
Cockle, White	Starthistle, Yellow
Evening primrose, Common	Sweetclover
Geranium, Carolina	Teasel
Gromwell	Thistle, Bull
Knapweed, Diffuse	Thistle, Milk
Knapweed, Spotted	Thistle, Musk
Mallow, Dwarf	Thistle, Plumeless

PERENNIALS	
Alfalfa*	Milkweed, Common
Artichoke, Jerusalem	Milkweed, Honeyvine
Aster, Spiny	Milkweed, Western Whorled
Aster, Whiteheath	Nettle, Stinging
Bedstraw, Smooth	Nightshade, Silverleaf (White Horsenettle)
Bindweed, Field	Onion, Wild
Bindweed, Hedge	Plantain, Broadleaf*
Blueweed, Texas	Plantain, Buckhorn
Bursage (Bur Ragweed) (Lakeweed) (Povertyweed)*	Pokeweed
Bursage, Woollyleaf (Lakeweed)	Ragweed, Western
Buttercup, Tall	Redvine
Campion, Bladder	Sericia Lespedeza
Chickweed, Field	Smartweed, Swamp
Chickweed (Mouseear, Canada)	Snakeweed, Broom
Chicory	Sorrel, Red (Sheep Sorrel)*
Clover, Hop*	Sowthistle
Dandelion, Common*	Sowthistle, Perennial
Dock, Broadleaf (Bitterdock)*	Spurge, Leafy
Dock, Curly*	Sundrop, Halfshrub (Evening Primrose)
Dogbane, Hemp	Thistle, Canada
Dogfennel (Cypressweed)*	Toadflex, Dalmation
Fern, Bracken	Tropical Soda Apple
Garlic, Wild	Trumpetcreeper (Buckvine)
Goldenrod, Canada	Vetch
Goldenrod, Missouri	Waterhemlock
Goldenweed, Common	Waterprimrose, Creeping
Hawkweed	Woodsorrel, Creeping Common Yellow*
Henbane, Black	Wormwood, Common
Horsenettle, Carolina	Wormwood, Louisiana
Ironweed	Yankeeweed*
Knapweed, Black	Yarrow, Common
Knapweed, Russian	
Milkweed, Climbing	
* These perennials may be controlled using this product at rates lower than those specified for other listed perennial weeds. (See *"APPLICATION RATES AND TIMINGS"* sections.)	

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WOODY SPECIES	
Alder	Locust, Black
Ash	Maple
Aspen	Mesquite
Basswood	Oak
Beech	Oak, Poison
Birch	Olive, Russian
Blackberry*	Persimmon, Eastern
Blackgum*	Pine
Cedar*	Plum, Sand (Wild Plum)*
Cherry	Poplar
Chinquapin	Rabbitbrush
Cottonwood	Redcedar, Eastern*
Creosotebush*	Rose McCartney*
Cucumbertree	Rose Multiflora*
Dewberry*	Sagebrush, Fringe
Dogwood*	Sassafras
Elm	Serviceberry
Grape	Spicebush
Hawthorn (Thornapple)*	Spruce
Hemlock	Sumac
Hickory	Sweetgum*
Honeylocust	Sycamore
Honeysuckle	Tarbush
Hornbeam	Willow
Huckleberry	Witchhazel
Huisache	Yaupon*
Ivy, Poison	Yucca*
Kudzu	
* Growth suppression	

CORN (FIELD, POP*, SEED*, SILAGE)

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label, as well as the following:

*Not for use in California. DO NOT apply this product to Popcorn or Seed corn without first verifying with your local Seed corn company (supplier) the selectivity of this product on your inbred line or variety of Popcorn. This precaution will help avoid potential injury of sensitive varieties.

Direct contact of this product with Corn seed must be avoided. If Corn seeds are less than 1.5 inches below the surface, delay application until Corn has emerged.

See appropriate section for rate information. For combination options or sequential treatments, refer to appropriate section.

Applications of this product to Corn during periods of rapid growth may result in temporary leaning. Corn will usually become erect within 3 to 7 days. Delay cultivation until after Corn is growing normally to avoid breakage. Agriculturally approved surfactants or sprayable fertilizer (0.5 to 1 gallon per acre of 28%, 30%, 32% urea Ammonium nitrate or 2.5 pounds per acre spray-grade Ammonium sulfate) may be added to the spray mixture to improve post-emergence weed control, particularly in dry growing conditions. Do not use adjuvants containing penetrants such as petroleum-based oils after crop emergence or crop injury may result.

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Corn may be harvested or grazed for feed once the crop has reached the ensilage (milk) stage or later in maturity.

Several synthetic Pyrethroid insecticides are labeled for tank-mix applications with this product. Refer to their label for specific directions.

Use Restrictions:

- Do not use this product on Sweet corn.
- Do not make more than 2 applications of this product during a growing season. Allow two weeks or more between applications of this product.
- Do not exceed a total of 1.5 pints (0.75 lb. a.e.) of this product per treated acre per crop year.

WEEDS CONTROLLED

This product will control many annual broadleaf weeds or give growth suppression of many perennial broadleaf weeds commonly found in Corn. (Refer to the *"WEED LIST"*.)

For best performance, make application when weeds have emerged and are actively growing.

Pre-emergence control of Cocklebur, Jimsonweed and Velvetleaf may be reduced if conditions such as low temperature or lack of soil moisture cause delayed or deep germination of weeds.

PRE-PLANT/PRE-EMERGENCE IN NO-TILLAGE CORN

Applications of this product may be made before, during or after planting to emerged and actively growing broadleaf weeds. Apply this product at 1 pint per treated acre on medium or fine textured soils containing 2% or greater organic matter. Use 0.5 pint per treated acre on coarse textured soils (*Sand, Sandy loam* and *Loamy sand*) or medium and fine textured soils with less than 2% organic matter.

When planting into a legume sod (e.g., Alfalfa or Clover), apply this product after 4 to 6 inches of regrowth has occurred.

PRE-EMERGENCE IN CONVENTIONAL OR REDUCED TILLAGE CORN

This product may be applied after planting and prior to Corn emergence. Application at 1 pint per treated acre may be made to medium or fine textured soils which contain 2% or greater organic matter. Do not apply to coarse textured soil (*Sand, Sandy loam* and *Loamy sand*) until after crop emergence (see *"EARLY POST-EMERGENCE"* uses below).

Pre-emergence application of this product does not require mechanical incorporation to become active. Perform a shallow mechanical incorporation if application is not followed by adequate rainfall or sprinkler irrigation. Avoid tillage equipment (e.g., drags, harrows) which concentrate treated soil over seed furrow.

EARLY POST-EMERGENCE (ALL TILLAGE SYSTEMS)

Spike Through 8 Inch Tall Corn

This product at 1 pint per treated acre may be applied during the period from Corn emergence through the 5 leaf stage or 8 inches tall, whichever comes first. Reduce the rate to 0.5 pint per treated acre if Corn is growing on coarse textured soils (*Sand, Sandy loam* and *Loamy sand*). See late post-emergence application rates below if the 6th true leaf is emerging from whorl, or Corn is greater than 8 inches tall.

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LATE POST-EMERGENCE (ALL TILLAGE SYSTEMS)

8 to 36 Inch Tall Corn

Application of this product at 0.5 pint per treated acre may be made from 8 to 36 inch tall Corn or 15 days before tassel emergence, whichever comes first. For best performance, make applications when weeds are less than 3 inches tall.

Make directed spray application when: 1) Corn leaves prevent proper spray coverage; 2) sensitive crops are growing nearby; 3) tank-mixing with 2,4-D.

Use Restriction:

- Do not apply this product when Soybeans are growing nearby if any of these conditions exist:
  - Corn is more than 24 inches tall.
  - Soybeans are more than 10 inches tall.
  - Soybeans have begun to bloom.

OVERLAY (SEQUENTIAL) TREATMENTS

This product may be applied to ground previously treated with one or more of the following herbicides:

Active Ingredient(s)	Product
Acetochlor	Surpass®, Harness®
Alachlor	Lasso®
Alachlor + Atrazine	Bullet®, Lariat®
Atrazine	Atra-5®, Atrazine 4L or 90DF, Aatrex®
Atrazine + Metolachlor	Trizmet®, Bicep II Magnum®
Atrazine + Dicamba	Marksman®
Butylate	Sutan®
Dicamba	Dicamba DGA™, Clarity®
Dimethenamid	Frontier®
Dimethenamid-p + Atrazine	Guardsman®
EPTC	Eradicane®
Glyphosate	Imitator®, Roundup®
Halosulfuron	Permit®
Metolachlor	Me-Too-Lachlor™ II , Dual II Magnum®
Paraquat	Quik-Quat®, Gramoxone®
Pendimethalin	Prowl®
Simazine	Simazine 4L or 90DF, Princep®

Apply this product at 0.5 pint per treated acre to ground previously treated with full rates of Dicamba and Atrazine + Dicamba (e.g., Marksman) herbicides. **Use Restrictions**: Total Dicamba a.e. applied from all sources must not exceed 1.0 pound per acre. Allow at least 2 weeks between applications. No more than 2 total applications of Dicamba from any source may be made per acre per year.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

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TANK-MIX TREATMENTS FOR CORN

This product may be tank-mixed with one or more of, but not limited to the following herbicides for control of grasses or additional broadleaf weeds in Corn. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Active Ingredient	Product
Acetochlor	Harness®, Surpass®
Alachlor	Lasso®
Atrazine	Atra-5®, Atrazine 4L or 90DF, Aatrex®
Clopyralid	Stinger®
Dimethenamid	Frontier®
2,4-D	De-Amine®, De-Ester®
Glyphosate	Imitator®, RoundUp®
Paraquat	Quik-Quat®, Gramoxone®
Pendimethalin	Prowl®
Primisulfuron	Beacon®
Pyridate	Tough®
Simazine	Simazine 4L or 90DF, Princep®

COTTON (EXCEPT CA)

Pre-plant Application: Apply up to 8 fluid ounces of this product per acre as broadcast or spot treatment to emerged and actively growing weeds prior to planting Cotton. For best performance, apply this product when weeds are in the 2 to 4 leaf stage and rosettes are less than 2 inches across.

If applying a Spring pre-plant treatment following application of a Fall pre-plant (post-harvest) treatment, the combination of both treatments may not exceed 4 pints of this product (2 lbs. a.e.) per acre per year.

Use Restrictions:

- Do not plant Cotton for at least 21 days after application and after allowing for a minimum accumulation of 1 inch of rainfall or overhead irrigation.
- Do not apply to Cotton west of the Rockies or to geographic areas with average annual rainfall of less than 25 inches.

TANK-MIX TREATMENTS

For control of grasses or additional broadleaf weeds, this product may be tank-mixed with Glyphosate (e.g., Imitator, Roundup), Paraquat (e.g., Quik-Quat, Gramoxone) and Prometryn (e.g., Caparol®).

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

TRITICALE (FALL AND SPRING SEEDED) (EXCEPT CA)

EARLY SEASON APPLICATIONS

Apply 2 to 4 fluid ounces of this product to Triticale.

Make early season applications to Fall-seeded Triticale prior to jointing stage. Make early season applications to Spring-seeded Triticale before crop reaches the 6 leaf stage.

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TANK-MIXES
For best results, use this product in tank-mixture with Bromoxynil (e.g., Buctril®).

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

SORGHUM (MILO)

Observe all precautions and restrictions on this label including the reference to crops growing under stress.
Read and follow mixing, application and cleaning instructions on this label.
Applications of this product to Sorghum during periods of rapid growth may result in temporary leaning of plants or rolling of leaves. These effects are usually outgrown within 10 to 14 days.

If Sorghum is grown for pasture or hay, refer to the *"PASTURE, HAY, RANGELAND AND FARMSTEAD (NON-CROPLAND)"* section of this label.

Use Restrictions:
- Do not graze or feed treated Sorghum forage or silage prior to mature Grain stage.
- Pre-harvest Interval (PHI) restrictions are as follows: Grain sorghum–30 days; Fodder–30 days; Forage–20 days.
- Do not apply this product to Sorghum grown for seed production.
- Make no more than one application per growing season.

WEEDS CONTROLLED
This product, when applied at the specified rate for Sorghum, will control many actively growing annual broadleaf weeds and will reduce competition from established perennial broadleaf weeds as well as control their seedlings. (Refer to the *"WEED LIST"* section.)

RATES AND TIMINGS
This product may be applied to emerged and actively growing weeds at least 15 days prior to planting. Make post-emergence application of this product after Sorghum is in the spike stage (all Sorghum emerged) but before Sorghum is 15 inches tall. For best performance, apply when Sorghum is in the 3 to 5 leaf stage and weeds are small (less than 3 inches tall). Use drop pipes (drop nozzles) if Sorghum is taller than 8 inches. Keeping the spray off the Sorghum leaves and out of the whorl will reduce the likelihood of crop injury and improve spray coverage of weed foliage.

Broadcast Rate Per Treated Acre: 0.5 pint (0.25 lb. a.e.)

TANK-MIX TREATMENTS
It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

This Product plus Atrazine
For improved control of emerged, actively growing broadleaf weeds including triazine resistant species and added suppression of perennial broadleaf weeds, tank-mix 0.5 pint of this product with 0.5 to 1.25 lbs. a.i. Atrazine per treated acre. For control of grasses (less than 1.5 inches tall), tank-mix 0.5 pint of this product with 2 pounds a.i. Atrazine per treated acre. For best performance and minimal crop injury, make application when Sorghum is 3 to 8 inches and when broadleaf weeds are small (less than 6 inches tall). Apply Atrazine before Sorghum is beyond 12 inches in height.

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The Atrazine rate will depend upon soil texture and length of residual weed control desired. Follow all State and Federal restrictions pertaining to Atrazine applications.

This Product plus Bromoxynil (e.g., Buctril)
For improved control of broadleaf weeds, tank-mix Buctril (bromoxynil) at the labeled rate per treated acre. Make application at 4 leaf to 15 inch tall Sorghum. Use drop nozzles to direct spray beneath Sorghum leaves when Sorghum is greater than 8 inches in height.

OVERLAY (SEQUENTIAL) TREATMENTS
This product may be applied to ground previously treated with one or more of the following herbicides:

Herbicide	Maximum Rate Per Treated Acre (Lbs. a.i.)
Alachlor (e.g., Lasso) (Screen® treated seed)	4.0
Atrazine* (e.g., Atrazine 4L or 90DF)	2.5
Metolachlor (e.g., Me-Too-Lachlor II, Dual II Magnum) (Concep® treated seed)	1.6
Propachlor (e.g., Ramrod®)	5.0
* Maximum use rate for Atrazine is determined by soil type, tillage practices used, surface residue and state or local restrictions. Follow the more restrictive requirements when determining the maximum use rate for Atrazine.	

PRE-HARVEST USES (OK & TX Only)
This product may be applied for weed suppression any time after the Sorghum has reached the soft dough stage. An agriculturally approved surfactant may be used to improve performance. For aerial applications, use at least 2 gallons of water-based carrier per treated acre.

Delay harvest until 30 days after treatment.

Broadcast Rate Per Treated Acre: 0.5 pint (0.25 lb. a.e.)

SMALL GRAINS (BARLEY, OATS AND WHEAT) NOT UNDERSEEDED TO LEGUMES

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

Use Restrictions:
- Pre-harvest Interval (PHI) for Grain is 7 days.
- If Small grains are used for pasture hay, the following restrictions apply:
  - Animals cannot be removed from treated area for slaughter prior to 30 days after last application.
  - Treated areas may not be grazed by lactating dairy animals before 7 days after treatment.
  - Do not harvest hay from treated areas before 37 days after treatment.

  Note: There is no waiting period between treatment and grazing for non-lactating dairy animals.

WEEDS CONTROLLED
This product or combinations with listed tank-mix partners, will provide control or suppression of annual broadleaf weeds listed below. For improved control of listed weeds, this product may be applied in a tank-mix with other herbicides. Refer to specific tank-mix options.

Alkanet* Bedstraw, Catchweed* Bindweed, Field**	Mustard, Tansy Mustard, Treacle* Mustard, Tumble (Jim Hill)*

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Buckwheat, Tartary	Mustard, Wild*
Buckwheat, Wild	Nightshade, Black
Carpetweed*	Nightshade, Cutleaf*
Chamomile, Corn	Nightshade, Silverleaf (White Horsenettle)**
Chervil, Bur*	Pennycress, Field (Fanweed, Frenchweed, Stinkweed)
Chickweed, Common*	Pepperweed, Peppergrass*
Cockle, Corn	Pigweed, Redroot (Carelessweed)
Cockle, Cow	Pigweed, Rough
Cocklebur, Common	Pigweed, Tumble
Cornflower (Bachelorbutton)*	Pineappleweed*
Dandelion, Common**	Plantain, Broadleaf **
Dock, Curly**	Poppy, Red Horned*
Dragonhead, American*	Puncturevine*
Evening Primrose, Cutleaf*	Purslane, Common*
Falseflax, Smallseeded*	Radish, Wild*
Fiddleneck (Tarweed)*	Ragweed, Common*
Flixweed*	Ragweed, Giant (Buffaloweed)*
Fumitory*	Rocket, London*
Gromwell, Corn*	Rocket, Yellow*
Groundsel, Common*	Salsify (Goatsbeard)*
Hempnettle*	Sherpherdspurse*
Henbit	Smartweed, Green
Jacobs Ladder*	Smartweed, Pennsylvania
Knawel (German Moss)	Sorrel, Red (Sheep Sorrel)*
Knotweed, Prostrate	Sowthistle, Annual
Kochia	Starthistle, Yellow*
Ladysthumb	Sunflower, Common (Wild)
Lambsquarters, Common	Thistle, Canada **
Lettuce, Miners*	Thistle, Russian
Lettuce, Prickly	Yarrow, Common**
Mallow, Common	Velvetleaf
Mayweed, Chamomile (Dogfennel)*	Vetch*
Mustard, Blue (Purple)*	
* These weeds will be controlled with tank-mixtures of this product. Refer to tank-mix label for specific weeds controlled. **Tank-mixes of this product will provide suppression of established broadleaf weeds and control of their seedlings.	

RATES AND TIMINGS

Application of this product may be made before, during or after planting Small grains. For best performance, apply when weeds are in the 2 to 3 leaf stage and rosettes are less than 2 inches across. Application of this product to Small grains during period of rapid growth may result in crop leaning. This condition is temporary and will not reduce crop yields.

Use this product at 2 to 4 fluid ounces per treated acre in Wheat, Fall seeded Barley and Oats, and at 2 to 3 fluid ounces per treated acre in Spring seeded Barley. Use the higher level of listed rate ranges when treating difficult-to-control weeds such as Cow cockle, Kochia, Prickly lettuce, Prostate knotweed, Russian thistle and Wild buckwheat or when dense vegetative growth occurs.

This product used in a tank-mix with other herbicides offers best spectrum of weed control and herbicide tolerant or resistant weed management. Refer to specific crop for rate and application timing of this product.

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For applications prior to the emergence of weeds or when Sulfonylurea-resistant weeds are present or suspected, use a minimum of 3 fluid ounces per treated acre of this product with a tank-mix herbicide. Non-sulfonylurea herbicides such as 2,4-D or MCPA tank-mixed with this product will offer more consistent control of Sulfonylurea-resistant weeds.

When tank-mixing with Sulfonylurea herbicides, such as Ally®, Amber®, Express®, Finesse®, Glean® and Harmony® Extra, use an agriculturally approved surfactant of at least 80% active ingredient at the rate of 1 to 4 pints per 100 gallons of spray or not more than 0.25 to 0.5% by volume. Use the highest rate of surfactant when using the lower rate ranges of the tank-mix and/or when treating more mature and difficult-to-control weeds or dense vegetative growth.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

FALL AND SPRING SEEDED WHEAT

APPLY THIS PRODUCT TO FALL SEEDED WHEAT PRIOR TO THE JOINTING STAGE. APPLY THIS PRODUCT TO SPRING SEEDED WHEAT BEFORE WHEAT EXCEEDS THE 5 LEAF STAGE.

TANK-MIX TREATMENTS

This product may be tank-mixed with one or more of, but not limited to the following herbicides.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Broadcast Rate per Treated Acre

[1]Apply 2 to 4 fluid ounces of this product with:

Active Ingredient	Product
Bromoxynil	Buctril®
Bromoxynil + MCPA	Bronate®
Chlorsulfuron	Glean®
Chlorsulfuron + Metsulfuron methyl	Finesse®
Clorpyralid	Stinger®
Clopyralid + 2,4-D	Curtail®
2,4-D	2,4-D Amine or Ester
Diuron[2]	Diuron 80 Herbicide, Karmex®
Fenoxaprop-ethyl[3]	Puma®
Fenoxaprop-ethyl + MCPA[3]	Dakota®
Fenoxaprop-ethyl + MCPA + 2,4-D[3]	Tiller®
MCPA	MCPA Amine or Ester
Metribuzin[2]	Sencor®
Metsulfuron-methyl	Ally®
Triasulfuron	Amber®
Thifensulfuron + Tribenuron-methyl	Harmony Extra®, Express®

[1]Apply to early developing Wheat varieties such as TAM 107, Madison or Wakefield between early tillering and the jointing stage. Care should be taken in staging these varieties to be certain that the application occurs prior to the jointing stage.
[2]Tank-mixtures for Fall seeded Wheat only.
[3] Use Drexel Dicamba Herbicide only at 2 fluid ounces per acre with this product. Do not use if Wild oats is the target weed. Do not use as a tank-mixture with this product on Durum wheat.

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SPECIAL USE TANK-MIXES FOR SPRING AND FALL SEEDED WHEAT
Apply 3 to 4[1] fluid ounces of this product with:

Active Ingredient	Product[2]
Chlorsulfuron	Glean®
Chlorsulfuron + 2,4-D[3]	Glean + 2,4-D Amine or Ester
Chlorsulfuron + Metsulfuron-methyl	Finesse®
(Chlorsulfuron + Metsulfuron-methyl) + 2,4-D[3]	Finesse ® + 2,4-D Amine or Ester
2,4-D or MCPA[4]	2,4-D or MCPA Amine
2,4-D or MCPA[4]	2,4-D or MCPA Ester
Glyphosate[5]	Imitator®, Roundup®
Metsulfuron-methyl	Ally®
Metsulfuron-methyl + 2,4-D[3]	Ally® + 2,4-D Amine or Ester
Tribenuron-methyl	Express®
Thifensulfuron + Tribenuron-methyl	Express®
Thifensulfuron + Tribenuron-methyl	Harmony Extra®
(Thifensulfuron + Tribenuron-methyl) + 2,4-D[3]	Express® + 2,4-D Amine or Ester
(Thifensulfuron + Tribenuron-methyl) + 2,4-D[3]	Harmony Extra® + 2,4-D Amine or Ester
Triasulfuron	Amber®
Triasulfuron + 2,4-D[3]	Amber® + 2,4-D Amine or Ester

[1] This product may be used at 6 fl. ozs. on Fall seeded Wheat in Western Oregon as a Spring application only. In CO, KS, NM, OK and TX, up to 8 fl. ozs. of this product may be applied on Fall seeded Wheat after it exceeds the 3 leaf stage for suppression of perennial weeds, such as Field bindweed. Applications may be made in the Fall following a frost but before a killing freeze. This product may be tank-mixed with 2,4-D Amine at 8 fl. ozs. after Wheat begins to tiller. Periods of extended stress such as cold and wet weather may enhance the possibility of crop injury. For Fall applications only, do not use if the potential for crop injury is not acceptable.
[2] Do not use low rates of Sulfonylurea herbicides, such as Ally®, Amber®, Express®, Finesse®, Glean®, Express® and Harmony Extra® on more mature weeds and/or on dense vegetative growth.
[3] Use for improved control of Fiddleneck, Flixweed, Gromwell, Mayweed and Russian thistle.
[4] For use on Fall seeded Wheat only. Do not use unless potential crop injury will be acceptable.
[5] This product may be applied with Glyphosate (e.g., Imitator, Roundup®) as a pre-plant application to Small grains with no waiting period prior to planting. Add 0.5% by volume of an agriculturally approved non-ionic surfactant.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

FALL SEEDED BARLEY

THIS PRODUCT MUST BE APPLIED TO FALL SEEDED BARLEY PRIOR TO THE JOINTING STAGE.

For Spring Barley varieties that are seeded during the Winter months or later, follow the rates and timings given for Spring seeded Barley.

TANK-MIX TREATMENTS
This product may be tank-mixed with one or more, but not limited to the following herbicides. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

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Broadcast Rate Per Treated Acre
Apply 2 to 4 fluid ounces of this product with:

Active Ingredient	Product*
Bromoxynil	Buctril®
Bromoxynil + MCPA	Bronate®
Chlorsulfuron	Glean®
Chlorsulfuron + Metsulfuron-methyl	Finesse®
2,4-D	2,4-D Amine or Ester
MCPA	MCPA Amine or Ester
Metribuzin	Sencor®
Metsulfuron-methyl	Ally®
Tribenuron-methyl	Express®
Thifensulfuron + Tribenuron-methyl	Express®
Thifensulfuron + Tribenuron-methyl	Harmony Extra®
Triasulfuron	Amber®
* Do not use low rates of Sulfonylurea herbicides, such as Ally, Amber, Express®, Finesse, Glean, Express and Harmony Extra on more mature weeds and/or on dense vegetative growth.	

SPRING SEEDED BARLEY

APPLY THIS PRODUCT BEFORE SPRING SEEDED BARLEY EXCEEDS THE 4 LEAF STAGE.

TANK-MIX TREATMENTS
This product may be tank-mixed with one or more of, but not limited to the following herbicides. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Broadcast Rate Per Treated Acre
Apply 2 to 3 fluid ounces of this product with:

Active Ingredient	Product*
Bromoxynil	Buctril®
Bromoxynil + MCPA	Bronate®
Chlorsulfuron	Glean®
Chlorsulfuron + Metsulfuron-methyl	Finesse®
MCPA	MCPA Amine or Ester
Metribuzin	Sencor®
Metsulfuron-methyl	Ally®
Triasulfuron	Amber®
Tribenuron-methyl	Express®
Thifensulfuron + Tribenuron-methyl	Harmony Extra®
* Do not use low rates of Sulfonylurea herbicides, such as Ally, Amber, Express, Finesse, Glean, Express and Harmony Extra on more mature weeds and/or on dense vegetative growth.	

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FALL AND SPRING SEEDED OATS

APPLY THIS PRODUCT BEFORE SPRING SEEDED OATS EXCEED THE 5 LEAF STAGE. APPLY THIS PRODUCT TO FALL SEEDED OATS PRIOR TO THE JOINTING STAGE.

TANK-MIX TREATMENTS

This product may be tank-mixed with one or more, but not limited to the following herbicides. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Broadcast Rate Per Treated Acre

Apply 2 to 4 fluid ounces of this product with:

Active Ingredient	Product
MCPA	MCPA Amine or Ester

PRE-HARVEST APPLICATIONS FOR BARLEY AND WHEAT (EXCEPT CA)

This product can be used to control weeds that may interfere with harvest of Fall and Spring seeded Barley and Wheat.

Apply 8 fluid ounces of this product per acre as a broadcast or spot treatment to annual broadleaf weeds when Barley or Wheat is in the hard dough stage and the green color is gone from the nodes (joints) of the stem. For best results, apply this product when weeds are actively growing but before weeds canopy.

A waiting interval of 7 days is required before harvest.

Do not use pre-harvest treated Barley or Wheat for seed unless a germination test is performed on the seed with an acceptable result of 95% or more germination.

For control of additional broadleaf weeds or grasses, this product may be tank-mixed with other herbicides, such as 2,4-D that are labeled for pre-harvest uses in Barley or Wheat. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

SUGARCANE

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

Consult your local or State authorities for possible application restrictions, especially concerning aerial application and advice concerning special local use situations.

Use Restriction:

- Pre-harvest Interval (PHI) is 87 days.

WEEDS CONTROLLED

This product, when applied at specified rates, will control many annual, biennial and perennial broadleaf weeds commonly found in Sugarcane. (Refer to the *"WEED LIST"* section.)

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RATES AND TIMINGS

Application of this product may be made any time after weeds have emerged and are actively growing but before the close-in stage of Sugarcane. Application rates and timings of this product are given below. Use the higher level of the listed rate ranges when treating dense vegetative growth.

Weed Stage and Type	Amount of This Product	Broadcast Rate Per Treated Acre (Lbs. a.e.)
Annual		
Small, actively growing	0.5 to 1 pt.	0.25 to 0.5
Established weed growth	1 to 1.5 pts.	0.5 to 0.75
Biennial	1 to 2 pts.	0.5 to 1
Perennial	2 pts.	1

When possible, direct the spray beneath the Sugarcane canopy in order to minimize the likelihood of crop injury. The use of directed sprays will also aid in maximizing spray coverage of weed foliage.

Use Restrictions:

- Do not exceed a total of 4 pints of this product (2 lbs. a.e.) per treated acre per year.
- Do not exceed a total of 2 applications of this product per acre per year.

TANK-MIX TREATMENTS

This product may be tank-mixed with one or more of, but not limited to, the following herbicides for control of grasses or additional broadleaf weeds. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Active Ingredient	Product
Ametryn	Evik®
Asulam	Asulox®
Atrazine	Atra-5®, Atrazine 4L or 90DF, Aatrex®
2,4-D*	De-Amine®
* Application of this product plus 2,4-D tank-mix at the higher listed rate range may result in crop injury.	

PASTURE, HAY, RANGELAND AND FARMSTEAD (NON-CROPLAND)

This product can be used on Pasture, Hay, Rangeland, General farmstead (Non-cropland [including fence rows and non-irrigation ditch banks]) for broadleaf weed and brush control. This product may also be applied to non-cropland areas for the control of broadleaf weeds in Noxious Weed Control Programs, districts or areas including broadcast or spot treatment of roadsides and highways, utilities, rail road and pipeline rights-of-way. Noxious weeds must be recognized at the State level but programs may be administered at State, County or other levels.

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

Uses of this product described in this section also pertain to Small grains (such as Barley, Forage, Oats, Rye, Sorghum, Sudangrass or Wheat) grown for pasture use only.

Newly seeded areas, including Small grains grown for pasture may be severely injured if rates of this product greater than 1 pint per acre are applied.

Established grass crops growing under stress can exhibit various injury symptoms that may be more pronounced if herbicides are applied.

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Bentgrass, Buffalograss, Carpetgrass and St. Augustinegrass may be injured at rates exceeding 1 pint of this product (0.5 lb. a.e.) per treated acre. Usually, Colonial bentgrasses are more tolerant than creeping types. Velvetgrasses are most easily injured. Treatments will injure or kill Alfalfa, Clovers, Lespedeza, Wild winter peas, Vetch and other Legumes.

Use Restrictions:

- Pre-harvest Interval (PHI): Grass forage - 0 days; Grass hay - 7 days.
- Do not remove animals from treated area for slaughter prior to 30 days after last application of this product.

Note: There is no waiting period between treatment and grazing for non-lactating animals.

TIMING RESTRICTIONS FOR LACTATING DAIRY ANIMALS FOLLOWING TREATMENT

This Product (Rate/Treated Acre)	Days Before Grazing	Days Before Hay Harvest
Up to 1 pt. (0.5 lb. a.e.)	7	37
Up to 2 pts. (1 lb. a.e.)	21	51

MIXING AND APPLICATION

This product can be applied using water, oil in water emulsions (including invert systems) or sprayable fluid fertilizer as a carrier. If compatibility is not known, perform a compatibility test (see *"COMPATIBILITY TEST"* section) prior to tank-mixing.

To prepare oil-in-water emulsions, half-fill spray tank with water, then add the appropriate amount of emulsifier. With continuous agitation, slowly add the herbicide and then the oil (such as diesel or fuel oil) or a pre-mix of oil plus additional emulsifier to spray tank. Complete filling of spray tank with water. Maintain vigorous agitation during spray operation to prevent oil and water from forming separate layers.

This product may be applied broadcast using either ground or aerial application equipment. When using ground equipment, apply 3 to 600 gallons of diluted spray per treated acre. Volume of spray applied will depend on the height, density and type of weeds or brush being treated and on the type of equipment being used. When using aerial equipment, apply 1 to 40 gallons of diluted spray per treated acre in a water-based carrier.

This product may be applied to individual clumps or small areas (SPOT TREATMENT) of undesirable vegetation using handgun or similar types of application equipment. Apply diluted spray to allow complete wetting (up to runoff) of foliage and stems.

Herbicide adjuvants or other spray additives (emulsifiers, surfactants, wetting agents, drift control agents or penetrants) may be used for wetting, penetration or drift control. Spray additives must be agriculturally approved when used in pasture applications. If spray additives are used, read and follow all use directions and precautions on product label.

WEEDS CONTROLLED

This product, when applied at specified rates, will give control of many annual, biennial and perennial broadleaf weeds, and many woody brush and vine species commonly found in pasture, hay, rangeland and farmstead (non-cropland) areas. (Refer to the *"WEED LIST"* section.) Noted (*) perennial weeds may be controlled with lower rates of either this product or this product plus 2,4-D. See *"RATES AND TIMINGS"* below.

RATES AND TIMINGS

Application rates and timing of this product are given below. Use the higher level of the listed rates ranges when treating dense or tall vegetative growth.

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Weed Stage and Type	Amount of This Product	Broadcast Rate Per Treated Acre (Lbs. a.e.)*
Annuals		
Small, actively growing	0.5 to 1 pt.	0.25 to 0.5
Established weed growth	1 to 1.5 pts.	0.5 to 0.75
Biennials[1]		
Rosette diameter		
Less than 3 inches	0.5 to 1 pt.	0.25 to 0.5
3 inches or more	1 to 2 pts.	0.5 to 1
Bolting	2 pts.	1
Perennials		
Suppression or Top growth control	1 to 2 pts.	0.5 to 1
Noted (*) perennials	2 pts.	1
Other perennials	2 pts.	1
Woody Brush and Vines		
Top growth suppression	1 to 2 pts.	0.5 to 1
Top growth control[2]	2 pts.	1
Stems and Stem suppression	2 pts.	1

[1] For best performance, make application when biennial weeds are in the rosette stage.
[2] Species noted in *"WEED LIST"* will require tank-mixtures for adequate control.
*Do not apply more than 1 lb. a.e./Ac. of this product per application. Retreatments may be made as needed. However, do not exceed a total of 4 pints of this product (2 lbs. a.e.) per treated acre per year.

TANK-MIX TREATMENTS

This product may be tank-mixed with one or more of, but not limited to the following herbicides for control of grasses, additional broadleaf weeds and woody brush and vines.

Active Ingredient	Product
2,4-D	De-Amine, De-Ester
Glyphosate	Imitator, RoundUp®
Metsulfuron-methyl	Ally®
Paraquat	Quik-Quat, Gramoxone®
Picloram	Tordon®
Triclopyr	Garlon®

Due to the variations that may occur between formulated products and specific use ingredients (e.g., water supplies), if compatibility is not known, perform a compatibility test (see *"COMPATIBILITY TEST"* section) prior to actual tank-mixing.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture

CUT SURFACE TREE TREATMENTS

This product may be applied as a cut surface treatment to control unwanted trees and to prevent sprouts of cut trees. Use a mix of 1 part of this product with 1 to 3 parts water for application.

Use the lower dilution when treating difficult-to-control species.

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FRILL OR GIRDLE TREATMENTS
Make a continuous cut or series of overlapping cuts using an axe to girdle tree trunk. Spray or paint cut surface with this product/water mix.

STUMP TREATMENTS
Spray or paint freshly cut surface with the water mix. The area adjacent to the bark should be thoroughly wet.

For more rapid foliar effects, 2,4-D may be added to this product/water mix.

DORMANT APPLICATIONS FOR CONTROL OF MULTIFLORA ROSE

This product can be applied when plants are dormant as an undiluted spot concentrate directly to the soil or as a LO-OIL basal bark treatment using an oil-water emulsion solution.

SPOT CONCENTRATE APPLICATION: Apply this product directly to the soil as close as possible to the root crown but within 6 to 8 inches of the crown. On sloping terrain, apply to the uphill side of the crown. The use rate of this product is dependent on the canopy diameter of the Multiflora Rose. Examples: Use this product at 0.25, 1 or 2.25 fluid ounces, respectively, for 5, 10 or 15 feet canopy diameters.
Use Restrictions: Do not make application when snow or water prevents applying this product directly to the soil. Do not exceed a total of 4 pints of this product per acre per year.

LO-OIL BASAL APPLICATION: Apply this to the basal stem region from the ground up to a height of 12 to 18 inches. Spray until runoff, with special emphasis on covering the root crown. For best results, apply when plants are dormant. Refer to the *"MIXING AND APPLICATION"* section above for instructions on preparing oil-in-water emulsions. Example for making approximately 2 gallons of a LO-OIL spray solution mixture: Combine 1.5 gallons of water plus 1 ounce of emulsifier plus 1 pint of this product plus 2.5 pints of No. 2 diesel fuel. Adjust amounts of materials used proportionately to the amount of final spray solution desired.
Use Restrictions: Do not make application after budbreak or when plants are showing signs of active growth. Do not make application when snow or water prevents applying this product to the ground line. Do not exceed 8 gallons of spray solution mix applied per acre per year.

CONSERVATION RESERVE PROGRAMS (CRP) ACRE

This product can be used on both newly-seeded and established grasses grown in Conservation Reserve or Federal Set-Aside Programs.

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

Treatment of this product will cause injury or may kill Alfalfa, Clovers, Lespedeza, Vetch, Wild winter peas and other legumes.

Agriculturally approved surfactants may be added to the spray mixture to improve post-emergence weed control, particularly in dry growing conditions.

Use Restriction: Do not use adjuvants containing penetrants such as petroleum-based oils after grass emergence on newly seeded grasses.

NEWLY SEEDED AREAS
This product may be applied either pre-plant or post-emergence to newly seeded grasses or Small grains such as Barley, Oats, Rye, Sudangrass, Wheat or other Grain species grown as a cover crop. Post-emergence applications may be made after seedling grasses exceed the 3 leaf stage. Rates of this product greater than 1 pint per treated acre may severely injure newly seeded grasses.

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Pre-plant applications: Injury to new seedlings may occur if intervals between application and grass planting is less than 45 days per pint of this product per treated acre West of the Mississippi River or 20 days per pint East of the Mississippi River.

ESTABLISHED GRASS STANDS

Established grass stands are perennial grasses planted one or more seasons prior to treatment. Certain species, such as Bentgrass, Buffalograss, Carpetgrass, Smooth brome or St. Augustinegrass may be injured when treated with this product at rates exceeding 1 pint per treated acre.

WEEDS CONTROLLED

This product when applied at specified rates will control many annual and biennial weeds and provide control and suppression of many perennial weeds (see *"WEED LIST"* section).

RATES AND TIMINGS

Application rates and timing of treatment of this product are given below. Use the higher rate of the rate range when vegetation is either dense or tall or when weeds are growing under stressed conditions such as drought or cool temperature.

Weed Type* and Stage	Broadcast Rate Per Treated Acre	
	Amount of This Product (Pts.)	Equivalent Pounds of Dicamba
Annual		
Small, actively growing	0.25 to 1	0.125 to 0.5
Established weed growth	1	0.5
Biennials**		
Rosette diameter		
a) Less than 3 inches	0.5 to 1	0.25 to 0.5
b) 3 inches or more	1 to 2	0.5 to 1
c) Bolting biennial	2	1
Perennials**		
Suppression/Control	2	1

* For best results, treat biennial weeds with this product when they are in the rosette stage of growth. Retreatment may be made as needed. However, do not exceed a total of 4 pts. (2 lbs. a.e.) per treated acre per year.

** Biennial and perennial weeds will require follow-up (sequential) treatments for seedling control and escapes.

TANK-MIX TREATMENTS

To control grasses and additional broadleaf weeds, this product may be tank-mixed with other herbicides registered for use in Conservation Reserve Programs (CRP) such as 2,4-D, Glyphosate (e.g., Imitator, Roundup), Metsulfuron (e.g., Ally), Paraquat (e.g., Quik-Quat, Gramoxone) and others.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

ASPARAGUS (CA, OR, WA Only)

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

If spray contacts emerged spears, crooking (twisting) of some spears may result. If such crooking occurs, discard affected spears.

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Use Restrictions:
- Do not harvest prior to 24 hours after treatment.
- Do not use in the Coachella Valley of California.
- Maximum 2 applications per year.
- Do not exceed a total of 1 pint of this product (0.5 lb. a.e.) per treated acre per crop year.

RATES AND TIMINGS

Apply this product to emerged and actively growing weeds in 40 to 60 gallons of diluted spray per treated acre immediately after cutting the field, but at least 24 hours before the next cutting.

Weeds	Rate Per Treated Acre
Mustard, Black Pigweed, Redroot (Carelessweed) Sowthistle, Annual Thistle, Canada* Thistle, Russian	0.5 to 1 pt. (0.25 to 0.5 lb. a.e.)
Bindweed, Field* Chickweed, Common Goosefoot, Nettleleaf Radish, Wild Thistle, Milk	1 pt. (0.5 lb. a.e.)
* This product may be applied in a tank-mixture with either 2,4-D or Glyphosate (e.g., Imitator, Roundup) for improved control of Canada thistle and Field bindweed. It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.	

TURF AND LAWNS — FOR USE IN FARMSTEAD (NON-CROPLAND) AND SOD FARMS

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

To avoid injury to newly seeded grasses, delay application of this product until after the second mowing. Furthermore, application rates in excess of 1 pint (0.5 lb. a.e.) per treated acre may cause noticeable stunting or discoloration of sensitive grass species such as Bentgrass, Buffalograss, Carpetgrass and St. Augustinegrass.

In areas where roots of sensitive plants extend, do not apply in excess of 0.25 pint of this product (0.125 lb. a.e.) per treated acre on coarse textured (*Sandy* type) soils or in excess of 0.5 pint (0.25 lb. a.e.) per treated acre on fine textured (*Clay* type) soils. **Use Restriction:** Do not make repeat applications in these areas for 30 days and until previous applications of this product have been activated in the soil by rain or irrigation.

WEEDS CONTROLLED

This product when applied at specified rates will give control of many annual, biennial and noted (*) perennial broadleaf weeds commonly found in Turf. This product will also give growth suppression of many other listed perennial broadleaf weeds and woody brush and vine species. (Refer to the *"WEED LIST"* section.)

MIXING AND APPLICATION

Apply 30 to 200 gallons of diluted spray per treated acre (6 pts. to 4.25 gals. per 1,000 sq. ft.) depending on density or height of weeds treated and on the type of equipment used.

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RATES AND TIMINGS

Use the higher level of listed rate ranges when treating dense vegetative growth.

Weed Stage and Type	This Product		
	Pints Per Treated Acre	Pounds A.E. Per Treated Acre	Teaspoons Per 1,000 sq. ft.
Annuals			
Small, actively growing	0.5 to 1	0.25 to 0.5	1 to 2.25
Established weed growth	1 to 1.5	0.5 to 0.75	2.25 to 3.25
Biennials, Rosette diameter			
Less than 3 inches	0.5 to 1	0.25 to 0.5	1 to 2.25
3 inches or more	1 to 2	0.5 to 1	2.25 to 4.5
Perennials and Woody brush and Vines	1 to 2	0.5 to 1	2.25 to 4.5

For best performance, apply when weeds have emerged and are actively growing.

Use Restrictions:

- Do not exceed a total of 2 pints of this product (1 lb. a.e.) per treated acre per application.
- Do not exceed a total of 2 applications of this product per acre year.

TANK-MIX TREATMENTS

Tank-mix treatments of this product may be made with 2,4-D, MCPA, MCPP or Bromoxynil for control of additional weeds listed on the tank-mix product.

Use the higher level of the listed rate ranges when treating established weeds. Repeat treatments may be made as needed. However, do not exceed 2 pints of this product (1 lb. a.e.) per treated acre during the growing season.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

GRASS SEED CROPS — GRASSES GROWN FOR SEED

(Such as Bermudagrass, Bluegrass, Fescue and Ryegrass)

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

Refer to the *"PASTURE, HAY, RANGELAND AND FARMSTEAD (NON-CROPLAND)"* section for grazing and feeding restrictions. The pre-harvest interval (PHI) for Grass forage is 0 days. The PHI for Grass hay is 7 days.

Do not use on Bentgrass unless possible crop injury can be tolerated.

WEEDS CONTROLLED

This product will provide control or suppression of annual broadleaf weeds listed below. For improved control of listed weeds plus additional weeds, this product may be applied in tank-mixture with other herbicides.

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Alfalfa*	Hemlock, Poison
Bedstraw, Catchweed	Knapweed, Russian*
Bindweed, Field	Knawel
Buttercup, Corn	Knotweed, Prostrate
Buttercup, Creeping	Kochia
Buttercup, Western Field	Ladysthumb
Catchfly, Nightflowering	Lambsquarter, Common
Chamomile, Corn	Lettuce, Prickly
Chickweed, Common	Mayweed (Dogfennel)
Chickweed, Mouseear	Ragwort, Tansy
Clover	Sorrel, Red (Sheep Sorrel)
Cockle, White	Sowthistle, Annual
Dock, Broadleaf	Starwort, Little
Dock, Curly	Thistle, Canada*
* Top growth only.	

RATES AND TIMINGS

Apply 0.5 to 1 pint of this product per treated acre on seedling grass after the crop reaches the 3 to 5 leaf stage. Apply up to 2 pints of this product on well-established perennial grass. Apply before grass seed crop begins to joint. For best performance, make applications when weeds are in the 2 to 4 leaf stage and rosettes are less than 2 inches across. Use the higher level of listed rate ranges when treating more mature weeds or dense vegetative growth.

TANK-MIX TREATMENTS

For control of grasses or additional broadleaf weeds, this product may be tank-mixed with broadleaf herbicides registered for use in grass seed production.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Broadcast Rate Per Treated Acre

Apply 0.5 to 2 pints of this product with:

Active Ingredient	Product
Bromoxynil	Buctril
Clopyralid	Stinger
Clopyralid + 2,4-D	Curtail
2,4-D	2,4-D Amine or Ester
Diuron	Diuron 80 Herbicide, Karmex
MCPA	MCPA Amine

ANNUAL GRASS CONTROL

For suppression of annual grass weeds such as:

Brome, Downy Cheatgrass)	Brome, Ripgut	Fescue, Rattail	Windgrass

Apply up to 2 pints of this product per treated acre in the Fall or late Summer after harvest and burning of established grass seed crops. Apply immediately following the first irrigation when the soil is moist and before weeds have more than 2 leaves.

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PRE-PLANT DIRECTIONS (POST-HARVEST/FALLOW/CROP STUBBLE/SET-ASIDE) FOR BROADLEAF WEED CONTROL BEFORE CORN, SORGHUM, SOYBEANS AND WHEAT

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

WEEDS CONTROLLED

This product may be applied alone or in tank-mix combinations with other herbicides registered for this use.

This product can be applied either post-harvest in the Fall, Spring or Summer, during the fallow period or to crop stubble/set-aside acres.

This product when applied at the specified rates will control many annual broadleaf weeds (see the *"WEEDS CONTROLLED"* under *"SMALL GRAINS (BARLEY, OATS AND WHEAT) NOT UNDERSEEDED TO LEGUMES"* section). In addition, this product will control or suppress the following biennial and perennial broadleaf weeds:

Alfalfa*	Nightshade, Silver
Artichoke, Jerusalem	Redvine
Bindweed, Field	Smartweed, Swamp
Bindweed, Hedge	Sowthistle, Perennial*
Blueweed, Texas	Spurge, Leafy
Bursage (Bur ragweed, Povertyweed, Lakeweed)*	Thistle, Bull
Dandelion, Common*	Thistle, Canada**
Dock, Curly*	Thistle, Milk
Dogbane, Hemp	Thistle, Musk
Garlic, Wild**	Thistle, Plumeless
Horsenettle, Carolina	Thistle, Scotch
Knapweed, Diffuse	Trumpetcreeper (Buckvine)
Knapweed, Spotted	
* These perennials may be controlled using this product at rates lower than those specified for other listed perennial weeds. See *"RATES AND TIMINGS"* in this section.	
** See the *"SPECIAL TANK-MIX TREATMENTS"* under this section for specific control program for these weeds.	

RATES AND TIMINGS

Apply this product as a broadcast or spot treatment to emerged and actively growing weeds after crop harvest (post-harvest) and before a killing frost or in the fallow cropland or crop stubble the following Spring or Summer.

Agriculturally approved spray additives, such as surfactants or oils may be used to enhance spray coverage and the herbicide's penetration of weed foliage. See *"CROPPING RESTRICTIONS"* section for specified interval between application and planting to prevent crop injury.

For best performance, make application when annual weeds are less than 6 inches tall, when biennial weeds are in the rosette stage and to perennial weed regrowth in late Summer or Fall following a mowing or tillage treatment. Most effective control of upright perennial broadleaf weeds, such as Canada thistle and Jerusalem artichoke occurs if application is made when the majority of weeds, such as Field bindweed and Hedge bindweed are in or beyond the full bloom stage. Avoid disturbing treated areas following application. Treatments may not kill weeds which develop from seed or underground plant parts, such as rhizomes or bulblets after the effective period for this product.

For seedling control, a follow-up program or other cultural practices could be instituted. For Small grain in-crop uses of this product, see the *"RATES AND TIMINGS"* under *"SMALL GRAINS (BARLEY, OATS AND WHEAT) NOT UNDERSEEDED TO LEGUMES"* section for details.

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Weed Type	Amount of This Product per Treated Acre (Pts.)
Annuals	0.5 to 1
Biennials	1 to 2
Perennials	
Suppression of perennials	1 to 2
Noted (*) perennials	2
Other perennials	2

Use Restrictions:

- Do not exceed a total of 4 pints of this product (2 lbs. a.e.) per treated acre per year.
- Do not apply a total of 2 applications of this product per acre per year.

TANK-MIX TREATMENTS

This product may be tank-mixed with one or more of, but not limited to the following herbicides for control of grasses or additional broadleaf weeds.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Broadcast Rate of this Product per Treated Acre for Annual Weed Control

Apply 0.25 to 1 pint of this product with:

Active Ingredient	Product
Atrazine*	Atra-5, Atrazine 4L, Atrazine 90DF, Aatrex
Chlorsulfuron + Metsulfuron-methyl**	Finesse
2,4-D	2,4-D
Glyphosate	Roundup
Glyphosate + 2,4-D	Imitator + 2,4-D, Landmaster® BW
Glyphosate + Dicamba	Fallow Master®
Metribuzin*	Sencor
Metsulfuron-methyl**	Ally
Paraquat	Quik-Quat, Gramoxone
Pronamide*	Kerb®
Trisulfuron**	Amber

* Tank-mixes of this product with these products may be subject to special restrictions. See the product label of the tank-mix partner for intended use rates, restrictions and other precautions.

** When tank-mixing with Sulfonylurea herbicides, refer to the product label for rates and restrictions. Use a surfactant of at least 80% active ingredient at the rate of 2 to 4 pts./100 gals. of spray or not more than 0.25 to 0.5% by volume. Use the highest rate of surfactant when using the lower rate ranges of the tank-mix and/or when treating more mature weeds or dense vegetative growth. Sulfonylurea-resistant weeds may not be controlled by tank-mixes of this product and a Sulfonylurea. Refer to this product's tank-mix section for alternative tank-mixes.

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Broadcast Rate of this Product per Treated Acre for Biennial and Perennial Weed Control
Apply 1 to 2 pints of this product with:

Active Ingredient	Product
Clopyralid + 2,4-D	Curtail
2,4-D	2,4-D
Glyphosate	Imitator, Roundup
Glyphosate + 2,4-D	Landmaster BW
Picloram	Tordon 22K

SPECIAL TANK-MIX TREATMENTS
For suppression of perennial weeds, apply this product with Glyphosate (e.g., Imitator, Roundup)

For Wild garlic control, apply 1 pint of this product with labeled rate of 2,4-D LV Ester (4 lbs./gal.) per treated acre. Apply when Wild garlic is 4 to 8 inches tall.

For Canada thistle control, use this product alone, this product plus Clopyralid + 2,4-D (e.g., Curtail) or this product plus Glyphosate (e.g., Imitator, Roundup) tank-mix treatments.

Application may be made during fallow periods for control of Bulbous bluegrass, Common rye, Downy brome, Jointed goatgrass, Volunteer barley and Volunteer wheat when they are actively growing. Use 1 pint of this product with labeled rate of Kerb 50W (pronamide). Fall seeded Wheat may be planted 9 months or more after application. For best performance, make application between mid-October and mid-December prior to soil freeze up.

During fallow periods, apply this product plus Glyphosate + 2,4-D (e.g., Imitator + 2,4-D, Landmaster BW) or Glyphosate + Dicamba (e.g., Fallow Master) to give improved control of Canada thistle, Field bindweed, Kochia, Prickly lettuce and Wild buckwheat. Use 0.125 to 0.25 pint of this product plus labeled rate of Glyphosate + 2,4-D (e.g., Imitator + 2,4-D, Landmaster BW) or Glyphosate + Dicamba (e.g., Fallow Master) for annual weed control or for suppression of perennial weeds.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

CROPPING RESTRICTIONS
Corn, Sorghum and Soybeans may be planted in the Spring following applications made during the previous year. If less than 1 inch of rainfall occurs between application and first killing frost, cultivate treated areas to allow herbicide to come in contact with moist soil. Cultivation may take place before or immediately after ground thaw.

Soybean injury may occur if the interval between application and planting is less than specified. In areas with greater than 30 inches of rainfall, delay planting for 30 days per pint of this product per treated acre. In areas with less than 30 inches of rainfall, delay planting for 45 days per pint of this product per treated acre. Exclude days when ground is frozen.

Wheat may be planted in the Fall or Spring following applications. Also, spot application may be made any time prior to crop emergence if crop injury can be tolerated in treated areas. Wheat injury may occur if the interval between application and planting is less than specified.

East of the Mississippi River: The interval is 20 days per pint of this product per treated acre, or 1.25 days per 1 fluid ounce. Moisture is essential for degradation of this product. Exclude days when ground is frozen.

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West of the Mississippi River: The interval is 45 days per pint of this product per treated acre or 3 days per 1 fluid ounce. Moisture is essential for degradation of this product. Exclude days when ground is frozen.

Following a normal harvest of Barley, Oats or Wheat, any rotational crop may be planted. **Use Restriction:** If the interval before harvest is shortened, such as when cover crops will be plowed under, do not follow up with the planting of a sensitive crop.

SUPPRESSION / CONTROL OF PERENNIAL BROADLEAF WEEDS IN CROPLAND (SPOT APPLICATION ONLY) (ID, MT, NV, OR, UT, WA Only)

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

Use Restrictions:

- Do not treat sub-irrigated cropland or areas where the soil remains saturated with water throughout the year.
- Make only one application of this product per year.

WEEDS CONTROLLED

This product, when applied at specified rates, will control many broadleaf weeds including:

Bindweed, Field Dock, Broadleaf (Bitterdock) Dock, Curly	Knapweed, Black Knapweed, Russian Ragwort, Tansy	Spurge, Leafy Thistle, Canada

RATES AND TIMINGS

This product may be applied at any time following a crop harvest to stubble fallow or other cropland. Apply when weeds are actively growing and prior to a killing frost.

Apply 2 pints (1 lb. a.e.) of this product per treated acre. Application may be made up to one month prior to the planting of Wheat.

Do not use unless injury to Wheat or rotated Barley will be acceptable.

Annual or perennial grass crops, Barley, Corn, Oats, Sorghum (Milo) may be planted into treated areas one year after application. Crops grown for seed (other than perennial grass seed) should not be planted into treated areas until three years after application. **Use Restriction:** Do not plant broadleaf crops such as Alfalfa, Beans, Peas, Potatoes or Sugar beets into treated areas until two years after application.

In most cases, treatments will not kill perennial seedlings which germinate from seed one or two years after treatment. Once the effect of the chemical has been lost, a follow-up program for seedling control or other cultural practices should be instituted.

WIPER APPLICATION USES

Observe all precautions and restrictions. Read and follow mixing, application and cleaning instructions on this label.

This product may be applied through wiper application equipment to control or suppress actively growing broadleaf weeds, brush and vines. Use a solution containing 1 part of this product to 1 part water. **Use Restriction:** Do not contact desirable vegetation with herbicide solution.

Make wiper application to crops (including pastures) and non-cropland areas described in this label with the exception of Grain sorghum (Milo).

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RIGHTS-OF-WAY, UTILITY AND INDUSTRIAL AREAS, AND FENCEROWS

Observe all precautions and restrictions. Read and follow the Mixing and Application section.

This product may be used for use on non-crop land areas such as rights-of-way (such as roadways, rest areas, utility, railroad, highway, pipelines and rights-of-way that run through pasture and rangeland); utility facilities (such as substations, pipelines, tank farms, pumping stations, parking and storage areas, fencerows, and non-irrigated ditchbanks); brush control for forest site preparation or maintenance.

RIGHTS-OF-WAY

This product can be used to control many broadleaf weeds on rights-of-way. This use includes applications to roadsides, roadways and highways; areas along utilities such as cable and powerlines; railroad track and embankment; highways, highway medians, bridge abutments, pipelines and rights-of-way that run through pasture and rangeland. Use controlled application techniques that minimize the risk of off-target movement.

UTILITY AND INDUSTRIAL AREAS

This product can be used to control many broadleaf weeds and brush in non-crop areas on or surrounding substations, pipelines, tank farms, pump stations, production facilities and bareground situations. It may also be used on parking and storage areas (see *"BEST STEWARDSHIP PRACTICES"* to avoid direct runoff from impervious surfaces).

FENCEROWS

This product can be used to control many broadleaf weeds and brush in fencerows.

MIXING AND APPLICATION

Refer to the *"MIXING AND APPLICATION"* under *"PASTURE, HAY, RANGELAND AND FARMSTEAD (NON-CROPLAND)"* section for directions.

WEEDS AND BRUSH CONTROLLED

This product applied at specified rates will give control of many annual, biennial and perennial broadleaf weeds, and many woody brush and vine species commonly found in non-crop land areas. (Refer to "WEED LIST" section.) Noted (*) perennial weeds may be controlled with lower rates of either this product or this product in tank -mix combinations. See *"RATES AND TIMINGS"* below.

RATES AND TIMINGS

Application rates and timings of this product are given below. Use the higher level of listed rate ranges when treating dense or tall vegetative growth.

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Weed Stage and Type	Amount of This Product	Gallons of Spray Mixture per Acre[1]	Spray Concentration for Low Volume Application[2] (% vol/vol)
Annuals			
Small, actively growing	0.5 to 1 pt.	25 to 50	3
Established weed growth	1 to 1.5 pts.	50 to 75	3
Biennials[3]			
Rosette diameter			
Less than 3 inches	0.5 to 1 pt.	25 to 50	3 to 4
3 inches or more	1 to 2 pts.	50 to 100	3 to 4
Bolting	2 pts.	100 to 150	3 to 4
Perennials			
Suppression or Top growth control	0.5 to 1 pt.	50 to 100	4
Noted (*) perennials	2 pts.	100 to 200	4
Other perennials	2 pts.	200	5
Woody Brush and Vines[4]			
Top growth suppression	0.5 to 2 pts.	50 to 200	5
Top growth stems and Roots	2 pts.	200	5

[1]Assuming typical application rate of 2 pts. of this product per 100 gals.
[2] Low volume rates must not exceed 4 pts. of this product per acre per year. (5% vol/vol = 10 gals. maximum solution per acre per year).
[3]For best performance, apply when biennial weeds are in the rosette stage.
[4]Tank-mixes may be required for optimal control. Refer to *"WEED LIST"* section.

Use Restriction:

- Do not exceed a total of 4 pints (2 lbs. a.e.) of this product per treated acre per year.

TANK-MIX TREATMENTS

This product may be tank-mixed with one or more of, but not limited to the following herbicides for additional weed control in Rights-of-way, Utility and Industrial Areas and Fencerows.

It is the pesticide user's responsibility to ensure that all products are registered for the intended use. Read and follow the applicable restrictions and limitations and directions for use on all product labels involved in tank-mixing. Users must follow the most restrictive directions for use and precautionary statements of each product in the tank-mixture.

Active Ingredient	Product
Bromacil	Hyvar®
Chlorsulfuron	Telar®
Clopyralid	Transline®
2,4-D	De-Amine, De-Ester
Diquat	Reward®
Diuron	Diuron 80, Karmex
Fosamine ammonium	Krenite®
Glufosinate	Finale®
Glyphosate	Imitator, Roundup
Hexazinone	Velpar®
Imazapyr	Arsenal®
Imazemethapyr	Plateau®
Metsulfuron-methyl	Escort®
Norflurazon	Predict®

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Pendimethalin	Pendulum®
Prodiamine	Endurance®
Simazine	Simazine 4L, Simazine 90DF, Princep
Sulfometuron-methyl	Oust®
Sulfosate	Touchdown®
Tebuthiuron	Spike®
Triclopyr	Garlon, Redeem®

Due to variations that may occur between formulated products and specific use ingredients (e.g., water supplies), if compatibility is not known, a compatibility test (see *"COMPATIBILITY TEST"* section) should be carried out prior to actual tank-mixing.

STORAGE AND DISPOSAL

Do not contaminate water, food or feed by storage or disposal.

PESTICIDE STORAGE: Store in original container in well-ventilated area separately from fertilizer, feed and foodstuff. Avoid cross-contamination with other pesticides. Spillage or leakage should be contained and absorbed with clay granules, sawdust or equivalent material for disposal.

PESTICIDE DISPOSAL: To avoid waste, use all materials in this container by application according to label directions. If wastes cannot be avoided, offer remaining product to a waste disposal facility or pesticide disposal program (often, such programs are run by State or local governments or by industry).

CONTAINER DISPOSAL:

Nonrefillable Container (rigid material; less than 5 gallons): Nonrefillable container. Do not reuse or refill this container. Offer for recycling, if available. Clean container promptly after emptying. Triple rinse as follows: Empty the remaining contents into application equipment or a mix tank and drain for 10 seconds after the flow begins to drip. Fill the container one-fourth full with water and recap. Shake for 10 seconds. Pour rinsate into application equipment or a mix tank or store rinsate for later use or disposal. Drain for 10 seconds after the flow begins to drip. Repeat this procedure two more times. Dispose of empty container in a sanitary landfill or by incineration or, if allowed by State and local authorities, by burning. If burned, stay out of smoke.

Nonrefillable Container (rigid material; greater than 5 gallons up to < 250 gallons): Non refillable container. Do not reuse or refill this container. Offer for recycling, if available. Clean container promptly after emptying. Triple rinse as follows: Empty the remaining contents into application equipment or a mix tank. Fill the container one-fourth full with water. Replace and tighten closures. Tip container on its side and roll it back and forth, ensuring at least one complete revolution, for 30 seconds. Stand the container on its end and tip it back and forth several times. Turn the container over onto its other end and tip it back and forth several times. Empty the rinsate into application equipment or a mix tank or store rinsate for later use or disposal. Repeat this procedure two more times. Dispose of empty container in a sanitary landfill or by incineration or, if allowed by State and local authorities, by burning. If burned, stay out of smoke.

Refillable Container (≥ 250 gallons & Bulk): Refillable container. Refill this container with pesticide only. Do not reuse this container for any other purpose. Cleaning the container before final disposal is the responsibility of the person disposing of the container. Cleaning before refilling is the responsibility of the refiller. To clean the container before final disposal, empty the remaining contents from this container into application equipment or mix tank. Fill the container about 10% full with water. Agitate vigorously or recirculate water with the pump for 2 minutes. Pour or pump rinsate into application equipment or rinsate collection system. Repeat this rinsing procedure two more times.

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WARRANTY—CONDITIONS OF SALE

OUR DIRECTIONS FOR USE of this product are based upon tests believed reliable. Follow directions carefully. Timing and method of application, weather and crop conditions, mixture with other chemicals not specifically directed and other influencing factors in the use of this product are beyond the control of the Seller. To the extent consistent with applicable laws, Buyer assumes all risks of use, storage and handling of this material not in strict accordance with directions given herewith. To the extent consistent with applicable laws, in no case shall the Manufacturer or the Seller be liable for consequential, special or indirect damages resulting from the use or handling of this product when such use and/or handling is not in strict accordance with directions given herewith. The foregoing is a condition of sale by the Seller and is accepted as such by the Buyer.

Manufactured By:

Drexel Chemical Company
P.O. BOX 13327, MEMPHIS, TN 38113-0327
SINCE 1972

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Annexure – 2

Photos of recycle line



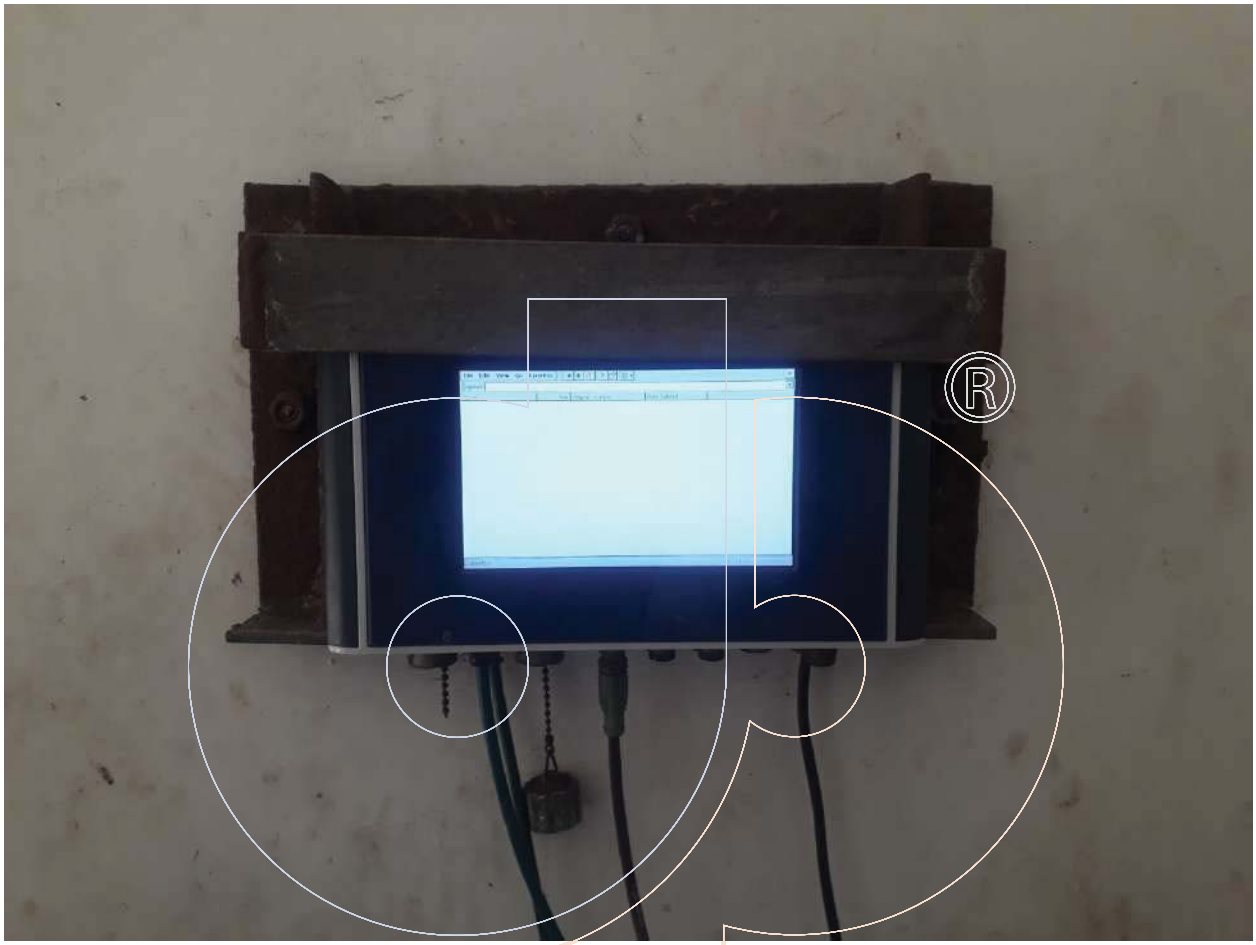
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Annexure – 3

Photos of TOC Analyzer System



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Annexure – 4

List of manifest

Hemani Industries Limited Dahej Unit-3							
Hazardous Waste Management Month Of Oct-2018							
SR.NO	Date	Manifest No	TSDF Side	Waste Categury No	Weight MT	Vehicle No	Remarks
1	13.10.2018	766196	RSPL	20.3	8.99	GJ03AX7980	
2	14.10.2018	766714	RSPL	20.3	8.64	GJ21T5405	
3	14.10.2018	766727	RSPL	20.3	9.02	GJ03AT4173	
4	15.10.2018	767190	RSPL	20.3	8.12	GJ16X8382	
5	15.10.2018	767238	BEIL	20.3	9.67	GJ18AX0306	
6	15.10.2018	767248	BEIL	20.3	11.36	GJ18AX0303	
7	15.10.2018	767253	BEIL	20.3	11.45	GJ18AX0293	
8	16.10.2018	767574	BEIL	20.3	12.46	GJ18AX0396	
9	16.10.2018	767740	BEIL	20.3	9.96	GJ18AX0440	
10	16.10.2018	767746	BEIL	20.3	10.03	GJ18AX0289	
11	16.10.2018	767757	RSPL	20.3	8.27	GJ19X4523	
12	16.10.2018	767758	RSPL	20.3	8.86	GJ16X8782	
13	18.10.2018	768190	RSPL	20.3	8.55	GJ16X8382	
14	18.10.2018	768325	RSPL	20.3	8.68	GJ19X4523	
15	19.10.2018	768576	RSPL	20.3	8.73	GJ04W7384	
16	19.10.2018	768581	RSPL	20.3	8.84	GJ19X4523	
17	20.10.2018	768905	RSPL	20.3	8.38	GJ19X5509	
18	20.10.2018	769032	RSPL	20.3	8.84	GJ19X4523	
19	21.10.2018	769299	RSPL	20.3	8.51	GJ19X4417	
20	21.10.2018	769205	RSPL	20.3	8.18	GJ19X5509	
21	21.10.2018	769215	RSPL	20.3	9.18	GJ19X4924	
22	21.10.2018	769245	ECIPL	35.3	22.48	GJ12AT6325	
23	21.10.2018	769300	ECIPL	35.3	26.25	GJ18AX0293	
24	21.10.2018	769393	BEIL	20.3	9.95	GJ12BW0044	
25	21.10.2018	769402	BEIL	20.3	9.72	GJ12BW0026	
26	22.10.2018	769617	RSPL	20.3	9.11	GJ19X4523	
27	22.10.2018	769621	ECIPL	35.3	37.89	GJ12BT5150	
28	23.10.2018	770224	RSPL	20.3	8.6	GJ19X4523	
29	23.10.2018	770225	ECIPL	35.3	25.55	GJ23Y7453	
30	24.10.2018	770643	BEIL	20.3	10.52	GJ12BW0044	
31	24.10.2018	771138	BEIL	20.3	10.31	GJ12BW0026	

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32	24.10.2018	771146	ECIPL	35.3	39	GJ12BW3718	
33	24.10.2018	771147	ECIPL	35.3	1.48	GJ12BW3718	
34	25.10.2018	771255	BEIL	20.3	9.65	GJ12BW0044	
35	25.10.2018	771575	RSPL	20.3	7.89	GJ21T5405	
36	25.10.2018	771638	RSPL	20.3	9.29	GJ16Z2461	
37	26.10.2018	772229	ECIPL	35.3	33.12	GJ12AZ3883	
38	27.10.2018	772374	BEIL	20.3	9.54	GJ12BW0044	
39	29.10.2018	773492	BEIL	20.3	10.02	GJ12BW0026	
40	29.10.2018	773920	RSPL	20.3	9.08	GJ21T5407	
41	30.10.2018	774019	BEIL	20.3	9.02	GJ12BW0026	
42	30.10.2018	774571	ECIPL	35.3	26.64	GJ37T8877	
43	30.10.2018	774573	RSPL	20.3	7.68	GJ16Z2461	
44	31.10.2018	774933	BEIL	20.3	9.09	GJ12BW0044	
45	31.10.2018	775139	ECIPL	35.3	32.99	GJ12BT5312	
46	31.10.2018	775182	BEIL	20.3	9.98	GJ4X5981	

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Annexure – 5

Compliance report of Directions of factory inspector

હેમાણી ઇન્ડસ્ટ્રીઝ લિ.

પ્લોટ નં-CH-5, જી.આઇ.ડી.સી. દહેજ, તા-વાગરા, ભરૂચ

(1) કારખાનામાં તા.૧૨/૧૧/૨૦૧૮ નાં રોજ આશરે ૨૧:૦૦ કલાકે બનેલ આગનાં બનાવ બાબતે પ્રાથમીક તપાસ અર્થે નીચે સહિ કરનારે શ્રી એસ.પી.પાઠક, આસિ.ડાયરેક્ટર, ઇન્ડસ્ટ્રીયલ સેફ્ટી એંડ હેલ્થ, ભરૂચ સાથે તા.૧૩/૧૧/૨૦૧૮ નાં રોજ કારખાનાની મુલાકાત લીધી.

(2) કારખાનામાં કુલ 5 (છ) પ્લાંટ આવેલા છે જે પૈકીનાં પ્લાંટ નં-૧માં એનિલો નાઇટ્રાઇલ, કાર્બન ટેટ્રા ક્લોરાઇડ, સલ્ફ્યુરીક એસિડ, થાયોનિલ ક્લોરાઇડ, આઇસો બ્યુટિલીન, ટ્રાઇ ઇથાઇલ એમાઇન, કોસ્ટીક લાઇ, એન-હેક્ઝેન વિગેરે રો-મટેરીયલ તરીકે ઉપયોગ કરી સાયપર મેથ્રીક એસિડ ક્લોરાઇડ (CMAC) નામની એગ્રો ઇન્ટરમીડીએટ પ્રોડક્ટ બનાવવામાં આવે છે. આ પ્લાંટમાં પ્રોસેસ દરમ્યાન ઉત્પન્ન થતા રેસિડ્યુને ન્યુટ્રલ કરવા માટે પ્લાંટની નજીકમાં ટેંકો આવેલ છે તેમજ ન્યુટ્રલ થયેલ રેસિડ્યુને ડ્રમમાં ભરી ઇન્સીનેરેશન અર્થે મોકલવામાં આવે છે. તા.૧૨/૧૧/૨૦૧૮નાં રોજ આશરે ૨૧:૦૦ કલાકે કારખાનાના પ્લાન્ટ નં-૧ (સાઇપર મેથ્રીક એસિડ ક્લોરાઇડ પ્લાન્ટ) ના રેસીડ્યુ ધરાવતા ૨૦૦ લી. કેપેસીટીના ફુલ-૨ ડ્રમને ફોર્કલીફ્ટ વડે શીફ્ટ કરતા સમયે અચાનક ફોર્કલીફ્ટમાં સ્પાર્ક થયેલ. જેના કારણે આસપાસમાં પડેલા રેસીડ્યુલના ડ્રમ તથા રેસીડ્યુ ન્યુટ્રલાઇઝેશન ટેંકમાં આગ પ્રસરી જવાથી ત્યા નજીકમાં કામ કરતા પાંચ શ્રમયોગીઓને આગમાં દાઝવાથી સારવાર અર્થે હીલીંગ ટચ હોસ્પીટલ ભરૂચ ખાતે ખસેડવામાં આવેલ. જ્યાં સારવાર દરમ્યાન શ્રમયોગી (૧) શ્રી પપ્પુ લાલ બૈરવા, ઉ.વ.-૩૯ નું તા.૧૩/૧૧/૧૮ ના રોજ સવારે ૧૦:૩૦ કલાકે શ્રમયોગી (૨) શ્રી કુમાર સીંગનું ઉ.વ.-૨૫ બપોરના આશરે ૧૫:૩૦ કલાકે અવસાન થયેલ અને અન્ય ત્રણ શ્રમયોગીઓ (3) શ્રી સુમનકુમાર પાસવાન ઉ.વ.-૨૨ (૪) શ્રી સંતોષ કુમાર ઉ.વ-૨૫ (૫) શ્રી અશોક બાબુજી પરમાર ઉર્ફે કાલીદાસ ઉ.વ.-૪૮ હાલ સારવાર હેઠળ છે.

(3) આમ, કારખાનામાં સદરહુ બનાવને કારણે બે શ્રમયોગીઓ અવસાન પામેલ છે અને અન્ય ત્રણ શ્રમયોગીઓને ઇજા થયેલ છે. આ પ્રાણઘાતક અકસ્માતની પ્રાથમીક તપાસ મુલાકાત દરમ્યાન જણાય છે કે કારખાનાનાં પ્લાંટ નં-૧નાં બિલ્ડિંગ તેમજ સ્ટ્રકચરને નુકસાન થયેલ છે તથા પ્લાન્ટ નં-૧નાં ઇલેકટ્રિકલ વાયરીંગનાં કેબલો તથા ઇલેકટ્રીક મોટરોને ભારે નુકસાન થયેલ છે. સદર પ્લાંટ નં-૧માં રો-મટેરીયલ તરીકે વપરાતા કેમીકલનાં ગુણધર્મો જોતા જલદીથી સળગી ઉઠે તેવા કેમીકલનો ઉપયોગ થાય છે આમ, સદર પ્લાંટને જો હાલની સ્થિતિમાંજ ઉત્પાદન પ્રક્રિયામાં લેવામાં આવે તો તેના બિલ્ડીંગ, સ્ટ્રકચર તેમજ ઇલેકટ્રીકલ ફિટીંગને કારણે ત્યા કામ કરતા શ્રમયોગીઓની જિંદગી અને સલામતીને તાત્કાલિક જોખમ ઉભુ થાય તેવી શકયતા છે. આથી હુ શ્રી ડી.બી.ગામીત, કારખાનાધારા-૧૯૪૮ની કલમ-૮ હેઠળ નીમાયેલ કારખાના નિરીક્ષક / આસિ.ડાયરેક્ટર, ઔધોગિક સલામતી અને સ્વાસ્થ્ય, ભરૂચ, કારખાનાધારા-૧૯૪૮ની કલમ-૪૦(૨) હેઠળ મળેલ સત્તાની રૂએ નીચે જણાવેલ સલામતીનાં સુચનોનું પાલન ના થાય ત્યા સુધી સદરહુ પ્લાંટ નં-૧નો કારખાનામાં ઉત્પાદન પ્રક્રિયામાં ઉપયોગ કરવા પર પ્રતિબંધ ફરમાવુ છુ.

સુચન – ૧ પ્લાંટ નં - ૧ નાં બિલ્ડીંગ નુકસાન થયેલ RCC સ્ટ્રકચરને રિપેર કરાવી તે મજબુત હોવા અંગેનુ કોમ્પીટન્ટ પર્સન પાસેથી તમુનો ૧-એ મા સ્ટેબીલીટી સર્ટી મેળવી રજુ કરવુ.

સુચન – ૨ પ્લાંટ નં - ૧ મા બળી ગયેલ ઇલેકટ્રીકીફીકેશન તથા મોટર દુર કરી તેની જગ્યાએ નવું ફ્લેમપ્રુફ ઇલેકટ્રીકીફેકેશન કરાવી તે સક્ષમ હોવા અંગેના ટેસ્ટ રિપોર્ટ સક્ષમ વ્યક્તિ પાસે મેળવી રજુ કરવું.

આ હુકમનો તાત્કાલિક અસરથી અમલ કરવા જણાવવામાં આવે છે અને ઉપરોક્ત સુચનોનું પાલન કરી જરૂરી આધાર પુરાવા સાથે નીચે સહિ કરનારને જાણ કરી લેખિત મંજુરી મળ્યા બાદ જ સદર પ્લાંટને ઉપયોગમાં લેવો.

(4) સદરહુ અકસ્માત અંગેની વિગતવાર તપાસ નોંધ તપાસ પુર્ણ થયે આપવામાં આવશે.

સ્થળ :- ભરૂચ
તા:- ૧૩/૧૧/૨૦૧૮

(ડી.બી.ગામીત)
આસી. ડાયરેક્ટર,
ઔધોગિક સલામતી અને સ્વાસ્થ્ય,
ભરૂચ

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HEMANI INDUSTRIES LIMITED

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

UNIT-III

Corporate Identity Number : U24114MH1994PLC076416

Ref. No.: HIL-3/18-19/2202

Date: 26.11.2018

પ્રતિ,
ડે. ડાયરેક્ટર
ઈન્ડ. સેફટી એન્ડ હેલ્થ
બહુમાળી બિલ્ડીંગ,
ભરૂચ

વિષય : પ્લાન્ટ નં ૧ ચાલુ કરવા માટે ની પરવાનગી બાબત:

સંદર્ભ : આપની મુલાકાત તારીખ ૧૩.૧૧.૨૦૧૮

સાહેબશ્રી જય ભારત સહ જણાવવાનું કે અમારી કંપની હેમાણી ઈન્ડ. લીમીટેડ, સી.એચ./૫, જી.આઈ.ડી.સી. દહેજ ખાતે તારીખ ૧૨.૧૧.૨૦૧૮ ના રોજ રાત્રે આસરે ૯:૦૦ વાગ્યે કંપનીના પ્લાન્ટ નં ૧ માં આગ લાગી હતી અને તમોએ તારીખ ૧૩.૧૧.૨૦૧૮ ના રોજ પ્લાન્ટની મુલાકાત કરેલ જે સંદર્ભમાં આપે મોને પ્લાન્ટ નં. ૧ બંધ કરવા માટે સુચન કરેલ જેનું પાલન અમોએ કરેલ હતું

ઉપરોક્ત વિઝીટ બાદ આપના સુચન મુજબ અમોએ બળી ગયેલા વાયરો બદલી નાખ્યા છે જે ફલેમપ્રુફ છે તેનો રિપોર્ટ આ સાથે બિડેલ છે.

વધુમાં અમે મોટરો ફલેમપ્રુફ લગાવી છે , ફલેમપ્રુફ મોટરનું સર્ટીફીકેટ આ સાથે આપેલ છે.

આપ સાહેબને નમ્ર અરજ છે કે અમોને ઉપરોક્ત પ્લાન્ટ નં. ૧ ચાલું કરવા માટે પરવાનગી આપશોજી.

સહકારની અપેક્ષા સાથે

આપનો વિશ્વાસુ (B. V. Pandya, M. Vadodara)

For Hemani Industries Limited,Unit- III

HEMANI INDUSTRIES LTD. Plot No. E/5/5 GIDC, Dahej, Dist. Bharuch

Authorised signatory

શ્રી. કલ્પકે
નાયબ નિયામક ઔદ્યોગિક
સલામતિ અને સ્વાસ્થ્ય
ભરૂચ 26-11-18

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Government of India
Ministry of Communications and Information Technology
Department of Electronics & Information Technology, Standardisation Testing & Quality Certification Directorate

ELECTRONICS REGIONAL TEST LABORATORY (EAST)

COPY REPORT

TEST REPORT ON 3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR

1.0 SCOPE

1.1 Service Request No.	:	TE/0094/07-12
1.2 Test Report No.	:	ERTL(E)/TES/C184/0073/11-12 Date : 11/12/2012
1.3 Requested by (Name & Address of the organisation)	:	CROMPTON GREAVES LIMITED LT MOTOR DIVISION A6/2, MIDC AREA, AHMEDNAGAR 414111-

1.4 Description , Identification of the item to be tested

Item	:	3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR
Make	:	CGL
Model	:	E160L
Sl.No.	:	PROTOTYPE
Qty.	:	2

1.4.1 Applicable Spec.of the item(s) tested:

415V+/-10%, 50HZ+/-5%,5.5 TO 18.5KW,2 TO 8 Pole,'F'CLASS,C.I

1.4.2 Characterisation and condition of the item	Characterisation	:	Not applicable /
	Condition	:	Satisfactory /

1.5 Date of item receipt of item	:	29/08/2012
1.6 Date of start of testing	:	29/08/2012
1.6.1 Date of completion of testing	:	11/12/2012
1.7 Location where testing performed	:	On site
1.8 Ambient condition during measurement	:	Max. 31°C At site
1.9 Spec. used for testing	:	IS/IEC 60079-0:2004, IS/IEC 60079-1:2007,GAS GROUP I,IIA,IIB
1.9.1 Details of non-standard method followed (if any)	:	NIL

HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC, Dahej, Dist. Bharuch

ERTL-East, Kolkata, Ministry of Comm. & Info. Tech. Govt. of India

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Ministry of Communications and Information Technology
Department of Electronics & Information Technology, Standardisation Testing & Quality Certification Directorate

ELECTRONICS REGIONAL TEST LABORATORY (EAST)

COPY REPORT

ELECTRONICS REGIONAL TEST LABORATORY (EAST) SALT LAKE CITY, BLOCK – DN, SECTOR – V, KOLKATA – 700 091	TEST REPORT NO. ERTL(E) / TES / C184 / 0073 / 11 – 12	
REPORT ON : 3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR (E160L)	PAGE 02	OF 07

2.0 TEST RESULT:

Sl. No.	Test or Environment	Clause No.	Quantity Tested	Quantity Failed	Specification Limit	Test Result	Notes
1.0	Assessment & tests – Applicable / Not applicable, Clause wise	—	—	—	—	Refer Annexure-I	—
2.0	Documentation on type of protection " Flameproof"	24.0 of IS/IEC 60079-0:2004 & respective clauses of IS/IEC 60079-1:2007 as shown against Sr. no. (i) to (x) in the spec. limit column	1	0	Documents submitted by the manufacturer shall fully and correctly describe the following safety features, as applicable for the DUT. i) Equipment grouping & temperature classification ii) Flameproof joints iii) Cemented joints iv) Operating rods v) Shafts & bearings vi) Light transmitting parts vii) Breathing & draining devices viii) Fasteners, associated holes & blanking elements ix) Material & mechanical strength of enclosures x) Entries for flameproof enclosures	Complied	Certified Drawing Nos: i) AA8331R0, Dated: 30.07.2012 ii) AA83332R0, Dated: 30.07.2012, iii) QA8348R0 dated 02.09.2012 are enclosed to this report as Annexure-II.
	Compliances of prototype or sample with documents.	25.0 of IS/IEC 60079-0:2004	1	0	The prototype submitted for the type test shall comply with the manufacturer's documents referred to above.	Complied	i) A brief description on the construction & feature of the DUT as prepared by the manufacturer is enclosed to this report as Annexure-III. ii) Total measurement uncertainty at 95% confidence level for : Length:0.03mm Diametral clearance: 6µ
4.0	Clearance of the Ventilating system	17.3 of IS:13346-2004	1	0	Clearances between the external fan and it's hood, ventilation screen and their fasteners shall be at least 1/100 of the maximum diameter of the fan with maximum value of 5 mm (1 mm as special case) and minimum value of 1 mm.	Complied	a) Cooling Fan diameter: 209.0mm b) Axial clearance outward: 19.6mm c) Radial clearance between cowl & Fan: 51.0 mm d)Axial clearance inward:17.5mm

HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC, Dahej, Dist. Bharuch

B Deb
Sc 'F' &

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Department of Electronics & Information Technology, Standardisation Testing & Quality Certification Directorate

ELECTRONICS REGIONAL TEST LABORATORY (EAST)

COPY REPORT

ELECTRONICS REGIONAL TEST LABORATORY (EAST) SALT LAKE CITY, BLOCK – DN, SECTOR – V, KOLKATA – 700 091	TEST REPORT NO. ERTL(E) / TES / C184 / 0073 / 11 – 12		
REPORT ON : 3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR (E160L)		PAGE 04	OF 07

2.0 TEST RESULT:

Sl. No.	Test or Environment	Clause No.	Quantity		Specification Limit	Test Result	Notes
			Tested	Failed			
7.0	Marking	29.0 of IS/IEC 60079-0:2004	1	0	I) The electrical apparatus shall be marked legibly on the main part. II) The marking shall include: a) the name of the manufacturer or his registered trade mark b) the manufacturer's type identification c) the symbol 'Ex' d) the symbol(s) for the type of protection(s) concerned e) the symbol for the group of the electrical apparatus f) the temperature class or the maximum surface temperature, or both for Group II apparatus. g) serial number h) name and the mark of the testing, approving and certification body and the corresponding references i) the symbol 'X ' for special conditions of safe use, if any III) the markings (c) to (f) shall be placed in order to which they are given above IV) the symbol for the main type of protection shall appear first and be followed by the symbols for other types of protection, if applicable	Complied	Refer certified drawing No: AA8331R0, Dtd: 30.07.2

ERTL (East) Kolkata Ministry of Comm. & Info. Tech. Govt. of India

B Deb
Sc 'F'

HEMANI INDUSTRIES LTD. Plot No. C/6, Distt. Bharuch

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 01/12/2018 14:22:00 from IP No: 103.17.83.243.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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Ministry of Communications and Information Technology
Department of Electronics & Information Technology, Standardisation Testing & Quality Certification Directorate

ELECTRONICS REGIONAL TEST LABORATORY (EAST)

ELECTRONICS REGIONAL TEST LABORATORY (EAST) SALT LAKE CITY, BLOCK – DN, SECTOR – V, KOLKATA – 700 091	TEST REPORT NO. COPY REPORT ERTL(E) / TES / C184 / 0073 / 11 – 12	
REPORT ON : 3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR (E160L)	PAGE 05	OF 07

2.0 TEST RESULT:

Sl. No.	Test or Environment	Clause No.	Quantity Tested	Quantity Failed	Specification Limit	Test Result	Notes
8.0	Determination of the explosion pressure (reference pressure) i) To ignite an explosive mixture inside the enclosure (DUT) and measure the pressure developed by the explosion. ii) Three tests [five tests where there is presumption of pressure piling, for Gr. IIB, five more tests with (24±1)% CH4/H2 mixture (85/15)] are to be made with each of the following explosive mixtures to be used in volumetric ratio with air and at atmospheric pressure (as applicable) : Gas Group — % of Gas I — 9.8 ± 0.5, methane IIA — 4.6 ± 0.3, propane IIB — 8.0 ± 0.5, ethylene IIC — 14.0 ± 1.0, acetylene, 31.0 ± 1.0, hydrogen iii) Applicable up to the minimum ambient temperature of -20°C	15.1.2 of IS/IEC 60079-1:2007	1	0	To measure highest value of the maximum smoothed pressure	Refer Annex-IV for maximum explosion pressure of the Motor & Terminal Box.	i) Reference Pressure was measured both in stationary and running condition for Gas Group I & IIB creating ignition at drive end, non-drive end & terminal box. ii) Total measurement uncertainty at 95% confidence level for: Gas Mixture: 2.1% Pressure: 3.2%
9.0	Overpressure test (static) i) The relative pressure applied: 1.5 times the reference pressure. ii) The period of application of the pressure shall be at least 10s. iii) The test is made once.	15.1.3.1 of IS/IEC 60079-1:2007	1	0	The enclosure shall suffer i) no permanent deformation or damage, affecting the type of protection ii) no joint has been permanently enlarged iii) no leakage through the wall of the enclosure	Complied	i) Carried out at 6.5 bar for Main Housing & 8.5 bar for Terminal Box for 1 minute. ii) Total measurement uncertainty at 95% confidence level for: Gauge Pressure: 4.7% Time: 1.2%

HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC, Dahej, Dist. Bharuch

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Sc 'F' &
Head (TO-III)

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Government of India
Ministry of Communications and Information Technology
Department of Electronics & Information Technology, Standardisation Testing & Quality Certification Directorate

ELECTRONICS REGIONAL TEST LABORATORY (EAST)

ELECTRONICS REGIONAL TEST LABORATORY (EAST) SALT LAKE CITY, BLOCK – DN, SECTOR – V, KOLKATA – 700 091	TEST REPORT NO. ERTL(E) / TES / C184 / 0073 / 11 – 12	
REPORT ON : 3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR (E160L)	PAGE 06	OF 07

2.0 TEST RESULT:

Sl. No.	Test or Environment	Clause No.	Quantity Tested	Quantity Failed	Specification Limit	Test Result	Notes
16.0	Test for non-transmission of an internal ignition. Electrical apparatus of Groups I, IIA, IIB and IIC (as applicable) i) Gaskets are to be removed. ii) The flamepath lengths of spigot, cylindrical and flanged joints shall not be greater than 115% of the minimum lengths stated by the manufacturer. iii) The length of threaded joints shall be according to Table 6 of IS/IEC 60079-1:2007. iv) Flanged gaps of spigot joints, where width of the joint L consists only of a cylindrical part shall be enlarged to values of not less than 1 mm for Group I and IIA, not less than 0.5 mm for Group IIB and not less than 0.3 mm for Group IIC. v) The experimental gap (i_E) shall be as follows:- a) $0.9\ i_C \le i_E \le i_C$ for Gas Group I, IIA, IIB b) $1.35\ i_C \le i_E \le 1.5\ i_C$ for Gas Group IIC where i_C is the maximum constructional gap as specified in the manufacturer's drawing. vi) The explosive mixtures to be used in the enclosure (DUT) and test chamber in volumetric ratio with air and at atmospheric pressure are as follows (as applicable) : Group — % of Gas I — (12.5 ± 0.5) methane - hydrogen [(58 ± 1) methane & (42 ± 1) hydrogen] IIA — (55.0 ± 0.5) hydrogen IIB — (37.0 ± 0.5) hydrogen IIC — (27.5 ± 1.5) hydrogen & (7.5 ± 1.0) acetylene. vii) The tests are repeated five times with the above gas mixtures. viii) Applicable up to the maximum ambient temperature of +60°C	15.2.1.1 & 15.2.2.1 of IS/IEC 60079-1: 2007	1	0	The ignition shall not be transmitted to the test chamber	Complied	i) Flame transmission tests were conducted for Gas Group I & IIB for main housing and Terminal Box with certified & approved blanking plugs. ii) Total measurement uncertainty at 95% confidence level for: Gas Mixture: 2.1%
17.0	Test for Sealing box with setting compound: Pressure : 3000 KPA Duration: 10 seconds	C.2.1.3 of IS/IEC 60079-1: 2007	1	0	The blotting paper shall be free from any trace of leakage	Complied	Total measurement uncertainty at 95% C.L.: Pressure: 4.2% Time: 1.2%

ERTL(E), Kolkata
Ministry of Comm. & Info. Tech. Govt. of India

HEMANI INDUSTRIES LTD
Plot No. CH/5, GIDC, Jhagadia, Dist. Bharuch

B Deb
Sc 'F' &
Head (TO-II)

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 01/12/2018 14:21:42 from IP No: 103.17.85.243.
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Department of Electronics & Information Technology, Standardisation Testing & Quality Certification Directorate

ELECTRONICS REGIONAL TEST LABORATORY (EAST)

COPY REPORT

TEST REPORT ON : 3 PHASE IE2 FLAMEPROOF INDUCTION MOTOR

Test Report No. : ERTL(E)/TES/C184/0073/11-12
Date : 11/12/2012

3.0 Equipment used

Pl. see the ANNEXURE-'EQUIPMENT USED' for details of equipment used for testing

Pl. see the ANNEXURE-'R' for details of customer's equipment used for testing

4.0 Remarks (if any)

1. Justification on permissible variation/alternative features as applicable have been detailed in Annexure V.

2. The Laboratory has not conducted any test to confirm the IE2 characteristics as per IS 12615:2011.

3. It complies with the requirements of IS/IEC 60079-0:2004 & IS/IEC 60079-1:2007 for Gas Group I, IIA, IIB.

RELEASED BY (signature & date) 19.12.12

SONALI JANA
Scientist-'C'
Electronics Regional Test Laboratory (East)
STQC Directorate, Deptt. of Info. Technology
Ministry of Comm. & Info. Technology
Government of India
Kolkata-700 091

Govt. of India
Ministry of Comm. & Info. Tech.

HEMANI INDUSTRIES LTD.

A. Notarized Affidavit for Revocation Application (NDA) Uploaded in XGN on 01/12/2018 14:21:42 from IP No: 103.17.83.243.
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PARESH SHAH & ASSOCIATES
Surveyors & Loss Assessors - Lic. No. 72460 • Govt. Regd. Valuer (Govt. of India)
Industrial Competent Persons (Govt. of Gujarat) • Chartered Engineer • Arbitrator (MICA)

CONSULT/COMPETENT PERSON/2018-19 — 20th November, 2018

COMPETENT PERSON
Form No. 1 A
(Prescribed under Rules 3-C)

CERTIFICATE OF STABILITY

1.	NAME OF THE FACTORY	:	**HEMANI INDUSTRIES LTD.**
2.	VILLAGE, TOWN & DISTRICT IN WHICH THE FACTORY IS SITUATED	:	PLOT NO. CH-5 G.I.D.C, DAHEJ, TA – VAGRA, DIST- BHARUCH.
3.	FULL POSTAL ADDRESS OF THE FACTORY	:	AS ABOVE
4.	NAME OF THE OCCUPIER OF THE FACTORY	:	MR. D.N. RAI
5.	NAME OF THE MANUFACTURING PROCESS TO BE CARRIED IN THE FACTORY	:	META PHENOXY BENZALDEHYDE,DV ACID CHLORIDE, CYPER METHRIN TECH, ALPHAMETHRIN TECH, PERMETHRIN TECH.
6.	Number Of Floors On Which Workers Will be Employed	:	G.F. + 3.

I certify that, I have inspected the premises, the plans of which have been approved by the chief inspector by his letter **No:DIR/IS & HF-PLN/762/10,DTD:9/8/2010** examined the various parts including the foundation with special references to the machinery, plant etc. that have been installed. I am of the opinion that all the works of engineering construction in the premises is/are structurally sound and that its/their stability will not be endangered by its/their use as a factory/part of a factory for the MANUFACTURING OF **META PHENOXY BENZALDEHYDE, DV ACID CHLORIDE, CYPER METHRIN TECH ALPHAMETHRIN TECH, PERMETHRIN TECH** WORK for which the machinery plant etc. installed are intended.

PARESH S. SHAH COMPETENT PERSON AHMEDABAD

Paresh S. Shah
B.E. Civil, M.I.E., F.I.V., SLA,
C.P. Certificate U/S, 6 & 112,
No. GUJ/DISH/CPT/A/0167/2014,
Valid from dt. 27-04-2018 to 26-4-2019
Validity of Certificate 20-11-2018 to 19-11-2023

HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC, Dahej, Dist. Bharuch

Hemani industries GIDC Bharuch 201118

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 01/12/2018 14:21:42 from IP No: 103.17.83.243.
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H.M. ELECTRICAL
OFF.:9662539987
ELECTRICAL CONTRACTOR & CONSULTANT
Govt. Approved Licence Contractor
Sp. In USFD & GMP Based FLP & Non FLP Clean Room Installation
H.O. 28/A Avishkar Co. Op. Housing Society, GIDC, Ankleshwar-393 002. Dist. Bharuch (Gujarat)
Br.O. 203, Sunbright Appartment Nr. IBP Petrol Pump Chharwada Road, Vapi.Dist. valsad (Gujarat)
Web.: www.hmelectrical.co.in • E-mail.: hmelectrical@yahoo.com

Date : 22.11.2018

Sub : PLANT 1 CABLE TESTING REPORT

Here we submit report for the cable status after fire .

We checked random cable on dated 13/11/18 with megger Sr no: I/QSC-2314 ,so fined out randomly cable not for usable reason of so many cable between phase short,some cable phase short with armored, some cable insulation resistance value zero.

Thanks & Regards.

H.M. ELECTRICAL

AUTHORISED SIGNATORY

H. M. ELECTRICAL * APPROVED * ANKLESHWAR

HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC, Ankl. Dist. Bharuch

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Annexure –6

Photos of Column/Condensate receiver with blower







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भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

गुजरात गुजरात GUJARAT BM 997901

स्टे. नं. ....5225.... तारीख ..30/11/2018

रु. ...100.... कुल किंमत ...100.... कुल नंग ...1

स्टेम्प लेनारનું નામ ....Mahesh Madhavji Sarvan

સ્ટેમ્પ લેનારનું સરનામું ...Ank. Bha. Gu. Ele, Vag., MS

સ્ટેમ્પ લેવા આવનારનું નામ .....Nitin K. Dama

સ્ટેમ્પ લેવા આવનારનું સરનામું .....Hemani Ind. Ltd.

સ્ટેમ્પ લેવા આવનારની સહી .....

પી. એસ. પટેલ
સ્ટેમ્પ વેન્ડર, લા.નં. ૨/૮૯,
કિરણ કોમ્પ્યુટર સેન્ટર,
સમડી ફળીયા, અંકલેશ્વર

NOTARY MAHESH M SARVAN Ankleshwar Dist. Bharuch Regd. No. NTR 464/02 GOVT. OF GUJARAT (INDIA)

MAHESH M. SARVAN NOTARY GOVT. OF GUJ. 30 NOV 2018 Serial No. 21924 REGD NO NTR 464/02 DIST BHARUCH

UNDERTAKING

I, Nitin.K.Dama, aged 48 years, **Director** of **M/s. HEMANI INDUSTRIES LTD., PLOT # CH-5 & E-362, GIDC, DAHEJ, TAL: VAGRA, DIST: BHARUCH-392130, (Guj.)** hereby solemnly undertake as below:

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R CNA. CMA is produced duri[illegible]MAC manufacturing. After CMA, we do chlorination with reacting it with TC (Thionyl C[illegible]de), isomerisation and distillation to get CMAC. So by Producing CMA we are reducing the pollution load. Its quantity may be included with CMAC production capacity. 1, R CMA quantity will be 3 tons per month.

The DCP is produced as 30% solution in xylene. This DCP is used to produce Dicamba. We have CCA for plot CH-5 to produce 100 Tone/Month, Metamitron/ Glyphosate or any herbicide. Dicamba is a herbicide product. The proof of the same is enclosed herewith as an **Annexure-1.** We have CTE to produce Dicamba in plot no. 362. After merger we shall be able to increase the capacity from 300 to 400 Tone of Dicamba in month.

Alpha Cypermethrin and Alphamethrine is same product. Please refer CAS No. 67375-30-8 and Molecular formula $C_{22}H_{19}CL_2NO_3$. We have obtained the EC/CTE/CCA for Alphamethrine.

We had obtained EC vide letter No. J-11011/378/2013-IA II(I) dated Jan. 10, 2018.

We had obtained CTE vide No. GPCB/BRCH-B/CTE-256/ID-44626/ 36882 dated Sept. 7, 2016.

We have obtained amendment to Consent to Establish (CTE) vide letter No. GPCB/BRCH/B-CCA-33(10)/ID-12155/444390/444468 dated Feb. 14, 2018 for merger of ID-12155 and ID-44626.

Therefore, we have applied for CC&A amendment application vide Inward No. 148290 dated 29.11.2018 based on obtained CTE amendment for merger.

In CC&A application vide inward No. 133074 dated 14.03.2018 we have also applied for Dicamba. During CCA visit Dicamba production was going on.

(2) In ETP area secondary clarifier sludge transfer line was leaking from bottom. The line has replaced and ETP area is cleaned. Now, we have started the PCC work.

For your reference we enclosed photos of recycle lineas an **Annexure-2.**

(3) TOC meter was in working condition during the GPCB visit. The officer checked the TOC value on TOC meter and confirmed.

For your reference we have enclosed photos of TOC Analyzer System as an **Annexure-3.**

(4) There was leakage in Secondary clarifier. Therefore, Bioiogical treatment was disturbed. We attended the problem immediately & Now, results found OK.

Due to leakage in secondary clarifier line, our aeration treatment was disturbed. We attended problem. Now, results found under norms.

(5) We have disconnected this boiler.

(6) We had obtained EC vide letter No. J-11011/378/2013-IA II(I) dated Jan. 10, 2018. There we have taken permission for 25 THP Boiler.

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We have obtained amendment to Consent to Establish (CTE) vide letter No. GPCB/BRCH/B- dated Feb. 14, 2018 for merger of ID-10[illegible] and ID-44626.

We have also obtained CCA vide letter no. GPCB/BRCH/B-CCA-33(7)/ID-12155/322404 dated July 27, 2015. We have permission for Boiler No. 1 & 2. Now, we shall increase the production capacity so we have started the construction of Boiler.

(7) Due to onsite incinerator breakdown and Common incinerator site shutdown, process residue stock was accumulated. Now, we have started the on-site incinerator as well as dispatched for incineration at common incinerator of M/s. BEIL and we have also dispatched for Co-processing to M/s. RSPL.

Within 15 days we shall be able to dispose the entire stock.

For reference we enclosed list of manifest after 12/10/2018 to till date as an **Annexure-4.**

(8) We have complied all directions given by Factory Inspector after the accident and we shall also take care for the same in future.

Directions of factory inspector & compliance report is attached as **Annexure-5.**
The opens pit where the fire occurred has covered. We have condenser provided column/Condensate receiver with blower, to collect the organic vapours. This will chock the fugitive emissions.

The photograph of the same is enclosed as an **Annexure-6.**

(9) We have informed Regional Officer of the Board at 9.30 PM on Nov. 12, 2018 by telephone.

What is stated above is true to the best of my knowledge and belief.

For **M/S.HEMANI INDUSTRIES LTD.**

Nitin Dama

Nitin.K.Dama

(Director)

Place: **Dahej**

Date: **30-11-2018**

NOTARY
MAHESH M SARVAN
ANKLESHWAR
DIST BHARUCH
GOVT. OF GUJARAT

MAHESH M. SARVAN
NOTARY
(Govt. of Guj.) INDIA
F-1, Indraprasth Complex,
Nr. Vijaya Bank, GIDC, Ank-2.
Reg. No. NTR-464[illegible], Mo. 9825413243

NOTARY NOTARIAL NOTARIAL NOTARIAL NOTARIAL

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Annexure –8

Bank Guarantee

November 27, 2018 GPCB ID:-12155

TO
MR. A V.SHAH

UNIT HEAD BHARUCH
GUJARAT POLLUTION CONTROL BOARD
PARAYAVARN BHAVANSECTOR-10-A
GANDHINAGAR 382010

Subject: Submission of Bank Guarantee letter in continuation of Revocation Application against Closure Order.
Ref : 1. Closure Order No. GPCB / BRCH/ B-CCA33(8) /ID-12155/475532 Dated 14.11.2018
2. Revocation Application dated 20.11.2018

Dear Sir,

This has reference to the above. We are hereby submitting **Bank Guarantee Rupess 10 lack** Continuation of Revocation Application against Closure order.

Kindly consider our case in sympathetic manner and revoke direction.

Thanking you.

ForHemani Industries Ltd

Nitink.Dama

Director

27/11/18
Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382010

Copy :

1. Mr R. R. Vyas
(Regional Officer Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar.
Bharuch -392015, Gujarat.

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ગુજરાત GUJARAT

BM 997856

સ્ટે.નં.: ૧૦૪૨ તારીખ.: ૨૨/૧૧/૧૮
રૂ. ૧૦૦ કુલ નંગ.: ૧૫ કુલ રૂ.: ૧૫૦૦
સ્ટેમ્પ લેનારનું નામ.: હેમાની ઇન્ડસ્ટ્રીઝ લી., દહેજ
સ્ટેમ્પ લેનારનું સરનામું .: પ્લોટ નં.: ૫, જી.આઇ.ડી.સી., અંકલેશ્વર
સ્ટેમ્પ લેવા આવનાર નામ .: પ્રકાશ આઈ. પટેલ
સ્ટેમ્પ લેવા આવનારનું સરનામું.: ૪૩, હર્ષ પાર્ક, અંકલેશ્વર
સ્ટેમ્પ લેવા આવનારની સહી.: .....

પેઇન્ટર ઝેડ. એસ
સ્ટેમ્પ વેન્ડર લા.નં.: ૮/૧૮
૬, મ્યુનીશીપલ શોપીંગ સેન્ટર,
પોલીસ સ્ટેશનની લાઇનમાં,
યૌટાબજાર, અંકલેશ્વર.

Bank Guarantee No: 3003IPEBG180058

TO,

GUJARAT P[illegible]LUTION CONTROL BOARD PARAYAVAN BHAVAN

SECTOR 10-[illegible]

GANDHINAGA[illegible]382010

For

B[illegible] Guarantee No.: 3003IPEBG180058

[illegible] No	3003IPEBG180058
B[illegible] AMOUNT	Rs.1,0,00,000/-(Rupees Ten Lakh Only
F[illegible] DATE	26-11-2018
[illegible] Expiry Date	26-11-2019
BG Claim Expiry Date	26-11-2019

कृते बैंक ऑफ इंडिया
For BANK OF INDIA

मुख्य प्रबंधक / Chief Manager

A. Notarized Affidavit for Revocation Application (NOA) Uploaded in XGN on 01/12/2018 14:20:34 from IP No: 103.17.83.243.
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Bank Guarantee No: 3003IPEBG180058

The consideration of Gujarat Pollution Control Board Gandhinagar ("the beneficiary') having agreed to exempt **M/s Hemani Industries Ltd.** (UNIT-III) Dahej (hereinafter called "the said contractor(s)') from the demand, under the terms and condition of an agreement dated 14/09/2012 made between Gujarat Pollution Control Board Gandhinagar and **M/s Hemani industries Ltd** (UNIT -III). Dahej (hereinafter called "the said agreement") security deposit for the fulfillment by the said contractor (s) of the terms and condition in the said agreement, on production of a Bank guarantee for **Rs.10,00,000/-(Rupees Ten Lakh Only).** We Bank of India, a company incorporated under the Companies Act, 1956 and carrying on the business of Banking under the banking regulation act, 1949 and having its registered office at "Star House C-5, 'G' Block BandraKurla Complex, Bandra (E) Mumbai 400051 and branch office at plot no C/3/10-D, OLD N.H.No. 8 Ankleshwar Industrial Estate branch Ankleshwar Dist Bharuch Pin 393002 agree to pay the beneficiary an amount not exceeding **Rs.10,00,000/-(Rupees Ten Lakh Only)** against the loss or damage caused to or suffered or would cause of suffered by the beneficiary by reason of breach by the said contractors of any of the terms or conditions contained in the said agreement.

1. WE Bank Of India Ankleshwar I.E Branch undertake to pay the amounts due and payable under this guarantee without any demur, merely, on a demand from the beneficiary stating that the amount claimed is due way of loss or damage caused to or would be caused to or suffered by the beneficiary by reason of any branch by the said contractor(s) of any of the terms or conditions contained in said agreement or by reason of the contractor's failure to perform the said agreement, any such demand on the bank shall be conclusive as regard the amount and payable by the Bank under this guarantee However our liability under this guarantee shall be restricted to an amount not exceeding **Rs.10,00,000/-(Rupees Ten Lakh Only).**

2. We Bank of India Ankleshwar I.E Branch further agree that the guarantee terms Gujarat Pollution Control Board Gandhi nagar certifies that the terms an condition of the said agreement have been fully and properly carried out by the said Contractors and accordingly discharges the guarantees,

3. The contract of Bank guarantee shall remain in operation for a period of 12 months (period for which guarantee is required to be mentioned here) only after the date on which of this contractor is signed by the parties. The Demand is any for payment under the terms of this contract is signed by the parties. The Demand if any for payment under the terms of this contract shall e made by the right pursuant to such demand any court or tribunal in accordance with law.

4. We Bank of India Ankleshwar I.E Branch further agree with the beneficiary shall have the Fullest liberty without our consent and without accepting in manner our Obligation here under to very any of the terms and condition of the said agreement or to extend time of performance they said 'Contractors from time or to postpone for any time of the power exercisable by the beneficiary against the said contractors and to forbear or enforce any of the terms and conditions relating to the said agreement and we shall not be relived from our liability by the reason of any variation or extension granted to the said contractors or for any forbearance or omission on the part of beneficiary or any indulgence by me beneficiary to the said contractors or by any such matter or thing whatsoever which under the law relating to Sureties which would but for this provision have affect of so reliving us, The guarantee money from the Bank, assess and finally quantify the actual Loss/Damage and will setting the account of the contractors/ suppliers Viz M/s. Hemani Industries Ltd. UNIT-III Dahej shall pay the residual dues payable to the contractor / supplier (all relating to the contract of respect of which the guarantee has been issued and at least to the extent of payments made by the Bank)to through the Bank and shall not pay the dues, in any event directly to the contractor/suppliers.

BANK OF INDIA / बैंक ऑफ इंडिया ANKLESHWAR BRANCH

कृते बैंक ऑफ इंडिया
For BANK OF INDIA

मुख्य प्रबंधक / Chief Manager

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5. We Bank of India lastly undertake not to revoke this guarantee during its currency except with the previous consent of the beneficiary in writing.

> This Guarantee shall not exceed **Rs.10, 00,000/. (Rupees Ten Lakh Only)**

> This Bank Guarantee shall be valid up to 26-11-2019

> We are Liable to pay the Guarantee amount or any part hereof under this Bank Guarantee only if serve upon us written claim or demand on or before 26-11-2019

Notwithstanding anything contained hereinabove, our liability under this guarantee is limited to Indian Rs.10, 00,000/- (Ten Lakhs only) and our guarantee shall remain in force until 26/11/2019. Any claim under this guarantee must be received by us on or before the expiry of this bank guarantee i.e. 26-11-2019. If no such claim has been received by us by the said date, the rights in the said guarantee shall be ceased. However, if such a claim has been received by us by the said date, all the rights of the corporation under this guarantee shall be valid and shall not cease until we have satisfied that claim.

In witness whereof, the bank through its authorized officer, has set its hand and stamp on this 26th day of Nov 2018

Place : Ankleshwar

Dated: 26/11/2018

The confirmation of this Bank Guarantee is available with our controlling office. The beneficiary in his own interest should obtain such confirmation from the controlling office at the following address

Zonal Manager, Bank of India.
Vadodara Zone, Credit Department,
Subhanpura,Ellora Park,
Vadodara-390007

(Suresh Burde)

Officer

कृते बैंक ऑफ इंडिया
For BANK OF INDIA

मुख्य प्रबंधक / Chief Manager

(Anand Bhatt)

Chief Manager

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Annexure –9

HAZOP Study Certificate

HEMANI	HEMANI INDUSTRIES LIMITED
	HAZOP STUDY REPORT

CERTIFICATE

We are pleased to certify that this HAZOP Study Report of Company has been conducted by us.

HAZOP STUDY is a legal requirement As per the rules 10 to 13 under Manufacture, storage and import of Hazardous chemicals rules, 2000 and environment (protection) Act, 1986.

It is obligatory of the occupier to carry out a "HAZOP Study", as required under item no. (II) (2) of the format for application of the Site Appraisal Committee and as per the Schedule 1 of the Factories Act under Section 2(cb) - Item No. 11 of the Schedule.

The Executive Summary is given in the beginning to highlight the important summary of our report and methodology of the HAZOP Study carried out for : Limited.

FOR VAIBHU SAFETY CONSULTANT

VAIBHU SAFETY CONSULTANTS VADODARA Authorised Signatory

Authorized Signatory

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Annexure –10

Monthly Patrak

Monthly Report from Industry — Form No D2

Gujarat Pollution Control Board — October , 2018

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEE-90486,15/01/2023

5. CCA No . & Date of Expiry : AWH-94553, 14/07/2020

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=12885,Kilo Litre=16716

Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 32589 / 1289 / 12697 / 141

9. Electricity consumed in PRODUCTION : 1836843 **ETP/CETP :** 72689 **APCM :** 71458

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,.... Any Other,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,ldo,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,herbicide a)dicamba (t),kcl solution 20%,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : APCM Up gradation ,Cleaner Production Technique,ETP Up gradation

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=333.260,INC. Waste for Incineration=162.730,Co-Incineration Waste to other Industry=256.940,Recyclable to Regd Recyclers=3.090,Trucks despatched=54

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

October , 2018

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	2896.000-M.T	
FUE	LDO	ldo	3.422-KLT	
FUE	GAS	Natural Gas	46892.000-MT3	
GAS		HCL in Incinerator	21.346-NM3	
GAS		Hcl in Process	9.830-NM3	
GAS		PM in Boiler	57.280-NM3	
GAS		PM in Incinerator	78.680-NM3	
GAS		So2 in Boiler	85.360 NM3	
GAS		So2 in Process	34.260-NM3	
PRD	86021	alluminium chloride solution 25%	1303.730-M.T	
PRD	86015	alphamethrin	34.275-M.T	
PRD	86019	ammonium chloride 75-80% wet	44.640-M.T	
PRD	154567	bromo benzene	80.000-M.T	
PRD	86020	cupric chloride solution	38.320-M.T	
PRD	86014	cypermethrin	251.480-M.T	
PRD	153261	deltamethrin tech.	10.800-M.T	
PRD	86013	dv acid chloride	198.890 M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	281.880-KLT	
PRD	312971	herbicide a)dicamba (t)	46.005-M.T	
PRD	86022	kcl solution 20%	581.230-M.T	
PRD	22334	meta phenoxy benzaldehyde	113.850-M.T	
PRD	153263	metamitron tech.	110.000-M.T	
PRD	86016	permethrin	33.450-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	401.830-M.T	
PRD	86023	spent sulphuric acid 55%	269.830-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
775182-31/10/2018	GJ4X5981-31/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.980 MTS (20.3)
775139-31/10/2018	GJ12BT5312-31/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 32.990 MTS (35.3)
775138-31/10/2018	GJ16Z5333-31/10/2018	Using OWN TSDF Facility	HDPE DRUMS 0.920 MTS (33.1)
774933-31/10/2018	GJ12BW0044-31/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.090 MTS (20.3)
774573-30/10/2018	GJ16Z2461-30/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	DISTILLATION RESIDUE 7.610 MTS (20.3)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

October , 2018

774571- 30/10/2018	GJ37T8877- 30/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 26.640 MTS (35.3)
774019- 30/10/2018	GJ12BW0026- 30/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.020 MTS (20.3)
773920- 29/10/2018	GJ21T5407- 29/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.850 MTS (20.3)
773492- 29/10/2018	GJ12BW0026- 29/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 10.020 MTS (20.3)
772374- 27/10/2018	GJ12BW0044- 27/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.490 MTS (20.3)
772229- 26/10/2018	GJ12AZ3883- 26/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 33.120 MTS (35.3)
771638 25/10/2018	GJ16Z2461 25/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 9.240 MTS (20.3)
771575- 25/10/2018	GJ21T5405- 25/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 7.910 MTS (20.3)
771255- 25/10/2018	GJ12BW0044- 25/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.650 MTS (20.3)
771147- 24/10/2018	GJ12BW3718- 24/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 1.480 MTS (35.3)
771146- 24/10/2018	GJ12BW3718- 24/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 39.000 MTS (35.3)
771138- 24/10/2018	GJ12BW0026- 24/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 10.310 MTS (20.3)
770643- 24/10/2018	GJ12BW0044- 24/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 10.410 MTS (20.3)
770425- 23/10/2018	GJ16X7538- 23/10/2018	Using OWN TSDF Facility	Distillation Residue 0.880 MTS (33.1)
770225 23/10/2018	GJ23Y7453 23/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 25.350 MTS (35.3)
770224- 23/10/2018	GJ19X4523- 23/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.500 MTS (20.3)
769621- 22/10/2018	GJ12BT5150- 22/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 37.890 MTS (35.3)
769617- 22/10/2018	GJ19X4523- 22/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 9.070 MTS (20.3)
769402- 21/10/2018	GJ12BW0026- 21/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.720 MTS (20.3)
769393- 21/10/2018	GJ12BW0044- 21/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.950 MTS (20.3)
769300- 21/10/2018	GJ18AX0293- 21/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 26.250 MTS (35.3)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

October , 2018

769245- 21/10/2018	GJ12AT5325- 21/10/2018	Eco Care Infrastructures Pvt Ltd [48212]	Chemical Sludge From Waste Water Treatment 22.480 MTS (35.3)
769215- 21/10/2018	GJ19X4924- 21/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 9.090 MTS (20.3)
769205- 21/10/2018	GJ19X5509- 21/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.080 MTS (20.3)
769299- 21/10/2018	GJ19X4417- 21/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.430 MTS (20.3)
769032- 20/10/2018	GJ19X4523- 20/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.840 MTS (20.3)
768905- 20/10/2018	GJ19X5509- 20/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.320 MTS (20.3)
768581- 19/10/2018	GJ19X4523- 19/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.760 MTS (20.3)
768576- 19/10/2018	GJ04W7384- 19/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.650 MTS (20.3)
768325- 18/10/2018	GJ19X4523- 18/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.600 MTS (20.3)
768190- 18/10/2018	GJ16X8382- 18/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.480 MTS (20.3)
767758- 16/10/2018	GJ16X8782- 16/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.720 MTS (20.3)
767757- 16/10/2018	GJ19X4523- 16/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.230 MTS (20.3)
767745- 16/10/2018	GJ18AX0289- 16/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 10.030 MTS (20.3)
767740- 16/10/2018	GJ18AX0440- 16/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.960 MTS (20.3)
767574- 16/10/2018	GJ18AX0396- 16/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 12.460 MTS (20.3)
767253- 15/10/2018	GJ18AX0293- 15/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 11.450 MTS (20.3)
767248- 15/10/2018	GJ18AX0303- 15/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 11.360 MTS (20.3)
767238- 15/10/2018	GJ18AX0306- 15/10/2018	B.E.I.L, Ankleshwar [14983]	Distillation Residue 9.670 MTS (20.3)
767190- 15/10/2018	GJ16X8382- 15/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 7.920 MTS (20.3)
767178 15/10/2018	GJ16X7538 15/10/2018	Using OWN TSDF Facility	HDPE DRUMS 0.410 MTS (33.1)
767174- 15/10/2018	GJ05AZ5670- 15/10/2018	Using OWN TSDF Facility	HDPE DRUMS 0.880 MTS (33.1)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

October , 2018

766727-14/10/2018	GJ03AT4173-14/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillion residue 8.960 MTS (20.3)
766714-14/10/2018	GJ21T5405-14/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	DISTILLTION RESIDUE 8.680 MTS (20.3)
766196-13/10/2018	GJ03AX7980-13/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillion Residue 8.900 MTS (20.3)
765582-11/10/2018	GJ19X4523-11/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillion Residue 8.240 MTS (20.3)
765076-10/10/2018	GJ16Z2461-10/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 7.790 MTS (20.3)
764884-10/10/2018	GJ16X7538-10/10/2018	Using OWN TSDF Facility	empty barrels 0.880 MTS (33.1)
763753-08/10/2018	GJ16X8565-08/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.120 MTS (20.3)
763376-07/10/2018	GJ12AU8938-07/10/2018	Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	Chemical Sludge From Waste Water Treatment 29.440 MTS (35.3)
763325-07/10/2018	GJ21T5405-07/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.370 MTS (20.3)
763324-07/10/2018	GJ16X8782-07/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.060 MTS (20.3)
762968-06/10/2018	GJ19X5509-06/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	distillation residues 9.120 MTS (20.3)
762588-05/10/2018	GJ12BV0215-05/10/2018	Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	Chemical Sludge From Waste Water Treatment 24.280 MTS (35.3)
762586-05/10/2018	GJ03AX7980-05/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.210 MTS (20.3)
762312-05/10/2018	GJ16X8382-05/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	Distillation Residue 8.860 MTS (20.3)
761064-02/10/2018	GJ12BV8982-02/10/2018	Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	Chemical Sludge From Waste Water Treatment 34.110 MTS (35.3)
760501-01/10/2018	GJ21T5405-01/10/2018	Recycling Solution Pvt Ltd.(GEPIL)[13376]	DISTILLATION RESIDUE 7.900 MTS (20.3)

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Annexure –11

Annual report

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FORM-4 **Financial Year** : April-17 to March-18

(See Rule 5(6) and 22(2)] **Industry** : Hemani Industries Ltd (Formerly known as Hemani Intermediates Pvt. Ltd.)(Unit-III), ***PCB ID*** : 12155

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

(To be submitted by occupier/operator of disposal facility to state pollution control Board/pollution control committee by 30th June of every year for the preceding period April to March)

1	Name and address of the generator/operator of facility	:	Hemani Industries Ltd. (Formerly known as Hemani Intermediates Pvt. Ltd. (Unit-III) Plot No. CH-5, GIDC Estate, Ta. Vagara, Dist. Bharuch			
2	Name of the authorized person and full address with telephone and fax number	:	Mr. Nitin K. Dama Director			
3	Description of hazardous waste	:	**Physical form with description**		**Chemical form**	
			Semi Solid		Organic Residue	
			Solid		ETP Sludge	
			Solid		IncineratorAsh	
	Quantity of hazardous waste (in MTA)	:	**Type of hazardous waste**		**Quantity (In Tonnes/KL)**	
			Process Residue ETP Sludge Incinerable Ash		1572.28 MT 2599.82MT 0.0 MT	
5	Description of storage	:	Separte Hazardous waste Storage Area			
6	Description of treatment	:	ETP Sludge, MEE salt and Incinerable waste Land filling			
7	Details of transportation	:	Name & address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Krishna Roadlines At& Post. Gandhidham Dist. Kutch	Loose/or Jumbo bag	Dumper	As per list given
8	Details of disposal of hazardous waste	:	Name & address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Bharuch Enviro Infrastructure Ltd.	In HM HDPE Bags	Dumper	As per list given

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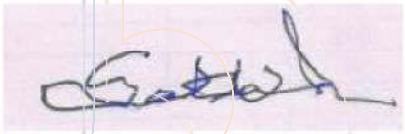
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			Saurashtra Enviro Protection Pvt. Ltd.	In HM HDPE Bags HMHDPE Drums	Dumper Dumper	As per list given As per list given
9	Quantity of useful materials sent back to the manufacturer and others	:	**Name and type of materials sent back to**		**Quantity (In Tonnes/KL)**	
			Manufactures		-	
			¤ Others		-	

Place : Dahej **Scanned Signature :**



Date : 07.10.2018 **Designation :Factory manager**

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Annexure –12

Environmental Statement

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ENVIRONMENTAL STATEMENT

FOR

HEMANI INDUSTRIES LTD

PLOT NO CH/5,GIDC INDUSTRIAL ESTATE

DAHEJ TAL-VAGRA.DIST-BHARUCH

APRIL 2017-MAR-2018

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	Meta Bromo Nitro Benzene	
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1. INTRODUCTION

M/S. Hemani Industries Ltd. Situated at plot No.CH/5, G.I.D.C Industrial esatate.Dahej.Tal-Vagra.Dist-Bharuch.392130, is engaged in manufacturing of Agro Chemicals like, Meta Phenoxy Benzaldehyde, Meta Bromo Nitro Benzene, Meta Bromo Anisole, Lambda Cyhalothrin, DV Acid Chloride, Alphamethrin, Permethrin, Cypermethrin, Meta Mitron.

The major sources of pollution are waste water generation from process washing,floor washing, gaseous emissions from flue gas stack attached to boiler &process vent attached to reaction vessel. There is generation of solid/hazardous waste from manufacturing process as well as pollution control facilities. The industry is taking all necessary steps to reduce pollution load to environment by providing proper environmental management system.

There is source of water pollution from the manufacturing process & floor washing, which is segregation the stream and High COD effluent sent to incinerator, High TDS stream effluent sent to Multi effect evaporator with organic stripper and agitated thin film dryer and low COD stream effluent sent to the ETP for treatment consisting of primary, secondary and tertiary treatment units. The effluent confirming the GPCB standards shall be collected in central collection tank before discharged into GIDC Sewer.

The major source of air pollutant is gaseous emission from the stack attached to boiler, incinerator & process vent attached to reaction vessel. Coal is used as fuel in Boiler & efficient combustion of fuel is maintained with proper air to fuel ratio to minimize air pollution.LDO is used as fuel in incinerator.

Adequate stack height has been provided to the flue gas stack. To control the pollutants kept the bags filter in boiler. The total pollution load discharged into the environment was worked out based on the analysis report of GPCB & approved laboratory.

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2.MANUFACTURING PROCESS:

1. META PHENOXY BENZALDEHYDE (ORGANIC INTERMEDIATE):

PROCESS:

Metabromobenzaldehyde (MBB) Preparation :-

Benzaldehyde is reacted with Chlorine and Bromine in the presence of EDC (as solvent) and Aluminium Chloride as catalyst .Then the reaction mass is drowned in chilled water containing HCl and Formic acid ; and then washed with Sodium Thiosulphate solution . Crude MBB, thus obtained is further purified by distillation.

Metabromobenzaldehyde Acetal (MBBA) Preparation:-

MBB is reacted with MEG in the presence of PTSA (as catalyst) and Water formed is distilled off and pure MBBA is obtained.

Metaphenoxybenzaldehyde Acetal (MPBA) Preparation:-

First, Potassium Phenoxide is prepared by reacting Phenol with Potassium Hydroxide (KOH) in presence of Toluene .Then Potassium Phenoxide is reacted with MBBA and MPBA is formed .Crude MPBA is purified by Water washings.

Hydrolysis:-

MPBA is hydrolyzed to MPB in presence of Water and Sulphuric acid. Crude MEG so obtained is purified by distillation and recycled to MBBA preparation. The crude MPB is sent for final Purification.

MPB Distillation / Purification:-

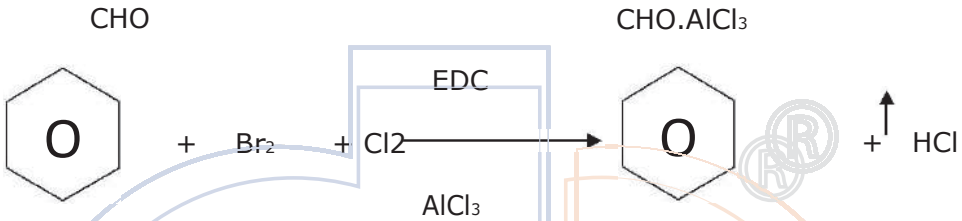
The crude MPB is subjected to high vacuum distillation and pure MPB is obtained, which is packed as Finished Product.

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CHEMICAL REACTION

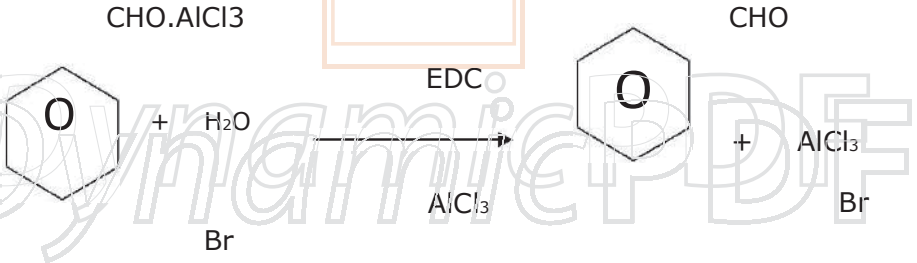
1. BROMINATION :



Benzaldehyde **Metabromo-Benzaldehyde**

Aluminium Chloride **Chloride**

2. DROWNING :



Metabromo-Benzaldehyde

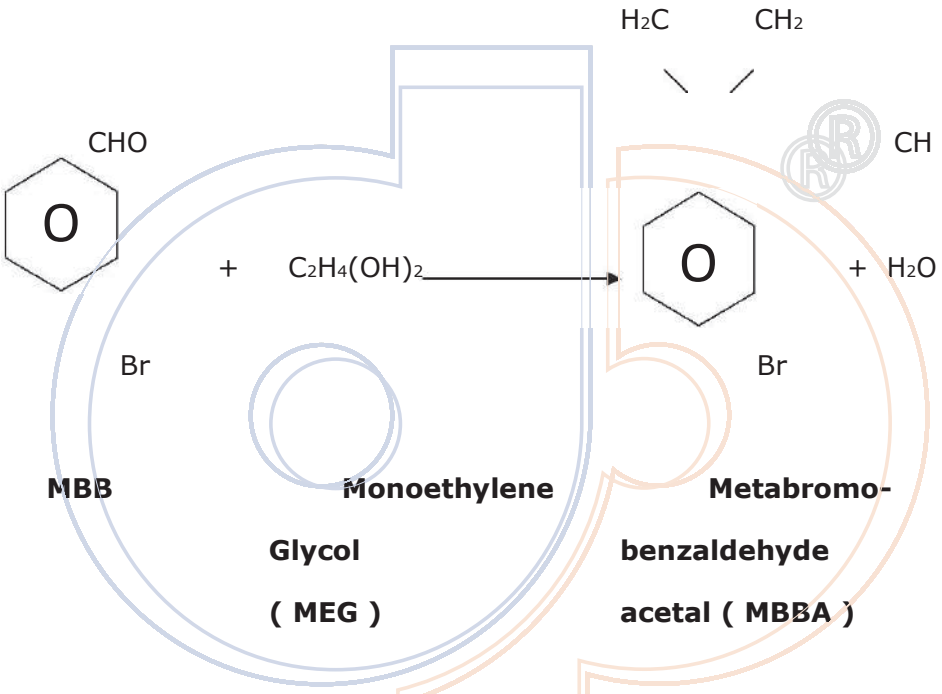
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(MBB)

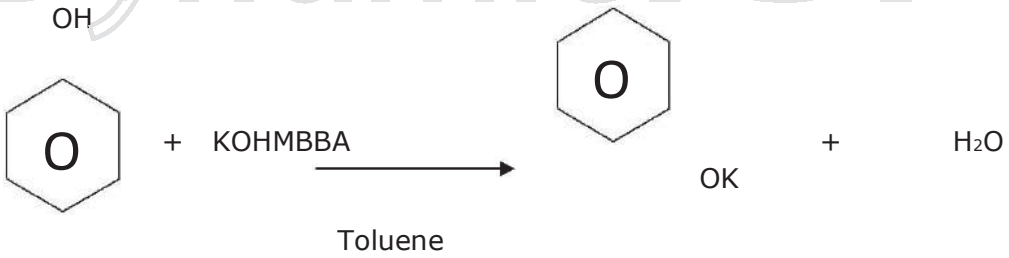
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3. ACETAL PREPARATION :



MBB — **Monoethylene Glycol (MEG)** — **Metabromo-benzaldehyde acetal (MBBA)**

4. K – PHENATE PREPARATION :

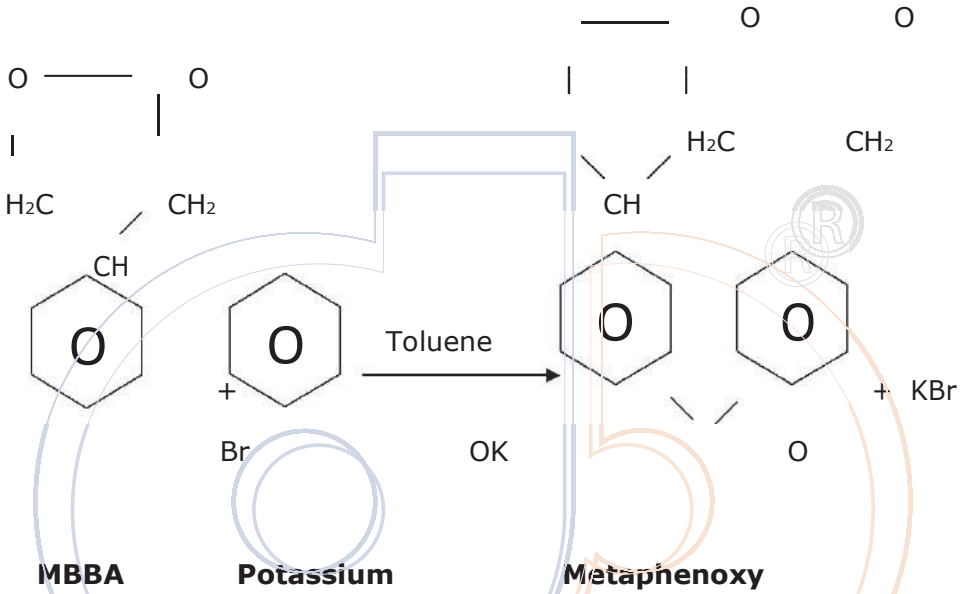


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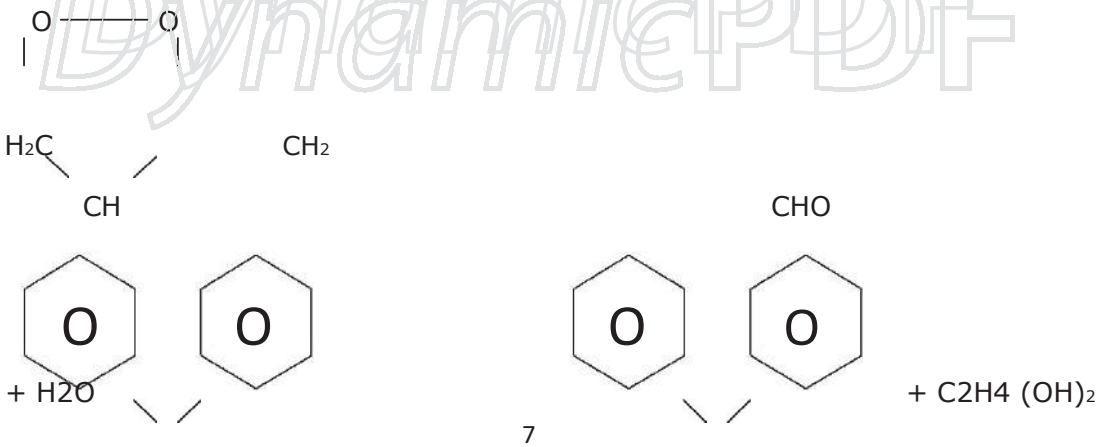
Phenol **Potassium Hydroxide** **Potassium Phenoxide**

5. CONDENSATION :



MBBA **Potassium Phenoxide** **Metaphenoxy Benzaldehyde Acetal (MBBA)**

6. HYDROLYSIS :



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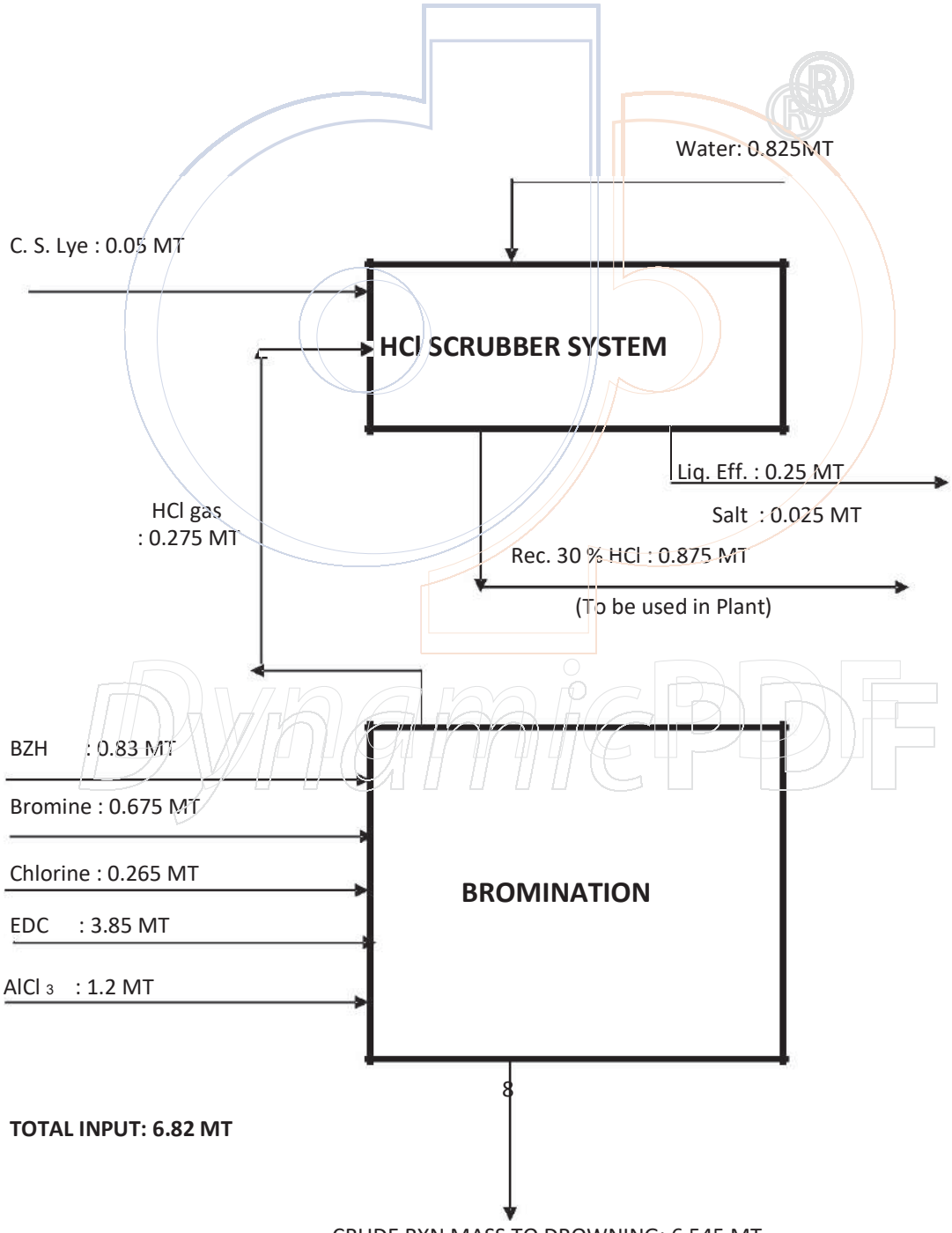
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Metaphenoxybenzalde (MPB)

MASS BALANCE

STAGE: 1



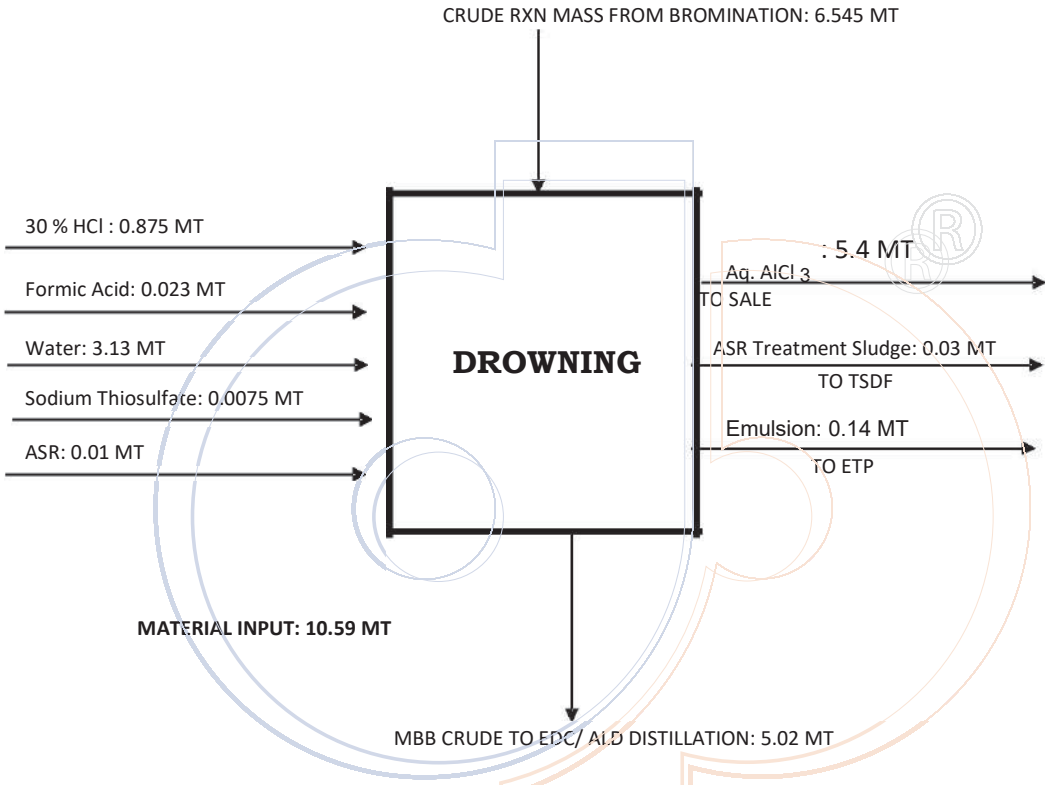
TOTAL INPUT: 6.82 MT

CRUDE RXN MASS TO DROWNING: 6.545 MT

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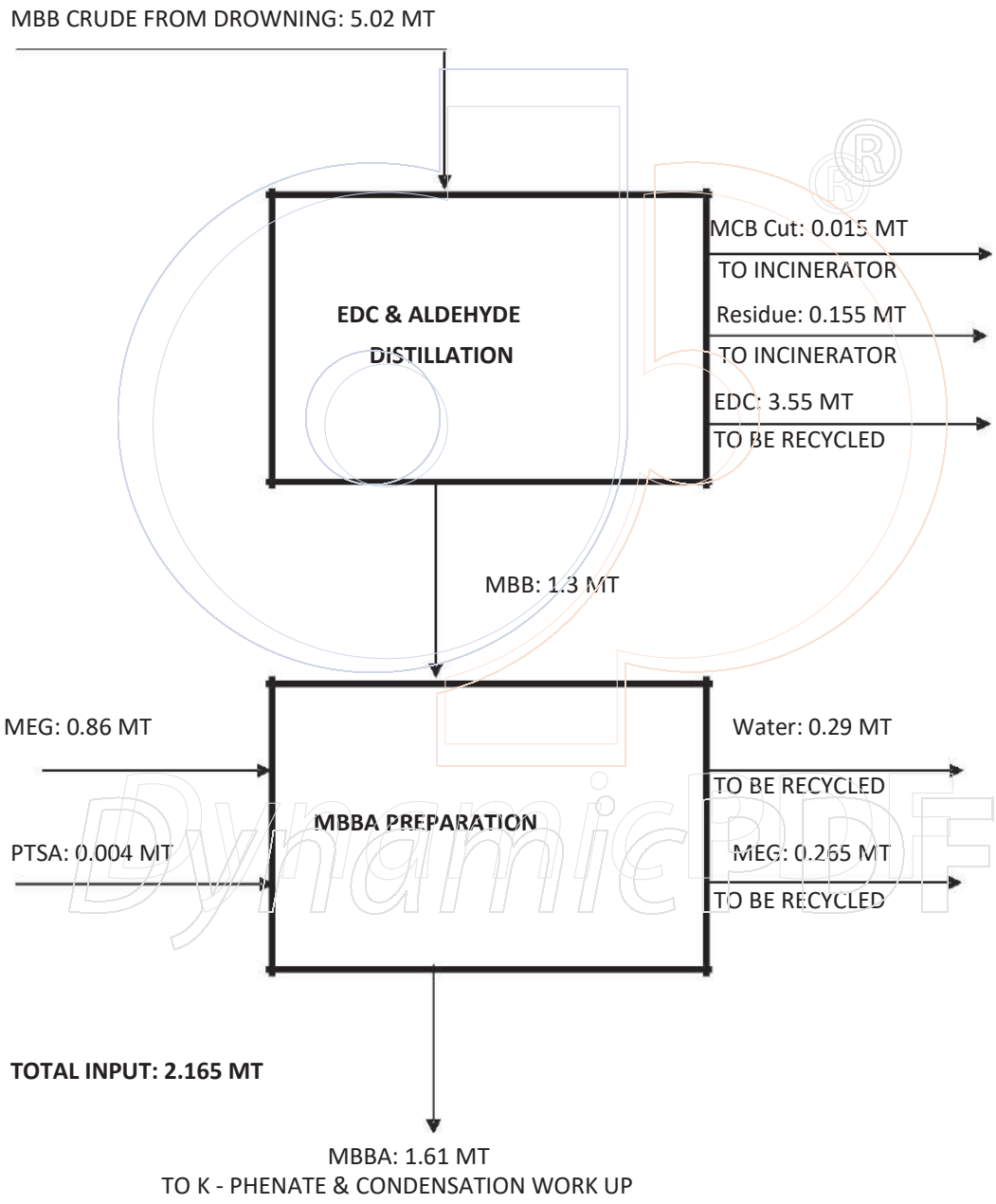


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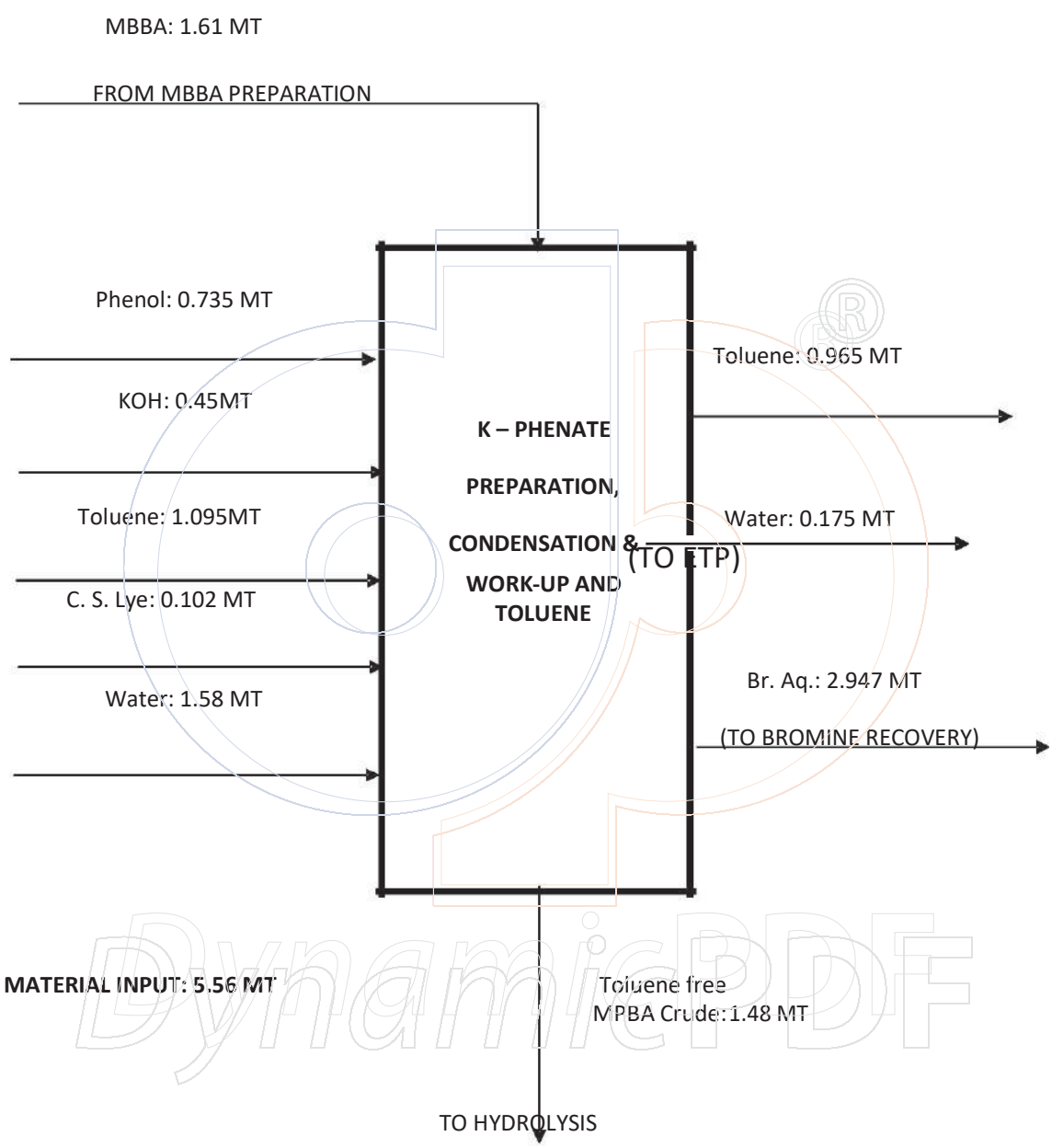
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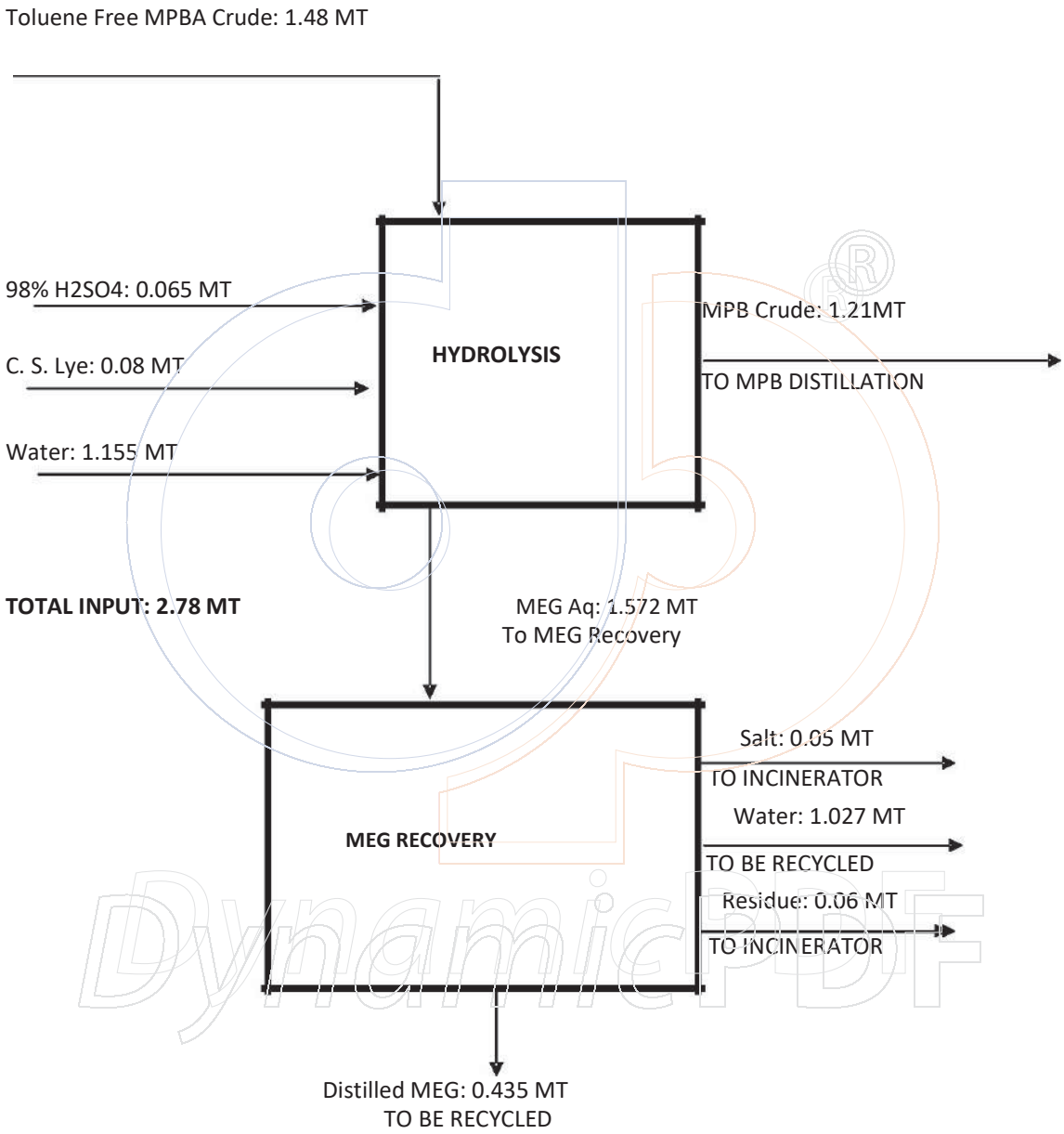
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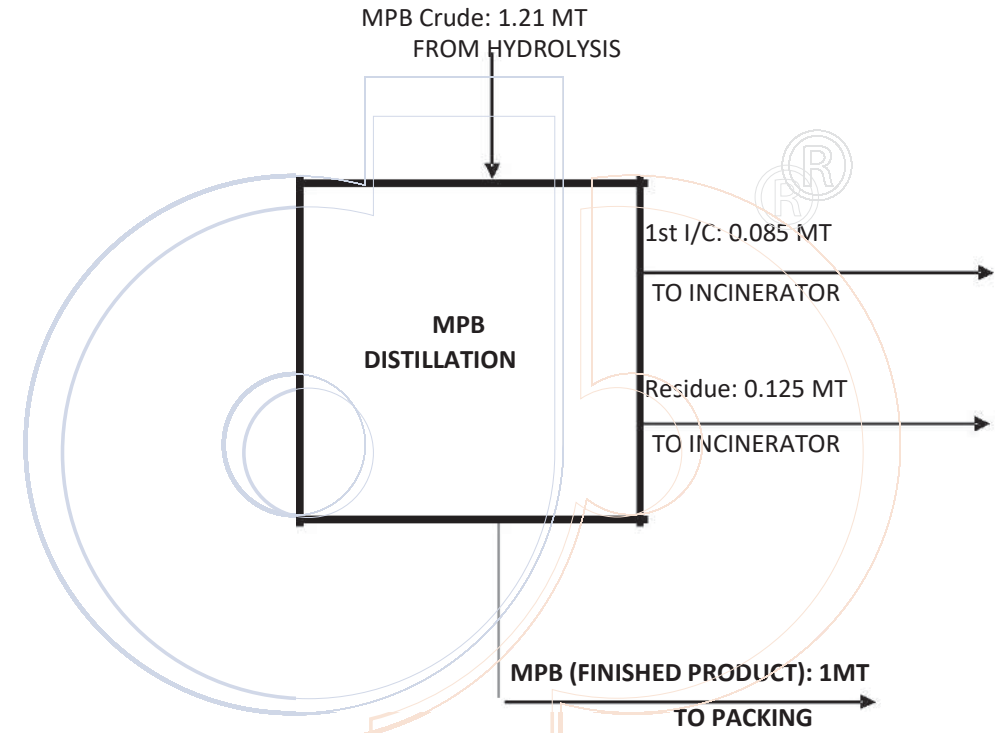
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STAGE:- 6



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2. META BROMO NITROBENZENE (ORGANIC INTERMEDIATE):

PROCESS

Nitrobenzene is mixed with 65% Oleum and 98% H_2SO_4 and chilled down, and then liquid bromine is added dropwise. After Bromine addition is over, the reaction mass is stirred for a few hours. Measured quantity of water is added and the mass is extracted with the suitable solvent.

The extract is distilled and pure solvent is recovered and also pure unreacted nitrobenzene is recovered; then pure 3- BNB (≈ 98%) is distilled and kept in molten condition.

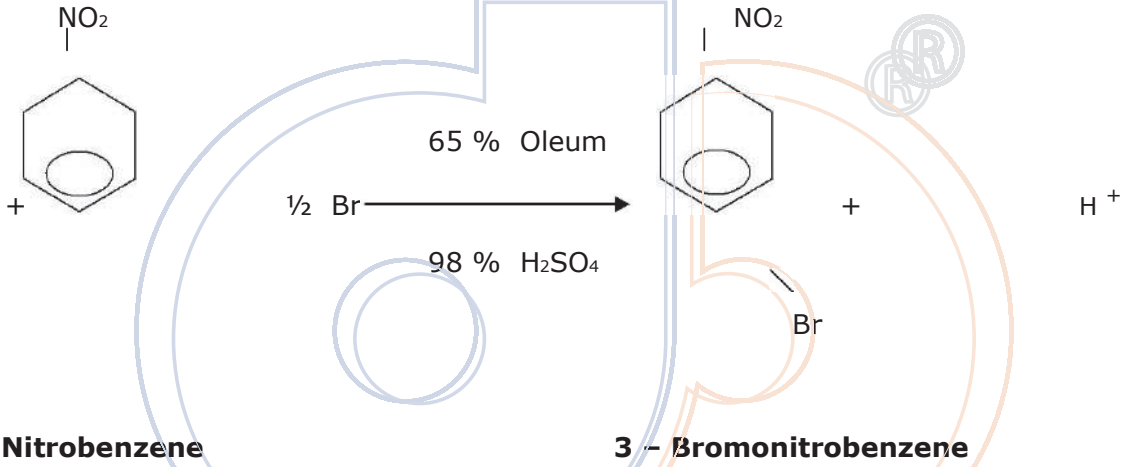
The molten mass is drowned in water and crystallized. The wet crystals are filtered / centrifuged and then dried. The dried mass is 98 % 3- BNB, which is packed in 25 kg / 50 kg bags.

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CHEMICAL REACTION :

REACTION – 1



Nitrobenzene **3 – Bromonitrobenzene**

REACTION – 2



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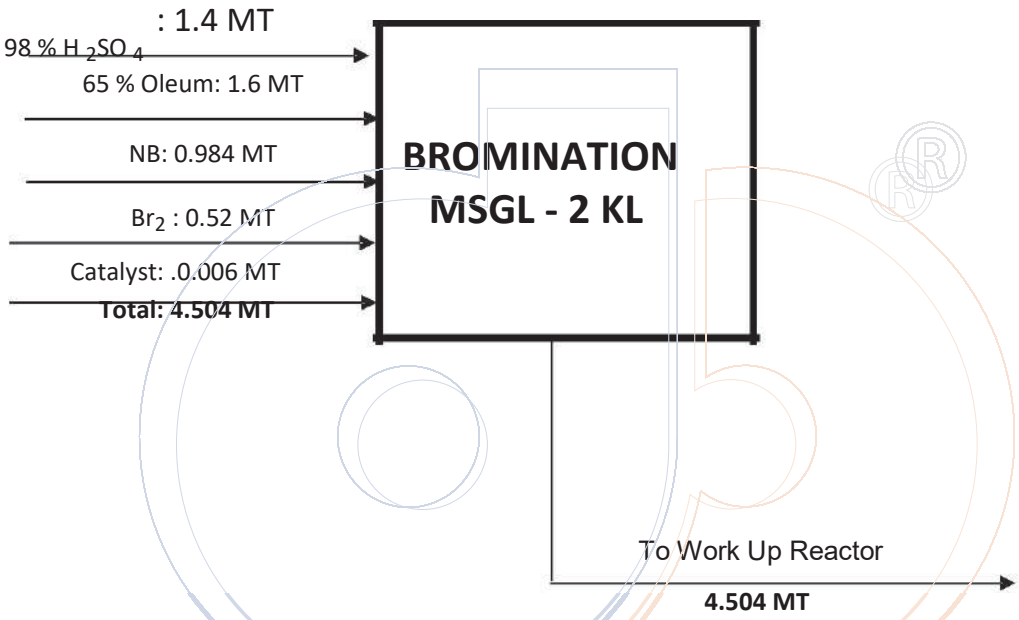
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MASS BALANCE

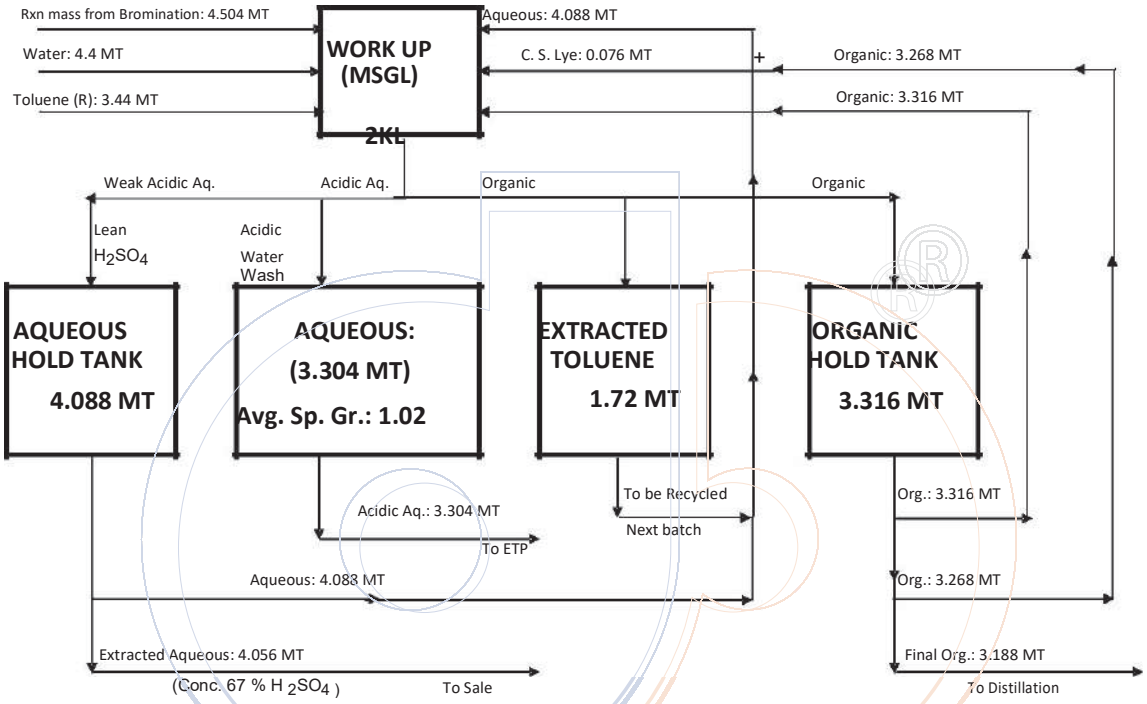
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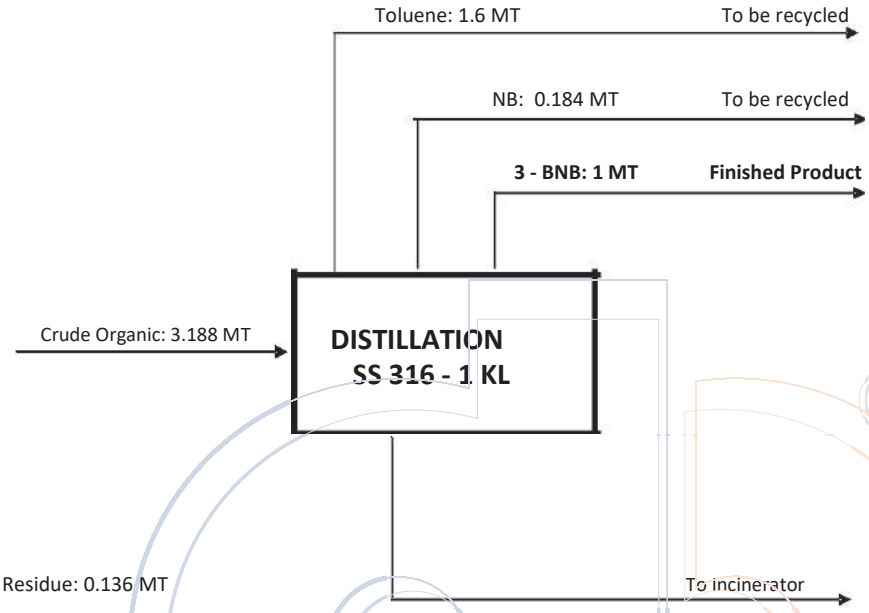
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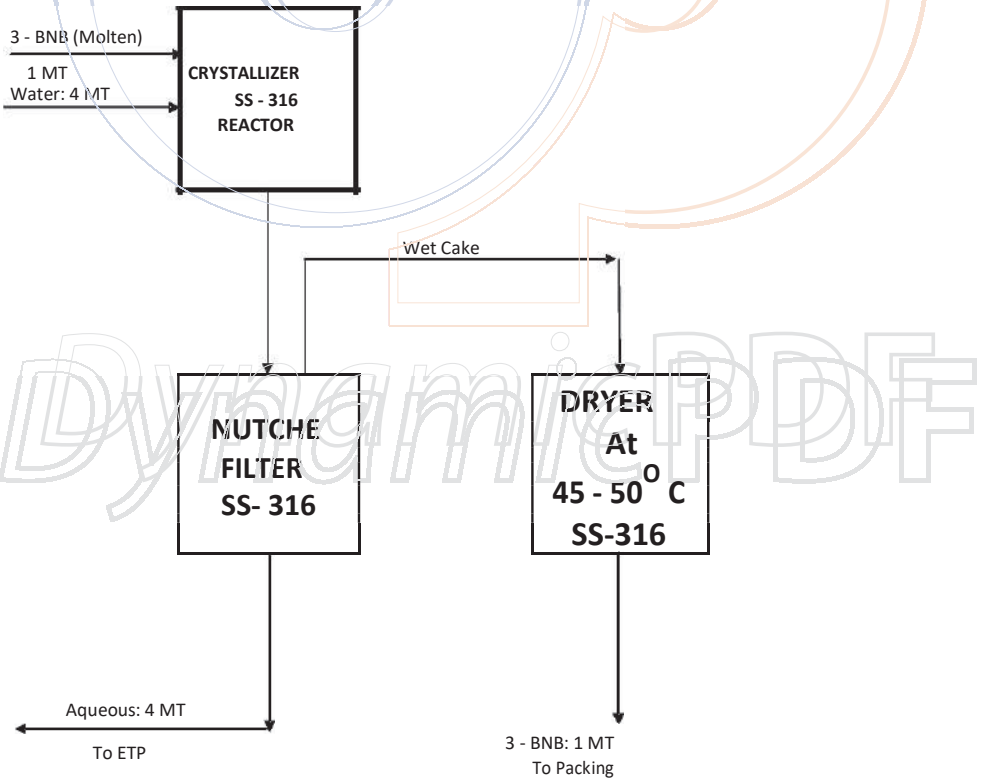
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STAGE: 3



STAGE: 4



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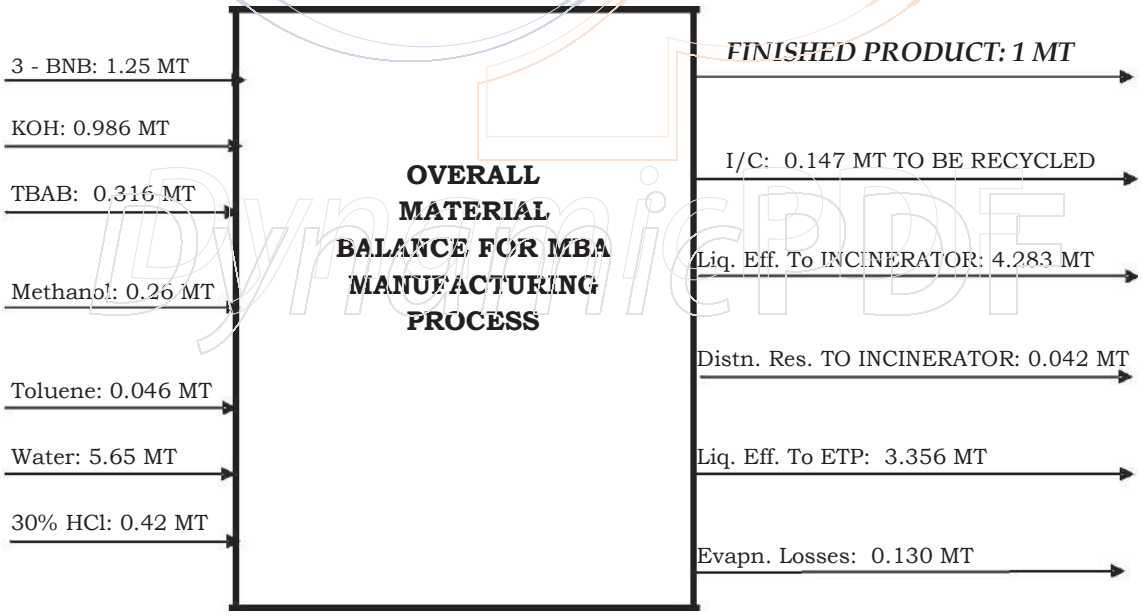
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3. META BROMO ANISOLE (ORGANIC INTERMEDIATE):

PROCESS:

3- BNB is dissolved in toluene at ambient temperature and then catalyst and KOH are charged .To the resulting slurry, the Methanol is added slowly. The reaction mass is then washed with water to remove water soluble salts. The organic layer is again washed dilute HCl and then with water. The organic mass is subjected to distillation and pure toluene is recovered initially, and then pure MBA is distilled, stored and packed .The purity of MBA by GC is ≥ 99 %.

MASS BALANCE



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4. LAMBDA CYHALOTHRIN (PESTICIDE):

PROCESS:

The process for the manufacturing of λ – Cyhalothrin is divided into the following steps:

1. ACID CHLORIDE PREPARATION :

λ – Cyhalothric acid is reacted with Thionyl Chloride in presence of n-Hexane (as solvent) at low temperature over a period of time .The SO_2 and HCl gas are liberated slowly as the reaction progresses; and , first HCl gas is scrubbed in water and then SO_2 is scrubbed by NaOH solution. The resulting 30 % HCl solution and also Sodium Bisulfite are obtained in the scrubbing system .After the reaction , Hexane is distilled off and recycled back to the next batch . The resulting Acid Chloride is sent for the Condensation step.

2. CONDENSATION & WORK – UP :

In the solution of water and Sodium Cyanide , MPB and Acid Chloride are added at low temperature . After the addition , the reaction mass is cooled at low temperature for the fixed period.Then phase separation carried out and the organic phase washed with hypo & alkali solution .The organic phase is subjected to distillation at low temperature to remove Hexane which is recycled.Hexane – free reaction mass which is Crude λ – Cyhalothrin is sent for the Epimerisation step.The aqueous phase is sent for Cyanide Effluent Treatment.

3. EPIMERISATION & IPA RECOVERY :

The crude λ – Cyhalothrin is washed with IPA and DIIPA in presence of solvent.Then again washed with acidic water .The phases are separated .The IPA & Hexane are recovered and the reaction mass sent for crystallization.

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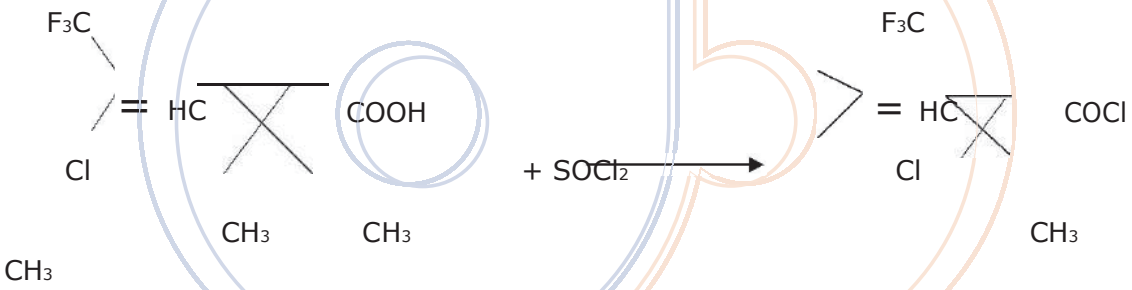
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4. CRYSTALLIZATION :

The epimerized mass is extracted with the solvent and then dried. The dried mass which is λ – **CYHALOTHRIN** is packed.

CHEMICAL REACTION

1. ACID CHLORIDE PREPARATION :



λ – Cyhalothric Acid Chloride **Thionyl Chloride** **λ – Cyhalothric**

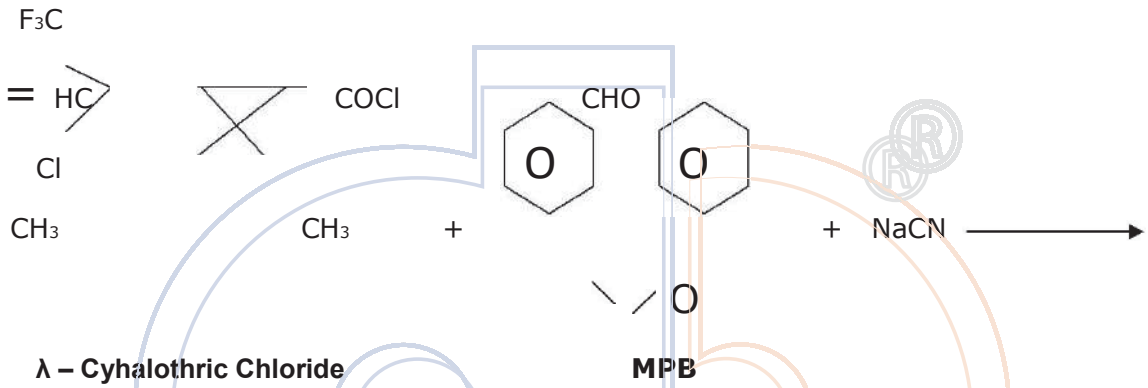
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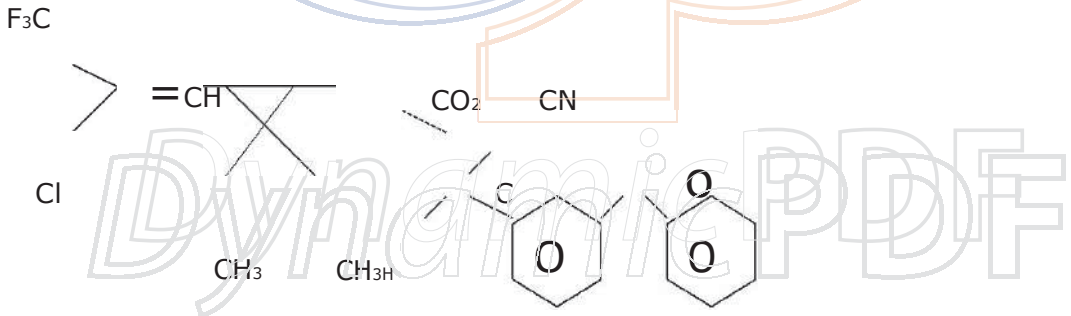
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2. ***CONDENSATION :***



λ – Cyhalothric Chloride **MPB**

(S) (Z) – (IS) – Cis

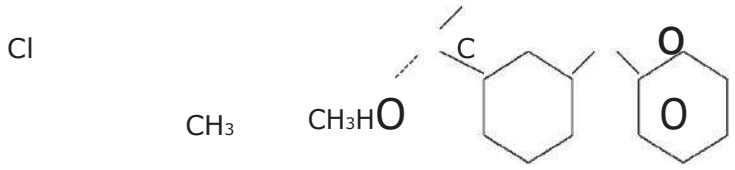


(R) (Z) – (IS) – Cis



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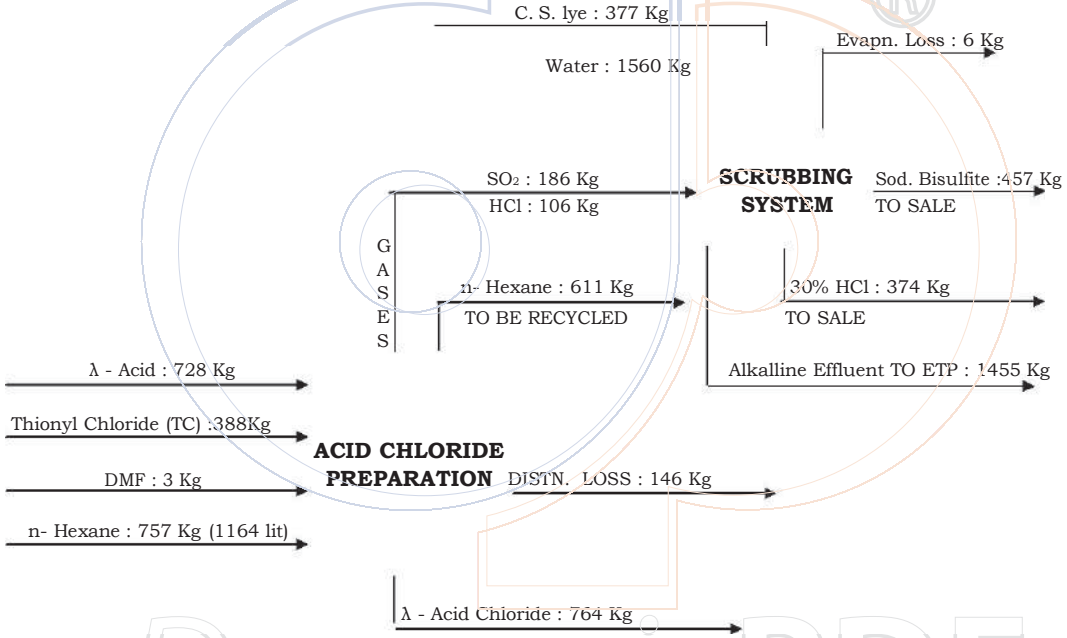
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MASS BALANCE:

STAGE: 1

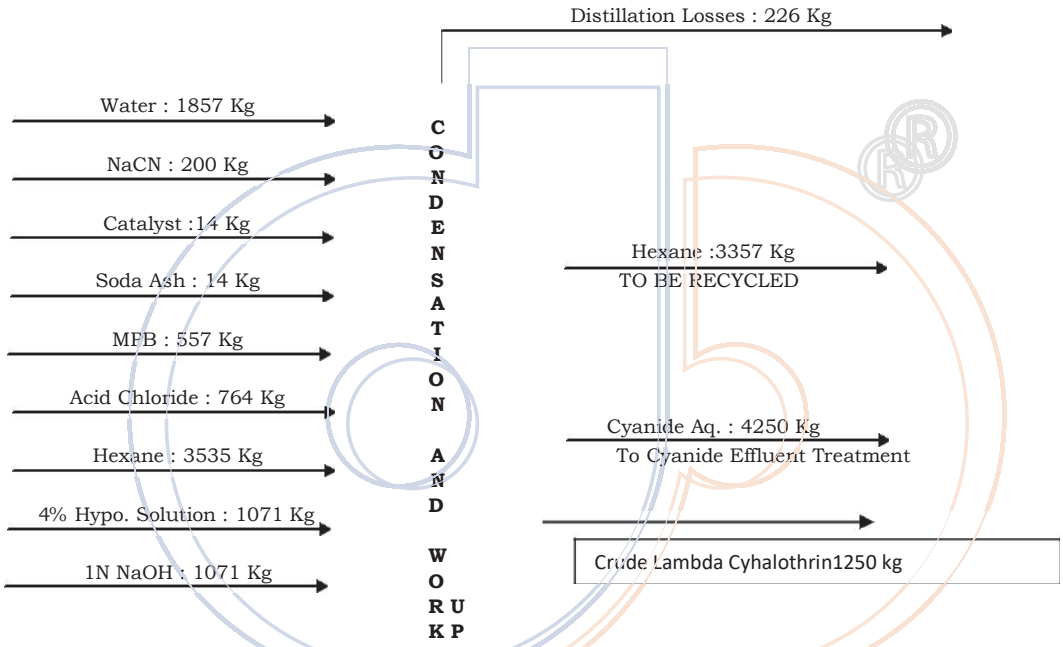
1. *ACID CHLORIDE PREPARATION :-*



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STAGE:2



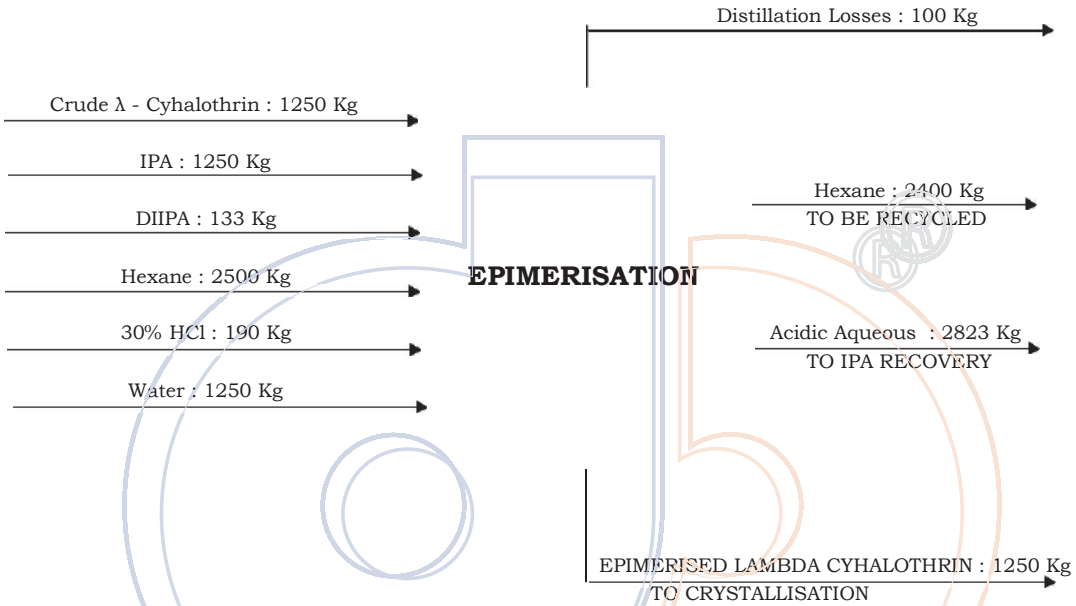
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STAGE: 3

3. EPIMERISATION :-

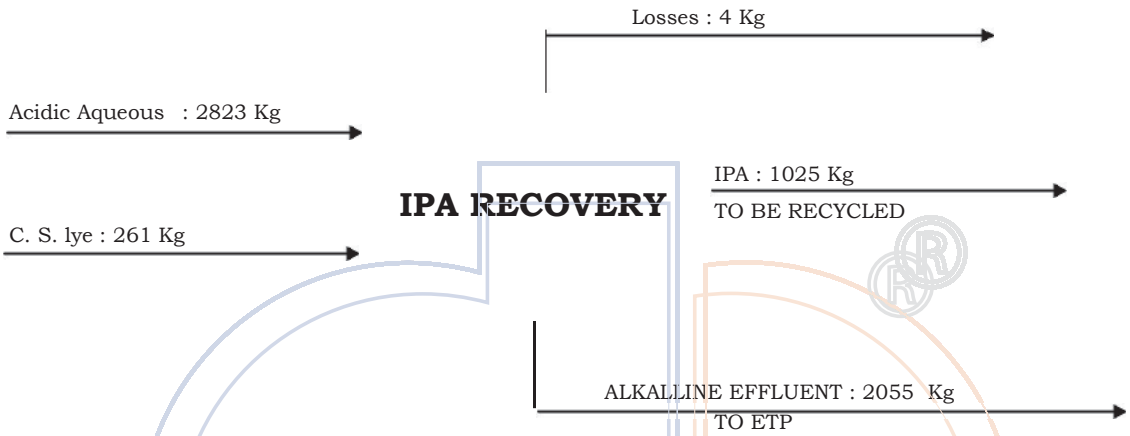


STAGE: 4

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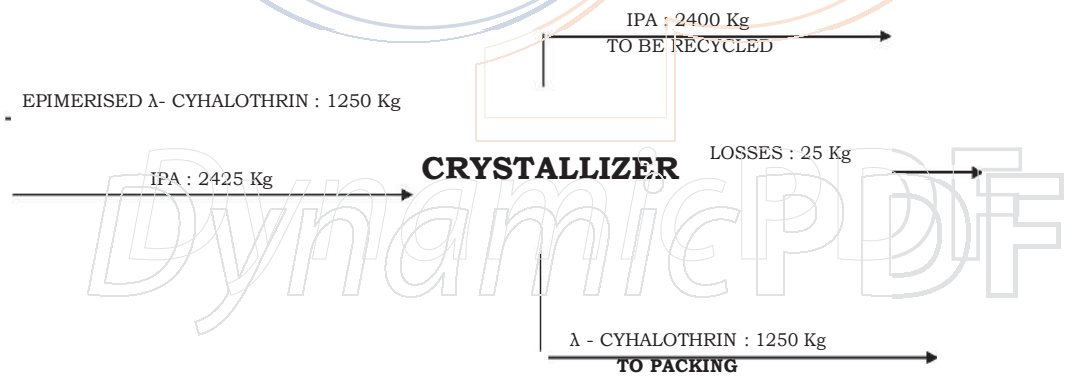
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4. IPA RECOVERY :-



STAGE: 5

5. CRYSTALLIZATION :-



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DV-ACID CHLORIDE (CMAC)

MANUFACTURING PROCESS

STAGE: 1 PREPARATION OF TETRA CHLORO BUTYRO NITRILE (TBN)

Reaction of Carbon tetra chloride (CTC) with acrylonitrile (ACN) at 100 to 125°C in presence of cupric chloride catalyst, DEA HCl as a buffer & acetonitrile (AN) solvent gives tetra Chloro butryo nitrile (TBN). Crude TBN is washed with water to remove catalyst complex, DEA. HCl salt. Solvent AN & excess CTC is distilled out. Crude TBN is proceeded further. The purity of basic R/M CTC & CAN is above 99% where as crude TBN purity is above 97%.

STAGE: 2 PREPARATION OF TERTA CHLORO BUTYRIC ACID (TBA)

Acid hydrolysis of Crude TBN using 30% of HCl solution at 80°C gives tetra Chloro butyric Acid (TBA). After reaction TBA is separated from the bottom & dehydrated upto the moisture level of 0.1% & Ammonium chloride solution from top layer is stored in storage tank for sell. The purity of TBA is above 98%.

STAGE: 3 PREPARATION OF TETRA CHLORO BUTYRIC ACID CHLORIDE (TBAC)

Reaction of TBA with Thionyl chloride in presence of Dimethyl formamide (catalyst) at 60°C gives Tetra Chloro Butyric Acid Chloride (TBAC). During reaction HCl & SO2 gas is evolved which is scrubbed in water & Caustic solution respectively. Crude TBAC is further distilled out at high vacuum. The purity of distilled TBAC is 98%.

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STAGE: 4 PREPARATION OF 2-CHLORO BUTANONE DERIVATIVE (2CB)

TBAC is reacted with isobutylene gas in presence of TEA (tri Ethyl Amine) at 70°C under 5.0 kg/cm2 pressures. n-Hexane is used as solvent. After reaction excess Isobutylene gas is recovered. The whole mass is washed with water & Tri-ethylamine hydrochloric acid is separated & further preceded for TEA recovery. The organic mass is neutralized with sodium bicarbonate & organic mass is transferred for further process

STAGE: 5 PREPARATION OF SODIUM SALT OF CYPERMETHRIN ACID (NA-CMA)

2CB is isomerised to 4CB in presence of Boron tri fluoride etherate solution (BF3) & TEA at 120°C. 4CB is directly reacted with caustic solution gives Na-CMA. This intermediate is not getting isolated.

STAGE: 6 PREPARATION OF CYPERMETHRIN ACID (CMA)

Na-CMA is acidified with dilute Sulphuric acid at Room temperature. CMA is extracted in n-hexane. Aqueous layer (sodium sulphate solution) is sent for triple effective evaporator. Organic mass (n-hexane +CMA) is taken for next process.

STAGE: 7 PREPARATION OF CYPERMETHRIN ACID CHLORIDE (CMAC)

n-Hexane is recovered from CMA solution. Crude CMA is reacted with thionyl chloride in presence of DMF catalyst to give crude CMAC. HCl & SO2 gas generated is scrubbed in water & caustic solution respectively. Crude CMAC is distilled out under high vacuum to get pure CMAC (Cypermethric acid chloride). The purity of distilled CMAC is above 99%.

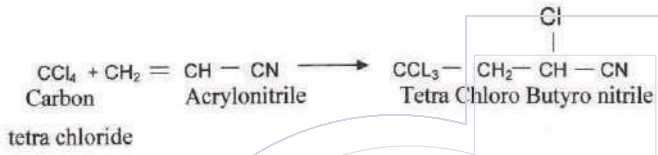
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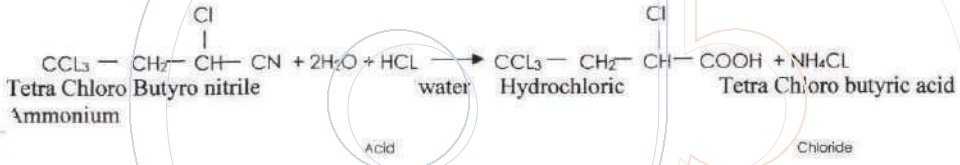
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CHEMICAL REACTION OF CYPERMETHRIC ACID CHLORIDE (CMAC)

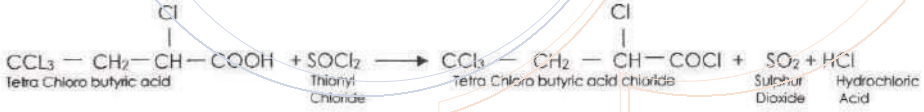
STAGE-1: - PREPARATION OF TETRA CHLORO BUTYRO NITRILE



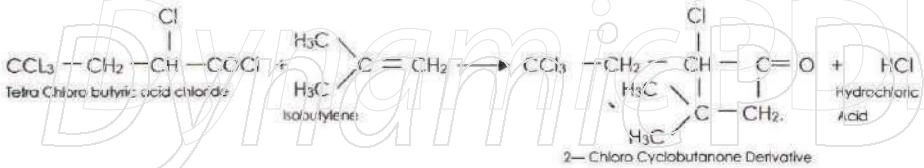
STAGE-2: - PREPARATION OF TETRA CHLORO BUTYRIC ACID



STAGE-3: - PREPARATION OF TETRA CHLORO BUTYRIC ACID CHLORIDE



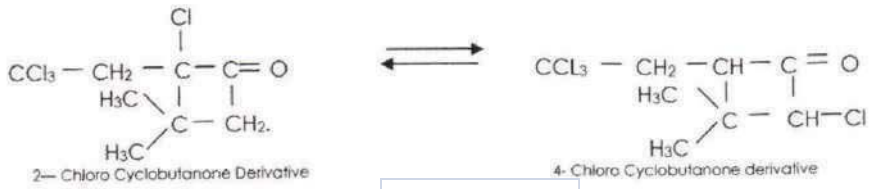
STAGE-4: - PREPARATION OF 2-CHLORO CYCLOBUTANONE DERIVATIVE



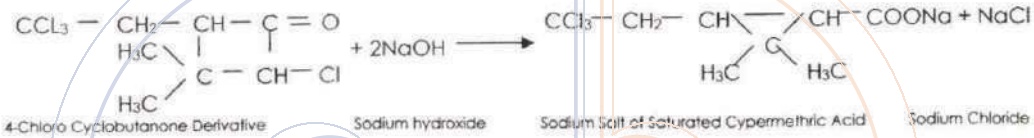
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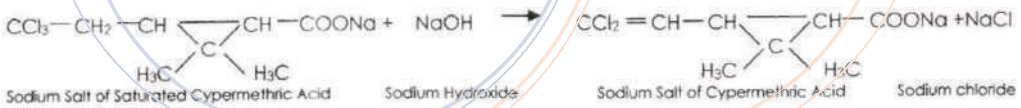
STAGE-5: - PREPARATION OF 4-CHLORO CYCLOBUTANONE DERIVATIVE



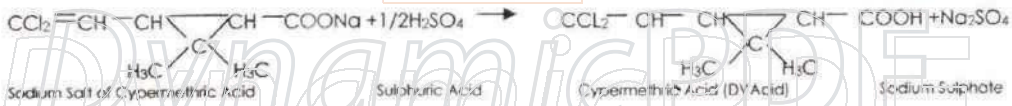
STAGE-6: - PREPARATION OF SODIUM SALT OF SATURATED CYPERMETHRIC ACID



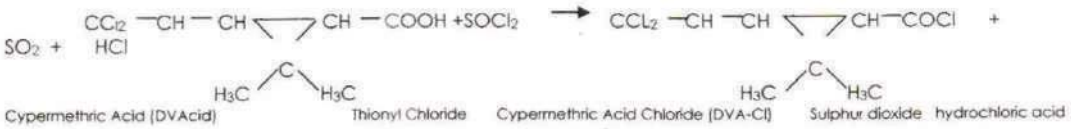
STAGE-7: - PREPARATION OF SODIUM SALT OF CYPERMETHRIC ACID



STAGE-8: - PREPARATION OF CYPERMETHRIC ACID (DVACID)



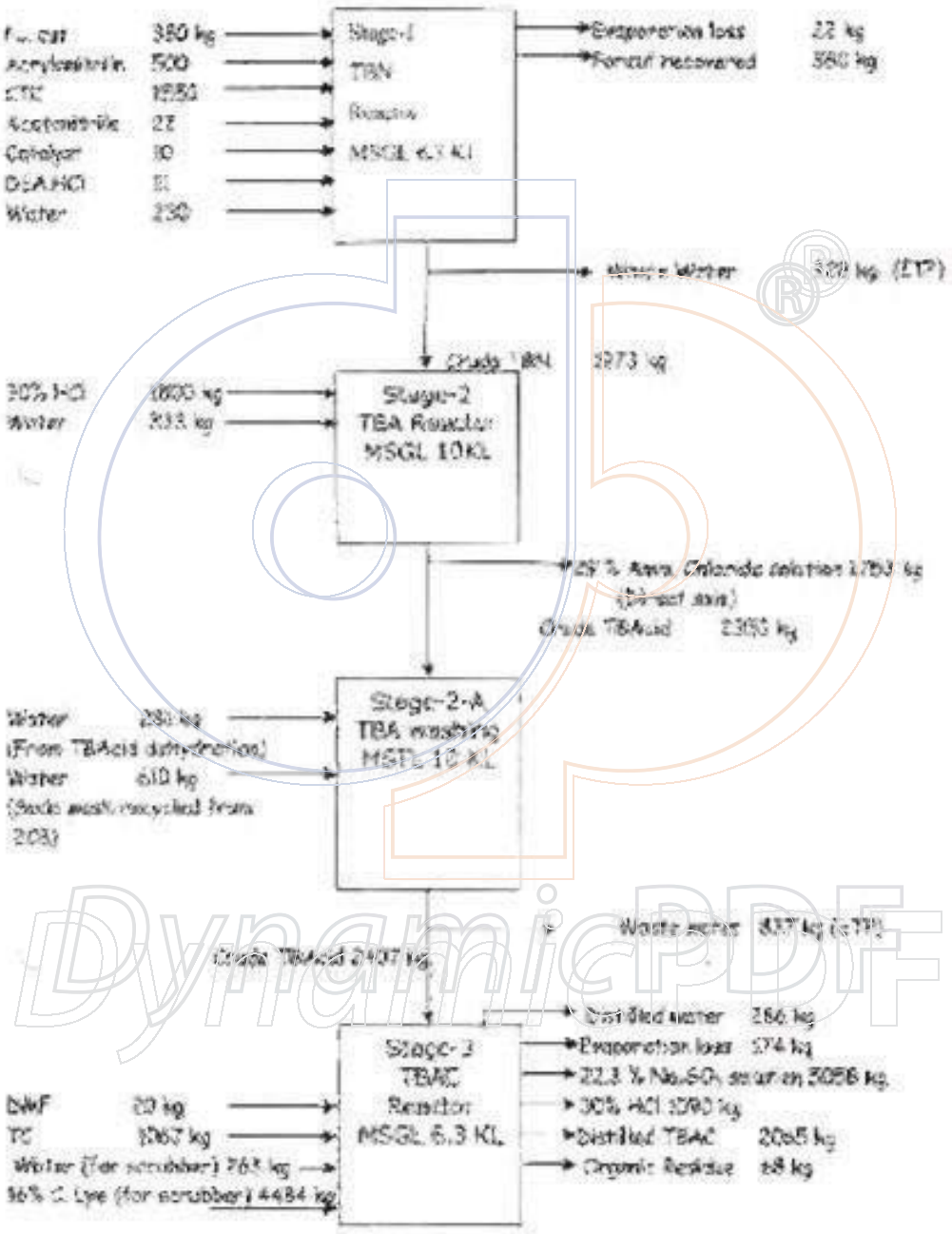
STAGE-9: - PREPARATION OF CYPERMETHRIC ACID CHLORIDE (DVACID CHLORIDE)



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MASS BALANCE FOR CMAC (CYPERMETERIC ACID CHLORIDE)

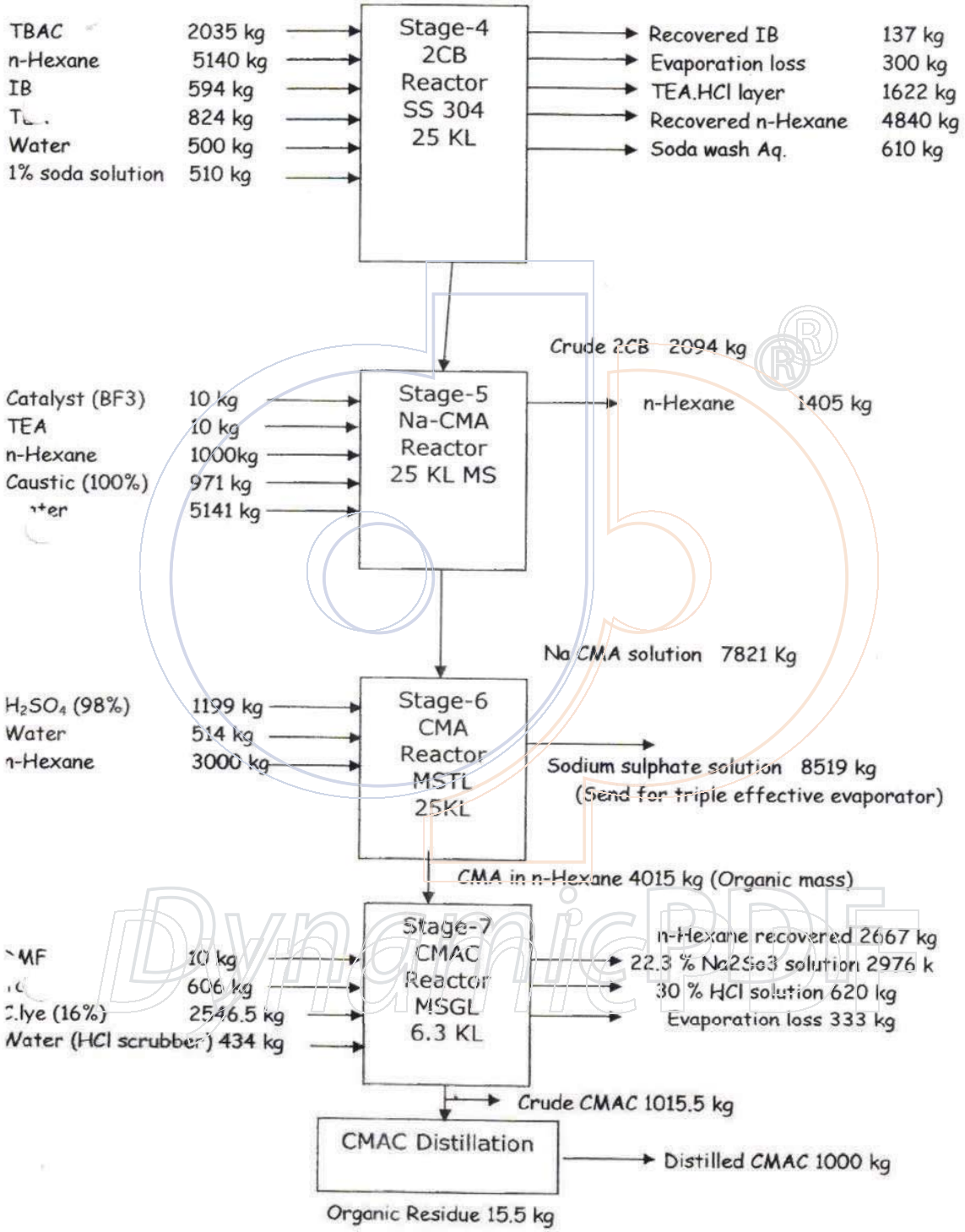


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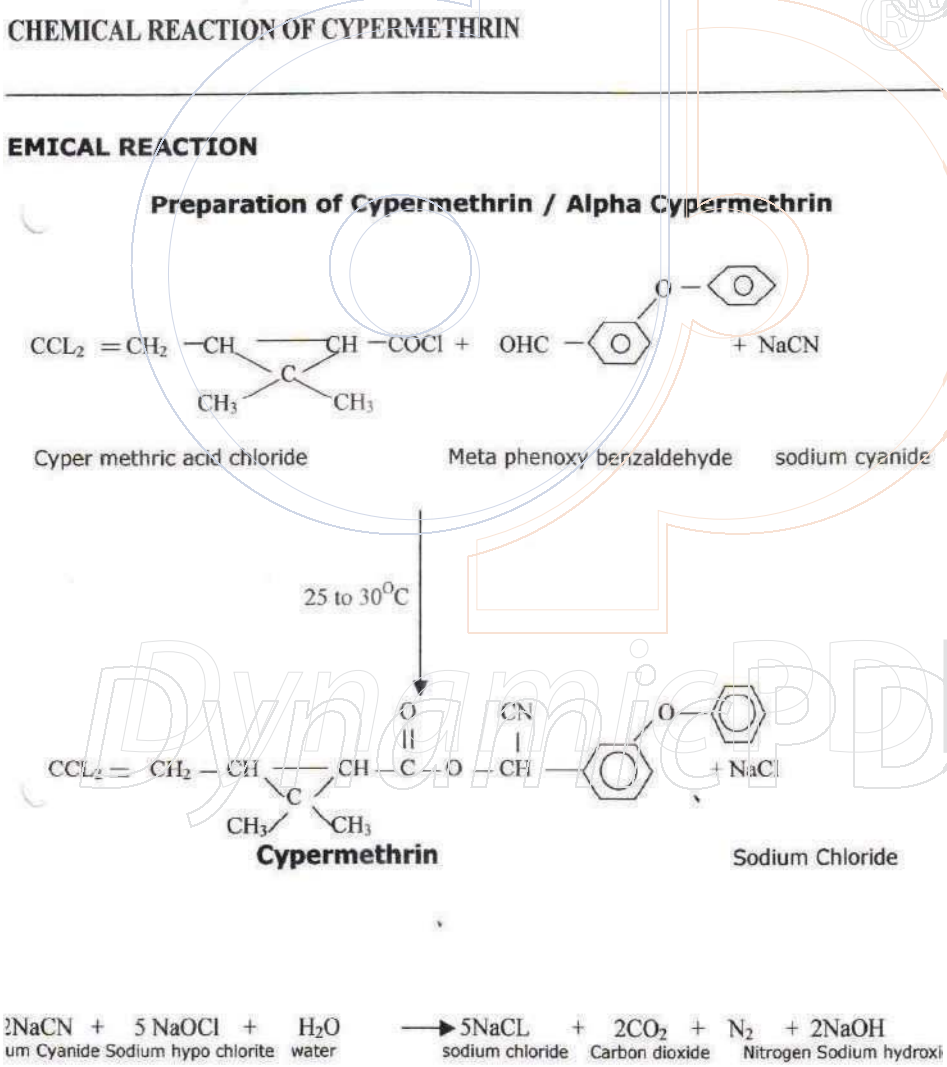
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CYPERMETHRIN TECH.

MANUFACTURING PROCESS

Solution of CMAC (in-house manufactured as well as procured from the market) and Meta phenoxy benzaldehyde reacts with solution of sodium cyanide in water in presence of phase transfer catalyst at 25 to 30°C to give Cypermethrin. After reaction water & cyanide layer is separated. The organic mass is washed with water to remove traces of Cyanide. Water layer contain sodium cyanide and is treated with sodium hypochlorite to destroy sodium cyanide the obtain purity of Cypermethrin is minimum 92%.

CHEMICAL REACTION



2NaCN + 5 NaOCl + H_2O → 5NaCL + $2CO_2$ + N_2 + 2NaOH

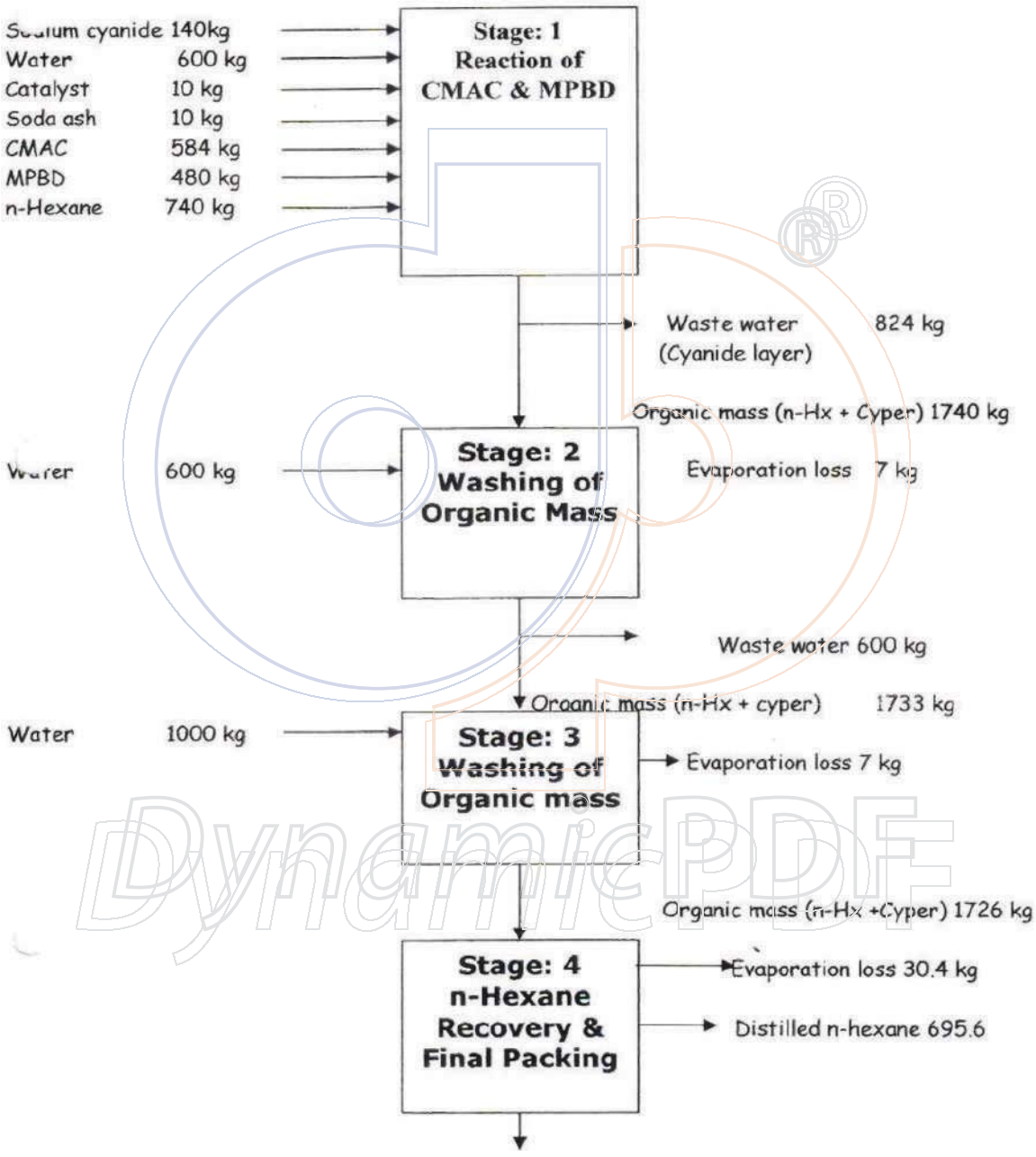
um Cyanide Sodium hypo chlorite water sodium chloride Carbon dioxide Nitrogen Sodium hydroxi

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MASS BALANCE FOR CYPERMETHRIN TECHNICAL

MASS BALANCE



CYPERMETHRIN TECHNICAL PACKED 1000 KG

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ALPHAMETHRIN TECH. / PERMETHRIN TECH. OR ACEPHATE

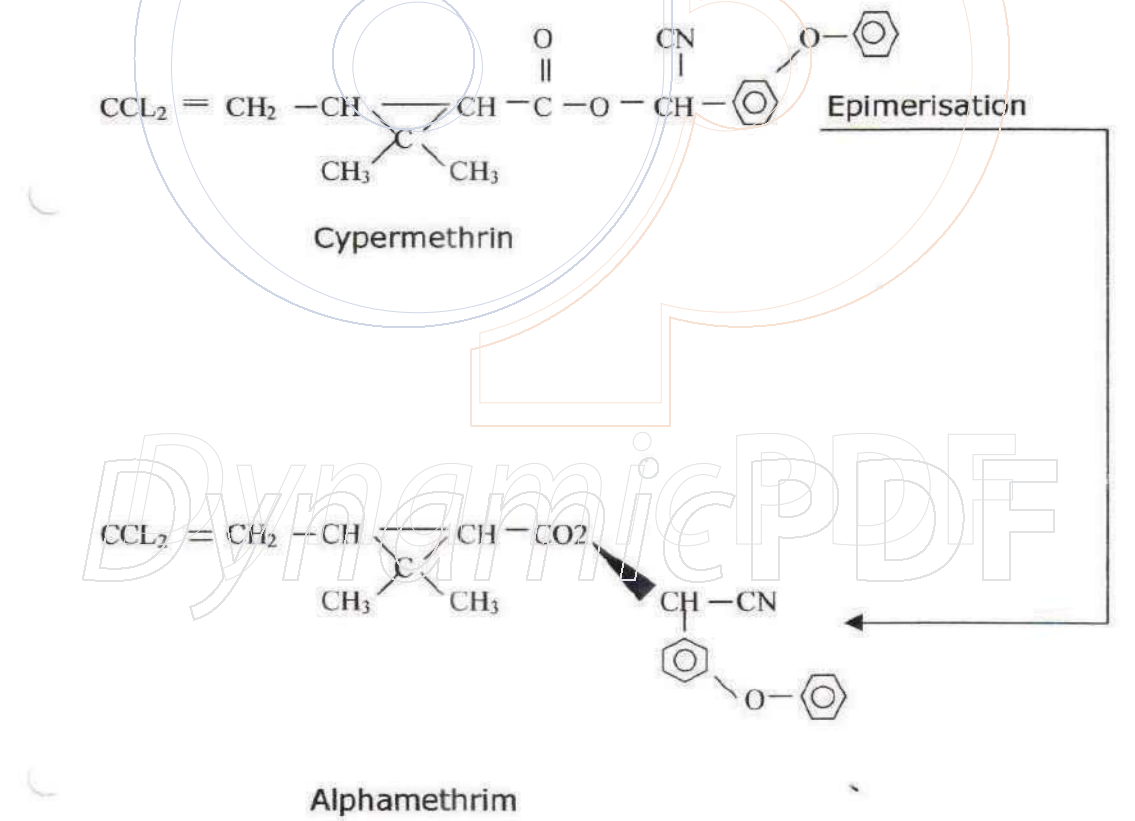
A. ALPHAMETHRIN

MANUFACTURING PROCESS

The Cypermethrin prepared using the above method (Manufacturing of Cypermethrin) is subjected to Eptherisation at 25°C in presence of tri Ethyl Amine in solvent n-hexane to obtain Alphamethrin. Then it is filtered & dried under vacuum. N-Hexane & TEA is recovered & recycled. The purity of Alphamethrin obtain will be minimum 95%

CHEMICAL REACTION

CHEMICAL REACTION OF ALPHAMETHRIN

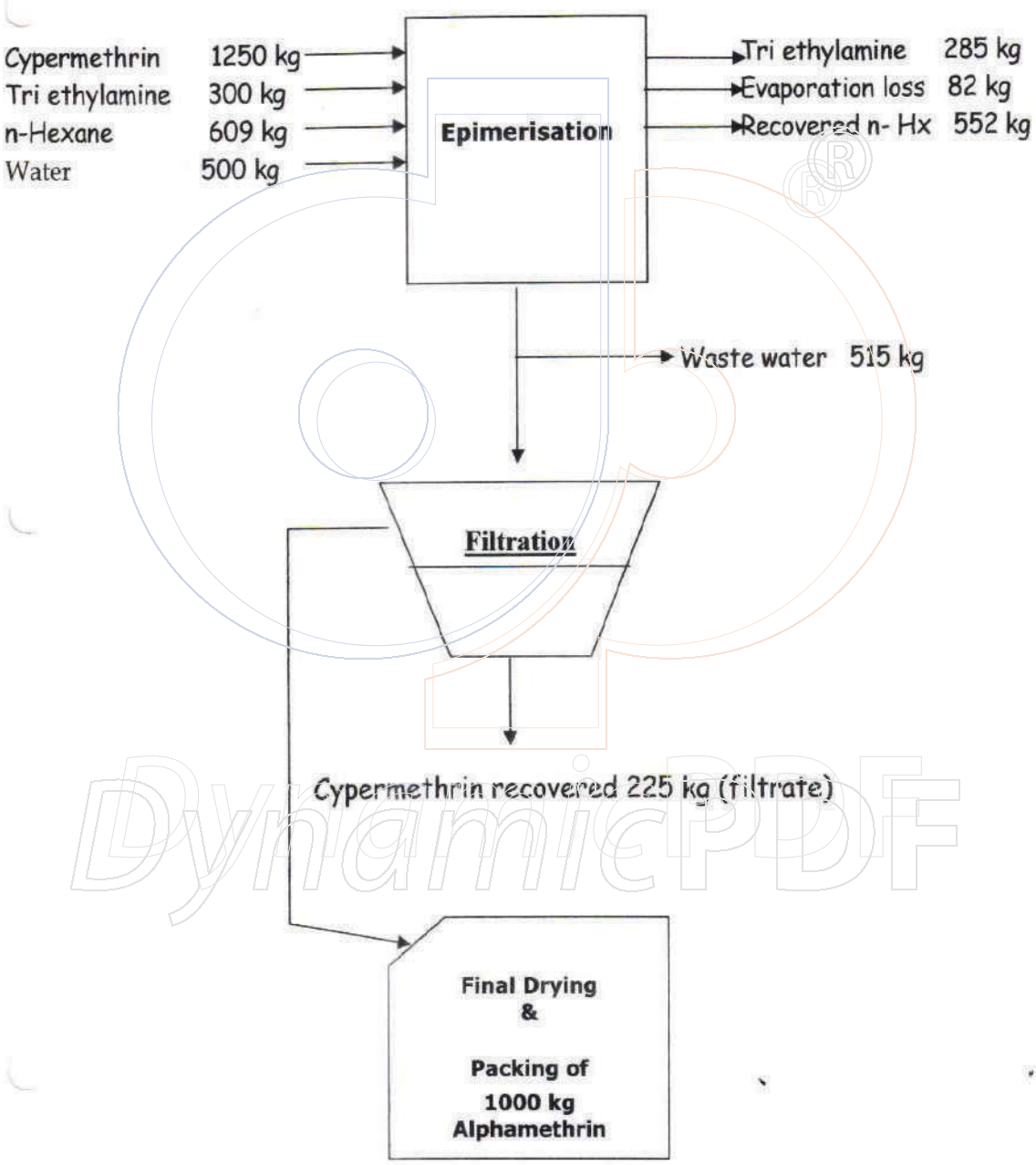


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MASS BALANCE

MASS BALANCE OF ALPHAMETHRIN TECHNICAL



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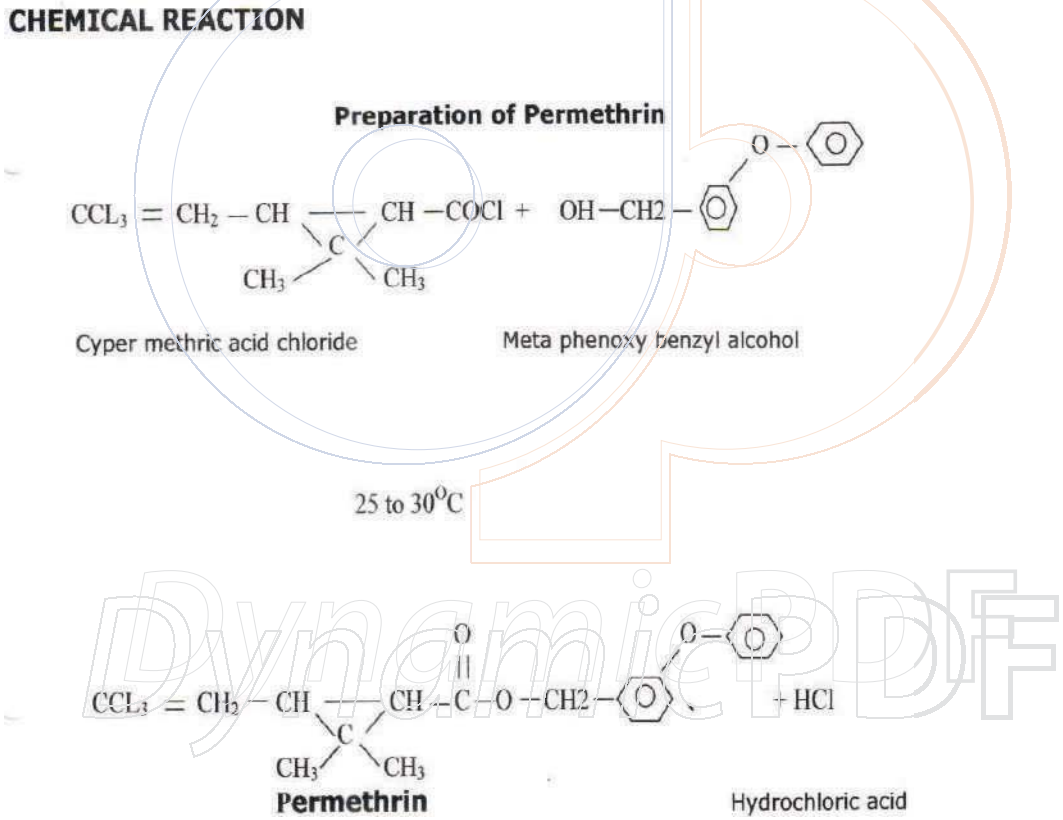
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PERMETHRIN

MANUFACTURING PROCESS

CMAC (Cypermethrin acid chloride) reacts with Meta phenoxy Benzyl Alcohol at 45°C to give Permethrin. The evolved HCl gas during reaction is scrubbed in water. The reaction mass is washed with water to remove the dissolved HCl gas. Permethrin is dehydrated under high vacuum to remove the traces of water. The purity of the technical product Permethrin obtained will be minimum 92%.

CHEMICAL REACTION

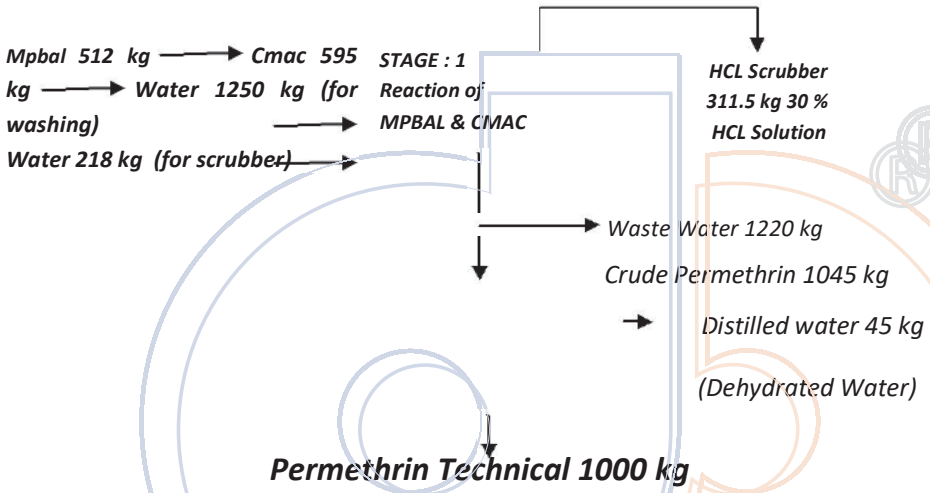


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MASS BALANCE

MASS BALANCE PERMETHRIN TECHNICAL



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METAMITRON TECH. OR GLYPHOSATE TECH. OR OTHER HERBICIDES

A. METAMITRON

MANUFACTURING PROCESS

Stage – 1 Preparation of Ethyl Mandelate:-

In glass lined reactor ethanol is charged followed by Mandilonitrile. Thionyl chloride is added to form Ethyl Mandelate. HCl & SO2 generated during the reaction, Generated HCl is reacting with Mandilonitrile to form Ethyl Mandelate & Ammonium chloride. SO2 is scrubbed in 15% NaOH solution using ventury scrubber. Formed Ethyl Mandelate is further washed with water & taken for next stage. By scrubbing SO2 in NaOH we get Sodium bi sulphite as by product.

Stage -2 Preparation of Ethyl Phenyl Glyoxalate:-

In SS reactor Ethyl Mandelate is charged from stage -1 and at room temperature sodium hypochlorite is added lot wise. After addition of Hypochlorite check purity of Ethyl Phenyl Glyoxalate by GLC

Stage -3 Preparation of Acetyl Hydrazine:-

In SS reactor charge 80% Hydrazine hydrate & start addition of ethyl acetate at room temperature. After addition maintain for 2 hr. check sample for Hydrazine hydrate percent, if OK then heat the reaction mass to 90°C & distill off ethanol & water under vacuum. Then cool the mass and adjust purity of acetyl hydrazine to 50% by addition of ethanol.

Stage – 4 Preparation of Phenyl Hydrazone:-

In SS reactor charge 50 % Acetyl hydrazine and adjust pH of reaction mass to 5 – 5.2 by addition of HCl. Then start addition of Ethyl Phenyl Glyoxalate prepared in stage -2, maintain for 4 hr. then check sample for Phenyl hydrazone percentage by HPLC. If result is ok then add water and cool the mass to 18-20°C. Adjust pH of reaction mass by HCl to 3.0. Further cool to 10°C and the reaction mass in closed Nutch filter. Check sample for LOD & purity of phenyl hydrazone. Unload the material in open HDPE drums.

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Stage -5 – Preparation of Phenyl Hydrazide:-

In SS reactor charge EtOH under vacuum, then charge phenyl hydrazone prepared in stage-4. Start addition of NH3 solution & send sample to QC for pH. Then start addition of 80% Hydrazine hydrate & complete in 3-4 hr & maintain for 12 hr. check sample for phenyl Hydrazide percentage by GLC. If ok then adjust pH of reaction mass to 6.8 by addition of HCl. Apply pressure & transfer the mass for further process.

Stage-6- Preparation of Metamitron:-

In SS reactor receive material from stage -5, adjust pH 6.5 to 6.7 by HCl, and further adjust pH to 7.5 by caustic lye. Then charge sodium acetate & maintain reflux for 12 hr. check percentage of Metamitron, phenyl hydrazine. If ok then filter the mass in AGNF, wash with plain water. Unload & dry in rotary vacuum dryer. After drying if results are ok then pack in drums.

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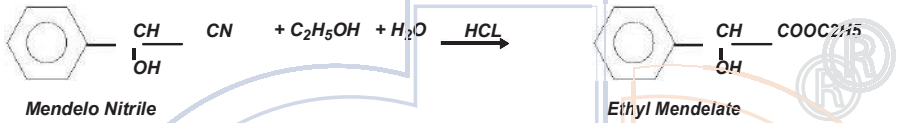
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CHEMICAL REACTION

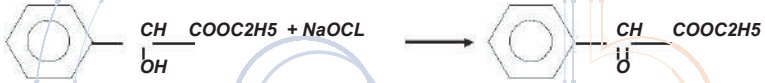
Synthesis route

A. ETHYL MENDELATE



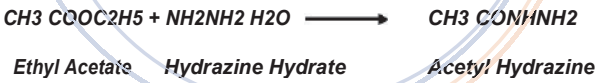
Mendelo Nitrile *Ethyl Mendelate*

B. ETHYL PHENYL GLYOXALATE



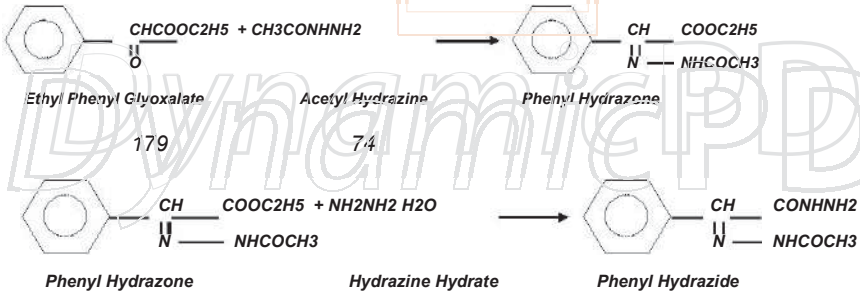
Ethyl Mendelate *Ethyl Phenyl Glyoxalate*

C. ACETYL HYDRAZINE



Ethyl Acetate *Hydrazine Hydrate* *Acetyl Hydrazine*

D. PHENYL HYDRAZIDE



Ethyl Phenyl Glyoxalate *Acetyl Hydrazine* *Phenyl Hydrazone*

Phenyl Hydrazone *Hydrazine Hydrate* *Phenyl Hydrazide*

E. METAMITRON



P henyl H ydrazide *M etam itron*

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MASS BALANCE

Stage: Ethyl Mendalate from Mendelonitrile

IS [R+F]	***1669***	→		→ ***510****SO2 Gas*
Water	***63***	→	***Ethyl Mendelate Preparation***	
Mendelonitrile	***1377***	→		
TC	***951***	→		
			3550	***Reaction Mass***
				→ ***510****NH4Cl*
Water-1	***939***	→		→ ***2411****Water Wash -1*
Water-2	***209***	→	***Ethyl Mendelate Washing***	→ ***215****Water Wash -2*
Toluene	***1184***	→		
			2746	***EM in Toluene***

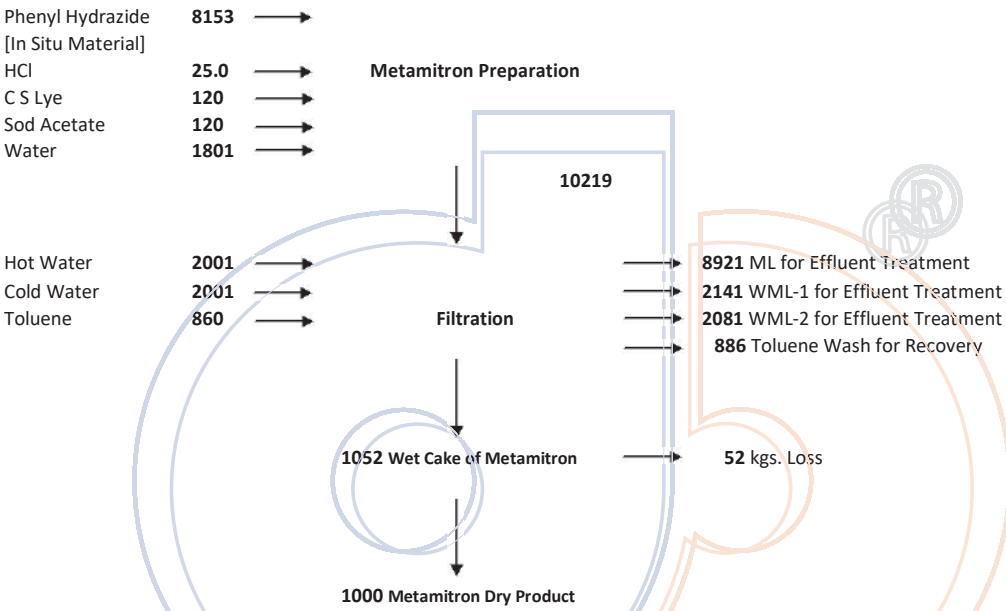
Stage: Ethyl Mendalate from Mendelonitrile

Water	***209***	→		→ ***250****C S Lye Wash*
C S Lye	***31***	→	***Ethyl Phenyl Glyoxalate Preparation***	→ ***10253****Hypo Treated Layers*
TEBA	***57***	→		
NaOCl	***10015***	→		
			2555	***EPG in Toluene***
NaHSO3	***21***	→		→ ***237****Aqueous Layer*
Water	***209***	→	***Sodium Bisulfite Washing***	
			2548	***Washed EPG in Toluene***
				→ ***55*** *kgs. Loss*
			Toluene Recovery	→ ***990****Toluene Recovered*
			1503	*Crude EPG for distillation*
				→ ***22****1st Cut*
			EPG Distillation	→ ***1420****Main Cut-Taken for Meta Preparation*
			61	*Residual for Incineration*

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Stage: Metamitron



Incinerable mass :-	**61**	**kgs/ton of Metamitron**
By Products:-		
1) Sodium Sulphite	**1.250**	**ton of Metamitron**
2) Ammonium chloride	**510**	**kgs/ton of Metamitron**

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FORM -V
(See Rule 14)

From :
HEMANI INDUSTRIES LTD

PLOT NO CH/5,GIDC INDUSTRIAL ESTATE

DAHEJ, TAL-VAGRA.DIST-BHARUCH

To ,
Gujarat Pollution Control Board
Paryavaran Bhavan
Sector -10 A
Gandhinagar -382010

Environmental Statement for the financial year ending the 31'st March 2010

PART –A

1) Name and address of the industry: Plot No.CH/5, G.I.D.C industrial estate.
Dahej.Tal- Vagra.Dist-Bharuch.392130

2)Industry Category : Medium Scale

3)Industry Capacity :

1. Meta Phenoxy Benzaidehyde- 300 MT/Month
2. Meta Bromo Nitro Benzene- 100 MT/Month
3. Meta Bromo anisole 100 MT/Month
4. Lambda-Cyhalothrin 50 MT/Month
5. D V Acid Chloride/CMAC 200 MT/Month
6. Cypermethrin (Technical) 150 MT/Month
7. Alphmethrin/Permethrin (Technical) 100 MT/Month
8. Metamitron/Glyphosate (Technical) 100 MT/Month

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Or other Herbicides 46

9. Thionyl Chloride 450 MT/Month
10. Sulpher Chloride 100 MT/Month

11.Acid Chloride 100 MT/Month
12. Formulation Product (Liquid Based) 700 MT/Month
13. Formulation Product (solid Based) 300 MT/Month

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4)Year of establishment: August 2010

5)Date of the last Environmental Statement submitted : 10.09.2017

Submission of Environmental Statement is in accordance with the provision of rule -14 of the Environment (production) Amendment Rules. 1993 of the Environment (protection) Act 1986 (29 of 1986)published vide Notification date 24-04-1993 G.S.R (E) in the Gazette of Indian Extraordinary –part-II section-3 subsection (i) No.155 dated 28-04-1993 by the ministry of Environment and forests Government of India read with the Notification date 13-03-1993 G.S.R.329 (E) of the Gazette of India Extraordinary Part –II Section (i) No.120 dated 13-3-1993

Every person carrying on an industry operation of process requiring under section-25 of the water (Prevention and Control of Pollution) Act .1974 (6 of 1974) or under section-21 of the Air (Prevention and Control of Pollution) Act.1981 (14 of 1981) or both or authorization under the hazardous waste (Management and handling) Rules. 1989 published under the Environment (protection)Act 1986 (29 of 1986) shall submitte an environmental Statement or the financial year ending the 31'th march in Form V. to the concerned State Pollution Control Board on or Thirtieth Day of September Every year Beginning 1993)

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PART-B

Water and Raw Material Consumption

a. water consumption:

SR NO	CATEGORY	WATER CONSUMPTION KL/DAY
A	**DOMESTIC**	177.0
B	**INDUSTRIAL**	
	1) PROCESS	439.0
	2) COOLING	636.0
	3) BOILER	530.0
	4) WASHING	210.0
	TOTAL INDUSTRIAL	1815.0
	GARDING &OTHERS	108.0
	TOTAL	2100.0

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SR NO	PRODUCT	DURING THE PREVIOUS FINANCIAL YEAR (APRIL 16 TO MAR 17)	DURING THE CURRENT FINANCIAL YEAR (APRIL 2016TO MARCH 2017)
1	**META PHENOXY BENZALDEHYDE**	**2353.335 MT**	3275.68
2	**META BROMO NITRO BENZENE**	**0.0 MT**	0.0
3	**META BROMO ANISOLE**	**80.5 MT**	11.75
4	**LAMBDA/Deltamethrin**	**28.1 MT**	0.0/6.225
5	**DV Acid Chloride (CMAC)**	**2183.085 MT**	2371.472
6	**Cypermethrin Tech.**	**2165.695 MT**	1739.69
7	**Alpha methrine/Permethrin (Tech)**	**677.12 MT**	472.7/366.325
8.	**Meta Mitron /Glyphosate(Tech.) or Other Herbicides**	**88.36MT**	378.33/0.0
9	**Sodium Sulphite 75-80%**	**2761.876 MT**	**3465.513**
10	**Ammonium Chloride**	**372.22 MT**	**310.76**
11	**Aluminum Chloride**	**14271.553 MT**	**23749.345**
12	**KCl Solution 20%**	**7751.005MT**	**10707.655**
13	**Cupric Chloride**	**391.56 MT**	**426.6**
14	Formulation of insecticides+herbicides+fungicides	**1538.284 MT**	**2569.94**
	TOTAL	**34662.693 MT**	**49473.655**

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WATER CONSUMPTION:

1	**TOTAL WATER CONSUMPTION KL/ANNUM**	289399 KL	**367072**
2	**TOTAL WATER CONSUMPTION PER UNIT OF TOTAL PRODUCT,KL/MT**	8.35 KL	7.42 KL
3	**INDUSTRIAL WATER CONSUMPTION KL/ANNUM**	276249 KL	**353392**
4	**INDUSTRIAL WATER CONSUMPTION KL/MT OF PRODUCT**	7.97 KL	7.14 KL

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B.RAW MATERIAL CONSUMPTION:

NAME OF PRODUCT	NAME OF RAW MATERIAL	DURING PREVIOUS FINANCIAL YEAR (APRIL 16 TO MAR 17)		DURING CURRENT FINANCIAL YEAR (APRIL-17 TO MAR 18)	
		QUANTITY IN MT	QUANTITY PER UNIT OF PRODUCT MT/MT	QUANTITY IN MT	QUANTITY PER UNIT OF PRODUCT MT/MT
META PHENOXY BENZALDEHYDE	BENZALDEHYDE	1518.66	0.830	2718.82	0.830
PREVIOUS YEAR PRODUCTION	ALUMIUM CHLORIDE	2195.65	1.2	3930.82	1.2
2353.355 MT	EDC	7044.4	3.85	12611.37	3.85
CURRENT YEAR PRODUCTION	BROMINE	1235.05	0.675	2211.08	0.675
3275.68 MT	CHLORINE	484.87	0.265	868.06	0.265
	PHENOL	1344.83	0.735	2407.63	0.735
	KOH	969.75	0.530	1736.11	0.530
	CAUSTIC LYE	186.63	0.102	334.12	0.102
	MEG	1573.55	0.860	2817.09	0.860
META BROMO NITROBENZENE	NITROBENZENE	0.0	0.984	11.56	0.984
PREVIOUS YEAR PRODUCTION	BROMINE	0.0	0.52	6.11	0.52
0.0 MT	SULPHURIC ACID	0.0	1.4	16.45	1.4
CURRENT YEAR PRODUCTION	OLEUM	0.0	1.6	18.8	1.6
0.0 MT	TOLUENE	0.0	3.44	40.42	3.44
META BROMO ANISOLE	BROMO NITROBENZENE	0.0	1.25	14.69	1.25
PREVIOUS YEAR PRODUCTION	KOH	0.0	0.986	11.59	0.986
0.0 MT	TETRA BUTYL AMMONIUM BROMIDE	0.0	0.316	3.71	0.316
CURRENT YEAR PRODUCTION	METHANOL	0.0	0.5	0.0	0.5
11.75 MT	HCL	0.0	0.42	0.0	0.42
LAMBDA	LAMBDA CYHALTHRIN ACID	0.0	0.728	0.0	0.728
PREVIOUS YEAR PRODUCTION	SODIUM CYNADIE	0.0	0.200	0.0	0.200

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0.0 MT	META PHENOXY BENALDEHYDE	0.0	0.557	0.0 0.0	0.557	
CURRENT YEAR PRODUCTION	THIONYL CHLORIDE	0.0	0.388		0.388	
0.0 MT	CAUSTIC LYE	0.0	0.56	0.0	0.56	

DV Acid Chloride	Carbon Tetra Chloride	2564.41	1.3	3082.85	1.3	
PREVIOUS YEAR PRODUCTION	Acroylo Nitrile	848.23	0.45	1019.71	0.43	
2183.085 MT	Iso Butylene	986.312	0.5	1185.71	0.5	
CURRENT YEAR PRODUCTION	Sulphuric Acid	1183.574	0.6	1422.85	0.6	
2371.472**MT**	Thionyl Chloride	3254.83	1.65	3912.84	1.65	
	Caustic flakes/CS lye	5917.87	3.0	7114.26	3.0	
	TEA	49.316	0.025	59.29	0.025	
	HCL	3550.723	1.8	4268.56	1.8	
	n- Haxane	986.312	0.5	1185.71	0.5	
	Water	14301.52	7.250	17192.8	7.250	
CYPERMETHRIN (TECH.)	DV Acid Chloride	886.27	0.565	982.93	0.565	
PREVIOUS YEAR PRODUCTION	Sodium Cynaide	219.60	0.14	243.56	0.14	
2165.695 MT	Meta Phenoxy Benzaldehyde	737.25	0.47	817.65	0.47	
CURRENT YEAR PRODUCTION	n-Haxane	313.725	0.2	347.94	0.2	
1739.69 MT	Water	1882.35	1.2	2087.63	1.2	
PerMethrin (Tech.)	DV Acid Chloride	117.87	0.512	187.52	0.512	
PREVIOUS YEAR PRODUCTION	Meta Phenoxy Benzaldehyde Alcohol	140.66	0.611	219.75	0.6	
313.05 MT	Water	345.33	1.5	549.375	1.5	
CURRENT Y EAR PRODUCTION						
366.325 MT						
Alpha Cypermethrin	Cypermethrin	432.619	1.34	633.418	1.34	
PREVIOUS YEAR PRODUCTION	TEA	96.855	0.3	141.81	0.3	
322.85 MT	n- Haxane	196.61	0.609	287.87	0.609	
CURRENT YEAR PRODUCTION	Water	161.425	0.5	236.35	0.5	
472.7 MT						
Meta Mitroi	Mendelo Nitrile	118.92	1.377	2159.99	1.377	
PREVIOUS YEAR PRODUCTION	Hydrazine hydrate	95.0	1.1	1725.5	1.1	
86.36 MT	Ethyl Actate	43.18	0.5	784.30	0.5	
CURRENT YEAR PRODUCTION	Ethyl Alcohol	51.82	0.6	941.18	0.6	
378.33 MT	Thionyl Chloride	77.72	0.9	1411.75	0.9	
	Water	140.85	1.631	2558.42	1.631	
	Sodium HypoChlorite	864.90	10.015	15709.75	10.015	
	Toluene	43.18	0.5	784.30	0.5	
	TEBA	4.9	0.057	89.411	0.057	
	C.S.lye	12.95	0.15	235.29	0.15	

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Production started on August-2010

PART –C

POLLUTION GENERATED

(PARAMETERS AS SPECIFIED IN THE CONSENT ISSUED)

1	WASTE WATER	CONSENTRATIONOF POLLUTANTS DISCHARGE	QUANTITY OF POLLUTANTS DISCHARGE (Kl/DAY)	% OF VARIATION FROM PRESCRIBED STANDARDS WITH REASON
	366.0 KL/DAY		342.15 KL/Day	
	(i)Ph	6.5-8.5		
	(ii) SS (mg/L)	100 mg/l		
	(iii) oil&grease (mg/L)	10 mg/l		
	(iv) BOD (mg/L)	100 mg/l		
	(v) COD (mg/L)	250 mg/l		
	(VI)chloride (mg/L)	1 mg/l		
	(vii)Sulphate (mg/L)	2 mg/l		
2	Air	(mg/Nm3)		
	Stack attached to boiler		-	Available stack analysis report of GPCB approved
	1.PM		-	Laboratory.
	2.SO2	100 ppm	-	
	3.NOX	50 ppm	-	
	VENT ATTACHED TO REACTION VESSEL			Available stack analysis report of GPCB approved
	1. HCL	20 mg/Nm3		Laboratory.
	2.SO2	40 mg/Nm3		
	3. CL2	09 mg/Nm3		
3	**AMBIENT AIR**	**NOT AVAILABLE**		

- VALUES ARE BASED ON THE CONSENTRATION MEASURED BY GPCB APPROVED LABORATORY DURING THE YEAR
- VALUES ARE BASED ON THE CONSENTRATION MEASURED BY THIRD PARTY NABAL APPROVED LABORATORY DURING THE YEAR
- CALCULATED BASED ON THE COCENTRATION AS MEASURED BY GPCB APPROVED LABORATORY DURING THE YEAR

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PART –D

HAZARDOUS WASTES

{AS SPECIFIED UNDER HAZARDOUS WASTES (MANAGEMENT AND HANDLING)RULES, 1989}

HAZARDOUS WASTE	TOTAL QUANTITY (MT)	
	DURING PREVIOUS FINANCIAL YEAR (APRIL 16 TO MAR 17	DURING CURRENT FINANCIAL YEAR (APRIL17 TO MAR 18)
1.From Process	1125.81 MT	1572.28
2.Form Pollution Control Facilities	2471.386 MT	2599.82

PART –E

Solid Wastes

Solid Wastes	TOTAL QUANTITY (MT)	
	DURING PREVIOUS FINANCIAL YEAR (APRIL 16 TO MAR 17)	DURING CURRENT FINANCIAL YEAR (APRIL 17 TO MAR 18)
1.From Process	1125.81 MT	1572.28
2.Form Pollution Control Facilities	2471.386 MT	2599.82
3.Quantity recycled or Reutilized	Nil	8000 Drums

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PART –F

Please specify the characteristics (in term of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

ETP sludge and MEE salts are collect, storage, transportation, disposal at TSDF site at BEIL, Ankleshwar and SEPPL, Gandhidham, Kutch with proper manifest.

Process Residue and High COD effluent collect, storage, transportation, disposal at incinerate in own site incinerator or at common incineration facility of SEPPL, Dahej or RSPL, Panoli.

PART –G

Impact of pollution control measures on conservation of Natural Resources and consequently cost of production

None

PART – H

Additional investment proposal of Environmental protection including abatement of pollution

The existing facility to control air pollution is adequate and working efficiently. But we have provided another graphite Scrubber in series for better scrubbing. We have provided chilling & brine condenser in series for control the VOC level in ambient air. We have provided emergency Chlorine Scrubbing system. We have provided multi effect evaporator system for controlling TDS. (200Kl/Day)

We have provided another brine condenser in MEE for control VOC. We have provided diaphragm type pumps for material handing instead of pressure transfer. We are revamping the onsite incinerator for improving the abatement of pollution.
We have adopted the cleaner production facility. We had achieved the cleaner production award.

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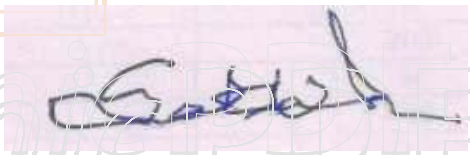
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Certain expense towards running and maintenance of pollution control devices and development and maintenance of plantation will be incurred by company. (Approx 17000 Sq. mtrs.)

PART -- II

Miscellaneous

None



Signature

Name :S.B.Patel

Designation-Factory Manager

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Submitted to:

Member Secretary
Gujarat Pollution Control Board
Sector: 10-A
Gandhinagar

From :M/S-Hemani Industries Ltd
Plot no.CH/5,GIDC IndustrialEstate
Dahej. Tal-Vagra
Dist-Bharuch- 392130

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DGVCL
DAKSHIN GUJARAT VIJ COMPANY LIMITED
DGVCL DAHEJ SUB DIVISION OFFICE
66KV DAHEJ SS COMPOUND, DAHEJ-AMOD CHOWKDI, PORT ROAD, DAHEJ-392130 PH NO.02641-256123, 8758338214

DHJ/TECH/ 3004 Date:- 29/11/2018

To,
Sr. Environment Engineer,
GPCB,
Paryavaran Bhavan,
Sector-10-A, Gandhinagar-382021.

Sub.:- Disconnection of Power Connection of M/s. Himani Industries Ltd. P.No.CH-5/E-362 Cons.No.40522 GIDC Dahej.

Ref.:- 1). GPCB Letter No.GPCB/BRHC-B/CCA-33(12)/ID-12155/475532 Dated.14/11/18.
2). Division office Letter No.BRH/O&M/Rev/HT/DC/18/9599 Dated.20/11/18.

With reference to the above subject and reference, we have disconnected the HT power supply of HT Consumer M/s. Himani Industries Ltd. (40522). Meter readings are as follows.

KWH	KVAH	KVARH	BMD	RMD	PH	NH
11233.409	11313.826	1145.351	0.743	0.788	3750.356	3294.663

This is for your kind information & n/a please.

Deputy Engineer (O&M)
Dahej S/Dn,
DGVCL

C.f.w.c.s.to,
1). Executive Engineer, DGVCL, Bharuch Rural Division, Maktampur, Bharuch.

TRUE COPY
ADVOCATE

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

ORIGINAL APPLICATION NO.60 OF 2021 (WZ)

ARYAVART FOUNDATION **APPLICANT**

VERSUS

HEMANI INDUSTRIES LTD. & ORS **RESPONDENTS**

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Place: Pune



Date: - 01/10/2021 **ADVOCATE FOR THE RESPONDNET NO.1**

ANNEXURE-R-23

ક્રમાકઃ ડે.ડા/ડીઆઇએસએચ/ભરૂચ/૨૦૧૮/ ૫૧૧૫
ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થની કચેરી
૨જો માળ, બહુમાળી મકાન, ભરૂચ
તા.૦૭/૧૨/૨૦૧૮

પ્રતિ,
હેમાણી ઇન્ડસ્ટ્રીઝ લિ.
પ્લોટ નં-CH-5, GIDC, દહેજ, તા-વાગરા,
ભરૂચ

વિષયઃ- કારખાના ધારા-૧૯૪૮ ની કલમ-૪૦(૨) અન્યવેનો પ્રતિબંધાત્મક આદેશ ઉઠાવવા બાબત.
સંદર્ભઃ- (૧) ડે.ડા/ડીઆઇએસએચ/ભરૂચ/૨૦૧૮/૨૧૩૪ તા.૦૪/૧૨/૨૦૧૮
(૨) ડીઆઇએસેચ/અકસ્માત/૨૦૧૮/૧૦૦૭ તા.૦૬/૧૨/૨૦૧૮

મહોદયશ્રી,

ઉપરોક્ત વિષય પરત્વે તથા સંદર્ભે અત્રેની કચેરીએથી રૂબરૂમાં તા.૧૩/૧૧/૨૦૧૮ નાં રોજ ઉપરોક્ત કારખાનામાં આગનાં બનાવ બાબતે કારખાના ધારા-૧૯૪૮ ની કલમ-૪૦(૨) અન્યવેનો કારખાનામાં પ્લાંટ નં-૧ માં ઉત્પાદન પ્રક્રિયા પર પ્રતિબંધાત્મક આદેશ આપવામાં આવેલ જે અનુસંધાને કારખાનાદારે જરૂરી સુચનોનું પાલન કરી અત્રેની કચેરીએ અહેવાલ રજુ કરી તા. ૨૬/૧૧/૨૦૧૮ નાં રોજ પ્લાંટ નં-૧નો પ્રતિબંધાત્મક આદેશ ઉઠાવવા રજુઆત કરેલ. આ બાબતે ડાયરેકટરશ્રી, ઇન્ડસ્ટ્રીયલ સેફ્ટી એંડ હેલ્થ, અમદાવાદનાં ઉપરોક્ત સંદર્ભ નં-(૨) થી કારખાના ધારા-૧૯૪૮ ની કલમ-૪૦(૨) અન્યવેનો પ્લાંટ નં-૧ નો પ્રતિબંધાત્મક આદેશ ઉઠાવી લેવા પરવાનગી આપેલ છે. આમ, સદરહુ પ્રતિબંધાત્મક હુકમ સંપુર્ણ ઉઠાવી લેવામાં આવે છે. જે આપની જાણ સારૂ.

આસી/ડેપ્યુટી ડાયરેક્ટર
ઔધોગિક સલામતી અને સ્વાસ્થ્ય
ભરૂચ

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 021.
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GPCB

BY R P A D

પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ 1974ની કલમ 33 (અ) હેઠળ બંધ ઉદ્યોગને ચાલુ રાખવાનો હુકમ.

1) આપ આપના ઔદ્યોગિક એકમ મે. હેમાણી ઇન્ડસ્ટ્રીઝ લી., પ્લોટ નં. સીએચ/૫, ઇ-૩૬૨, જીઆઇડીસી દહેજ, તા:વાગરા, જી: ભરૂચ ઠેકાણે ઉધોગ ચલાવો છો અને DV Acid chloride, MPBAD, Metamitron Tech, Deltamethrin Tech પ્રોડક્ટસ નું ઉત્પાદન કરો છો.

2) ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ દ્વારા આપને પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ 1974ની કલમ 33 (અ) હેઠળ આપનું ઔદ્યોગિક એકમ બંધ કરવા માટે તા. ૧૪/૧૧/૨૦૧૮ ના પત્રથી હુકમ કરવામાં આવેલ હતો. જે તા: ૧૧/૧૨/૨૦૧૮ ના પત્રથી ત્રણ માસ માટે રીવોક કરેલ.

3) બોર્ડના અધિકારીઓએ તા ૦૭/૦૧/૨૦૧૯ ના રોજ આપના ઔદ્યોગિક એકમની મુલાકાત લીધેલ ત્યારે જોવા મળેલ કે -

1) એકમ દ્વારા ક્લોઝર ના કારણો અન્વયે સુધારાત્મક પગલા ભરેલ છે.

2) એકમ દ્વારા બોર્ડની મંજૂરી વિના લગાડેલ બોઇલરને ડિસ્કનેક્ટ કરેલ છે.

5) ઉપરોકત સંજોગોમાં હું એ. વી. શાહ, વરિષ્ઠ પર્યાવરણ ઈજનેર, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, આજ્ઞાનુસાર જણાવું છું કે, પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ 1974ની કલમ 33 (અ) હેઠળ તા. ૧૪/૧૧/૨૦૧૮ ના રોજ બોર્ડે આપેલ ઉધોગ બંધ કરવાનો હુકમ નીચેની શરતોનું પાલન કરવાની શરતે રીવોક (૨૬) કરવામાં આવે છે.

1. એકમે રજૂ કરેલ નોટોરાઇઝડ undertaking માં આપેલ બાંહેધરીઓનું ચુસ્તપણે પાલન કરવાનું રહેશે.
2. એકમે CTE/CCA માં દર્શાવેલ શરતોનું પાલન કરવાનું રહેશે.
3. એકમે મુલાકાત સમયે આપવામાં આવતી લેખિત સુચનાઓનું પાલન કરવાનું રહેશે.
4. એકમે તા: ૧૪/૧૧/૨૦૧૮ ના ક્લોઝર તથા તા: 30/01/૨૦૧૯ ના ડાયરેક્શન અન્વયે કોમ્પ્લાયન્સ રીપોર્ટ દિન-૭ માં રજૂ કરવો.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એ. વી. શાહ)
વરિષ્ઠ પર્યાવરણ ઈજનેર

Outward No:496477, 02/03/2019

નંબર :- જીપીસીબી/બીઆરસીએચ-બી/સીસીએ-૩૩(૧૩)/આઈડી-૧૨૧૫૫/

પ્રતિ,

મે. હેમાણી ઇન્ડસ્ટ્રીઝ લી.,

પ્લોટ નં. સીએચ/૫, ઇ-૩૬૨,

જીઆઇડીસી દહેજ,

તા:વાગરા, જી: ભરૂચ

નકલ રવાના:-

૧) પ્રતિ,

અધિક્ષક ઈજનેર,

સર્કલ ઓફીસ, દક્ષિણ ગુજરાત વીજ કંપની લી.,

મકતમપુર રોડ, ભરૂચ.

૨) પ્રતિ,

કાર્યપાલક ઈજનેર,

ઓ એન્ડ એમ રૂરલ ડીવીઝન, દક્ષિણ ગુજરાત વીજ કંપની લી.,

મકતમપુર રોડ, ભરૂચ.

૩) પ્રતિ,

નાયબ કાર્યપાલક ઈજનેર,

ઓ એન્ડ એમ રૂરલ ડીવીઝન, દક્ષિણ ગુજરાત વીજ કંપની લી.,

મકતમપુર રોડ, ભરૂચ.

આથી તમોને વિનંતી કરવામાં આવે છે કે, ઉપર જણાવેલ મે. હેમાણી ઇન્ડસ્ટ્રીઝ લી., પ્લોટ નં. સીએચ/૫, ઇ-૩૬૨, જીઆઇડીસી દહેજ, તા:વાગરા, જી: ભરૂચ ઉદ્યોગનો વીજ પુરવઠો જ્યાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી ચાલુ રાખશો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશો.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એ. વી. શાહ)

વરિષ્ઠ પર્યાવરણ ઈજનેર

Outward No:496477, 02/03/2019

TRUE COPY ADVOCATE

કમાંક:ડેડીઆઇએસએચ/ભરૂચ/૨૦૨૦/ ૨૮૮૨
ડેપ્યુટી ડાયરેકટર ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ,
બીજો માળ, બહુમાળી મકાન, ગાયત્રીનગર સામે,
કણબીવગા, ભરૂચ.
તા.૦૭/૧૧/૨૦૨૦

પ્રતિ,
કબ્જેદારશ્રી/વ્યવસ્થાપકશ્રી,
હેમાણી ઇન્ડસ્ટ્રીઝ લી .
પ્લોટ નં સી એચ -૫
જી આઇ ડી સી દહેજ
તા- વાગરા જિ- ભરુચ

વિષય : કારખાના અધિનિયમ-૧૯૪૮ ની કલમ ૪૦(૨) હેઠળ લેખિત હુકમ

(1) કારખાનાની આજરોજ તા.૦૭/૧૧/૨૦૨૦નાં રોજ નીચે સહી કરનારે મુલાકાત લીધી.

(2) સદરહુ મુલાકાત કારખાનામાં તા. ૦૬/૧૧/૨૦૨૦ ના રોજ સવારના આશરે ૧૧.૧૫ કલાકે બનેલ ધડાકા સાથે આગના બનાવમાં થયેલ પ્રાણઘાતક અકસ્માત અનુસંધાને લીધી.

(3) કારખાનાના તા. ૦૬/૧૧/૨૦૨૦ ના રોજ સવારે ૧૧.૧૫ કલાકે પ્લાન્ટ એમ ઇ ઇ -૧ સાથે સંકળાયેલા એમ.ઇ.ઇ ટ્રિટમેંન્ટ પીટ નં ૧ માં રહેલ એફ્લુએંટ ની ફ્લેમેબલ વેપર નો સંપર્ક સ્ટરરની ઇલેકટ્રીક મોટર ફીટીંગ માંથી નીકળેલ સ્પાર્ક સાથે થવાથી એકસપ્લોઝન સાથે ફાયર થયેલ હતી જેમાં એમ.ઇ ઓપરેટર તરીકે કામ કરતા શ્રમયોગીશ્રી રામ કુમાર જયકિશોર ચૌધરી ને ગંભીર ઇજાઓ થયેલ હતી અને ઘટના સ્થળે જ તેમનુ અવસાન થયેલ છે.

(4) ઉપરોક્ત રીમાર્ક નં.(૩)માં દર્શાવિલ અકસ્માત બનાવથી ૦૧ શ્રમયોગીનું અવસાન થયેલ છે વધુમાં કારખાનામાં સદર ઇ.ટી.પી માં ધડાકા સાથે આગ લાગેલ હોઇ ઇ.ટી.પી પ્લાંટ ના સ્ટ્રક્ચર/મશીનરી વિગેરેને ભારે નુકશાન થયેલ જણાય છે. આમ, સદરહુ કારખાનાના ઇ.ટી.પી પ્લાન્ટનુ સ્ટ્રક્ચર નબળુ પડેલ છે, ઇ.ટી.પી પ્લાન્ટનુ છાપરું તુટી ગયેલ છે તેમજ ઇલેકટ્રીકલ વાયરીંગ કેબલ બળી ગયેલ હોઇ તેમજ એફ્લુએંટ માં ફ્લેમેબલ લિક્વિડ એમ ઇ ઇ -૧ પ્લાંટમાંથી વધુ પ્રમાણમાં આવતુ હોઇ ફરીથી ઇ.ટી.પી પ્લાંટમાંના કોઇ પિટમાંથી નિકળવાની ફ્લેમેબલ વેપરને લીધે એક્સપ્લોઝન થવાની શક્યતાથી મનુષ્યની જીંદગીને તાત્કાલિક જોખમ ઊભુ થાય તેમ છે. આથી હું શ્રી એન.ડી.વાઘેલા, કારખાનાધારા-૧૯૪૮ની કલમ-૮ હેઠળ નીમાયેલ કારખાના નિરીક્ષક/ ડેપ્યુટી ડાયરેકટર, ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ, ભરૂચ, કારખાનાધારા-૧૯૪૮ ની કલમ-૪૦(૨) હેઠળ મળેલ સત્તાની રૂએ કારખાનાનાં કબ્જેદારશ્રી/વ્યવસ્થાપકશ્રીને નીચે જણાવેલ સલામતીનાં પગલાં જ્યાં સુધી લેવામાં ન આવે ત્યાં સુધી કારખાનાના એમ.ઇ.ઇ -૧ પ્લાંટ ના અકસ્માત થયેલ ઇ.ટી.પી પિટ નો ઉપયોગ ઉત્પાદન પ્રક્રિયામાં કરવા પર પ્રતિબંધ ફરમાવુ છું.

(૧) એક્સપ્લોઝન/ ફાયર ના લીધે ઇ.ટી.પી પ્લાંટ સહિત સમગ્ર કારખાનાના તમામ પ્લાન્ટો ના સ્ટ્રક્ચર, મશીનરી, ઇલેકટ્રીક કનેક્શન્સ, બિલ્ડીંગ ઉત્પાદન પ્રક્રિયામાં વાપરવા યોગ્ય છે કે કેમ તે સ્પષ્ટ અભિપ્રાય સહિતનું સ્ટેબીલીટી સર્ટીફીકેટ વિથ લોડ કેલ્ક્યુલેશન તે અંગેની નિષ્ણાત વ્યક્તિ પાસે મેળવી રજૂ કરવું.

(૨) કારખાનાના એમ ઇ ઇ -૧ પ્લાન્ટ નીતમામ પી & આઇડી કન્સીડર કરી ને પ્રોસેસનો હેઝોપ સ્ટડી નિષ્ણાંત એજન્સી/ વ્યક્તિ પાસે કરાવી તેમાં જણાવેલ સૂચનોના પાલન અંગેનો રીપોર્ટ રજૂ કરવો.

(3) કારખાના ના ટેંક ફાર્મ માં તથા અન્ય જગ્યાએ રાખવામાં આવતા/ સ્ટોરેજ /વપરાતા હઝાર્ડસ કેમીકલ્સ ના લીકેજ નો વર્સ્ટ એક્સીડેન્ટ સિનારિઓ સહિત નુ રિસ્ક એસેસમેંટ સહિત સમગ્ર કારખાનાનુ રિસ્ક એસેસમેંટ નિષ્ણાંત એજન્સી/ વ્યક્તિ પાસે કરાવી તેમાં જણાવેલ સૂચનોના પાલન અંગેનો રીપોર્ટ રજૂ કરવો.

(5) ઉપરોક્ત સલામતિનાં પગલાં લઇ તેના જરૂરી આધાર પુરાવા સાથે નીચે સહિ કરનારને જાણ કરી લેખિત મંજુરી મેળવ્યા બાદ જ કારખાનાના એમ.ઇ.ઇ -૧ પ્લાંટ ના અકસ્માત થયેલ ઇ.ટી.પી પિટ નો ઉપયોગ ઉત્પાદનમાં પ્રક્રિયા શરૂ કરવો.

(6) આ હુકમનો તાત્કાલિક અસરથી અમલ કરવા જણાવવામાં આવે છે અને સદરહુ અકસ્માત બનાવ અંગે વધુ તપાસ નોંધ તપાસ પૂર્ણ થયે આપવામાં આવશે.

સ્થળ :- ભરૂચ
તા:- ૦૭/૧૧/૨૦૨૦

(એન.ડી.વાઘેલા)
ડેપ્યુટી ડાયરેક્ટર,
ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ,
ભરૂચ.

નકલ રવાના:
(૧) ડાયરેકટરશ્રી, ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, અમદાવાદ
(૨) જોઇન્ટ ડાયરેક્ટર, ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, સુરત

Sr No. Dy.DIR/DISH/Bharuch/2020/1882

Dy Director, Industrial Safety & Health office,

2nd floor, Bahumari Building, Kalbibag,

Bharuch

To,

Occupier/Factory Manager,

Hemani Industries Limited,

Plot No. CH-5, 362, GIDC Dahej

Ta. Vagra, Bharuch

Subject: - Written order of article-40 (2) of the factory Act-1948,

(1) Territory of factory visited the signatory on 07/11/2020.

(2) Visit the serve in the factory. On date 06/11/2020, on a fire involved in the fire with about 1.15 hours of the morning, followed the deadly unhealthy.

3) The date of the factory. The flammable vapor of the agent in the MEE treatment pit No. 1 attached to the plant MEE-1 was fired on 08/11/2030 at 11.15 am with the explosion caused by the contact with the spark from the electric motor fitting of the star. In which worker shri Ram Kumar Jaikishore Chaudhary working as ME operator was seriously injured and died on the spot.

4) The above remark no. 01 worker has died due to the accident mentioned in (2). In addition, a fire broke out in the main ETP in the factory and it seems that the structural machinery of the ETP plant has been severely damaged. Thus, the structure of the ETP plant of factory is weakened, the roof of the ETP plant is broken and the electrical wiring cable is burnt as well as more flammable liquid in the agent comes from the MEE-1 plant. The possibility of an explosion due to a flammable vapor leaking from a pit in a ETP plant may possible an immediate risk to human life. Therefore, I have appointed Shri ND Vaghela, Deputy Director/Factory Inspector, Industrial Safety and Health, Bharuch, appointed under Section-8 of Factory act 1848, as per the given authority to him under Section-40 (2) of Factory act 1948, , there is a ban on the production process to use the accident of the ETP pit of MEE-1 plant, until the factories are taken necessary safety precaution as below.

1. Due to the Explosion / Fire, complete load calculation with stability certificate from experts to all of the structures of plant, equipments, electrical connections, buildings of factories, including ETP plant, are being checked for used for process or not with their opinion to be taken.
2. All PID to be consider for MEE plant and conduct complete process HAZOP study with the experts agency/person and submit a compliance report of all recommendation.

3. Risk assessment study to be done for all hazardous chemicals stored/used in storage tank farm/ other places of factory about their leakages and consider worst case scenario to be done with expert agency/ person and submit compliance report of all recommendation.
4. After receiving a written approval with the necessary support evidence of the necessary support measures to take the above safe measures, the use of the accidental area of the ETP pit of MEE-1 plant is used in the production process.
5. The arrangement is promoted to implement the immediate effect and more investigation report the investigation will be given after completed on the overall accident incident.

Place: Bharuch

Date: 07/11/2020

N D Vaghela

Dy Director

DISH, Bharuch

CC:

1, Director, Industrial Safety and Health, Ahemdabad

2. Jt Director, Industrial Safety and Health, Surat.



M/s HEMANI INDUSTRIES LTD

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

Annexure-5
Environment Damage Compensation (EDC)

February 24, 2021

PCB ID: 12155

To,

Unit Head –Bharuch
Gujarat Pollution Control Board
Paryavaran Bhavan Sector 10 A, Gnadhinagar-382010, Gujarat.

Subject : **Submission of interim Environment Damage Compensation.**

Ref. : **Closer Direction Under Section 31-A of the Air (Prevention and control of pollution) Act-1981 [Hereinafter referred to as the Air act] as amended from time to time vide Order No. GPCB/BHCH-B/CCA-33(19)/ID- 12155/573895 DATED 26/11/2020.**

Dear Sir

We had submitted Revocation application on 08/02/2021 against closer order no . GPCB /BHCH-B/ CCA-33(19)/19ID-12155/573895 dated 26/11/2020 Now we have paid interim Environment damage compensation to the Board . The proof of payment is being enclosed here with.

We hope you find all requirements in line & request you to consider the same and grant as Revocation at your earliest.

Your Faithfully,

For Hemani Industries Limited

(Director)

Encl:
1. Detail of Environment damage compensation

CC:

Mr. F. M. Modi
(Regional Officer - Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392 015, Gujarat.

HEMANI

M/s HEMANI INDUSTRIES LTD

UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

Details of payment

Payment Advice-BFTI_EFT9522021022220320016_18_952

Transaction Reference: CITIH21053708116
Payer/Remitter's Reference No: 05310YL7XKE
Beneficiary Details: 10**********8 / SBIN0001355
Payment method: Real Time Gross Settlement
Payment Amount: 10000000.00
Currency: INR
Processing Date: 22-Feb-2021
Payment Details: RTGS TO GPCB MEMO NO.2506

HEMANI INDUSTRIES LTD. UNIT-III DAHEJ

TRUE COPY ADVOCATE

• **Regd. Office** : C-301, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidyavihar (W), Mumbai-400 086. INDIA.
Tel. : +91-22-6140 7600, Fax : +91-22-6140-7602, , E-mail : hemanigroup@hotmail.com
• **Plant** : Unit - III, Plot No. CH-5, E-362, G.I.D.C. Industrial Estate, Dahej Vagra, Dist. Bharuch. Gujarat - 392 130 INDIA
Tel. : 02641-291111, Mob. : 09377796953 • E-mail : info@hemanigroup.com • **Website** : www.hemanigroup.com

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M/s HEMANI INDUSTRIES LTD

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

Annexure-5
Environment Damage Compensation (EDC)

February 24, 2021

PCB ID: 12155

To,

Unit Head –Bharuch
Gujarat Pollution Control Board
Paryavaran Bhavan Sector 10 A, Gnadhinagar-382010, Gujarat.

Subject : **Submission of interim Environment Damage Compensation.**

Ref. : **Closer Direction Under Section 31-A of the Air (Prevention and control of pollution) Act-1981 [Hereinafter referred to as the Air act] as amended from time to time vide Order No. GPCB/BHCH-B/CCA-33(19)/ID- 12155/573895 DATED 26/11/2020.**

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We hope you find all requirements in line & request you to consider the same and grant as Revocation at your earliest.

Your Faithfully,

For Hemani Industries Limited

(Director)

Encl:
1. Detail of Environment damage compensation

CC:

Mr. F. M. Modi
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Bharuch-392 015, Gujarat.

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UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

Details of payment

Payment Advice-BFTI_EFT9522021022220320016_18_952

Transaction Reference: CITIH21053708116
Payer/Remitter's Reference No: 05310YL7XKE
Beneficiary Details: 10**********8 / SBIN0001355
Payment method: Real Time Gross Settlement
Payment Amount: 10000000.00
Currency: INR
Processing Date: 22-Feb-2021
Payment Details: RTGS TO GPCB MEMO NO.2506

HEMANI INDUSTRIES LTD UNIT-III DAHEJ

TRUE COPY ADVOCATE

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M/s HEMANI INDUSTRIES LTD
UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

May 6, 2021

PCB ID: 12155

To,
Unit Head- Bharuch
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

Subject : Submission of compliance report to Notice of Direction under Section 33-A of the Water (Prevention and Control of Pollution) Act-1974 (Hereinafter referred to as the "Water Act") as amended from time to time issued dated 04.05.2021 by HO, GPCB, Gandhinagar.

Ref. : Letter No. GPCB/BHCH-B/CCA-33(19)/ID-12155/589428 dated 04/05/2021

Dear Sir/Madam,
This has reference to the above. We are hereby submitting compliance report to Notice of Direction under Section 33-A of the Water (Prevention and Control of Pollution) Act-1974 (Hereinafter referred to as the "Water Act") as amended from time to time issued dated 04.05.2021 by HO, GPCB, Gandhinagar.

Sr. No.	Observations	Compliance Report
1.	Analysis report of sample collected from final outlet treated w/w holding tank is not within norms (i.e. COD - 378 mg/l on sample dated 15/02/2021 & COD - 310 mg/l on sample dated 26/03/2021 (limit-250 mg/l))	• We would like to inform you that at time of inspection dated 15/02/2021 & 26/03/2021, our ETP's biological system in aeration process was disturbed and due to that COD reduction was very low (least biological growth) and therefore, COD value of treated effluent was found higher than prescribed limit. As an immediate action, we had improved bacterial growth by regeneration of MLSS (3500 mg/liter) & MLVSS (1600 mg/liter) to get more COD reduction in aeration Tank and thereafter once treated and stored effluent had Re-treated and after re-treatment, various parameters of re-treated effluent was got well within prescribed norms to discharge treated effluent into GIDC drain. • Analysis Reports for re-treated effluent for Month of February and April, 2021 are enclosed as an **Annexure -I.** And

• **Regd. Office :** C-301, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidyavihar (W), Mumbai-400 086. INDIA.
Tel. : +91-22-6740 7600 Fax : +91-22-6740 7602 E-mail : hemanigroup@hotmail.com
Plant : Plot No. CH-5, E-362, G.I.D.C. Industrial Estate, Dahej Vagra, Dist. Bharuch. Gujarat - 392 130 INDIA
Tel. : 02641-291111, Mob. 98377 96953 E-mail : info@hemanigroup.com • **Website :** www.hemanigroup.com

A. Air Pollution Control Measures : Details Uploaded in XGN on 06/05/2021, 16:14:48 from IP No. 49.34.76.64
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE!

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M/s HEMANI INDUSTRIES LTD
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

		according to said analysis reports, since immediate action taken, since then COD of treated effluent is well below prescribed limit.
2.	About 250 drums containing process residue waste are stored in open area beside the plant.	• Observed 250 drums containing process residue was Distillation Reside which has already sent to M/s. Green Gene Enviro protection and infrastructure Pvt. Ltd. for further processing and disposal. Manifest copies for the same are enclosed as an **Annexure-II.**
3.	MEE salt is being stored keeping in jumbo bags near MEE feed tank.	• MEE salt stored in jumbo bags near MEE feed tank area is dedicated MEE salt storage area, MEE salt stored in jumbo bags near MEE feed tank area has already sent to common TSDF site. Manifest copies for the same is enclosed as an **Annexure-III.**

We hope you would find the same in line with your requirements& request you to consider above.

Thanking You.
Yours Faithfully,
For **Hemani industries Ltd.**

(Authorized Signatory)

CC:
Mr. F. M. Modi
(Regional Officer - Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar,Bharuch-392 015, Gujarat.

• **Regd. Office :** C-301, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidyavihar (W), Mumbai-400 086. INDIA.
Tel. : +91-22-6140-7600, Fax : +91-22-6140-7602, • E-mail : hemanigroup@hotmail.com
• **Plant :** Unit-III, Plot No. CH-5, E-262, G.I.D.C. Industrial Estate, Dahej Vagra, Dist. Bharuch. Gujarat - 392 130 INDIA
Tel. : 02641-291111, Mob. : 09377796953 • E-mail : info@hemanigroup.com • **Website :** www.hemanigroup.com

A. Air Pollution Control Measures Details (APC) Uploaded in XGN on 06/05/2021 16:10:23 from IP No: 49.34.76.61.
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Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)
OHSAS - 18001 : 2007 & ISO 9001 : 2015 Certified Company

TEST REPORT

F-LB-15/5.10/01-3

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5,E-362 GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**24.02.2021**
REF. NO.	**AEE/315-A-1/2021**
ULR NO.	**--**

Description of sample	:	**TREATED EFFLUENT (ETP FINAL OUTLET)**	Lab ID Code	:	**223-B/LB/20/TE**
Date of Sampling	:	**16.02.2021**	Sampling Time	:	**03:00 pm**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**AEEPL TEAM** (Mr. Romin Gandhi (Jr. Env. Engineer))	Sampling Method	:	**IS : 3025 (Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**5.0 Lit./01**	Protocol (Purpose)	:	**Wastewater Monitoring (February-2021)**
Test Parameters	:	**AS PER C.C.A. (GPCB)**	Date of Starting of Test	:	**17.02.2021**
Sample Receipt Date	:	**17.02.2021 (10:20 am)**	Date of Completion of Test	:	**24.02.2021**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	GPCB PERMISSIBLE LIMIT	RESULT 223-B/LB/20/TE	TEST METHOD
1.	pH	--	6.5-8.5	7.42	IS:3025 (P-11):1983
2.	Temperature	°C	Shall not exceed 5 °C above the receiving water temperature	25.0	IS:3025 (P-9):1984
3.	Total Suspended Solids (TSS)	mg/L	100	68.0	IS:3025 (P-17):1984
4.	Chemical Oxygen Demand (COD)	mg/L	250.0	233.4	APHA & AWWA.23rd Ed.5220-B.(5-18)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	100.0	63.07	IS:3025 (P-44):1993
6.	Oil & Grease	mg/L	10.0	<0.4	IS:3025 (P-39):1991
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	5.0	<0.05	IS:3025 (P-43):1992
8.	Ammonical Nitrogen (as NH_3- N)	mg/L	50.0	35.89	APHA & AWWA.23rd Ed.4500-NH_3 B & C.(4-114,115,116)

NOTE: * Not in our NABL Scope.
M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)

----------End of Test Report----------

REG. OFFICE
403-404, Centre Point, Nr. Kadiwala School, Ring Road, Surat - 395 002. (Gujarat) India. Phone : + 91 (261) 2460854 / 2461241
E-mail : aquairsurat@hotmail.com, Visit us at : www.aqua-air.co.in

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Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)
OHSAS - 18001 : 2007 & ISO 9001 : 2015 Certified Company

TEST REPORT

F-LB-15/5.10/01-3

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5,E-362 GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**05.04.2021**
REF. NO.	**AEE/347-B-1/2021**
ULR NO.	**--**

Description of sample	:	**TREATED EFFLUENT (ETP FINAL OUTLET)**	Lab ID Code	:	**227-B/LB/20/TE**
Date of Sampling	:	**27.03.2021**	Sampling Time	:	**12:20 pm**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**AEEPL TEAM** (Mr. Romin Gandhi (Jr. Env. Engineer))	Sampling Method	:	**IS : 3025 (Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**5.0 Lit./01**	Protocol (Purpose)	:	**Wastewater Monitoring (March-2021)**
Test Parameters	:	**AS PER C.C.A. (GPCB)**	Date of Starting of Test	:	**27.03.2021**
Sample Receipt Date	:	**27.03.2021 (05:10 am)**	Date of Completion of Test	:	**05.04.2021**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	GPCB PERMISSIBLE LIMIT	RESULT 227-B/LB/20/TE	TEST METHOD
1.	pH	--	6.5-8.5	7.35	IS:3025 (P-11):1983
2.	Temperature	°C	Shall not exceed 5 °C above the receiving water temperature	25.0	IS:3025 (P-9):1984
3.	Total Suspended Solids (TSS)	mg/L	100	60.0	IS:3025 (P-17):1984
4.	Chemical Oxygen Demand (COD)	mg/L	250.0	231.6	APHA & AWWA.23rd Ed.5220-B.(5-18)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	100.0	67.35	IS:3025 (P-44):1993
6.	Oil & Grease	mg/L	10.0	<0.4	IS:3025 (P-39):1991
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	5.0	<0.05	IS:3025 (P-43):1992
8.	Ammonical Nitrogen (as NH_3- N)	mg/L	50.0	37.99	APHA & AWWA.23rd Ed.4500-NH_3 B & C.(4-114,115,116)

NOTE: *Not in our NABL Scope.
M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)

05/04/2021

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)

----------End of Test Report----------

REG. OFFICE
403-404, Centre Point, Nr. Kadiwala School, Ring Road, Surat - 395 002. (Gui.) India. Phone : + 91 (261) 2460854 / 2461241
E-mail : aquair_surat@hotmail.com, Visit us at : www.aqua-air.co.in

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 16:02:22 from IP No: 49.34.76.61.
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GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]

Manifest No: 1288835 27/03/2021 — **Copy 1**

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Rajasthan	Type of Facility	Pre- processing
Facility Details	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]		
Contact Details	7069084946 sushant.shekhar@rs-pl.com	GPS Coordinates	Lat :24.9259 Long:74.4374
Address	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan		

Waste Details					
Waste Details	I~20~20.3~Distillation Residues				
Waste Intended for	Preprocessing	Total Qty	8.520MT	Consistency	Solid

Transporter Details			
Name	GREEN GENE ENVIRO PROTECTION AND INFRAST. PVT.LTD.	Contact Details	7069084915 najar.rajpura@rs-pl.com
Address	ANKLESHWAR,ANKLESHWAR District :Ankleshwar Taluka :Ankleshwar		

Vehicle Details					
Vehicle no	GJ04W7384	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	LAXMAN	Driver Contact No	9875768174		

Waste Transportation Details					
Vehicle Depart.	27/03/2021 4:05PM	Number of Drums	36	Loose Waste	0.000
Remarks	Distillation Residue		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch Date: 27-3-21 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Date: Signature:

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

Print by 12155 @ 27/03/2021 03:39:34 PM I (Through XGN)

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 03:39:25 from IP No: 49.34.76.61.
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GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]

Manifest No: 1289261
28/03/2021

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Sender's Details			
Sender Name	**Hemani Industries Ltd. [12155]**		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	**GPS Coordinates**	**Lat :**21.4200 **Long :**72.3800

Receiver's Details			
State	Rajasthan	**Type of Facility**	Pre- processing
Facility Details	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]		
Contact Details	7069084946 sushant.shekhar@rs-pl.com	**GPS Coordinates**	**Lat :**24.9259 **Long:**74.4374
Address	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan		

Waste Details					
Waste Details	1~20~20.3~Distillation Residues				
Waste Intended for	Preprocessing	**Total Qty**	17.800MT	**Consistency**	Solid

Transporter Details			
Name	GREEN GENE ENVIRO PROTECTION AND INFRAST. PVT.LTD.	**Contact Details**	7069084915 najar.rajpura@rs-pl.com
Address	ANKLESHWAR,ANKLESHWAR District :Ankleshwar Taluka :Ankleshwar		

Vehicle Details					
Vehicle no	GJ23Y5573	**GPS Enabled**	Yes	**Type of Vehicle**	Truck
Driver name	MOH. AKHTAR	**Driver Contact No**	7379931232		

Waste Transportation Details					
Vehicle Depart.	28/03/2021 12:20PM	**Number of Drums**	76	**Loose Waste**	0.000
Remarks	Distillation Residue		**No of bags**	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch **Date:** 28-3-21 **Signature:**

Transporter's Acknowledgement of Receipt of waste
Stamp: **Date:** **Signature:**

Receiver's Certification of Receipt of Hazardous waste

Stamp: **Date:** **Signature:**

A. Air Pollution Control Measures Details (APCD) Uploaded in XGN on 06/05/2021 15:56:45 from IP No: 49.34.76.61.
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GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]

Manifest No: 1289520
29/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Rajasthan	Type of Facility	Pre- processing
Facility Details	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]		
Contact Details	7069084946 sushant.shekhar@rs-pl.com	GPS Coordinates	Lat :24.9259 Long:74.4374
Address	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan		

Waste Details					
Waste Details	1~20~20.3~Distillation Residues				
Waste Intended for	Preprocessing	Total Qty	9.320MT	Consistency	Solid

Transporter Details			
Name	GREEN GENE ENVIRO PROTECTION AND INFRAST. PVT.LTD.	Contact Details	7069084915 najar.rajpura@rs-pl.com
Address	ANKLESHWAR,ANKLESHWAR District :Ankleshwar Taluka :Ankleshwar		

Vehicle Details					
Vehicle no	DN09V9662	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	JAMNA LAL	Driver Contact No	9784845545		

Waste Transportation Details					
Vehicle Depart.	29/03/2021 12:35PM	Number of Drums	36	Loose Waste	0.000
Remarks	DISTILLATION RESIDUE			No of bags	0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej Tal. Vagra-392130, Dist. Bharuch

Date: 29/3/2021

Signature: V.P.

Transporter's Acknowledgement of Receipt of waste

Stamp: Date: Signature:

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

A. Air Pollution Control Measures Details (APC) Uploaded in XGN on 06/05/2021 15:59:25 from IP No: 49.34.76.61.
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GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]

Manifest No: 1290725
31/03/2021
Copy 1

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Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800
Receiver's Details			
State	Rajasthan	Type of Facility	Pre- processing
Facility Details	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]		
Contact Details	7069084946 sushant.shekhar@rs-pl.com	GPS Coordinates	Lat :24.9259 Long:74.4374
Address	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan		
Waste Details			
Waste Details	I~20~20.3~Distillation Residues		
Waste Intended for	Preprocessing	Total Qty	18.760MT Consistency: Solid
Transporter Details			
Name	GREEN GENE ENVIRO PROTECTION AND INFRAST. PVT.LTD.	Contact Details	7069084915 najar.rajpura@rs-pl.com
Address	ANKLESHWAR,ANKLESHWAR District :Ankleshwar Taluka :Ankleshwar		
Vehicle Details			
Vehicle no	GJ19X7523	GPS Enabled: Yes	Type of Vehicle: Truck
Driver name	Prakash	Driver Contact No	7728042732
Waste Transportation Details			
Vehicle Depart.	31/03/2021 2:30PM	Number of Drums	76 Loose Waste: 0.000
Remarks	DISTILLATION RESIDUE		No of bags: 0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej Tal. Vagra-392130, Dist. Bharuch

Date: 31/3/2021

Signature: V.P.

Transporter's Acknowledgement of Receipt of waste

Stamp: Date: Signature:

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

A. Air Pollution Control Measures Details (APC) Uploaded in XGN on 06/05/2021 16:39:25 from IP No: 49.34.76.61.
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GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]

Manifest No: 1291583 01/04/2021

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Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Rajasthan	Type of Facility	Pre- processing
Facility Details	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan [90319]		
Contact Details	7069084946 sushant.shekhar@rs-pl.com	GPS Coordinates	Lat :24.9259 Long:74.4374
Address	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PVT. LTD - Near Toll Plaza, Kapasan Road , Singhpur, Chittorgarh, Rajasthan		

Waste Details					
Waste Details	I~20~20.3~Distillation Residues				
Waste Intended for	Preprocessing	Total Qty	7.810MT	Consistency	Solid

Transporter Details			
Name	GREEN GENE ENVIRO PROTECTION AND INFRAST. PVT.LTD.	Contact Details	7069084915 najar.rajpura@rs-pl.com
Address	ANKLESHWAR,ANKLESHWAR District :Ankleshwar Taluka :Ankleshwar		

Vehicle Details					
		GPS Enabled	Yes	Type of Vehicle	Truck
Vehicle no	DN09V9450	Driver Contact No	9549406367		
Driver name	KAILASH				

Waste Transportation Details					
		Number of Drums	36	Loose Waste	0.000
Vehicle Depart.	01/04/2021 6:50PM	No of bags	0		
Remarks	DISTILLATION RESIDUE				

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch

Date: 01/04/2021 **Signature:**

Transporter's Acknowledgement of Receipt of waste

Stamp: **Date:** **Signature:**

Receiver's Certification of Receipt of Hazardous waste

Stamp: **Date:** **Signature:**

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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:59:25 from IP No: 49.34.76.61.
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Annexure-III
Manifest Copies for MEE Salt

Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1288748
27/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	19.680MT	Consistency	Solid

Transporter Details			
Name	Shakti Transport Service	Contact Details	9924840033 shaktiwatersupply9824@gmail.com
Address	AT PO. DAHEJ,DIST: BHARUCH - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ07UU1019	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	BIPIN	Driver Contact No	9608614059		

Waste Transportation Details					
Vehicle Depart.	27/03/2021 3:10PM	Number of Drums	0	Loose Waste	19.680
Remarks	MEE SALT		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. C/15, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch

Date: 27/3/2021 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Society, At. Dahej, Tal. Vagra, Bharuch-392130

Date: Signature:

Receiver's Certification of Receipt of Hazardous waste

Jitendra S. Vaghela-9824123725

Date: Signature:

Stamp:

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:56:36 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1288533
27/03/2021

1078 1318

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	19.840MT	Consistency	Solid

Transporter Details			
Name	SHAKTI TRANSPORT SERVICE	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	At Po.Dahej,Dist.Bharuch - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ18AT8800	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	MANOJ	Driver Contact No	9036886502		

Waste Transportation Details					
Vehicle Depart.	27/03/2021 12:40PM	Number of Drums	0	Loose Waste	19.840
Remarks	MEE SALT		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No CH-5, GIDC Industrial Estate, Dahej, Tal Vagra-392130, Dist. Bharuch **Date:** 27-3-21 **Signature:**

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Society, At. Dahej, Tal. Vagra, Bharuch-392130 Jitendra S. Vagheia-9824123726 **Date:** **Signature:**

Receiver's Certification of Receipt of Hazardous waste

Stamp: **Date:** **Signature:**

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:56:36 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1289273
28/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	19.880MT	Consistency	Solid

Transporter Details			
Name	SHAKTI TRANSPORT SERVICE	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	At Po.Dahej,Dist.Bharuch - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ18AT8800	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	MANOJ	Driver Contact No	9924840033		

Waste Transportation Details					
Vehicle Depart.	28/03/2021 1:20PM	Number of Drums	0	Loose Waste	19.880
Remarks	MEE SALT			No of bags	0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch **Date:** **Signature:**

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Society, At. Dahej, Tal. Vagra, Bharuch-392130 **Date:** **Signature:** manoj

Receiver's Certification of Receipt of Hazardous waste

Jitendra S. Vaghela-9824123726

Stamp: **Date:** **Signature:**

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:56:06 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1289428
28/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	1~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	17.010MT	Consistency	Solid

Transporter Details			
Name	SHAKTI TRANSPORT SERVICE	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	AT PO DAHEJ,DIST : BHARUCH - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ04V7513	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	LAXMAN	Driver Contact No	8347994304		

Waste Transportation Details					
Vehicle Depart.	28/03/2021 6:10PM	Number of Drums	0	Loose Waste	17.010
Remarks	Mee Salt	No of bags	0		

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No CH/5, GIDC Industrial Estate, Dahej, Vagra-392130, Dist Bharuch

Date: 28/03/2021 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Society, At Dahej, Tal Vagra, Dist Bharuch-392130

Date: Signature: Laxman

Receiver's Acknowledgement of Receipt of Hazardous waste

Jitendra S. Vaghela-9824123720

Stamp: Date: Signature:

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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:56:36 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1289442
28/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	17.940MT	Consistency	Solid

Transporter Details			
Name	SHAKTI TRANSPORT SERVICE	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	At po Dahej,,Dist Bharuch District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ05UU5033	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	KRISHNA	Driver Contact No	7265011407		

Waste Transportation Details					
Vehicle Depart.	28/03/2021 7:30PM	Number of Drums	0	Loose Waste	17.940
Remarks	Mee salt			No of bags	0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130. Dist. Bharuch

Date: 28/03/2021 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Falipa, Shiv Shakti Nagar Society, At Dahej, Tal. Vagra, Bharuch-392130 S. Vachela-9824123725

Date: 28/03/2021 Signature: Krishna

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:56:36 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1289842
30/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	16.370MT	Consistency	Solid

Transporter Details			
Name	SHAKTI TRANSPORT SERVICE	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	AT PO DAHEJ,DIST : BHARUCH - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ04V7513	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	LAXMAN	Driver Contact No	8347994304		

Waste Transportation Details					
Vehicle Depart.	30/03/2021 12:35PM	Number of Drums	0	Loose Waste	16.370
Remarks	MEE SALT		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch **Date:** 30-3-21 **Signature:**

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Soci... **Date:** **Signature:**

Receiver's Certification of Receipt of Hazardous waste

Jitendra S. Vaghela-9824123726

Stamp: **Date:** **Signature:**

N I C

A. Air Pollution Control Measures Details (APC) Uploaded by XGN on 06/05/2021 13:34:07 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1289956 30/03/2021 — **Copy 1**

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	17.820MT	Consistency	Solid

Transporter Details			
Name	Shakti Transport Service	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	At Po.Dahej,Dist.Bharuch - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ18AT8800	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	MANOJ	Driver Contact No	7860945505		

Waste Transportation Details					
Vehicle Depart.	30/03/2021 2:10PM	Number of Drums	0	Loose Waste	17.820
Remarks	MEE SALT			No of bags	0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Ta.Vagra-392130, Dist. Bharuch — Date: 30/3/2021 — Signature: V.P.

Transporter's Acknowledgment of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Society, At. Dahej, Tal. Vagra, Bharuch-392130 Jitendra S. Vaghela-9824123726 — Date: — Signature:

Receiver's Certification of Receipt of Hazardous waste

Stamp: — Date: — Signature:

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 (Through XGN) from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.
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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1290282
30/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	1~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	18.960MT	Consistency	Solid

Transporter Details			
Name	Shakti transport service	Contact Details	9924840013 shaktiwaterdahej@gmail.com
Address	AT & PO. DAHEJ,DIST: BHARUCH - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ05AT3004	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	Shambhu	Driver Contact No	7228097829		

Waste Transportation Details					
Vehicle Depart.	30/03/2021 6:10PM	Number of Drums	0	Loose Waste	18.960
Remarks	Mee Salt		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch Date: 30/03/2021 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services, Vadi Faliya, Shiv Shakti Nagar Society, Dahej, Tal. Vagra, Bharuch-392130, Mo. D. Vaghela-9824123726 Date: 30/03/2021 Signature: Shambhu

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:54:07 from IP No: 49.34.76.61.
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Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1290909
31/03/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details

Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details

State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details

Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	19.220 MT	Consistency	Solid

Transporter Details

Name	Shakti Transport Service	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	At Po.Dahej,Dist.Bharuch - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details

Vehicle no	GJ18AT8800	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	MANOJ	Driver Contact No	9424840033		

Waste Transportation Details

Vehicle Depart.	31/03/2021 4:45PM	Number of Drums	0	Loose Waste	19.220
Remarks	MEE SALT			No of bags	0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

HEMANI INDUSTRIES LTD.
Plot No. CH/5,
GIDC Industrial Estate, Dahej,
Ta. Vagra-392130, Dist. Bharuch

Name and stamp of sender: Date: 31/3/2021 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Date: Signature:

Shakti Transport Service
At Po. Dahej, Tal. Vagra, Bharuch-392130
Jitendra S. Vaghela-9824123726

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:54:07 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. has accepts the ESCAA responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Bharuch Enviro Infr... Ltd
(Beil) [40137]

Manifest No: 1291055 31/03/2021	Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistryrg@beil.co.in	GPS Coordinates	Lat :21.4300 Long:72.3500
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	I~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	19.040MT	Consistency	Solid

Transporter Details			
Name	Shakti Transport Service	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	At Po.Dahej,Dist.Bharuch - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ05AU5453	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	Santosh	Driver Contact No	6202334763		

Waste Transportation Details					
Vehicle Depart.	31/03/2021 8:15PM	Number of Drums	0	Loose Waste	19.040
Remarks	MEE SALT			No of bags	0

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Tal. Vagra-392130, Dist. Bharuch

Date: 31/03/2021 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Shakti Transport Services Vadi Faliya, Shiv Shakti Nagar Society, Dahej, Tal. Vagra, Bharuch-392130

Date: 31/03/2021 Signature:

Receiver's Certification of Receipt of Hazardous waste

Stamp: Date: Signature:

TRUE COPY ADVOCATE

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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 06/05/2021 15:54:07 from IP No: 49.34.76.61.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
that the furnished information is CORRECT & ACCURATE.
Not Stamped Valid

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HEMANI INDUSTRIES LIMITED
UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

December 12, 2019 **PCB ID: 12155**

Hemani U-III
show cause Reply

To,
Mr. A. V. Shah
(Unit Head - Bharuch)
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 – A,
Gandhinagar – 382 010, Gujarat.

Subject : Submission of details to details required by GPCB, Ganghinagar.
Ref. : Show Cause Notice No. SCN-529646 dated 10/12/2019.

Dear Sir,
This has reference to above. We are submitting hereby details to details required by GPCB, Ganghinagar.

Sr. No.	Details Required	Compliance
1.	Unit has not submitted MOU & Rule-9 of end-user for selling of hazardous waste.	MoU done with end users, CCA copy & Rule-9 permission/application copy/ pass book end users are already uploaded on XGN site in MoU.pdf tag dated 04.12.2019. Same are enclosed as **Annexure-1**.

We hope you would find the same in line with your requirement and oblige.

Thank You.

Yours Faithfully,
For **Hemani Industries Ltd.**

Authorized Signature

Copy:
Mr. F. M. Modi
(Regional Officer - Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015, Gujarat.

By
20/12/19
Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382010

MOU (MOU) Uploaded in XGN on 13/12/2019 12:37:16 from IP No. 103.211.59.214
12155-Hemani Industries Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT

• Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road, Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : +91-22-6140 7600, Fax : +91-22-2514 4483, 6140 7602, E-mail: hemanigroup@hotmail.com
• Plant : Unit-III, Plot No. O-5, GIDC Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel. : (02641) 251111, FAX : 251037/251038, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

S/C

HEMANI

HEMANI INDUSTRIES LIMITED

UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number U24114MH1994PLC076416

Feb 01, 2020

PCB ID: 12155

To,
Mr. A. V. Shah
(Unit Head - Bharuch)
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 – A,
Gandhinagar – 382 010, Gujarat.

Subject : **Submission of required details/action to be taken/clarification against Shoe Cause Notice by GPCB.**
Ref. : **GPCB, Show Cause Notice dated 24/1/2020**

Dear Sir,
This has reference to above, we are submitting hereby required details/action to be taken/clarification against GPCB Show Cause Notice dated 24/1/2020.

Sr. No.	Details/ Clarification Required/ Instructions	Required Details/Action to be taken
1.	The detail pertaining to spent acid management and rout / snap shot (GPS tracking) for the movement of tankers are not submitted or furnished by unit. Hence it is nor verified.	We would like to inform you that we submitted required detail on 12/12/2019,(**Annexure:-I**) that GPS Snap shot not attached , further here we are attaching GPS Tracking (snap shot) of spent acid vehicle as **Annexure:-II.**

We hope you would find the same in line with your requirements & oblige.

Thank You.

Yours Faithfully,
For **Hemani Industries Limited**

(Authorized Signatory)

Copy:
Mr. F. M. Modi
(Regional Officer - Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015, Gujarat.

1-2-2020
Post Received
Gujarat Pollution Control Board
BHARUCH

Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road, Vidhyavihar(W), Mumbai-400 086.INDIA
Tel : + 91-22-6140 7600, Fax. +91-22-2513 4483, 6140 7602, E-mail: hemanigroup@hotmail.com

HEMANI INDUSTRIES LIMITED

UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

December 12, 2019

PCB ID: 12155

To,
Mr. F. M. Modi
(Regional Officer - Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015, Gujarat.

Subject : **Submission of required details/action to be taken/clarification against instructions given/details/Clarification required by GPCB, Bharuch during visit.**

Ref. : **GPCB, Bharuch visit dated 11/12/2019**

Dear Sir,

This has reference to above. We are submitting hereby required details/action to be taken/clarification against instructions given/details/ Clarification required by GPCB, Bharuch during visit dated 11/12/2019.

Sr. No.	Details/ Clarification Required/ Instructions	Required Details/Action to be taken
1.	At present, generated spent sulphuric Acid from your unit is sent to Sark chemicals, Aurangabad; Khaitan Chemicals, Dahej; Shiva global Agro ind. Ltd, Maharashtra; Basant Agro Tech, Maharashtra without generating online manifest in XGN. Regarding that, clarify snapshot of GPS of tanker & these units are having Rule-9 Permission or not?? And dispose this spent acid under Hazardous waste & Other Waste Management Rules-2016.	We would like to inform you that waste category spent acid is in our valid CC&A (AWH-71059 valid up to 14/07/2020) not match with XGN HAZ waste Category, so we dispatch it with off-line manifest form no:-13, we also update quantity of spent in monthly patrak. We Change category in our CC&A application(application No 166429 Dt. 07/11/2019), after receiving New CC&A we will dispatch spent acid with XGN generated manifest. For you reference here we attached CC&A (AWH-71059) Copy as **Annexure:-I** and updated Haz-waste category list in CC&A amendment application (NO:-166429) as **Annexure:-II**
2.	Clarify about the disposal of 30% HCl done by you with where & how.	We would like to inform you that 30% HCL which is generate from CMAC (Stage:-III Preparation of tetra chloro butyric acid chloride) product is reuse in stage:-II preparation of Tetra chloro butyric acid in CMAC manufacturing process. Here we attached process diagram

HEMANI INDUSTRIES LIMITED
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

		HCL recycle and mass balance/ Manufacturing process of CMAC as **Annexure:-III/III.I**
3.	Immediately Submit details of Spent Acid generation & arrangement in last 3 Month to the Board.	Here we attached last Three Month data of spent acid as **Annexure:-IV**.

We hope you would find the same in line with your requirements & oblige.

Thank You.

Yours Faithfully,
For **Hemani Industries Limited**

(Authorized Signatory)

Copy:
Mr. A. V. Shah
(Unit Head - Bharuch)
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 – A,
Gandhinagar – 382 010, Gujarat.

SHOW CAUSE NOTICE

Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10/A,
Gandhinagar - 382010
23222756

PCB ID : 12155

Legal ID : 40586

ACT : Air , Water , Hazardous

Show Cause Notice DATE : 29/03/2020

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 11/02/2020 in order to verify the statements made by you in your application for Consent to Operate under the Air , Water , Hazardous Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

(1) Result of sample collected from final outlet of the ETP is higher than permissible limit, i.e. COD: 386 mg/l. (Permissible limit: 250 mg/l)

☒	1	This indicates that you have failed to fulfill the conditions mentioned in the Consent Order. Consequently , you have rendered yourself liable to be prosecuted under the provisions of the above mentioned Sections-Acts.

NOW THEREFORE, in exercise of the powers vested with this Board
Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974
Under section 31(A) read with section 21 of the Air (Prevention and Control of Pollution) Act, 1981
Under Hazardous Waste (Management, Handling & Transboundary Movement) Rules 2008
notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

For and on behalf of

Gujarat Pollution Control Board

Patel Prathmesh B, DEE

NO : SCN-560042 , 16/05/2020

Hemani Industries Ltd.,
CH-5, GIDC,
Dahej,
Dist : Bharuch, Tal : Vagra, SIDC : Dahej
Phone : -

COPY TO :-

The RO Head(P.C.B.), Bharuch

With a request to carryout monitoring and send the detailed I.R. & A.R. for the sample collected to this office immediately.

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HEMANI INDUSTRIES LIMITED
UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

May 18, 2020 PCB ID: 12155

To,
Unit Head – Bharuch
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

Subject : Submission of action taken and compliance to show cause notice issued by GPCB.
Ref. : Show Cause Notice No. 560042 dated 16/05/2020.

Dear Sir,
This has reference to above. We are submitting hereby action taken and compliance to show cause notice issuedby GPCB dated 16/05/2020.

Sr. No.	Observation	Action Taken and compliance
1.	Result of sample collected from final outlet of the ETP is higher than permissible limit, i.e. COD: 386 mg/l. (Permissible limit: 250 mg/l).	• At time of visit, biological system of ETP was disturbed and due to that, COD of effluent at final outlet of ETP was higher than the permissible limit. • As an immediate action, we had regenerated biomass in the biological system of ETP which gets COD of final outlet of the ETP within permissible limit. • Analysis Report (March, 2020) for effluent at final outlet of the ETP is enclosed as **Annexure-1** which indicates COD of effluent 209.9 mg/L well within permissible limits.

We hope you would find the same in line with your requirements & oblige.

Thank You.

Yours Faithfully,
For **Hemani Industries Limited**

(Authorized Signatory)

Copy:

1. **Mr. Prathmesh B Patel**
   (Deputy Environment Engineer)
   Gujarat Pollution Control Board
   Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

2. **Mr. F. M. Modi**
   (Regional Officer – Bharuch)
   Gujarat Pollution Control Board
   C-1/119/3, GIDC Phase-2, Narmadanagar,Bharuch-392015, Gujarat.

Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Nathani Road Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : +91-22-6140 7600, Fax: +91-22-2513 4483, 6140 7602, E-mail: hemanigroup@hotmail.com
Plant : Unit - III, Plot No. C1/E/3, D.A. Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel.: (02641)-291111, Mob.: 09377796953, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

A. Air Pollution Control Measures Details (APC) Uploaded in XGN on 19/05/2020 15:55:51 from IP No. 157.32.98.184.
B. 12155-Hemani Industries Ltd accepts the LEGAL responsibility
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Annexure-1

Analysis Report of Effluent at final outlet of ETP

UniStar
Environment and Research Labs Pvt. Ltd.

White House,
Near G.I.D.C. Office, Char Rasta,
Vapi-396 195, Gujarat, India.
Phone : +91 260 2433966 / 2425610
Email : response@uerl.in Website : www.uerl.in

MoEF&CC (GOI) Recognized Environmental Laboratory under the EPA-1986 (12.01.2020 to 24.05.2020) | QCI-NABET Accredited EIA Consultant Organization | GPCB Recognized Environmental Auditor (Schedule-II) | OHSAS18001:2007 Certified Company | ISO 9001:2015 Certified Company

TEST REPORT

Report No.	UIRC /20/03/HIL-0123	Date Of Report	12/03/2020
Name & Address of Customer	M/s. Hemani Industries Ltd. Plot No. CH/5, GIDC, Dahej – 392130, Tal. Vagra, Bharuch.		
Sample Details	Final Outlet Water Sample	Sample Qty.	5 Lit.
Sampling Date	06/03/2020	Sample Received Date	06/03/2020
Sampled By	Party.	Appearance Of Sample	Light Yellow
Test Started Date	07/03/2020	Test Completion Date	11/03/2020
UERL Lab Sample ID.No. 20/03/HIL-0123			

TEST RESULTS

DISCIPLINE : Chemical Testing		NAME OF GROUP: Pollution & Environment		
Sr. No.	Parameters	Test Method Permissible	Permissible Limits(GPCB)	Results
		PHYSICAL QUALITY		
1.	pH @ 25 ° C	(APHA 23rd Ed.,2017,4500-H*B)	6.5 – 8.5	7.27
2.	Temperature			
		CHEMICAL QUALITY (In mg/L)		
1.	Total Suspended Solids	IS 3025(Part 17)1984,Amd.1	100	44
2.	Oil & Grease	IS 3025(Part39)1991, Amd. 2	10	BDL(MDL:2.0)
3.	Fluoride	(APHA 23rd Ed.,2017,4500 F,D)	15	0.58
4.	Sulphide	(APHA 23rd Ed.,2017,4500 S^{-2} F)	2	BDL(MDL:0.05)
5.	TKN	(APHA 23rd Ed.,2017,4500 NORG, B,)	100	34.2
6.	Ammonical Nitrogen	IS 3025(Part 34)1988,	50	28.7
7.	Free Ammonia	IS 3025(Part 34)1988,	5	BDL(MDL:0.2)
8.	Copper	IS 3025(Part 42)1992amd.01,	3	0.093
9.	Zinc	IS 3025(Part 49)1994	15	0.074
10.	BOD (3 days at 27 °C)	IS 3025(Part 44)1993Amd.01	100	61
11.	COD	IS 3025(Part 58)2006	250	209.9
12.	Arsenic	APHA 23rd Ed.,2017,3114-C	0.2	BDL(MDL:0.01)
13.	Mercury	(APHA 23rd Ed.,2017,3112-B)	0.01	BDL(MDL:0.001)
14.	Lead	IS 3025(Part 47)1994Amd.02	0.1	BDL(MDL:0.01)
15.	Cadmium	IS 3025(Part 41)1992,	2	0.077
16.	Hexavalent Chromium	APHA 23rd Ed.,2017,3500CrB	0.1	BDL(MDL:0.05)
17.	Total Chromium	IS 3025(Part 52)2003,	1.0	0.056
18.	Nickel	IS 3025(Part 54)2003,	5	0.104
19.	Cyanide	IS 3025(Part27)1986	0.1	BDL(MDL:0.05)
20.	Phenolic Compound	IS 3025(Part 43)1992Amd.02	5	0.21
21.	Iron	IS 3025(Part 53)2003,	3	1.117
22.	Nitrate Nitrogen	(APHA 23rd Ed.,2017,4500 NO3-B)	10	2.1

Note: BDL= Below Detection Limit, MDL = Minimum Detection Limit

******* End of Report *******

Tested By,	Checked By	Authorized By
Jesal (J.P.D.)	N. C. P.	(N.B.T.)
(Chemist)	(Sr. Chemist)	(Technical Manager)

Regd. Office : 215, Royal Arcade, Near G.I.D.C.Office, Char Rasta,Vapi-396 195, Gujarat, India.
Extended Work Office : G.I.D.C., Dahej-II, Bharuch, Gujarat.
CIN:U73100GJ2007PTC051463

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 19/05/2020 15:55:51 from IP No: 157.32.98.184.
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UniStar
Environment and Research Labs Pvt. Ltd.

White House,
Near G.I.D.C. Office, Char Rasta,
Vapi-396 195, Gujarat, India.
Phone : +91 260 2433966 / 2425610
Email : response@uerl.in Website : www.uerl.in

MoEF&CC (GOI) Recognized Environmental Laboratory under the EPA-1986 (12.01.2020 to 24.05.2020) | QCI-NABET Accredited EIA Consultant Organization | GPCB Recognized Environmental Auditor (Schedule-II) | OHSAS18001:2007 Certified Company | ISO 9001:2015 Certified Company

TEST REPORT

Report No.	URC /20/03/HIL-0123	Date Of Report	12/03/2020
Name & Address of Customer	M/s. Hemani Industries Ltd. Plot No. CH/5, GIDC, Dahej – 392130, Tal. Vagra, Bharuch.		
Sample Details	Final Outlet Water Sample	Sample Qty.	5 Lit.
Sampling Date	06/03/2020	Sample Received Date	06/03/2020
Sampled By	Party.	Appearance Of Sample	Light Yellow
Test Started Date	07/03/2020	Test Completion Date	11/03/2020
UERL Lab Sample ID.No. 20/03/HIL-0123			

TEST RESULTS

DISCIPLINE : Chemical Testing — NAME OF GROUP: Pollution & Environment

Sr. No.	Parameters	Test Method Permissible	Permissible Limits(GPCB)	Results
		PHYSICAL QUALITY		
1.	*Particle size of Suspended Solids	--	--	--
2.	*Total Residual Chlorine	IS 3025(Part 26)1986,	1	0.74
		CHEMICAL QUALITY (In mg/L)		
1.	*Manganese	APHA 23rd Ed.,2017,3500 Mn B	2	0.125
2.	*Vanadium	AAS Method	0.2	BDL(MDL:0.1)
3.	*Bio Assay test (%)	IS:6582-1971	90 % survival of fish after 96 hrs. in 100 % effluent	90 % survival of fish after 96 hrs. in 100 % effluent
4.	*Pesticides (ppb)	US EPA 508-1995	Absent	Absent
5.	*Particle size of Suspended Solids	--	--	--
6.	*Total Residual Chlorine	IS 3025(Part 26)1986,	1	0.74
7.	*Selenium	IS 3025(Part 56)2003	0.05	BDL(MDL:0.1)

Note: "The parameters marked with an*are not accredited by NABL", **BDL**= Below Detection Limit, **MDL** = Minimum Detection Limit

******* End of Report *******

Tested By,
(J.P.D.)
(Chemist)

Checked By
N.C.P.
(Sr. Chemist)

Authorized By
(N.B.T)
(Technical Manager)

Regd. Office : 215, Royal Arcade, Near G.I.D.C.Office, Char Rasta,Vapi-396 195, Gujarat, India.
Extended Work Office : G.I.D.C., Dahej-II, Bharuch, Gujarat.
CIN:U73100GJ2007PTC051463

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M/s HEMANI INDUSTRIES LTD

UNIT - III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

October 9, 2020 PCB ID: 12155

To,
Unit Head - Bharuch
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 – A, Gandhinagar – 382 010, Gujarat.

Subject : Submission of clarification/action taken to reason of Show Cause Notice.

Ref. : 1. GPCB, Bharuch officials visit dated 29.07.2020
2. Show Cause Notice No. 569154 dated 03.10.2020.

Dear Sir/Madam,
This has reference to above. We are hereby submitting clarification/action taken to reason of Show Cause Notice dated 03.10.2020.

Sr. No.	Reason	Clarification/Action taken
1	Analysis report for treated effluent sample shows COD: 341 mg/llt is higher that prescribed limits.	• We would like to inform you that at a time of visit dated 29.07.2020, our ETP's biological system was disturbed and due to that COD reduction was very low and therefore, COD value of treated effluent was found higher than prescribed limit. So an immediate action, we have regenerated MLSS/MLVSS in aeration to increase COD reduction in biological system. And since then COD of treated effluent is well below prescribed limit. • Analysis Reports for treated effluent for Month of August, September and October are enclosed as am **Annexure -1.**
2	PM reading indicated by the online analyzer is 287 mg/NM3 and it reflect that PM emission from this boiler stack is exceeding the GPCB emission norms.	• We would like to inform you that three stage ESP is provided with boiler to control/prevent emission of Particulate Matter from boiler. But at a time of visit, outlet of ESP fly ash was choked and due to that, online monitoring system reflected higher result of PM than GPCB prescribed emission norms. So as an immediate action, we have removed ash and cleaned outlet of ESP and since then,

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/10/2020 17:18:27 from IP No: 49.34.196.162.
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M/s HEMANI INDUSTRIES LTD

UNIT - III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

MANI

Corporate Identity Number : U24114MH1994PLC076416

		emission norms. • Analysis Reports for PM emission from boiler stack for Month of August, September and October are enclosed as am **Annexure -2.**

Thanking You.

Yours Faithfully,
For **Hemani Industries Ltd.**

(Authorized Signature)

CC:

1. **Mr. Prathmesh B. Patel**
   (Deputy Environment Engineer)
   Gujarat Pollution Control Board
   Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

2. **Mr. F. M. Modi**
   (Regional Officer- Bharuch)
   Gujarat Pollution Control Board
   C-1/119/3, GIDC, Narmadanagar, Bharuch –392015, Gujarat.

DynamicPDF

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B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
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M/s HEMANI INDUSTRIES LTD

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

April 07, 2021
PCB ID: 12155

To,
Unit Head – Bharuch
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

Subject : Submission of compliance to show cause notice issued by GPCB.
Ref. : Show Cause Notice No. 587657 dated 06/04/2021.

Dear Sir/Madam,
This has reference to above. We are submitting hereby compliance to show cause notice issued by GPCB dated 06/04/2021.

Sr. No.	Reason	Compliance
1.	AR of treated wastewater shows COD: 393 mg/l which is higher than consented norms.	• We would like to inform you that at a time of inspection dated 22.01.2021, our ETP's biological system was disturbed and due to that COD reduction was very low and therefore, COD value of treated effluent was found higher than prescribed limit. So an immediate action, we have regenerated MLSS/MLVSS in aeration to increase COD reduction in biological system. And since then COD of treated effluent is well below prescribed limit. • Analysis Reports for treated effluent for Month of February and March of 2021 are enclosed as am **Annexure -1.** And according to reports, since immediate action taken, COD of treated effluent is well below prescribed limit.

We hope you would find the same in line with your requirements & oblige.

Thank You.

Yours Faithfully,
For **Himani Industries Ltd.**

(Authorized Signatory)

Copy:
1. Mr. F. M. Modi
(Regional Officer – Bharuch)
Gujarat Pollution Control Board
C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392 015, Gujarat.

• **Regd. Office** : C-301, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidyavihar (W), Mumbai-400 086. INDIA.
Tel. : +91-22-6140 7600, Fax : +91-22-6140-7602, , E-mail : hemanigroup@hotmail.com
• **Plant** : Unit - III, Plot No. CH-5, E-362, G.I.D.C. Industrial Estate, Dahej Vagra, Dist. Bharuch. Gujarat - 392 130 INDIA
Tel. : 02641-291111, Mob. : 09377796953 • E-mail : info@hemanigroup.com • **Website** : www.hemanigroup.com

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 08/04/2021 17:43:26 from IP No: 103.240.76.97.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)
OHSAS - 18001 : 2007 & ISO 9001 : 2015 Certified Company

TEST REPORT

F-LB-15/5.10/01-3

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5,E-362 GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**13.03.2021**
REF. NO.	**AEE/327-A-1/2021**
ULR NO.	--

Description of sample	:	**TREATED EFFLUENT (ETP FINAL OUTLET)**	Lab ID Code	:	**240-A/LB/20/TE**
Date of Sampling	:	**02.03.2021**	Sampling Time	:	**02:40 pm**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**AEEPL TEAM** (Mr. Romin Gandhi (Jr. Env. Engineer))	Sampling Method	:	**IS : 3025 (Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**10.0 Lit./01**	Protocol (Purpose)	:	**Wastewater Monitoring (March-2021)**
Test Parameters	:	**AS PER C.C.A. (GPCB)**	Date of Starting of Test	:	**03.03.2021**
Sample Receipt Date	:	**03.03.2021 (10:20 am)**	Date of Completion of Test	:	**12.03.2021**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	GPCB PERMISSIBLE LIMIT	RESULT 240-A/LB/20/TE	TEST METHOD
1.	pH	--	6.5-8.5	7.58	IS:3025 (P-11):1983
2.	Temperature	°C	Shall not exceed 5 °C above the receiving water temperature	25.0	IS:3025 (P-9):1984
3.	Total Suspended Solids (TSS)	mg/L	100	54.0	IS:3025 (P-17):1984
4.	Chemical Oxygen Demand (COD)	mg/L	250.0	234.3	APHA & AWWA.23rd Ed.5220-B.(5-18)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	100.0	63.17	IS:3025 (P-44):1993
6.	Oil & Grease	mg/L	10.0	<0.4	IS:3025 (P-39):1991
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	5.0	<0.05	IS:3025 (P-43):1992
8.	Ammonical Nitrogen (as NH_3- N)	mg/L	50.0	27.15	APHA & AWWA.23rd Ed.4500-NH_3 B & C.(4-114,115,116)
9.	Total Kjeldahl Nitrogen (TKN)	mg/L	100.0	33.68	By Calculation (NH_3-N+ N_{org})

NOTE: *Not in our NABL Scope.
M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)

End of Test Report

REG. OFFICE
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Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)
OHSAS - 18001 : 2007 & ISO 9001 : 2015 Certified Company

TEST REPORT

F-LB-15/5.10/01-3

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5,E-362 GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**17.02.2021**
REF. NO.	**AEE/304-A-1/2021**
ULR NO.	--

Description of sample	:	**TREATED EFFLUENT (ETP FINAL OUTLET)**	Lab ID Code	:	**210-A/LB/20/TE**
Date of Sampling	:	**08.02.2021**	Sampling Time	:	**02:15 pm**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**AEEPL TEAM** (Mr. Romin Gandhi (Jr. Env. Engineer))	Sampling Method	:	**IS : 3025 (Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**10.0 Lit./01**	Protocol (Purpose)	:	**Wastewater Monitoring (February-2021)**
Test Parameters	:	**AS PER C.C.A. (GPCB)**	Date of Starting of Test	:	**09.02.2021**
Sample Receipt Date	:	**09.02.2021 (10:05 am)**	Date of Completion of Test	:	**17.02.2021**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	GPCB PERMISSIBLE LIMIT	RESULT 210-A/LB/20/TE	TEST METHOD
1.	pH	--	6.5-8.5	7.65	IS:3025 (P-11):1983
2.	Temperature	°C	Shall not exceed 5 °C above the receiving water temperature	25.1	IS:3025 (P-9):1984
3.	Total Suspended Solids (TSS)	mg/L	100	62.0	IS:3025 (P-17):1984
4.	Chemical Oxygen Demand (COD)	mg/L	250.0	224.8	APHA & AWWA.23rd Ed.5220-B.(5-18)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	100.0	62.52	IS:3025 (P-44):1993
6.	Oil & Grease	mg/L	10.0	<0.4	IS:3025 (P-39):1991
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	5.0	<0.05	IS:3025 (P-43):1992
8.	Ammonical Nitrogen (as NH_3- N)	mg/L	50.0	25.77	APHA & AWWA.23rd Ed.4500-NH_3 B & C.(4-114,115,116)
9.	Total Kjeldahl Nitrogen (TKN)	mg/L	100.0	31.92	By Calculation (NH_3-N+ N_{org})

NOTE: *Not in our NABL Scope.
M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)

End of Test Report

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ADVOCATE

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M/s HEMANI INDUSTRIES LTD (COLL.)

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

January 25, 2020

PCB ID: 12155

To,
Unit Head - Bharuch
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

Subject : Submission of Revocation Application against Closure Order
Ref : Closure Direction Under Section 31-A of the Air (Prevention And Control of Pollution) Act -1981 [Hereinafter referred to as the Air act] as amended from time to time vide Order No. GPCB/BHCH-B/CCA-33(19)/ID-12155/573895 dated 26/11/2020.

Dear Sir/Madam,
This has reference to above. We are hereby submitting the Revocation Application along with compliance for remedial measures and action taken, Undertaking and Bank Guarantee against closure order issued to M/s. Hemani Industries Limited located at Plot No. Ch-5, GIDC Dahej, Taluka Vagra, Dist. Bharuch, Gujarat against closure Order issued by GPCB vide Letter No. GPCB/BHCH/CCA-33(19)/ID-12155/573895 dated 26/11/2020.

We hope you find all requirements in line & request you to consider the same and grant us Revocation at your earliest.

Yours Faithfully,
For **Hemani Industries Limited**

(Director)

Encl:
1. Application for Revocation of Closure Order.
2. Undertaking

CC:
1. Mr. Prathmesh Patel
(Deputy Environment Engineer)
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

2. Mr. F M Modi
(Regional Officer, Bharuch)
Gujarat Pollution Control Board
Bharuch, Gujarat.

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M/s HEMANI INDUSTRIES LTD
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

Application for Revocation of Closure Order

SR. NO.	DESCRIPTION		
1.	Full name and address of the unit	:	**M/s. Hemani Industries Limited** Plot No. CH/5, E-362, GIDC Dahej, Tal: Vagra, Dist: Bharuch, Gujarat.
2.	GPCB ID	:	12155
3.	No. and date of closure for which the revocation is sought for	:	GPCB/BRCH-B/CCA-33(19)/ID-12155/573895 date 26/11/2020
4.	Date of disconnection of electric supply	:	--
5.	Date of disconnection of water supply	:	--
6.	Remedial measures taken /to be taken to control the pollution		

Sr. No.	Reason of closure	Remedial measures taken	Date of completion of the measures	Where compliance requires more than 7 days time, likely date of its completion
1.	Explosion and fire have been occurred in MEE stripper feed tank due to organic vapor high COD effluent.	• As an immediate action, we had taken in-house fire fighting system in operation to bring fire under control and within 15-20 minutes, fire was taken totally under control. Meanwhile, also called fire tenders from outsources and two fire tenders reached immediately at the spot. • We have submitted Accidental Report (Form – 11) to GPCB regarding above-said action taken which is enclosed as an **Annexure-1** and the same is uploaded in XGN 000.Pdf.	Completed	--
2.	One fatality occurred due to the accident.	We have paid compassion of Rs. 35,38,575/- (Rs. 22,00,000/- from us + Rs. 13,38,575/- as per The Workmen's Compensation Act) to heir of casualty as per rule and remaining amount as per The Workmen's Compensation Act will be paid as early as possible. Undertaking for the same is enclosed as **Annexure-2.**	Completed	--

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HEMANI

M/s HEMANI INDUSTRIES LTD
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

3.	Hazardous waste stored near the decanter and MEE feed tank area for disposal at TSDF site. Due to the incident the jumbo bags containing hazardous waste are partially burn.	• Hazardous waste stored near the decanter and MEE feed tank area is already sent to common TSDF Manifest copy for the same is enclosed as an **Annexure-3.** • Jumbo bags are sent to authorised recycler. Manifest copy for the same is enclosed as an **Annexure-3.**	Completed	--
4.	Contaminated water from fire fighting activity, w/w from MEE feed tank cracks and w/w or leachate is generated at the accident site.	• Contaminated water from fire fighting activity, wastewater from MEE feed tank cracks and wastewater or leachate generated at the accident site was collected and sent to ETP and treated waste water is discharged as permitted/consented. • Photograph of before and after cleaned area is enclosed as an **Annexure-4.**	Completed	--
5.	To prohibit the operation of MEE-I on immediate effect at Plot No: CH/5, E-362, GIDC estate, Dahej-392140, Tal: Vagra, Dist: Bharuch.	As instructed, we have stopped operation of MEE-I with an immediate effect.	--	--
6.	To close the operation of your MEE-I on the above mentioned site with immediate effect and unit shall reduce/synchronize production as per available as per available ETP capacity.	As instructed, We have closed down operation of MEE-I.	--	--
7.	Unit shall dispose high COD/TDS waste water to CMEE of M/s. Detox India Pvt Ltd till further direction.	As instructed, we have synchronized the production capacity and high COD/TDS wastewater will be disposed to CMEE of M/s. Detox India Pvt. Ltd., Ankleshwar.	--	--
8.	This order will be effective with immediate effect.	Noted	--	--
9.	Pay Rs. 1 Cr as interim Environment Damage Compensation by RTGS immediately in Following A/C.	Hon'ble Supreme Court of India's has stayed NGT order dated 10-07-2019 in OA No. 1038/2018 and 23-08-2019 in OA No. 1038/2018 and 14-11-2019 in OA No. 1038/2018. And therefore, Rs. 1 Cr as interim Environment Damage Compensation asked by GPCB has not been applicable to us now. Copy of stay order is enclosed as	--	--

M/s HEMANI INDUSTRIES LTD
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

		Annexure-5.		
7.	Where remedial measure to mitigate pollution are likely to last more than 7 days, an undertaking (on stamp paper of Rs. 300/- duly signed and sealed by the Notary) shall be submitted to GPCB stating the measures and likely date of their completion. In addition to this, the company shall also undertake to comply with all provisions of the Water Act, 1974, Air Act, 1981 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and shall also comply with the conditions stipulated in the Consolidated Consents and Authorization (CCA) by the Board:	:	Enclosed as an **Annexure-6.**
8.	Letter of Bank Guarantee, if required	:	Bank Guarantee for Rs. 10 Lakh is enclosed as **Annexure-7.**
9.	Status of CCA along with date of expiry	:	CCA Renewal No: **AWH-109766** issued vide letter No. **GPCB/BRCH-B/CCA-33(18)/ID-12155/571842,** dated **01/11/2020,** valid up to **14/07/2025**
10.	Up to which period the water Cess is paid?	:	After introduction of GST, it is not applicable now.
11.	Are Samples analysis charges Paid	:	Yes, Regularly, within time frame.
12.	If the unit is critically dark Zone area, what is the source of water? If bore well is in use, can it be sealed? Explain with reasons.	:	Not Applicable.

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M/s HEMANI INDUSTRIES LTD

UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

.	Closure order(s) issued to the unit by the GPCB in last two years	:	Yes closure order(s) issued to the unit by the GPCB in last two years.

Sr. No.	Closure	Revocation Order
1.	No. GPCB/BRCH-B/CCA-33(12)/ID-12155/475532 dated 14/11/2018	No. GPCB/BRCH-B/CCA-33(13)/ID-12155/496477 dated 02/03/2019
2.	No. GPCB/BRCH-B/CCA-33(14)/ID-12155/496604 dated 04/03/2019	No. GPCB/BRCH-B/CCA-33(17)/ID-12155/529247 dated 06/12/2019
3.	No. GPCB/BRCH-B/CCA-33(15)/ID-12155/517890 dated 22/08/2019	No. GPCB/BRCH-B/CCA-33(17)/ID-12155/529248 dated 06/12/2019

14.	Status of Monthly Report from Industry(Form-20)	:	Monthly Patrak has updated till – December 2020. Refer-**Annexure-8**
15.	Status of Annual Report from Industry (Form-21)	:	Enclosed as an **Annexure-9**
16.	Env. Audit Report (If applicable)	:	Enclosed as an **Annexure-10**
17.	Status of Env. Statement (Form-V, EP -Act.)	:	Last Environment Statement (2019-20) submitted Enclosed as an **Annexure-11**
18.	Director/Partner list along with DIN/PAN Card Number	:	Enclosed as an **Annexure-12**
19.	Share Holding Pattern	:	Enclosed as an **Annexure-13**
20.	Company Profile	:	Enclosed as an **Annexure-14**
21.	Photographs of Plant & Machinery	:	Enclosed as an **Annexure-15**
22.	Undertaking regarding revocation of short term period, Permanent revocation and responsibilities	:	Enclosed as an **Annexure-16**

For **Hemani Industries Limited,**

Director

Date : 25.01.2021
Place : Bharuch

Office : C-301, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidyavihar (W), Mumbai-400 086. INDIA
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M/s HEMANI INDUSTRIES LTD
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

Annexure-1
Accidental Report (Form-11)

FORM 11

[See rule 22]

REPORTING ACCIDENT

1.	The date and time of the accident	06/11/2020 time 11:15 am
2.	Sequence of events leading to accident	Fire in High Cod/TDS treatment collection tank MEE
3.	Details of hazardous and other wastes involved in accident:	High COD /TDS effluent
4.	The date for assessing the effects of the accident on health or the environment:	06/11/2020
5.	The emergency measures taken	1) We have immediately used our in-house firefighting facility to bring the fire under control. Fire tender was also called from outside and two fire tenders reached on the spot. Before the arrival of these fire tenders our team has totally brought the fire under control within 15 minutes of the incident and thereby totally prevented fire from spreading in the surrounding area.
6	The steps taken to alleviate the effects of accidents:	1) We immediately put our entire safety and firefighting system in operation and thereby prevented the fire from spreading to other areas of the factory and also ensured safety and health of our employees by mobilizing them at the assembly point.
7	The steps take to prevent the recurrence of such an accident	1) We are analyzing the probable cause of this incident once we identify the cause all proper preventive measures will be implemented to avoid such incidents in future.

Date: 6/11/2020

Place: Dahej

Signature: (D.N. Rai)

Designation: Director Tech.

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Certificate Issued Date	:	07-Nov-2020 11:00 AM
Account Reference	:	IMPACC (AC)/ gj13123311/ BHARUCH/ GJ-BH
Unique Doc. Reference	:	SUBIN-GJGJ13123311669111553561968
Purchased by	:	ATISH TAPIAWALA
Description of Document	:	Article 5(h) Agreement (not otherwise provided for)
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MS HEMANI INDUSTRIES LTD UNIT 3 AND 4
Second Party	:	RINA DEVI RAMKUMAR CHAUDHARI
Stamp Duty Paid By	:	MS HEMANI INDUSTRIES LTD UNIT 3 AND 4
Stamp Duty Amount(Rs.)	:	300 (Three Hundred only)

B. G. MODI ACC BHARUCH

Sr. No. 8303 / 2020
Date - 7 NOV 2020

(O) 22145
BIPINCHANDRA G. MODI
B.A.LL.B, Advocate
101, Hariom Complex, Falshruti Nagar,
BHARUCH Guj - 392001

NOTARY BIPINCHANDRA G. MODI BHARUCH DISTRICT Gujarat State Reg. No. 1033 GOVT. OF GUJARAT

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૩. ઉપર (૨)માં જણાવેલ રકમ ઉપરાંત પ્રથમ પક્ષકાર કંપની બીજી તરફવાળાઓ ને માનવતાની રાહે કુલ રકમ રૂપિયા ૨૨,૦૦,૦૦૦(અંકે રૂપિયા બાવીસ લાખ રૂપિયા પુરા) ચૂકવી આપેલ છે જેમાં ૨૧,૦૦,૦૦૦ રૂપિયા ચેક થી અને ૧,૦૦,૦૦૦ રૂપિયા રોકડ ચૂકવી આપેલ છે આ રકમ પક્ષકારોની વચ્ચે નક્કી થયા મુજબ બીજી તરફવાળાના વારસદાર નામ પત્ની **રિના દેવી રામકુમાર ચૌધરી** ના નામે ચેક થી રૂપિયા ૧૫,૦૦,૦૦ (પંદર લાખ) ચેક નંબર ૧૮૩૦૫૭ તારીખ ૦૭.૧૧.૨૦૨૦ બેન્ક ઓફ ઇન્ડિયા અંકલેશ્વર નો અને બીજા વારસદાર પુત્ર **કૃષ્ણાયન્દ્રા રામકુમાર ચૌધરી ઉંમર વર્ષ ૧૨ અને ત્રીજા** વારસદાર પુત્ર **સોનુ રામકુમાર ચૌધરી ઉંમર વર્ષ ૧૦** બંને સંતાન ને ૧૮ વર્ષ માટે બેંક ઓફ ઇન્ડિયા માં ફિક્સ ડિપોઝિટ પેટે રૂપિયા ૩૦૦૦૦૦ (અંકે રૂપિયા ત્રણ - ત્રણ લાખ પુરા) અને ૧૦૦૦૦૦ (એક લાખ રૂપિયા)રોકડ ચૂકવી આપેલ છે આ અંગે પરિવારના કોઈ પણ સભ્યો ને કોઈ તકરાર કે વિરોધ રહેશે નહીં .

૪. સ્વર્ગસ્થ **રામકુમાર જયકિશોર ચૌધરી** નું એક તરફવાળાની કંપની તરફવાળા ની કંપનીમાં અકસ્માતે મૃત્યુ થયેલ હોય બીજી તરફવાળાઓએ વર્કમેન કોમ્પન્સેશન અધિનિયમ મુજબ કાયદેસર નું જે વળતર મેળવવા હકદાર થાય છે તે રકમ ઇન્સુરન્સ કંપની પાસે થી મેળવવા માટે જરૂરી કાર્યવાહી હાથ ધરશે આ અંગે બીજી તરફવાળાઓને જરૂરી દસ્તાવેજો પુરા પાડવાના રહેશે આ રકમ જયારે વર્કમેન કોમ્પન્સેશન કમિશનર સાહેબ ની અદાલત માં એટલે કે લેબર કોર્ટ માં જમા થશે ત્યારે આ વળતર ની રકમ બીજી તરફવાળાઓ ને શક્ય તેટલી સદર કાયદાની જોગવાઇઓ મુજબ મળી રહે તે માટે પણ બીજી તરફવાળાઓએ એક તરફ વાળાઓને એક તરફ વાળાઓને સંપૂર્ણ સાથ સહકાર આપવાનો રહશે. કુલ મળીને અંદાજે ૧૬,૦૦,૦૦૦ (સોળ લાખ રૂપિયા) ઉપરોક્ત રકમ સિવાય મળવા પાત્ર રહશે.

૫. સ્વર્ગસ્થ **રામકુમાર જયકિશોર ચૌધરી** એમ્પ્લોયીઝ પ્રોવિડન્ટ ફંડ અધિનિયમ હેઠળ ની અલગ અલગ યોજનાઓના સભ્ય હતા આ યોજનાઓ મુજબ બીજી તરફવાળા કાયદેસર રીતે હકદાર થાય તે માટેના જરૂરી ક્લેઇમ મંજુર થાય તે માટે એક તરફવાળા બીજી તરફવાળાઓને સંપૂર્ણ સાથ સહકાર આપશે

૬. સ્વર્ગસ્થ **રામકુમાર જયકિશોર ચૌધરી** ગ્રેજયુઇટી અધિનિયમ હેઠળ ની અલગ અલગ યોજનાઓના સભ્ય હતા આ યોજનાઓ મુજબ બીજી તરફવાળા કાયદેસર રીતે હકદાર થાય તે માટેના જરૂરી ક્લેઇમ મંજુર થાય તે માટે એક તરફવાળા બીજી તરફવાળાઓને સંપૂર્ણ સાથ સહકાર આપશે

૭. આ સમાધાન બંને તરફવાળાઓની વચ્ચે રૂપિયા ૩૦૦ ના સ્ટેમ્પ પેપર ઉપર નોટરી શ્રી સમક્ષ પક્ષકારો સહી સિક્કા કરશે તેજ સમયે ઉપર મુજબ જણાવેલ રૂપિયા ૨૨,૦૦,૦૦૦(અંકે રૂપિયા બાવીસ લાખ રૂપિયા પુરા) ચૂકવી આપેલ છે જેમાં ૨૧,૦૦,૦૦૦ રૂપિયા ચેક થી અને ૧,૦૦,૦૦૦ રૂપિયા રોકડ ચૂકવી આપેલ છે જે પૈકી ૧૫,૦૦,૦૦ (પંદર લાખ) ચેક નંબર ૧૮૩૦૫૭ તારીખ ૦૭.૧૧.૨૦૨૦ બેન્ક ઓફ ઇન્ડિયા અંકલેશ્વર અને ફિક્સ ડિપોઝિટ પેટે રૂપિયા ૩,૦૦,૦૦૦+ ૩,૦૦,૦૦૦ (અંકે રૂપિયા છ લાખ પુરા) અને ૧,૦૦,૦૦૦ (એક લાખ રૂપિયા)રોકડ ચૂકવી આપેલ છે.

૮. આ સમાધાન મુજબ ની રકમ બીજી તરફવાળાઓને મળેથી હવે સ્વર્ગસ્થ **રામકુમાર જયકિશોર ચૌધરી** એ કરેલા કામ માટે બીજી તરફવાળાઓએ એક તરફવાળાઓ પાસે અન્ય કોઈ વધારા ની રકમ માંગવાની રહશે નહીં અને સમાધાન બંને તરફવાળાઓ માટે સંપૂર્ણ અને આખરી સમાધાન ગણાશે .

૯. આ સમજૂતી એક તરફવાળાઓએ બીજી તરફવાળાઓને માનવતાની રાહે મદદ કરવા આશયથી કરવામાં આવેલ છે

10. ઉપરોક્ત સમજૂતી કરાર બીજા પક્ષ વાળા ના પત્ની **રિના દેવી રામકુમાર ચૌધરી** અને સંબંધી ને હિન્દી ભાષા માં વાંચી સંભળાવેલ છે. જે તેમણે સમજી વિચારી ને સભાન પણે સહી કરેલ છે

NOTARY GOVT. OF GUJARAT BIPINCHANDRA G. MODI BHARUCH DISTRICT Cnl. State Reg. No 1033

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:59:21 from IP No: 49.34.165.200.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
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NIL, Gr I Dama

તારે

એક તરફવાળા

મે.હેમાની ઇન્ડસ્ટ્રીઝ લિમિટેડ દહેજ

બીજી તરફવાળા

પત્ની રિના દેવી રામકુમાર ચૌધરી રીનાદેવી

ભાઇ શ્રી મનીષ ચૌધરી

ભાઇ શ્રી રાકેશ ચૌધરી

સાક્ષી

૧. શ્રી વિધાપ્રકાશ મિશ્રા

૧. શ્રી રંજીત કુમાર શર્મા

૨. શ્રી અર્પિત પટેલ

૨. શ્રી કન્હૈયા કુમાર સિંઘ

Kanhiya

NOTARY BIPINCHANDRA G. MODI DISTRICT BHARUCH Gui. State Reg. No. 1033/10 GOVT. OF GUJARAT (INDIA)

NOTARY BIPINCHANDRA G. MODI BHARUCH DISTRICT Gui. State Reg. No. 1033 GOVT. OF GUJARAT

BEFORE ME

Bmodi

(BIPINCHANDRA G. MODI)
ADVOCATE & NOTARY
Govt. of Gujarat (India)
Bharuch District (Gujarat)

- 7 NOV 2020

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:59:21 from IP No: 49.34.165.200.
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Annexure- 3

Manifest copy for common TSDF:

Bharuch Enviro Infrastructure Ltd (Beil) [40137]

Manifest No: 1173808 09/11/2020 — **Copy 1**

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Bharuch Enviro Infrastructure Ltd(Beil) [40137]		
Contact Details	9099057365 mistry@beil.co.in	GPS Coordinates	Lat :21.4200 Long:72.3800
Address	GIDC , DAHEJ, Taluka :VAG Distict:BHA Pin no:392130		

Waste Details					
Waste Details	1~35~35.3~Chemical sludge from waste water treatment				
Waste Intended for	LandFill	Total Qty	17.760MT	Consistency	Solid

Transporter Details			
Name	Shakti Transport Service	Contact Details	9924840033 shaktiwaterdahej@gmail.com
Address	AT PO DAHEJ,,DIST: BHARUCH - 392130 District :Bharuch Taluka :Vagra		

Vehicle Details					
Vehicle no	GJ05UU5122	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	SANJAY	Driver Contact No	7041421949		

Waste Transportation Details					
Vehicle Depart.	09/11/2020 7:30PM	Number of Drums	0	Loose Waste	17.760
Remarks	MEE SALT		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

HEMANI INDUSTRIES LTD.

Name and stamp of sender: **Date:** 11.09.20 **Signature:**

Transporter's Acknowledgement of Receipt of waste

Stamp: **Date:** **Signature:**

Receiver's Certification of Receipt of Hazardous waste

Stamp: **Date:** **Signature:**

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DynamicPDF

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:57:43 from IP No: 49.34.165.200.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Manifest copy for Decontaminated Waste:

Surya Enterprises [15783]

(Hazardous Waste Manifest)

Manifest No: 1173474 09/11/2020

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details

Sender Name	Hemani Industries Ltd. [12155]		
Address	GIDC,- Taluka :VAG Distict:BHA Pin no:392140		
Contact Details	8155966663 ehs@hemanigroup.com	GPS Coordinates	Lat :21.4200 Long :72.3800

Receiver's Details

State	Gujarat	Type of Facility	Actual user (within state)
Facility Details	Surya Enterprises [15783]		
Contact Details	7984344298 mangilal.rajpurohit@gmail.com	GPS Coordinates	Lat :21.3600 Long:72.9900
Address	G.I.D.C., Estate, Ankleshwar- 393 002.,- Taluka :ANK Distict:ANK Pin no:393002		

Waste Details

Waste Details					
Waste Intended for	Recycling	Total Qty	1.850MT	Consistency	Solid

Transporter Details

Name	Surya Enterprises	Contact Details	8866371824 suryaenterpriz@gmail.com
Address	Plot No :901,GIDC ANKLESHWAR 393002 District :Bharuch Taluka :Bharuch		

Vehicle Details

Vehicle no	GJ16Z7526	GPS Enabled	Yes	Type of Vehicle	Truck
Driver name	HARIOM	Driver Contact No	9554917656		

Waste Transportation Details

Vehicle Depart.	09/11/2020 3:50PM	Number of Drums	0	Loose Waste	1.850
Remarks	DECONTAMINATED WASTE		No of bags	0	

Sender's Declaration :

1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender: HEMANI INDUSTRIES LTD. Plot No. CH/5, GIDC Industrial Estate, Dahej, Ta. Vagra-392130, Dist. Bharuch Date: 9/11/2020 Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp: Date: Signature:

Receiver's Certification of Receipt of Hazardous waste

In Principal Approval Details :Accepted - 09/11/2020 2:56PM - Remarks :ACCEPT

Stamp: Date: Signature:

Print by 12155 @ 09/11/2020 03:39:21 PM 1 (Through XGN) N I C

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:57:43 from IP No: 49.34.165.200.
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Annexure –4

Photographs Before Clean Area



DynamicPDF

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:56:11 from IP No: 49.34.165.200.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
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DynamicPDF

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:56:11 from IP No: 49.34.165.200.
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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:56:11 from IP No: 49.34.165.200.
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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:56:11 from IP No: 49.34.165.200.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
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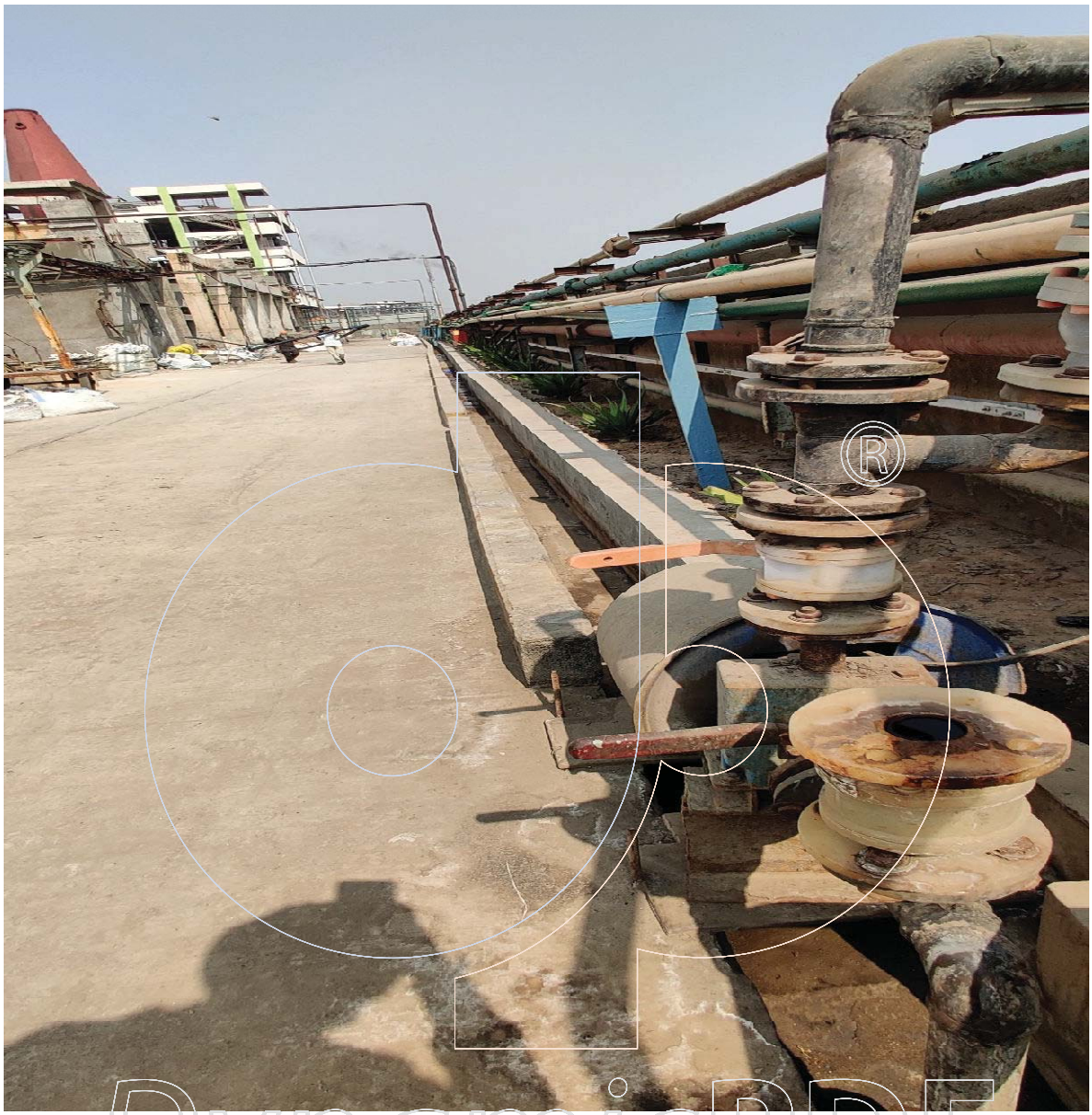
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After Clean Area



DynamicPDF

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DynamicPDF

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 09/02/2021 10:56:11 from IP No: 49.34.165.200.
B. 12155-Hemani Industries Ltd. accepts the LEGAL responsibility
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ITEM NO.12 Court 3 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No. 19271/2020
(Arising out of impugned final judgment and order dated 10-07-2019 in OA No. 1038/2018 and 23-08-2019 in OA No. 1038/2018 and 14-11-2019 in OA No. 1038/2018 passed by the National Green Tribunal)

GUJARAT CHAMBERS OF COMMERCE AND INDUSTRY Petitioner(s)
VERSUS
CENTRAL POLLUTION CONTROL BOARD & ANR. Respondent(s)
(FOR ADMISSION and I.R. and IA No.90231/2020-CONDONATION OF DELAY IN FILING and IA No.90230/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.90228/2020-EX-PARTE STAY and IA No.90233/2020-INTERVENTION/IMPLEADMENT and IA No.90225/2020-PERMISSION TO FILE APPEAL)

Date : 22-09-2020 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.,
Mr. Mahesh Agarwal, Adv.
Mr. M. S. Ananth, Adv.
Mr. Mitul Shelat, Adv.
Mr. Saurabh Kulkarni, Adv.
Mr. Anirudh Bhatia, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Permission to file appeal granted.

Application for impleadment stands allowed.

Delay condoned.

Issue notice.

In the meantime, there shall be a stay of the operation of the impugned orders dated 10.07.2019, 23.08.2019 and 14.11.2019 passed by the National Green Tribunal, Principal Bench, New Delhi.

Tag the matter along with Civil Appeal Nos. 2218-2219/2020.

Signature Not Verified
Digitally signed by Nidhi Ahuja
Date: 2020.09.23 15:25:41 IST
Reason:

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER

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INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

सत्यमेव जयते

Certificate No.	:	IN-GJ63609026021149S
Certificate Issued Date	:	05-Nov-2020 11:50 AM
Account Reference	:	IMPACC (SV)/ gj13011304/ ANKLESHWAR1/ GJ-BH
Unique Doc. Reference	:	SUBIN-GJGJ13011304647861461376315
Purchased by	:	HEMANI INDUSTRIES LIMITED UNIT 3 AND 4
Description of Document	:	Article 5(h) Agreement (not otherwise provided for)
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	HEMANI INDUSTRIES LIMITED UNIT 3 AND 4
Second Party	:	Not Applicable
Stamp Duty Paid By	:	HEMANI INDUSTRIES LIMITED UNIT 3 AND 4
Stamp Duty Amount(Rs.)	:	300 (Three Hundred only)

P. S. PATEL ANKLESHWAR

MAHESH M. SARVAIYA NOTARY GOVT. OF GUJARAT 28 JAN 2021 Serial No. 1615/2021

MAHESH M. SARVAIYA NOTARY Ankleshwar Dist. Bharuch Regd No NTR/464/02 GOVT. OF GUJARAT (INDIA)

LB 0006374589

Statutory Alert

NOTARIAL NOTARIAL NOTARIAL NOTARY

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NOTARY MAHESH M SARVAN ANKLESHWAR DIST. BHARUCH NTR/464/2002 GOVT. OF GUJARAT (INDIA)

UNDERTAKING

I, undersigned, Mr. Nitin k dama aged 52 Years, **Director** of **M/s. Hemani Industries Limited.** Located at Plot No. CH/5, E-362, GIDC Dahej, Taluka Vagra, Dist. Bharuch, Gujarat, India hereby solemnly undertakes;

1. As an immediate action, we had taken in-house fire fighting system in operation to bring fire under control and within 15-20 minutes, fire was taken totally under control. Meanwhile, also called fire tenders from outsource and two fire tenders reached immediately at the spot.
   We have submitted Accidental Report (Form – 11) to GPCB regarding above-said action taken which is enclosed as an **Annexure-1** and the same is uploaded in XGN 000.Pdf.
2. We have paid compassion of Rs. 35,38,575/- (Rs. 22,00,000/- from us + Rs. 13,38,575/- as per The Workmen's Compensation Act) to heir of casualty as per rule and remaining amount as per The Workmen's Compensation Act will be paid as early as possible. Undertaking for the same is enclosed as **Annexure-2.**
3. Hazardous waste stored near the decanter and MEE feed tank area is already sent to common TSDF Manifest copy for the same is enclosed as an **Annexure-3.**
   Jumbo bags are sent to authorised recycler. Manifest copy for the same is enclosed as an **Annexure-3.**
4. Contaminated water from fire fighting activity, w/w from MEE feed tank cracks and w/w or leachate generated at the accident site was collected and sent to ETP and treated waste water is discharged as permitted/consented.
   Photograph of before and after clean area is enclosed as an **Annexure-4.**
5. As instructed, we have stopped operation of MEE-I with immediate effect.
6. As instructed, we have closed down operation of MEE-I.
7. As instructed, As per instruction we have synchronize the production capacity and high COD/TDS wastewater will be disposed to CMEE of M/s. Detox India Pvt Ltd., Ankleshwar.
8. That in case of revocation order granted by the Board for a short term period, I shall apply for permanent revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired, I shall stop operation in compliance to closure issued to us and inform the Board, failing which all responsibilities lies with the undersigned and we shall abide by action / penalty levied by the Board for the same.

What is stated above is true to the best of my knowledge and belief.

For Hemani Industries Limited.

Nitin k Dama

(Director)

Place: **Date: 25.01.2021**

NOTARY MAHESH M. SARVAN NOTARY (Govt. of Gujarat) INDIA. F-1, Indraprasth Complex, Near Vijaya Bank, GIDC, Ankleshwar-2. Reg. No. NTR - 464 / 02, Mo. 98254 13243

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Annexure-6
Monthly Report

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

December , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=1260978,Kilo Litre=50171
Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 37339 / 1054 / 11054 / 724

9. Electricity consumed in PRODUCTION : 2697915 **ETP/CETP :** 198422 **APCM :** 31781

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,insecticide c)bifenthrin (t),kcl solution 20%,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1194.600,INC. Waste for Incineration=65.680,Co-Incineration Waste to other Industry=669.730,Recyclable to Regd Recyclers=49.170,Trucks despatched=281

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Monthly Report from Industry

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Gujarat Pollution Control Board

December , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	3491.000-M.T	
FUE	GAS	Natural Gas	31792.000-MT2	
GAS		hcl in process	8.100-NM3	
GAS		nox in boiler no:-1	10.120-NM3	
GAS		nox in boiler no:-2	13.200-NM3	
GAS		so2 in boiler no :-1	36.200-NM3	
GAS		so2 in boiler no :-2	22.180-NM3	
GAS		so2 in process	12.100-NM3	
GAS		spm in boiler	48.200-NM3	
PRD	86021	alluminium chloride solution 25%	1670.580-M.T	
PRD	86015	alphamethrin	70.000-M.T	
PRD	86019	ammonium chloride 75-80% wet	45.370-M.T	
PRD	154567	bromo benzene	55.000-M.T	
PRD	86020	cupric chloride solution	20.480-M.T	
PRD	86014	cypermethrin	265.000-M.T	
PRD	153261	deltamethrin tech.	9.600-M.T	
PRD	444314	dicamba (t)	65.000-M.T	
PRD	86013	dv acid chloride	173.000-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	239.980-M.T	
PRD	312976	insecticide c)bifenthrin (t)	23.000-M.T	
PRD	86022	kcl solution 20%	818.850-M.T	
PRD	22334	meta phenoxy benzaldehyde	222.000-M.T	
PRD	153263	metamitron tech.	85.000-M.T	
PRD	86016	permethrin	28.000-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	334.670-M.T	
PRD	86023	spent sulphuric acid 55%	544.110-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1213968-31/12/2020	GJ16X6122-31/12/2020		Potassium Chloride Solution 19.590 MTS (B36)
1213902-31/12/2020	DN09V9662-31/12/2020		Distillation Residue 8.650 MTS (20.3)
1213888-31/12/2020	GJ37T8800-31/12/2020		Mee Salt 34.930 MTS (35.3)
1213793-31/12/2020	GJ01HT6279-31/12/2020		Aluminium Chloride 25% 31.530 MTS (B36)
1213778-31/12/2020	GJ01CZ8280-31/12/2020		MEE SALT 25.110 MTS (35.3)

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Monthly Report from Industry

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Gujarat Pollution Control Board

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1213714- 31/12/2020	GJ16AV0299- 31/12/2020		Spent Sulphuric Acid 30.460 MTS (B15)
1213620- 31/12/2020	GJ06Z7419- 31/12/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1213619- 31/12/2020	GJ16Z3379- 31/12/2020		DECONTAMINATED WASTE 3.060 MTS (33.13~liners)
1213497- 31/12/2020	GJ19X7523- 31/12/2020		DISTILLATION RESIDUE 10.360 MTS (20.3)
1213504- 31/12/2020	GJ19X7523- 31/12/2020		DISTILLATION RESIDUE 9.040 MTS (20.3)
1213240- 31/12/2020	GJ01CV2590- 31/12/2020		Potasium Chloride Solution 24.370 MTS (B36)
1213209- 31/12/2020	GJ09Z9849- 31/12/2020		INCINERABLE LIQUID WASTE 25.650 MTS (37.2)
1212900- 30/12/2020	GJ12AZ9351- 30/12/2020		Amonium Chloride 75-80% 14.140 MTS (A10)
1212882- 30/12/2020	GJ16X6122- 30/12/2020		Potasium Chloride Solution 18.510 MTS (B36)
1212941- 30/12/2020	GJ06XX7479- 30/12/2020		Aluminium Chloride 25% 30.580 MTS (B36)
1212914- 30/12/2020	GJ01CT6018- 30/12/2020		Distillation Residue 22.800 MTS (20.3)
1212726- 30/12/2020	GJ06Z7419- 30/12/2020		Aluminium Chloride 25% 17.930 MTS (B36)
1212734- 30/12/2020	GJ15XX1807- 30/12/2020		MEE SALT 28.810 MTS (35.3)
1212538- 30/12/2020	GJ12AT9325- 30/12/2020		Chemical Sludge from Waste Water Treatment 21.240 MTS (35.3)
1212529- 30/12/2020	GJ16X6389- 30/12/2020		Potasium Chloride Solution 15.730 MTS (B36)
1212420- 30/12/2020	GJ32T7169- 30/12/2020		Incinerable Liquid Waste 31.720 MTS (37.2)
1212221- 29/12/2020	GJ10TV7845- 29/12/2020		Chemical Sludge From Waste Water Treatment 31.780 MTS (35.3)
1212200- 29/12/2020	GJ01CV2590- 29/12/2020		Potassium Chloride Solution 24.310 MTS (B36)
1212024- 29/12/2020	GJ16X6389- 29/12/2020		Potasium Chloride Solution 15.940 MTS (B36)
1212119- 29/12/2020	GJ01BT8493- 29/12/2020		Sodium Sulphite 23.080 MTS (17.1)

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Gujarat Pollution Control Board

December , 2020

1212122-29/12/2020	GJ06Z7419-29/12/2020		Aluminium Chloride 25% 18.070 MTS (B36)
1211955-29/12/2020	GJ16Z3379-29/12/2020		DECONTAMINATED WASTE (HDPE DRUM + PVC CARBO) 0.500 MTS (33.12~Carboys)
1212002-29/12/2020	GJ19X2261-29/12/2020		INCINERABLE LIQUID WASTE 28.910 MTS (37.2)
1211970-29/12/2020	GJ36T6165-29/12/2020		MEE SALT 29.000 MTS (35.3)
1211962-29/12/2020	GJ06Y5367-29/12/2020		Aluminium Chloride 25% 22.690 MTS (B36)
1211858-29/12/2020	GJ16AV1619-29/12/2020		Spent Sulphuric Acid 32.390 MTS (B15)
1211823-29/12/2020	GJ13W2023-29/12/2020		Potasium Chloride Solution 23.500 MTS (B36)
1211826-29/12/2020	GJ06VV9786-29/12/2020		Aluminium Chloride 25% 20.900 MTS (B36)
1211812-29/12/2020	DN09V9352-29/12/2020		Distillation Residue 9.520 MTS (20.3)
1211652-29/12/2020	GJ15UU1408-29/12/2020		Aluminium Chloride 25% 15.340 MTS (B36)
1211610-29/12/2020	GJ15UU1060-29/12/2020		Aluminium Chloride 25% 15.960 MTS (B36)
1211323-28/12/2020	GJ16W1978-28/12/2020		DISTILLATION RESIDUE 22.990 MTS (20.3)
1211110-28/12/2020	GJ06Z9635-28/12/2020		Aluminium Chloride 25% 22.990 MTS (B36)
1211094-28/12/2020	GJ10X6924-28/12/2020		MEE SALT 23.160 MTS (35.3)
1211031-28/12/2020	GJ16Z7712-28/12/2020		DECONTAMINATED WASTE (MS DRUM) 1.420 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1211053-28/12/2020	GJ16AV0958-28/12/2020		Spent Sulphuric Acid 21.230 MTS (B15)
1210997-28/12/2020	GJ06AU7219-28/12/2020		Incinerable Liquid Waste 24.550 MTS (37.2)
1210989-28/12/2020	GJ16X6389-28/12/2020		Potasium Chloride Solution 15.820 MTS (B36)
1210931-28/12/2020	RJ27GA3345-28/12/2020		DISTILLATION RESIDUE 17.720 MTS (20.3)
1210797-28/12/2020	GJ16Z3379-28/12/2020		DECONTAMINATED WASTE 2.310 MTS (33.13~liners)

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1210804- 28/12/2020	GJ12AT9418- 28/12/2020		DISTILLATION RESIDUE 11.450 MTS (20.3)
1210467- 28/12/2020	GJ16X6122- 28/12/2020		Potasium Chloride Solution 18.920 MTS (B36)
1210473- 28/12/2020	GJ16AU2604- 28/12/2020		Spent Sulphuric Acid 26.540 MTS (B15)
1210445- 28/12/2020	GJ06AV9277- 28/12/2020		Incinerable Liquid Waste 28.850 MTS (37.2)
1210353- 27/12/2020	GJ16AU7343- 27/12/2020		Mee salt 41.530 MTS (35.3)
1210245- 27/12/2020	GJ06Z7419- 27/12/2020		Aluminium chloride 25% 18.090 MTS (B36)
1210169- 27/12/2020	GJ06Y7129- 27/12/2020		Aluminium Chloride 25% 17.490 MTS (B36)
1210030- 27/12/2020	GJ01CU8195- 27/12/2020		Aluminium Chloride 25% 22.120 MTS (B36)
1210102- 27/12/2020	GJ16X6389- 27/12/2020		Potasium Chloride Solution 15.840 MTS (B36)
1209989- 27/12/2020	GJ01JT4528- 27/12/2020		Sodium Sulphite 32.430 MTS (17.1)
1209974- 27/12/2020	GJ06XX7470- 27/12/2020		Aluminium Chloride 25% 30.750 MTS (B36)
1209871- 26/12/2020	GJ18AZ0975- 26/12/2020		Incinerable Liquid Waste 29.530 MTS (37.2)
1209725- 26/12/2020	GJ19X7523- 26/12/2020		Distillation Residue 19.120 MTS (20.3)
1209459- 26/12/2020	GJ16X6389- 26/12/2020		Potasium Chloride Solution 15.790 MTS (B36)
1209587- 26/12/2020	GJ12BX6264- 26/12/2020		MEE SALT 35.240 MTS (35.3)
1209567- 26/12/2020	GJ06Z7419- 26/12/2020		Aluminium Chloride 25% 18.220 MTS (B36)
1209406- 26/12/2020	GJ06Y8391- 26/12/2020		Aluminium Chloride 25% 20.140 MTS (B36)
1209540- 26/12/2020	GJ12BT0251- 26/12/2020		DISTILLATION RESIDUE 11.690 MTS (20.3)
1209472- 26/12/2020	GJ16Z3379- 26/12/2020		DECONTAMINATED WASTE 1.600 MTS (33.12~Carboys)
1209411- 26/12/2020	GJ12BT0152- 26/12/2020		DISTILLATION RESIDUE 11.120 MTS (20.3)

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December , 2020

1209217- 26/12/2020	GJ04X9432- 26/12/2020		Potasium Chloride Solution 24.720 MTS (B36)
1209284- 26/12/2020	GJ16AV0702- 26/12/2020		Spent Sulphuric Acid 34.450 MTS (B15)
1209253- 26/12/2020	GJ37T8800- 26/12/2020		MEE SALT 35.950 MTS (35.3)
1208932- 25/12/2020	GJ16AU1504- 25/12/2020		Incinerable Liquid Waste 28.700 MTS (37.2)
1208890- 25/12/2020	GJ23Y5573- 25/12/2020		DISTILLATION RESIDUE 18.120 MTS (20.3)
1208565- 25/12/2020	GJ12Z2052- 25/12/2020		Amonium Chloride 75-80% 15.920 MTS (A10)
1208545- 25/12/2020	GJ06TT8483- 25/12/2020		Aluminium Chloride 25% 23.130 MTS (B36)
1208551- 25/12/2020	GJ06Z7419- 25/12/2020		Aluminium Chloride 25% 18.140 MTS (B36)
1208571- 25/12/2020	GJ15XX1807- 25/12/2020		MEE SALT 30.400 MTS (35.3)
1208533- 25/12/2020	GJ16Z3379- 25/12/2020		DECONTAMINATED WASTE + PVC CARBO 1.690 MTS (33.13~liners)
1208341- 25/12/2020	GJ16X6122- 25/12/2020		Potasium Chloride Solution 18.750 MTS (B36)
1208106- 25/12/2020	GJ12AZ8464- 25/12/2020		Amonium Chloride 75-80% 15.310 MTS (A10)
1208117- 25/12/2020	GJ03AT0163- 25/12/2020		Sodium Sulphite 19.070 MTS (17.1)
1208127- 25/12/2020	GJ16AU9065- 25/12/2020		Spent Sulphuric Acid 26.040 MTS (B15)
1208086- 25/12/2020	GJ06AX9931- 25/12/2020		Incinerable Liquid Waste 26.260 MTS (37.2)
1208008- 24/12/2020	GJ10TV7845- 24/12/2020		Chemical Sludge From Waste Water Treatment 28.460 MTS (35.3)
1207830- 24/12/2020	GJ02Z2952- 24/12/2020		Sodium Sulphite 32.190 MTS (17.1)
1207712- 24/12/2020	GJ16Z3379- 24/12/2020		DECONTAMINATED WASTE 0.580 MTS (33.12~Carboys)
1207759- 24/12/2020	GJ06Z7419- 24/12/2020		Aluminium Chloride 25% 18.220 MTS (B36)
1207600- 24/12/2020	GJ06XX7479- 24/12/2020		Aluminium Chloride 25% 29.990 MTS (B36)

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December , 2020

1207612-24/12/2020	GJ03AT3553-24/12/2020		MEE SALT 25.230 MTS (35.3)
1207155-24/12/2020	GJ15AT1196-24/12/2020		Potasium Chloride Solution 22.760 MTS (B36)
1207387-24/12/2020	GJ16X6389-24/12/2020		Potasium Chloride Solution 15.760 MTS (B36)
1207009-23/12/2020	GJ03AZ6651-23/12/2020		DISTILLATION RESIDUE 8.980 MTS (20.3)
1206984-23/12/2020	GJ06Y7129-23/12/2020		Aluminium Chloride 25% 17.320 MTS (B36)
1206989-23/12/2020	GJ16AU4447-23/12/2020		Incinerable Liquid Waste 29.370 MTS (37.2)
1206818-23/12/2020	GJ06AT2082-23/12/2020		MEE SALT 31.590 MTS (35.3)
1206640-23/12/2020	GJ16Z3379-23/12/2020		DECONTAMINATED WASTE 1.960 MTS (33.13~liners)
1206662-23/12/2020	GJ10TV8545-23/12/2020		Chemical Sludge from Waste Water Treatment 33.480 MTS (35.3)
1206634-23/12/2020	GJ06Z7419-23/12/2020		Aluminium Chloride 25% 17.990 MTS (B36)
1206476-23/12/2020	GJ06XX7823-23/12/2020		Aluminium Chloride 25% 22.980 MTS (B36)
1206168-22/12/2020	GJ38T1319-22/12/2020		Aluminum Chloride 25% 28.150 MTS (B36)
1205990-22/12/2020	GJ06XX7479-22/12/2020		Aluminium Chloride 25% 29.860 MTS (B36)
1206091-22/12/2020	GJ16AU7343-22/12/2020		MEE Salt 37.720 MTS (35.3)
1205940-22/12/2020	GJ16Z3379-22/12/2020		DECONTAMINATED WASTE (MS DRUM + HDPE PIPE) 2.100 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1205925-22/12/2020	GJ16AU9065-22/12/2020		Spent Sulphuric Acid 25.280 MTS (B15)
1205881-22/12/2020	GJ16AV0041-22/12/2020		DECONTAMINATED WASTE - HDPE DRUM 1.110 MTS (33.12~Carboys)
1205784-22/12/2020	GJ16Z8831-22/12/2020		KCL SALT 16.400 MTS (B36)
1205816-22/12/2020	GJ06Z7419-22/12/2020		Aluminium Chloride 25% 18.090 MTS (B36)
1205772-22/12/2020	GJ04X6668-22/12/2020		Potasium Chloride Solution 27.010 MTS (B36)

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1205583- 22/12/2020	GJ16W8562- 22/12/2020		Incinerable Liquid Waste 22.520 MTS (37.2)
1205298- 22/12/2020	GJ01CV2590- 22/12/2020		Potasium Chloride Solution 24.470 MTS (B36)
1205160- 22/12/2020	GJ06Y5367- 22/12/2020		Aluminum Chloride 25% 23.140 MTS (B36)
1205095- 21/12/2020	DN09U9179- 21/12/2020		DISTILLATION RESIDUE 19.360 MTS (20.3)
1204817- 21/12/2020	GJ16AU9065- 21/12/2020		Spent Sulphuric Acid 26.790 MTS (B15)
1204743- 21/12/2020	GJ16Z3379- 21/12/2020		DECONTAMINATED WASTE 2.470 MTS (33.13~liners)
1204953- 21/12/2020	GJ16AV0041- 21/12/2020		DECONTAMINATED WASTE 0.230 MTS (33.12~Carboys)
1204946- 21/12/2020	GJ01HT6279- 21/12/2020		Aluminium Chloride 25% 30.970 MTS (B36)
1204756- 21/12/2020	GJ16X6389- 21/12/2020		Potasium Chloride Solution 15.780 MTS (B36)
1204728- 21/12/2020	GJ37T8800- 21/12/2020		MEE SALT 32.570 MTS (35.3)
1204708- 21/12/2020	GJ06BT8915- 21/12/2020		Incinerable Liquid Waste 29.900 MTS (37.2)
1204657- 21/12/2020	DN09V9214- 21/12/2020		DISTILLATION RESIDUE 9.180 MTS (20.3)
1204423- 21/12/2020	GJ06Z7419- 21/12/2020		Aluminum Chloride 25% 18.130 MTS (B36)
1204169- 21/12/2020	GJ01BV1971- 21/12/2020		Spent Sulphuric Acid 22.050 MTS (B15)
1204114- 20/12/2020	GJ16W8562- 20/12/2020		Incinerable Liquid Waste 21.890 MTS (37.2)
1204069- 20/12/2020	GJ06XX7823- 20/12/2020		Aluminum Chloride 25% 23.000 MTS (B36)
1203887- 20/12/2020	GJ01CV2590- 20/12/2020		Potasium Chloride Solution 24.580 MTS (B36)
1203965- 20/12/2020	GJ15XX1807- 20/12/2020		MEE SALT 28.880 MTS (35.3)
1203899- 20/12/2020	RJ27GA3345- 20/12/2020		DISTILLATION RESIDUE 18.440 MTS (20.3)
1203740- 20/12/2020	GJ06Z7419- 20/12/2020		Aluminium Chloride 25% 18.120 MTS (B36)
1203727- 20/12/2020	GJ38T1319- 20/12/2020		Aluminium Chloride 25% 27.910 MTS (B36)

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1203623-20/12/2020	GJ18AZ0975-20/12/2020		Incinerable Liquid Waste 30.330 MTS (37.2)
1203563-19/12/2020	GJ12AU5012-19/12/2020		MEE SALT 24.280 MTS (35.3)
1203214-19/12/2020	GJ16Z3379-19/12/2020		DECONTAMINATED WASTE 0.580 MTS (33.13~liners)
1203225-19/12/2020	GJ16Z3379-19/12/2020		DECONTAMINATED WASTE 1.320 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1203233-19/12/2020	GJ16X6389-19/12/2020		Potasium Chloride Solution 15.600 MTS (B36)
1203181-19/12/2020	GJ06XX7479-19/12/2020		Aluminium Chloride 25% 30.000 MTS (B36)
1202965-19/12/2020	GJ06VV6336-19/12/2020		Aluminium Chloride 25% 22.620 MTS (B36)
1202973-19/12/2020	GJ16AU3532-19/12/2020		Spent Sulphuric Acid 25.270 MTS (B15)
1202764-19/12/2020	GJ01CV2590-19/12/2020		Potasium Chloride Solution 23.540 MTS (B36)
1202722-19/12/2020	GJ12BV6693-19/12/2020		INCINERABLE LIQUID WASTE 28.240 MTS (37.2)
1202521-18/12/2020	GJ03AZ6651-18/12/2020		DISTILLATION RESIDUE 9.170 MTS (20.3)
1202462-18/12/2020	GJ16X6389-18/12/2020		Potasium Chloride Solution 15.610 MTS (B36)
1202400-18/12/2020	GJ16AV0041-18/12/2020		DECONTAMINATED WASTE - HDPE DRUM 1.070 MTS (33.12~Carboys)
1202318-18/12/2020	GJ06ZZ3038-18/12/2020		Potasium Chloride Solution 23.160 MTS (B36)
1202200-18/12/2020	GJ16Z3379-18/12/2020		DECONTAMINATED WASTE 1.800 MTS (33.13~liners)
1202204-18/12/2020	GJ16AV5599-18/12/2020		MEE SALT 37.550 MTS (35.3)
1202062-18/12/2020	GJ06TT8483-18/12/2020		Aluminium Chloride 25% 23.510 MTS (B36)
1201894-18/12/2020	GJ16AU3532-18/12/2020		Spent Sulphuric Acid 24.370 MTS (B15)
1201901-18/12/2020	GJ16AU1504-18/12/2020		Incinerable Liquid Waste 28.460 MTS (37.2)
1201801-17/12/2020	GJ18AX0378-17/12/2020		ETP sludge 22.670 MTS (35.3)

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1201785- 17/12/2020	GJ16X6389- 17/12/2020		Potassium Chloride Solution 15.300 MTS (B36)
1201606- 17/12/2020	GJ12Z3702- 17/12/2020		Sodium Sulphite 26.380 MTS (17.1)
1201592- 17/12/2020	GJ06Z7419- 17/12/2020		Aluminium Chloride 25% 17.780 MTS (B36)
1201456- 17/12/2020	GJ10TV8545- 17/12/2020		MEE SALT 27.540 MTS (35.3)
1201470- 17/12/2020	DN09U9760- 17/12/2020		DISTILLATION RESIDUE 9.340 MTS (20.3)
1201284- 17/12/2020	GJ01DV8488- 17/12/2020		Aluminium Chloride 25% 22.870 MTS (B36)
1201083- 17/12/2020	GJ06Y8391- 17/12/2020		Aluminium Chloride 25% 21.350 MTS (B36)
1201019- 17/12/2020	GJ16AU3886- 17/12/2020		Incinerable Liquid Waste 27.540 MTS (37.2)
1201002- 17/12/2020	GJ01HT6279- 17/12/2020		Aluminium Chloride 25% 30.450 MTS (B36)
1200656- 16/12/2020	GJ16W8431- 16/12/2020		DECONTAMINATED WASTE 4.330 MTS (33.13~liners)
1200761- 16/12/2020	GJ16Z5134- 16/12/2020		DECONTAMINATED WASTE 1.170 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1200666- 16/12/2020	GJ19X7523- 16/12/2020		DISTILLATION RESIDUE 18.590 MTS (20.3)
1200585- 16/12/2020	GJ16X6389- 16/12/2020		Potasium Chloride Solution 15.910 MTS (B36)
1200440- 16/12/2020	GJ06Z7419- 16/12/2020		Aluminium Chloride 25% 18.310 MTS (B36)
1200222- 16/12/2020	GJ06XX7470- 16/12/2020		Aluminium Chloride 25% 30.160 MTS (B36)
1200227- 16/12/2020	GJ16W8562- 16/12/2020		Incinerable Liquid Waste 21.490 MTS (37.2)
1200088- 15/12/2020	GJ02XX6341- 15/12/2020		ETP SLUDGE 25.640 MTS (35.3)
1200032- 15/12/2020	GJ06Y7129- 15/12/2020		Aluminium Chloride 25% 18.090 MTS (B36)
1200040- 15/12/2020	GJ16AV7799- 15/12/2020		MEE SALT 34.700 MTS (35.3)
1199021- 15/12/2020	GJ16AV0985- 15/12/2020		Spent Sulphuric Acid 23.830 MTS (B15)

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1199749- 15/12/2020	GJ06XX7470- 15/12/2020		Aluminium Chloride 25% 29.160 MTS (B36)
1199658- 15/12/2020	GJ16AU6084- 15/12/2020		Aluminium Chloride 25% 26.300 MTS (B36)
1199376- 15/12/2020	GJ09AV1118- 15/12/2020		Incinerable Liquid Waste 20.770 MTS (37.2)
1199473- 15/12/2020	GJ06Y8391- 15/12/2020		Aluminium Chloride 25% 20.110 MTS (B36)
1199075- 14/12/2020	GJ16Z5134- 14/12/2020		DECONTAMINATED WASTE (HDPE DRUM) 0.320 MTS (33.12~Carboys)
1198892- 14/12/2020	GJ16Z3379- 14/12/2020		DECONTAMINATED WASTE 2.490 MTS (33.13~liners)
1198675- 14/12/2020	DN09U9760- 14/12/2020		DISTILLATION RESIDUE 8.520 MTS (20.3)
1198572- 14/12/2020	GJ06Z9635- 14/12/2020		Aluminium Chloride 25% 23.150 MTS (B36)
1198537- 13/12/2020	GJ06AV9239- 13/12/2020		Incinerable Liquid Waste 29.770 MTS (37.2)
1198444- 13/12/2020	GJ02Z2952- 13/12/2020		Sodium Sulphite 33.000 MTS (17.1)
1198341- 13/12/2020	GJ06AT2082- 13/12/2020		MEE SALT 30.390 MTS (35.3)
1198184- 13/12/2020	GJ16AU4892- 13/12/2020		Spent Sulphuric Acid 30.950 MTS (B15)
1198113- 12/12/2020	GJ01CV2590- 12/12/2020		Cupric Chloride Solution 20.480 MTS (A66)
1197996- 12/12/2020	GJ16AV6699- 12/12/2020		MEE SALT 30.340 MTS (35.3)
1197956- 12/12/2020	GJ16AU1504- 12/12/2020		Incinerable Liquid Waste 25.810 MTS (37.2)
1197841- 12/12/2020	GJ06VV9786- 12/12/2020		Aluminium Chloride 25% 20.930 MTS (B36)
1197775- 12/12/2020	DN09U9154- 12/12/2020		DISTILLATION RESIDUE 8.600 MTS (20.3)
1197562- 12/12/2020	GJ01HT6279- 12/12/2020		Aluminium Chloride 25% 31.140 MTS (B36)
1197287- 11/12/2020	GJ16Z3379- 11/12/2020		DECONTAMINATED WASTE 1.310 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1197175- 11/12/2020	DN09U9179- 11/12/2020		Distillation Residue 18.930 MTS (20.3)

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1196905- 11/12/2020	GJ09Z9849- 11/12/2020		Incinerable Liquid Waste 21.830 MTS (37.2)
1196992- 11/12/2020	GJ38T1319- 11/12/2020		Aluminium Chloride 25% 28.340 MTS (B36)
1196710- 10/12/2020	GJ11Y7714- 10/12/2020		Sodium Sulphite 21.760 MTS (17.1)
1196447- 10/12/2020	GJ01CV2590- 10/12/2020		Potasium Chloride Solution 24.020 MTS (B36)
1196466- 10/12/2020	GJ16Z3379- 10/12/2020		DECONTAMINATED WASTE (CARBO & HDPE DRUM) 0.760 MTS (33.12~Carboys)
1196480- 10/12/2020	GJ12BT0215- 10/12/2020		DISTILLATION RESIDUE 11.420 MTS (20.3)
1196459- 10/12/2020	GJ16X6389- 10/12/2020		Potasium Chloride Solution 15.710 MTS (B36)
1196283- 10/12/2020	GJ36T1881- 10/12/2020		Chemical Sludge from Waste Water Treatment 31.070 MTS (35.3)
1196165- 10/12/2020	GJ15AT2376- 10/12/2020		Spent Sulphuric Acid 30.050 MTS (B15)
1195982- 09/12/2020	GJ06Y7129- 09/12/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1195875- 09/12/2020	GJ16AU7343- 09/12/2020		MEE SALT 37.980 MTS (35.3)
1195675- 09/12/2020	GJ04W7384- 09/12/2020		DISTILLATION RESIDUE 8.630 MTS (20.3)
1195663- 09/12/2020	GJ11Y7714- 09/12/2020		Sodium Sulphite 21.400 MTS (17.1)
1195652- 09/12/2020	GJ16X6389- 09/12/2020		Potasium Chloride Solution 15.660 MTS (B36)
1195472- 09/12/2020	GJ16Z5134- 09/12/2020		DECONTAMINATED WASTE + HDPE DRUM 1.360 MTS (33.13~liners)
1195460- 09/12/2020	GJ06Z7576- 09/12/2020		Aluminium Chloride 25% 23.060 MTS (B36)
1195143- 09/12/2020	GJ16AU6602- 09/12/2020		Spent Sulphuric Acid 21.900 MTS (B15)
1195298- 09/12/2020	GJ06Z7419- 09/12/2020		Aluminium Chloride 25% 18.140 MTS (B36)
1195157- 09/12/2020	MH43Y6516- 09/12/2020		Sodium Sulphite 21.080 MTS (17.1)
1195214- 09/12/2020	GJ06Y8391- 09/12/2020		Aluminium Chloride 25% 22.240 MTS (B36)
1195222- 09/12/2020	GJ06AV9277- 09/12/2020		Incinerable Liquid Waste 28.440 MTS (37.2)

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1195133-09/12/2020	GJ01CV2590-09/12/2020		Potasium Chloride Solution 24.520 MTS (B36)
1194826-08/12/2020	GJ12AV3132-08/12/2020		MEE SALT 26.900 MTS (35.3)
1194617-08/12/2020	GJ16X6389-08/12/2020		Potasium Chloride Solution 15.660 MTS (B36)
1194496-08/12/2020	GJ12AW0585-08/12/2020		DISTILLATION RESIDUE 17.600 MTS (20.3)
1194501-08/12/2020	GJ06VV9786-08/12/2020		Aluminium Chloride 25% 19.510 MTS (B36)
1194369-08/12/2020	GJ06XX7479-08/12/2020		Aluminium Chloride 25% 31.040 MTS (B36)
1194184-08/12/2020	GJ16AU1504-08/12/2020		Incinerable Liquid Waste 27.680 MTS (37.2)
1193909-07/12/2020	GJ16Z3379-07/12/2020		DECONTAMINATED WASTE (MS DRUM) 1.890 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1193861-07/12/2020	GJ06TT8483-07/12/2020		Aluminium Chloride 25% 23.670 MTS (B36)
1193815-07/12/2020	GJ12BT0215-07/12/2020		DISTILLATION RESIDUE 9.980 MTS (20.3)
1193747-07/12/2020	GJ16Z5134-07/12/2020		DECONTAMINATED WASTE + M.S. DRUM 2.010 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1193752-07/12/2020	GJ16X6389-07/12/2020		Potasium Chloride Solution 15.620 MTS (B36)
1193701-07/12/2020	GJ12AY3140-07/12/2020		MEE SALT 26.690 MTS (35.3)
1193673-07/12/2020	GJ16Z5134-07/12/2020		DECONTAMINATED WASTE + MS DRUM 20.100 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1193655-07/12/2020	GJ01CV2590-07/12/2020		Potasium Chloride Solution 24.430 MTS (B36)
1193394-07/12/2020	GJ16Z9294-07/12/2020		Incinerable Liquid Waste 30.900 MTS (37.2)
1193199-07/12/2020	GJ06Y7129-07/12/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1193204-07/12/2020	GJ16AV1619-07/12/2020		Spent Sulphuric Acid 32.220 MTS (B15)
1193027-06/12/2020	GJ16AU1504-06/12/2020		Incinerable Liquid Waste 27.030 MTS (37.2)
1193006-06/12/2020	GJ06Z6660-06/12/2020		Aluminium Chloride 25% 23.450 MTS (B36)

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1192988- 06/12/2020	GJ16AV6699- 06/12/2020		MEE SALT 37.370 MTS (35.3)
1192841- 06/12/2020	GJ06ZZ3038- 06/12/2020		Potasium Chloride Solution 23.760 MTS (B36)
1192906- 06/12/2020	GJ16AU4892- 06/12/2020		Spent Sulphuric Acid 29.090 MTS (B15)
1192888- 06/12/2020	GJ16X6389- 06/12/2020		Potasium Chloride Solution 15.950 MTS (B36)
1192669- 06/12/2020	GJ01CV2590- 06/12/2020		Potasium Chloride Solution 24.620 MTS (B36)
1192673- 06/12/2020	GJ12AU8928- 06/12/2020		Sodium Sulphite 25.040 MTS (17.1)
1192677- 06/12/2020	GJ06AV1266- 06/12/2020		Incinerable Liquid Waste 28.180 MTS (37.2)
1192564- 05/12/2020	DN09V9662- 05/12/2020		Distillation Residue 8.540 MTS (20.3)
1192560- 05/12/2020	GJ16AU7343- 05/12/2020		Mee Salt 36.510 MTS (35.3)
1192363- 05/12/2020	GJ16AU6084- 05/12/2020		Aluminium Chloride 25% 24.440 MTS (B36)
1192300- 05/12/2020	GJ02Z2952- 05/12/2020		Sodium Sulphite 26.480 MTS (17.1)
1192153- 05/12/2020	GJ01HT6279- 05/12/2020		ALUMINIUM CHLORIDE 25% 31.270 MTS (B36)
1192107- 05/12/2020	GJ16Z3379- 05/12/2020		Dicontaminated Waste 1.730 MTS (33.13~liners)
1191972- 05/12/2020	GJ36V1818- 05/12/2020		MEE SALT 33.410 MTS (35.3)
1191733- 05/12/2020	GJ06Y8391- 05/12/2020		Aluminium Chloride 25% 22.280 MTS (B36)
1191748- 05/12/2020	GJ16AV0707- 05/12/2020		Spent Sulphuric Acid 23.020 MTS (B15)
1191708- 05/12/2020	GJ06Y7129- 05/12/2020		Aluminium Chloride 25% 18.020 MTS (B36)
1191668- 04/12/2020	NL01AD3422- 04/12/2020		Incinerable Liquid Waste 26.000 MTS (37.2)
1191248- 04/12/2020	GJ06Z7419- 04/12/2020		ALUMINIUM CHLORIDE 25% 18.330 MTS (B36)
1191425- 04/12/2020	GJ36T9732- 04/12/2020		MEE SALT 32.800 MTS (35.3)

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1191418- 04/12/2020	GJ04W7384- 04/12/2020		DISTILLATION RESIDUE 9.070 MTS (20.3)
1191398- 04/12/2020	GJ16W8562- 04/12/2020		Incinerable Liquid Waste 17.560 MTS (37.2)
1191234- 04/12/2020	GJ16Z3379- 04/12/2020		DECONTAMINATED WASTE (HDPE & PVC CARBO) 1.040 MTS (33.12~Carboys)
1191238- 04/12/2020	GJ06XX7479- 04/12/2020		Aluminium Chloride 25% 31.170 MTS (B36)
1191018- 04/12/2020	GJ16X6122- 04/12/2020		Potasium Chloride Solution 15.920 MTS (B36)
1190816- 03/12/2020	DN09V9555- 03/12/2020		DISTILLATION RESIDUE 8.800 MTS (20.3)
1190788- 03/12/2020	GJ06ZZ3339- 03/12/2020		Incinerable Liquid Waste 21.030 MTS (37.2)
1190760- 03/12/2020	GJ01CV2590- 03/12/2020		Potassium Chloride Solution 24.060 MTS (B36)
1190635- 03/12/2020	GJ12BT0215- 03/12/2020		Distillation Residue 10.020 MTS (20.3)
1190466- 03/12/2020	GJ03BV3710- 03/12/2020		Chemical Sludge from Waste Water Treatment 36.500 MTS (35.3)
1190445- 03/12/2020	GJ01HT6279- 03/12/2020		ALUMINIUM CHLORIDE 25% 31.100 MTS (B36)
1190013- 03/12/2020	GJ02Z2952- 03/12/2020		Sodium Sulphite 25.960 MTS (17.1)
1189982- 03/12/2020	GJ06TT8483- 03/12/2020		Aluminium Chloride 25% 22.920 MTS (B36)
1189989- 03/12/2020	DN09V9214- 03/12/2020		Distillation Residue 8.680 MTS (20.3)
1189980- 03/12/2020	GJ06TT5526- 03/12/2020		Aluminium Chloride 25% 23.820 MTS (B36)
1189905- 02/12/2020	GJ06XX7859- 02/12/2020		Incinerable Liquid Waste 22.080 MTS (37.2)
1189865- 02/12/2020	GJ16AV7799- 02/12/2020		MEE SALT 35.180 MTS (35.3)
1189840- 02/12/2020	GJ36V7272- 02/12/2020		MEE SALT 34.150 MTS (35.3)
1189769- 02/12/2020	GJ16X6389- 02/12/2020		Potassium Chloride Solution 15.810 MTS (B36)
1189624- 02/12/2020	GJ38T1319- 02/12/2020		Aluminium Chloride 25% 28.120 MTS (B36)

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1189673- 02/12/2020	GJ06Z7419- 02/12/2020		Aluminium Chloride 25% 17.780 MTS (B36)
1189617- 02/12/2020	GJ16Z5134- 02/12/2020		DECONTAMINATED WASTE (MS DRUM + SCRAPE) 3.900 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1189503- 02/12/2020	GJ16AV1619- 02/12/2020		Spent Sulphuric Acid 28.950 MTS (B15)
1189408- 02/12/2020	GJ06Y7129- 02/12/2020		Aluminium Chloride 25% 17.980 MTS (B36)
1189418- 02/12/2020	GJ16Z3379- 02/12/2020		DECONTAMINATED WASTE 1.920 MTS (33.13~liners)
1189280- 02/12/2020	GJ01CV2590- 02/12/2020		Potasium Chloride Solution 23.920 MTS (B36)
1188962- 02/12/2020	GJ06ZZ3339- 02/12/2020		Incinerable Liquid Waste 23.230 MTS (37.2)
1188917- 01/12/2020	GJ06XX7332- 01/12/2020		Aluminum Chloride 25% 22.370 MTS (B36)
1188873- 01/12/2020	GJ16AU7343- 01/12/2020		MEE SALT 37.850 MTS (35.3)
1188856- 01/12/2020	GJ19X1178- 01/12/2020		DISTILLATION RESIDUE 17.300 MTS (20.3)
1188764- 01/12/2020	GJ16X6389- 01/12/2020		Potasium Chloride Solution 15.770 MTS (B36)
1188772- 01/12/2020	GJ16AU4682- 01/12/2020		Spent Sulphuric Acid 28.640 MTS (B15)
1188666- 01/12/2020	GJ16Z5134- 01/12/2020		DECONTAMINATED WASTE 1.270 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1188613- 01/12/2020	GJ15AT5527- 01/12/2020		Aluminium Chloride 25% 23.130 MTS (B36)
1188236- 01/12/2020	GJ18AU9762- 01/12/2020		Sodium Sulphite 26.800 MTS (17.1)
1188370- 01/12/2020	GJ06XX7479- 01/12/2020		Aluminium Chloride 25% 31.460 MTS (B36)
1188220- 01/12/2020	GJ06Z7419- 01/12/2020		Aluminium Chloride 25% 17.990 MTS (B36)
1188111- 01/12/2020	GJ16X6389- 01/12/2020		Potasium Chloride Solution 15.750 MTS (B36)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

November , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=1210807,Kilo Litre=55130

Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 43814 / 1350 / 9272 / 694

9. Electricity consumed in PRODUCTION : 2460409 **ETP/CETP :** 230371 **APCM :** 32682

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,kcl solution 20%,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1032.000,INC. Waste for Incineration=71.680,Co-Incineration Waste to other Industry=591.810,Recyclable to Regd Recyclers=49.690,Trucks despatched=280

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Gujarat Pollution Control Board

November , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	3483.000-M.T	
FUE	GAS	Natural Gas	34000.000-MT2	
GAS		hcl in process	7.500-NM3	
GAS		nox in boiler 1	30.110-NM3	
GAS		nox in boiler 2	32.920-NM3	
GAS		nox in process	5.200-NM3	
GAS		pm in boiler 1	70.200-NM3	
GAS		pm in boiler 2	50.100-NM3	
GAS		SO2 in boiler 1	48.380-NM3	
GAS		SO2 in boiler 2	60.810-NM3	
GAS		SO2 in process	10.000-NM3	
PRD	86021	alluminium chloride solution 25%	1854.470-M.T	
PRD	86015	alphamethrin	60.000-M.T	
PRD	86019	ammonium chloride 75-80% wet	93.830-M.T	
PRD	154567	bromo benzene	50.000-M.T	
PRD	86020	cupric chloride solution	40.760-M.T	
PRD	86014	cypermethrin	422.000-M.T	
PRD	153261	deltamethrin tech.	11.800-M.T	
PRD	444314	dicamba (t)	50.000-M.T	
PRD	86013	dv acid chloride	168.000-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	249.920-M.T	
PRD	86022	kcl solution 20%	843.820-M.T	
PRD	22334	meta phenoxy benzaldehyde	213.000-M.T	
PRD	153263	metamitron tech.	82.100-M.T	
PRD	86016	permethrin	33.600-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	200.560-M.T	
PRD	86023	spent sulphuric acid 55%	375.850-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1188023-30/11/2020	DN09S9315-30/11/2020		Incinerable Liquid Waste 27.480 MTS (37.2)
1187691-30/11/2020	GJ16AV5599-30/11/2020		Chemical Sludge from Waste Water Treatment 33.820 MTS (35.3)
1187629-30/11/2020	GJ06Y5367-30/11/2020		Aluminium Chloride 25% 23.160 MTS (B36)
1187477-30/11/2020	GJ16Z5134-30/11/2020		DECONTAMINATED WASTE - HDPE DRUM 0.750 MTS (33.12~Carboys)

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Monthly Report from Industry

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Gujarat Pollution Control Board

November , 2020

1187523-30/11/2020	GJ16X6389-30/11/2020		Potassium Chloride Solution 15.650 MTS (B36)
1187379-30/11/2020	GJ15AT5527-30/11/2020		Potasium Chloride Solution 21.250 MTS (B36)
1187267-30/11/2020	GJ16Z3379-30/11/2020		DECONTAMINATED WASTE 2.760 MTS (33.13~liners)
1187156-30/11/2020	GJ01CV2590-30/11/2020		Cupric Chloride Solution 20.530 MTS (A66)
1187140-30/11/2020	GJ16Z9840-30/11/2020		Spent Sulphuric Acid 23.720 MTS (B15)
1187249-30/11/2020	GJ06Y8391-30/11/2020		Aluminium Chloride 25% 22.970 MTS (B36)
1187216-30/11/2020	GJ06XX5225-30/11/2020		Incinerable Liquid Waste 20.640 MTS (37.2)
1186874-29/11/2020	GJ06XX7479-29/11/2020		Aluminium Chloride 25% 31.320 MTS (B36)
1186838-29/11/2020	GJ12BW0044-29/11/2020		Distillation Residue 13.040 MTS (20.3)
1186773-29/11/2020	GJ01DV8488-29/11/2020		Aluminium Chloride 25% 23.050 MTS (B36)
1186776-29/11/2020	GJ16X6389-29/11/2020		Potasium Chloride Solution 15.800 MTS (B36)
1186780-29/11/2020	GJ10TV8545-29/11/2020		MEE SALT 32.260 MTS (35.3)
1186551-29/11/2020	GJ06Z7419-29/11/2020		Aluminium Chloride 25% 17.850 MTS (B36)
1186615-29/11/2020	GJ03AZ6651-29/11/2020		Distillation Residue 8.980 MTS (20.3)
1186586-29/11/2020	GJ06XX7859-29/11/2020		Incinerable Liquid Waste 21.680 MTS (37.2)
1186499-28/11/2020	GJ16AU7052-28/11/2020		Incinerable Liquid Waste 27.080 MTS (37.2)
1186349-28/11/2020	GJ06XX7470-28/11/2020		Aluminium Chloride 25% 30.620 MTS (B36)
1185959-28/11/2020	GJ01CV2590-28/11/2020		Potasium Chloride Solution 24.430 MTS (B36)
1186171-28/11/2020	GJ16AU7343-28/11/2020		MEE SALT 38.900 MTS (35.3)
1186149-28/11/2020	GJ16X6389-28/11/2020		Potasium Chloride Solution 15.740 MTS (B36)

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November , 2020

1185771- 28/11/2020	GJ16Z9840- 28/11/2020		Spent Sulphuric Acid 21.980 MTS (B15)
1185879- 28/11/2020	DN09V9662- 28/11/2020		DISTILLATION RESIDUE 8.460 MTS (20.3)
1185730- 28/11/2020	GJ15AB5499- 28/11/2020		Incinerable Liquid Waste 26.800 MTS (37.2)
1185625- 28/11/2020	GJ06Y8391- 28/11/2020		Aluminium Chloride 25% 22.600 MTS (B36)
1185606- 28/11/2020	GJ12BV6693- 28/11/2020		Incinerable Liquid Waste 29.600 MTS (37.2)
1185496- 27/11/2020	GJ16X6389- 27/11/2020		Potassium Chloride Solution 15.700 MTS (B36)
1185530- 27/11/2020	GJ12BT3214- 27/11/2020		MEE SALT 25.420 MTS (35.3)
1185438- 27/11/2020	GJ01CU8195- 27/11/2020		Aluminum Chloride 25% 22.640 MTS (B36)
1185207- 27/11/2020	GJ16Z5134- 27/11/2020		DECONTAMINATED WASTE - HDPE DRUM (63) & PVC CARBO (140) 0.880 MTS (33.12~Carboys)
1185214- 27/11/2020	GJ03BW2727- 27/11/2020		Chemical Sludge from Waste Water Treatment 35.560 MTS (35.3)
1185077- 27/11/2020	GJ16X6389- 27/11/2020		Potasium Chloride Solution 15.910 MTS (B36)
1185000- 27/11/2020	GJ06Z7419- 27/11/2020		Aluminium Chloride 25% 17.870 MTS (B36)
1185022- 27/11/2020	DN09U9281- 27/11/2020		DISTILLATION RESIDUE 8.750 MTS (20.3)
1184855- 27/11/2020	GJ06Y8391- 27/11/2020		Aluminium Chloride 25% 23.000 MTS (B36)
1184850- 27/11/2020	GJ15Z1094- 27/11/2020		Aluminium Chloride 25% 15.540 MTS (B36)
1184789- 27/11/2020	GJ16W2481- 27/11/2020		KCL SALT 22.940 MTS (B36)
1184712- 26/11/2020	GJ19X2375- 26/11/2020		Incinerable Liquid Waste 30.190 MTS (37.2)
1184705- 26/11/2020	GJ01CV2590- 26/11/2020		Potasium Chloride Solution 24.140 MTS (B36)
1184575- 26/11/2020	GJ16AV0702- 26/11/2020		Spent Sulphuric Acid 34.060 MTS (B15)
1184345- 26/11/2020	GJ16Z5134- 26/11/2020		DECONTAMINATED WASTE - HDPE DRUM 0.990 MTS (33.12~Carboys)
1184340- 26/11/2020	GJ06XX7479- 26/11/2020		Aluminium Chloride 25% 30.180 MTS (B36)

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Gujarat Pollution Control Board

November , 2020

1184178- 26/11/2020	GJ16X6389- 26/11/2020		Potasium Chloride Solution 15.890 MTS (B36)
1184708- 27/11/2020	GJ12BW9618- 26/11/2020		Amonium Chloride 75-80% 14.990 MTS (A10)
1184096- 26/11/2020	GJ06Z7419- 26/11/2020		Aluminium Chloride 25% 17.890 MTS (B36)
1183907- 26/11/2020	GJ06Y8391- 26/11/2020		Aluminium Chloride 25% 22.630 MTS (B36)
1183983- 26/11/2020	GJ16Z3379- 26/11/2020		DECONTAMINATED WASTE 7.110 MTS (33.13~liners)
1183831- 25/11/2020	GJ37T8800- 25/11/2020		Chemical Sludge From Waste Water Treatment 25.500 MTS (35.3)
1183812- 25/11/2020	GJ08Z9322- 25/11/2020		Sodium Sulphite 23.040 MTS (17.1)
1183821- 25/11/2020	GJ06AT2082- 25/11/2020		MEE SALT 32.990 MTS (35.3)
1183704- 25/11/2020	GJ23AT1418- 25/11/2020		DECONTAMINATED WASTE 0.930 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1183656- 25/11/2020	DN09U9179- 25/11/2020		DISTILLATION RESIDUE 18.980 MTS (20.3)
1183617- 25/11/2020	GJ05AT3004- 25/11/2020		MEE SALT 18.450 MTS (35.3)
1183586- 25/11/2020	GJ16Z3379- 25/11/2020		DECONTAMINATED WASTE 2.220 MTS (33.13~liners)
1183589- 25/11/2020	GJ06Z6660- 25/11/2020		Aluminium Chloride 25% 22.440 MTS (B36)
1183557- 25/11/2020	GJ09Z9849- 25/11/2020		Incinerable Liquid Waste 25.500 MTS (37.2)
1183436- 25/11/2020	GJ16X6389- 25/11/2020		Potasium Chloride Solution 15.710 MTS (B36)
1183444- 25/11/2020	GJ38T1319- 25/11/2020		Aluminium Chloride 25% 28.450 MTS (B36)
1183288- 25/11/2020	GJ12BW0026- 25/11/2020		DISTILLATION RESIDUE 11.090 MTS (20.3)
1183138- 25/11/2020	GJ01BT8333- 25/11/2020		Sodium Sulphite 21.400 MTS (17.1)
1183043- 25/11/2020	GJ06Z7419- 25/11/2020		Aluminium Chloride 25% 17.860 MTS (B36)
1182912- 24/11/2020	GJ06AV9277- 24/11/2020		Incinerable Liquid Waste 29.500 MTS (37.2)

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November , 2020

1182904- 24/11/2020	GJ10TV8545- 24/11/2020		Mee Salt 34.880 MTS (35.3)
1182789- 24/11/2020	GJ16AV1599- 24/11/2020		DECONTAMINATED WASTE 0.590 MTS (33.12~Carboys)
1182800- 24/11/2020	GJ16Z5134- 24/11/2020		DECONTAMINATED WASTE (HDPE PIPE) 0.510 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1182493- 24/11/2020	GJ16Z3379- 24/11/2020		DECONTAMINATED WASTE 2.680 MTS (33.13~liners)
1182489- 24/11/2020	GJ06XX7332- 24/11/2020		Aluminium Chloride 25% 23.420 MTS (B36)
1182408- 24/11/2020	GJ16X6389- 24/11/2020		Aluminium Chloride 25% 15.700 MTS (B36)
1182296- 24/11/2020	GJ06Y8391- 24/11/2020		Aluminium Chloride 25% 19.000 MTS (B36)
1182102- 23/11/2020	GJ01CV2590- 23/11/2020		Potassium Chloride Solution 24.360 MTS (B36)
1182077- 23/11/2020	GJ15XX2716- 23/11/2020		Sodium Sulphite 31.130 MTS (17.1)
1182066- 23/11/2020	GJ36T4338- 23/11/2020		Chemical Sludge From Waste Water Treatment 33.380 MTS (35.3)
1182015- 23/11/2020	RJ30GA0767- 23/11/2020		DISTILLATION RESIDUE 9.220 MTS (20.3)
1181878- 23/11/2020	GJ01BV1971- 23/11/2020		Spent Sulphuric Acid 21.120 MTS (B15)
1181883- 23/11/2020	GJ06Z9635- 23/11/2020		Aluminium Chloride 25% 23.260 MTS (B36)
1181852- 23/11/2020	GJ12BT0251- 23/11/2020		DISTILLATION RESIDUE 12.210 MTS (20.3)
1181820- 23/11/2020	GJ16AU7343- 23/11/2020		MEE SALT 39.420 MTS (35.3)
1181729- 23/11/2020	GJ16X6389- 23/11/2020		Potasium Chloride Solution 15.580 MTS (B36)
1181719- 23/11/2020	DN09U9281- 23/11/2020		DISTILLATION RESIDUE 8.740 MTS (20.3)
1181704- 23/11/2020	GJ16Z5134- 23/11/2020		DECONTAMINATED WASTE 1.940 MTS (33.13~liners)
1181708- 23/11/2020	GJ06Z7419- 23/11/2020		Aluminium Chloride 25% 17.850 MTS (B36)
1181676- 23/11/2020	GJ01AT6226- 23/11/2020		Aluminium Chloride 25% 21.640 MTS (B36)

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Gujarat Pollution Control Board

November , 2020

1181385- 23/11/2020	GJ06Y8391- 23/11/2020		Aluminium Chloride 25% 19.390 MTS (B36)
1181282- 23/11/2020	GJ09AV1118- 23/11/2020		Incinerable Liquid Waste 20.830 MTS (37.2)
1181141- 22/11/2020	GJ16X6389- 22/11/2020		Potasium Chloride Solution 15.510 MTS (B36)
1181131- 22/11/2020	DN09U9154- 22/11/2020		DISTILLATION RESIDUE 9.340 MTS (20.3)
1181039- 22/11/2020	GJ36T6165- 22/11/2020		MEE SALT 35.950 MTS (35.3)
1180978- 22/11/2020	DN09U9760- 22/11/2020		Distillation Residue 9.290 MTS (20.3)
1180050- 22/11/2020	GJ12Z2052- 22/11/2020		Amonium Chloride 75-80% 14.240 MTS (A10)
1180937- 22/11/2020	GJ06Z7419- 22/11/2020		Aluminium Chloride 25% 17.950 MTS (B36)
1180846- 22/11/2020	GJ01CV2590- 22/11/2020		Potasium Chloride Solution 24.640 MTS (B36)
1180848- 22/11/2020	GJ06Z7576- 22/11/2020		Aluminium Chloride 25% 23.400 MTS (B36)
1180850- 22/11/2020	GJ12BV0512- 22/11/2020		MEE Salt 20.490 MTS (35.3)
1180785- 22/11/2020	GJ06ZZ3339- 22/11/2020		Incinerable Liquid Waste 24.210 MTS (37.2)
1180716- 21/11/2020	GJ18AX0306- 21/11/2020		Chemical sludge from waste water treatment 20.970 MTS (35.3)
1180674- 21/11/2020	GJ16AU0725- 21/11/2020		DECONTAMINATED WASTE 1.270 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1180689- 22/11/2020	GJ06Y8391- 21/11/2020		Aluminium Chloride 25% 18.090 MTS (B36)
1180596- 21/11/2020	GJ05UU5122- 21/11/2020		MEE SALT 20.320 MTS (35.3)
1180491- 21/11/2020	GJ36T4338- 21/11/2020		Chemical Sludge from Waste Water Treatment 34.820 MTS (35.3)
1180468- 21/11/2020	GJ12BT0152- 21/11/2020		DISTILLATION RESIDUE 11.820 MTS (20.3)
1180405- 21/11/2020	GJ16Z5134- 21/11/2020		DECONTAMINATED WASTE 2.030 MTS (33.13~liners)
1180182- 21/11/2020	GJ16AV1664- 21/11/2020		KAL SALT 17.860 MTS (B36)

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Gujarat Pollution Control Board

November , 2020

1180130- 21/11/2020	GJ06TT8483- 21/11/2020		Aluminium Chloride 25% 22.930 MTS (B36)
1180108- 21/11/2020	GJ06Z7419- 21/11/2020		Aluminium Chloride 25% 17.740 MTS (B36)
1180047- 20/11/2020	GJ15XX1807- 20/11/2020		MEE SALT 27.850 MTS (35.3)
1180020- 20/11/2020	GJ05AU5642- 20/11/2020		MEE SALT 19.040 MTS (35.3)
1179846- 20/11/2020	GJ06Y8391- 20/11/2020		Aluminium Chloride 25% 20.480 MTS (B36)
1179905- 20/11/2020	GJ12AW0585- 20/11/2020		DISTILLATION RESIDUE 18.340 MTS (20.3)
1179829- 20/11/2020	GJ16AU3699- 20/11/2020		Incinerable Liquid Waste 26.990 MTS (37.2)
1179804- 20/11/2020	GJ16X6389- 20/11/2020		Potasium Chloride Solution 15.780 MTS (B36)
1179724- 20/11/2020	GJ06XX7332- 20/11/2020		Aluminium Chloride 25% 23.640 MTS (B36)
1179788- 20/11/2020	GJ16Z5134- 20/11/2020		DECONTAMINATED WASTE HDPE DRUM 47 MS DRUM 42 1.540 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1179719- 20/11/2020	GJ01CV2590- 20/11/2020		Potasium Chloride Solution 24.800 MTS (B36)
1179575- 20/11/2020	GJ16Z3379- 20/11/2020		DECONTAMINATED WASTE 1.670 MTS (33.13~liners)
1179473- 20/11/2020	GJ38T1319- 20/11/2020		Aluminium Chloride 25% 28.580 MTS (B36)
1179333- 20/11/2020	GJ04AT9297- 20/11/2020		Potasium Chloride Solution 30.380 MTS (B36)
1179347- 20/11/2020	GJ27U0807- 20/11/2020		Incinerable Liquid Waste 26.600 MTS (37.2)
1179276- 19/11/2020	GJ16AV5599- 19/11/2020		MEE SALT 34.000 MTS (35.3)
1179012- 19/11/2020	GJ12AZ8464- 19/11/2020		Ammonium Chloride 75-80% 15.180 MTS (A10)
1178991- 19/11/2020	GJ06VV9786- 19/11/2020		Aluminium Chloride 25% 21.210 MTS (B36)
1178882- 19/11/2020	GJ16X6389- 19/11/2020		Potasium Chloride Solution 16.160 MTS (B36)
1178838- 19/11/2020	GJ06XX7823- 19/11/2020		Aluminium Chloride 25% 23.300 MTS (B36)

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1178699-19/11/2020	GJ06Z7419-19/11/2020		Aluminium Chloride 25% 17.980 MTS (B36)
1178639-19/11/2020	GJ06Y8391-19/11/2020		Aluminium Chloride 25% 21.610 MTS (B36)
1178637-19/11/2020	GJ15YY8793-19/11/2020		Incinerable Liquid Waste 28.660 MTS (37.2)
1178577-18/11/2020	GJ12AW0046-18/11/2020		MEE SALT 19.020 MTS (35.3)
1178552-18/11/2020	GJ16AU7343-18/11/2020		MEE SALT 50.000 MTS (35.3)
1178555-18/11/2020	GJ16AU7343-18/11/2020		MEE SALT 9.560 MTS (35.3)
1178468-18/11/2020	GJ14X7922-18/11/2020		Sodium Sulphite 26.560 MTS (17.1)
1178424-18/11/2020	GJ19X7523-18/11/2020		DISTILLATION RESIDUE 19.410 MTS (20.3)
1178383-18/11/2020	GJ06Z9635-18/11/2020		Aluminium Chloride 25% 23.490 MTS (B36)
1178300-18/11/2020	GJ16Z3379-18/11/2020		Dicontaminated Waste 1.150 MTS (33.13~liners)
1178296-18/11/2020	GJ16X6389-18/11/2020		Potasium Chloride Solution 15.950 MTS (B36)
1178291-18/11/2020	GJ16AU2604-18/11/2020		Spent Sulphuric Acid 25.960 MTS (B15)
1177951-17/11/2020	GJ15UU2018-17/11/2020		Dicontaminated Waste 0.730 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1177925-17/11/2020	GJ15AT5527-17/11/2020		Aluminium Chloride 25% 23.400 MTS (B36)
1177902-17/11/2020	GJ16W8431-17/11/2020		DECONTAMINATED WASTE 1.580 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1177904-17/11/2020	GJ05UU5033-17/11/2020		MEE SALT 18.380 MTS (35.3)
1177758-17/11/2020	GJ16Z3379-17/11/2020		DECONTAMINATED WASTE 2.000 MTS (33.13~liners)
1177836-17/11/2020	GJ16X6389-17/11/2020		Potasium Chloride Solution 15.800 MTS (B36)
1177675-17/11/2020	GJ06XX7332-17/11/2020		Aluminium Chloride 25% 23.210 MTS (B36)
1177621-16/11/2020	GJ18AU9066-16/11/2020		Incinerable Liquid Waste 23.950 MTS (37.2)

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1177591-16/11/2020	GJ05AU5642-16/11/2020		Mee Salt 16.810 MTS (35.3)
1177538-16/11/2020	GJ15AT5527-16/11/2020		Potassium Chloride Solution 21.510 MTS (B36)
1177509-16/11/2020	GJ06TT5526-16/11/2020		Aluminum Chloride 25% 23.990 MTS (B36)
1177504-16/11/2020	GJ16AU2042-16/11/2020		Spent Sulphuric acid 25.170 MTS (B15)
1177453-16/11/2020	GJ06AT3303-16/11/2020		Incinerable Liquid Waste 19.250 MTS (37.2)
1177449-15/11/2020	GJ16Z2603-15/11/2020		Incinerable Liquid Waste 22.520 MTS (37.2)
1177422-15/11/2020	GJ05AT3004-15/11/2020		MEE SALT 21.720 MTS (35.3)
1177367-15/11/2020	GJ15AT5527-15/11/2020		Potasium Chloride Solution 21.600 MTS (B36)
1177355-15/11/2020	GJ06Z7419-15/11/2020		Aluminum chloride 25 % 17.950 MTS (B36)
1177309-15/11/2020	GJ06XX7823-15/11/2020		Aluminum Chloride 25% 23.380 MTS (B36)
1177240-15/11/2020	GJ06Y8391-15/11/2020		Aluminum Chloride 25% 22.780 MTS (B36)
1177227-14/11/2020	GJ16Z2603-14/11/2020		Incinerable Liquid Waste 22.420 MTS (37.2)
1177212-14/11/2020	GJ05UU5122-14/11/2020		Mee Salt 19.590 MTS (35.3)
1177133-14/11/2020	GJ15X1758-14/11/2020		ALUMINIUM CHLORIDE 25% 9.990 MTS (B36)
1177106-14/11/2020	GJ06Y5367-14/11/2020		Aluminium Chloride 25% 23.070 MTS (B36)
1177064-14/11/2020	RJ22GA8605-14/11/2020		Aluminium Chloride 25% 24.400 MTS (B36)
1177002-13/11/2020	GJ15AT5527-13/11/2020		Potassium Chloride Solution 21.440 MTS (B36)
1177012-13/11/2020	GJ01CV2590-13/11/2020		Cupric Chloride Solution 20.230 MTS (A66)
1176997-13/11/2020	GJ06AT3303-13/11/2020		Incinerable Liquid Waste 20.720 MTS (37.2)
1176994-13/11/2020	GJ05AT3004-13/11/2020		MEE SALT 21.700 MTS (35.3)
1176846-13/11/2020	GJ06Z7419-13/11/2020		Aluminium Chloride 25% 18.210 MTS (B36)

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1176838- 13/11/2020	GJ16X6389- 13/11/2020		Potasium Chloride Solution 15.870 MTS (B36)
1176828- 13/11/2020	GJ16AU2604- 13/11/2020		Spent Sulphuric Acid 26.510 MTS (B15)
1176782- 13/11/2020	DN09R9668- 13/11/2020		DISTILLATION RESIDUE 8.730 MTS (20.3)
1176748- 13/11/2020	GJ16Z7526- 13/11/2020		DECONTAMINATED WASTE - HDPE DRUM 0.910 MTS (33.12~Carboys)
1176648- 13/11/2020	DN09U9154- 13/11/2020		DISTILLATION RESIDUE 7.990 MTS (20.3)
1176631- 13/11/2020	GJ01CU8195- 13/11/2020		Aluminium Chloride 25% 22.320 MTS (B36)
1176432- 13/11/2020	GJ06Z7576- 13/11/2020		Aluminium Chloride 25% 23.230 MTS (B36)
1176398- 13/11/2020	GJ16X6122- 13/11/2020		Potassium Chloride Solution 16.220 MTS (B36)
1176399- 13/11/2020	GJ38T1319- 13/11/2020		Aluminum Chloride 25% 28.070 MTS (B36)
1176340- 12/11/2020	GJ05AU5642- 12/11/2020		Mee Salt 18.730 MTS (35.3)
1176093- 12/11/2020	GJ06XX7470- 12/11/2020		Aluminium Chloride 25% 31.060 MTS (B36)
1175943- 12/11/2020	GJ06Z5367- 12/11/2020		Aluminium Chloride 25% 17.950 MTS (B36)
1175902- 12/11/2020	GJ06AX5023- 12/11/2020		Aluminium Chloride 25% 27.710 MTS (B36)
1176084- 12/11/2020	GJ16AV0958- 12/11/2020		Spent Sulphuric Acid 20.350 MTS (B15)
1175910- 12/11/2020	GJ16X6389- 12/11/2020		Potasium Chloride Solution 15.800 MTS (B36)
1175915- 12/11/2020	GJ16Z7526- 12/11/2020		DECONTAMINATED WASTE 1.280 MTS (33.13~liners)
1175924- 12/11/2020	GJ19X7523- 12/11/2020		Distillation Residue 18.040 MTS (20.3)
1175498- 12/11/2020	GJ12AW1092- 12/11/2020		Ammonium chloride 75-80% 15.830 MTS (A10)
1175624- 12/11/2020	GJ09AV1118- 12/11/2020		Incinerable Liquid Waste 21.760 MTS (37.2)
1175500- 11/11/2020	GJ15UU1403- 11/11/2020		Aluminum Chloride 25% 16.010 MTS (B36)

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1175370- 11/11/2020	GJ16Z7526- 11/11/2020		DECONTAMINATED WASTE 1.280 MTS (33.12~Carboys)
1175044- 11/11/2020	GJ12BV0512- 11/11/2020		MEE SALT 21.540 MTS (35.3)
1175043- 11/11/2020	GJ06Y8391- 11/11/2020		Aluminium Chloride 25% 20.070 MTS (B36)
1175029- 11/11/2020	GJ16X6389- 11/11/2020		Potasium Chloride Solution 15.840 MTS (B36)
1174937- 11/11/2020	GJ06TT5526- 11/11/2020		Aluminium Chloride 25% 23.470 MTS (B36)
1174773- 11/11/2020	GJ06Z7419- 11/11/2020		Aluminium Chloride 25% 17.990 MTS (B36)
1174767- 11/11/2020	GJ16Z0338- 11/11/2020		Incinerable Liquid Waste 18.120 MTS (37.2)
1174665- 10/11/2020	NL01AD3427- 10/11/2020		Incinerable Liquid Waste 22.750 MTS (37.2)
1174628- 10/11/2020	GJ05AU5642- 10/11/2020		Mee Salt 20.040 MTS (35.3)
1174555- 10/11/2020	GJ16Z7526- 10/11/2020		DECONTAMINATED WASTE 1.040 MTS (33.12~Carboys)
1174472- 10/11/2020	RJ27GA3345- 10/11/2020		DISTILLATION RESIDUE 18.860 MTS (20.3)
1174444- 10/11/2020	GJ16X6389- 10/11/2020		Potasium Chloride Solution 15.820 MTS (B36)
1174432- 10/11/2020	GJ06Z9635- 10/11/2020		Aluminium Chloride 25% 24.190 MTS (B36)
1174422- 10/11/2020	GJ16AU4892- 10/11/2020		Spent Sulphuric Acid 29.240 MTS (B15)
1174145- 10/11/2020	GJ04X9423- 10/11/2020		Potasium Chloride Solution 22.530 MTS (B36)
1174072- 10/11/2020	GJ06Z7419- 10/11/2020		Aluminium Chloride 25% 17.940 MTS (B36)
1173961- 10/11/2020	GJ16AV0707- 10/11/2020		Spent Sulphuric Acid 22.820 MTS (B15)
1173971- 10/11/2020	GJ01HT6279- 10/11/2020		Aluminium Chloride 25% 30.950 MTS (B36)
1173803- 09/11/2020	GJ12BT0251- 09/11/2020		DISTILLATION RESIDUE 11.020 MTS (20.3)
1173808- 09/11/2020	GJ05UU5122- 09/11/2020		MEE SALT 17.760 MTS (35.3)
1173474- 09/11/2020	GJ16Z7526- 09/11/2020		DECONTAMINATED WASTE 1.850 MTS (33.13~liners)

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1173539-09/11/2020	GJ16AU8035-09/11/2020		Incinerable Liquid Waste 22.010 MTS (37.2)
1173019-09/11/2020	GJ06VV6989-09/11/2020		Aluminium Chloride 25% 21.650 MTS (B36)
1173228-09/11/2020	GJ06Z7419-09/11/2020		Aluminium Chloride 25% 18.060 MTS (B36)
1173116-09/11/2020	GJ06Z7576-09/11/2020		Aluminium Chloride 25% 23.550 MTS (B36)
1172924-08/11/2020	GJ06XX7823-08/11/2020		Aluminium Chloride 25% 23.170 MTS (B36)
1172903-08/11/2020	MH04EB7900-08/11/2020		Sodium Sulphite 20.380 MTS (17.1)
1172767-08/11/2020	GJ16X6389-08/11/2020		Potasium Chloride Solution 15.740 MTS (B36)
1172692-08/11/2020	GJ04X6668-08/11/2020		Potasium Chloride Solution 26.500 MTS (B36)
1172769-08/11/2020	GJ01DV8488-08/11/2020		Aluminium Chloride 25% 23.070 MTS (B36)
1172682-08/11/2020	GJ06AT3303-08/11/2020		Incinerable Liquid Waste 20.210 MTS (37.2)
1172634-08/11/2020	GJ36V4383-08/11/2020		CHEMICAL SLUDGE FROM WASTE WATER TREATMENT 31.540 MTS (35.3)
1172511-08/11/2020	GJ06Z7419-08/11/2020		Aluminium Chloride 25% 17.900 MTS (B36)
1172503-08/11/2020	GJ16AU3543-08/11/2020		Spent Sulphuric Acid 24.880 MTS (B15)
1171809-07/11/2020	GJ16X6389-07/11/2020		Potasium Chloride Solution 14.790 MTS (B36)
1171823-07/11/2020	RJ27GA3345-07/11/2020		DISTILLATION RESIDUE 19.040 MTS (20.3)
1171594-07/11/2020	GJ16AV0985-07/11/2020		Spent Sulphuric Acid 24.980 MTS (B15)
1171661-07/11/2020	GJ06VV6989-07/11/2020		Aluminium Chloride 25% 23.480 MTS (B36)
1171735-07/11/2020	GJ01CU8195-07/11/2020		Aluminium Chloride 25% 23.340 MTS (B36)
1171558-07/11/2020	GJ06ZZ3339-07/11/2020		Incinerable Liquid Waste 21.350 MTS (37.2)

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1171417- 06/11/2020	GJ16Z3379- 06/11/2020		Dicontaminated Waste 1.010 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1171427- 06/11/2020	GJ16Z7526- 06/11/2020		Dicontaminated Waste 0.900 MTS (33.12~Carboys)
1171293- 06/11/2020	GJ01HT6279- 06/11/2020		ALUMINIUM CHLORIDE 25% 30.770 MTS (B36)
1171034- 06/11/2020	GJ03BW3636- 06/11/2020		MEE SALT 38.050 MTS (35.3)
1170643- 06/11/2020	GJ06Z7419- 06/11/2020		Aluminium Chloride 25% 17.970 MTS (B36)
1169864- 05/11/2020	GJ12BW0796- 05/11/2020		Incinerable Liquid Waste 26.230 MTS (37.2)
1170579- 05/11/2020	NL01AD3422- 05/11/2020		Incinerable Liquid Waste 25.790 MTS (37.2)
1170572- 05/11/2020	GJ12BT3214- 05/11/2020		MEE SALT 27.470 MTS (35.3)
1170518- 05/11/2020	GJ38T1319- 05/11/2020		Aluminium Chloride 25% 28.410 MTS (B36)
1170305- 05/11/2020	GJ16Z3379- 05/11/2020		DECONTAMINATED WASTE 1.120 MTS (33.12~Carboys)
1170206- 05/11/2020	GJ06XX7332- 05/11/2020		Aluminium Chloride 25% 23.370 MTS (B36)
1170003- 05/11/2020	GJ06Z7419- 05/11/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1170018- 05/11/2020	GJ16Z7526- 05/11/2020		DECONTAMINATED WASTE 1.680 MTS (33.13~liners)
1169988- 05/11/2020	GJ16X6389- 05/11/2020		Potasium Chloride Solution 15.660 MTS (B36)
1169943- 05/11/2020	GJ01FT9819- 05/11/2020		Spent Sulphuric Acid 25.970 MTS (B15)
1169797- 05/11/2020	GJ06TT8483- 05/11/2020		Aluminium Chloride 25% 23.390 MTS (B36)
1169713- 05/11/2020	GJ12AW9828- 05/11/2020		Sodium Sulphite 22.640 MTS (17.1)
1169313- 04/11/2020	GJ06Z7419- 04/11/2020		ALUMINIUM CHLORIDE 25% 17.900 MTS (B36)
1169304- 04/11/2020	GJ06XX7479- 04/11/2020		ALUMINIUM CHLORIDE 25% 31.420 MTS (B36)
1169285- 04/11/2020	GJ16X6389- 04/11/2020		POTASIUM CHLORIDE SOLUTION 15.710 MTS (B36)

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1169176-04/11/2020	GJ12BW8765-04/11/2020		Amonium chloride 75-80% 18.390 MTS (A10)
1168575-03/11/2020	GJ12BT0251-03/11/2020		DISTILLATION RESIDUE 12.500 MTS (20.3)
1168420-03/11/2020	GJ16X6389-03/11/2020		Potasium Chloride Solution 15.720 MTS (B36)
1168409-03/11/2020	GJ10TV8545-03/11/2020		MEE SALT 36.370 MTS (35.3)
1168371-03/11/2020	GJ16AU2604-03/11/2020		Spent Sulphuric Acid 26.590 MTS (B15)
1168267-03/11/2020	GJ04AT9297-03/11/2020		Potasium Chloride Solution 30.390 MTS (B36)
1168139-03/11/2020	GJ10TX3151-03/11/2020		MEE SALT 40.010 MTS (35.3)
1168971-04/11/2020	GJ16Z3379-03/11/2020		DECONTAMINATED WASTE 1.060 MTS (33.12~Carboys)
1167977-03/11/2020	GJ16Z0338-03/11/2020		Incinerable Liquid Waste 20.320 MTS (37.2)
1167983-03/11/2020	GJ16Z7526-03/11/2020		DECONTAMINATED WASTE 1.690 MTS (33.13~liners)
1168960-04/11/2020	GJ04X9423-03/11/2020		POTTASIUM CHLORIDE SOLUTION 21.740 MTS (B36)
1167884-03/11/2020	GJ16X6389-03/11/2020		Potasium Chloride Solution 15.740 MTS (B36)
1167871-03/11/2020	GJ01CU8195-03/11/2020		Aluminium Chloride 25% 23.220 MTS (B36)
1168819-04/11/2020	GJ01AT6226-03/11/2020		ALLUMINIUM CHLORIDE 25% 21.850 MTS (B36)
1167691-03/11/2020	GJ01AY8016-03/11/2020		Sodium Sulphite 21.540 MTS (17.1)
1169022-04/11/2020	GJ15XX2716-03/11/2020		SODIUM SULPHITE 33.870 MTS (17.1)
1167374-02/11/2020	GJ12AU8202-02/11/2020		Amonium Chloride 75-80% 15.200 MTS (A10)
1167416-02/11/2020	GJ36V1818-02/11/2020		Chemical Sludge from Waste Water Treatment 31.170 MTS (35.3)
1167422-02/11/2020	GJ04W7384-02/11/2020		DISTILLATION RESIDUE 9.000 MTS (20.3)
1167412-02/11/2020	GJ16Z3379-02/11/2020		DECONTAMINATED WASTE 1.210 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)

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1167139- 02/11/2020	GJ06XX7332- 02/11/2020		Aluminium Chloride 25% 23.300 MTS (B36)
1167034- 02/11/2020	GJ16X6389- 02/11/2020		Potasium Chloride Solution 15.940 MTS (B36)
1166973- 02/11/2020	GJ06Z6660- 02/11/2020		Aluminium Chloride 25% 23.670 MTS (B36)
1166961- 02/11/2020	GJ06Z7419- 02/11/2020		Aluminium Chloride 25% 18.110 MTS (B36)
1166966- 02/11/2020	GJ16Z7526- 02/11/2020		DECONTAMINATED WASTE 1.330 MTS (33.13~liners)
1166588- 01/11/2020	GJ16Z8187- 01/11/2020		Potassium Chloride Solution 23.550 MTS (B36)
1166581- 01/11/2020	GJ06Z5367- 01/11/2020		Aluminum Chloride 25% 18.030 MTS (B36)
1166483- 01/11/2020	GJ19X1178- 01/11/2020		Distillation Residue 19.640 MTS (20.3)
1166398- 01/11/2020	GJ16Z2603- 01/11/2020		Incinerable Liquid Waste 21.190 MTS (37.2)
1166321- 01/11/2020	GJ36T3500- 01/11/2020		MEE SALT 41.970 MTS (35.3)
1166314- 01/11/2020	GJ16X6389- 01/11/2020		Potasium Chloride Solution 15.760 MTS (B36)
1166271- 01/11/2020	GJ06XX7470- 01/11/2020		Aluminium Chloride 25% 31.040 MTS (B36)
1166108- 01/11/2020	GJ16Z8831- 01/11/2020		KCL SALT 14.270 MTS (B36)
1166124- 01/11/2020	GJ01DV8488- 01/11/2020		Aluminium Chloride 25% 23.350 MTS (B36)
1166129- 01/11/2020	GJ16AU6602- 01/11/2020		Spent Sulphuric Acid 21.000 MTS (B15)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

October , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=1155677,Kilo Litre=61785
Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 47248 / 1250 / 12677 / 610

9. Electricity consumed in PRODUCTION : 2955547 **ETP/CETP :** 241317 **APCM :** 32482

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,kcl solution 20%,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1988.160,Co-Incineration Waste to other Industry=565.300,Recyclable to Regd Recyclers=78.050,

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October , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	4541.000-M.T	
FUE	GAS	Natural Gas	34000.000-MT3	
GAS		hcl in process	6.200-NM3	
GAS		nox in boiler 1	33.820-NM3	
GAS		nox in boiler 2	36.000-NM3	
GAS		nox in process	9.230-NM3	
GAS		pm in boiler 1	78.230-NM3	
GAS		pm in boiler 2	85.330-NM3	
GAS		SO2 in boiler 1	68.220-NM3	
GAS		SO2 in boiler 2	81.520-NM3	
GAS		SO2 in process	10.180-NM3	
PRD	86021	alluminium chloride solution 25%	1806.950-M.T	
PRD	86015	alphamethrin	68.150-M.T	
PRD	86019	ammonium chloride 75-80% wet	19.690-M.T	
PRD	154567	bromo benzene	50.000-M.T	
PRD	86020	cupric chloride solution	40.490-M.T	
PRD	86014	cypermethrin	416.150-M.T	
PRD	153261	deltamethrin tech.	11.000-M.T	
PRD	444314	dicamba (t)	54.200-M.T	
PRD	86013	dv acid chloride	198.200-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	175.500-M.T	
PRD	86022	kcl solution 20%	525.950-M.T	
PRD	22334	meta phenoxy benzaldehyde	290.000-M.T	
PRD	153263	metamitron tech.	71.200-M.T	
PRD	86016	permethrin	31.850-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	179.580-M.T	
PRD	86023	spent sulphuric acid 55%	313.030-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1165813-31/10/2020	GJ16AU7343-31/10/2020		MEE SALT 50.000 MTS (35.3)
1165851-31/10/2020	GJ16AU7343-31/10/2020		MEE SALT 2.000 MTS (35.3)
1165874-31/10/2020	GJ16Z7526-31/10/2020		DECONTAMINATED WASTE (MS DRRUM -40 & HDPE DRUM - 77) 1.650 MTS (33.12~Carboys)
1165745-31/10/2020	GJ36V4383-31/10/2020		Chemical Sludge from Waste Water Treatment 27.220 MTS (35.3)

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1165735-31/10/2020	GJ06XX7332-31/10/2020		Aluminium Chloride 25% 23.080 MTS (B36)
1165715-31/10/2020	GJ12X0574-31/10/2020		Sodium Sulphite 24.210 MTS (17.1)
1165605-31/10/2020	GJ16Z3379-31/10/2020		DECONTAMINATED WASTE 1.260 MTS (33.13~liners)
1165532-31/10/2020	GJ38T1319-31/10/2020		Aluminium Chloride 25% 28.580 MTS (B36)
1165540-31/10/2020	GJ16X6389-31/10/2020		Potasium Chloride Solution 15.780 MTS (B36)
1165544-31/10/2020	RJ27GA3345-31/10/2020		DISTILLATION RESIDUE 19.110 MTS (20.3)
1165525-31/10/2020	RJ22GA8605-31/10/2020		Aluminium Chloride 25% 24.580 MTS (B36)
1165279-31/10/2020	GJ06AV9277-31/10/2020		Incinerable Liquid Waste 27.300 MTS (37.2)
1165329-31/10/2020	GJ06Z7419-31/10/2020		Aluminium Chloride 25% 17.940 MTS (B36)
1165042-30/10/2020	GJ16AV0985-30/10/2020		Spent Sulphuric Acid 20.440 MTS (B15)
1164930-30/10/2020	GJ10TX4592-30/10/2020		Chemical Sludge from Waste Water Treatment 20.840 MTS (35.3)
1164825-30/10/2020	GJ16Z3379-30/10/2020		DECONTAMINATED WASTE 0.560 MTS (33.12~Carboys)
1164727-30/10/2020	GJ06AV5022-30/10/2020		Aluminium Chloride 25% 26.850 MTS (B36)
1164503-30/10/2020	GJ01DU8008-30/10/2020		Potasium Chloride Solution 29.190 MTS (B36)
1164345-30/10/2020	GJ06Z9635-30/10/2020		Aluminium Chloride 25% 23.360 MTS (B36)
1163463-29/10/2020	GJ16Z0322-29/10/2020		Aluminium Chloride 25% 23.590 MTS (B36)
1164203-29/10/2020	GJ37T5535-29/10/2020		MEE SALT 39.940 MTS (35.3)
1164132-29/10/2020	GJ06TT8483-29/10/2020		Aluminium Chloride 25% 23.080 MTS (B36)
1163990-29/10/2020	GJ06XX7470-29/10/2020		Aluminium Chloride 25% 30.610 MTS (B36)
1163996-29/10/2020	GJ16AU2604-29/10/2020		Spent Sulphuric Acid 26.460 MTS (B15)

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1163967- 29/10/2020	GJ16Z3379- 29/10/2020		Dicontaminated Waste 4.360 MTS (33.13~liners)
1163975- 29/10/2020	GJ16Z7526- 29/10/2020		Dicontaminated Waste 1.050 MTS (33.12~Carboys)
1163906- 29/10/2020	GJ19X7523- 29/10/2020		DISTILLATION RESIDUE 18.700 MTS (20.3)
1163880- 29/10/2020	GJ04W7384- 29/10/2020		DISTILLATION RESIDUE 9.200 MTS (20.3)
1163599- 29/10/2020	GJ16X6389- 29/10/2020		Potasium Chloride Solution 15.830 MTS (B36)
1163486- 29/10/2020	GJ16AV1614- 29/10/2020		Incinerable Liquid Waste 30.540 MTS (37.2)
1163277- 29/10/2020	GJ06AU5775- 29/10/2020		Incinerable Liquid Waste 25.560 MTS (37.2)
1163186- 28/10/2020	GJ36V4338- 28/10/2020		Mee Salt 28.250 MTS (35.3)
1163110- 28/10/2020	GJ16AU 0258- 28/10/2020		Dicontaminated Waste 1.410 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1163101- 28/10/2020	GJ16X6389- 28/10/2020		Potasium Chloride Solution 15.770 MTS (B36)
1163088- 28/10/2020	GJ10TX7816- 28/10/2020		Mee Salt 36.580 MTS (35.3)
1162809- 28/10/2020	GJ16Z7526- 28/10/2020		DECONTAMINATED WASTE 1.520 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1162741- 28/10/2020	GJ16Z3379- 28/10/2020		DECONTAMINATED WASTE 2.990 MTS (33.13~liners)
1162597- 28/10/2020	GJ12BT3214- 28/10/2020		MEE SALT 27.430 MTS (35.3)
1162468- 28/10/2020	GJ01AT6226- 28/10/2020		Aluminium Chloride 25% 21.880 MTS (B36)
1162306- 28/10/2020	GJ16Z9670- 28/10/2020		Incinerable Liquid Waste 21.770 MTS (37.2)
1162251- 27/10/2020	GJ16AV1706- 27/10/2020		KCL SALT 25.340 MTS (B36)
1162234- 27/10/2020	GJ13V4512- 27/10/2020		Sodium Sulphite 23.230 MTS (17.1)
1162229- 27/10/2020	GJ06XX7332- 27/10/2020		Aluminium Chloride 25% 23.220 MTS (B36)

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1162064- 27/10/2020	GJ16Z0322- 27/10/2020		Potasium Chloride Solution 21.020 MTS (B36)
1162054- 27/10/2020	DN09V9352- 27/10/2020		Distillation Residue 9.060 MTS (20.3)
1162040- 27/10/2020	GJ36V4383- 27/10/2020		MEE SALT 32.560 MTS (35.3)
1161813- 27/10/2020	GJ01CU8195- 27/10/2020		Aluminium Chloride 25% 23.310 MTS (B36)
1161807- 27/10/2020	GJ16X6389- 27/10/2020		Potasium Chloride Solution 15.780 MTS (B36)
1161779- 27/10/2020	GJ38T1319- 27/10/2020		Aluminium Chloride 25% 28.620 MTS (B36)
1161775- 27/10/2020	GJ16Z7526- 27/10/2020		DECONTAMINATED WASTE 2.580 MTS (33.13~liners)
1161574- 27/10/2020	GJ16AV1737- 27/10/2020		KCL SALT 21.090 MTS (B36)
1161584- 27/10/2020	GJ16Z3379- 27/10/2020		DECONTAMINATED WASTE 2.060 MTS (33.13~liners)
1161530- 27/10/2020	GJ06Z7419- 27/10/2020		Aluminium Chloride 25% 17.980 MTS (B36)
1161561- 27/10/2020	GJ16AU6602- 27/10/2020		Spent Sulphuric Acid 23.240 MTS (B15)
1161512- 27/10/2020	GJ16AV1737- 27/10/2020		Amonium Chloride 75-80% 21.090 MTS (A10)
1161449- 27/10/2020	NL01AD3427- 27/10/2020		Incinerable Liquid Waste 23.100 MTS (37.2)
1161228- 26/10/2020	GJ36T1881- 26/10/2020		Chemical Sludge From Waste Water Treatment 29.600 MTS (35.3)
1161078- 26/10/2020	GJ16Z5333- 26/10/2020		DECONTAMINATED WASTE 2.670 MTS (33.13~liners)
1161031- 26/10/2020	GJ16Z3379- 26/10/2020		DECONTAMINATED WASTE 1.860 MTS (33.13~liners)
1160979- 26/10/2020	RJ30GA0767- 26/10/2020		DISTILLATION RESIDUE 9.700 MTS (20.3)
1160903- 26/10/2020	DN09U9154- 26/10/2020		DISTILLATION RESIDUE 9.380 MTS (20.3)
1160866- 26/10/2020	GJ10TV9774- 26/10/2020		MEE SALT 29.970 MTS (35.3)
1160789- 26/10/2020	GJ16Z0322- 26/10/2020		Potasium Chloride Solution 21.050 MTS (B36)

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1160766- 26/10/2020	GJ06Z9635- 26/10/2020		Aluminium Chloride 25% 23.500 MTS (B36)
1160770- 26/10/2020	GJ06Z7419- 26/10/2020		Aluminium Chloride 25% 17.930 MTS (B36)
1160751- 26/10/2020	GJ14X7922- 26/10/2020		Sodium Sulphite 26.090 MTS (17.1)
1160666- 26/10/2020	GJ06BT5255- 26/10/2020		Incinerable Liquid Waste 29.530 MTS (37.2)
1160282- 25/10/2020	GJ16AU8614- 25/10/2020		Spent Sulphuric Acid 25.090 MTS (B15)
1160207- 25/10/2020	GJ18AX8866- 25/10/2020		MEE SALT 35.910 MTS (35.3)
1160184- 25/10/2020	GJ04W7384- 25/10/2020		DISTILLATION RESIDUE 9.070 MTS (20.3)
1160158- 25/10/2020	GJ06VV9117- 25/10/2020		Aluminium Chloride 25% 22.100 MTS (B36)
1160160- 25/10/2020	GJ01CU8195- 25/10/2020		Aluminium Chloride 25% 23.230 MTS (B36)
1160161- 25/10/2020	GJ16X6389- 25/10/2020		Potasium Chloride Solution 15.760 MTS (B36)
1160007- 25/10/2020	GJ06AT3303- 25/10/2020		INCINERABLE LIQUID WASTE 19.050 MTS (37.2)
1159952- 24/10/2020	GJ16AU2773- 24/10/2020		Potassium Chloride Solution 26.420 MTS (B36)
1159954- 24/10/2020	GJ06XX7332- 24/10/2020		Aluminum Chloride 25% 23.290 MTS (B36)
1159944- 24/10/2020	GJ16AV1706- 24/10/2020		Sodium Sulphite 27.740 MTS (17.1)
1159803- 24/10/2020	GJ03AT3553- 24/10/2020		Chemical Sludge from Waste Water Treatment 32.230 MTS (35.3)
1159791- 24/10/2020	GJ38T1319- 24/10/2020		Aluminium Chloride 25% 28.620 MTS (B36)
1159802- 24/10/2020	GJ16Z7526- 24/10/2020		DECONTAMINATED WASTE 0.570 MTS (33.12~Carboys)
1159696- 24/10/2020	GJ36V7272- 24/10/2020		MEE SALT 36.190 MTS (35.3)
1159668- 24/10/2020	GJ06BT5024- 24/10/2020		Aluminium Chloride 25% (This material is for SOP trial run) 23.105 MTS (B36)
1159674- 24/10/2020	GJ16X6389- 24/10/2020		Potasium Chloride Solution 15.860 MTS (B36)
1159663- 24/10/2020	GJ01AT6226- 24/10/2020		Aluminium Chloride 25% 21.780 MTS (B36)

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1159564-24/10/2020	GJ03AZ6467-24/10/2020		MEE SALT 33.220 MTS (35.3)
1159198-24/10/2020	GJ06AV9277-24/10/2020		Incinerable Liquid Waste 28.600 MTS (37.2)
1159058-23/10/2020	GJ10TV8545-23/10/2020		Mee Salt 31.660 MTS (35.3)
1158954-23/10/2020	GJ15YY6142-23/10/2020		Aluminium Chloride 25% 16.970 MTS (B36)
1158961-23/10/2020	GJ16Z7526-23/10/2020		DECONTAMINATED WASTE 0.930 MTS (33.12~Carboys)
1158445-23/10/2020	GJ01CV2590-23/10/2020		Cupric Chloride Solution 19.780 MTS (A66)
1158793-23/10/2020	GJ16X6389-23/10/2020		Potasium Chloride Solution 15.740 MTS (B36)
1158798-23/10/2020	GJ01HT6279-23/10/2020		Aluminium Chloride 25% 31.790 MTS (B36)
1158688-23/10/2020	GJ36V4383-23/10/2020		Mee Salt 30.210 MTS (35.3)
1158668-23/10/2020	GJ19X1178-23/10/2020		DISTILLATION RESIDUE 15.140 MTS (20.3)
1158660-23/10/2020	GJ06XX5225-23/10/2020		Incinerable Liquid Waste 22.640 MTS (37.2)
1158784-23/10/2020	GJ16Z3379-23/10/2020		DECONTAMINATED WASTE 0.720 MTS (33.13~liners)
1158263-22/10/2020	GJ36V8181-22/10/2020		MEE SALT 30.010 MTS (35.3)
1158262-22/10/2020	GJ15X1758-22/10/2020		Aluminum Chloride 25% 10.300 MTS (B36)
1158161-22/10/2020	GJ16Z7526-22/10/2020		Dicontaminated Waste 1.190 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1158076-22/10/2020	GJ16AU8903-22/10/2020		DECONTAMINATED WASTE 1.990 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1157926-22/10/2020	GJ16X6389-22/10/2020		Potasium Chloride Solution 15.690 MTS (B36)
1157753-22/10/2020	GJ16Z3379-22/10/2020		DECONTAMINATED WASTE 1.320 MTS (33.13~liners)
1157535-22/10/2020	GJ01CU8195-22/10/2020		Aluminium Chloride 25% 23.140 MTS (B36)
1157523-22/10/2020	GJ06AV9277-22/10/2020		Incinerable Liquid Waste 25.670 MTS (37.2)

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October , 2020

1157630-22/10/2020	GJ15UU1044-22/10/2020		Aluminium Chloride 25% 15.830 MTS (B36)
1157406-21/10/2020	DN09R9668-21/10/2020		Distillation Residue 9.200 MTS (20.3)
1157253-21/10/2020	GJ10TX7816-21/10/2020		MEE SALT 34.740 MTS (35.3)
1157169-21/10/2020	GJ16X6122-21/10/2020		Potasium Chloride Solution 16.270 MTS (B36)
1157476-22/10/2020	GJ04X9118-21/10/2020		Sodium Sulphite 27.900 MTS (17.1)
1157139-21/10/2020	AP16TH9409-21/10/2020		DISTILLATION RESIDUE 29.350 MTS (20.3)
1157059-21/10/2020	GJ01FT9819-21/10/2020		Spent Sulphuric Acid 25.980 MTS (B15)
1156913-21/10/2020	GJ16AV1587-21/10/2020		DECONTAMINATED WASTE 1.660 MTS (33.13~liners)
1156852-21/10/2020	GJ01AT6226-21/10/2020		Aluminium Chloride 25% 21.710 MTS (B36)
1156706-21/10/2020	GJ01DV8488-21/10/2020		Aluminium Chloride 25% 23.350 MTS (B36)
1156669-20/10/2020	GJ16AU3886-20/10/2020		Incinerable Liquid Waste 26.590 MTS (37.2)
1156632-20/10/2020	GJ16V4809-20/10/2020		KCL SALT 21.130 MTS (B36)
1156589-20/10/2020	GJ16X6373-20/10/2020		Dicontaminated Waste 1.070 MTS (33.12~Carboys)
1156477-20/10/2020	GJ16Z7526-20/10/2020		DECONTAMINATED WASTE (HDPE PIPES) 2.190 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1156430-20/10/2020	RJ27GA3345-20/10/2020		DISTILLATION RESIDUE 18.330 MTS (20.3)
1156324-20/10/2020	GJ03BW2727-20/10/2020		MEE SALT 26.170 MTS (35.3)
1156259-20/10/2020	GJ16AV1587-20/10/2020		DECONTAMINATED WASTE 1.490 MTS (33.13~liners)
1156077-20/10/2020	GJ06Y8391-20/10/2020		Aluminium Chloride 25% 23.060 MTS (B36)
1156088-20/10/2020	GJ12BV6693-20/10/2020		Incinerable Liquid Waste 28.320 MTS (37.2)
1156083-20/10/2020	GJ16AU8030-20/10/2020		Spent Sulphuric Acid 28.730 MTS (B15)
1155948-20/10/2020	GJ16X6122-20/10/2020		Potasium Chloride Solution 16.180 MTS (B36)

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1155944-20/10/2020	GJ01HT6279-20/10/2020		Aluminium Chloride 25% 30.490 MTS (B36)
1155753-19/10/2020	GJ16AV1587-19/10/2020		Dicontaminated Waste 1.050 MTS (33.12~Carboys)
1155679-19/10/2020	GJ36T7955-19/10/2020		MEE SALT 31.280 MTS (35.3)
1155672-19/10/2020	GJ16AV1587-19/10/2020		Dicontaminated Waste 1.050 MTS (33.12~Carboys)
1155527-19/10/2020	GJ38T1319-19/10/2020		Aluminium Chloride 25% 28.670 MTS (B36)
1155535-19/10/2020	GJ09AV1118-19/10/2020		Incinerable Liquid Waste 20.460 MTS (37.2)
1155405-19/10/2020	GJ16Z7526-19/10/2020		DECONTAMINATED WASTE 2.400 MTS (33.13~liners)
1155398-19/10/2020	DN09U9154-19/10/2020		DISTILLATION RESIDUE 9.000 MTS (20.3)
1155401-19/10/2020	DN09U9760-19/10/2020		DISTILLATION RESIDUE 9.040 MTS (20.3)
1155202-19/10/2020	GJ06XX7470-19/10/2020		Aluminium Chloride 25% 30.620 MTS (B36)
1154907-18/10/2020	GJ06VV6336-18/10/2020		Aluminium Chloride 25% 23.670 MTS (B36)
1154917-18/10/2020	GJ3BW3636-18/10/2020		MEE SALT 37.280 MTS (35.3)
1154764-18/10/2020	GJ06XX7332-18/10/2020		Aluminium Chloride 25% 23.480 MTS (B36)
1154674-17/10/2020	GJ06AT3303-17/10/2020		Incinerable Liquid Waste 19.240 MTS (37.2)
1154667-17/10/2020	GJ36V1818-17/10/2020		MEE SALT 31.500 MTS (35.3)
1154653-17/10/2020	GJ36V7272-17/10/2020		Chemical Sludge from Waste Water Treatment 31.280 MTS (35.3)
1154458-17/10/2020	GJ16Z5338-17/10/2020		Aluminium Chloride 25% 18.870 MTS (B36)
1154509-17/10/2020	GJ19V1651-17/10/2020		DECONTAMINATED WASTE 0.860 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1154512-17/10/2020	DN09U9281-17/10/2020		Distillation Residue 8.730 MTS (20.3)
1154366-17/10/2020	GJ06VV9786-17/10/2020		Aluminium Chloride 25% 21.340 MTS (B36)
1154188-17/10/2020	GJ16Z7526-17/10/2020		DECONTAMINATED WASTE 3.820 MTS (33.13~liners)

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1153802-16/10/2020	GJ16AU4892-16/10/2020		Spent Sulphuric Acid 30.930 MTS (B15)
1153794-16/10/2020	GJ06Z7419-16/10/2020		Aluminium Chloride 25% 17.930 MTS (B36)
1153695-16/10/2020	GJ01CV2590-16/10/2020		Potasium Chloride Solution 23.200 MTS (B36)
1153688-16/10/2020	GJ16AU5610-16/10/2020		Dicontaminated Waste 1.190 MTS (33.12~Carboys)
1153037-16/10/2020	GJ12AT5053-16/10/2020		Sodium Sulphite 23.910 MTS (17.1)
1153586-16/10/2020	GJ16Z7526-16/10/2020		Dicontaminated Waste 1.760 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1153597-16/10/2020	GJ12AZ8242-16/10/2020		CHEMICAL SLUDGE FROM WASTE WATER TREATMENT 26.500 MTS (35.3)
1153502-16/10/2020	GJ01HT6279-16/10/2020		Aluminium Chloride 25% 30.360 MTS (B36)
1153385-16/10/2020	GJ16AV1587-16/10/2020		DECONTAMINATED WASTE 4.660 MTS (33.13~liners)
1153419-16/10/2020	GJ16Z9670-16/10/2020		Incinerable Liquid Waste 22.230 MTS (37.2)
1153381-16/10/2020	GJ06TT8483-16/10/2020		Aluminium Chloride 25% 23.400 MTS (B36)
1153257-16/10/2020	GJ06AU2081-16/10/2020		Aluminium Chloride 25% 22.460 MTS (B36)
1153242-16/10/2020	GJ36T1881-16/10/2020		MEE SALT 29.040 MTS (35.3)
1153218-16/10/2020	GJ19X7523-16/10/2020		DECONTAMINATED WASTE 17.660 MTS (20.3)
1153560-16/10/2020	DN09R9668-16/10/2020		Distillation Residue 9.140 MTS (20.3)
1152880-15/10/2020	GJ36T3500-15/10/2020		MEE Salt 39.250 MTS (35.3)
1152774-15/10/2020	GJ16AU8903-15/10/2020		DECONTAMINATED WASTE 1.070 MTS (33.12~Carboys)
1152660-15/10/2020	GJ16AV1587-15/10/2020		DECONTAMINATED WASTE 2.940 MTS (33.13~liners)
1152723-15/10/2020	GJ16Z7526-15/10/2020		DECONTAMINATED WASTE 0.990 MTS (33.12~Carboys)
1152596-15/10/2020	GJ06Z9635-15/10/2020		Aluminium Chloride 25% 23.520 MTS (B36)
1152322-15/10/2020	GJ06Z7419-15/10/2020		Aluminium Chloride 25% 17.960 MTS (B36)

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1151936- 14/10/2020	DN09U9760- 14/10/2020		DISTILLATION RESIDUE 9.160 MTS (20.3)
1151890- 14/10/2020	GJ16V6814- 14/10/2020		DECONTAMINATED WASTE 1.320 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1151794- 14/10/2020	GJ06TT5526- 14/10/2020		Aluminium Chloride 25% 23.750 MTS (B36)
1151685- 14/10/2020	GJ16AV1587- 14/10/2020		DECONTAMINATED WASTE 1.310 MTS (33.13~liners)
1151443- 14/10/2020	GJ36V7272- 14/10/2020		MEE SALT 35.690 MTS (35.3)
1151269- 14/10/2020	GJ16Z2603- 14/10/2020		Incinerable Liquid Waste 23.400 MTS (37.2)
1151433- 14/10/2020	GJ01DV8488- 14/10/2020		Aluminium Chloride 25% 23.000 MTS (B36)
1151214- 13/10/2020	KA32D7870- 13/10/2020		DISTILLATION RESIDUE 24.090 MTS (20.3)
1151187- 13/10/2020	GJ03AZ6651- 13/10/2020		DISTILLATION RESIDUE 9.150 MTS (20.3)
1151176- 13/10/2020	GJ16Z0322- 13/10/2020		Aluminium Chloride 25% 23.330 MTS (B36)
1151095- 13/10/2020	GJ36V4338- 13/10/2020		MEE SALT 31.650 MTS (35.3)
1151050- 13/10/2020	GJ06Z7576- 13/10/2020		Aluminium Chloride 25% 23.420 MTS (B36)
1150850- 13/10/2020	GJ16AV1587- 13/10/2020		DECONTAMINATED WASTE (HDPE DRUM) 1.040 MTS (33.12~Carboys)
1150759- 13/10/2020	GJ06Y7129- 13/10/2020		Aluminium Chloride 25% 18.320 MTS (B36)
1150748- 13/10/2020	GJ16Z7526- 13/10/2020		DECONTAMINATED WASTE 2.520 MTS (33.13~liners)
1150493- 13/10/2020	GJ06XX7470- 13/10/2020		Aluminium Chloride 25% 30.860 MTS (B36)
1150336- 12/10/2020	GJ16Z2603- 12/10/2020		Incinerable Liquid Waste 23.120 MTS (37.2)
1150296- 12/10/2020	GJ06Z7419- 12/10/2020		Aluminum Chloride 25% 18.000 MTS (B36)
1150230- 12/10/2020	GJ15UU1060- 12/10/2020		Aluminum Chloride 25% 16.360 MTS (B36)
1150108- 12/10/2020	GJ36V8181- 12/10/2020		MEE SALT 29.590 MTS (35.3)
1149867- 12/10/2020	DN09U9281- 12/10/2020		DISTILLATION RESIDUE 9.090 MTS (20.3)

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1149821- 12/10/2020	GJ16Z0322- 12/10/2020		Potasium Chloride Solution 20.840 MTS (B36)
1149830- 12/10/2020	GJ16Z7526- 12/10/2020		DECONTAMINATED WASTE 1.970 MTS (33.13~liners)
1149833- 12/10/2020	GJ25T7545- 12/10/2020		MEE SALT 28.410 MTS (35.3)
1149814- 12/10/2020	GJ06Z9635- 12/10/2020		Aluminium Chloride 25% 23.850 MTS (B36)
1149414- 11/10/2020	GJ06XX7859- 11/10/2020		Incinerable liquid waste 21.570 MTS (37.2)
1149279- 11/10/2020	GJ16X6389- 11/10/2020		Potasium Chloride Solution 15.730 MTS (B36)
1149295- 11/10/2020	GJ03BW2727- 11/10/2020		MEE SALT 30.730 MTS (35.3)
1149289- 11/10/2020	GJ10TX8182- 11/10/2020		Chemical sludge from waste water treatment 26.720 MTS (35.3)
1149248- 11/10/2020	DN09U9154- 11/10/2020		DISTILLATION RESIDUE 8.890 MTS (20.3)
1149191- 11/10/2020	GJ01AT6226- 11/10/2020		Aluminium Chloride 25% 21.630 MTS (B36)
1149185- 11/10/2020	GJ36T1881- 11/10/2020		MEE SALT 32.420 MTS (35.3)
1149122- 11/10/2020	GJ19X7523- 11/10/2020		Distillation Residue 19.150 MTS (20.3)
1149100- 11/10/2020	GJ06XX7823- 11/10/2020		Aluminium Chloride 25% 23.000 MTS (B36)
1149035- 11/10/2020	GJ15UU1403- 11/10/2020		Aluminium Chloride 25% 15.800 MTS (B36)
1149018- 11/10/2020	GJ16Z2603- 11/10/2020		Incinerable Liquid Waste 23.660 MTS (37.2)
1148927- 10/10/2020	GJ10TV9774- 10/10/2020		MEE SALT 23.910 MTS (35.3)
1148704- 10/10/2020	GJ06Z7419- 10/10/2020		Aluminium Chloride 25% 18.060 MTS (B36)
1148533- 10/10/2020	GJ16X6389- 10/10/2020		Potasium Chloride Solution 15.760 MTS (B36)
1148175- 10/10/2020	GJ06Z6660- 10/10/2020		Aluminium Chloride 25% 23.290 MTS (B36)
1148150- 10/10/2020	GJ06TT5526- 10/10/2020		Aluminium Chloride 25% 23.650 MTS (B36)
1148114- 09/10/2020	GJ06XX7859- 09/10/2020		Incinerable Liquid Waste 20.660 MTS (37.2)

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1148029-09/10/2020	GJ36V1818-09/10/2020		MEE SALT 32.590 MTS (35.3)
1147933-09/10/2020	GJ06Y5367-09/10/2020		Aluminium Chloride 25% 23.150 MTS (B36)
1147726-09/10/2020	GJ01CV2590-09/10/2020		Cupric Chloride Solution 20.710 MTS (A66)
1147873-09/10/2020	GJ16X6122-09/10/2020		Potasium Chloride Solution 16.150 MTS (B36)
1147862-09/10/2020	GJ16Z7526-09/10/2020		Dicontaminated Waste 1.790 MTS (33.13~liners)
1147866-09/10/2020	GJ16AU3022-09/10/2020		Dicontaminated Waste 1.820 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1147845-09/10/2020	GJ10TV7845-09/10/2020		Mee salt 32.280 MTS (35.3)
1147718-09/10/2020	GJ16X6389-09/10/2020		Potasium Chloride Solution 15.760 MTS (B36)
1147806-09/10/2020	GJ36V7272-09/10/2020		MEE SALT 33.320 MTS (35.3)
1147732-09/10/2020	DN09U9281-09/10/2020		DISTILLATION RESIDUE 8.970 MTS (20.3)
1147346-09/10/2020	GJ16AU2042-09/10/2020		Spent Sulphuric Acid 24.070 MTS (B15)
1147343-09/10/2020	GJ06Z5367-09/10/2020		Aluminium Chloride 25% 17.790 MTS (B36)
1147311-08/10/2020	GJ10Z7816-08/10/2020		MEE SALT 23.450 MTS (35.3)
1147308-08/10/2020	GJ36T4338-08/10/2020		MEE SALT 31.910 MTS (35.3)
1147265-08/10/2020	AP16TH9409-08/10/2020		DISTILLATION RESIDUE 29.350 MTS (20.3)
1147226-08/10/2020	DN09U9154-08/10/2020		Distillation Residue 9.200 MTS (20.3)
1147135-08/10/2020	GJ16Z7526-08/10/2020		Dicontaminated Waste 0.910 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1147095-08/10/2020	GJ06XX7859-08/10/2020		INCINERABLE LIQUID WASTE 20.500 MTS (37.2)
1147090-08/10/2020	GJ06Z7419-08/10/2020		Aluminium Chloride 25% 18.130 MTS (B36)
1146887-08/10/2020	GJ06XX7479-08/10/2020		Aluminium Chloride 25% 30.960 MTS (B36)
1146627-08/10/2020	GJ06XX7823-08/10/2020		Aluminium Chloride 25% 23.240 MTS (B36)

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1146557- 08/10/2020	GJ18AU9066- 08/10/2020		Incinerable Liquid Waste 23.020 MTS (37.2)
1146378- 07/10/2020	GJ16AU2604- 07/10/2020		Spent Sulphuric Acid 26.670 MTS (B15)
1146370- 07/10/2020	GJ10TX4692- 07/10/2020		MEE SALT 30.200 MTS (35.3)
1146257- 07/10/2020	GJ16X6389- 07/10/2020		Potasium Chloride Solution 15.720 MTS (B36)
1146148- 07/10/2020	DN09U9281- 07/10/2020		DISTILLATION RESIDUE 8.930 MTS (20.3)
1146083- 07/10/2020	GJ06Z7419- 07/10/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1145800- 07/10/2020	GJ18U6595- 07/10/2020		Aluminium Chloride 25% 21.030 MTS (B36)
1145726- 06/10/2020	GJ36V4383- 06/10/2020		MEE SALT 32.560 MTS (35.3)
1145475- 06/10/2020	GJ06TT5526- 06/10/2020		Aluminium Chloride 25% 23.860 MTS (B36)
1145443- 06/10/2020	GJ15AT2376- 06/10/2020		Spent Sulphuric Acid 29.120 MTS (B15)
1145393- 06/10/2020	RJ27GA3345- 06/10/2020		DISTILLATION RESIDUE 19.330 MTS (20.3)
1145346- 06/10/2020	GJ16X6389- 06/10/2020		Potasium Chloride Solution 15.840 MTS (B36)
1145353- 06/10/2020	GJ16AV1587- 06/10/2020		Dicontaminated Waste 1.830 MTS (33.13~liners)
1145366- 06/10/2020	GJ03BW2727- 06/10/2020		MEE SALT 33.990 MTS (35.3)
1145337- 06/10/2020	GJ06Z6660- 06/10/2020		ALLUMINIUM CHLORIDE 25% 23.140 MTS (B36)
1144989- 06/10/2020	GJ12AZ4482- 06/10/2020		Amonium Chloride 75-80% 19.690 MTS (A10)
1145082- 06/10/2020	GJ06XX7470- 06/10/2020		Aluminium Chloride 25% 30.930 MTS (B36)
1144982- 06/10/2020	GJ06ZZ3339- 06/10/2020		Incinerable Liquid Waste 21.500 MTS (37.2)
1144956- 05/10/2020	GJ3BW3636- 05/10/2020		MEE SALT 32.230 MTS (35.3)
1144922- 05/10/2020	GJ15AT2376- 05/10/2020		Spent Sulphuric Acid 29.120 MTS (B15)
1144836- 05/10/2020	GJ10TV9774- 05/10/2020		MEE SALT 30.840 MTS (35.3)

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1144809-05/10/2020	GJ16Z7526-05/10/2020		DECONTAMINATED WASTE 1.020 MTS (33.12~Carboys)
1144668-05/10/2020	GJ10TV8545-05/10/2020		MEE SALT 33.400 MTS (35.3)
1144563-05/10/2020	GJ16X6389-05/10/2020		Potasium Chloride Solution 15.830 MTS (B36)
1144571-05/10/2020	GJ04W7384-05/10/2020		DISTILLATION RESIDUE 9.070 MTS (20.3)
1144434-05/10/2020	GJ06XX7479-05/10/2020		Aluminium Chloride 25% 31.070 MTS (B36)
1144404-05/10/2020	GJ05UU5122-05/10/2020		MEE SALT 18.310 MTS (35.3)
1144377-05/10/2020	GJ05AU5642-05/10/2020		MEE SALT 19.830 MTS (35.3)
1144229-05/10/2020	GJ06AU2081-05/10/2020		Aluminium Chloride 25% 22.640 MTS (B36)
1144340-05/10/2020	GJ07UU1019-05/10/2020		MEE SALT 23.960 MTS (35.3)
1144182-04/10/2020	GJ01BV3021-04/10/2020		MEE SALT 28.320 MTS (35.3)
1144132-04/10/2020	GJ07YZ1201-04/10/2020		CHEMICAL SLUDGE FROM WASTE WATER TREATMENT 23.950 MTS (35.3)
1144019-04/10/2020	GJ06Z7419-04/10/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1144056-04/10/2020	GJ36V0043-04/10/2020		MEE SALT 32.660 MTS (35.3)
1143989-04/10/2020	GJ16X6389-04/10/2020		Potasium Chloride Solution 15.780 MTS (B36)
1143927-04/10/2020	GJ16AU8030-04/10/2020		Spent Sulphuric Acid 26.040 MTS (B15)
1143922-04/10/2020	GJ36V7272-04/10/2020		MEE SALT 32.490 MTS (35.3)
1143881-04/10/2020	GJ06Z6660-04/10/2020		Aluminium Chloride 25% 23.830 MTS (B36)
1143837-04/10/2020	GJ06TT5526-04/10/2020		Aluminium Chloride 25% 23.770 MTS (B36)
1143770-03/10/2020	GJ16Z9670-03/10/2020		Incinerable Liquid Waste 19.160 MTS (37.2)
1143767-03/10/2020	GJ10W6528-03/10/2020		Chemical Sludge From Waste Water Treatment 19.180 MTS (35.3)
1143752-03/10/2020	GJ12Z4648-03/10/2020		MEE SALT 22.790 MTS (35.3)

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1143681- 03/10/2020	GJ36T5454- 03/10/2020		Sodium Sulphite 26.500 MTS (17.1)
1143718- 03/10/2020	GJ36V8181- 03/10/2020		MEE SALT 31.580 MTS (35.3)
1143659- 03/10/2020	GJ36T6336- 03/10/2020		MEE SALT 30.970 MTS (35.3)
1143638- 03/10/2020	DN09V9555- 03/10/2020		DISTILLATION RESIDUE 8.860 MTS (20.3)
1143633- 03/10/2020	GJ16AV0041- 03/10/2020		DECONTAMINATED WASTE 1.620 MTS (33.1 Empty barrels/containers contaminated with hazardous chemicals /wastes)
1143359- 03/10/2020	GJ16X6389- 03/10/2020		Potasium Chloride Solution 15.690 MTS (B36)
1143343- 03/10/2020	GJ12BT9736- 03/10/2020		MEE SALT 31.680 MTS (35.3)
1143287- 03/10/2020	GJ06XX7823- 03/10/2020		Aluminium Chloride 25% 23.260 MTS (B36)
1143143- 03/10/2020	GJ38T1319- 03/10/2020		Aluminium Chloride 25% 28.550 MTS (B36)
1143061- 02/10/2020	GJ16Z9670- 02/10/2020		Incinerable Liquid Waste 24.370 MTS (37.2)
1143060- 02/10/2020	GJ12BW4795- 02/10/2020		Chemical Sludge From Waste Water Treatment 21.370 MTS (35.3)
1143052- 02/10/2020	RJ27GA3345- 02/10/2020		DISTILLATION RESIDUE 19.320 MTS (20.3)
1142960- 02/10/2020	DN09U9760- 02/10/2020		Distillation Residue 9.350 MTS (20.3)
1142912- 02/10/2020	GJ36T8334- 02/10/2020		MEE SALT 35.870 MTS (35.3)
1142730- 02/10/2020	GJ06Z7419- 02/10/2020		Aluminium Chloride 25% 18.110 MTS (B36)
1142713- 02/10/2020	GJ37T8800- 02/10/2020		MEE SALT 32.200 MTS (35.3)
1142614- 02/10/2020	GJ36T7241- 02/10/2020		MEE SALT 38.220 MTS (35.3)
1142482- 02/10/2020	GJ16AU2042- 02/10/2020		Spent Sulphuric Acid 25.020 MTS (B15)
1142459- 02/10/2020	GJ12BW4894- 02/10/2020		MEE SALT 33.240 MTS (35.3)
1142365- 01/10/2020	GJ10TX5666- 01/10/2020		Chemical Sludge From Waste Water Treatment 41.020 MTS (35.3)

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1142344- 01/10/2020	AP05TG4905- 01/10/2020		DISTILLATION RESIDUE 29.700 MTS (20.3)
1142270- 01/10/2020	GJ06Z9635- 01/10/2020		Aluminium Chloride 25% 23.450 MTS (B36)
1141959- 01/10/2020	GJ16AV1587- 01/10/2020		decontaminated waste 2.000 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1142130- 01/10/2020	GJ16Z7526- 01/10/2020		DECONTAMINATED WASTE (HDPE DRUM) 1.060 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1142019- 01/10/2020	GJ16X6389- 01/10/2020		Potasium Chloride Solution 15.750 MTS (B36)
1142006- 01/10/2020	GJ16Z2603- 01/10/2020		Incinerable Liquid Waste 23.240 MTS (37.2)
1141917- 01/10/2020	GJ36V4383- 01/10/2020		MEE SALT 30.900 MTS (35.3)
1141823- 01/10/2020	GJ01HT6279- 01/10/2020		Aluminium Chloride 25% 30.380 MTS (B36)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

September , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=1093892,Kilo Litre=51429

Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 36290 / 1021 / 13821 / 297

9. Electricity consumed in PRODUCTION : 2687203 **ETP/CETP :** 227371 **APCM :** 30967

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,insecticide c)bifenthrin (t),kcl solution 20%,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1165.700,INC. Waste for Incineration=23.400,Co-Incineration Waste to other Industry=297.370,Recyclable to Regd Recyclers=31.280,Trucks despatched=235

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Monthly Report from Industry

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Gujarat Pollution Control Board

September , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	4160.000-M.T	
FUE	GAS	Natural Gas	34000.000-MT2	
GAS		hcl in process	5.300-NM3	
GAS		nox in boiler no:-1	38.000-NM3	
GAS		nox in boiler no:-2	36.420-NM3	
GAS		Nox in process	8.200-NM3	
GAS		pm in boiler no:-1	83.270-NM3	
GAS		pm in boiler no:-2	90.630-NM3	
GAS		so2 in boiler no :-1	70.330-NM3	
GAS		so2 in boiler no :-2	83.580-NM3	
GAS		so2 in process	12.330-NM3	
PRD	86021	alluminium chloride solution 25%	1716.920-M.T	
PRD	86015	alphamethrin	64.250-M.T	
PRD	86019	ammonium chloride 75-80% wet	36.550-M.T	
PRD	154567	bromo benzene	40.000-M.T	
PRD	86020	cupric chloride solution	41.280-M.T	
PRD	86014	cypermethrin	400.000-M.T	
PRD	153261	deltamethrin tech.	12.000-M.T	
PRD	444314	dicamba (t)	48.000-M.T	
PRD	86013	dv acid chloride	199.700-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	374.230-M.T	
PRD	312976	insecticide c)bifenthrin (t)	39.450-M.T	
PRD	86022	kcl solution 20%	381.220-M.T	
PRD	22334	meta phenoxy benzaldehyde	270.000-M.T	
PRD	153263	metamitron tech.	62.400-M.T	
PRD	86016	permethrin	26.400-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	236.520-M.T	
PRD	86023	spent sulphuric acid 55%	361.110-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1141764-30/09/2020	GJ36T6336-30/09/2020		MEE SALT 34.550 MTS (35.3)
1141750-30/09/2020	GJ3BW3636-30/09/2020		MEE SALT 35.420 MTS (35.3)
1141671-30/09/2020	GJ06TT8483-30/09/2020		Aluminium Chloride 25% 23.280 MTS (B36)
1141636-30/09/2020	GJ03BW2727-30/09/2020		MEE SALT 32.270 MTS (35.3)

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Monthly Report from Industry

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Gujarat Pollution Control Board

September , 2020

1141562-30/09/2020	GJ02Z0447-30/09/2020		Sodium Sulphite 25.540 MTS (17.1)
1141572-30/09/2020	DN09U9281-30/09/2020		DISTILLATION RESIDUE 8.770 MTS (20.3)
1141549-30/09/2020	GJ15YY9081-30/09/2020		Spent Sulphuric Acid 26.000 MTS (B15)
1141399-30/09/2020	GJ16X6389-30/09/2020		Potasium Chloride Solution 15.770 MTS (B36)
1141406-30/09/2020	GJ16Z7526-30/09/2020		DECONTAMINATED WASTE 1.370 MTS (33.11~Empty barrels /containers contaminated with hazardous chemicals /wastes)
1141147-30/09/2020	GJ06Z7419-30/09/2020		Aluminium Chloride 25% 18.130 MTS (B36)
1141124-30/09/2020	GJ36T4338-30/09/2020		MEE SALT 33.330 MTS (35.3)
1141019-29/09/2020	GJ10TX7816-29/09/2020		MEE SALT 29.600 MTS (35.3)
1141001-29/09/2020	GJ02Z2862-29/09/2020		Potassium chloride solution 23.480 MTS (B36)
1141014-29/09/2020	GJ12AW6922-29/09/2020		Chemical sludge from waste water treatment 24.320 MTS (35.3)
1141004-29/09/2020	GJ06XX7470-29/09/2020		Alluminium chloride 25% 30.890 MTS (B36)
1140944-29/09/2020	GJ02XX6341-29/09/2020		MEE SALT 27.570 MTS (35.3)
1140915-29/09/2020	RJ30GA0767-29/09/2020		DISTILLATION RESIDUE 9.190 MTS (20.3)
1140691-29/09/2020	GJ16X6389-29/09/2020		Potasium Chloride Solution 15.940 MTS (B36)
1140795-29/09/2020	GJ05BX1493-29/09/2020		DISTILLATION RESIDUE 8.890 MTS (20.3)
1140704-29/09/2020	GJ16Z7526-29/09/2020		DECONTAMINATED WASTE 2.020 MTS (33.13~liners)
1140707-29/09/2020	GJ10TV8545-29/09/2020		Chemical Sludge From Waste Water Treatment 31.870 MTS (35.3)
1140613-29/09/2020	GJ16AU2604-29/09/2020		Spent Sulphuric Acid 25.490 MTS (B15)
1140464-29/09/2020	GJ06AX5023-29/09/2020		Aluminium Chloride 25% 28.010 MTS (B36)
1140419-29/09/2020	GJ36T6165-29/09/2020		MEE SALT 33.850 MTS (35.3)
1140325-28/09/2020	GJ10TV7845-28/09/2020		Chemical Sludge From Waste Water Treatment 29.210 MTS (35.3)

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Gujarat Pollution Control Board

September , 2020

1140318- 28/09/2020	GJ36V7272- 28/09/2020		MEE SALT 28.860 MTS (35.3)
1140260- 28/09/2020	GJ36V8181- 28/09/2020		Chemical Sludge From Waste Water Treatment 25.550 MTS (35.3)
1140234- 28/09/2020	GJ16AU2646- 28/09/2020		DECONTAMINATED WASTE 1.300 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1140192- 28/09/2020	GJ36T3500- 28/09/2020		MEE SALT 41.160 MTS (35.3)
1140083- 28/09/2020	GJ18AU9066- 28/09/2020		Incinerable Liquid Waste 22.180 MTS (37.2)
1139997- 28/09/2020	DN09U9760- 28/09/2020		DISTILLATION RESIDUE 9.120 MTS (20.3)
1139961- 28/09/2020	GJ01CU8195- 28/09/2020		Aluminium Chloride 25% 23.190 MTS (B36)
1139938- 28/09/2020	GJ16Z7526- 28/09/2020		DECONTAMINATED WASTE 4.270 MTS (33.13~liners)
1139934- 28/09/2020	GJ16X6389- 28/09/2020		Potasium Chloride Solution 15.950 MTS (B36)
1139844- 28/09/2020	GJ06XX7823- 28/09/2020		Aluminium Chloride 25% 23.480 MTS (B36)
1139659- 27/09/2020	GJ36T8334- 27/09/2020		MEE SALT 32.740 MTS (35.3)
1139650- 27/09/2020	GJ36V0043- 27/09/2020		MEE SALT 35.810 MTS (35.3)
1139580- 27/09/2020	GJ16AU2956- 27/09/2020		Spent sulphuric acid 22.510 MTS (B15)
1139513- 27/09/2020	GJ06Z7419- 27/09/2020		Aluminium Chloride 25% 18.130 MTS (B36)
1139516- 27/09/2020	GJ06ZZ7237- 27/09/2020		Aluminium Chloride 25% 21.300 MTS (B36)
1139517- 27/09/2020	GJ06Z5367- 27/09/2020		Aluminium Chloride 25% 17.330 MTS (B36)
1139520- 27/09/2020	GJ36V4383- 27/09/2020		MEE SALT 33.400 MTS (35.3)
1139456- 27/09/2020	DN09U9281- 27/09/2020		DISTILLATION RESIDUE 9.170 MTS (20.3)
1139402- 27/09/2020	GJ06Z9635- 27/09/2020		Aluminium Chloride 25% 24.050 MTS (B36)
1139325- 26/09/2020	GJ36T6336- 26/09/2020		MEE SALT 30.090 MTS (35.3)
1139279- 26/09/2020	GJ16X6389- 26/09/2020		Potasium Chloride Solution 15.550 MTS (B36)

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Gujarat Pollution Control Board

September , 2020

1139223- 26/09/2020	GJ12BX6264- 26/09/2020		MEE SALT 30.810 MTS (35.3)
1139207- 26/09/2020	GJ15XX1807- 26/09/2020		MEE SALT 25.970 MTS (35.3)
1139138- 26/09/2020	GJ18AU9066- 26/09/2020		Incinerable Liquid Waste 23.080 MTS (37.2)
1139067- 26/09/2020	GJ16Z7526- 26/09/2020		DECONTAMINATED WASTE 1.340 MTS (33.13~liners)
1139040- 26/09/2020	DN09U9154- 26/09/2020		DISTILLATION RESIDUE 8.930 MTS (20.3)
1139022- 26/09/2020	GJ10TX9070- 26/09/2020		MEE SALT 49.540 MTS (35.3)
1138955- 26/09/2020	GJ06Z7419- 26/09/2020		Aluminium Chloride 25% 18.180 MTS (B36)
1138953- 26/09/2020	GJ06Z6660- 26/09/2020		Aluminium Chloride 25% 23.330 MTS (B36)
1138882- 26/09/2020	GJ01HT6279- 26/09/2020		Aluminium Chloride 25% 30.420 MTS (B36)
1138628- 26/09/2020	GJ12X2532- 26/09/2020		Amonium Chloride 75-80% 16.380 MTS (A10)
1138806- 26/09/2020	GJ06XX7332- 26/09/2020		Aluminium Chloride 25% 22.910 MTS (B36)
1138788- 26/09/2020	GJ01CU8195- 26/09/2020		Aluminium Chloride 25% 22.930 MTS (B36)
1138700- 25/09/2020	GJ10TV9774- 25/09/2020		MEE SALT 32.250 MTS (35.3)
1138699- 25/09/2020	GJ10TT7545- 25/09/2020		MEE SALT 28.100 MTS (35.3)
1138603- 25/09/2020	GJ23Y7773- 25/09/2020		MEE SALT 25.360 MTS (35.3)
1138528- 25/09/2020	GJ16AV0041- 25/09/2020		HDPE CARBO AND DRUM (Decontaminated waste) 0.620 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1138400- 25/09/2020	GJ06TT5526- 25/09/2020		Aluminium Chloride 25% 23.520 MTS (B36)
1138318- 25/09/2020	GJ16Z7526- 25/09/2020		DECONTAMINATED WASTE 2.780 MTS (33.13~liners)
1138279- 25/09/2020	GJ06Z7419- 25/09/2020		Aluminium Chloride 25% 18.010 MTS (B36)
1138113- 24/09/2020	GJ11Y7714- 24/09/2020		Sodium Sulphite 19.850 MTS (17.1)
1138085- 24/09/2020	GJ16AU8614- 24/09/2020		Spent sulphuric acid 24.880 MTS (B15)

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Gujarat Pollution Control Board

September , 2020

1138047-24/09/2020	GJ06XX5225-24/09/2020		INCINERABLE LIQUID WASTE 17.100 MTS (20.3)
1138002-24/09/2020	GJ01HT6279-24/09/2020		Aluminium Chloride 25% 30.760 MTS (B36)
1137872-24/09/2020	GJ16X6122-24/09/2020		Potasium Chloride Solution 16.140 MTS (B36)
1137834-24/09/2020	GJ15UU1044-24/09/2020		Aluminium Chloride 25% 15.740 MTS (B36)
1137849-24/09/2020	GJ16Z7526-24/09/2020		DECONTAMINATED WASTE 1.840 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1137838-24/09/2020	GJ06XX7823-24/09/2020		Aluminium Chloride 25% 23.050 MTS (B36)
1137843-24/09/2020	DN09U9760-24/09/2020		DISTILLATION RESIDUE 9.130 MTS (20.3)
1137753-24/09/2020	GJ12AW0046-24/09/2020		MEE SALT 25.720 MTS (35.3)
1137549-23/09/2020	GJ06XX7332-23/09/2020		Aluminum Chloride 25% 22.930 MTS (B36)
1137495-23/09/2020	GJ16AU8903-23/09/2020		DECONTAMINATED WASTE 1.840 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1137465-23/09/2020	GJ16X6389-23/09/2020		Potasium Chloride Solution 15.520 MTS (B36)
1137484-23/09/2020	DN09U9281-23/09/2020		Distillation Residue 9.120 MTS (20.3)
1137398-23/09/2020	GJ16Z7526-23/09/2020		DECONTAMINATED WASTE 1.690 MTS (33.13~liners)
1137165-23/09/2020	GJ01CY6399-23/09/2020		Sodium Sulphite 25.800 MTS (17.1)
1137169-23/09/2020	GJ06Z7419-23/09/2020		Aluminium Chloride 25% 17.720 MTS (B36)
1137032-22/09/2020	GJ06XX5225-22/09/2020		Incinerable Liquid Waste 21.360 MTS (20.3)
1137025-22/09/2020	GJ12AW6922-22/09/2020		MEE SALT 22.530 MTS (35.3)
1137020-22/09/2020	GJ16AU9808-22/09/2020		Spent sulphuric acid 30.070 MTS (B15)
1137006-22/09/2020	GJ06AU1773-22/09/2020		Aluminium chloride 25% 21.950 MTS (B36)
1136910-22/09/2020	DN09U9154-22/09/2020		DISTILLATION RESIDUE 8.840 MTS (20.3)
1136759-22/09/2020	GJ01CU8195-22/09/2020		Aluminium Chloride 25% 23.160 MTS (B36)

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Gujarat Pollution Control Board

September , 2020

1136782-22/09/2020	GJ02XX6341-22/09/2020		MEE SALT 27.240 MTS (35.3)
1136752-22/09/2020	GJ01CY4794-22/09/2020		Aluminium Chloride 25% 26.840 MTS (B36)
1136739-22/09/2020	GJ16X6389-22/09/2020		Potasium Chloride Solution 15.640 MTS (B36)
1136736-22/09/2020	GJ06XX7470-22/09/2020		Aluminium Chloride 25% 31.020 MTS (B36)
1136574-22/09/2020	GJ01CV2590-22/09/2020		Cupric Chloride Solution 20.870 MTS (A66)
1136408-21/09/2020	GJ06Z7419-21/09/2020		Aluminum Chloride 25% 17.940 MTS (B36)
1136241-21/09/2020	GJ21W3696-21/09/2020		DISTILLATION RESIDUE 18.250 MTS (20.3)
1136216-21/09/2020	GJ16AV0041-21/09/2020		DECONTAMINATED WASTE 1.010 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1136167-21/09/2020	GJ16X6389-21/09/2020		Potasium Chloride Solution 15.360 MTS (B36)
1136118-21/09/2020	GJ06TT5526-21/09/2020		Aluminium Chloride 25% 22.760 MTS (B36)
1136036-21/09/2020	GJ16Z3379-21/09/2020		DECONTAMINATED WASTE 1.920 MTS (33.13~liners)
1135844-21/09/2020	GJ06VV6336-21/09/2020		Aluminium chloride 25% 22.860 MTS (B36)
1136004-21/09/2020	GJ01AT6226-21/09/2020		Aluminium Chloride 25% 21.560 MTS (B36)
1135799-20/09/2020	GJ06Z6660-20/09/2020		Aluminium Chloride 25% 23.380 MTS (B36)
1135696-20/09/2020	GJ06XX7859-20/09/2020		Incinerable Liquid Waste 20.950 MTS (20.3)
1135682-20/09/2020	GJ15AV9297-20/09/2020		Spent Sulphuric Acid 27.630 MTS (B15)
1135672-20/09/2020	GJ06Z7419-20/09/2020		Aluminium Chloride 25% 18.110 MTS (B36)
1135436-19/09/2020	DN09U9281-19/09/2020		DISTILLATION RESIDUE 9.000 MTS (20.3)
1135391-19/09/2020	GJ16AV0041-19/09/2020		decontaminated waste 2.260 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1135368-19/09/2020	GJ01CU8195-19/09/2020		ALUMINIUM CHLORIDE 25% 22.020 MTS (B36)
1135343-19/09/2020	GJ16Z3379-19/09/2020		DICONTAMINATED WASTE 3.110 MTS (33.13~liners)

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September , 2020

1135181-19/09/2020	GJ16X6389-19/09/2020		Potasium Chloride Solution 15.800 MTS (B36)
1135173-19/09/2020	GJ06Y5367-19/09/2020		Aluminium Chloride 25% 23.200 MTS (B36)
1135035-18/09/2020	GJ16X6122-18/09/2020		Potasium Chloride Solution 16.130 MTS (B36)
1134934-18/09/2020	GJ06AV9277-18/09/2020		INCINERABLE LIQUID WASTE 25.250 MTS (20.3)
1134911-18/09/2020	GJ16AU0725-18/09/2020		DICANTAMINATED WASTE 1.070 MTS (33.11~Empty barrels/containers contaminated with hazardous chemicals /wastes)
1134907-18/09/2020	GJ16Z3379-18/09/2020		DICONTAMINATED WASTE 2.840 MTS (33.13~liners)
1134853-18/09/2020	DN09U9154-18/09/2020		Distillation Residue 8.890 MTS (20.3)
1134809-18/09/2020	GJ12BW0026-18/09/2020		Distillation Residue 11.220 MTS (20.3)
1134666-18/09/2020	GJ01HT6279-18/09/2020		Aluminium Chloride 25% 31.300 MTS (B36)
1134497-17/09/2020	GJ06Z7419-17/09/2020		Aluminium Chloride 25% 18.000 MTS (B36)
1134488-17/09/2020	GJ11Y7714-17/09/2020		Sodium Sulphite 24.800 MTS (17.1)
1134458-17/09/2020	MH04GF8890-17/09/2020		Kcl Salt 10.610 MTS (B36)
1134326-17/09/2020	GJ16AU6084-17/09/2020		Aluminium Chloride 25% 25.550 MTS (B36)
1134167-17/09/2020	GJ16AU6602-17/09/2020		Spent Sulphuric Acid 21.710 MTS (B15)
1134130-17/09/2020	GJ06XX7479-17/09/2020		Aluminium Chloride 25% 30.940 MTS (B36)
1134016-16/09/2020	GJ06BT5025-16/09/2020		Aluminium Chloride 25% 30.150 MTS (B36)
1133990-16/09/2020	GJ18U6595-16/09/2020		Aluminium Chloride 25% 25.690 MTS (B36)
1133935-16/09/2020	GJ16X6389-16/09/2020		Potasium Chloride Solution 13.870 MTS (B36)
1133873-16/09/2020	GJ11Y7714-16/09/2020		Sodium Sulphite 24.390 MTS (17.1)
1133738-16/09/2020	DN09U9760-16/09/2020		DISTILLATION RESIDUE 8.690 MTS (20.3)
1133523-16/09/2020	GJ18AU7059-16/09/2020		Incinerable Liquid Waste 24.820 MTS (20.3)

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Monthly Report from Industry

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Gujarat Pollution Control Board

September , 2020

1133257- 15/09/2020	GJ16AU8030- 15/09/2020		Spent Sulphuric Acid 27.500 MTS (B15)
1133170- 15/09/2020	DN09U9281- 15/09/2020		Distillation Residue 8.700 MTS (20.3)
1133285- 15/09/2020	GJ06XX7470- 15/09/2020		Aluminium Chloride 25% 30.320 MTS (B36)
1132981- 15/09/2020	GJ06Z7419- 15/09/2020		Aluminium Chloride 25% 17.900 MTS (B36)
1132792- 14/09/2020	DN09U9154- 14/09/2020		DISTILLATION RESIDUE 8.770 MTS (20.3)
1132615- 14/09/2020	RJ27GA3345- 14/09/2020		DISTILLATION RESIDUE 19.010 MTS (20.3)
1132609- 14/09/2020	GJ06VV0188- 14/09/2020		Potasium Chloride Solution 15.400 MTS (B36)
1132404- 14/09/2020	GJ06TT5526- 14/09/2020		Aluminum Chloride 25% 22.780 MTS (B36)
1132360- 14/09/2020	GJ01CU8195- 14/09/2020		Aluminium Chloride 25% 22.650 MTS (B36)
1132263- 14/09/2020	GJ16Z9670- 14/09/2020		INCINERABLE LIQUID WASTE 23.120 MTS (20.3)
1132150- 13/09/2020	GJ16X6122- 13/09/2020		Potasium chloride solution 16.140 MTS (B36)
1131988- 13/09/2020	GJ06VV4499- 13/09/2020		Aluminium Chloride 25% 22.630 MTS (B36)
1131942- 13/09/2020	GJ06Y7129- 13/09/2020		Aluminium Chloride 25% 18.210 MTS (B36)
1131859- 12/09/2020	GJ16X7670- 12/09/2020		Ammonium chloride 75-80 % 11.840 MTS (A10)
1131863- 12/09/2020	GJ06Z7419- 12/09/2020		Aluminium chloride25% 17.920 MTS (B36)
1131862- 12/09/2020	GJ06XX7479- 12/09/2020		Aluminium chloride 25% 30.520 MTS (B36)
1131740- 12/09/2020	GJ12Z1620- 12/09/2020		DISTILLATION RESIDUE 12.180 MTS (20.3)
1131501- 12/09/2020	GJ06VV0188- 12/09/2020		Potasium Chloride Solution 15.640 MTS (B36)
1131613- 12/09/2020	GJ16AU9065- 12/09/2020		Spent Sulphuric Acid 26.110 MTS (B15)
1131513- 12/09/2020	GJ06AV9219- 12/09/2020		INCINERABLE LIQUID WASTE 28.260 MTS (20.3)
1131386- 12/09/2020	GJ05UU5122- 12/09/2020		MEE SALT 18.310 MTS (35.3)

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1131366- 12/09/2020	GJ14X7922- 12/09/2020		Sodium Sulphite 24.690 MTS (17.1)
1131378- 12/09/2020	GJ01AZ2878- 12/09/2020		Sodium Sulphite 22.220 MTS (17.1)
1131260- 11/09/2020	DN09V9450- 11/09/2020		Distillation Residue 8.490 MTS (20.3)
1131118- 11/09/2020	GJ09Y8939- 11/09/2020		Amonium Chloride 75-80% 8.330 MTS (A10)
1131234- 11/09/2020	GJ19X7523- 11/09/2020		Distillation Residue 18.270 MTS (20.3)
1131203- 11/09/2020	GJ06Y5367- 11/09/2020		Aluminium Chloride 25% 22.900 MTS (B36)
1131082- 11/09/2020	GJ06VV0188- 11/09/2020		Potasium Chloride Solution 15.540 MTS (B36)
1131090- 11/09/2020	GJ01HT6279- 11/09/2020		Aluminium Chloride 25% 31.250 MTS (B36)
1130907- 11/09/2020	GJ05AU5642- 11/09/2020		MEE SALT 19.830 MTS (35.3)
1130860- 11/09/2020	GJ06Z7419- 11/09/2020		Aluminium Chloride 25% 18.350 MTS (B36)
1130765- 11/09/2020	GJ15XX6695- 11/09/2020		Spent Sulphuric Acid 23.340 MTS (B15)
1130702- 11/09/2020	GJ05UU5033- 11/09/2020		MEE SALT 20.140 MTS (35.3)
1130582- 10/09/2020	GJ18AU9066- 10/09/2020		Incinerable Liquid Waste 23.430 MTS (20.3)
1130461- 10/09/2020	GJ15AV0336- 10/09/2020		Aluminium Chloride 25% 29.750 MTS (B36)
1130296- 10/09/2020	GJ06VV0188- 10/09/2020		Potasium Chloride Solution 15.520 MTS (B36)
1130120- 10/09/2020	GJ07UU1019- 10/09/2020		MEE SALT 23.960 MTS (35.3)
1130116- 10/09/2020	GJ06Y7129- 10/09/2020		Aluminium Chloride 25% 18.090 MTS (B36)
1129867- 09/09/2020	GJ01DV8488- 09/09/2020		Aluminum Chloride 25% 23.050 MTS (B36)
1129704- 09/09/2020	GJ06VV0188- 09/09/2020		Potasium Chloride Solution 15.480 MTS (B36)
1129587- 09/09/2020	GJ15AT5527- 09/09/2020		Aluminium Chloride 25% 23.160 MTS (B36)
1129511- 09/09/2020	GJ06XX7859- 09/09/2020		INCINERABLE LIQUIDE WASTE 21.980 MTS (20.3)

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1129400-08/09/2020	GJ12AW0046-08/09/2020		MEE SALT 24.910 MTS (35.3)
1129300-08/09/2020	RJ27GA3345-08/09/2020		DISTILLATION RESIDUE 17.970 MTS (20.3)
1129262-08/09/2020	GJ01HT6279-08/09/2020		Aluminium Chloride 25% 30.790 MTS (B36)
1129185-08/09/2020	GJ06Z7419-08/09/2020		Aluminium Chloride 25% 18.170 MTS (B36)
1129184-08/09/2020	GJ12BV0512-08/09/2020		MEE SALT 24.610 MTS (35.3)
1129181-08/09/2020	GJ06VV0188-08/09/2020		Potasium Chloride Solution 15.570 MTS (B36)
1128864-08/09/2020	GJ05UU5122-08/09/2020		MEE SALT 19.300 MTS (35.3)
1128694-07/09/2020	GJ16AU2042-07/09/2020		Spent sulphuric acid 20.640 MTS (B15)
1128558-07/09/2020	GJ01DV8488-07/09/2020		Aluminium Chloride 25% 22.400 MTS (B36)
1128524-07/09/2020	GJ01CV2590-07/09/2020		Cupric Chloride Solution 20.410 MTS (A66)
1128500-07/09/2020	DN09V9662-07/09/2020		DISTILLATION RESIDUE 9.080 MTS (20.3)
1128460-07/09/2020	DN09U9154-07/09/2020		DISTILLATION RESIDUE 9.080 MTS (20.3)
1128453-07/09/2020	GJ06VV8617-07/09/2020		Aluminium Chloride 25% 23.060 MTS (B36)
1128294-07/09/2020	GJ06ZZ3339-07/09/2020		INCINERABLE LIQUID WASTE 22.530 MTS (20.3)
1128200-07/09/2020	GJ18U6595-07/09/2020		Aluminium Chloride 25% 24.870 MTS (B36)
1128089-06/09/2020	GJ05UU5033-06/09/2020		MEE SALT 18.940 MTS (35.3)
1128080-06/09/2020	GJ11Y7714-06/09/2020		SODIUM SULPHET 22.590 MTS (17.1)
1128078-06/09/2020	GJ06Z5859-06/09/2020		MEE SALT 17.630 MTS (35.3)
1128007-06/09/2020	GJ06Z7419-06/09/2020		Aluminium Chloride 25% 17.650 MTS (B36)
1127962-06/09/2020	GJ06XX7470-06/09/2020		Aluminium Chloride 25% 30.080 MTS (B36)
1127918-06/09/2020	GJ12BT3214-06/09/2020		MEE SALT 28.540 MTS (35.3)

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1127912-06/09/2020	GJ07UU1019-06/09/2020		MEE SALT 21.080 MTS (35.3)
1127845-06/09/2020	GJ06VV4499-06/09/2020		Aluminium Chloride 25% 22.620 MTS (B36)
1127721-05/09/2020	GJ07UU1019-05/09/2020		MEE SALT 19.840 MTS (35.3)
1127705-05/09/2020	GJ06AX5071-05/09/2020		Potasium Chloride Solution 18.300 MTS (B36)
1127707-05/09/2020	GJ11Y7714-05/09/2020		SODIUM SULPHEAT 22.420 MTS (17.1)
1127579-05/09/2020	GJ06Z7419-05/09/2020		Aluminium Chloride 25% 18.010 MTS (B36)
1127469-05/09/2020	GJ12AW0046-05/09/2020		MEE SALT 23.680 MTS (35.3)
1127409-05/09/2020	GJ06AX5071-05/09/2020		KCL Solution 18.300 MTS (B36)
1127328-05/09/2020	GJ06Z9635-05/09/2020		Aluminium Chloride 25% 23.010 MTS (B36)
1127319-05/09/2020	GJ16AU9808-05/09/2020		Spent Sulphuric Acid 27.770 MTS (B15)
1127249-05/09/2020	GJ06XX5225-05/09/2020		Incinerable Liquid Waste 22.860 MTS (20.3)
1127096-04/09/2020	GJ12BV0512-04/09/2020		MEE SALT 19.380 MTS (35.3)
1127084-04/09/2020	GJ06Z5367-04/09/2020		Aluminium Chloride 25% 17.420 MTS (B36)
1126953-04/09/2020	GJ01HT6279-04/09/2020		Aluminum Chloride 25% 31.100 MTS (B36)
1126896-04/09/2020	RJ27GA3345-04/09/2020		DISTILLATION RESIDUE 17.980 MTS (20.3)
1126647-04/09/2020	GJ11Y7714-04/09/2020		SODIUM SULPHITE 24.220 MTS (17.1)
1126764-04/09/2020	GJ05UU5122-04/09/2020		MEE SALT 19.470 MTS (35.3)
1126609-03/09/2020	GJ06BT5025-03/09/2020		INCINERABLE LIQUID WASTE 25.600 MTS (20.3)
1126564-03/09/2020	GJ16X6122-03/09/2020		Potasium Chloride Solution 16.160 MTS (B36)
1126497-03/09/2020	GJ01DV8488-03/09/2020		Aluminium Chloride 25% 22.620 MTS (B36)
1126469-03/09/2020	GJ16AU8030-03/09/2020		Spent Sulphuric Acid 26.500 MTS (B15)

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September , 2020

1126426- 03/09/2020	DN09U9281- 03/09/2020		DISTILLATION RESIDUE 8.890 MTS (20.3)
1126285- 03/09/2020	GJ05UU5033- 03/09/2020		MEE SALT 17.570 MTS (35.3)
1126277- 03/09/2020	GJ06Z7419- 03/09/2020		Aluminium Chloride 25% 18.230 MTS (B36)
1126234- 03/09/2020	GJ06Z5859- 03/09/2020		MEE SALT 18.860 MTS (35.3)
1126231- 03/09/2020	GJ06Z5859- 03/09/2020		MEE SALT 18.860 MTS (35.3)
1126174- 03/09/2020	GJ06XX7332- 03/09/2020		Aluminium Chloride 25% 23.230 MTS (B36)
1126106- 02/09/2020	GJ12AW0046- 02/09/2020		MEE SALT 24.100 MTS (35.3)
1126101- 02/09/2020	GJ12BT3214- 02/09/2020		Chemical Sludge From Waste Water Treatment 23.210 MTS (35.3)
1126040- 02/09/2020	GJ15AT8399- 02/09/2020		LIQUID INCINERABLE WASTE 27.300 MTS (20.3)
1126010- 02/09/2020	GJ16X6122- 02/09/2020		Potasium Chloride Solution 16.080 MTS (B36)
1125947- 02/09/2020	DN09U9154- 02/09/2020		DISTILLATION RESIDUE 9.060 MTS (20.3)
1125910- 02/09/2020	GJ06Z5367- 02/09/2020		Aluminium Chloride 25% 18.380 MTS (B36)
1125723- 02/09/2020	GJ15AT8399- 02/09/2020		LIQUID INCINERABLE WASTE 27.300 MTS (20.3)
1125699- 02/09/2020	GJ16AU4892- 02/09/2020		Spent Sulphuric Acid 30.960 MTS (B15)
1125681- 02/09/2020	GJ06Z6660- 02/09/2020		Aluminium Chloride 25% 23.700 MTS (B36)
1125511- 01/09/2020	GJ21W3696- 01/09/2020		DISTILLATION RESIDUE 18.560 MTS (20.3)
1125493- 01/09/2020	GJ12BV0512- 01/09/2020		MEE SALT 25.400 MTS (35.3)
1125395- 01/09/2020	GJ06XX7479- 01/09/2020		ALUMINIUM CHLORIDE 25% 30.450 MTS (B36)
1125385- 01/09/2020	GJ06Z5859- 01/09/2020		MEE SALT 18.720 MTS (35.3)
1125347- 01/09/2020	GJ06Z7419- 01/09/2020		ALUMINIUM CHLORIDE 25% 17.930 MTS (B36)
1125229- 01/09/2020	GJ16X6122- 01/09/2020		POTASIUM CHLORIDE SOLUTION 15.940 MTS (B36)

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September , 2020

1125212- 01/09/2020	GJ05UU5033- 01/09/2020		MEE SALT 20.220 MTS (35.3)

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Gujarat Pollution Control Board

August , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=1042463,Kilo Litre=61779
Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 44228 / 1250 / 15775 / 526

9. Electricity consumed in PRODUCTION : 2971296 **ETP/CETP :** 114756 **APCM :** 26960

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,insecticide c)bifenthrin (t),kcl solution 20%,lambda cyhalothrin,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1333.480,Co-Incineration Waste to other Industry=55.080,Trucks despatched=227

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August , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	4539.000-M.T	
FUE	GAS	Natural Gas	34736.000-MT2	
GAS		HCL in process stack	3.300-NM3	
GAS		Nox in boiler 1	36.000-NM3	
GAS		Nox in boiler 2	42.000-NM3	
GAS		nox in process stack	12.000-NM3	
GAS		Nox in thermic fluid heater	34.000-NM3	
GAS		pm in boiler 1	87.000-NM3	
GAS		pm in boiler 2	92.000-NM3	
GAS		so2 in boiler 1	76.000-NM3	
GAS		so2 in boiler 2	83.000-NM3	
GAS		so2 in process stack	11.000-NM3	
PRD	86021	alluminium chloride solution 25%	1663.440-M.T	
PRD	86015	alphamethrin	70.550-M.T	
PRD	154567	bromo benzene	45.000-M.T	
PRD	86020	cupric chloride solution	38.960-M.T	
PRD	86014	cypermethrin	316.000-M.T	
PRD	153261	deltamethrin tech.	11.900-M.T	
PRD	444314	dicamba (t)	46.200-M.T	
PRD	86013	dv acid chloride	199.350-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	373.710-M.T	
PRD	312976	insecticide c)bifenthrin (t)	18.300-M.T	
PRD	86022	kcl solution 20%	382.460-M.T	
PRD	22343	lambda cyhalothrin	12.100-M.T	
PRD	22334	meta phenoxy benzaldehyde	298.000-M.T	
PRD	153263	metamitron tech.	53.600-M.T	
PRD	86016	permethrin	28.800-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	179.650-M.T	
PRD	86023	spent sulphuric acid 55%	303.580-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1125013-31/08/2020	GJ01DV8488-31/08/2020		ALUMINIUM CHLORIDE 25% 22.800 MTS (B36)
1124944-31/08/2020	GJ07UU1019-31/08/2020		MEE SALT 19.740 MTS (35.3)
1124603-30/08/2020	GJ12AW0046-30/08/2020		Chemical Sludge From Waste Water Treatment 20.690 MTS (35.3)

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1124597-30/08/2020	GJ12BT3214-30/08/2020		MEE SALT 25.910 MTS (35.3)
1124574-30/08/2020	GJ06Y5367-30/08/2020		Aluminum Chloride 25% 23.280 MTS (B36)
1124557-30/08/2020	GJ06VV0188-30/08/2020		Potassium Chloride Solution 14.830 MTS (B36)
1124561-30/08/2020	GJ16Z0338-30/08/2020		Incinerable Liquid Waste 19.800 MTS (20.3)
1124553-30/08/2020	GJ16AU4682-30/08/2020		Spent Sulphuric Acid 27.410 MTS (B15)
1124525-30/08/2020	GJ19X1178-30/08/2020		DISTILLATION RESIDUE 18.980 MTS (20.3)
1124513-30/08/2020	GJ06Y9044-30/08/2020		Aluminium Chloride 25% 16.580 MTS (B36)
1124505-30/08/2020	GJ05UU5122-30/08/2020		MEE SALT 17.890 MTS (35.3)
1124382-30/08/2020	GJ15AT5527-30/08/2020		Aluminum Chloride 25% 23.430 MTS (B36)
1124369-29/08/2020	GJ05UU5033-29/08/2020		MEE SALT 19.460 MTS (35.3)
1124342-29/08/2020	GJ06XX7823-29/08/2020		Aluminium Chloride 25% 23.290 MTS (B36)
1124329-29/08/2020	GJ01DV8488-29/08/2020		Aluminium Chloride 25% 22.810 MTS (B36)
1124289-29/08/2020	GJ06Z7419-29/08/2020		Aluminium Chloride 25% 18.040 MTS (B36)
1124290-29/08/2020	GJ06VV0188-29/08/2020		Potasium Chloride Solution 15.330 MTS (B36)
1124057-29/08/2020	GJ12BT3214-29/08/2020		MEE SALT 29.020 MTS (35.3)
1123856-28/08/2020	GJ16AV1619-28/08/2020		Spent Sulphuric Acid 30.980 MTS (B15)
1123843-28/08/2020	GJ07UU1019-28/08/2020		MEE SALT 17.880 MTS (35.3)
1123746-28/08/2020	DN09U9760-28/08/2020		DISTILLATION RESIDUE 9.200 MTS (20.3)
1123736-28/08/2020	GJ15AT5527-28/08/2020		Potasium Chloride Solution 21.240 MTS (B36)
1123731-28/08/2020	GJ16AU6168-28/08/2020		INCINERABLE LIQUID WASTE 29.490 MTS (20.3)
1123627-28/08/2020	GJ06Z7419-28/08/2020		ALUMINIUM CHLORIDE 25% 17.940 MTS (B36)

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1123596-28/08/2020	GJ06XX7479-28/08/2020		Aluminum Chloride 25% 31.070 MTS (B36)
1123446-28/08/2020	RJ27GA3345-28/08/2020		DISTILLATION RESIDUE 18.620 MTS (20.3)
1123424-28/08/2020	GJ05UU5033-28/08/2020		MEE SALT 18.770 MTS (35.3)
1123185-27/08/2020	GJ06VV4499-27/08/2020		Aluminum Chloride 25% 22.780 MTS (B36)
1123131-27/08/2020	GJ06VV0188-27/08/2020		POTASIUM CHLORIDE SOLUTION 15.330 MTS (B36)
1122979-27/08/2020	GJ06Z7419-27/08/2020		ALUMINIUM CHLORIDE 25% 18.030 MTS (B36)
1122899-27/08/2020	GJ12BT3214-27/08/2020		MEE SALT 26.030 MTS (35.3)
1122825-26/08/2020	GJ06Z5859-26/08/2020		MEE SALT 20.640 MTS (35.3)
1122824-26/08/2020	GJ16AU5166-26/08/2020		Incinerable Liquid Waste 25.830 MTS (20.3)
1122816-26/08/2020	DN09V9352-26/08/2020		DISTILLATION RESIDUE 8.210 MTS (20.3)
1122810-26/08/2020	GJ06Y5367-26/08/2020		Aluminum Chloride 25% 23.360 MTS (B36)
1122775-26/08/2020	GJ18U6595-26/08/2020		ALUMINIUM CHLORIDE 25% 25.390 MTS (B36)
1122765-26/08/2020	GJ01BV1971-26/08/2020		SPENT SULPHURIC ACID 20.750 MTS (B15)
1122747-26/08/2020	GJ11Y7714-26/08/2020		SODIUM SULPHAET 24.260 MTS (17.1)
1122363-26/08/2020	GJ05UU5033-26/08/2020		MEE SALT 18.630 MTS (35.3)
1122265-25/08/2020	DN09U9154-25/08/2020		DISTILLATION RESIDUE 8.900 MTS (20.3)
1122263-25/08/2020	GJ16X6122-25/08/2020		Potassium Chloride Solution 15.840 MTS (B36)
1122198-25/08/2020	GJ16AU9808-25/08/2020		SPENT SULPHURIC ACID 28.350 MTS (B15)
1122168-25/08/2020	GJ06VV6336-25/08/2020		ALIMMINIUM CHLORIDE AQUEOUS 25 % 23.160 MTS (B36)
1122069-25/08/2020	GJ07UU1019-25/08/2020		CHEMICAL SLUDGE FROM WASTE WATER TREATMENT 17.520 MTS (35.3)
1122046-25/08/2020	GJ16Z0338-25/08/2020		INCINERABLE LIQUID WASTE 19.940 MTS (20.3)

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1121934- 25/08/2020	GJ06Z7419- 25/08/2020		Aluminium Chloride 25% 17.880 MTS (B36)
1121880- 25/08/2020	GJ05AT3004- 25/08/2020		MEE SALT 19.580 MTS (35.3)
1121870- 25/08/2020	GJ06Z9635- 25/08/2020		Aluminium chloride 25% 23.230 MTS (B36)
1121850- 25/08/2020	GJ06XX7470- 25/08/2020		ALUMINIUM CHLORIDE 25% 30.810 MTS (B36)
1121752- 24/08/2020	GJ05UU5033- 24/08/2020		MEE SALT 22.980 MTS (35.3)
1121675- 24/08/2020	RJ27GA3345- 24/08/2020		DISTILLATION RESIDUE 17.240 MTS (20.3)
1121470- 24/08/2020	GJ16AU4043- 24/08/2020		INCINERABLE LIQUID WASTE 26.360 MTS (20.3)
1121365- 24/08/2020	GJ05AT3004- 24/08/2020		MEE SALT 17.330 MTS (35.3)
1121353- 24/08/2020	GJ05AU5642- 24/08/2020		MEE SALT 18.580 MTS (35.3)
1121228- 23/08/2020	GJ06Z5367- 23/08/2020		Aluminum Chloride 25% 18.910 MTS (B36)
1121218- 23/08/2020	GJ06XX7332- 23/08/2020		Aluminum Chloride 25% 23.440 MTS (B36)
1121190- 23/08/2020	GJ06Z7419- 23/08/2020		Aluminum Chloride 25% 17.970 MTS (B36)
1121073- 23/08/2020	GJ06VV0188- 23/08/2020		Potasium Chloride Solution 15.370 MTS (B36)
1121011- 23/08/2020	GJ05AU5642- 23/08/2020		MEE SALT 20.240 MTS (35.3)
1120981- 22/08/2020	GJ12BT3214- 22/08/2020		MEE SALT 27.370 MTS (35.3)
1120977- 22/08/2020	GJ05AT3004- 22/08/2020		MEE SALT 19.640 MTS (35.3)
1120957- 22/08/2020	GJ06Z9635- 22/08/2020		Aluminum Chloride 25% 23.210 MTS (B36)
1120912- 22/08/2020	GJ16AU9065- 22/08/2020		Spent Sulphuric Acid 26.120 MTS (B15)
1120845- 22/08/2020	GJ12AW0046- 22/08/2020		CHEMICAL SLUDGE FROM WASTE WATER TREATEMENT 25.520 MTS (35.3)
1120816- 22/08/2020	GJ15AT5527- 22/08/2020		Cupric Chloride solution 19.110 MTS (A66)
1120804- 22/08/2020	GJ06Z7419- 22/08/2020		ALIMINIUM CHLORIDE AQUEOS 18.130 MTS (B36)

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1120801- 22/08/2020	GJ06VV0188- 22/08/2020		POTASIUM CHLORIDE SOLUTION 15.340 MTS (B36)
1120779- 22/08/2020	GJ19X7523- 22/08/2020		Destillation Residue 17.840 MTS (20.3)
1120691- 22/08/2020	GJ06BT5025- 22/08/2020		LIQUID INCINERABLE WASTE 25.040 MTS (20.3)
1120528- 22/08/2020	GJ12AU6964- 21/08/2020		Sodium Sulphite 25.910 MTS (17.1)
1120526- 22/08/2020	GJ01AT6226- 21/08/2020		Aluminum Chloride 25% 21.680 MTS (B36)
1120509- 21/08/2020	GJ05AU5642- 21/08/2020		MEE SALT 20.760 MTS (35.3)
1120510- 21/08/2020	GJ05UU5033- 21/08/2020		ETP SLUDGE FROM CHEMICAL TREATMENT 15.360 MTS (35.3)
1120393- 21/08/2020	GJ15Z1755- 21/08/2020		Aluminum Chloride 25% 18.260 MTS (B36)
1120277- 21/08/2020	GJ06VV0188- 21/08/2020		Potasium Chloride Solution 15.380 MTS (B36)
1120060- 21/08/2020	GJ05AT3004- 21/08/2020		MEE SALT 18.840 MTS (35.3)
1120056- 21/08/2020	GJ05UU5122- 21/08/2020		MEE SALT 19.230 MTS (35.3)
1120041- 21/08/2020	GJ06XX7859- 21/08/2020		INCINERABLE LIQUID WASTE 24.280 MTS (20.3)
1120014- 20/08/2020	GJ01BV1971- 20/08/2020		Spent Sulphuric Acid 21.600 MTS (B15)
1120013- 20/08/2020	GJ06Z7419- 20/08/2020		Aluminum Chloride 25% 18.160 MTS (B36)
1119976- 20/08/2020	DN09U9281- 20/08/2020		DISTILLATION RESIDUE 8.770 MTS (20.3)
1119910- 20/08/2020	GJ01CY4794- 20/08/2020		Aluminum Chloride 25% 26.650 MTS (B36)
1119769- 20/08/2020	GJ06VV0188- 20/08/2020		Potassium Chloride Solution 15.510 MTS (B36)
1119633- 20/08/2020	GJ01HT6279- 20/08/2020		Aluminium Chloride 25% 30.620 MTS (B36)
1119577- 20/08/2020	DN09V9662- 20/08/2020		DISTILLATION RESIDUE 8.390 MTS (20.3)
1119501- 19/08/2020	GJ12BT3214- 19/08/2020		MEE SALT 25.300 MTS (35.3)
1119495- 19/08/2020	GJ05AU5642- 19/08/2020		MEE SALT 20.640 MTS (35.3)

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1119458-19/08/2020	GJ16AU3886-19/08/2020		INCINERABLE LIQUID WASTE 27.410 MTS (20.3)
1119455-19/08/2020	GJ12BW0046-19/08/2020		Chemical Sludge From Waste Water Treatement 20.440 MTS (35.3)
1119453-19/08/2020	GJ06XX7479-19/08/2020		Aluminium Chloride 25% 30.490 MTS (B36)
1119328-19/08/2020	GJ11Y7714-19/08/2020		Sodium Sulphite 24.520 MTS (17.1)
1119169-19/08/2020	GJ05UU5033-19/08/2020		MEE SALT 19.900 MTS (35.3)
1119104-19/08/2020	GJ06Z7419-19/08/2020		Aluminium Chloride 25% 17.900 MTS (B36)
1119020-19/08/2020	GJ06TT8483-19/08/2020		Aluminum Chloride 25% 23.210 MTS (B36)
1118975-18/08/2020	GJ03BW0075-18/08/2020		Sodium Sulphite 33.080 MTS (17.1)
1118954-18/08/2020	DN09U9760-18/08/2020		DISTILLATION RESIDUE 9.130 MTS (20.3)
1118846-18/08/2020	DN09U9179-18/08/2020		DISTILLATION RESIDUE 18.280 MTS (20.3)
1118796-18/08/2020	GJ01CV2590-18/08/2020		Potasium Chloride Solution 22.280 MTS (B36)
1118733-18/08/2020	GJ05UU5033-18/08/2020		MEE SALT 20.180 MTS (35.3)
1118654-18/08/2020	GJ06AU7219-18/08/2020		INCINERABLE LIQUID WASTE 22.330 MTS (20.3)
1118631-18/08/2020	GJ12BW0140-18/08/2020		INCINERABLE LIQUID WASTE 29.640 MTS (20.3)
1118606-18/08/2020	GJ06Z5859-18/08/2020		MEE SALT 19.490 MTS (35.3)
1118598-18/08/2020	GJ15XX6695-18/08/2020		Spent Sulphuric Acid 23.260 MTS (B15)
1118585-18/08/2020	GJ06Z7419-18/08/2020		Aluminium Chloride 25% 17.910 MTS (B36)
1118430-17/08/2020	GJ01HT6279-17/08/2020		Aluminium Chloride 25% 30.620 MTS (B36)
1118255-17/08/2020	DN09V9352-17/08/2020		DISTILLATION RESIDUE 9.080 MTS (20.3)
1118194-17/08/2020	GJ06VV0188-17/08/2020		Potasium Chloride Solution 15.440 MTS (B36)
1118033-17/08/2020	GJ05AT3004-17/08/2020		MEE SALT 20.410 MTS (35.3)

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1118030-17/08/2020	GJ06BT5024-17/08/2020		Aluminium Chloride 25% 30.110 MTS (B36)
1118020-17/08/2020	GJ06Z7419-17/08/2020		Aluminium Chloride 25% 17.870 MTS (B36)
1117958-16/08/2020	GJ12AW0046-16/08/2020		MEE SALT 29.870 MTS (35.3)
1117922-16/08/2020	GJ06TT8483-16/08/2020		Aluminum Chloride 25% 23.450 MTS (B36)
1117826-16/08/2020	GJ06Z5139-16/08/2020		Aluminium Chloride 25% 17.860 MTS (B36)
1117790-16/08/2020	GJ06Y9898-16/08/2020		Potasium Chloride Solution 20.700 MTS (B36)
1117645-15/08/2020	GJ16Z2603-15/08/2020		Incinerable Liquid Waste 21.570 MTS (20.3)
1117642-15/08/2020	GJ05UU5033-15/08/2020		MEE SALT 20.430 MTS (35.3)
1117631-15/08/2020	GJ05UU5122-15/08/2020		MEE SALT 23.560 MTS (35.3)
1117626-15/08/2020	GJ16AU9808-15/08/2020		Spent Sulphuric Acid 31.530 MTS (B15)
1117616-15/08/2020	GJ01DV8488-15/08/2020		Aluminum Chloride 25% 23.120 MTS (B36)
1117561-15/08/2020	GJ01CY4794-15/08/2020		Aluminium Chloride 25% 26.630 MTS (B36)
1117424-14/08/2020	GJ16Z6232-14/08/2020		KCL SALT 15.520 MTS (B36)
1117422-14/08/2020	GJ05AT3004-14/08/2020		MEE SALT 19.650 MTS (35.3)
1117421-14/08/2020	GJ06Z5859-14/08/2020		MEE SALT 22.590 MTS (35.3)
1117417-14/08/2020	DN09U9154-14/08/2020		DISTILLATION RESIDUE 8.540 MTS (20.3)
1117340-14/08/2020	GJ06Z7419-14/08/2020		Aluminium Chloride 25% 18.100 MTS (B36)
1117302-14/08/2020	GJ16AU4043-14/08/2020		INCINERABLE LIQUID WASTE 28.630 MTS (20.3)
1117204-14/08/2020	GJ06Z9635-14/08/2020		Aluminium Chloride 25% 23.000 MTS (B36)
1117198-14/08/2020	GJ06VV0188-14/08/2020		Potasium Chloride Solution 15.570 MTS (B36)
1117153-14/08/2020	GJ16X6122-14/08/2020		Potasium Chloride Solution 15.930 MTS (B36)

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1116961- 13/08/2020	DN09U9760- 13/08/2020		DISTILLATION RESIDUE 8.840 MTS (20.3)
1116920- 13/08/2020	GJ12AW0046- 13/08/2020		Chemical Sludge From Waste Water Treatemnt 27.450 MTS (35.3)
1116850- 13/08/2020	RJ27GA3345- 13/08/2020		DISTILLATION RESIDUE 18.970 MTS (20.3)
1116266- 13/08/2020	GJ16AU0189- 13/08/2020		Sodium Sulphite 7.330 MTS (17.1)
1116273- 13/08/2020	GJ23Y7637- 13/08/2020		Sodium Sulphite 8.220 MTS (17.1)
1116766- 13/08/2020	GJ06Z7576- 13/08/2020		Aluminium Chloride 25% 23.120 MTS (B36)
1116676- 13/08/2020	GJ05UU5122- 13/08/2020		MEE SALT 22.370 MTS (35.3)
1116671- 13/08/2020	GJ07UU1079- 13/08/2020		MEE SALT 23.480 MTS (35.3)
1116551- 13/08/2020	GJ06XX5225- 13/08/2020		INCINERABLE LIQUID WASTE 22.570 MTS (20.3)
1116508- 12/08/2020	GJ06Z7419- 12/08/2020		Aluminum Chloride 25% 18.070 MTS (B36)
1116500- 12/08/2020	GJ15AT5527- 12/08/2020		Aluminum Chloride 25% 23.040 MTS (B36)
1116447- 12/08/2020	GJ01AY8654- 12/08/2020		Sodium Sulphite 25.430 MTS (17.1)
1116437- 12/08/2020	GJ06XX7470- 12/08/2020		Aluminium Chloride 25% 30.370 MTS (B36)
1116400- 12/08/2020	DN09U9154- 12/08/2020		DISTILLATION RESIDUE 8.220 MTS (20.3)
1116364- 12/08/2020	GJ06Z5859- 12/08/2020		MEE SALT 22.650 MTS (35.3)
1116330- 12/08/2020	GJ16AU6084- 12/08/2020		Aluminium Chloride 25% 27.100 MTS (B36)
1116306- 12/08/2020	GJ06VV0188- 12/08/2020		Potasium Chloride Solution 15.390 MTS (B36)
1116242- 12/08/2020	GJ16Z2603- 12/08/2020		INCINERABLE LIQUID WASTE 22.300 MTS (20.3)
1116237- 12/08/2020	GJ16AU6602- 12/08/2020		Spent Sulphuric Acid 23.210 MTS (B15)
1116196- 11/08/2020	GJ12BT3214- 11/08/2020		MEE SALT 27.290 MTS (35.3)
1116113- 11/08/2020	GJ05UU5122- 11/08/2020		MEE SALT 22.000 MTS (35.3)

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1116106- 11/08/2020	GJ06AX5023- 11/08/2020		Aluminium Chloride 25% 28.190 MTS (B36)
1115986- 11/08/2020	GJ06Z7419- 11/08/2020		Aluminium Chloride 25% 18.210 MTS (B36)
1115917- 11/08/2020	GJ06Z9635- 11/08/2020		Aluminium Chloride 25% 23.630 MTS (B36)
1115807- 11/08/2020	GJ16Z0338- 11/08/2020		INCINERABLE LIQUID WASTE 20.200 MTS (20.3)
1115584- 10/08/2020	GJ05AT3004- 10/08/2020		MEE SALT 18.350 MTS (35.3)
1115505- 10/08/2020	DN09U9760- 10/08/2020		DISTILLATION RESIDUE 8.510 MTS (20.3)
1115386- 10/08/2020	GJ06Z7576- 10/08/2020		Aluminium Chloride 25% 23.220 MTS (B36)
1115370- 10/08/2020	GJ05UU5122- 10/08/2020		MEE SALT 17.170 MTS (35.3)
1115365- 10/08/2020	GJ06Z7419- 10/08/2020		Aluminium Chloride 25% 17.960 MTS (B36)
1115212- 10/08/2020	GJ12BT3214- 10/08/2020		MEE SALT 34.620 MTS (35.3)
1115071- 09/08/2020	DN09V9568- 09/08/2020		DISTILLATION RESIDUE 8.450 MTS (20.3)
1115067- 09/08/2020	GJ06TT8483- 09/08/2020		Aluminum Chloride 25% 23.390 MTS (B36)
1115032- 09/08/2020	GJ06XX7332- 09/08/2020		Aluminum Chloride 25% 23.400 MTS (B36)
1114976- 09/08/2020	GJ15Z1755- 09/08/2020		Aluminium Chloride 25% 18.100 MTS (B36)
1114939- 09/08/2020	GJ18AU7059- 09/08/2020		INCINERABLE LIQUID WASTE 21.300 MTS (20.3)
1114881- 09/08/2020	GJ05UU5122- 09/08/2020		MEE SALT 18.900 MTS (35.3)
1114874- 09/08/2020	GJ06VV9117- 09/08/2020		Aluminium Chloride 25% 23.350 MTS (B36)
1114855- 09/08/2020	GJ05AT3004- 09/08/2020		MEE SALT 20.440 MTS (35.3)
1114719- 08/08/2020	GJ15AV0336- 08/08/2020		Aluminium Chloride 25% 29.930 MTS (B36)
1114685- 08/08/2020	DN09U9154- 08/08/2020		DISTILLATION RESIDUE 7.990 MTS (20.3)
1114563- 08/08/2020	GJ06Z7419- 08/08/2020		Aluminium Chloride 25% 17.920 MTS (B36)

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1114557-08/08/2020	GJ16AU8614-08/08/2020		Spent Sulphuric Acid 25.160 MTS (B15)
1114549-08/08/2020	GJ06VV0188-08/08/2020		Potasium Chloride Solution 15.460 MTS (B36)
1114453-08/08/2020	GJ06XX7470-08/08/2020		Aluminium Chloride 25% 30.460 MTS (B36)
1114387-08/08/2020	GJ06Z5859-08/08/2020		MEE SALT 18.560 MTS (35.3)
1114385-08/08/2020	GJ05AU5642-08/08/2020		MEE SALT 16.040 MTS (35.3)
1114261-07/08/2020	GJ16AV1721-07/08/2020		Spent Sulphuric Acid 23.900 MTS (B15)
1114189-07/08/2020	GJ06VV8617-07/08/2020		Aluminium Chloride 25% 23.650 MTS (B36)
1114069-07/08/2020	GJ05AT3004-07/08/2020		MEE SALT 17.870 MTS (35.3)
1114041-07/08/2020	GJ05UU5122-07/08/2020		MEE SALT 17.730 MTS (35.3)
1114028-07/08/2020	DN09U9760-07/08/2020		DISTILLATION RESIDUE 8.140 MTS (20.3)
1113958-07/08/2020	GJ09AV1118-07/08/2020		INCINERABLE LIQUID WASTE 20.500 MTS (20.3)
1113903-07/08/2020	GJ01HT6279-07/08/2020		Aluminium Chloride 25% 31.300 MTS (B36)
1113719-06/08/2020	GJ06XX7470-06/08/2020		Aluminium Chloride 25% 30.590 MTS (B36)
1113710-06/08/2020	DN09V9662-06/08/2020		DISTILLATION RESIDUE 9.300 MTS (20.3)
1113688-06/08/2020	GJ21T5475-06/08/2020		KCL SALT 20.520 MTS (B36)
1113534-06/08/2020	GJ06VV0188-06/08/2020		Potasium Chloride Solution 15.480 MTS (B36)
1113497-06/08/2020	GJ06Z7419-06/08/2020		Aluminium Chloride 25% 17.850 MTS (B36)
1113384-06/08/2020	GJ05UU5033-06/08/2020		MEE SALT 20.960 MTS (35.3)
1113220-05/08/2020	GJ06AV9277-05/08/2020		Incinerable Liquid Waste 30.530 MTS (20.3)
1113145-05/08/2020	DN09U9281-05/08/2020		DISTILLATION RESIDUE 8.720 MTS (20.3)
1113011-05/08/2020	GJ06VV0188-05/08/2020		Potasium Chloride Solution 15.580 MTS (B36)

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Monthly Report from Industry

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Gujarat Pollution Control Board

August , 2020

1112936- 05/08/2020	GJ06Z7576- 05/08/2020		Aluminium Chloride 25% 23.180 MTS (B36)
1112930- 05/08/2020	GJ01CV2590- 05/08/2020		Potasium Chloride Solution 22.380 MTS (B36)
1112909- 05/08/2020	GJ21W7595- 05/08/2020		MEE SALT 47.190 MTS (35.3)
1112904- 05/08/2020	GJ06Z5367- 05/08/2020		Aluminium Chloride 25% 17.980 MTS (B36)
1112834- 05/08/2020	GJ06Z5859- 05/08/2020		MEE SALT 22.660 MTS (35.3)
1112701- 05/08/2020	GJ06XX7859- 05/08/2020		Incinerable Liquid Waste 24.040 MTS (20.3)
1112640- 04/08/2020	GJ06Z9635- 04/08/2020		Aluminium Chloride 25% 23.280 MTS (B36)
1112605- 04/08/2020	DN09U9154- 04/08/2020		DISTILLATION RESIDUE 8.090 MTS (20.3)
1112581- 04/08/2020	GJ16AU2956- 04/08/2020		Spent Sulphuric Acid 21.310 MTS (B15)
1112471- 04/08/2020	GJ06Z7419- 04/08/2020		Aluminium Chloride 25% 18.220 MTS (B36)
1112398- 04/08/2020	GJ07UU1019- 04/08/2020		MEE SALT 18.200 MTS (35.3)
1112390- 04/08/2020	GJ05UU5122- 04/08/2020		MEE SALT 21.060 MTS (35.3)
1112154- 03/08/2020	GJ18AU9066- 03/08/2020		Incinerable Liquid Waste 20.890 MTS (20.3)
1112113- 03/08/2020	GJ01CV2590- 03/08/2020		Cupric Chloride Solution 19.850 MTS (A66)
1112097- 03/08/2020	GJ06Z7419- 03/08/2020		Aluminium Chloride 25% 18.000 MTS (B36)
1112088- 03/08/2020	GJ03AZ6651- 03/08/2020		DISTILLATION RESIDUE 8.450 MTS (20.3)
1112048- 03/08/2020	GJ06VV0188- 03/08/2020		Potasium Chloride Solution 15.540 MTS (B36)
1112021- 03/08/2020	GJ06TT8483- 03/08/2020		Aluminium Chloride 25% 22.600 MTS (B36)
1112003- 03/08/2020	GJ05AT3004- 03/08/2020		MEE SALT 22.500 MTS (35.3)
1111959- 02/08/2020	GJ20U3976- 02/08/2020		Sodium sulphate wet cake 30.900 MTS (17.1)
1111962- 02/08/2020	GJ11Y8565- 02/08/2020		MEE SALT 38.330 MTS (35.3)

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August , 2020

1111920- 02/08/2020	GJ06TT5526- 02/08/2020		Aluminum chloride solution 25% 22.930 MTS (B36)
1111906- 02/08/2020	DN09V9450- 02/08/2020		Distillation residue waste 8.200 MTS (20.3)
1111858- 02/08/2020	GJ06Z7419- 02/08/2020		Aluminum chloride solution 25% 17.840 MTS (B36)
1111855- 02/08/2020	GJ05AU5642- 02/08/2020		MEE salt 19.490 MTS (35.3)
1111671- 01/08/2020	GJ16Z2603- 01/08/2020		Incinerable Liquid Waste 22.570 MTS (20.3)
1111623- 01/08/2020	GJ15AV0336- 01/08/2020		Aluminium Chloride 25% 29.750 MTS (B36)
1111550- 01/08/2020	GJ06AT3303- 01/08/2020		INCINERABLE LIQUID WASTE 20.120 MTS (20.3)
1111504- 01/08/2020	DN09V9352- 01/08/2020		DISTILLATION RESIDUE 8.530 MTS (20.3)
1111495- 01/08/2020	GJ06VV0188- 01/08/2020		Potasium Chloride Solution 15.500 MTS (B36)
1111452- 01/08/2020	GJ06Z5367- 01/08/2020		Aluminium Chloride 25% 18.220 MTS (B36)
1111445- 01/08/2020	GJ06XX7470- 01/08/2020		Aluminium Chloride 25% 31.010 MTS (B36)
1111388- 01/08/2020	GJ12AW0046- 01/08/2020		MEE SALT 22.800 MTS (35.3)
1111376- 01/08/2020	GJ07UU1019- 01/08/2020		MEE SALT 20.170 MTS (35.3)
1111272- 01/08/2020	GJ15UU1408- 01/08/2020		Aluminium Chloride 25% 16.400 MTS (B36)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=980684,Kilo Litre=61980
Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 40694 / 2032 / 18769 / 485

9. Electricity consumed in PRODUCTION : 3069299 **ETP/CETP :** 103368 **APCM :** 46786

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,kcl solution 20%,lambda cyhalothrin,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1238.780,INC. Waste for Incineration=13.060,Co-Incineration Waste to other Industry=508.650,Trucks despatched=230

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July , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	4504.000-M.T	
FUE	GAS	Natural Gas	33210.000-MT3	
GAS		hcl in process	10.230-NM3	
GAS		nox in boiler no:-1	28.660-NM3	
GAS		nox in boiler no:-2	11.450-NM3	
GAS		so2 in boiler no :-1	31.000-NM3	
GAS		so2 in boiler no :-2	48.330-NM3	
GAS		so2 in process	11.660-NM3	
GAS		spm in boiler 1	22.540-NM3	
GAS		spm in boiler 2	38.580-NM3	
PRD	86021	alluminium chloride solution 25%	1466.670-M.T	
PRD	86015	alphamethrin	70.050-M.T	
PRD	86019	ammonium chloride 75-80% wet	12.430-M.T	
PRD	154567	bromo benzene	40.000-M.T	
PRD	86020	cupric chloride solution	39.010-M.T	
PRD	86014	cypermethrin	315.900-M.T	
PRD	153261	deltamethrin tech.	11.930-M.T	
PRD	444314	dicamba (t)	28.800-M.T	
PRD	86013	dv acid chloride	199.250-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	328.820-M.T	
PRD	86022	kcl solution 20%	556.210-M.T	
PRD	22343	lambda cyhalothrin	26.650-M.T	
PRD	22334	meta phenoxy benzaldehyde	295.000-M.T	
PRD	153263	metamitron tech.	44.650-M.T	
PRD	86016	permethrin	29.350-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	202.450-M.T	
PRD	86023	spent sulphuric acid 55%	210.030-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1111108-31/07/2020	DN09U9154-31/07/2020		DISTILLATION RESIDUE 8.880 MTS (20.3)
1110986-31/07/2020	GJ01CU8195-31/07/2020		Aluminium Chloride 25% 23.630 MTS (B36)
1110898-31/07/2020	GJ16Z0338-31/07/2020		INCINERABLE LIQUID WASTE 19.980 MTS (20.3)
1110845-31/07/2020	GJ04W7384-31/07/2020		DISTILLATION RESIDUE 7.960 MTS (20.3)

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1110754-31/07/2020	GJ16AU9808-31/07/2020		Spent Sulphuric Acid 32.210 MTS (B15)
1110700-31/07/2020	GJ05AT3004-31/07/2020		MEE SALT 20.070 MTS (35.3)
1110698-31/07/2020	GJ06Z5859-31/07/2020		MEE SALT 17.960 MTS (35.3)
1110634-30/07/2020	GJ06XX7859-30/07/2020		Incinerable Liquid Waste 25.220 MTS (20.3)
1110632-30/07/2020	GJ36T6336-30/07/2020		Chemical Sludge From Waste Water Treatment 27.530 MTS (35.3)
1110532-30/07/2020	GJ03AZ6651-30/07/2020		DISTILLATION RESIDUE 7.620 MTS (20.3)
1110427-30/07/2020	GJ01DV8488-30/07/2020		Aluminum chloride solution 25% 23.250 MTS (B36)
1110419-30/07/2020	GJ06Z5367-30/07/2020		Aluminum chloride solution 25% 17.850 MTS (B36)
1110191-30/07/2020	GJ05UU5033-30/07/2020		MEE SALT 19.130 MTS (35.3)
1110177-30/07/2020	GJ06TT5526-30/07/2020		Aluminium Chloride 25% 23.290 MTS (B36)
1110128-30/07/2020	GJ16X6122-30/07/2020		Potasium Chloride Solution 15.970 MTS (B36)
1109954-29/07/2020	GJ06AT3303-29/07/2020		INCINERABLE LIQUID WASTE 19.760 MTS (20.3)
1109907-29/07/2020	GJ06Z7419-29/07/2020		Aluminium Chloride 25% 17.970 MTS (B36)
1109498-28/07/2020	GJ18AU9066-28/07/2020		INCINERABLE LIQUID WASTE 22.100 MTS (20.3)
1109496-28/07/2020	DN09U9154-28/07/2020		DISTILLATION RESIDUE 7.990 MTS (20.3)
1109400-28/07/2020	GJ05AT3004-28/07/2020		MEE SALT 19.560 MTS (35.3)
1109282-28/07/2020	GJ06VV8617-28/07/2020		Aluminium Chloride 25% 23.620 MTS (B36)
1109121-28/07/2020	GJ06VV9188-28/07/2020		Potasium Chloride Solution 15.530 MTS (B36)
1109034-28/07/2020	GJ06XX7332-28/07/2020		Aluminium Chloride 25% 23.330 MTS (B36)
1108883-28/07/2020	GJ06XX7859-28/07/2020		INCINERABLE LIQUID WASTE 25.300 MTS (20.3)
1108869-28/07/2020	GJ16AV1596-28/07/2020		INCINERABLE LIQUID WASTE 27.930 MTS (20.3)

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July , 2020

1108852-27/07/2020	AP16TH9219-27/07/2020		DISTILLATION RESIDUE 29.590 MTS (20.3)
1108735-27/07/2020	GJ07UU1019-27/07/2020		MEE SALT 21.000 MTS (35.3)
1108686-27/07/2020	GJ06Z6660-27/07/2020		Aluminium Chloride 25% 23.220 MTS (B36)
1108583-27/07/2020	DN09U9760-27/07/2020		DISTILLATION RESIDUE 8.290 MTS (20.3)
1108500-27/07/2020	GJ06Z7419-27/07/2020		Aluminium Chloride 25% 18.080 MTS (B36)
1108252-27/07/2020	GJ03AT2286-27/07/2020		Sodium Sulphite 19.580 MTS (17.1)
1108372-27/07/2020	GJ15UU1044-27/07/2020		Aluminium Chloride 25% 16.050 MTS (B36)
1108319-27/07/2020	GJ16AU4682-27/07/2020		Spent Sulphuric Acid 27.520 MTS (B15)
1108265-27/07/2020	GJ16Z0338-27/07/2020		INCINERABLE LIQUID WASTE 19.920 MTS (20.3)
1108250-26/07/2020	GJ12BX6264-26/07/2020		Sodium Sulphite 27.240 MTS (17.1)
1108243-26/07/2020	GJ36T1881-26/07/2020		Chemical Sludge From Waste Water Treatment 31.690 MTS (35.3)
1108242-26/07/2020	GJ05UU5122-26/07/2020		MEE SALT 20.810 MTS (35.3)
1108211-26/07/2020	GJ01HT6279-26/07/2020		Aluminium Chloride 25% 30.490 MTS (B36)
1108189-26/07/2020	GJ05AT3004-26/07/2020		MEE SALT 16.990 MTS (35.3)
1108150-26/07/2020	GJ19X7523-26/07/2020		DISTILLATION RESIUDE 17.960 MTS (20.3)
1108135-26/07/2020	GJ06Z7576-26/07/2020		Aluminium Chloride 25% 23.300 MTS (B36)
1108044-26/07/2020	GJ05UU5033-26/07/2020		MEE SALT 22.540 MTS (35.3)
1107983-26/07/2020	GJ15UU1408-26/07/2020		Aluminium Chloride 25% 16.160 MTS (B36)
1107965-25/07/2020	GJ19X0228-25/07/2020		Incinerable Liquid Waste 23.790 MTS (20.3)
1107955-25/07/2020	GJ15Z1094-25/07/2020		Aluminum Chloride 25% 16.220 MTS (B36)
1107911-25/07/2020	GJ06Z7419-25/07/2020		Aluminum chloride solution 25% 17.880 MTS (B36)

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1107914-25/07/2020	GJ06Z5859-25/07/2020		MEE SALT 22.290 MTS (35.3)
1107715-25/07/2020	GJ06VV0188-25/07/2020		KCL SOLUTION 15.600 MTS (B36)
1107711-25/07/2020	GJ16X6122-25/07/2020		KCL SOLUTION 16.020 MTS (B36)
1107709-25/07/2020	GJ06Y5367-25/07/2020		Aluminium chloride solution 25% 23.420 MTS (B36)
1107462-24/07/2020	GJ16AU1463-24/07/2020		Incinerable Liquid Waste 26.130 MTS (20.3)
1107439-24/07/2020	GJ05UU5122-24/07/2020		MEE SALT 21.370 MTS (35.3)
1107410-24/07/2020	DN09U9154-24/07/2020		DISTILLATION RESIDUE 9.070 MTS (20.3)
1107335-24/07/2020	GJ06Z7419-24/07/2020		Aluminium Chloride 25% 17.990 MTS (B36)
1107305-24/07/2020	GJ06VV0188-24/07/2020		Potasium Chloride Solution 15.730 MTS (B36)
1107221-24/07/2020	GJ16X6122-24/07/2020		Potasium Chloride Solution 16.250 MTS (B36)
1107218-24/07/2020	GJ06XX7332-24/07/2020		Aluminium Chloride 25% 23.690 MTS (B36)
1107084-24/07/2020	GJ05AU5642-24/07/2020		MEE SALT 20.780 MTS (35.3)
1106916-23/07/2020	GJ05UU5122-23/07/2020		MEE SALT 21.750 MTS (35.3)
1106911-23/07/2020	GJ16Z0338-23/07/2020		INCINERABLE LIQUID WASTE 20.250 MTS (20.3)
1106906-23/07/2020	GJ04W7384-23/07/2020		DISTILLATION RESIDUE 9.730 MTS (20.3)
1106868-23/07/2020	GJ06Z7419-23/07/2020		Alluminium chloride solution 25% 18.090 MTS (B36)
1106674-23/07/2020	GJ16X6122-23/07/2020		KCL SOLUTION 15.980 MTS (B36)
1106669-23/07/2020	GJ16AV0299-23/07/2020		Spent Sulphuric acid 28.920 MTS (B15)
1106572-23/07/2020	GJ06XX7470-23/07/2020		Aluminium Chloride 25% 30.900 MTS (B36)
1106564-23/07/2020	GJ01BY5059-23/07/2020		Sodium Sulphite 26.280 MTS (17.1)
1106555-23/07/2020	AP16TH9409-23/07/2020		DISTILLATION RESIDUE 29.450 MTS (20.3)

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Gujarat Pollution Control Board

July , 2020

1106404-23/07/2020	DN09V9352-23/07/2020		DISTILLATION RESIDUE 9.200 MTS (20.3)
1106378-22/07/2020	GJ01CY0860-22/07/2020		Aluminum Chloride 25% 25.810 MTS (B36)
1106310-22/07/2020	GJ36V8181-22/07/2020		Chemical Sludge From Waste Water Treatment 31.370 MTS (35.3)
1106299-22/07/2020	GJ12BV0512-22/07/2020		MEE SALT 24.040 MTS (35.3)
1106295-22/07/2020	GJ06Y5367-22/07/2020		Aluminium Chloride 25% 23.490 MTS (B36)
1106236-22/07/2020	GJ05AT3004-22/07/2020		MEE SALT 20.840 MTS (35.3)
1106174-22/07/2020	GJ06Z7419-22/07/2020		Aluminium Chloride 25% 18.070 MTS (B36)
1106078-22/07/2020	GJ05AU5642-22/07/2020		MEE SALT 18.910 MTS (35.3)
1106072-22/07/2020	GJ16X6122-22/07/2020		Potasium Chloride Solution 16.170 MTS (B36)
1105949-22/07/2020	GJ06VV0188-22/07/2020		Potasium Chloride Solution 15.590 MTS (B36)
1105752-22/07/2020	GJ12AU5555-22/07/2020		Amonium Chloride 75-80% 12.430 MTS (A10)
1105757-21/07/2020	GJ06XX7470-21/07/2020		Aluminium Chloride 25% 30.860 MTS (B36)
1105692-21/07/2020	GJ06Z7419-21/07/2020		Aluminium Chloride 25% 17.960 MTS (B36)
1105669-21/07/2020	GJ09AV1118-21/07/2020		INCINERABLE LIQUID WASTE 18.150 MTS (20.3)
1105598-21/07/2020	GJ03AZ6651-21/07/2020		DISTILLATION RESIDUE 8.840 MTS (20.3)
1105592-21/07/2020	GJ01CV2590-21/07/2020		Cupric Chloride Solution 19.930 MTS (A66)
1105545-21/07/2020	DN09U9154-21/07/2020		DISTILLATION RESIDUE 8.830 MTS (20.3)
1105509-21/07/2020	GJ05AU5642-21/07/2020		MEE SALT 23.730 MTS (35.3)
1105352-21/07/2020	GJ06TT8483-21/07/2020		Aluminium Chloride 25% 22.370 MTS (B36)
1105229-20/07/2020	GJ12BV0512-20/07/2020		MEE SALT 25.870 MTS (35.3)
1105131-20/07/2020	GJ04W7384-20/07/2020		DISTILLATION RESIDUE 8.740 MTS (20.3)

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July , 2020

1104971-20/07/2020	GJ06Z7419-20/07/2020		Aluminium Chloride 25% 17.890 MTS (B36)
1104907-20/07/2020	GJ05AU5642-20/07/2020		MEE SALT 19.640 MTS (35.3)
1104820-20/07/2020	GJ01HT6279-20/07/2020		Aluminium Chloride 25% 31.060 MTS (B36)
1104693-19/07/2020	GJ18AU9066-19/07/2020		Incinerable Liquid Waste 22.280 MTS (20.3)
1104625-19/07/2020	GJ01CY4794-19/07/2020		Aluminium Chloride 25% 24.480 MTS (B36)
1104596-19/07/2020	GJ23Y7800-19/07/2020		MEE SALT 27.010 MTS (35.3)
1104559-19/07/2020	GJ05AU5642-19/07/2020		MEE SALT 19.860 MTS (35.3)
1104557-19/07/2020	GJ16X6122-19/07/2020		Potasium Chloride Solution 16.200 MTS (B36)
1104479-19/07/2020	GJ06XX5225-19/07/2020		INCINERABLE LIQUID WASTE 22.290 MTS (20.3)
1104476-19/07/2020	GJ01BV1317-19/07/2020		Sodium Sulphite 21.270 MTS (17.1)
1104412-18/07/2020	DN09V9568-18/07/2020		DISTILLATION RESIDUE 8.100 MTS (20.3)
1104354-18/07/2020	GJ06Z7419-18/07/2020		Aluminium Chloride 25% 18.230 MTS (B36)
1104338-18/07/2020	GJ38T1319-18/07/2020		Aluminium Chloride 25% 23.690 MTS (B36)
1104313-18/07/2020	GJ05UU5122-18/07/2020		MEE SALT 21.400 MTS (35.3)
1104133-18/07/2020	GJ06XX7332-18/07/2020		Aluminium Chloride 25% 23.760 MTS (B36)
1104119-18/07/2020	GJ05AU5642-18/07/2020		MEE SALT 20.410 MTS (35.3)
1103948-17/07/2020	GJ03BT0075-17/07/2020		Sodium Sulphite 22.230 MTS (17.1)
1103908-17/07/2020	GJ16Z2603-17/07/2020		INCINERABLE LIQUID WASTE 22.800 MTS (20.3)
1103903-17/07/2020	GJ05UU5033-17/07/2020		MEE SALT 20.170 MTS (35.3)
1103833-17/07/2020	GJ03AZ6651-17/07/2020		DISTILLATION RESIDUE 8.380 MTS (20.3)
1103725-17/07/2020	GJ06Z7419-17/07/2020		Aluminium Chloride 25% 18.060 MTS (B36)

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Gujarat Pollution Control Board

July , 2020

1103694-17/07/2020	GJ15AT1196-17/07/2020		Aluminium Chloride 25% 23.250 MTS (B36)
1103688-17/07/2020	GJ06TT5526-17/07/2020		Aluminium Chloride 25% 23.250 MTS (B36)
1103581-17/07/2020	GJ06VV0188-17/07/2020		Potasium Chloride Solution 15.640 MTS (B36)
1103521-17/07/2020	GJ06XX7823-17/07/2020		Aluminium Chloride 25% 23.630 MTS (B36)
1103516-17/07/2020	GJ01AY8819-17/07/2020		KCL SALT 14.640 MTS (B36)
1103430-16/07/2020	GJ05UU5122-16/07/2020		MEE SALT 23.450 MTS (35.3)
1103228-16/07/2020	GJ05AU5642-16/07/2020		MEE SALT 23.560 MTS (35.3)
1103180-16/07/2020	DN09U9154-16/07/2020		Distillation Residue 8.100 MTS (20.3)
1103176-16/07/2020	GJ06XX7332-16/07/2020		Aluminium Chloride 25% 22.890 MTS (B36)
1103078-16/07/2020	GJ16X6122-16/07/2020		Potasium Chloride Solution 16.150 MTS (B36)
1102923-15/07/2020	DN09U9760-15/07/2020		DISTILLATION RESIDUE 8.610 MTS (20.3)
1102890-15/07/2020	GJ12BV0512-15/07/2020		MEE SALT 26.730 MTS (35.3)
1102833-15/07/2020	GJ06Y5367-15/07/2020		Aluminium Chloride 25% 23.570 MTS (B36)
1102823-15/07/2020	GJ05UU5033-15/07/2020		MEE SALT 22.490 MTS (35.3)
1102695-15/07/2020	GJ06XX5225-15/07/2020		INCINERABLE LIQUID WASTE 23.680 MTS (20.3)
1102668-15/07/2020	GJ15AT9639-15/07/2020		Spent Sulphuric Acid 30.320 MTS (B15)
1102502-15/07/2020	GJ16X6122-15/07/2020		Potasium Chloride Solution 16.070 MTS (B36)
1102387-14/07/2020	GJ05AT3004-14/07/2020		MEE SALT 19.850 MTS (35.3)
1102277-14/07/2020	GJ06Z7419-14/07/2020		Aluminium Chloride 25% 18.060 MTS (B36)
1102155-14/07/2020	GJ16X6122-14/07/2020		Potasium Chloride Solution 16.130 MTS (B36)
1102153-14/07/2020	GJ06BT5024-14/07/2020		Aluminium Chloride 25% 30.910 MTS (B36)

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N I C Date : 10/11/2020 8 / 13 Company Seal Authorised Signatory

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1102097- 14/07/2020	GJ05UU5122- 14/07/2020		MEE SALT 19.610 MTS (35.3)
1102088- 14/07/2020	GJ19X7523- 14/07/2020		DISTILLATION RESIDUE 17.620 MTS (20.3)
1101840- 13/07/2020	GJ06Z9998- 13/07/2020		Incinerable Liquid Waste 26.260 MTS (20.3)
1101753- 13/07/2020	GJ06Z5859- 13/07/2020		MEE SALT 20.090 MTS (35.3)
1101681- 13/07/2020	GJ06XX7479- 13/07/2020		Aluminium Chloride 25% 30.940 MTS (B36)
1101594- 13/07/2020	GJ12BV0512- 13/07/2020		MEE SALT 26.000 MTS (35.3)
1101461- 13/07/2020	GJ16X6122- 13/07/2020		Potasium Chloride Solution 16.010 MTS (B36)
1101427- 13/07/2020	GJ05UU5122- 13/07/2020		MEE SALT 20.830 MTS (35.3)
1101411- 13/07/2020	GJ12X2155- 13/07/2020		Sodium Sulphite 22.670 MTS (17.1)
1101319- 12/07/2020	GJ06Z7419- 12/07/2020		Aluminum Chloride 25% 17.930 MTS (B36)
1101226- 12/07/2020	GJ06Y5367- 12/07/2020		Aluminium Chloride 25% 23.500 MTS (B36)
1101222- 12/07/2020	GJ06VV0188- 12/07/2020		Potasium Chloride Solution 15.390 MTS (B36)
1101143- 12/07/2020	GJ05AT3004- 12/07/2020		MEE SALT 19.690 MTS (35.3)
1101139- 12/07/2020	GJ16X6122- 12/07/2020		Potasium Chloride Solution 16.050 MTS (B36)
1101130- 12/07/2020	DN09V9555- 12/07/2020		Distillation Residue 8.240 MTS (20.3)
1101068- 11/07/2020	GJ16Z9670- 11/07/2020		Incinerable Liquid Waste 22.050 MTS (20.3)
1101003- 11/07/2020	GJ06TT8483- 11/07/2020		Aluminium Chloride 25% 23.560 MTS (B36)
1100976- 11/07/2020	GJ06Z7419- 11/07/2020		Aluminium Chloride 25% 17.940 MTS (B36)
1100962- 11/07/2020	GJ05UU5033- 11/07/2020		MEE SALT 20.520 MTS (35.3)
1100939- 11/07/2020	GJ16AU9808- 11/07/2020		Spent Sulphuric Acid 31.980 MTS (B15)
1100832- 11/07/2020	GJ05AT3004- 11/07/2020		MEE SALT 17.300 MTS (35.3)

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1100768- 11/07/2020	DN09V9450- 11/07/2020		DISTILLATION RESIDUE 8.310 MTS (20.3)
1100703- 11/07/2020	GJ16X6122- 11/07/2020		Potasium Chloride Solution 16.100 MTS (B36)
1100623- 11/07/2020	GJ05UU5122- 11/07/2020		MEE SALT 15.600 MTS (35.3)
1100538- 10/07/2020	GJ06TT5526- 10/07/2020		Aluminium Chloride 25% 23.190 MTS (B36)
1100447- 10/07/2020	GJ12AW0046- 10/07/2020		MEE SALT 23.320 MTS (35.3)
1100413- 10/07/2020	GJ06Z7419- 10/07/2020		Aluminium Chloride 25% 18.120 MTS (B36)
1100342- 10/07/2020	GJ05AT3004- 10/07/2020		MEE SALT 20.600 MTS (35.3)
1100262- 10/07/2020	GJ12Y6745- 10/07/2020		DISTILLATION RESIDUE 13.060 MTS (20.3)
1100256- 10/07/2020	GJ16X6122- 10/07/2020		Potasium Chloride Solution 16.070 MTS (B36)
1100199- 10/07/2020	GJ01BV1317- 10/07/2020		Sodium Sulphite 19.360 MTS (17.1)
1100126- 09/07/2020	DN09V9662- 09/07/2020		DISTILLATION RESIDUE 7.750 MTS (20.3)
1100120- 09/07/2020	GJ06ZZ3339- 09/07/2020		INCINERABLE LIQUID WASTE 25.130 MTS (20.3)
1099989- 09/07/2020	GJ06Z5859- 09/07/2020		MEE SALT 15.900 MTS (35.3)
1099879- 09/07/2020	GJ16X6122- 09/07/2020		Potasium Chloride Solution 14.990 MTS (B36)
1099776- 09/07/2020	GJ05UU5122- 09/07/2020		MEE SALT 22.040 MTS (35.3)
1099775- 09/07/2020	GJ06VV0188- 09/07/2020		Potasium Chloride Solution 15.340 MTS (B36)
1099771- 09/07/2020	GJ06Z7419- 09/07/2020		Aluminium Chloride 25% 17.980 MTS (B36)
1099607- 08/07/2020	DN09V9352- 08/07/2020		DISTILLATION RESIDUE 8.810 MTS (20.3)
1099606- 08/07/2020	GJ16Z2603- 08/07/2020		INCINERABLE LIQUID WASTE 21.720 MTS (20.3)
1099588- 08/07/2020	GJ06AX3475- 08/07/2020		DISTILLATION RESIDUE 8.320 MTS (20.3)
1099487- 08/07/2020	GJ05AT3004- 08/07/2020		MEE SALT 16.020 MTS (35.3)

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1099344- 08/07/2020	GJ06Z5859- 08/07/2020		MEE SALT 18.800 MTS (35.3)
1099341- 08/07/2020	GJ06XX7479- 08/07/2020		Aluminium Chloride 25% 30.080 MTS (B36)
1099339- 08/07/2020	GJ16X6122- 08/07/2020		Potasium Chloride Solution 16.010 MTS (B36)
1099209- 08/07/2020	GJ06TT5526- 08/07/2020		Aluminium Chloride 25% 22.780 MTS (B36)
1099056- 07/07/2020	GJ06AX5071- 07/07/2020		Potasium Chloride Solution 23.110 MTS (B36)
1099036- 07/07/2020	GJ06VV9117- 07/07/2020		Aluminium Chloride 25% 21.650 MTS (B36)
1099018- 07/07/2020	GJ05UU5122- 07/07/2020		MEE SALT 17.160 MTS (35.3)
1099002- 07/07/2020	GJ16AU9808- 07/07/2020		Spent Sulphuric Acid 27.460 MTS (B15)
1098965- 07/07/2020	GJ12AW0046- 07/07/2020		MEE SALT 21.650 MTS (35.3)
1098681- 06/07/2020	GJ05AT3004- 06/07/2020		MEE SALT 17.320 MTS (35.3)
1098668- 06/07/2020	GJ06Z5859- 06/07/2020		MEE SALT 17.580 MTS (35.3)
1098615- 06/07/2020	GJ06Z7419- 06/07/2020		Aluminium Chloride 25% 18.100 MTS (B36)
1098526- 06/07/2020	GJ06TT8483- 06/07/2020		Aluminium Chloride 25% 25.210 MTS (B36)
1098330- 06/07/2020	GJ16X6122- 06/07/2020		Potasium Chloride Solution 15.900 MTS (B36)
1098200- 05/07/2020	GJ06XX7823- 05/07/2020		Aluminum Chloride 25% 23.300 MTS (B36)
1098165- 05/07/2020	GJ05AU5642- 05/07/2020		MEE SALT 19.690 MTS (35.3)
1098143- 05/07/2020	GJ05AT3004- 05/07/2020		MEE SALT 20.800 MTS (35.3)
1098125- 05/07/2020	GJ06VV9188- 05/07/2020		Potasium Chloride Solution 13.520 MTS (B36)
1098120- 05/07/2020	GJ06Z7419- 05/07/2020		Aluminium Chloride 25% 17.840 MTS (B36)
1098092- 05/07/2020	GJ06Z5367- 05/07/2020		Aluminium Chloride 25% 18.170 MTS (B36)
1098035- 05/07/2020	GJ16X6122- 05/07/2020		Potasium Chloride Solution 15.970 MTS (B36)

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1098021- 05/07/2020	GJ16Z2603- 05/07/2020		INCINERABLE LIQUID WASTE 22.500 MTS (20.3)
1098007- 05/07/2020	GJ01BT8107- 05/07/2020		Sodium Sulphite 18.740 MTS (17.1)
1097920- 04/07/2020	GJ06Z5859- 04/07/2020		MEE SALT 18.750 MTS (35.3)
1097917- 04/07/2020	GJ05UU5122- 04/07/2020		MEE SALT 21.970 MTS (35.3)
1097784- 04/07/2020	GJ06Z7419- 04/07/2020		Aluminium Chloride 25% 17.950 MTS (B36)
1097740- 04/07/2020	DN09U9760- 04/07/2020		DISTILLATION RESIDUE 8.170 MTS (20.3)
1097698- 04/07/2020	GJ15UU0999- 04/07/2020		Aluminium Chloride 25% 18.320 MTS (B36)
1097624- 04/07/2020	GJ16X6122- 04/07/2020		Potasium Chloride Solution 15.840 MTS (B36)
1097613- 04/07/2020	GJ01CV2590- 04/07/2020		Cupric Chloride Solution 19.080 MTS (A66)
1097605- 04/07/2020	GJ16Z8831- 04/07/2020		KCL SALT 14.470 MTS (B36)
1097506- 03/07/2020	GJ05AU5642- 03/07/2020		MEE SALT 20.520 MTS (35.3)
1097504- 03/07/2020	AP16TH9219- 03/07/2020		DISTILLATION RESIDUE 28.270 MTS (20.3)
1097412- 03/07/2020	GJ06Z5367- 03/07/2020		Aluminium Chloride 25% 17.010 MTS (B36)
1097311- 03/07/2020	GJ05AT3004- 03/07/2020		MEE SALT 18.180 MTS (35.3)
1097266- 03/07/2020	GJ06TT8483- 03/07/2020		Aluminium Chloride 25% 25.030 MTS (B36)
1097248- 03/07/2020	GJ15UU1403- 03/07/2020		Aluminium Chloride 25% 16.620 MTS (B36)
1097141- 03/07/2020	GJ06VV0188- 03/07/2020		Potasium Chloride Solution 15.250 MTS (B36)
1097130- 03/07/2020	GJ16Z6330- 03/07/2020		DISTILLATION RESIDUE 7.890 MTS (20.3)
1097065- 03/07/2020	GJ16X6122- 03/07/2020		Potasium Chloride Solution 15.950 MTS (B36)
1097031- 03/07/2020	GJ15AT1196- 03/07/2020		Aluminium Chloride 25% 23.320 MTS (B36)
1097022- 03/07/2020	GJ06Z7419- 03/07/2020		Aluminium Chloride 25% 17.890 MTS (B36)

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1096978- 03/07/2020	GJ05AU5642- 03/07/2020		MEE SALT 18.210 MTS (35.3)
1096920- 02/07/2020	GJ05UU5033- 02/07/2020		MEE SALT 20.810 MTS (35.3)
1096770- 02/07/2020	GJ06AX7115- 02/07/2020		INCINERABLE LIQUID WASTE 26.660 MTS (20.3)
1096709- 02/07/2020	GJ01HT6279- 02/07/2020		Aluminium Chloride 25% 30.820 MTS (B36)
1096542- 02/07/2020	GJ16X6122- 02/07/2020		Potasium Chloride Solution 15.990 MTS (B36)
1096459- 01/07/2020	GJ06AX2602- 01/07/2020		DISTILLATION RESIDUE 7.230 MTS (20.3)
1096438- 01/07/2020	GJ03AX6163- 01/07/2020		Sodium Sulphite 25.080 MTS (17.1)
1096395- 01/07/2020	GJ06Z7576- 01/07/2020		Aluminium Chloride 25% 23.310 MTS (B36)
1096391- 01/07/2020	GJ05AU5642- 01/07/2020		MEE SALT 19.080 MTS (35.3)
1096369- 01/07/2020	GJ16Z8831- 01/07/2020		KCL SALT 15.130 MTS (B36)
1096336- 01/07/2020	GJ16AU9808- 01/07/2020		Spent Sulphuric Acid 31.620 MTS (B15)
1096321- 01/07/2020	GJ15Z1755- 01/07/2020		Aluminium Chloride 25% 18.110 MTS (B36)
1096246- 01/07/2020	GJ06Z7419- 01/07/2020		Aluminium Chloride 25% 18.280 MTS (B36)
1096195- 01/07/2020	GJ06VV0188- 01/07/2020		Potasium Chloride Solution 15.370 MTS (B36)
1096191- 01/07/2020	GJ05UU5033- 01/07/2020		MEE SALT 18.490 MTS (35.3)
1096080- 01/07/2020	GJ16X6122- 01/07/2020		Potasium Chloride Solution 16.080 MTS (B36)

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Gujarat Pollution Control Board

June , 2020

1. Name & address of Industry : Hemani Industries Ltd.,
GIDC-,
Dahej - 392140
DIST : Bharuch, TAL : Vagra, SIDC : Dahej

PCB ID : 12155

2. Phone No. : -

3. Date of commencement of Manufacturing process : 19/08/2010

4. CTEs No. & Date : CEP-101187,30/04/2024

5. CCA No . & Date of Expiry : AWH-109766, 14/07/2025

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources)in KL : Meter Reading=918704,Kilo Litre=51685
Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 35212 / 1085 / 15032 / 356

9. Electricity consumed in PRODUCTION : 2804130 **ETP/CETP :** 99210 **APCM :** 38836

9A. Stack attached to : Boiler+T.F.H,Boiler,D.G. Sets,Incinerator,*** Not Applicable,Fuel Heater(Thermic)

10. Fuel consumed during the month : Coal,Natural Gas

11. Products : alluminium chloride solution 25%,alphamethrin,ammonium chloride 75-80% wet,bromo benzene,cupric chloride solution,cypermethrin,deltamethrin tech.,Dicamba (T),dv acid chloride,Formulation of Insecticides+Herbicides+Fungicides,kcl solution 20%,meta phenoxy benzaldehyde,Metamitron Tech.,permethrin,sodium sulfite 80% (wet cake),spent sulphuric acid 55%

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=1358.320,INC. Waste for Incineration=79.260,Co-Incineration Waste to other Industry=462.510,Trucks despatched=216

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June , 2020

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	3944.000-M.T	
FUE	GAS	Natural Gas	31219.000-MT3	
GAS		hcl in process	11.220-NM3	
GAS		nox in boiler no:-1	23.180-NM3	
GAS		nox in boiler no:-2	25.760-NM3	
GAS		pm in boiler no:-1	10.550-NM3	
GAS		pm in boiler no:-2	33.810-NM3	
GAS		so2 in boiler no :-1	30.280-NM3	
GAS		so2 in boiler no :-2	51.680-NM3	
GAS		so2 in process	10.660-NM3	
PRD	86021	alluminium chloride solution 25%	1586.050-M.T	
PRD	86015	alphamethrin	74.500-M.T	
PRD	86019	ammonium chloride 75-80% wet	64.110-M.T	
PRD	154567	bromo benzene	45.000-M.T	
PRD	86020	cupric chloride solution	21.170-M.T	
PRD	86014	cypermethrin	344.100-M.T	
PRD	153261	deltamethrin tech.	10.050-M.T	
PRD	444314	dicamba (t)	36.000-M.T	
PRD	86013	dv acid chloride	197.000-M.T	
PRD	187754	formulation of insecticides+herbicides+fungicides	136.720-M.T	
PRD	86022	kcl solution 20%	555.170-M.T	
PRD	22334	meta phenoxy benzaldehyde	298.580-M.T	
PRD	153263	metamitron tech.	40.520-M.T	
PRD	86016	permethrin	24.400-M.T	
PRD	86018	sodium sulfite 80% (wet cake)	117.460-M.T	
PRD	86023	spent sulphuric acid 55%	263.720-M.T	

Online Manifest Prepared

MF ID-Date	Truck No-Date	TSDF Name	H.W Remark / Qty
1095927-30/06/2020	GJ12Y6745-30/06/2020		DISTILLATION RESIDUE 11.580 MTS (20.3)
1095877-30/06/2020	GJ06TT8483-30/06/2020		ALUMINIUM CHLORIDE 25% 23.390 MTS (B36)
1095865-30/06/2020	GJ12AU6661-30/06/2020		AMMONIUM CHLORIDE 75-80% WET CAKE 13.360 MTS (A10)
1095804-30/06/2020	GJ05AU5642-30/06/2020		MEE SALT 19.180 MTS (35.3)
1095757-30/06/2020	GJ06Z7419-30/06/2020		Aluminium Chloride 25% 17.870 MTS (B36)

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1095753-30/06/2020	GJ15AV0336-30/06/2020		Aluminium Chloride 25% 30.050 MTS (B36)
1095733-30/06/2020	GJ23W2264-30/06/2020		DISTILLATION RESIDUE 8.270 MTS (20.3)
1095488-29/06/2020	GJ16AU6168-29/06/2020		Incinerable Liquid Waste 27.120 MTS (20.3)
1095433-29/06/2020	GJ05YY7397-29/06/2020		Ammonium Chloride 75-80% 11.250 MTS (A10)
1095387-29/06/2020	GJ15AT1196-29/06/2020		Aluminium Chloride 25% 23.240 MTS (B36)
1095302-29/06/2020	GJ06VV0188-29/06/2020		Potasium Chloride Solution 9.930 MTS (B36)
1094165-29/06/2020	GJ12AV9603-29/06/2020		Ammonium chloride wet cake 13.030 MTS (A10)
1095142-29/06/2020	GJ05AU5642-29/06/2020		MEE SALT 18.070 MTS (35.3)
1095110-29/06/2020	GJ16X6122-29/06/2020		Potasium Chloride Solution 16.050 MTS (B36)
1094901-28/06/2020	GJ16AU9065-28/06/2020		Spent Sulphuric Acid 25.380 MTS (B15)
1094898-28/06/2020	GJ01HT6279-28/06/2020		Aluminium Chloride 25% 30.550 MTS (B36)
1094889-28/06/2020	GJ06Z5367-28/06/2020		Aluminum chloride solution 25% 17.780 MTS (B36)
1094854-28/06/2020	GJ06Z7419-28/06/2020		Aluminum chloride solution 25% 18.230 MTS (B36)
1094851-28/06/2020	GJ15Z1755-28/06/2020		Aluminum chloride solution 18.370 MTS (B36)
1094758-28/06/2020	GJ21T5407-28/06/2020		Distillation residue waste 8.730 MTS (20.3)
1094754-28/06/2020	GJ18AX0289-28/06/2020		Distillation residue waste 11.100 MTS (20.3)
1094746-28/06/2020	GJ06TT5526-28/06/2020		Aluminum chloride solution 25% 22.700 MTS (B36)
1094680-28/06/2020	GJ38T1319-28/06/2020		Aluminum chloride solution 25% 23.280 MTS (B36)
1094643-27/06/2020	GJ06BT1342-27/06/2020		INCINERABLE LIQUID WASTE 28.640 MTS (20.3)
1094527-27/06/2020	GJ15AT1196-27/06/2020		ALUMINIUM CHLORIDE SOLUTION 22.630 MTS (B36)
1094519-27/06/2020	GJ06Z7419-27/06/2020		ALUMINIUM CHLORIDE SOLUTION 17.900 MTS (B36)

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1094417-27/06/2020	GJ05AU5642-27/06/2020		MEE Salt 21.480 MTS (35.3)
1094361-27/06/2020	GJ06XX7470-27/06/2020		Aluminium chloride solution 25% 30.700 MTS (B36)
1094325-27/06/2020	GJ16X6122-27/06/2020		KCL Solution 16.020 MTS (B36)
1094256-27/06/2020	AP16TH9409-27/06/2020		DISTILLATION RESIDUE 28.560 MTS (20.3)
1094154-26/06/2020	GJ05UU5033-26/06/2020		MEE SALT 21.680 MTS (35.3)
1094063-26/06/2020	GJ05UU5122-26/06/2020		MEE SALT 20.180 MTS (35.3)
1093917-26/06/2020	GJ06TT8483-26/06/2020		Aluminium Chloride 25% 23.810 MTS (B36)
1093863-26/06/2020	GJ06VV0188-26/06/2020		Potasium Chloride Solution 15.380 MTS (B36)
1093725-26/06/2020	GJ16X6122-26/06/2020		Potasium Chloride Solution 15.690 MTS (B36)
1093674-26/06/2020	GJ16Z0322-26/06/2020		Aluminium Chloride 25% 22.640 MTS (B36)
1093650-26/06/2020	GJ01CU3889-26/06/2020		Sodium Sulphite 21.060 MTS (17.1)
1093632-25/06/2020	GJ16AU4043-25/06/2020		INCINERABLE LIQUID WASTE 25.180 MTS (20.3)
1093591-25/06/2020	GJ06Z5859-25/06/2020		MEE SALT 20.010 MTS (35.3)
1093561-25/06/2020	GJ06VV8617-25/06/2020		Aluminium Chloride 25% 22.500 MTS (B36)
1093557-25/06/2020	GJ19X4417-25/06/2020		DISTILLATION RESIDUE 7.920 MTS (20.3)
1093522-25/06/2020	GJ15YY9081-25/06/2020		Spent Sulphuric Acid 27.420 MTS (B15)
1093453-25/06/2020	GJ05AU5642-25/06/2020		MEE SALT 16.220 MTS (35.3)
1093440-25/06/2020	GJ12AU7442-25/06/2020		Amonium Chloride 75-80% 14.990 MTS (A10)
1093433-25/06/2020	GJ16X6122-25/06/2020		Potasium Chloride Solution 15.990 MTS (B36)
1093365-25/06/2020	GJ06Z7419-25/06/2020		Aluminium Chloride 25% 17.750 MTS (B36)
1093272-25/06/2020	GJ06VV0188-25/06/2020		Potasium Chloride Solution 15.480 MTS (B36)

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1093175-25/06/2020	GJ01DV8488-25/06/2020		Aluminium Chloride 25% 23.180 MTS (B36)
1093093-24/06/2020	GJ05UU5033-24/06/2020		MEE SALT 20.860 MTS (35.3)
1093087-24/06/2020	GJ12Y6745-24/06/2020		DISTILLATION RESIDUE 9.820 MTS (20.3)
1093077-24/06/2020	GJ15Z0356-24/06/2020		Ammonium Chloride 75-80% 11.480 MTS (A10)
1092956-24/06/2020	GJ06Z7576-24/06/2020		Aluminium Chloride 25% 23.030 MTS (B36)
1092929-24/06/2020	GJ05UU5122-24/06/2020		MEE SALT 20.010 MTS (35.3)
1092881-24/06/2020	GJ16X6122-24/06/2020		Potasium Chloride Solution 16.020 MTS (B36)
1092871-24/06/2020	GJ16AU8478-24/06/2020		Spent Sulphuric Acid 24.590 MTS (B15)
1092859-24/06/2020	GA05T5288-24/06/2020		Aluminium Chloride 25% 23.440 MTS (B36)
1092826-24/06/2020	GJ06Z7419-24/06/2020		Aluminium Chloride 25% 17.880 MTS (B36)
1092772-24/06/2020	GJ06AX2958-24/06/2020		INCINERABLE LIQUID WASTE 27.060 MTS (20.3)
1092636-24/06/2020	GJ05AU5642-24/06/2020		MEE SALT 18.670 MTS (35.3)
1092272-23/06/2020	GJ16X6122-23/06/2020		Potasium Chloride Solution 16.030 MTS (B36)
1092608-23/06/2020	GJ06Z5859-23/06/2020		MEE SALT 17.470 MTS (35.3)
1092602-23/06/2020	GJ36T6336-23/06/2020		Sodium Sulphite 25.940 MTS (17.1)
1092435-23/06/2020	GJ15AV0336-23/06/2020		Aluminium Chloride 25% 29.540 MTS (B36)
1092433-23/06/2020	GJ01HT6279-23/06/2020		Aluminium Chloride 25% 30.650 MTS (B36)
1092344-23/06/2020	GJ01DX7304-23/06/2020		DISTILLATION RESIDUE 8.480 MTS (20.3)
1092339-23/06/2020	GJ06VV0188-23/06/2020		Potasium Chloride Solution 15.240 MTS (B36)
1092136-22/06/2020	GJ01CV2590-22/06/2020		Potassium Chloride Solution 22.210 MTS (B36)
1092126-22/06/2020	GJ05AU5642-22/06/2020		MEE SALT 20.980 MTS (35.3)

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1092089- 22/06/2020	GJ05AT3004- 22/06/2020		Chemical Sludge From Waste Water Treatment 16.470 MTS (35.3)
1092020- 22/06/2020	GJ16Z9670- 22/06/2020		Incinerable liquid waste 22.350 MTS (20.3)
1091869- 22/06/2020	GJ06Z7419- 22/06/2020		Aluminum Chloride 25% 17.740 MTS (B36)
1091818- 22/06/2020	GJ06VV0188- 22/06/2020		Potassium Chloride Solution 15.350 MTS (B36)
1091753- 22/06/2020	GJ06XX7823- 22/06/2020		Aluminum Chloride 25% 23.160 MTS (B36)
1091398- 21/06/2020	GJ15Z1755- 21/06/2020		Aluminium Chloride 25% 18.110 MTS (B36)
1091553- 21/06/2020	GJ07UU1019- 21/06/2020		MEE SALT 20.240 MTS (35.3)
1091541- 21/06/2020	GJ06Z7419- 21/06/2020		Aluminum Chloride 25% 18.110 MTS (B36)
1091513- 21/06/2020	GJ01CV2590- 21/06/2020		Potasium Chloride Solution 22.120 MTS (B36)
1091512- 21/06/2020	GJ06XX7470- 21/06/2020		Aluminium Chloride 25% 29.770 MTS (B36)
1091503- 21/06/2020	GJ06Z5859- 21/06/2020		MEE SALT 17.630 MTS (35.3)
1091424- 21/06/2020	GJ16Z0322- 21/06/2020		Aluminium Chloride 25% 22.800 MTS (B36)
1091287- 20/06/2020	GJ05AT3004- 20/06/2020		MEE SALT 18.770 MTS (35.3)
1091283- 20/06/2020	GJ16AV0299- 20/06/2020		Spent Sulphuric Acid 30.680 MTS (B15)
1091257- 20/06/2020	GJ06Z6822- 20/06/2020		Aluminum Chloride 25% 18.730 MTS (B36)
1091213- 20/06/2020	GJ05AU5642- 20/06/2020		MEE SALT 19.060 MTS (35.3)
1091210- 20/06/2020	GJ12BW0026- 20/06/2020		DISTILLATION RESIDUE 10.980 MTS (20.3)
1091176- 20/06/2020	GJ01CV2590- 20/06/2020		Potassium Chloride Solution 22.360 MTS (B36)
1091148- 20/06/2020	GJ06Z9635- 20/06/2020		Aluminium Chloride 25% 22.860 MTS (B36)
1091098- 20/06/2020	GJ06Z7419- 20/06/2020		Aluminum Chloride 25% 17.790 MTS (B36)
1091010- 20/06/2020	GJ06VV0188- 20/06/2020		Potassium chloride solution 15.370 MTS (B36)

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1090871- 19/06/2020	GJ19X4523- 19/06/2020		DISTILLATION RESIDUE 8.580 MTS (20.3)
1090850- 19/06/2020	GJ07UU1019- 19/06/2020		MEE SALT 23.560 MTS (35.3)
1090685- 19/06/2020	GJ16AU2466- 19/06/2020		Incinerable Liquid Waste 28.060 MTS (20.3)
1090681- 19/06/2020	GJ06Z5859- 19/06/2020		MEE SALT 16.380 MTS (35.3)
1090587- 19/06/2020	GJ06Z7576- 19/06/2020		Aluminum Chloride 25% 22.940 MTS (B36)
1090481- 19/06/2020	GJ01CV2590- 19/06/2020		Potasium Chloride Solution 22.540 MTS (B36)
1090425- 19/06/2020	GJ13V4537- 19/06/2020		Sodium Sulphite 25.710 MTS (17.1)
1061241-	GJ13V4537- 19/06/2020		Sodium Sulphite 25.710 MTS (17.1)
1090340- 18/06/2020	GJ05AT3004- 18/06/2020		MEE SALT 19.300 MTS (35.3)
1090300- 18/06/2020	GJ16Z0322- 18/06/2020		Aluminum Chloride 25% 22.170 MTS (B36)
1090208- 18/06/2020	GJ06Z7419- 18/06/2020		Aluminum Chloride 25% 18.200 MTS (B36)
1090167- 18/06/2020	GJ05UU5122- 18/06/2020		MEE SALT 21.350 MTS (35.3)
1090149- 18/06/2020	GJ06TT5526- 18/06/2020		Aluminum Chloride 25% 22.930 MTS (B36)
1090146- 18/06/2020	GJ06VV0188- 18/06/2020		Potassium chloride solution 15.320 MTS (B36)
1089712- 17/06/2020	GJ06Z5859- 17/06/2020		MEE SALT 18.560 MTS (35.3)
1089706- 17/06/2020	GJ06Z5367- 17/06/2020		Aluminum Chloride 25% 17.850 MTS (B36)
1089574- 17/06/2020	GJ38T1319- 17/06/2020		Aluminum Chloride 25% 22.870 MTS (B36)
1089564- 17/06/2020	GJ01CV2590- 17/06/2020		Potassium Chloride Solution 22.620 MTS (B36)
1089523- 17/06/2020	GJ01DV8488- 17/06/2020		Aluminium Chloride 25% 22.800 MTS (B36)
1089514- 17/06/2020	GJ05AT3004- 17/06/2020		MEE SALT 18.900 MTS (35.3)
1089511- 17/06/2020	GJ06BT1342- 17/06/2020		INCINERABLE LIQUID WASTE 28.380 MTS (20.3)

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1088989-16/06/2020	GJ05AT3004-16/06/2020		MEE SALT 20.380 MTS (35.3)
1089235-16/06/2020	GJ15AV0336-16/06/2020		Aluminum Chloride 25% 29.680 MTS (B36)
1089122-16/06/2020	GJ16AU9808-16/06/2020		Spent Sulphuric Acid 31.750 MTS (B15)
1089086-16/06/2020	GJ06Z7419-16/06/2020		Aluminium Chloride 25% 17.640 MTS (B36)
1089010-16/06/2020	GJ01DX7304-16/06/2020		DISTILLATION RESIDUE 7.380 MTS (20.3)
1088698-15/06/2020	GJ06Z5367-15/06/2020		Aluminium Chloride 25% 17.820 MTS (B36)
1088654-15/06/2020	GJ15Z1755-15/06/2020		Aluminium Chloride 25% 18.320 MTS (B36)
1088622-15/06/2020	GJ05UU5033-15/06/2020		MEE SALT 19.470 MTS (35.3)
1088542-15/06/2020	GJ01HT6279-15/06/2020		Aluminium Chloride 25% 30.720 MTS (B36)
1088454-15/06/2020	GJ01CV2590-15/06/2020		Cupric Chloride Solution 21.170 MTS (A66)
1088306-14/06/2020	GJ06TT8483-14/06/2020		Aluminium Chloride 25% 22.940 MTS (B36)
1088236-14/06/2020	GJ02XX0099-14/06/2020		INCINERABLE LIQUID WASTE 29.980 MTS (20.3)
1088227-14/06/2020	GJ06XX7823-14/06/2020		Aluminium Chloride 25% 23.330 MTS (B36)
1088210-14/06/2020	GJ05AT3004-14/06/2020		MEE SALT 17.010 MTS (35.3)
1088176-14/06/2020	GJ06Z7419-14/06/2020		Aluminium Chloride 25% 17.800 MTS (B36)
1088170-14/06/2020	GJ15AT5527-14/06/2020		Aluminium Chloride 25% 22.510 MTS (B36)
1088168-14/06/2020	GJ15Z1755-14/06/2020		Potasium Chloride Solution 18.320 MTS (B36)
1088026-13/06/2020	GJ16AU4892-13/06/2020		Spent Sulphuric Acid 25.290 MTS (B15)
1088025-13/06/2020	GJ06TT5958-13/06/2020		Aluminium Chloride 25% 19.790 MTS (B36)
1087924-13/06/2020	GJ18AX0396-13/06/2020		DISTILLATION RESIDUE 10.690 MTS (20.3)
1087887-13/06/2020	GJ05UU5033-13/06/2020		MEE SALT 18.880 MTS (35.3)

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1087882-13/06/2020	GJ05UU5122-13/06/2020		MEE SALT 17.360 MTS (35.3)
1087855-13/06/2020	GJ06AV5022-13/06/2020		Aluminium Chloride 25% 27.020 MTS (B36)
1087715-13/06/2020	GJ15Z1755-13/06/2020		Potasium Chloride Solution 18.040 MTS (B36)
1087192-12/06/2020	GJ15Z1755-12/06/2020		Potasium Chloride Solution 17.930 MTS (B36)
1087594-12/06/2020	GJ01CX0623-12/06/2020		Sodium Sulphite 24.030 MTS (17.1)
1087591-12/06/2020	GJ01CV2590-12/06/2020		Aluminium Chloride 25% 23.820 MTS (B36)
1087534-12/06/2020	GJ16Z0322-12/06/2020		Aluminium Chloride 25% 22.320 MTS (B36)
1087520-12/06/2020	GJ06Z7419-12/06/2020		Aluminium Chloride 25% 18.280 MTS (B36)
1087507-12/06/2020	GJ16AV6699-12/06/2020		MEE SALT 38.400 MTS (35.3)
1087458-12/06/2020	GJ05AU5642-12/06/2020		MEE SALT 18.200 MTS (35.3)
1087394-12/06/2020	GJ05UU5033-12/06/2020		MEE SALT 17.660 MTS (35.3)
1087184-12/06/2020	GJ06XX7479-12/06/2020		Aluminium Chloride 25% 31.720 MTS (B36)
1087168-12/06/2020	GJ12AT7363-12/06/2020		DISTILLATION RESIDUE 11.380 MTS (20.3)
1087074-11/06/2020	GJ36T9798-11/06/2020		MEE SALT 29.180 MTS (35.3)
1087044-11/06/2020	GJ15XX1807-11/06/2020		MEE SALT 29.370 MTS (35.3)
1086973-11/06/2020	GJ06Z5367-11/06/2020		Aluminium Chloride 25% 18.070 MTS (B36)
1086944-11/06/2020	AP37TA2269-11/06/2020		DISTILLATION RESIDUE 21.200 MTS (20.3)
1086691-11/06/2020	GJ15Z1755-11/06/2020		Potasium Chloride Solution 17.840 MTS (B36)
1086614-11/06/2020	GJ15YY9054-11/06/2020		Spent Sulphuric Acid 26.080 MTS (B15)
1086506-10/06/2020	GJ16Z9670-10/06/2020		INCINERABLE LIQUID WASTE 22.380 MTS (20.3)
1086412-10/06/2020	GJ05UU5122-10/06/2020		MEE SALT 18.350 MTS (35.3)

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1086409- 10/06/2020	GJ36T6336- 10/06/2020		Chemical Sludge From Waste Water Treatment 29.360 MTS (35.3)
1086403- 10/06/2020	GJ03BT7774- 10/06/2020		MEE SALT 28.280 MTS (35.3)
1086251- 10/06/2020	GJ15Z1755- 10/06/2020		Potasium Chloride Solution 17.920 MTS (B36)
1086220- 10/06/2020	GJ06Z7419- 10/06/2020		Aluminium Chloride 25% 18.850 MTS (B36)
1086126- 10/06/2020	GJ06VV4142- 10/06/2020		DISTILLATION RESIDUE 8.100 MTS (20.3)
1086096- 10/06/2020	GJ06XX7470- 10/06/2020		Aluminium Chloride 25% 31.000 MTS (B36)
1085808- 09/06/2020	GJ16Z0322- 09/06/2020		Aluminium Chloride 25% 22.810 MTS (B36)
1085775- 09/06/2020	GJ02Z2862- 09/06/2020		Potasium Chloride Solution 23.160 MTS (B36)
1085749- 09/06/2020	GJ36T8025- 09/06/2020		MEE SALT 25.750 MTS (35.3)
1085717- 09/06/2020	GJ05AU5642- 09/06/2020		MEE SALT 17.650 MTS (35.3)
1085621- 09/06/2020	GJ16AV0707- 09/06/2020		Spent Sulphuric Acid 20.520 MTS (B15)
1085501- 09/06/2020	GJ06Y7129- 09/06/2020		Aluminium Chloride 25% 18.120 MTS (B36)
1085427- 09/06/2020	GJ06XX7479- 09/06/2020		Aluminium Chloride 25% 31.510 MTS (B36)
1085373- 08/06/2020	GJ16AV7799- 08/06/2020		Chemical Sludge From Waste Water Treatment 32.070 MTS (35.3)
1085355- 08/06/2020	GJ06ZZ3339- 08/06/2020		INCINERABLE LIQUID WASTE 23.310 MTS (20.3)
1085340- 08/06/2020	GJ3BW3636- 08/06/2020		MEE SALT 30.480 MTS (35.3)
1085183- 08/06/2020	GJ16AV6699- 08/06/2020		MEE SALT 31.370 MTS (35.3)
1084794- 08/06/2020	GJ05AT3004- 08/06/2020		MEE SALT 18.180 MTS (35.3)
1084784- 08/06/2020	GJ06Z5859- 08/06/2020		MEE SALT 18.210 MTS (35.3)
1084685- 07/06/2020	GJ12BX6462- 07/06/2020		MEE SALT 27.860 MTS (35.3)
1084680- 07/06/2020	GJ12BX6264- 07/06/2020		MEE SALT 29.510 MTS (35.3)

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1084507-07/06/2020	GJ01DX7304-07/06/2020		DISTILLATION RESIDUE 7.950 MTS (20.3)
1084503-07/06/2020	GJ06Z7419-07/06/2020		Aluminium Chloride 25% 18.750 MTS (B36)
1084450-07/06/2020	GJ03AT4173-07/06/2020		DISTILLATION RESIDUE 8.210 MTS (20.3)
1084438-07/06/2020	GJ06BT1342-07/06/2020		INCINERABLE LIQUID WASTE 27.960 MTS (20.3)
1084390-06/06/2020	GJ07UU1019-06/06/2020		MEE SALT 16.590 MTS (35.3)
1084228-06/06/2020	GJ05UU5122-06/06/2020		MEE SALT 17.260 MTS (35.3)
1084202-06/06/2020	GJ05UU5033-06/06/2020		MEE SALT 18.150 MTS (35.3)
1084196-06/06/2020	GJ16AU2604-06/06/2020		Spent Sulphuric Acid 26.090 MTS (B15)
1084146-06/06/2020	GJ01CV2590-06/06/2020		Potasium Chloride Solution 22.370 MTS (B36)
1084069-06/06/2020	GJ06Z5367-06/06/2020		Aluminium Chloride 25% 18.210 MTS (B36)
1083993-06/06/2020	GJ16Z4203-06/06/2020		DISTILLATION RESIDUE 8.090 MTS (20.3)
1083966-06/06/2020	GJ21T5407-06/06/2020		DISTILLATION RESIDUE 7.560 MTS (20.3)
1083921-06/06/2020	GJ06XX7479-06/06/2020		Aluminium Chloride 25% 30.810 MTS (B36)
1083780-05/06/2020	GJ03Y9893-05/06/2020		Sodium Sulphite 20.720 MTS (17.1)
1083680-05/06/2020	GJ01CV2590-05/06/2020		Potasium Chloride Solution 22.600 MTS (B36)
1083617-05/06/2020	GJ05UU5033-05/06/2020		MEE SALT 19.800 MTS (35.3)
1083594-05/06/2020	GJ36T8027-05/06/2020		MEE SALT 28.840 MTS (35.3)
1083300-05/06/2020	GJ18AU9066-05/06/2020		INCINERABLE LIQUID WASTE 21.360 MTS (20.3)
1083027-04/06/2020	GJ16AV5599-04/06/2020		MEE SALT 44.020 MTS (35.3)
1083021-04/06/2020	GJ16Z2461-04/06/2020		Distillation residue waste 7.920 MTS (20.3)
1082879-04/06/2020	GJ06Z7419-04/06/2020		Aluminium Chloride solution 18.980 MTS (B36)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

June , 2020

1082865-04/06/2020	GJ06XX7470-04/06/2020		Aluminium chloride solution 30.990 MTS (B36)
1082774-04/06/2020	GJ01CV2590-04/06/2020		KCL SOLUTION 22.070 MTS (B36)
1082777-04/06/2020	GJ16AV6699-04/06/2020		MEE SALT 37.040 MTS (35.3)
1082671-03/06/2020	GJ05AU5642-03/06/2020		MEE salt 17.580 MTS (35.3)
1082618-03/06/2020	GJ36T6165-03/06/2020		MEE salt 29.310 MTS (35.3)
1082320-03/06/2020	GJ06Z6660-03/06/2020		Aluminium Chloride 25% 22.980 MTS (B36)
1082287-03/06/2020	GJ01CV2590-03/06/2020		Potasium Chloride Solution 23.100 MTS (B36)
1082220-03/06/2020	GJ16AV7799-03/06/2020		Chemical Sludge From Waste Water Treatment 27.980 MTS (35.3)
1082144-02/06/2020	GJ16Z0338-02/06/2020		INCINERABLE LIQUID WASTE 17.570 MTS (20.3)
1082132-02/06/2020	GJ19X4417-02/06/2020		DISTILLATION RESIDUE 8.840 MTS (20.3)
1082073-02/06/2020	GJ36T8089-02/06/2020		MEE SALT 31.980 MTS (35.3)
1082066-02/06/2020	GJ01HT6279-02/06/2020		Aluminium Chloride 25% 30.920 MTS (B36)
1081902-02/06/2020	GJ06VV0188-02/06/2020		Potasium Chloride Solution 15.310 MTS (B36)
1081850-02/06/2020	GJ06Z5859-02/06/2020		MEE SALT 15.660 MTS (35.3)
1081789-02/06/2020	GJ16AU2604-02/06/2020		Spent Sulphuric Acid 25.920 MTS (B15)
1081780-02/06/2020	GJ06Z7419-02/06/2020		Aluminium Chloride 25% 18.820 MTS (B36)
1081699-02/06/2020	GJ18AX0396-02/06/2020		DISTILLATION RESIDUE 12.890 MTS (20.3)
1081593-02/06/2020	GJ06AX2608-02/06/2020		INCINERABLE LIQUID WASTE 27.260 MTS (20.3)
1081475-01/06/2020	GJ06BT1267-01/06/2020		Potasium Chloride Solution 27.130 MTS (B36)
1081461-01/06/2020	GJ15XX1807-01/06/2020		MEE SALT 26.580 MTS (35.3)
1081393-01/06/2020	GJ18BT0448-01/06/2020		MEE SALT 43.250 MTS (35.3)

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Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

June , 2020

1081165- 01/06/2020	GJ15Z1755- 01/06/2020		Aluminium Chloride 25% 18.550 MTS (B36)
1080875- 01/06/2020	GJ06Z7576- 01/06/2020		Aluminium Chloride 25% 23.030 MTS (B36)

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Form No. 21 for Year 2019

GUJARAT POLLUTION CONTROL BOARD

"Paryavaran Bhavan", Sector – 10 A,

GANDHINAGAR – 382 010

ANNUAL REPORT FROM INDUSTRY

(To be submitted online {XGN} by each industrial unit on or before 31st March in respect of calendar Year ended on previous 31st December)

1	GPCB ID:	12155
2	Name & Address of the Unit	Hemani industries Ltd(Unit-III & IV) CH-5 & E-362 DAHEJ GIDC
3	Phone No.	(02646)250627
4	CCA No., Date & Validity (Copy of the CCA should be enclosed)	GPCB /BRCH-B/CCA-33(18)/ID-12155 dated 01/11/2020 Validity up to :14/07/2025

5.0 Production:

Sr. No.	Products	Production Capacity (MT/Month)	Total production during the previous year	Total production during the current year
1	m-Phenoxy Benzaldehyde (MPBAD)	300		3426.32
2	m-Bromo Nitrobenzene	100	0	0
	m-Bromo Anisole	100	0	0
	OR			
2	Methyl Chloride	200	0	0
3	Lambda-Cyhalothrin	50		65.85
	or Deltamethrin Tech.	12		72.84
4	DV-Acid Chloride/ CMAC	200		2347.72
5	Cypermethrin Tech.	150		1695.43
6	Alphamethrin Tech./ Permethrin Tech.	100		623.625/ 292.65
	or Acephate Tech.	100		
7	Metamitron Tech. /Glyphosate Tech.	100		651.56
	or Other Herbicides			
8	Thionyl Chloride	450	0	0
9	Sulphur chloride	100	0	0
10	Acid chlorides like valeroyl chloride, Phenyl acetyl	100	0	0

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	chloride			
11	CPP	1.5MW	0	0
Group-A				
12	**Fungicide**			
a)	Hexaconzole (T)	300		
b)	Tebuconzole (T)			
c)	Propioconzole (T)		0	29
13	**Herbicide**			
a)	Dicamba (T)	300		
b)	Metribuzine (T)			
c)	Pendimethalin (T)		0	0
	Total (Group-A)	**600**		
OR				
Group-B				
a)	2,5 Dichloro Phenol (2,5 DCP)	20	0	0
b)	Dicamba (T)	100	0	0
c)	Sulfentrazone	100	0	0
	Total (Group-B)	**220**		
14	**Insecticide**			
a)	Transfluthrin (T)	300		
b)	Cyfluthrin & Beta Isomers (T)			
c)	Bifenthrin (T)			
d)	Cypermethrin (T) & Beta/Zeta/Theta Isomers (T)			
e)	Imidacloprid (T)		0	0
FORMULATION PRODUCTS				
Insecticides - Liquid Based Product				
1	Chloropyrifos 50% EC	300		
2	Cypermethrin 25% EC			3479.735
3	Cypermethrin 10% EC			
4	Imidacloprid 17.8% SL			
5	Monochrotophos 36% SL			
6	Buprofecin 25% SC			

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7	Fipronil 5% SC			
8	Glyphosate (41%) SL			
9	Alphamehtrin 10% EC			
10	Permethrin 25% EC			
11	Lamda Cyaholothrin 5% EC			
Total		**300**		
Herbicides - Liquid Based Product				
1	Glyphosate SL	200		
2	Pretilachlor 50 % EL		0	
3	Imazethapya 10% SL			
Total		**200**		
Fungicides - Liquid Based Product				
1	Hexaconazole 5 % EC	200	0	
2	Hexaconazole 5 % SC			
3	Validamycin 3% L			
Total		**200**		
Total (Insecticides + Herbicides + Fungicides)		**700**		
Insecticides - Solid Based Products				
1	Cartap HCl 4% granules GR	100		
2	Fipronil granules GR			
3	Imidacloprid granules WG			
4	Thiomethoxam 25% WG			
5	Cartap HCL 50 % SP			
6	Acephate 75% SP		0	
7	Acetamaprid SP			
8	Imidacloprid 70 WG			
Total		**100**		
Herbicides - Solid Based Products				
1	Metribuzin WP	100		0
2	Diruon WP			
Total		**100**		
Fungicides - Solid Based Products				

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1	Carbendazim 12% + Mancozeb 63% WP	100		
2	Tricyclazole 75% WP			
3	Carbendazim 50% WP			
4	Miclobutanil WP			
5	Copper Oxy Chloride WP			
6	Mancozeb WP			0
Total		**100**		
Total (Insecticides +Herbicides +Fungicides) Solid Base Products		**300**		**0**
Grand Total of Formulation Products		**1000**		

6.0 **Raw Materials (RM):**

Sr. No.	Raw Material	Consumption (MT/Month)
1.	**m-Phenoxy Benzaldehyde (MPBAD)**	
	C.S. Lye	69.6
	BZH	249
	Bromine	202.5
	Bromine Recovered	-198.45
	Chlorine	79.5
	EDC	1155
	EDC Recovered	-1065
	AlCl3	360
	HCl 30%	262.5
	Formic Acid	6.9
	Sodium Thiosulfate	2.25
	ASR	3
	MEG	258
	MEG Recovered	-79.5
	PTSA	1.2
	Phenol	220.5
	KOH	135
	Toluene	328.5
	Toluene Recovered	-289.5
	98 % H_2SO_4	19.5
	Total	**1720.5**
2.	**m-Bromo Nitrobenzene**	
	H_2SO_4 (98%)	140
	Oleum (65%)	160
	Nitro Benzene	98.4
	Nitrobenzene Recovered	-18.4
	Bromine	52
	Catalyst	0.6
	Toluene	344

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	Toluene Recovered	-160
	Total	**616.6**
	m-Bromo Anisole	
	3 – Bromo Nitrobenzene (3-BNB)	125
	KOH	98.6
	Tetra Butyl Ammonium Bromide (TBAB)	31.6
	Methanol	26
	Toluene	4.6
	HCl (30 %)	42
	Total	**327.8**
	OR	
2.	**Methyl Chloride**	
	Methanol	149.6
	28% HCL	680.8
	C.S. Lye	2.6
	Total	**833**
3.	**Lambda-Cyhalothrin**	
	C. S. Lye	25.52
	Lambda Cyhalothric Acid	29.12
	Thionyl Chloride (TC)	15.52
	DMF	0.12
	Hexane	271.68
	Hexane Recovered	-254.72
	NaCN	8
	TEBA (Catalyst)	0.56
	Soda Ash	0.56
	MPB	22.28
	Acid Chloride	30.56
	Hypo Soln. (4%)	42.84
	NaOH	42.84
	IPA	147
	IPA Recovered	-137
	Di – Isopropyl Amine	5.32
	HCl (30%)	7.6
	Total	**257.8**
	OR	
	Deltamethrin Tech.	
	CMA powder	37.5
	NaOH Flakes	9
	Catalyst EPH	14.25
	HCL 30%	44.955
	MDC	163.95
	MDC Recovered	-137.925
	AlCl3	11.25
	C S Lye	4.65
	Sulfuric Acid	7.815
	Methanol	5.85
	SBC	0.03
	Ester + MDC	39.99
	C S Flakes	1.995
	Toluene	52.2
	Toluene Rec.	-26.055
	HCl	4.14
	DMF	0.06

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	Thionyl Chloride	4.32
	MPBD	7.56
	Sodium Cyanide	2.76
	Hypo Soln.	20.1
	Acetic Acid	0.045
	Soda Ash	0.45
	TEBA	0.39
	IPA	147.24
	IPA Recovered	-139.095
	TEA	3.645
	Bromine	50.235
	Benzene	46.83
	FeCL3	0.45
	Total	**378.585**
4.	**DV-Acid Chloride/ CMAC**	
	Forcut	76
	Forcut Rec.	-76
	Acrylonitrile	104.4
	CTC	310
	Catalyst	2
	DEA HCl	2.2
	30% HCl	360
	30% HCl Rec.	-218
	DMF	6
	TC	213.4
	Caustic Lye (16%)	1406.2
	n-Hexane	1828
	n-Hexane Recovered	-1782.4
	IB	118.8
	IB Rec.	-27.4
	TEA	166.8
	1% Soda Soln.	102
	Catalyst (BF_3)	2
	Caustic (100%)	194.2
	H_2SO_4 (98%)	239.8
	Total	**3028**
5.	**Cypermethrin Tech.**	
	NaCN	21
	Catalyst	1.5
	Soda Ash	1.5
	CMAC	87.6
	MPBD	72
	n-Hexane	111
	n-Hexane Recovered	-104.4
	Total	**190.2**
6.	**Alphamethrin Tech./ Permethrin Tech.**	
	Alphamethrin Tech	
	Cypermethrin	125
	Tri Ethylamine	30
	Tri Ethylamine Rec.	-28.5
	n-Hexane	60.9
	n-Hexane Recovered	-55.2
	Total	**132.2**
	Permethrin Tech.	

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	DV Acid Chloride (CMAC)	15.5
	Meta Phenoxy Benzyl Alcohol	13
	Total	**28.5**
7.	**Metamitron Tech. / Glyphosate Tech.**	
	Metamitron Tech.	
	IS	81.6
	Mendelonitrile	137.7
	TC	95.1
	Toluene	204.4
	Toluene Recovered	-187.6
	CS Lye	15.1
	TEBA	5.7
	Sodium Hypo Chloride	1001.5
	Sodium Bisulfite	2.1
	HH 80%	152
	Ethyl Acetate	91.8
	HCl	47.8
	Ammonia	30
	Sodium Acetate	12
	Total	**1689.2**
	Glyphosate Tech.	
	DEA	83.4
	C.S. Lye (47%)	132.6
	HCL 30%	190.4
	HCHO	23.5
	H_3PO_3	64.1
	20% Ammonia	60
	Carbon	5
	Carbon Recovered	-5
	Oxygen	11.3
	Sulphuric Acid	34.5
	Total	**599.8**
8.	**Thionyl Chloride**	
	Sulphur	213.3
	Chlorine	437.9
	Sulpher Di Oxide	121.5
	Total	**772.7**
9.	**Sulphur chloride**	
	Sulphur	0.5
	Chlorine	0.5
	Total	**1.0**
10.	**Acid chlorides like valeroyl chloride, Phenyl acetyl chloride**	
	valeroyl chloride	
	Valeoric Acid	85.0
	Thionyl Chloride	99.0
	Total	**184.0**
	Phenyl acetyl chloride	
	Phenyl Acitic Acid	88.2
	Thionyl Chloride	77.2
	Total	**165.4**
Group-A		
12.	**Fungicide**	
a)	**Hexaconzole (T)**	
	1,3 Di Chloro Benzene	153.00

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	Pentanoyl Chloride	125.10
	Alumimun Chloride	189.60
	Solvent - EDC	555.00
	Solvent - EDC Rec.	-543.00
	Methylene Triphenyl Phosphorane	283.20
	Bromine	162.00
	Solvent - THF	360.00
	Solvent - THF Rec.	-345.00
	Hydrogen Peroxide	34.80
	Potassium Hydroxide	58.50
	1,2,4 - Triazole	66.00
	Solvent – DMF	330.00
	Solvent – DMF Rec.	-319.50
	Total	**1109.70**
b)	**Tebuconzole (T)**	
	1-(4 – Chlorophenyl) 4-4- Dimethyl -3-Pentanoate	202.50
	Sodium Methoxide	48.60
	Di Methyl Sulfide	55.80
	Solvent - Toluene	420.00
	Solvent - Toluene Rec.	-408.0
	1,2,4 - Triazole	61.80
	Solvent - DMF	330.00
	Solvent - DMF Rec.	-321.000
	Total	**389.700**
c)	**Propioconzole (T)**	
	1,3 Di Chloro Benzene	135.60
	Acetyl Chloride	71.40
	Alumimun Chloride	167.40
	Solvent - EDC	480.00
	Solvent - EDC Rec.	-471.00
	Bromine	165.90
	Catalyst	3.00
	1,2 - Butanediol	96.00
	Solvent - Toluene	300.00
	Solvent - Toluene Rec.	-292.50
	Potassium Hydroxide	49.80
	1,2,4 - Triazole	63.00
	Solvent – DMF	300.00
	Solvent – DMF Rec.	-291.00
	Total	**777.60**
13.	**Herbicide**	
a)	**Dicamba (T)**	
	2,5-dichloro phenol	300.00
	O-Xylene	1050.00
	O-Xylene Rec.	-1039.50
	Potassium Hydroxide	120.00
	Carbon dioxide	150.00
	Methyl Chloride	240.00
	Methanol	300.00
	C.S.Lye	75.00
	HCl 30%	225.00
	Total	**1420.5**
b)	**Metribuzine (T)**	

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	ATMT	300.0
	Di Methyl Sulphate	195.6
	Sulfuric Acid	382.2
	Soda Ash	480.0
	Caustic Soda Flakes	9.0
	Total	**1366.8**
c)	**Pendimethalin (T)**	
	4-Nitro O xylene	174.00
	Diethylketone	108.00
	Hydrogen	12.30
	Nitric acid 60 %	303.00
	Sulfuric acid 98 %	213.00
	EDC	600.00
	EDC Rec.	-570.00
	HCl	57.00
	Acetone	15.60
	Caustic	6.00
	O-Xylene	300.00
	O-Xylene Rec.	-286.50
	Total	**932.9**
	OR	
Group-B		
a)	**2,5 Dichloro Phenol (2,5 DCP)**	
	2,5 DCA	24.00
	Sulphuric Acid	14.52
	NSS	22.00
	Sulphamic Acid	2.00
	SBC	0.06
	O-Xylene	40.00
	O-Xylene Rec.	-39.48
	Total	**63.100**
b)	**Dicamba (T)**	
	2,5-dichloro phenol	100.00
	O-Xylene	350.00
	O-Xylene Rec.	-346.50
	Potassium Hydroxide	40.00
	Carbon dioxide	50.00
	Methyl Chloride	80.00
	Methanol	100.00
	C.S.Lye	25.00
	HCl 30%	75.00
	Total	**473.5**
c)	**Sulfentrazone**	
	Acetaldehyde	37.60
	Acetic Acid	50.00
	Chlorine	53.00
	Phenyl Hydrazine	76.50
	Sodium Cyanate	53.00
	Methanol	400.00
	Methanol Rec.	-389.80
	Caustic Lye	50.00
	Potassium Carbonate	90.00
	Dimethyl Formamide	755.00
	Dimethyl Formamide Rec.	-739.90

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	Dichlorodifluoromethane	65.00
	Oleum	207.5
	MDC	262.00
	MDC Rec.	-254.26
	Nitric Acid	18.55
	Iso Propyl alcohol	641.50
	Iso Propyl alcohol Rec.	-630.45
	Methane Sulfonyl Chloride	68.90
	Pyridine	49.06
	Pyridine Rec.	-46.60
	Toluene	498.38
	Toluene Rec.	-485.429
	Total	**829.548**
14.	**Insecticide**	
a)	**Transfluthrin (T)**	
	2,3,5,6 Tetra Fluoro Benzyl Alcohol	148.515
	R- Trans Cypermethric Acid Chloride	187.426
	Catalyst	3.564
	Solvent- Hexane	594.059
	Solvent- Hexane Rec.	-579.208
	5 % Soda Ash Solution	74.257
	Total	**428.614**
b)	**Cyfluthrin & Beta Isomers (T)**	
	3- Phenoxy -4- FluoroBenzaldehyde	146.50
	CMAC- Cypermethric Avid Chloride	162.37
	Sodium Cyanide	19.81
	Solvent –n- Hexane	815.53
	Solvent –n- Hexane Rec.	-771.84
	Catalyst	2.91
	5 % Soda Ash Solution	58.25
	5 % Acetic Acid Solution	29.13
	8-10 % Sodium Hypochorite Solution	29.13
	Total	**491.784**
c)	**Bifenthrin (T)**	
	Lambda Acid	170.388
	3-Phenyl -2-Methyl Benzyl Chloride	162.524
	Catalyst	7.282
	Solvent- Hexane	174.757
	Solvent- Hexane Recovered	-163.107
	Total	**351.845**
d)	**Cypermethrin (T) & Beta/Zeta/Theta Isomers (T)**	
	Cypermethrin Tech	424.752
	Solvent –IPA for Reaction + Solvent –IPA for washings	751.485
	Solvent IPA Rec.	-719.109
	Catalyst - 1	42.475
	Total	**499.604**
e)	**Imidacloprid (T)**	
	2- Chloro -5- Chloromethyl Pyridine	193.398
	N- Nitro N- Methyl Imidazolidine	189.320
	Sodium Carbonate	59.709
	Catalyst -1	2.913
	Solvent - DMF	640.777

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	Solvent - DMF Recovered	-614.563
	Caustic Lye 47 %	14.563
	Solvent - Methanol	116.505
	Solvent - Methanol Recovered	-107.767
	Total	**494.854**
FORMULATION PRODUCTS		
Insecticides - Liquid Based Product		
1.	**Chloropyrifos 50% EC**	
	Chlorpyrifos (95%)	157.8
	EMULSIFIER -VIA UNITOP	18
	EMULSIFIER -VIN UNITOP	12
	Solvent C-IX	112.2
	Total	**300**
2.	**Cypermethrin 25% EC**	
	Cypermethrin tech (92%)	81.6
	Emulsifier -50 VND	10.8
	Emulsifier -30 VND	13.2
	Solvent C-IX	194.4
	Total	**300**
3.	**Cypermethrin 10% EC**	
	Cypermethrin tech (92%)	32.7
	Emulsifier -50 VND	13.2
	Emulsifier -30 VND	10.8
	Solvent C-IX	243.3
	Total	**300**
4.	**Imidacloprid 17.8% SL**	
	Imidacloprid Tech (98%)	54.6
	DMSO (dimethyl sulfoxide)	236.4
	Solubilizer	9.0
	Total	**300**
5.	**Monochrotophos 36% SL**	
	Monocrotphos(70%)	154.5
	Cycloheazenone	141
	Stabilizer	4.5
	Total	**300**
6.	**Buprofecin 25% SC**	
	Buprofezin a.i. content	75.16
	Dispersing agent - Alkylated naphthalene sulphonate formaldehyde polymer, sodium salt	7.51 0.0072
	Antifreezing agent - Propylene glycol	37.58
	Defoamer - Dimethyl Polysiloxane	0.0902
	Thickener 1 - Xanthium gum , Hydro polysaccharide	0.3007
	Thickener 2 - Bentonite clay	7.51
	Bactericide - 1,2 - benzisothiazin - 3 one	0.4510
	Distilled water	171.37
	Total	**300**
7.	**Fipronil 5% SC**	
	Fipronil a.i. content	14.999
	Sunflower Oil	14.999
	Wetting Agent (Napthalene sulfonate)	9.000
	Suspending agent (Sodium lingo sulfonate)	23.999
	Sticking/Stabilizing agent (Carboxy	11.999

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	methylcellulose	
	Dispensing agent (Sodium salt of Dinaphthyl cellulose	9.000
	Blend of emulsifiers (Proprietory blend of alkyl	23.999
	phenol ethoxylate, triglyceride ethoxylate,	0.007
	Calcium alkyl benzyl sulphonate	0.007
	Water	191.99
	Total	**300**
8.	**Glyphosate (41%) SL**	
	Glyphosate (95%)	64
	Mono Isopropyl Amine (MIPA)	22.4
	Propal TAS-105	20
	DM Water	93.6
	Total	**200**
9.	**Alphamehtrin 10% EC**	
	Alphacypermethrin tech (97%)	30.9
	Emulsifier -50 VND	9.6
	Emulsifier -30 VND	14.4
	Solvent C-IX	245.1
	Total	**300**
10.	**Permethrin 25% EC**	
	Permethrin tech (92%)	81.6
	EMULSIFIER -EA UNITOP	14.4
	EMULSIFIER -EN UNITOP	9.6
	Solvent C-IX	194.4
	Total	**300**
11.	**Lamda Cyaholothrin 5% EC**	
	Lambda Cyhalothrin (84%)	18
	EMULSIFIER -33EX UNITOP	7.2
	EMULSIFIER -60EX UNITOP	16.8
	Solvent C-IX	258
	Total	**300**
Herbicides - Liquid Based Product		
1.	**Glyphosate SL**	
	Iso Propyl amine salt 62 %	155.8
	Emulsifier	23.4
	Total	**179.2**
2.	**Pretilachlor 50 % EL**	
	Pretilachlor (95%)	105.2
	EMULSIFIER -VIA UNITOP	9.6
	EMULSIFIER -VIN UNITOP	6.4
	Solvent C-IX	78.8
	Total	**200**
3.	**Imazethapya 10% SL**	
	Imazethapyr Technical	73.33
	Ammonium Hydroxide 25%	20.00
	Propylene Glycol	6.67
	Rhodorsil AF-426	0.67
	Disodium hydrogen phosphate	2.67
	Potassium dihydrogen phosphate	0.87
	Water	14.83
	Ammonium Sulfate	6.67
	Surfactant	5.00

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	NP - 85 or equivalent (Alkyl Aryl Sulphonate)	6.17
	China clay/ Kaoline	27.00
	Sand	36.14
	Total	**200**
Fungicides - Liquid Based Product		
1.	**Hexaconazole 5 % EC**	
	Hexaconazole (92%)	10.8
	EMULSIFIER -33RN UNITOP	8.0
	EMULSIFIER -60RA UNITOP	12.0
	Solvent C-IX	169.2
	Total	**200**
2.	**Hexaconazole 5 % SC**	
	Hexaconazole (92%)	11.0
	Unitop FL	6
	Unitop 203	10
	Propylene Glycol	35
	Xanthum Gum 2% Solution	20
	Silica	10
	Defoamer	0.2
	Water	106
	Total	**198.2**
3.	**Validamycin 3% L**	
	Validamycin a.i content	6.00
	Polyoxy ethylene nonyl phenyl ether (NP 85)	4.00
	Silicone - KM – 72	0.02
	Polyoxy ethylene nonyl phenyl ether (NP 85)	0.10
	Potassium sorbate	0.02
	Acid Green Dye	0.00
	Water	189.87
	Total	**200**
Insecticides - Solid Based Products		
1.	**Cartap HCl 4% granules GR**	
	Cartap Tech	4.286
	PAP Emulsifier	0.75
	PAD Emulsifier	0.92
	Phosphoric Acid	0.42
	Dye (Green)	0.08
	China Clay	2.56
	River Sand	90.984
	Total	**100**
2.	**Fipronil granules GR**	
	Fipronil a.i. content	0.30
	Rhodamine dye	0.20
	Binder (Sodium LignoSulphate)	5.00
	Carrier (Sand)	94.50
	Total	**100**
3.	**Imidacloprid granules WG**	
	Imidacloprid Tech (98%)	71.5
	SLS	18.0
	Disperser	7.0
	Antifoaming agent	0.5

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	Product X	1.0
	Water	2.0
	Total	**100**
4.	**Thiomethoxam 25% WG**	
	Thiomethoxam a.i content	25.00
	Dispersing Agent - Sodium Lignosulfate	5.00
	Wetting Agent - Sodium Lauryl Sulphate	3.75
	Plasticiser - Butylated polyvinyl pyrrolidine	1.25
	Carrier Diatomaceous earth	5.00
	Binder - Corn starch	60.00
	Total	**100**
5.	**Cartap HCL 50 % SP**	
	Cartape HCl (95%)	52.7
	Propal PAD	2.5
	Propal PAP	2.5
	Dye	0.1
	Ammonium Sulphate	4.22
	Total	**62.02**
6.	**Acephate 75% SP**	
	Acephate Tech (97%)	77.4
	Propol BX 80	2.0
	Silica	10.6
	Ammonium Sulohate	10.0
	Total	**100**
7.	**Acetamaprid SP**	
	Acetamiprid a.i.content	20.00
	Blend of Sodium Dodecyl Benzenesulphonate	4.50
	and Sodium alkylate	0.00
	Sodium Citrate ,Dihydrate	30.00
	Calcium hydrogen Phosphate Dehydrate	1.00
	Coloring agent	0.50
	Lactose Monohydrate	44.00
	Total	**100**
8.	**Imidacloprid 70 WG**	
	Imidacloprid Active Ingredient	70
	Mix of Naphthalene Sulhonate dispersing agent and high polymer surfactant	6
	Anion wetting agent	2.5
	Adhesion agent	6
	Kaolin Clay	15.5
	Total	**100**
Herbicides - Solid Based Products		
1.	**Metribuzin WP**	
	Metribuzin tech	79.55
	Wetting agent (Alkyl laryl sulphonate)	5.00
	Dispersing agent (Alkaryl sulphonate)	6.00
	China clay	1.45
	Silica acid	8.00
	Total	**100**
2.	**Diruon WP**	
	Diuron Technical	81.50
	Dispersing agent (Alkyl naphtyl sulphonate type)	5.00
	Surface active agent (Alkyl aryl sulphonate	2.00

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	type)	
	Inert Carrier (China clay)	11.50
	Total	**300**
Fungicides - Solid Based Products		
1.	**Carbendazim 12% + Mancozeb 63% WP**	
	Carbendazim Tech. a.i content (Tech. 98 %)	12.25
	Mancozeb Tech. a.i content (Tech. 85 %)	74.12
	Sodium salt of alkyl aryl sulphonate	2.00
	Sodium salt of alkyl naphyl sulphonate	2.00
	Koolin (Inert Filter)	9.63
	Total	**100**
2.	**Tricyclazole 75% WP**	
	Tricyclazole Tech (95%)	79
	DisperTox-ACZ	3
	DisperTox-SO 31	3
	Silica	7.5
	China Clay	7.5
	Total	**100**
3.	**Carbendazim 50% WP**	
	Carbendizam Tech (98%)	51.1
	DisperTox-522	6.0
	Silica	21.4
	China Clay	21.5
	Total	**100**
4.	**Miclobutanil WP**	
	Myclobutanil Technical a.i	10.00
	Silica	11.30
	Sodium Lignosulfonate	6.00
	Alkyl Napthalene	2.00
	Sulfonate of sodium	0.00
	Clay	70.70
	Total	**100**
5.	**Copper Oxy Chloride WP**	
	Copper Oxy Chloride Tech. purity 57 %	90.00
	Surfactants (Non ionic , Anionic or Blend of nonionic &	4.00
	anionic dispersents :- Sodium Polycarboxylate)	0.001
	Wetting agent or Wetting cum dispersing agents	2.0
	(Salt of Naphthalene Sulphoinc Acid Condensate)	0.001
	Wood based chemical type dispersants	3.0
	(Calcium Lignosulphonate)	0.001
	Fillers (China Clay)	1.0
	Total	**100**
6.	**Mancozeb WP**	
	Mancozeb Technical (Min. purity 85%)	88.23
	Surface active agent (Alkyl aryl sulphonate type)	2.00
	Dispersing agent (Alkyl naphtyl sulphonate type)	2.00

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	Suspending agent (Industrial gum)	2.00
	Inert Carrier (China clay)	5.77
	Total	**100**

07. **Utilities:**

Sr. #	Name of the Utility	Consented (CCA) Quantity per year	Total consumed during the year 2019	Name of the supporting document or record
1	Boiler no 1	8TPH	27304 MT/YEAR	Annexure: -III
2	Boiler no 2	25 TPH		
3	Thermic fluid Heater	6lacs Kcal	348518 NG	

08. **Wastes Generation & Disposal during the year:**

Sr #	Name of the Waste	State (S, L, G)	Consented Qty.	Total Quantity of wastes generated reused and treated during the year 2019			Type & Capacity of Treatment facility at Site (ETP, APMC, etc.)	Outside disposal facility for treated waste (Place of disposal)	Total Wastes disposed during the year 2019
				Generated	Reused at Site	Treated			
1	ETP Sludge/ MEE SALT	S	2400 MT/4440	20 mt	0	1939.92	1008 kld	DETOX ECOCARE BEIL	--
2	Distillation Residues	L	5880 MT	40 mt	0	2781.29	Incinerator 4.0 Mt/day	SEPPL,BEIL, RSPL,GEPIL Cement Industries for co- process	--

09. **Details of Disposal of Treated Effluent:**

Sr. No.	Name of the Waste Stream	Total quantity of treated effluent disposed during the year 2019				
		Disposed on land by		Directly disposed to GIDC or municipal drain or sea.	Disposed to CETP by	
		Gardening, etc.	Disposal outside		Tankers	Pipeline
1	ETP plant	0	0	Disposal from GIDC pipeline to Deep SEA 143143kl (Jan-Dec 2019)	0	pipeline

10. **Details of Solid / Gaseous wastes after treatment:**

Sr. #	Name of the Waste	Total quantity disposed during year 2019							
		Sent for co-processing	Sent to TSDF or Recycler	Incinerated at		Evaporated at		Vented through flue gas stack	Vented through process gas scrubber
				Own Site	Common Facility	Own Site	Common Facility		

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1	Distillation Residues	2781.29 MT	0	0	0	0	0	0	0

11. **Details of Disposal of Spent Solvents, Acids or Alkalis after use :**

Sr. No.	Name of the Solvent, Acid or Alkali	Total quantity disposed during the year 2019					
		Solvent distillation			Spent Acid or Alkali Reuse or treatment at		
		Own Site	Other Site	Sale to Actual users	Own Site	Other Site	Sale to Actual users
1	Spent Acid	0	0	0	0	0	1856.38 mt
2	Aluminium Chloride Solution 25%	0	0	0	0	0	16511.15 mt
3	Cupric Chloride Solution	0	0	0	0	0	1856.38 mt
4	Kcl Solution 20%	0	0	0	0	0	7923.56 mt

12. Other Details :

1. **CETP membership No., Date, Place & booked quantity (Membership certificate should be attached.):- not applicable**
2. **TSDF Membership No., Date & Place :- 1.0 SEPPL -Certificate no 1200000397 valid till 26-04-2022 kutch/ ankleshwar**
3. **CHWI Membership No., Date & Place :- NA**
4. **Consent No. & Date of Reuser / Recycler etc:- AS PER Annexure :- IV**
5. **Waste Transportation Details :**

Sr. No.	Name, address & Phone Nos. of the Transporters	Vehicle Registration Nos. of Trucks / Tankers & Capacity.	Used to carry wastes		Having authorization from GPCB?	GPS system implemented?	Online Manifest implemented?	Log-book mainted?
			Name of the waste	To carry at which place for disposal				
1.0	Krishna Road lines GIDC Ankleshwar Ph 9879151458 Shree Shaklti Transport Ph 9825060239	Annexure:-3		Land fill waste – Detox india pvt ltd , ECO care pvt ltd, BEIL Dahej	YES	NO	YES	YES
2	RSPL panoli ph 9376906130	Annexure:-3		Distillation residue to Panoli RSPL	YES	NO	YES	YES
3.0	SEP logistic Gandhidham Ph 9337719996	Annexure:- 3		Distillation residue to SEPPL	YES	NO	YES	YES

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13. **Need of Up gradation, if any:**

Looking to the above production and waste generation or / and future planning to increase production, mention any up gradation or addition of pollution control measures necessary in respect of –

1) ETP –
2) Fuel Change or use –
3) APCM –
4) Scrubbing system for process gases -
5) Noise control –
6) Solvent Recovery Unit. –
7) Any other

(Signature)

Env - manager
Name & Designation

02/01/2020

Note: Any false information or suppression of information may lead to cancellation of all types of permission from the Board.

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HEMANI INDUSTRIES LIMITED

UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE

Corporate Identity Number : U24114MH1994PLC076416

Annexure-10
Environmental Audit Report

Jun 23, 2020

GPCB ID:-12155

To
The Member Secretary
GUJARAT POLLUTION CONTROL BOARD
PARAYAVARN BHAVAN SECTOR-10-A
GANDHINAGAR 382010

Subject: Submission of Environment Audit Report For the year April-2019 to March-2020.

Dear Sir,

We are pleased to submit three No. of copies Environment Audit report period April-2019 to March-2020 for our unit as per modified Environment Audit Scheme vide order Dated 23/01/2015 as a part of effective implementation of Environment audit scheme with due regards to order of Hon'Court of Gujarat dated :-20/12/1996.13/03/1997 & 16/06/1999.

Kindly find enclosed here with online payment ID no.N174201165662803 For Rs. 10,000 as processing fees for audit report.

Thanking you.

For Hemani Industries Ltd Unit:-III & IV

D.N.Rai
Director

Envl:- Payment slip

Regd. Office : C-301, C Wing, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidhyavihar(W), Mumbai-400 086.INDIA
Tel. : + 91-22-6140 7600, Fax. : +91-22-2513 4483, 6140 7602, E-mail : himanigroup@hotmail.com
Plant : Unit - III Plot No. CH-5/E-802, G.I.D.C Industrial Estate, Dahej, Vagra, Dist. Bharuch Gujarat-392130. INDIA.
Tel.: (02641)-291111, Mob.: 09377796555, E-mail : info@hemanigroup.com, Website : www.himanigroup.com

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Third Party Funds Transfer

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Congratulations, your **RTGS/NEFT** transaction is completed successfully!
You've won yourself a **Special Offer.**
Avail now *T&C apply



To Other Bank (NEFT)

STEP 1 ENTER DETAILS — STEP 2 CONFIRM TRANSACTION — STEP 3 ACKNOWLEDGEMENT

Reference Number	N174201165662803
From Account	592098200747 77
Beneficiary Name	GUJARAT POLLUTION CONTROL BOARD
Beneficiary IFSC Code	IOBA0001816
Beneficiary Account Number / Credit Card Number	181602000000073
Bank Name	INDIAN OVERSEAS BANK
Transfer Amount	10,000.00
Transfer Description	AUDIT FEES

Make Another Transfer

Note:

- The actual time taken to credit the account depends on the time taken by the Payee's Bank to process the payment.
- The money will reach the Payee's bank within the time stipulated by the Reserve Bank of India.
- HDFC Bank is not responsible for any charges / commission of any kind levied/charged by the Beneficiary Bank.
- For details on safe NetBanking practices please click here

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PREFACE

We thank **Honorable High Court of Gujarat & Gujarat Pollution Control Board, Gandhinagar** for entrusting & recognize us as Schedule – I Environment Auditor to carry out Environment Audits.

The **Testing Laboratory of Dharmsinh Desai University** is accredited through National Accreditation Board for testing and calibration Laboratories, **(NABL)** to strengthen Quality & competence as well as **Industry- Institute Bond**. This provide assurance of good laboratory practices & comparability in measurements.

Gujarat Pollution Control Board has published **Modification in Environmental Audit Scheme** for carrying out Environmental Audit for Schedule I & II industries on 23rd January 2015 **(Vide GPCB office order No. GPCB/EAS-C-28/301928).**

As per the modified/New scheme Gujarat Pollution Control Board awarded/allotted Environmental Audit work of **M/s. Hemani Industries Ltd. Unit – III & IV, Dahej** to **Department of Civil Engineering, Dharmsinh Desai University, College Road, Nadiad** for the year 2019-20 *(through XGN)*.

We thank **M/s. Hemani Industries Ltd.** Management & other plant personnel's for giving us their kind cooperation and helping in carrying the monitoring work smoothly.

- Environment Audit work of was carried out by making several visits and monitoring including Air, Wastewater and Solid Waste analysis and noise level measurement.
- The grab samples of treated and untreated effluent were taken and analyzed during different seasons.
- The audit report is based on data furnished by industry and data collected by the audit team during visits to the industry.
- The data collected and information received from the industry like energy consumption, water consumption, material balance etc with analysis of the effluent, Ambient air, stack emission, solid waste, has been used in judging the adequacy and efficacy of Environmental Pollution Control Measures.

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EXECUTIVE SUMMARY

Observations related to consent and production

- The industry has valid consent from the Gujarat Pollution Control Board (GPCB) Gandhinagar. Consent order no. AWH-71059 and is valid up to 14/07/2020.
- Industry has produced total 8793.38 MT of production for various consented products as listed in Annexure -IV. All the production is well within the prescribed norms of consent order.

Observations related to specific consumption

- The power consumption during the current audit year 2018-19 is 27006056 KWH which is 38.21 % higher as compared to previous audit year which was 19539242 KWH. The specific power consumption per ton of production has increased from 1923.44 KWH/MT from previous year to 3071.18 KWH/MT during current audit year.
- The total water consumption for the current audit period is 585686 cubic meters including industrial & domestic which is higher as compared to 289399 m^3 during previous year. The specific water consumption per ton of production is 66.60 KL/Ton.
- The total waste water generation for the current audit period is 141229 cubic meters with average of 386.92 m^3/day which is higher as compared to 342.15 m^3/day during previous year. The specific wastewater generation per ton of production is 16.9 KL/Ton.
- The total power consumption at effluent treatment plant during the current audit period 2019-20 is 1667232 KWH. Specific energy consumption for effluent treatment plant is 12.46 KW/ KL effluent on an average basis.
- Industry has consumed total 93.85 Kg of polyelectrolytes, 68.608 KL of acid, 356265 MT of H-Lime, 318105 MT of alum & 89000 Kg of H_2O_2 during current audit period.
- During the current audit period industry has generated total 6971.5 cubic meters of sewage which is treated separately through septic tank.
- Industry has consumed total 356529 SCM of natural gas & 25742 MT of coal at boiler 1 & 2 during the current audit period 2019-20.
- Industry has generated total 9422 MT of MEE salt &2431 MT of ETP sludge during 2019-20 which is disposed at TSDF site, Eco Care Infrastructural Pvt. Ltd.

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- During the year 2019-20 industry has also generated total 953 liters of used oil which is sent to registered re-processors.

Observations related to pollution prevention and control

- Wastewater generated from the plant is treated in effluent treatment plant and discharged into the sump of GIDC pumping station through separate own pipeline to Dahej-Vilayat pipeline leaving to deep sea of Gulf of Khambhat.
- Industry has installed necessary air pollution control measures at stationary emission sources.
- Industry has installed Multiple Effect Evaporator (100 KL/Day and 100 KL/day) and Incinerator (Solid -4MT/Day and Water-10 KL/Day)
- ETP sludge, non toxic process waste and incinerable waste is bagged and stored in hazardous waste storage yard with roof and Leachate collection facility and ultimately disposed at the secured landfill facility (TSDF) developed by BEIL, Ankleshwar and SEPPL, Kutch. Leachate generated from the process is treated into effluent treatment plant (ETP).
- Adequate stack monitoring facilities like portholes, ladder, platform, lighting arrangement, sampling point etc. are provided by the industry.
- The industry installed on-line stack monitoring system in the boiler and incineration and process stack.
- Provided flow meter on MEE condensate re use line.
- Industry has provided decanter for proper handling of primary and secondary sludge

General observations

- The source of water supply is from Dahej GIDC. Major usage of water is in process, utilities & domestic. Water cess for the audit period is submitted to GPCB.
- Industry has appointed private consultant for monthly monitoring.
- Domestic waste water (Sewage) is treated into effluent treatment plant (ETP). It is recommended to installed V- notch or flow meter to measure the quantum of sewage generation.
- Onsite/Offsite emergency plan updated and implemented.
- Industries have obtained ISO certification.

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- Industry maintains health record in Form No. 32. & distribute the health card to each worker.
- It was noted that Industry having environment laboratory for testing of pH, TDs, TSS, COD, MLSS parameters.
- Industry has installed Inlet and outlet flow meter ETP along with TOC meter & pH meter at final outlet.
- It was observed that industry has installed R.O. at ETP for recycling treated effluent reject will be disposed through M.E.E. plant.
- Industry has installed filter press to for filtration of primary treated effluent. During Visit it was noted that filter press is working satisfactorily.
- Industry installed the industrial R. O. Plant to recycle reuse of effluent.

Suggestions by auditors

- Industry shall provide fix the Ambient Air monitoring location and facilitate with AAQM stand, single phase power connection, labeling includes AAQM station number, name of the location, list of parameters as per CCA.
- Industry shall do stack identification of all stack emission sources with details like Stack attached to, Stack height and Diameter, Pollutants with their permissible limits as per CCA.
- Industry shall operate the effluent treatment plant in optimal way & efficient manner so that energy consumption per unit amount of wastewater treatment shall reduce.
- It is recommended that industry shall prepare a long-term action plan for reduction of water consumption as wastewater generation.
- Moreover, it is also suggested that industry shall make necessary efforts for reduction of specific power consumption at process level.
- Industry shall operate its all APCM efficiently, logbook of the same shall be maintain regularly and monitoring of all operating parameters should be done periodically.
- Industry shall improve housekeeping nearby boiler area which is poor. It was also observed at boiler area that heavy spillages of fly ash from ESP hopper which has blanketed nearby area. This leads to increase in particulate matter concentration in ambient air which can be attributed from the analysis reports.

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Gujarat Pollution Control Board
ParyavaranBhavan, Sector-10-A, Gandhinagar – 382 043
Phone: 079-23222756, 23222096 ,Fax: 079-23222784

ENVIRONMENTAL AUDIT FOR M/s. HEMANI INDUSTRIES LTD UNIT: - III & IV

(Period from 1st April 2019 to 31st March 2020)

A GENERAL

1.	Name of the Industry	:	**M/s. HEMANI INDUSTRIES LTD. Unit :-III &IV**
2.	Location	:	Plot no. CH-5, E-362 GIDC Estate, Dahej
3.	Registered Office Address	:	706-710, Reena Complex, Opp. Nathani steel, Ramdev Nagar, Vidyavihar (W), Mumbai-400086
4.	Month & Year of Establishment	:	August-2010
5.	(a) No. of workers employed	:	627
	(b) Male/Female	:	627/0
6.	(a) No. of electrical connections with service Numbers.	:	4000 KVA (Consumer No. 40522)
	(b) Total Connected Load	:	**Refer Annexure – I**
	(c) Electrical consumption per tonne of product manufactured	:	
	(d) Percentage enhancement in energy saving as compared to previous year		
7.	No. of D.G. Set & their capacity	:	1010X3 Nos. & 500KVAX1 No.
8.	Name/Residential address of all Director/Partners	:	**Refer Annexure – II**
9.	Telephone Nos. (Residential & Industrial)	:	**ReferAnnexure – II**
	Fax No.	:	
	E-mail of Industry	:	
	E-mail of Partners/Directors	:	
10.	No. of Shifts & Timings	:	General Shift : 10.00 to 18.00 1st Shift : 07.00 to 15.00 2nd Shift : 15.00 to 22.00 3rd Shift : 22.00 to 07.00

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11.	Name & Address of the in charge of Environment/Safety Division /Cell/Unit	:	Mr. D. N Rai (Director) A-1 Ganesh park society : 2 , Ta ANKLESHWAR-39301
12.	No. days during which production activities were in operation during the Audit period covered	:	358 days (DUE TO LOCK DOWN) **Refer Annexure- III**
13	Has the industry obtained ISO 9000/ISO 14000/OSHAS 18000/Any other EM accreditation/Certificate or recognition?		Yes, ISO 9001 and ISO 14001
14	Whether the industry has adopted cleaner production / cleaner technology / CDM?		Yes, awarded first prize for the year 2014-15 & applied for CP award in 2016-17.

B PRODUCTION DETAILS

1.	Name of products & capacity with yield/purity per day	:	D V Acid Chloride (Cypermethric Acid Chloride) 75%/99.2% (6.5 MT/Day) **Refer Annexure – IV**
2.	Name of all by products and its quantity per day	:	Ammonium Chloride (Cake)-1.5 MT/Day Cupric Chlride Solution 10%-1 MT/Day HCl 30%-8 MT /Day Sodium Sulphite/Bi Sulphite- 5 MT/Day **Refer Annexure – IV**
3.	Date of commencement of production for each product. Whether production is as per consented quantity	:	10.08.2010, **Refer Annexure – IV**
4.	All raw materials required per kg of the product(s)	:	**Refer Annexure – V**
5.	Whether the manufacturing process is continuous or batch wise. Indicate the batch capacity. If the process is in batch operation, No. of batches/month along with the duration of the completion of each batch.	:	Batch size - 6.5 Mt No. Of batches – 31/Month Time required – 48hrs/ batch **Refer Annexure – V**
6.	Detailed manufacturing process with Schematic Flow Diagram, list of unit operation & processes and with all	:	**Reffer Annexure – VI** (Process Description/ Flow diagram and Mass balance)

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chemical reactions, along with the time required (in hrs.) for completion for each unit operation/process and the total time for completion the entire batch, Mass Balance in respect of the quantity of the quantity of water, input of raw materials and waste generation. (Attach separate sheet)

C WATER

1.	The quantity of water consumed per day as well as per tonne of product manufactured (Attach Water Balance Diagram)* over last three years	: **Refer Annexure – VII**
2.	The quantity of waste water (trade effluent) generated per tonne of each product per day, as well as per batch * over last three years	: 3 KL/MT **Refer Annexure – VII**
3.	The particulars of effluent treatment plant (Attach separate sheets)	**Refer Annexure–VIII**
i)	Name & size of the each of ETP unit	:
ii)	The capacity of the ETP	: 1008 KL/DAY
iii)	Flow Diagram & Hydraulic Diagram, of ETP to be submitted.	
iv)	Whether lighting arrangement around ETP is provided	: Yes
v)	Whether separate energy meter is installed for effluent treatment plant. If yes, readings of the meter for consumption every month.	: Yes **Refer Annexure – IX**
vi)	Whether flow meters are provided at the inlet & outlet of the ETP. Please indicate the type of Flow meter	: Provided flow meter in outlet of ETP **Refer Annexure – IX**
4.	The method of disposal of Final treated effluent and the point of disposal. (Please attach sketch)	: **Refer Annexure – IX**

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5.	The quality of trade effluent at the inlet and outlet of ETP and at various stages of treatment (Attach separate sheets)	: **Refer Annexure – X**
6.	The quantity and quality of sewage and its method of treatment & disposal (Attach separate sheets) a. As per Norms b. Total pollution load*	: **Refer Annexure – X**
7.	The open area available for disposal of the effluent	: No
8.	Whether the quality of treated effluent meets the specified norms. If No, the extent of deviation and reason thereof	: Yes,
9.	Improvement in effluent quality and quantity since previous environmental Audit based on performance evaluation of effluent management systems. If yes provide details (Attach separate sheet)	• After primary chemical treatment effluent passed to filter press. • In our system we have 60′ by 60′ size two filter press. • Each filter press have 3 MT sludge holding capacity. • Here we are using filter press for maximum solid remove from effluent. • After effluent passed through filter press effluent cod reducing to 55% to 50% and TDS of effluent is nearly 8500 to10000. **Refer Annexure – X**
10.	Retrofitting undertaking to improve performance of ETP. If yes, provide details	Yes, We have provided the Filter press after collection tank.
11.	Major problems encountered during operation of Effluent treatment facilities, if any and reasons thereof.	COD variation in plant. Therefore, effect in biodegradation.
12.	The details about the operator/ chemist responsible for operation and maintenance of effluent treatment plant (i) Name of Operators/ Employees (ii) Qualification and Experience of each Operator/Employee whether trained in such	**Refer annexure – XI**

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operation or not.

(iii) Salary of Operators/ Employees

13. The current status of consent under the Water Act-1974. **Refer Annexure – XII**

D AIR

1. No. of flue gas stacks, their height (from ground level) nature and consumption of fuel. **Refer Annexure – XIII**

2. The details pertaining to the Stack Monitoring facilities. : **Refer Annexure – XIII**

3. Number of process stacks, their height (from ground level) source, expected pollutants and the details pertaining to the provisions of Stack Monitoring facilities. : **Refer Annexure – XIV**

4. The quality of emission from each flue gas stack and the process stack and the extent of deviation from them. : **Refer Annexure – XV**

5. The ambient air quality within the factory premises, along with the number of ambient air quality monitoring stations outside the industry : **Refer Annexure – XVI**

6. The status of consent under the Air Act-1981. : **Refer Annexure -XII**

7. The details of air pollution control measures for all process and flue gas stacks : **Refer Annexure – XVII**

8. Improvements in emission quality since previous Environmental Audit based on performance evaluation of air pollution management system if yes provide details. (Attach separate sheet) Not Any

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9.	Retrofitting undertaken to improve Emission quality if yes provide details.	Not Any
10.	Major problems encountered during operation of control device if any and reasons thereof.	No Such problem occurred.

E HAZARDOUS (SOLID) WASTE

1.	The quantity, sources and composition of Hazardous waste/Solid waste from each process. Sources over the last three years. (Total Sludge generation per tonne of product) Whether it is as per the consented quantity.	: MEE Salt from MEE & ETP sludge from ETP filter press. Composition : MEE Sodium sulphate& Sodium Chloride. ETP : Gypsum, & lime (Total Sludge generation 1.2 MT/Ton) Yes., **Refer Annexure – XVIII**
2.	a. The method of storage, treatment and disposal of Hazardous/Solid Waste. The details should include area of storage and disposal and whether storage and disposal system is covered and made impervious (pucca). The quantity of Hazardous waste sends to TSDF. Please also indicate how the quantity of Hazardous/Solid shall be reduced in next three months.	: Concrete platform for storage, treatment &disposal as per CC&A guideline. Storage area is covered and concrete platform (permanent storage yard-pucca) Disposal record attached as per Annexure – XVIII Quantity of hazardous / solid waste will be reduced by process optimization.
	b. The data/information about leachate generation quantity and characteristic and treatment facility.	NA, disposal to TSDF.
3.	The status of authorization under the EPA-86 for solid waste.	: **Refer Annexure –XII**
4.	Plan, If any to reduce hazardous waste generation or its recycling.	No

F. SITE PLAN

1.	The site plan showing the location of effluent treatment plant, final point of disposal of effluent, sampling point, drainage line, stacks, solid waste storage; disposal area and green belt (its width)	**Refer Annexure – XIX**

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G RESOURCE RECOVERY

1. (i)	The details regarding resource recovery including treated effluent for recycle/reuse from environmental pollution control system including effluent treatment plant.	: We are reuse MEE condensate into scrubber. RO plant installed for treated effluent/boiler blow down water recycling & Reuse.
ii)	The details regarding resource recovery/byproduct recovery from manufacturing process by using cleaner production technology.	: We are recycling HCl in TBN reaction in DV Acid chloride plant. We are recovery of n-Hexane from Steam ejector vent. We also recover Br from HBr in MPBD Plant.

H HEALTH

1.	Whether any hazard is involved in the manufacturing or from the work environment. Yes/No If yes, provide details thereof.	: Yes, Toxic (Sodium Cyanide) Separate stored in double locked room. Away from water sources, PPEs provided to all employees, Caution not provided, Total close process for charging and handling, Antidote kit for cyanide kept ready in OHC, Training to handle NaCN, SCBA sets are available in handling area.
2.	Whether industry has Pre-employment & periodical medical examination facilities. Yes/No. If yes, provide details thereof.	: Yes, **Refer Annexure – XX;**
3.	Whether health records are maintained regarding adverse effect on the health of workers. Yes/NO If yes, provide details thereof.	: **Refer Annexure – XXI**
4.	Whether industry has appointed a factory medical officer. Yes/No If yes, full time or part time. Include the details about the Name, Address and Qualification of the Factory Medical Officer.	: Yes, Part Time Dr. Tejas Mehta MBBS CIH REG.NO. G-44523 Sai Clinic, Jolva.

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5.	Details of Medical Facilities available. Please tick (√) correct column. Dispensary / Ambulance / Hospital / First Aid Box.	:	Dispensary/Ambulance/Hospital, First Aid Box.
6.	Whether sanitary facilities like Closets, Urinal, bathrooms are provided and satisfactory.	:	Yes. Adequate & Satisfactory sanitary facilities are provided.

I ACCIDENTS

1.	The details of accidents in the factory and remedial measures taken.	:	Fire occurred due to short circuit in meta Phenoxy Benzaldehyde plant area on 04.06.2017. The cable was burnt. Remedial measures: Provided the breakers

J SAFETY MEASURES

1. General Environment of the factory. Please tick (✓) the appropriate column

A	House Keeping	Good (√)	Fair	Poor
B	Dustiness	High	Medium(√)	Low
C	Lighting	Good (√)	Fair	Poor
D	Ventilation	Good (√)	Fair	Poor

2. Whether the following protective appliance are provided to all the persons: If yes, How Many? :

A	Goggles	Yes	To all employees
B	Gloves (Rubber + Cotton)	Yes	
C	Gumboot	Yes	
D	Helmet	Yes	
E	Skin Cream	Yes	
F	Soap	Yes	
G	Ear Plugs	Yes	
H	Face Masks	Yes	
I	Clothing	Yes	
		Yes	

3. The details of facilities for Disaster Management/ Gas Leakage. : **No**

4. Whether on site/off site emergency plan is prepared and is being implemented/upgraded regularly; : Yes, **Refer Annexure – XXII**

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	Please gives details.	
5.	Weather records of occupational hazardous are maintained?	Yes
6.	Preventive measures adopted to minimize occupational hazard.	We have provided the mask to avoid the inhalation.

K REMEDIAL MEASURES

1.	The details of sources; monitoring and measures taken for control of noise pollution in and around the industrial premises.	Air Blower, Boiler, Air Compressors are the major sources of noise. Acoustic enclosures provided at high noise area and using Ear plugs/Ear muffs with regular monitoring of noise level. **Refer Annexure - XXIII**
2.	The measures taken for prevention treatment and control of odour nuisance in and around the industrial premises.	Not any due to Odorless production.
3.	The details in respect of cases/complaints under the Water Act-1974, the Air Act-1981 & the EPA-1986.	**Refer Annexure – XXIV**
4.	The Compliance report with respect to all the conditions of NOC/Consent (Under all the Acts).	**Refer Annexure – XXV**
5.	Incidents of spillages, leakages etc. and remedial measures thereof.	Not Any
6.	Whether insurance policy obtained under PLI Act Yes/No. If yes, provide details	**Yes, Refer Annexure - XXVI**

L WATER CESS

1.	The details regarding payment of the Water Cess for the previous and the Current Year.	:	**Refer Annexure – XXVII**
M	The Name and Address of consultant engaged by the Company / Industry.	:	Aqua –Air Engineer Pvt. Ltd. 403, Center Point, Civil Char Rasta, Ring Road, Surat

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N It is declared that all the information submitted in & with respect to this format by us is correct and for any lapse regarding incorrect information or not giving complete information we are responsible for that.

A	**Name & Signature of the recognized person of the Industry/Organization Institute with stamp**		**Signature**
1.	**Shri D. N. Rai** Technical Director		
2.	**Mr. Bhupendra Varsada** GM Production		
3.	**Mr. Shivaji Prasad** (EHS- Head)		
4.	**Mr. Vatsal Gharia** (Ass-Manager Environment)		
B	**Name & Signature of Team members, Department of Civil Engineering**		**Signature**
Team – 1			
1.	**Dr. M. A. Patel** Coordinator		
2.	**Dr. A.P. Deshmukh** Chemical Engineer		
3.	**Mr. R.A. Patel** Chief Chemist		
4.	**Mr. Rikeen Patel** Microbiologist		
Team – 2			
1.	**Mr. Nirav Bhavsar** Chemical Engineer		
2.	**Mrs. Ami D. Parekh** Environmental Engineer		
3.	**Mr. M. J. Desai** Chemist		
4.	**Mr. Mrugesh Desai** Microbiologist		
The Environment Management System Adequacy Efficacy Certificate		:	Attached

Dharmsinh Desai University (Guj.) INDIA College Road, Nadiad

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Annexure-11

Form - V

ENVIRONMENT STATEMENT

FOR

HEMANI INDUSTRIES LTD

PLOT NO CH/5, E-362 GIDC INDUSTRIAL ESTATE

DAHEJ TAL-VAGRA. DIST-BHARUCH

APRIL 2019- MAR 2020

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	Meta PhenoxyBenzaldehyde	
	Meta Bromo Nitro Benzene	
	Meta Bromo anisole	
	Methyl Chloride	
	Lambda-Cyhalothrin	
	Deltamethrin Tech	
	DV Acid Chloride (CMAC)	
	Cypermethrin(Tech)	
	Alphamethrin/Permethrin (Tech.)	
	Acephate	
	Metamiton (Tech) Or Glyphosate Tech	
	Thionyle Chloride	
	Sulphur Chloride	
	Acid Chloride LikeValeroyl chloride	
	Phenyl acetayl chloride	
	Hexaconzole	
	Tebuconzole	
	Propioconzole	
	Dicamba	
	Metribuzine	

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Pendimethalin

2,5 DCP

Sulfentrazone

Transfluthrin

Cyfluthrin& Beta Isomers (T)

Bifenthrin

Cypermethrin (T) & Beta/Zeta/Theta Isomers (T)

Imidacloprid (T)

Formulation products

3.	**Form V, Environmental Audit Report.**	**100**
	Part –A General	**100**
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1. INTRODUCTION

M/S. Hemani Industries Ltd. Situated at plot No. CH/5,G.I.D.C Industrial estate.Dahej.Tal-Vagra.Dist-Bharuch.392130, is engaged in manufacturing of Agro C**Introduction**hemicals like, Meta PhenoxyBenzaldehyde, Meta Bromo Nitro Benzene, Meta Bromo Anisole, Lambda cyhalothrin, DV Acid Chloride, Alphamethrin, Permethrin, cypermethrin, Meta Mitron.

The major sources of pollution are waste water generation from process washing, floor washing. Gaseous emissions from flue gas stack attached to boiler & process vent attached to reaction vessel. There is generation of solid / hazardous waste from manufacturing process as well as pollution control facilities. The industry is taking all necessary steps to reduce pollution load to environment by providing proper environmental management system.

There is source of waster pollution from the manufacturing process & floor washing, which is segregation the stream and high TDS effluent sent to Multi Effect evaporator with organic stripper and agitated thin film dryer and low COD/TDS stream effluent sent to ETP for treatment consisting of primary, secondary and tertiary treatment unit . We are also recycle Boiler blow down water and cooling tower water with use of RO plant, RO permeate water is reuse in cooling tower and washing .The effluent confirming the GPCB standards shall be collected in central collection tank before discharged into GIDC sewer.

The major source of air pollution is gaseous emission from the stack attached to boiler, incinerator & process vent attached to reaction vessel. Coal is use as fuel in Boiler & efficient combustion of fuel is maintained with proper air to fuel ratio to minimize air pollution LDO is use as fuel in incinerator.

Adequate stack height has been provided to the flue gas stack. To control the pollutant kept ESP with scrubber system in Boiler. The total pollution load discharged into the environment was worked out based on the analysis report of GPCB & approved laboratory.

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2. MANUFACTURING PROCESS DISCRIPTION WITH FLOW DIAGRAM AND MATERIAL BALANCE:

META PHENOXY BENZALDEHYDE (ORGANIC INTERMEDIATE)

PROCESS DESCRIPTION

Metabromobenzaldehyde (MBB) Preparation:-

Benzaldehyde is reacted with Chlorine and Bromine in the presence of EDC (as solvent) and Aluminium Chloride as catalyst .Then the reaction mass is drowned in chilled water containing HCl and Formic acid ; and then washed with Sodium Thiosulphate solution . Crude MBB, thus obtained is further purified by distillation.

MetabromobenzaldehydeAcetal (MBBA) Preparation:-

MBB is reacted with MEG in the presence of PTSA (as catalyst) and Water formed is distilled off and pure MBBA is obtained.

MetaphenoxybenzaldehydeAcetal (MPBA) Preparation:-

First, Potassium Phenoxide is prepared by reacting Phenol with Potassium Hydroxide (KOH) in presence of Toluene .Then Potassium Phenoxide is reacted with MBBA and MPBA is formed. Crude MPBA is purified by Water washings.

Hydrolysis:-

MPBA is hydrolyzed to MPB in presence of Water and Sulphuric acid. Crude MEG so obtained is purified by distillation and recycled to MBBA preparation. The crude MPB is sent for final Purification.

MPB Distillation / Purification:-

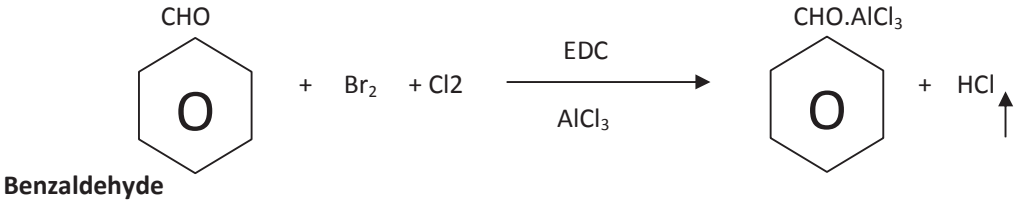
The crude MPB is subjected to high vacuum distillation and pure MPB is obtained, which is packed as Finished Product.

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CHEMICAL REACTION

1. BROMINATION :



Benzaldehyde
Metabromo-Benzaldehyde

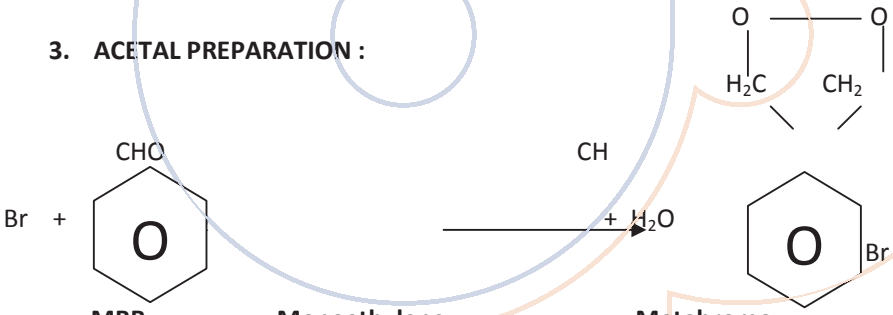
Aluminium Chloride

2. DROWNING :



Metabromo-Benzaldehyde (MBB)

3. ACETAL PREPARATION :

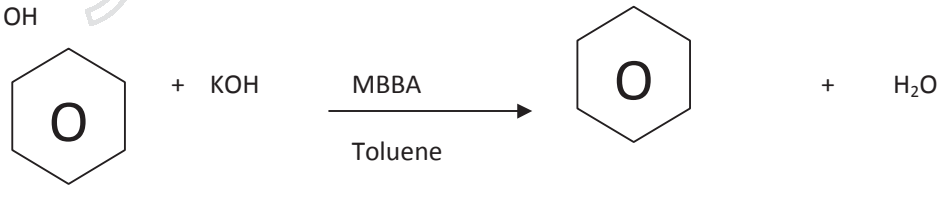


MBB

Monoethylene Glycol (MEG)

Metabromo-benzaldehyde acetal (MBBA)

4. K – PHENATE PREPARATION :



Phenol **Potassium Hydroxide**

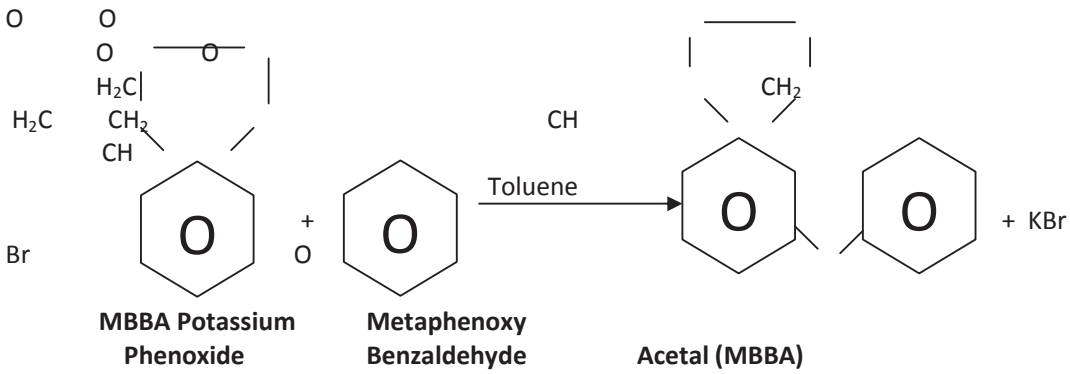
Potassium Phenoxide

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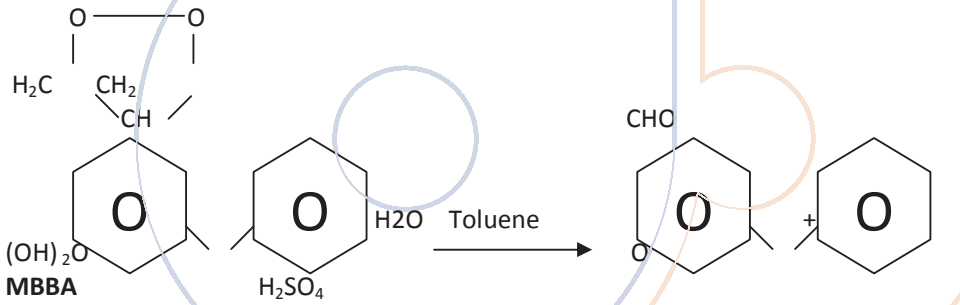
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5. CONDENSATION :



MBBA Potassium Phenoxide | **Metaphenoxy Benzaldehyde** | **Acetal (MBBA)**

6. HYDROLYSIS :



MBBA | **(MPB)** | **Metaphenoxybenzaldehyde**

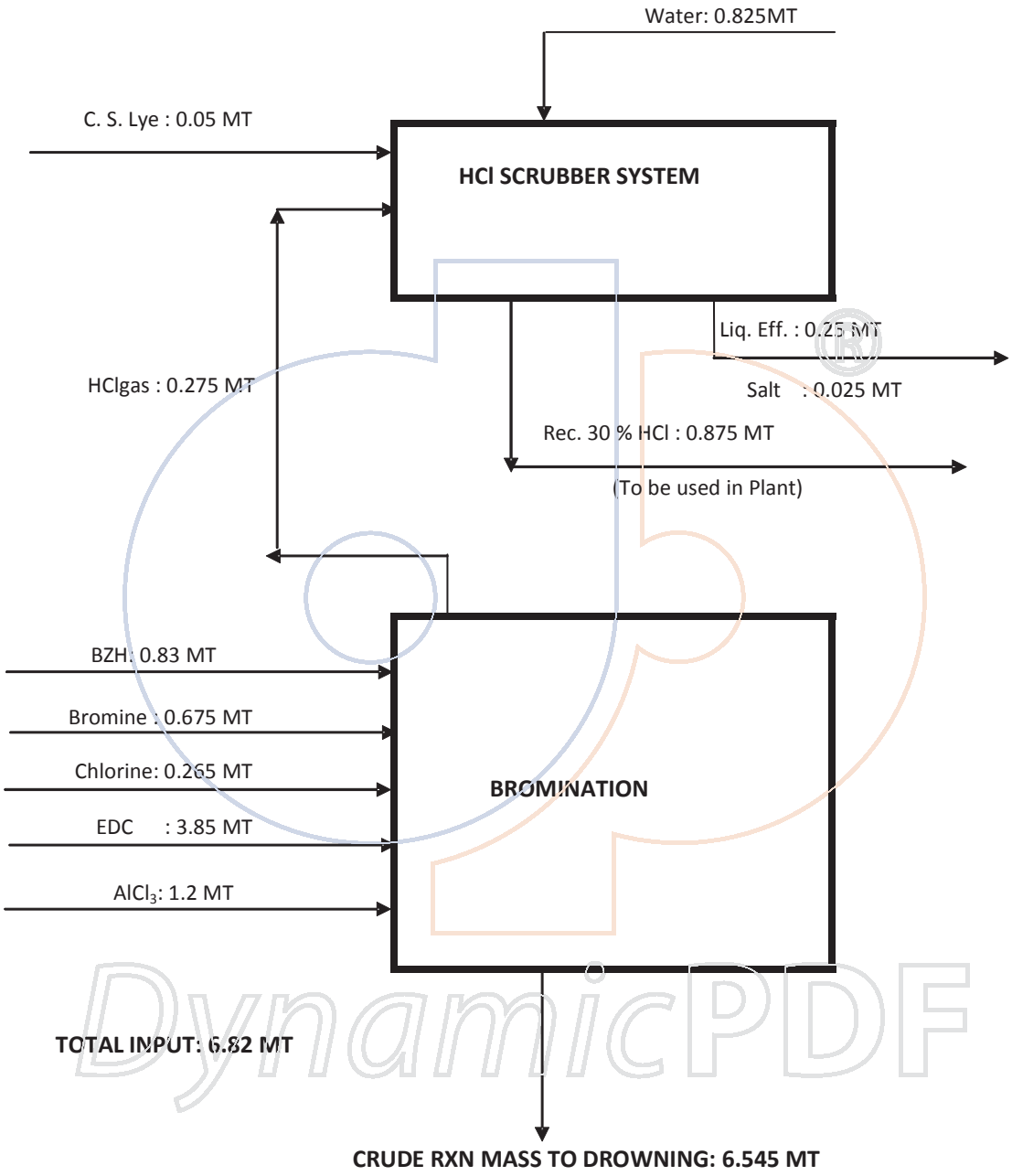
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MASS BALANCE

STAGE: 1

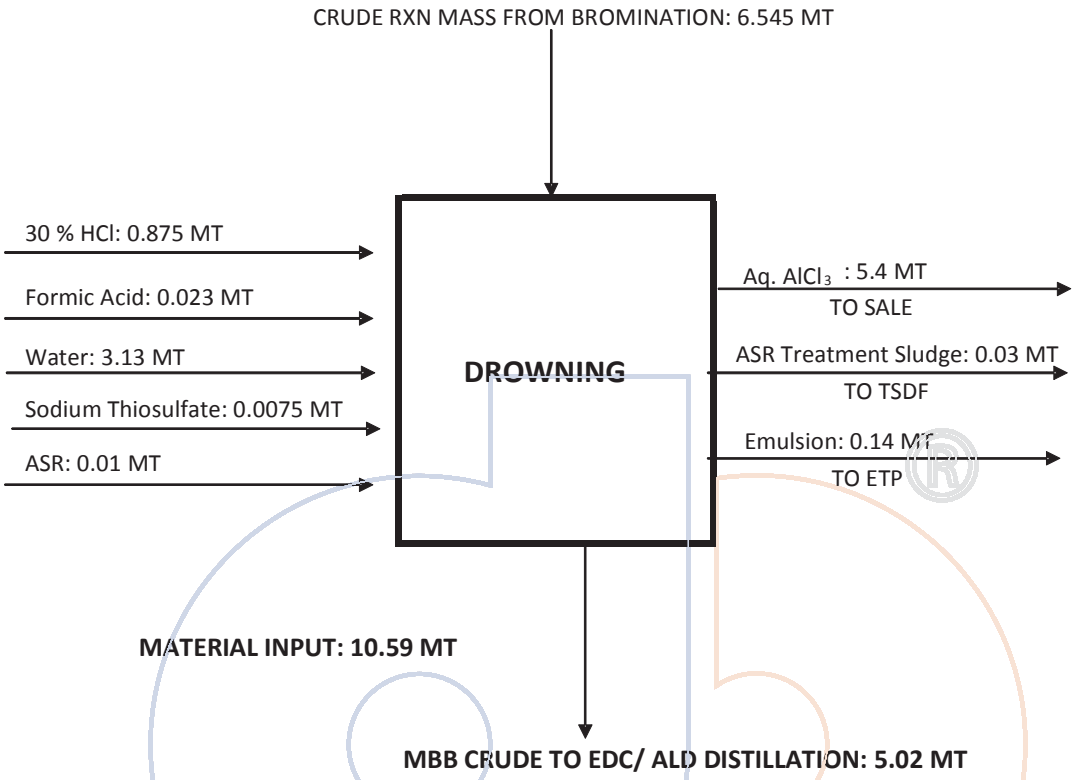


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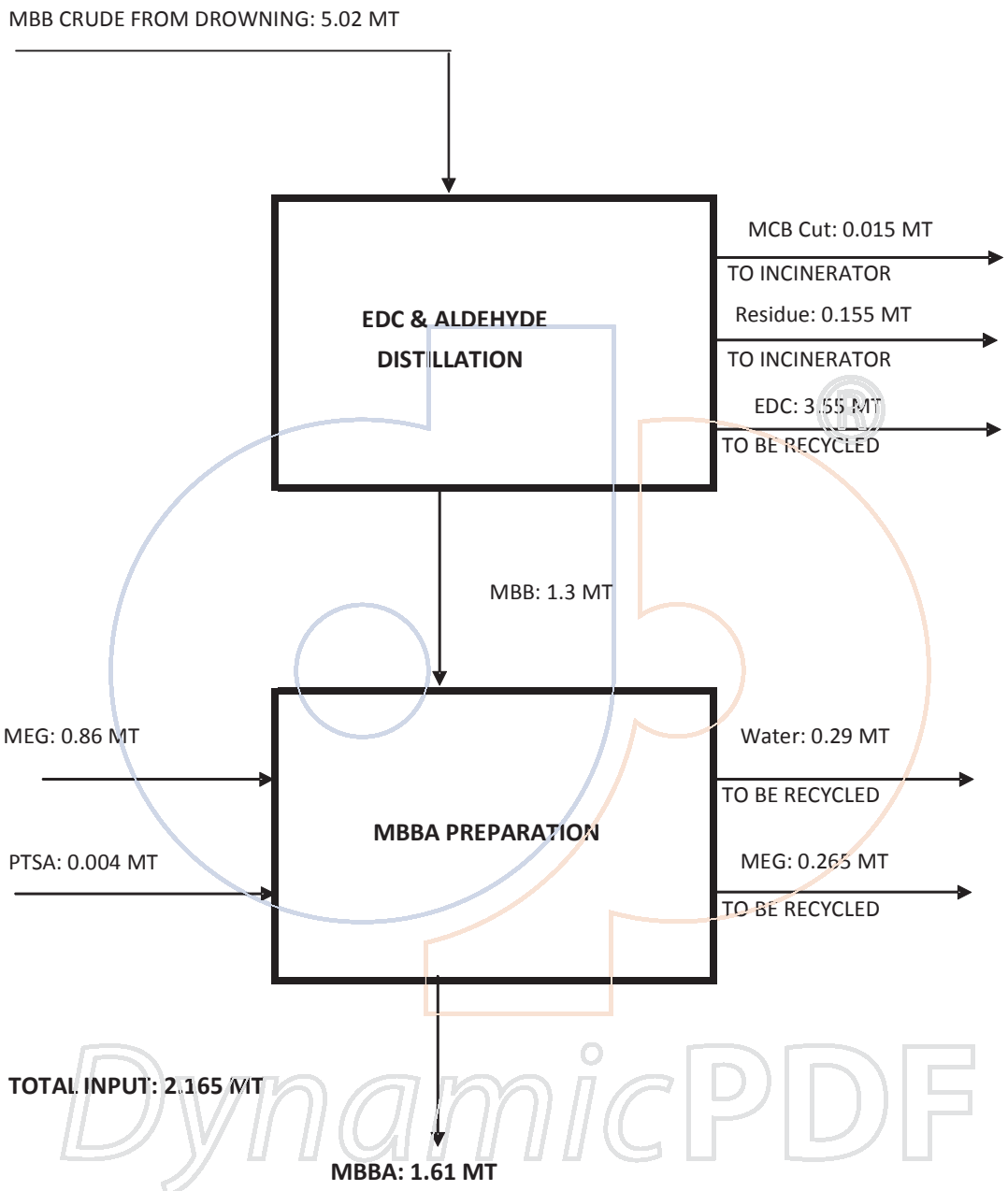


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STAGE: 3

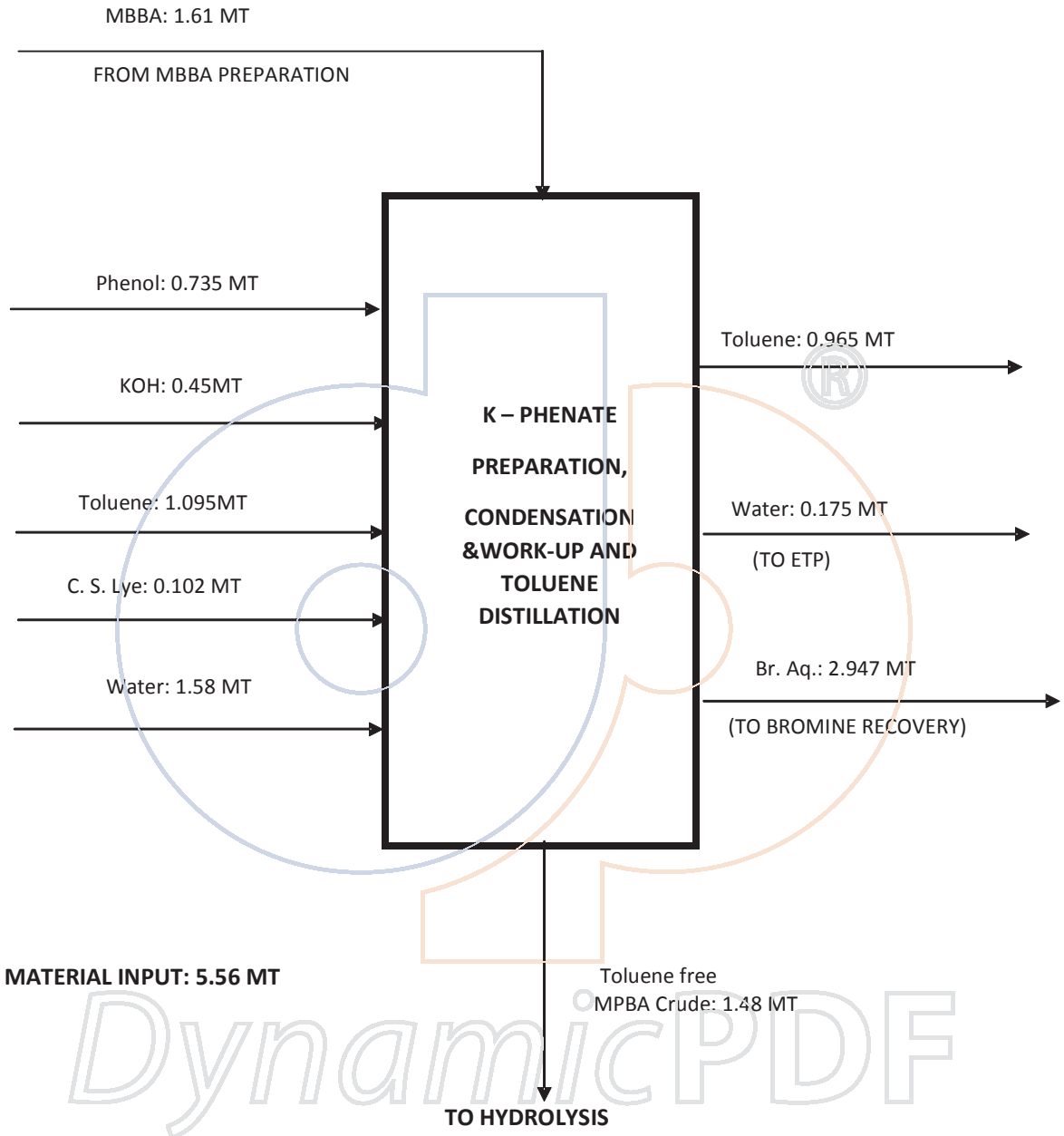


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STAGE: 4



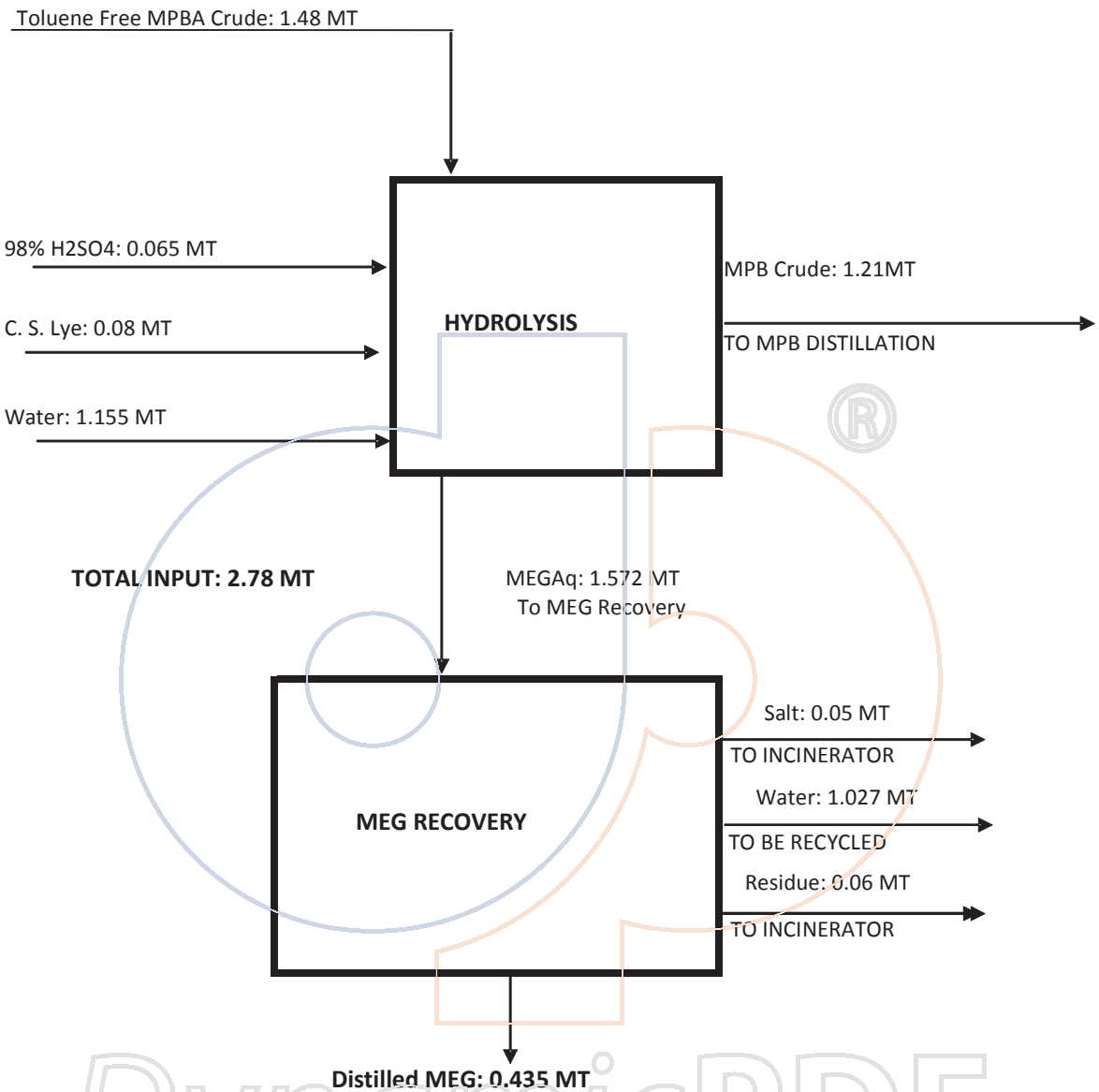
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STAGE: 5

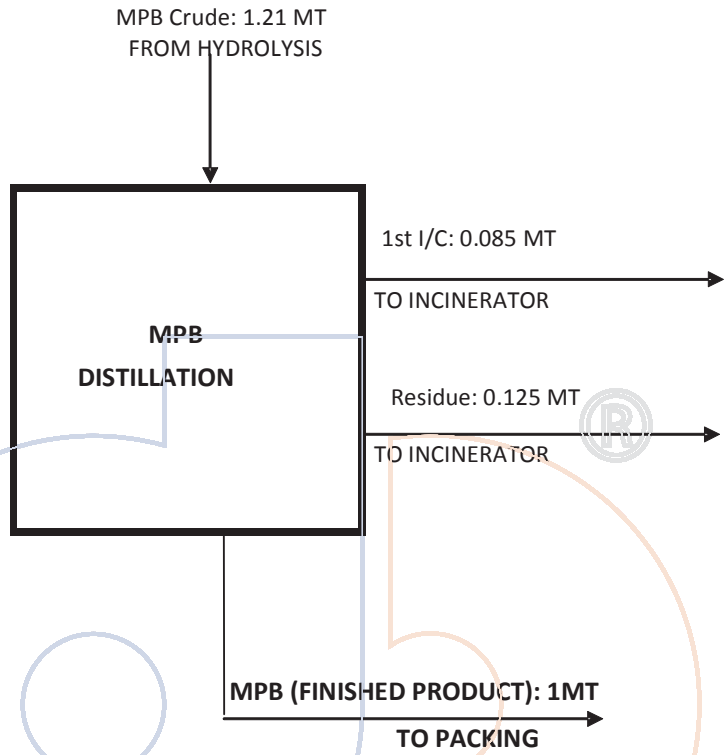


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STAGE: 6



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META BROMO NITROBENZENE (ORGANIC INTERMEDIATE)

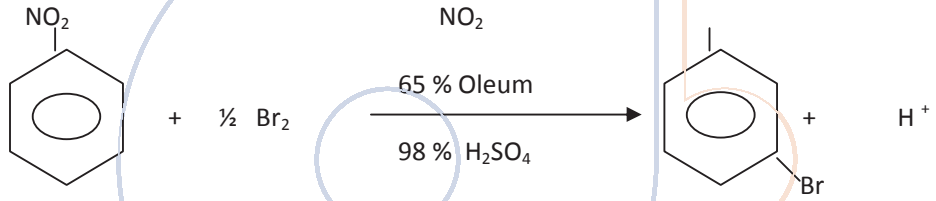
PROCESS DESCRIPTION

Nitrobenzene is mixed with 65% Oleum and 98% H_2SO_4 and chilled down, and then liquid bromine is added drop wise. After Bromine addition is over, the reaction mass is stirred for a few hours. Measured quantity of water is added and the mass is extracted with the suitable solvent.

The extract is distilled and pure solvent is recovered and also pure unreacted nitrobenzene is recovered; then pure 3- BNB (≈ 98%) is distilled and kept in molten condition.The molten mass is drowned in water and crystallized. The wet crystals are filtered / centrifuged and then dried. The dried mass is 98 % 3- BNB, which is packed in 25 kg / 50 kg bags.

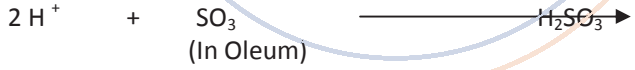
CHEMICAL REACTION

REACTION – 1



Nitrobenzene **3 – Bromonitrobenzene**

REACTION – 2



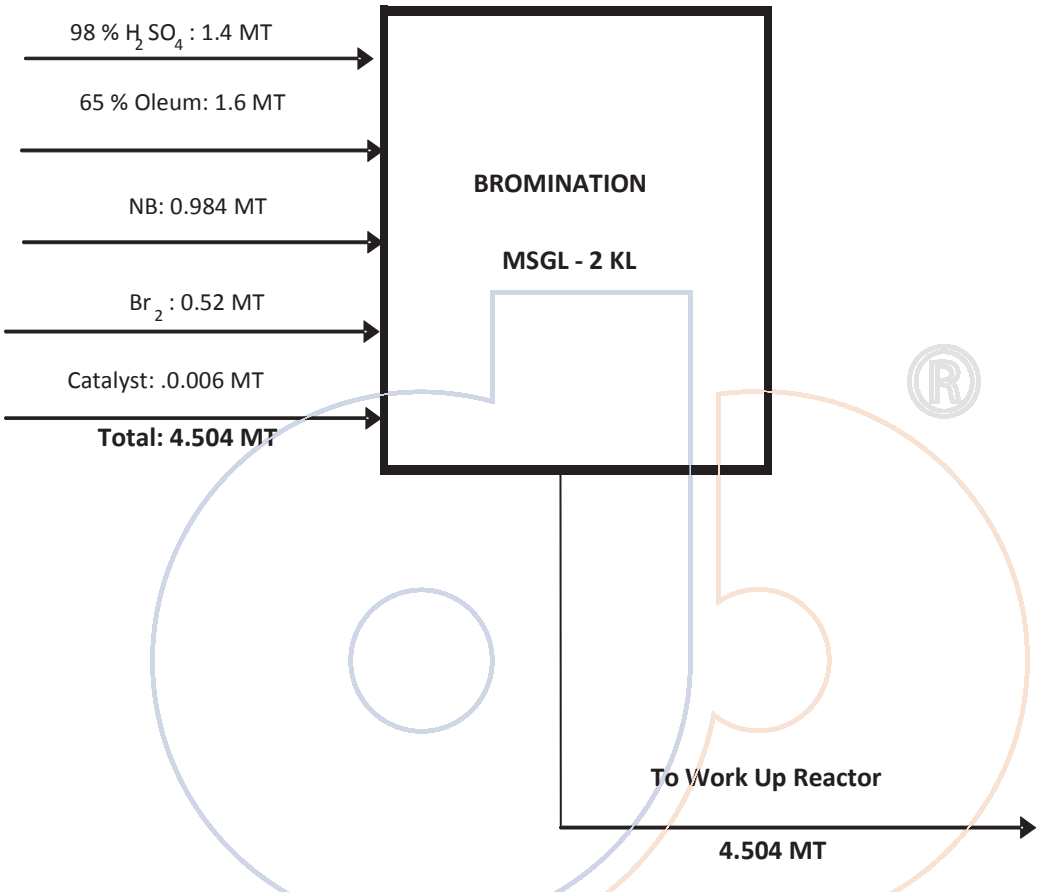
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MASS BALANCE

STAGE: 1

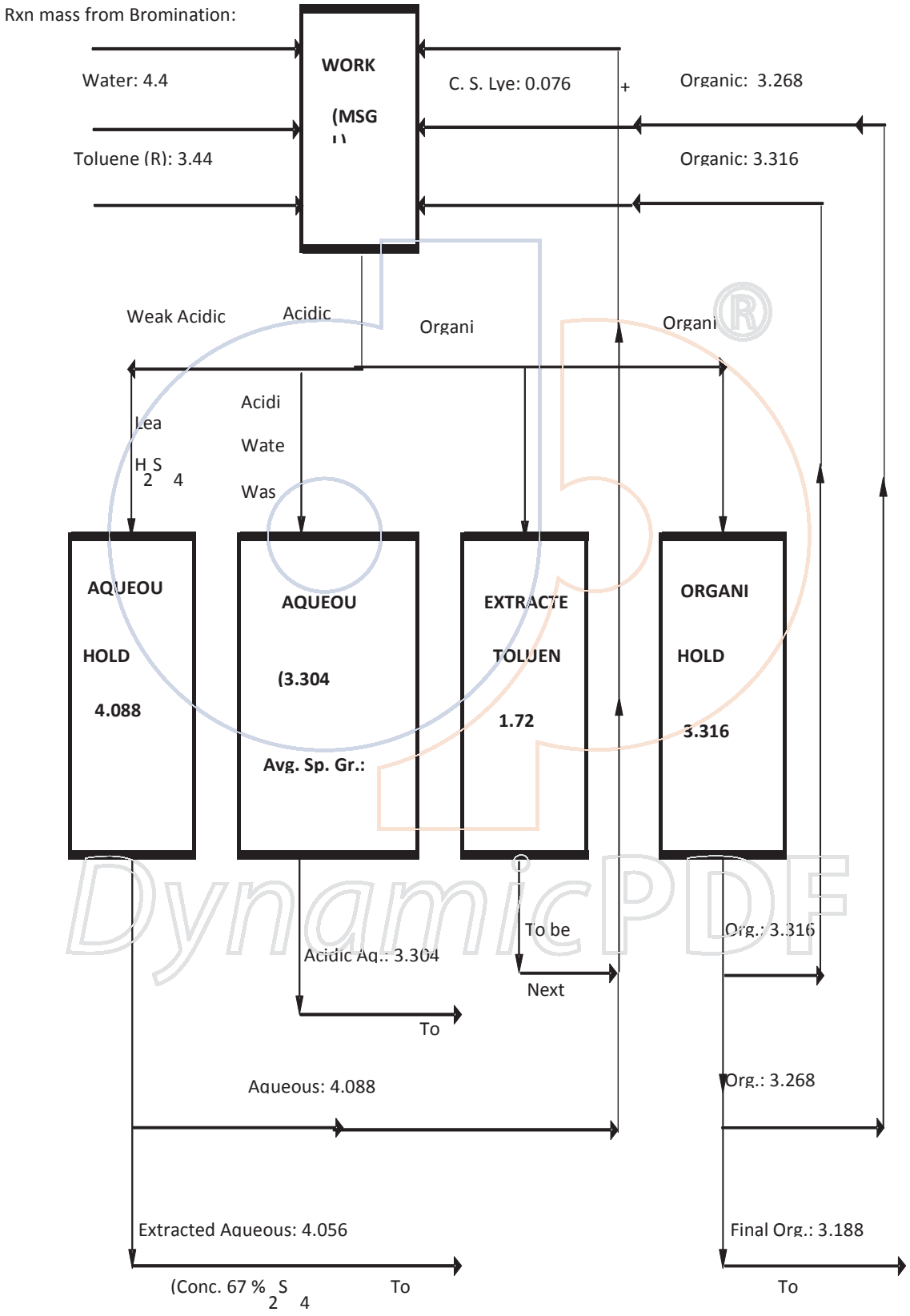


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STAGE: 2

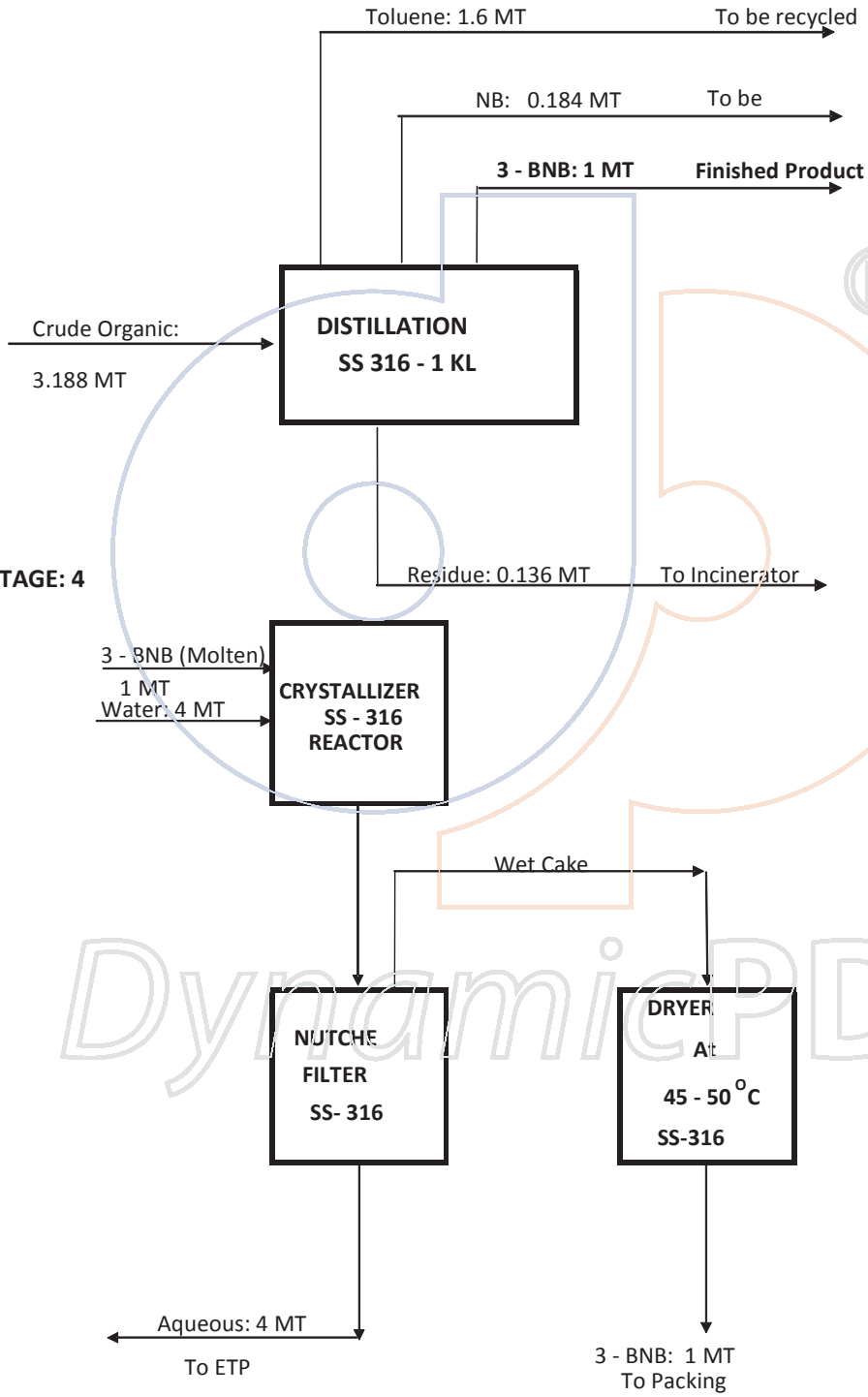


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STAGE: 3



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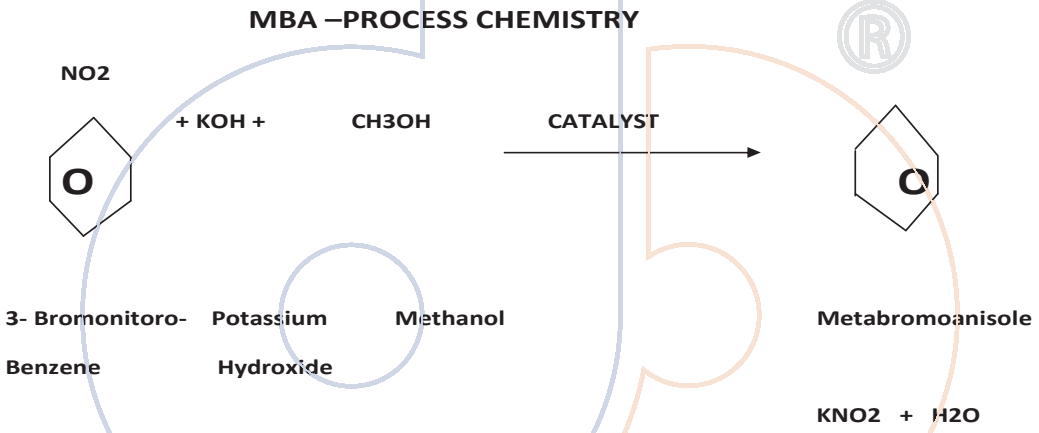
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META BROMO ANISOLE (ORGANIC INTERMEDIATE)

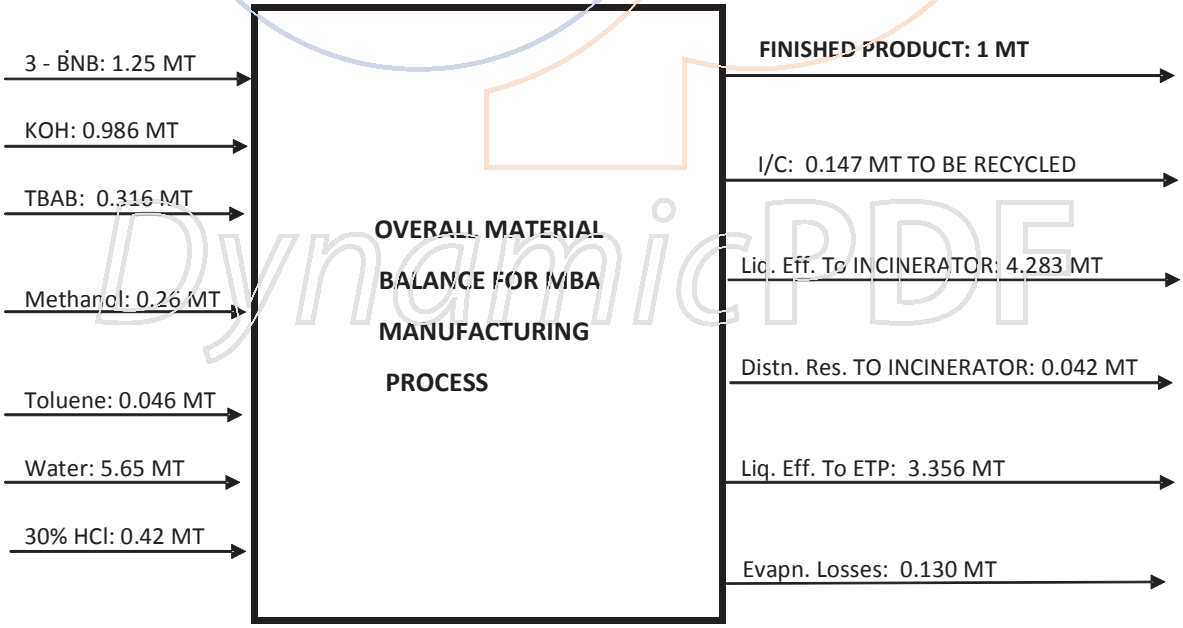
PROCESS DESCRIPTION

3- BNB is dissolved in toluene at ambient temperature and then catalyst and KOH are charged .To the resulting slurry, the Methanol is added slowly.The reaction mass is then washed with water to remove water soluble salts. The organic layer is again washed dilute HCl and then with water. The organic mass is subjected to distillation and pure toluene is recovered initially, and then pure MBA is distilled, stored and packed .The purity of MBA by GC is ≥ 99 %.

CHEMICAL REACTION



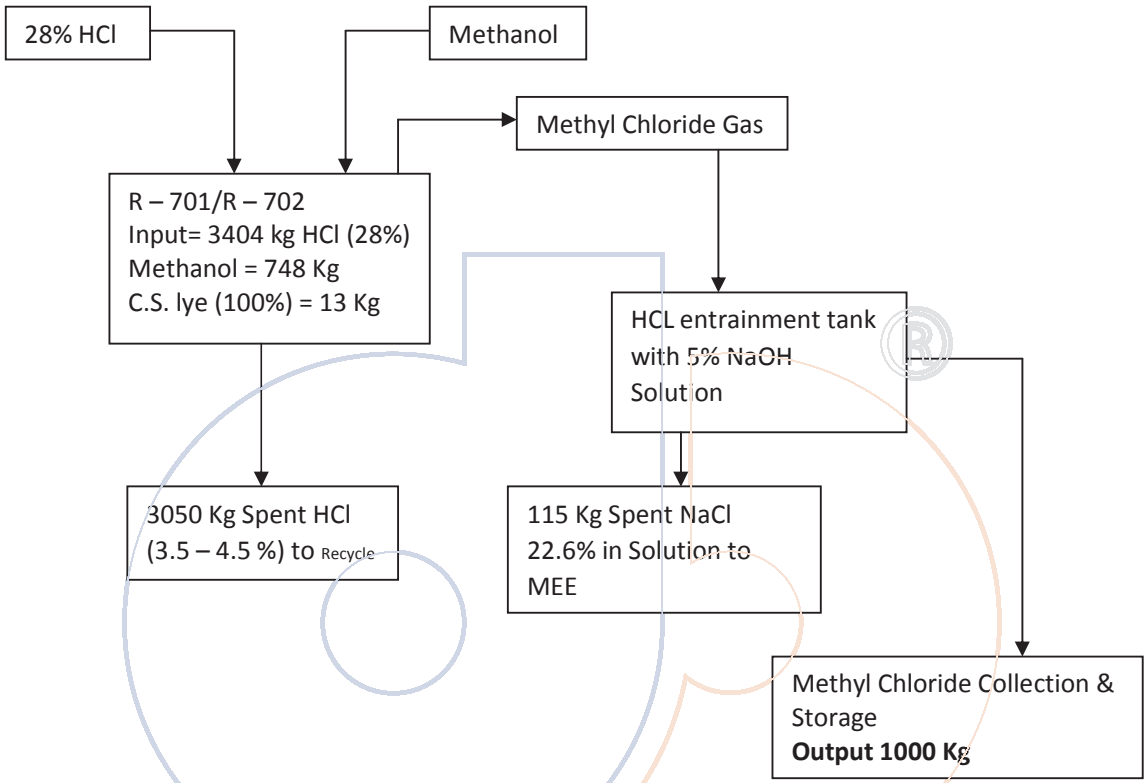
MASS BALANCE



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Methyl chloride



DynamicPDF

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LAMBDA CYHALOTHRIN or DELTAMETHRIN (PESTICIDE)

A. LAMBDA CYHALOTHRIN

MANUFACTURING PROCESS

The process for the manufacturing of λ – Cyhalothrin is divided into the following steps:

1. ACID CHLORIDE PREPARATION

λ – Cyhalothric acid is reacted with Thionyl Chloride in presence of n-Hexane (as solvent) at low temperature over a period of time .The SO_2 and HCl gas are liberated slowly as the reaction progresses; and , first HCl gas is scrubbed in water and then SO_2 is scrubbed by NaOH solution. The resulting 30 % HCl solution and also Sodium Bisulfite are obtained in the scrubbing system .After the reaction, Hexane is distilled off and recycled back to the next batch. The resulting Acid Chloride is sent for the Condensation step.

2. CONDENSATION &WORK – UP

In the solution of water and Sodium Cyanide, MPB and Acid Chloride are added at low temperature. After the addition, the reaction mass is cooled at low temperature for the fixed period.Then phase separation carried out and the organic phase washed with hypo & alkali solution.The organic phase is subjected to distillation at low temperature to remove Hexane which is recycled.Hexane – free reaction mass which is Crude λ – Cyhalothrin is sent for the Epimerisation step.The aqueous phase is sent for Cyanide Effluent Treatment.

3. EPIMERISATION & IPA RECOVERY

The crude λ – Cyhalothrin is washed with IPA and DIIPA in presence of solvent.Then again washed with acidic water .The phases are separated .The IPA & Hexane are recovered and the reaction mass sent for crystallization.

4. CRYSTALLIZATION

The epimerized mass is extracted with the solvent and then dried. The dried mass which is λ – CYHALOTHRIN is packed.

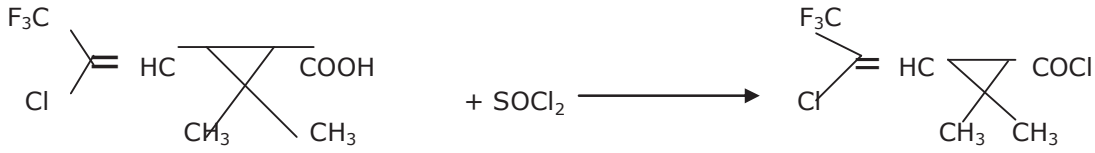
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CHEMICAL REACTION

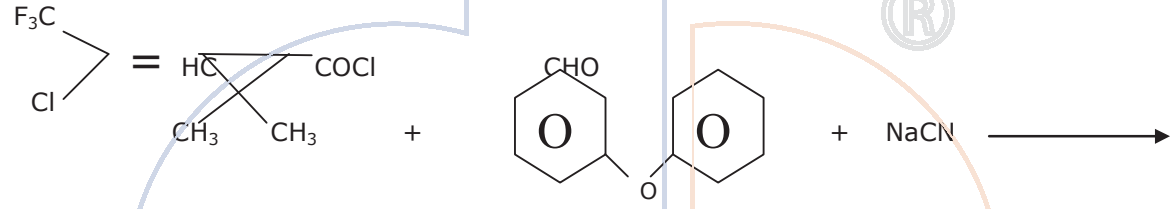
ACID CHLORIDE PREPARATION



λ – Cyhalothric Acid **Thionyl Chloride** **λ – Cyhalothric Chloride**

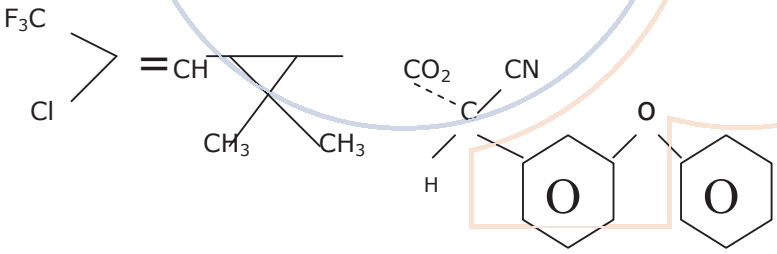
+ SO_2 + HCl

CONDENSATION

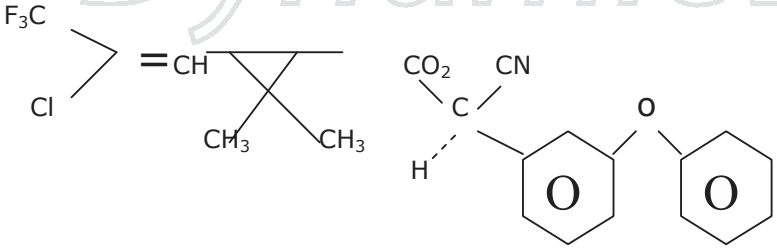


λ – Cyhalothric Chloride **MPB**

(S) (Z) – (IS) – Cis



(R) (Z) – (IS) – Cis



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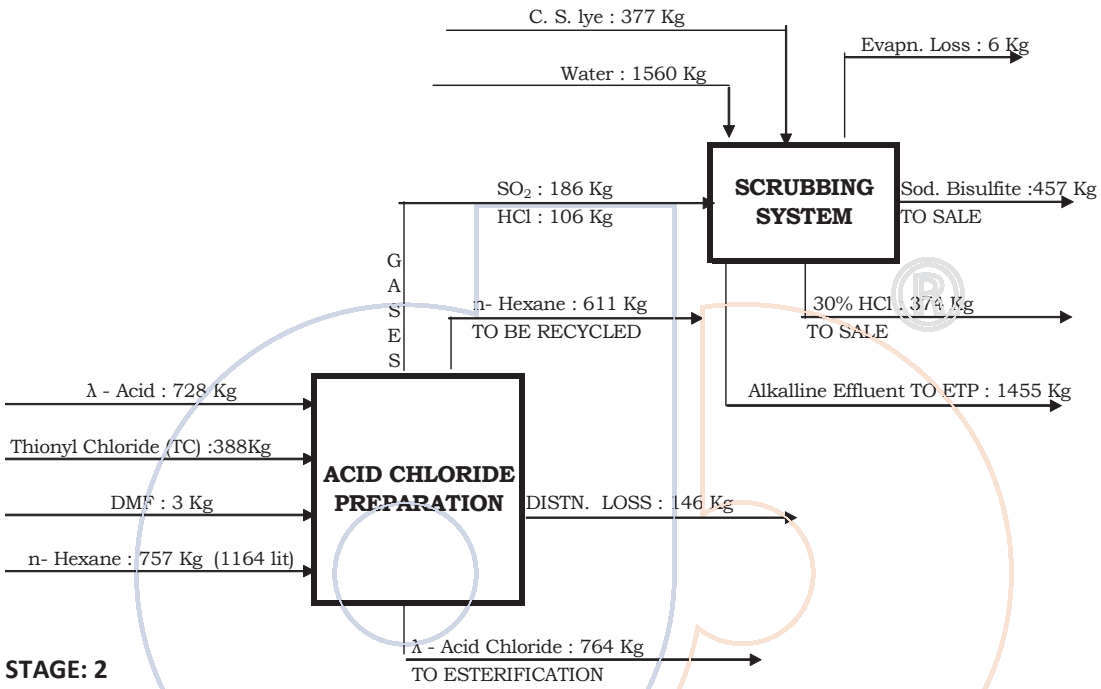
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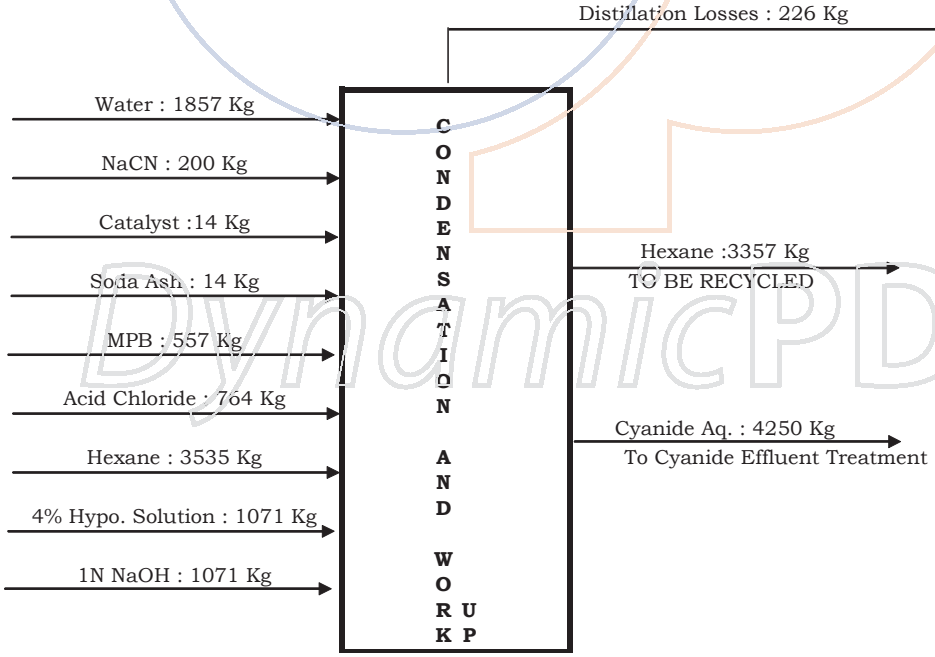
MASS BALANCE

STAGE: 1

1. ACID CHLORIDE PREPARATION :-



STAGE: 2



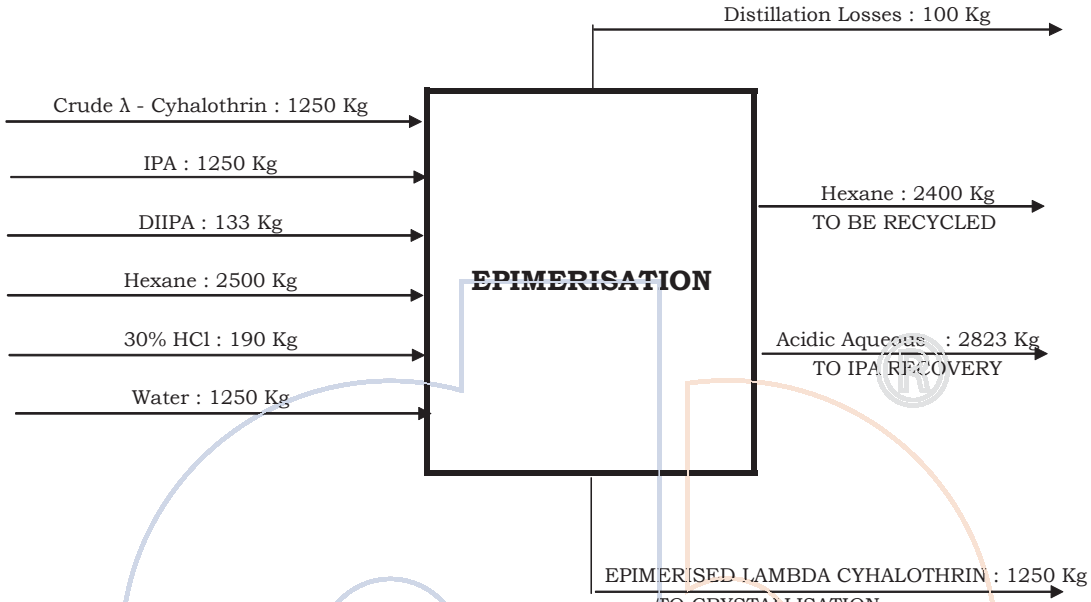
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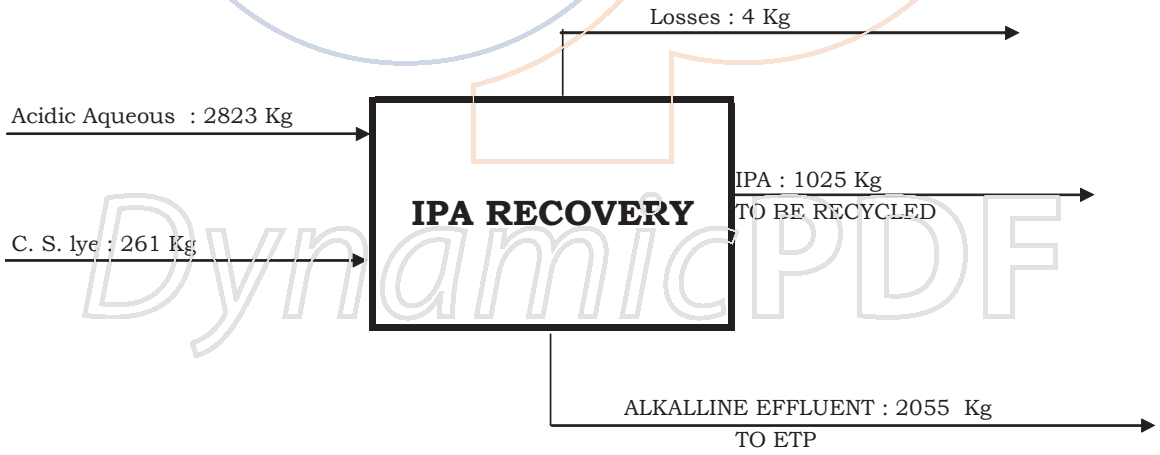
STAGE: 3

3. EPIMERISATION :-



STAGE: 4

4. IPA RECOVERY :-



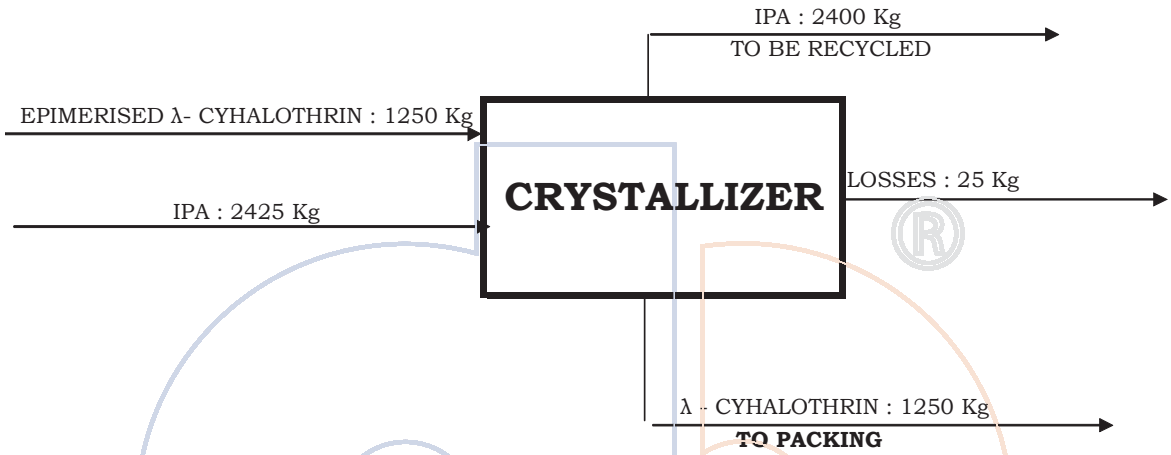
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STAGE: 5

5. CRYSTALLIZATION :-



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B. DELTAMETHRIN

PROCESS DESCRIPTION

Step I: Resolution of Mix CMA to RR CMA

Mix CMA [SS CMA and RR CMA] is converted to its sodium salt along with Catalyst EPH. The RR CMAsodium salt along with EPH precipitates under alkaline condition, while SS CMA remains soluble in theaqueous medium. The precipitates are filtered and wash with water. The filtrates are collected andworked up for recovery of SS CMA[**Ref - 2]**.

The solids [wet cake of RR CMA Sodium salt along with EPH] is further taken in solvent MDC along withwater and acidified to pH 2 by HCl solution. The RR CMA gets extracted in MDC while EPH in aqueousmedium. The layers are separated. The aqueous [main separation] is collected separately for catalystrecovery and recycle **[Ref - 1]**. The Organic layer is further washed with water and taken for furtherprocess. The washing water is taken to ETP.

Ref - 1: Recovery of Catalyst

The main aqueous layer obtained from acidification of RR CMA sodium is further adjusted for its pH to3.5 - 4.0 by NaOH and is directly recycled as Catalyst with necessary make up.

Ref - 2: Recovery of SS CMA

The highly alkaline aqueous filtrates from step I is taken along with Solvent MDC and acidified by HClsolution. The SS CMA thus formed is extracted in MDC. The layers are separated. The acidic aqueouslayer is taken for treatment, while organic layer is further subjected to MDC distillation [initially underatmospheric condition followed by vacuum recovery]. The residual molten mass is SS CMA and is usedfor Cypermethrin manufacturing.

Step II: Bromination of RR CMA

The organic mass consisting of RR CMA obtained from previous step is subjected to Bromination withHBr generated from HBR system **[Ref - 3].** Bromination of RR CMA results into unsaturated bromoRR CMA. Unsaturated RR CMA is further Dehydrohalogenated by treatment with Sodium Hydroxide togive saturated Brom RR CMA sodium, which in turn is further acidified to obtain saturated Brom RR CMA.The Organic mass is subjected to distillation for removal [and recycle] of solvent leaving purer Bromo RRCMA as distillation residual.

Ref - 3: HBr generation and its work up

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Benzene is brominated with Bromine using Ferric Chloride as catalyst. The HBr generated in passed toBromination set up of unsaturated RR CMA as shown above. The bromo benzene obtained is furtherpurified by distillation for recovering of benzene which is recycled. The pure cut of Bromobenzene is soldout as it is a by-product.

Step III: Preparation of Bromo RR CMAC from Brom RR CMA

The Bromo RR CMA obtained from previous step is taken along with Toluene as solvent and DMF ascatalyst and is chlorinated by aid of Thionyl chloride, which yields Bromo RR CMAC and HCl and SO2 asoff gas which are scrubbed in water and dilute alkali respectively and are by-product.

Step IV: Preparation of Deltamethrin from Bromo RR CMAC

Bromo RR CMAC is reacted with Meta-PhenoxyBenzaldehyde and Sodium Cyanide in Toluene to giveDeltamethrin. The reaction mass is subjected to layer separation and washing with water. The aqueouslayer obtained is detoxified with Hypo solution **[Ref - 5]**. The washed organic mass obtained is subjectedfor Toluene recovery by distillation leaving crude Deltamethrin as residual mass.

The crude Deltamethrin obtained is further epimerized in Isopropyl Alcohol along with Triethyl Alcohol. Theepimerized product is filtered and washed with Isopropyl alcohol. The filtrate is collected for recovery ofIsopropyl alcohol **[Ref - 4]**. The wet cake obtained is further recyrstallized in Isopropyl Alcohol to obtainpurified Deltamethrin. In this case also the filtrate obtained is taken for Isopropyl; recovery**[Ref - 4]**.

Ref - 4: Isopropyl Recovery

All the filtrate obtained [IPA filtrate] are taken collectively and subjected to distillation under slightly acidiccondition. The residual obtained is sent for incineration.

Ref - 5: Detoxification of Deltamethrin Aqueous stream

TOTAL AQUEOUS MASS OBTAINED FROM DELTAMETHRIN REACTION STREAM IS COLLECTIVELY DE-TOXIFIED USING HYPO SOLUTION.

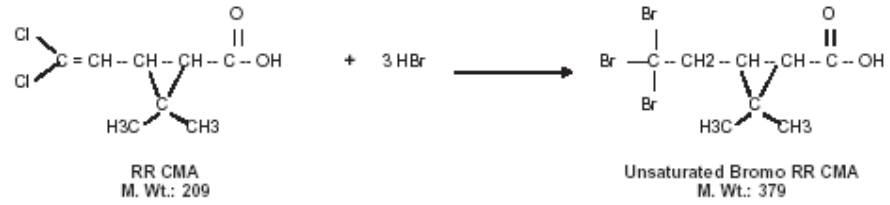
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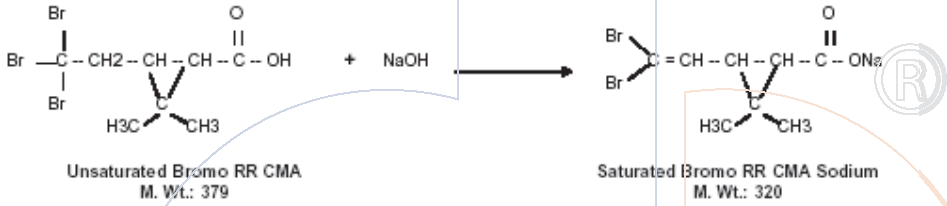
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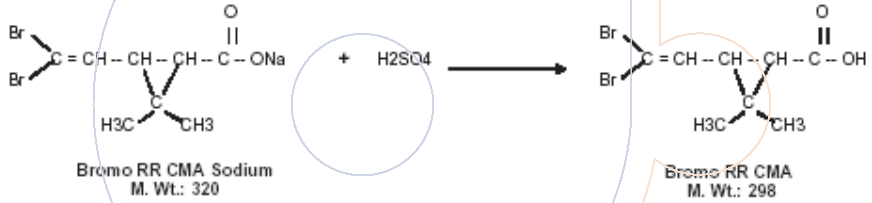
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CHEMICAL REACTION

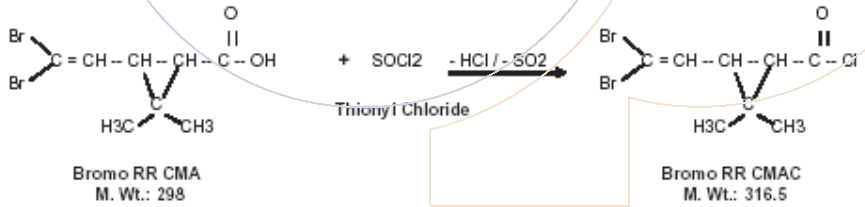
Stage II: Bromination of RR CMA



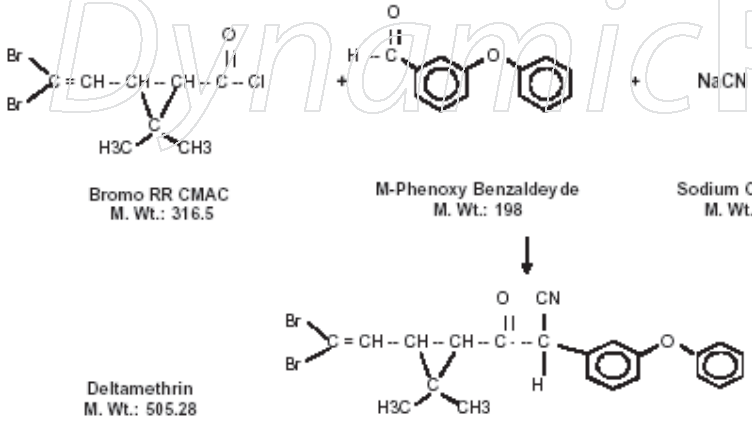




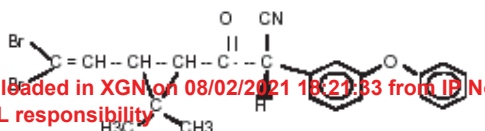
Stage III: Bromo RR CMAC preparation



Stage IV: Deltamethrin Preparation



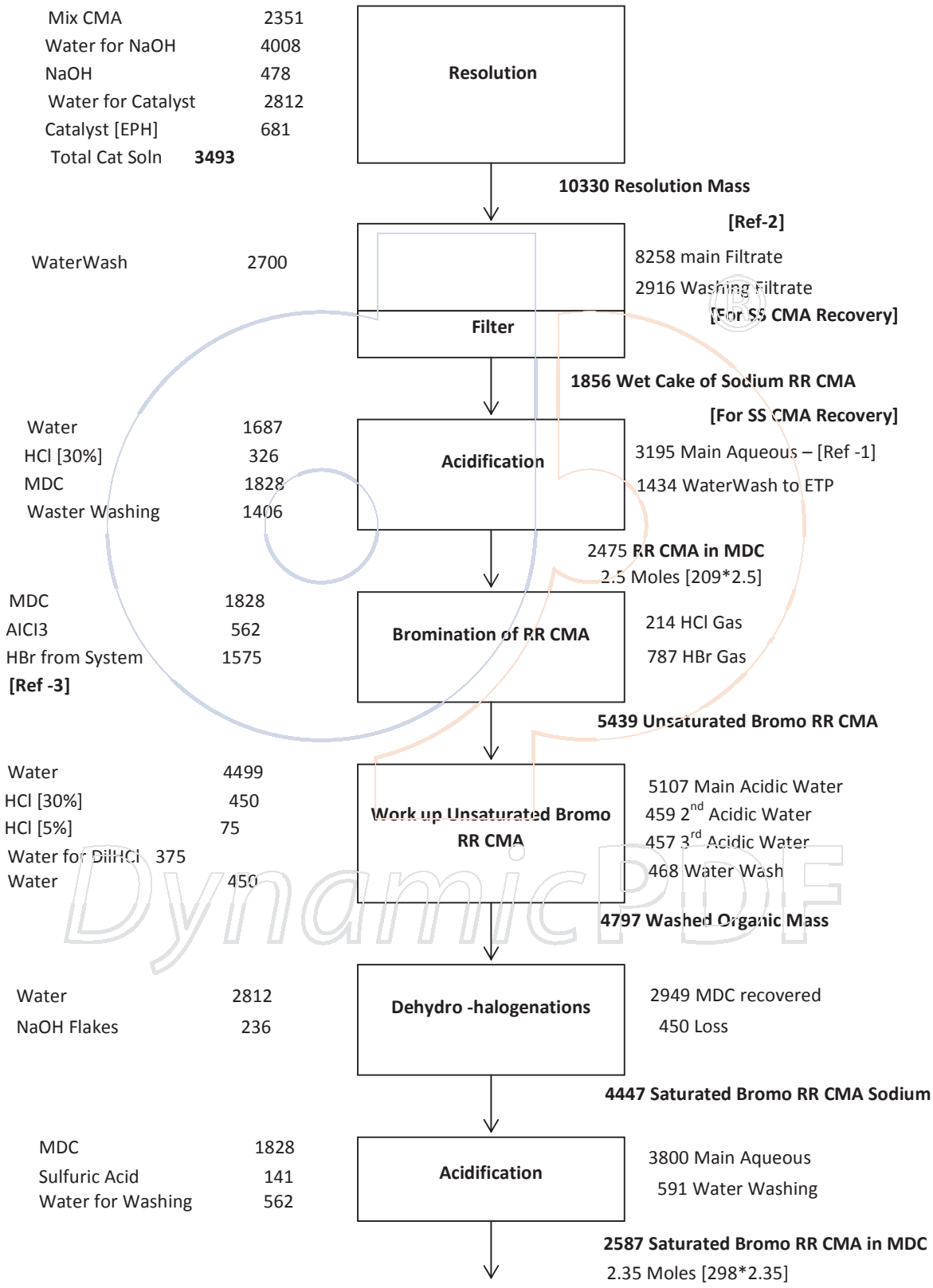
Stage V: Epimeraization of Deltamethrin



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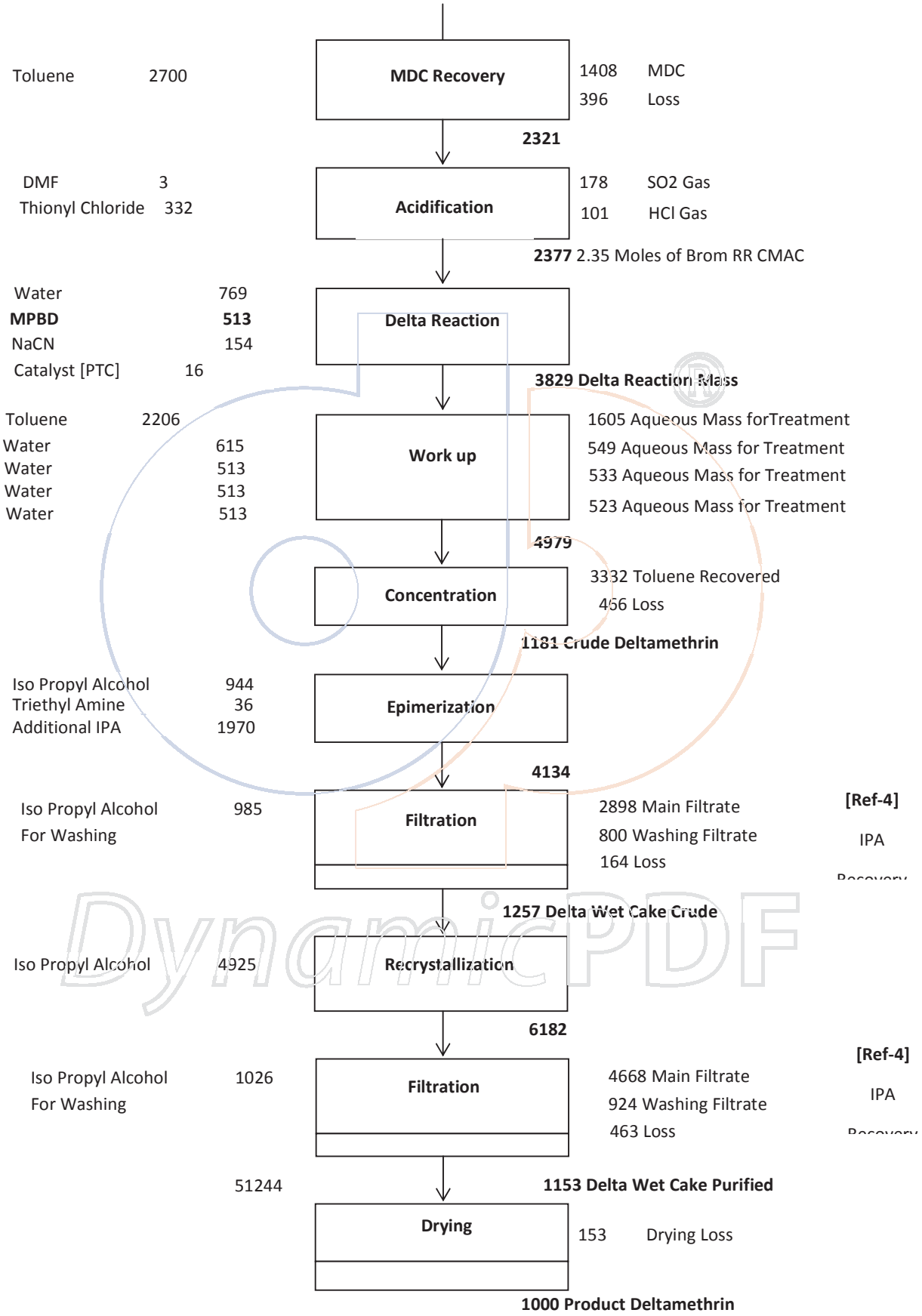
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MASS BALANCE



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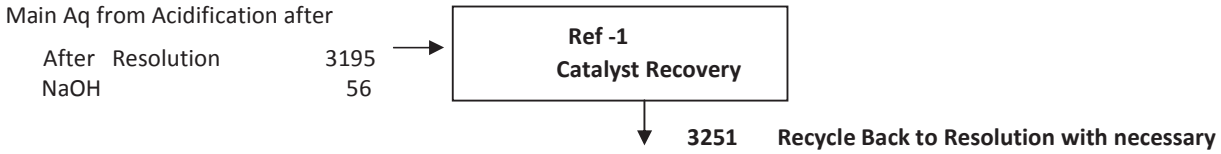
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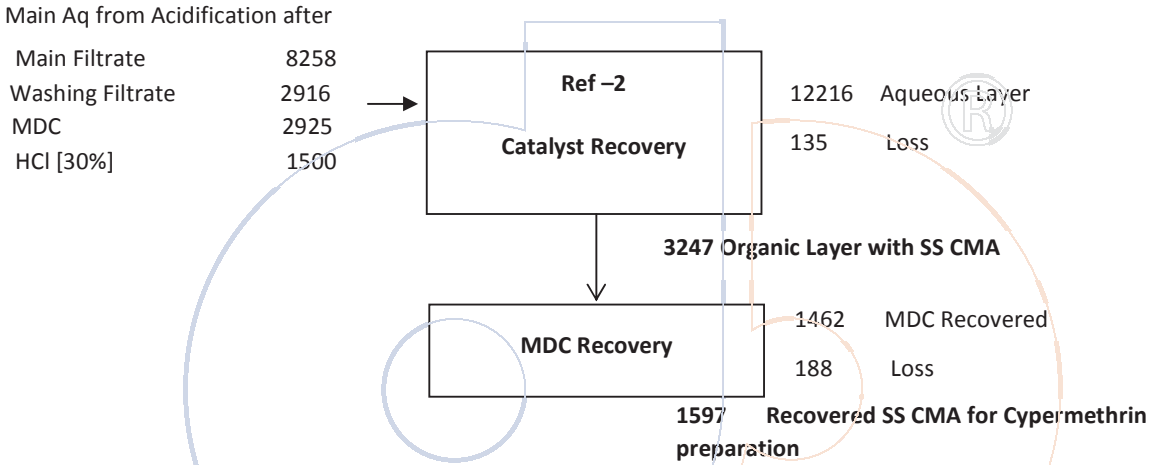
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Sub Process Flow

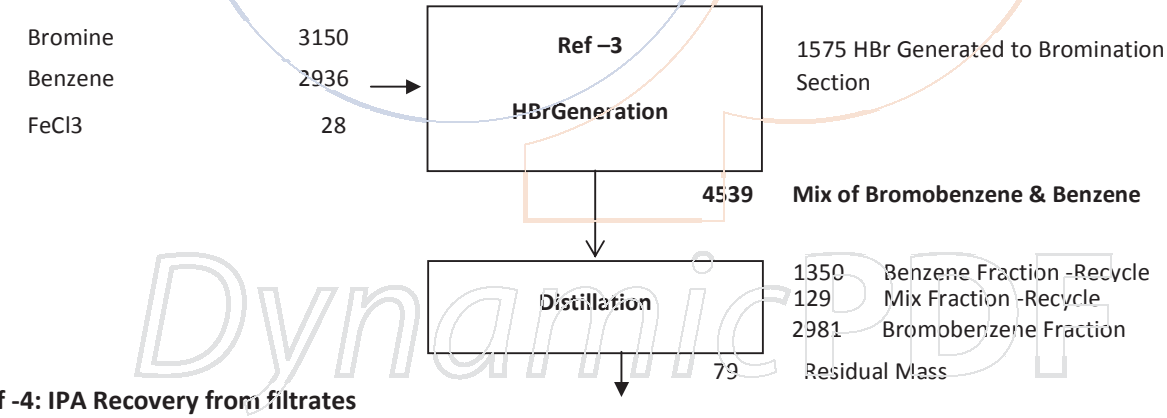
Ref -1: Catalyst Recovery and Recycle



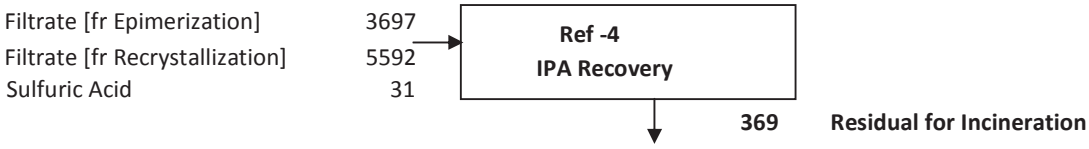
Ref -2: Recovery of SS CMA from aqueous Mass obtained from Resolution



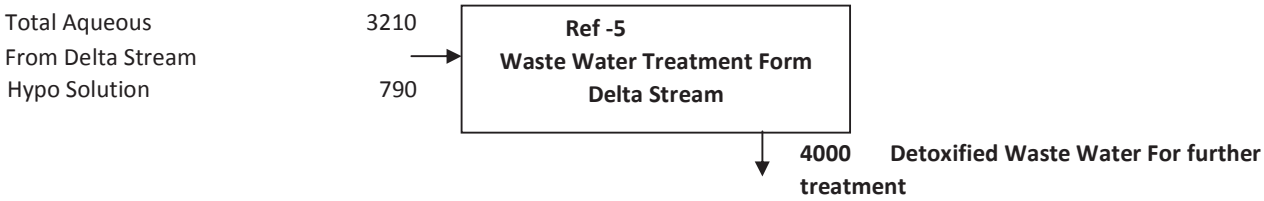
Ref -3: Bromination [HBr generation System]



Ref -4: IPA Recovery from filtrates



Ref -5: Detoxification of waste Water Streams consisting of NaCN



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DV-ACID CHLORIDE (CMAC)

MANUFACTURING PROCESS

STAGE: 1PREPARATION OF TETRA CHLORO BUTYRO NITRILE (TBN)

Reaction of Carbon tetra chloride (CTC) with acrylonitrile (ACN) at 100 to 125°C in presence of cupric chloride catalyst, DEA HCl as a buffer & acetonitrile (AN) solvent gives tetra Chlorobutryo nitrile (TBN). Crude TBN is washed with water to remove catalyst complex, DEA. HCl salt. Solvent AN & excess CTC is distilled out. Crude TBN is proceeded further. The purity of basic R/M CTC& CAN is above 99% where as crude TBN purity is above 97%.

STAGE: 2PREPARATION OF TERTA CHLORO BUTYRIC ACID (TBA)

Acid hydrolysis of Crude TBN using 30% of HCl solution at 80°C gives tetra Chloro butyric Acid (TBA). After reaction TBA is separated from the bottom & dehydrated upto the moisture level of 0.1% & Ammonium chloride solution from top layer is stored in storage tank for sell.The purity of TBA is above 98%.

STAGE: 3 PREPARATION OF TETRA CHLORO BUTYRIC ACID CHLORIDE (TBAC)

Reaction of TBA with Thionyl chloride in presence of Dimethyl formamide (catalyst) at 60°C gives Tetra Chloro Butyric Acid Chloride (TBAC). During reaction HCl& SO2 gas is evolved which is scrubbed in water & Caustic solution respectively. Crude TBAC is further distilled out at high vacuum. The purity of distilled TBAC is 98%.

STAGE: 4 PREPARATION OF 2-CHLORO BUTANONE DERIVATIVE (2CB)

TBAC is reacted with isobutylene gas in presence of TEA (tri Ethyl Amine) at 70°C under 5.0 kg/cm2 pressures. n-Hexane is used as solvent. After reaction excess Isobutylene gas is recovered. The whole mass is washed with water & Tri-ethylamine hydrochloric acid is separated & further preceded for TEA recovery. The organic mass is neutralized with sodium bicarbonate & organic mass is transferred for further process.

STAGE: 5 PREPARATION OF SODIUM SALT OF CYPERMETHRIN ACID (NA-CMA)

2CB is isomerised to 4CB in presence of Boron tri fluoride etherate solution (BF3) & TEA at 120°C. 4CB is directly reacted with caustic solution gives Na-CMA. This intermediate is not getting isolated.

STAGE: 6 PREPARATION OF CYPERMETHRIN ACID (CMA)

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Na-CMA is acidified with dilute Sulphuric acid at Room temperature. CMA is extracted in n-hexane. Aqueous layer (sodium sulphate solution) is sent for triple effective evaporator. Organic mass (n-hexane +CMA) is taken for next process.

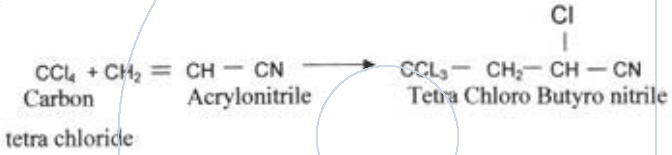
STAGE: 7 PREPARATION OF CYPERMETHRIN ACID CHLORIDE (CMAC)

n-Hexane is recovered from CMA solution. Crude CMA is reacted with thionyl chloride in presence of DMF catalyst to give crude CMAC. HCl& SO2 gas generated is scrubbed in water & caustic solution respectively. Crude CMAC is distilled out under high vacuum to get pure CMAC (Cypermethric acid chloride). The purity of distilled CMAC is above 99%.

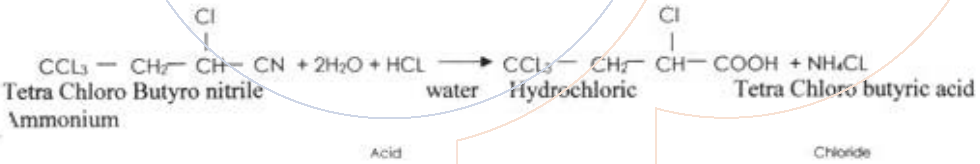
CHEMICAL REACTION

CHEMICAL REACTION OF CYPERMETHRIC ACID CHLORIDE (CMAC)

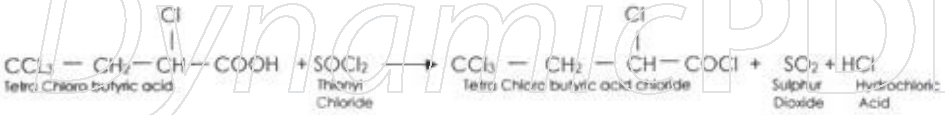
STAGE-1: - PREPARATION OF TETRA CHLORO BUTYRO NITRILE



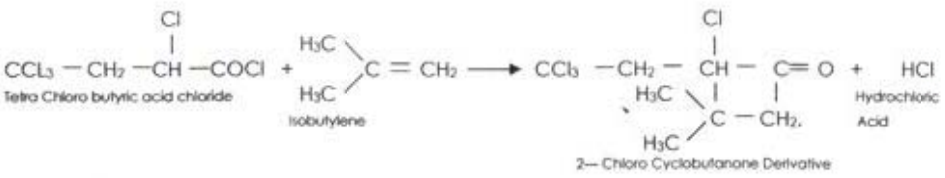
STAGE-2: - PREPARATION OF TETRA CHLORO BUTYRIC ACID



STAGE-3: - PREPARATION OF TETRA CHLORO BUTYRIC ACID CHLORIDE



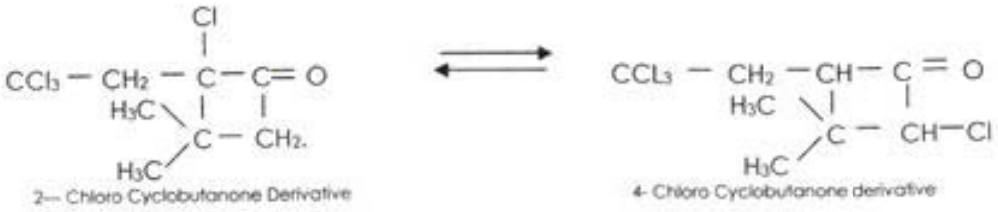
STAGE-4: - PREPARATION OF 2-CHLORO CYCLOBUTANONE DERIVATIVE



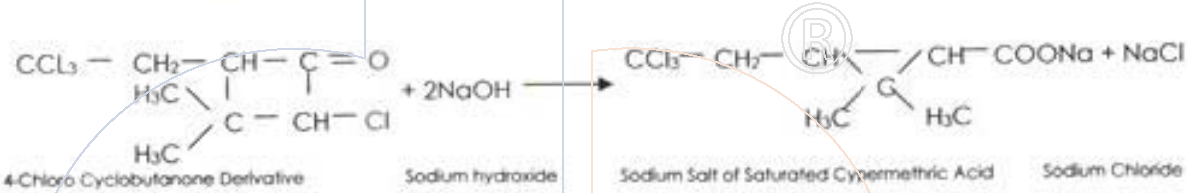
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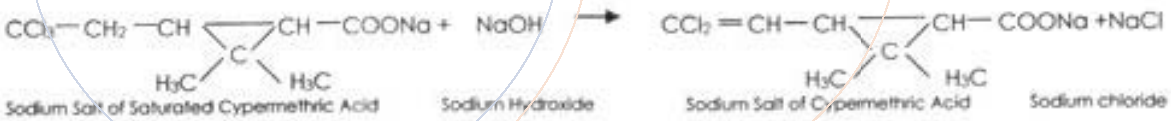
STAGE-5: - PREPARATION OF 4-CHLORO CYCLOBUTANONE DERIVATIVE



STAGE-6: - PREPARATION OF SODIUM SALT OF SATURATED CYPERMETHRIC ACID



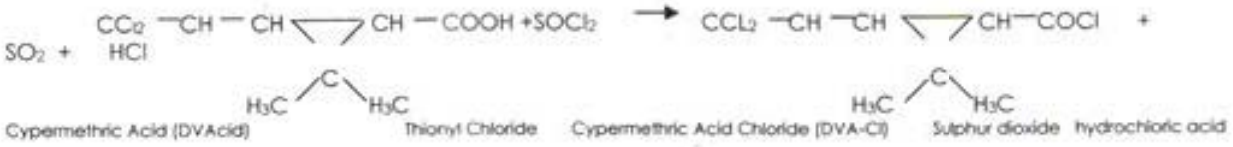
STAGE-7: - PREPARATION OF SODIUM SALT OF CYPERMETHRIC ACID



STAGE-8: - PREPARATION OF CYPERMETHRIC ACID (DVACID)



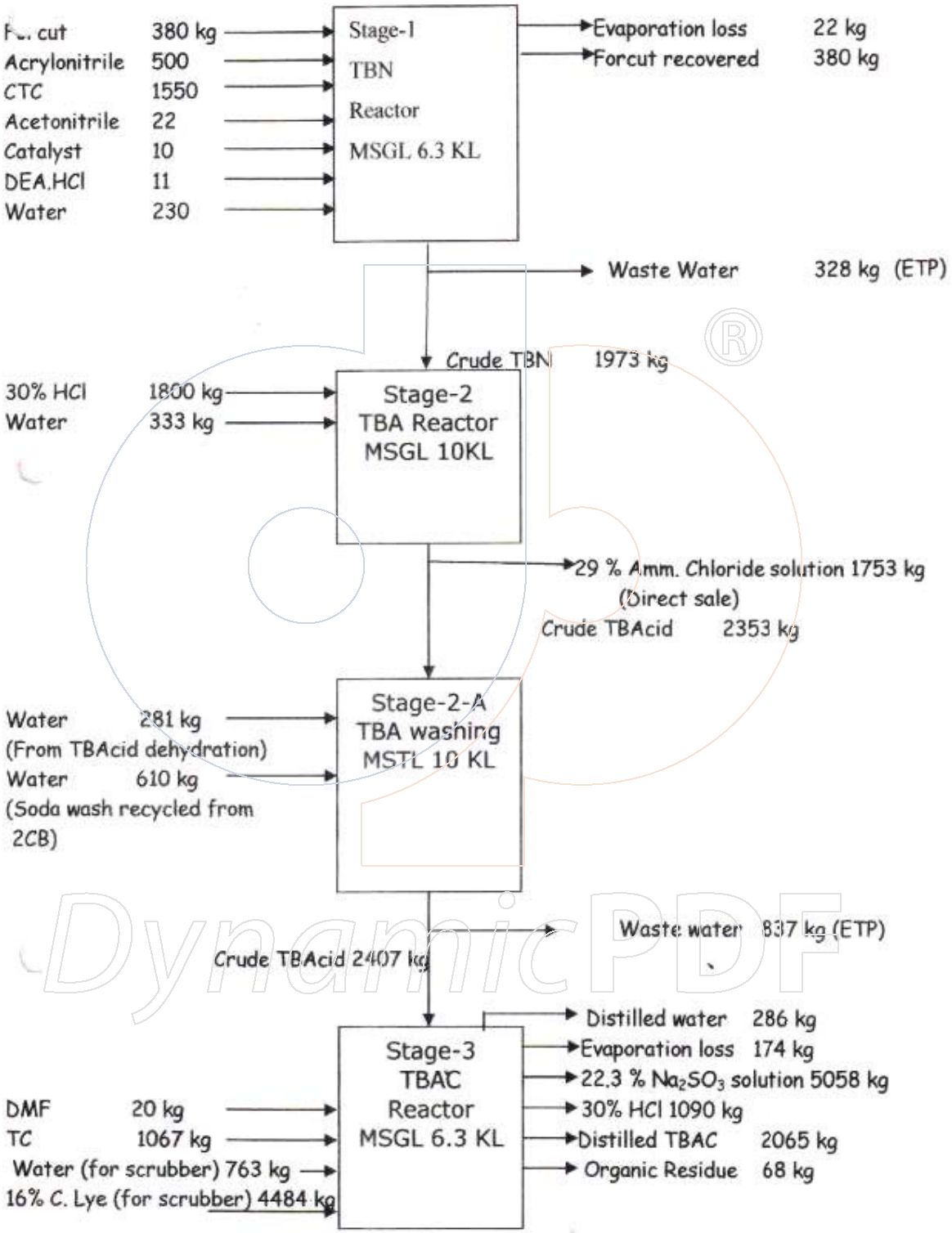
STAGE-9: - PREPARATION OF CYPERMETHRIC ACID CHLORIDE (DVACID CHLORIDE)



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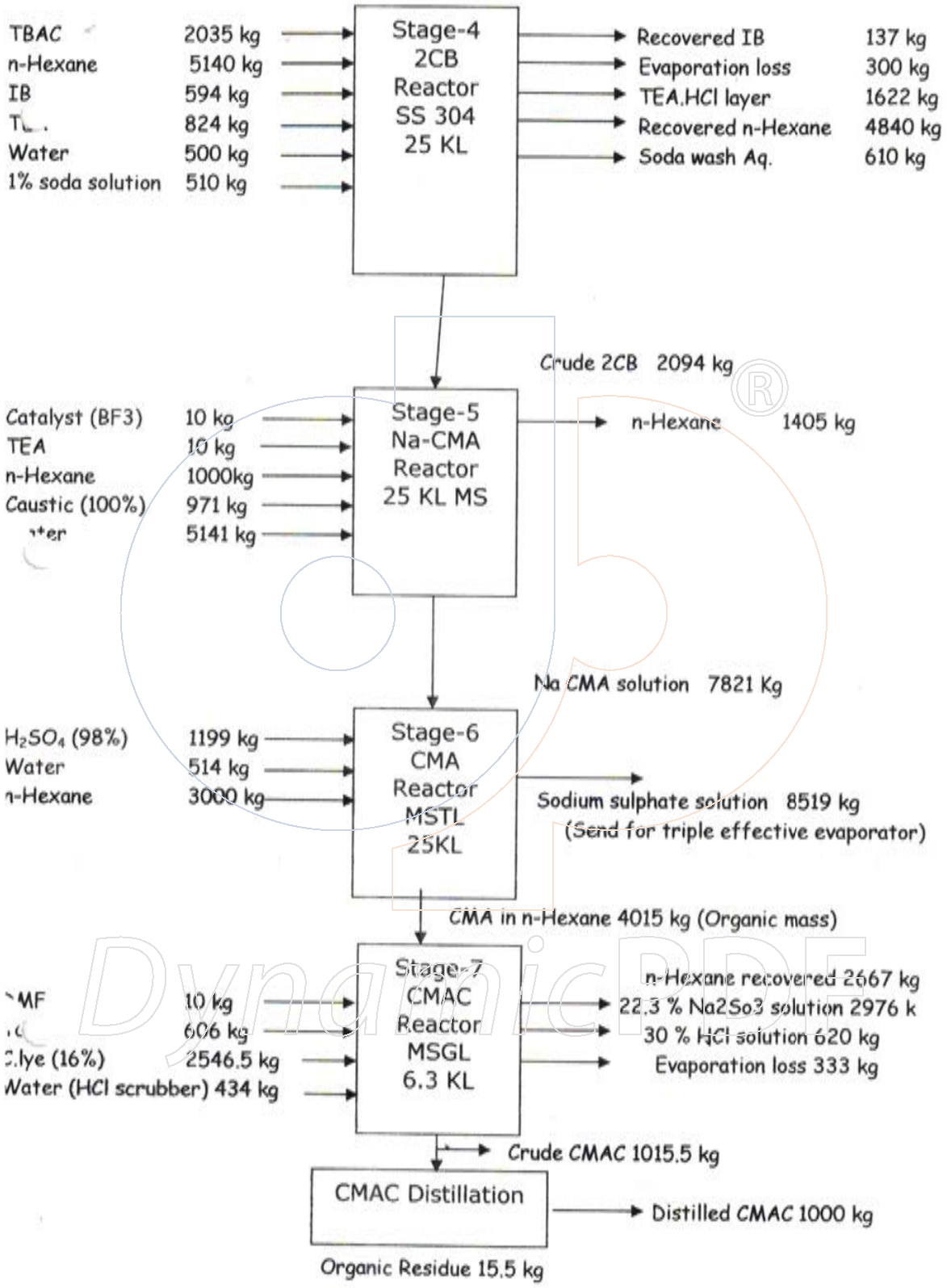
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MASS BALANCE FOR CMAC (CYPERMETHRIC ACID CHLORIDE)



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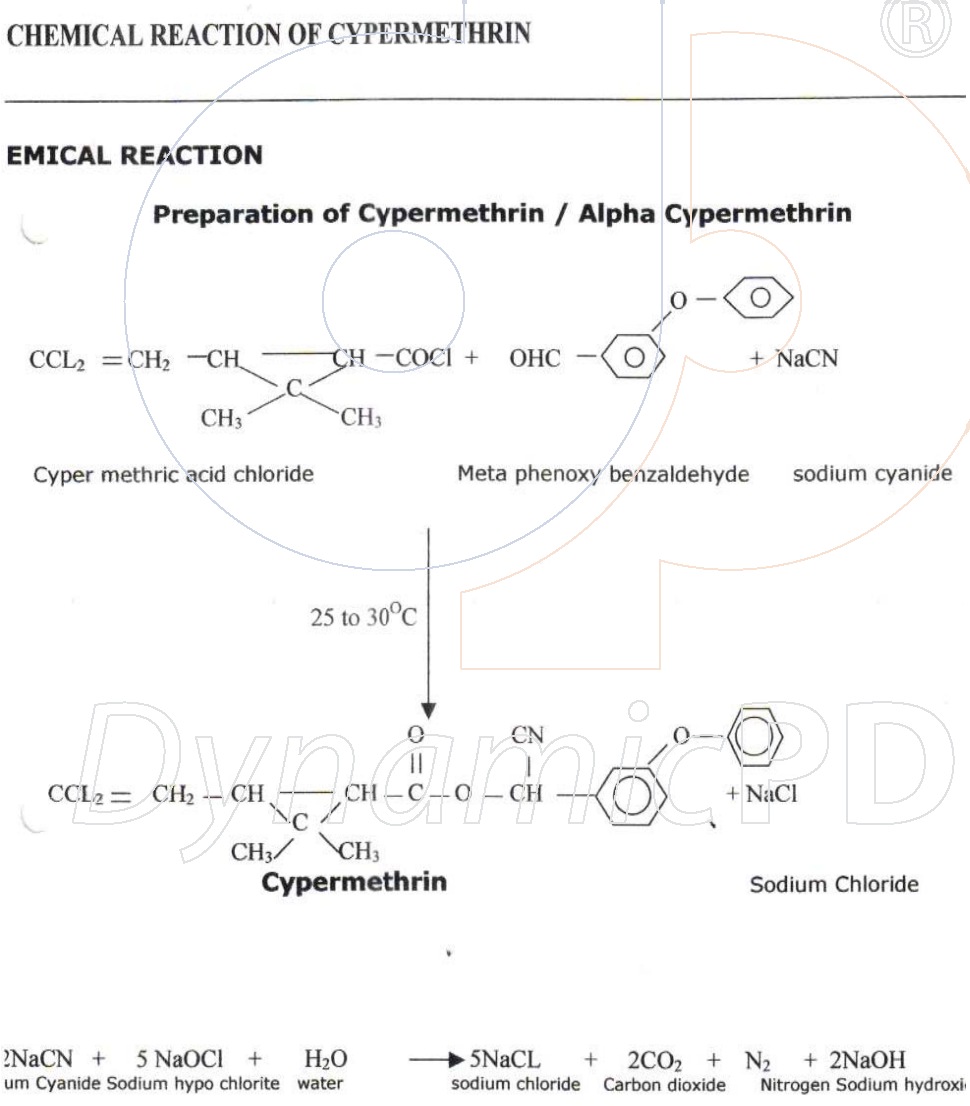
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CYPERMETHRIN TECH.

MANUFACTURING PROCESS

Solution of CMAC (in-house manufactured as well as procured from the market) and Metaphenoxybenzaldehyde reacts with solution of sodium cyanide in water in presence of phase transfer catalyst at 25 to 30°C to give Cypermethrin. After reaction water & cyanide layer is separated. The organic mass is washed with water to remove traces of Cyanide. Water layer contain sodium cyanide and is treated with sodium hypochlorite to destroy sodium cyanide the obtain purity of Cypermethrin is minimum 92%.

CHEMICAL REACTION

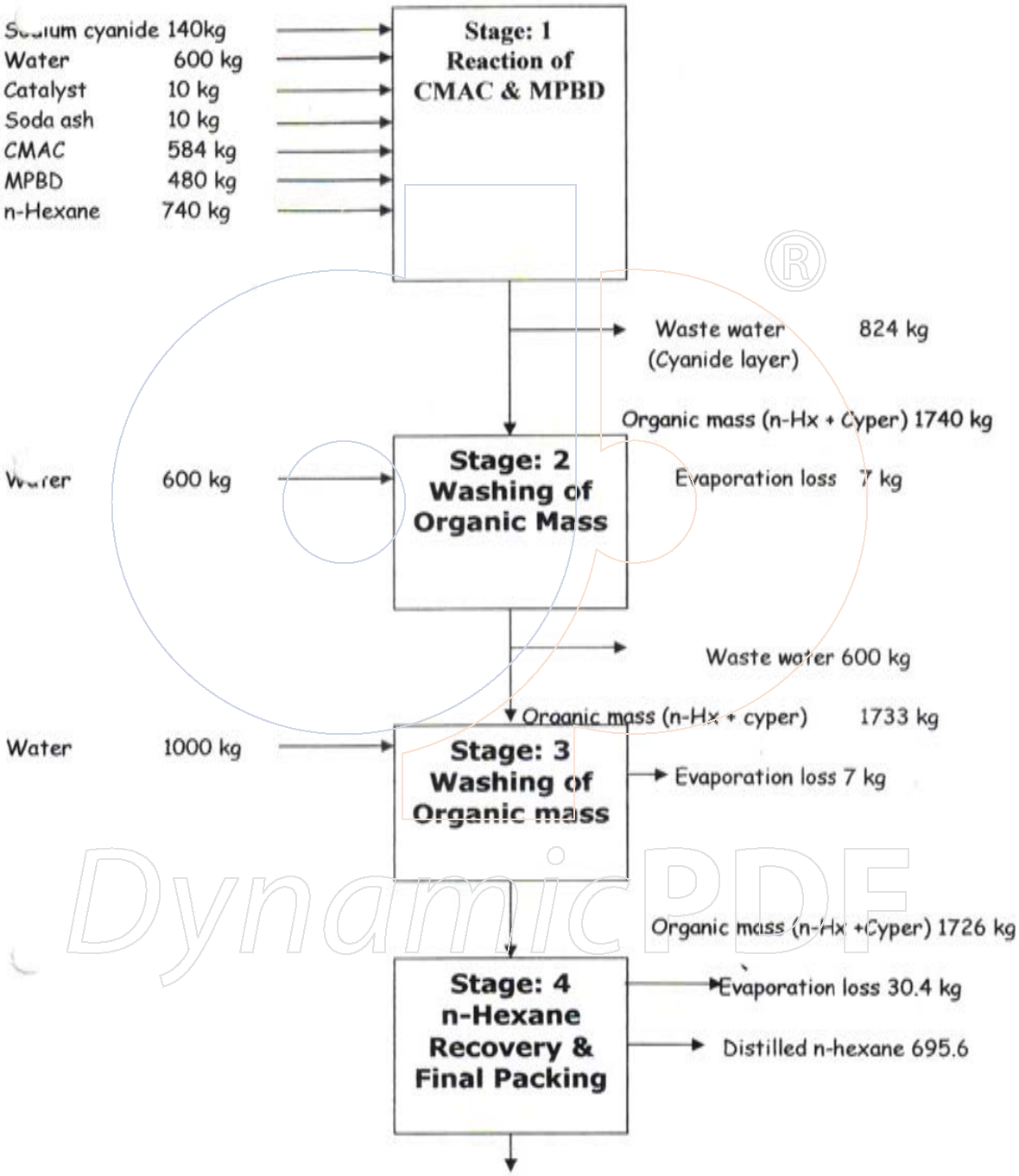


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MASS BALANCE

MASS BALANCE FOR CYPERMETHRIN TECHNICAL



CYPERMETHRIN TECHNICAL PACKED 1000 KG

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ALPHAMETHRIN TECH. / PERMETHRIN TECH. OR ACEPHATE

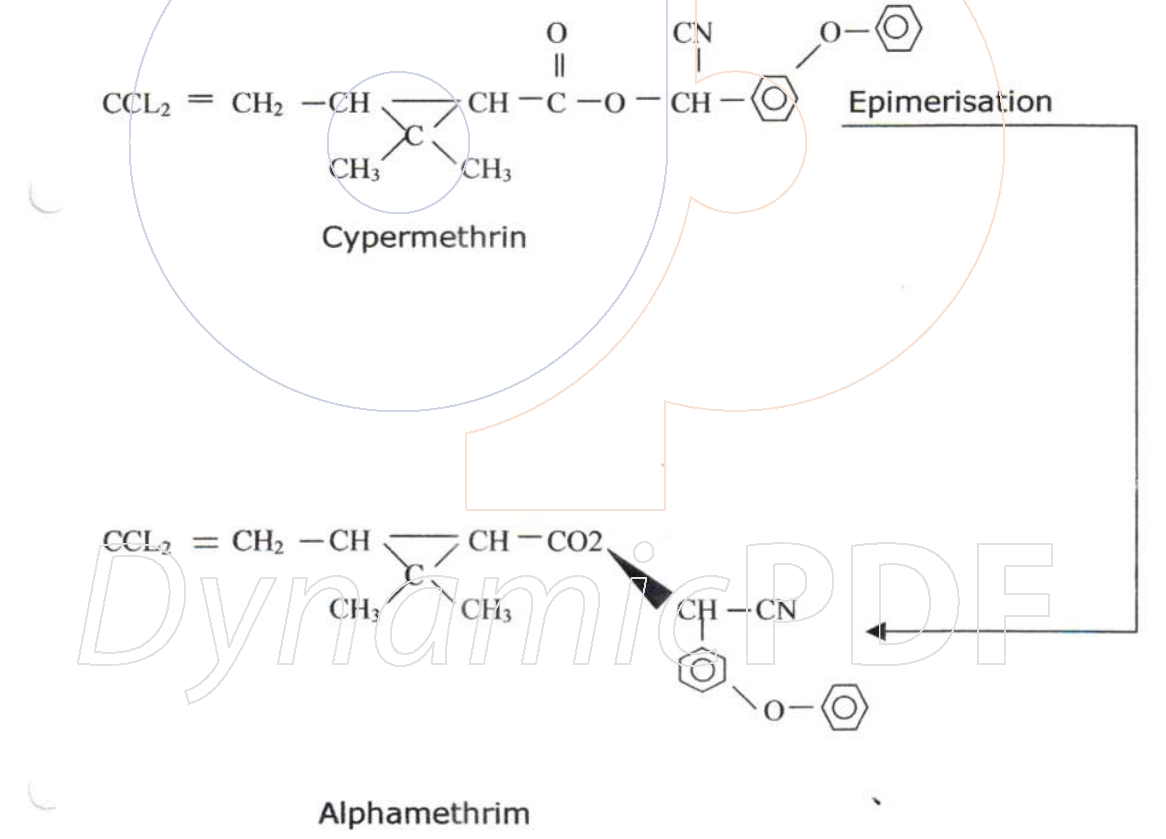
A. ALPHAMETHRIN

MANUFACTURING PROCESS

The Cypermethrin prepared using the above method (Manufacturing of Cypermethrin) is subjected to Eptherisation at 25°C in presence of tri Ethyl Amine in solvent n-hexane to obtain Alphamethrin. Then it is filtered & dried under vacuum. N-Hexane & TEA is recovered & recycled. The purity of Alphamethrin obtain will be minimum 95%

CHEMICAL REACTION

CHEMICAL REACTION OF ALPHAMETHRIN

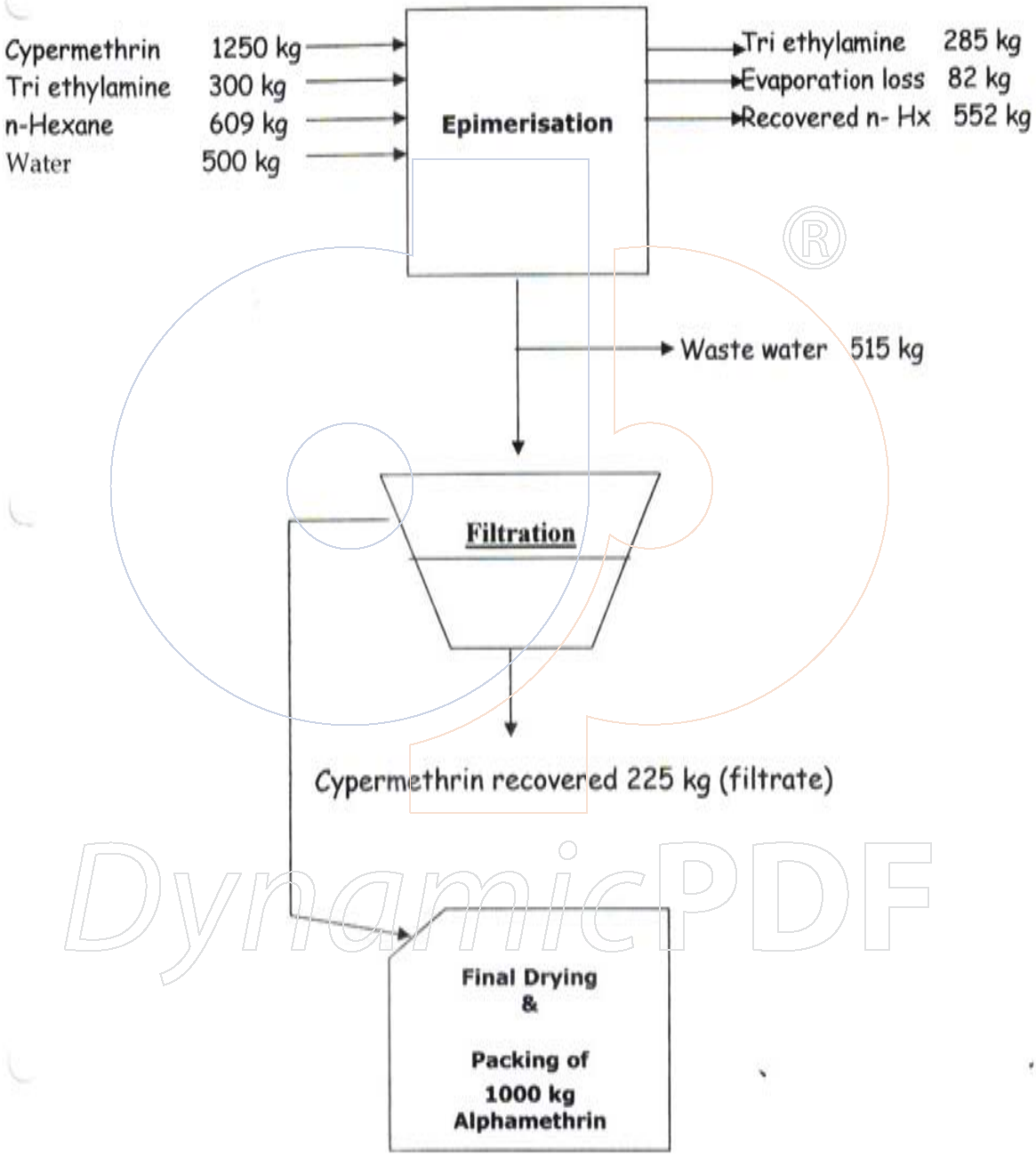


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MASS BALANCE

MASS BALANCE OF ALPHAMETHRIN TECHNICAL



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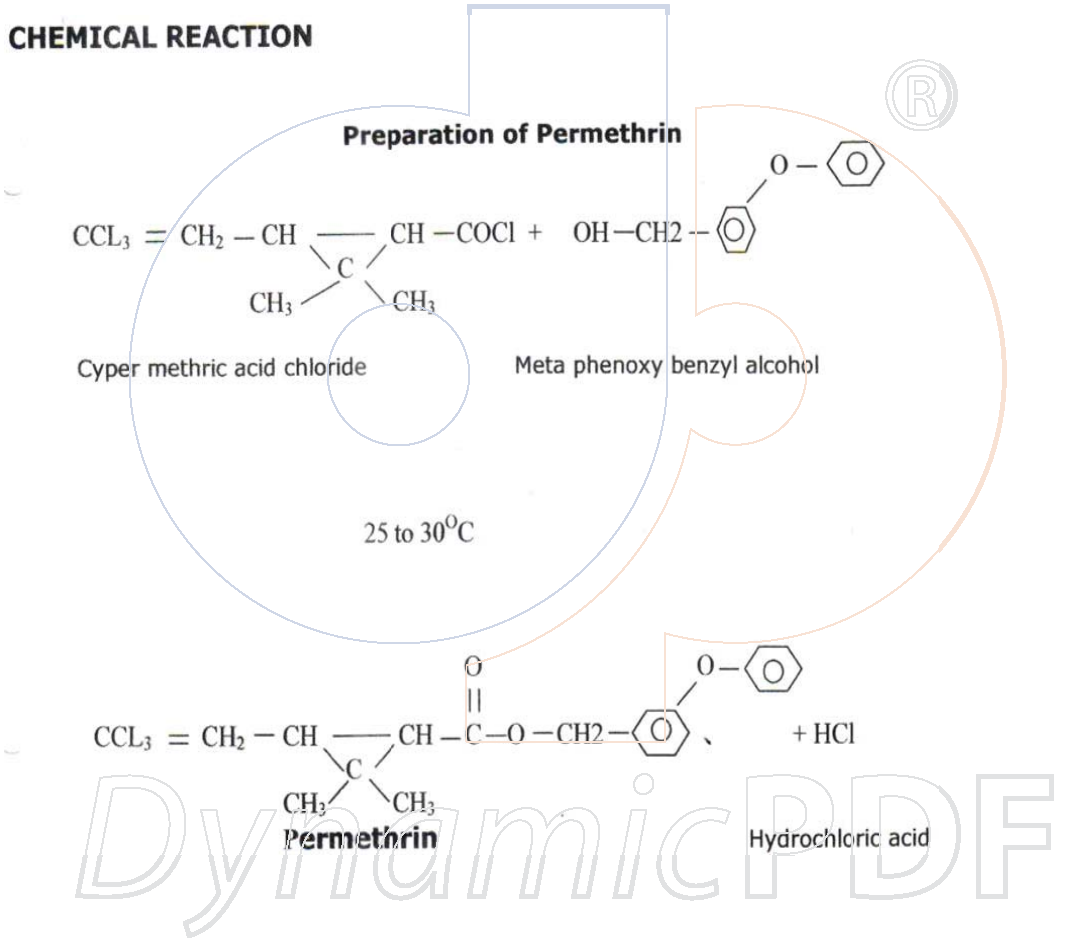
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PERMETHRIN

MANUFACTURING PROCESS

CMAC (Cypermethrin acid chloride) reacts with Metaphenoxy Benzyl Alcohol at 45°C to give Permethrin. The evolved HCl gas during reaction is scrubbed in water. The reaction mass is washed with water to remove the dissolved HCl gas. Permethrin is dehydrated under high vacuum to remove the traces of water.The purity of the technical product Permethrinobtained will be minimum 92%.

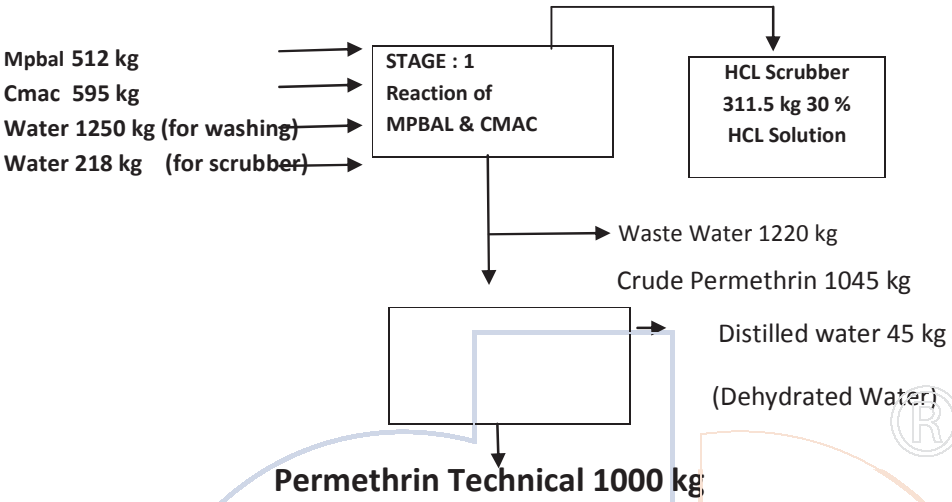
CHEMICAL REACTION



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MASS BALANCE PERMETHRIN TECHNICAL



DynamicPDF

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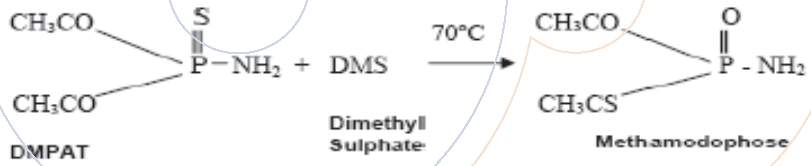
ACEPHATE (TECH.)

MANUFACTURING PROCESS

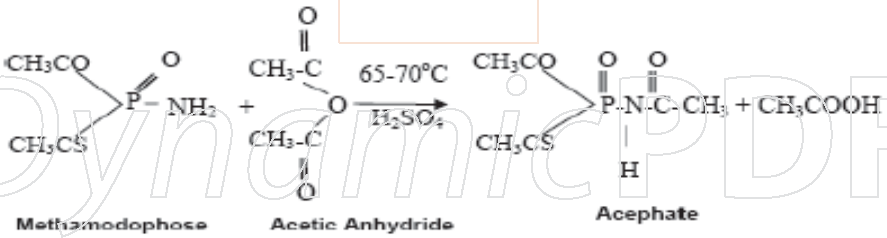
Dimethyl Phosphoro Amino Thioat (DMPAT) is isomerizes to Methamediphos catalysis reactionat 30°C and atmospheric pressure. After isomerization, the mass is reacted with acetic anhydride at 40°C in presence of Dichloromethane as solvent. It is neutralized with aqueous ammonia. The layers are separated and aqueous layer containing ammonium acetate is sold as by product. The organic layer is taken in another reactor for dichloromethane recovery and acephate isolation. Recovered dichloromethane is recycled in the next batch and acephate is dissolved in ethyl acetate. The mass is chilled and filtered to get acephate. Acephate is dried in RVD and packed in bags.The ethyl acetate is recovered from mother liq. And it is recycled. The distillation residue will beincinerated.

CHEMICAL REACTION

<u>Step 1</u>: Isomerisation



<u>Step 2</u>: Acetylation

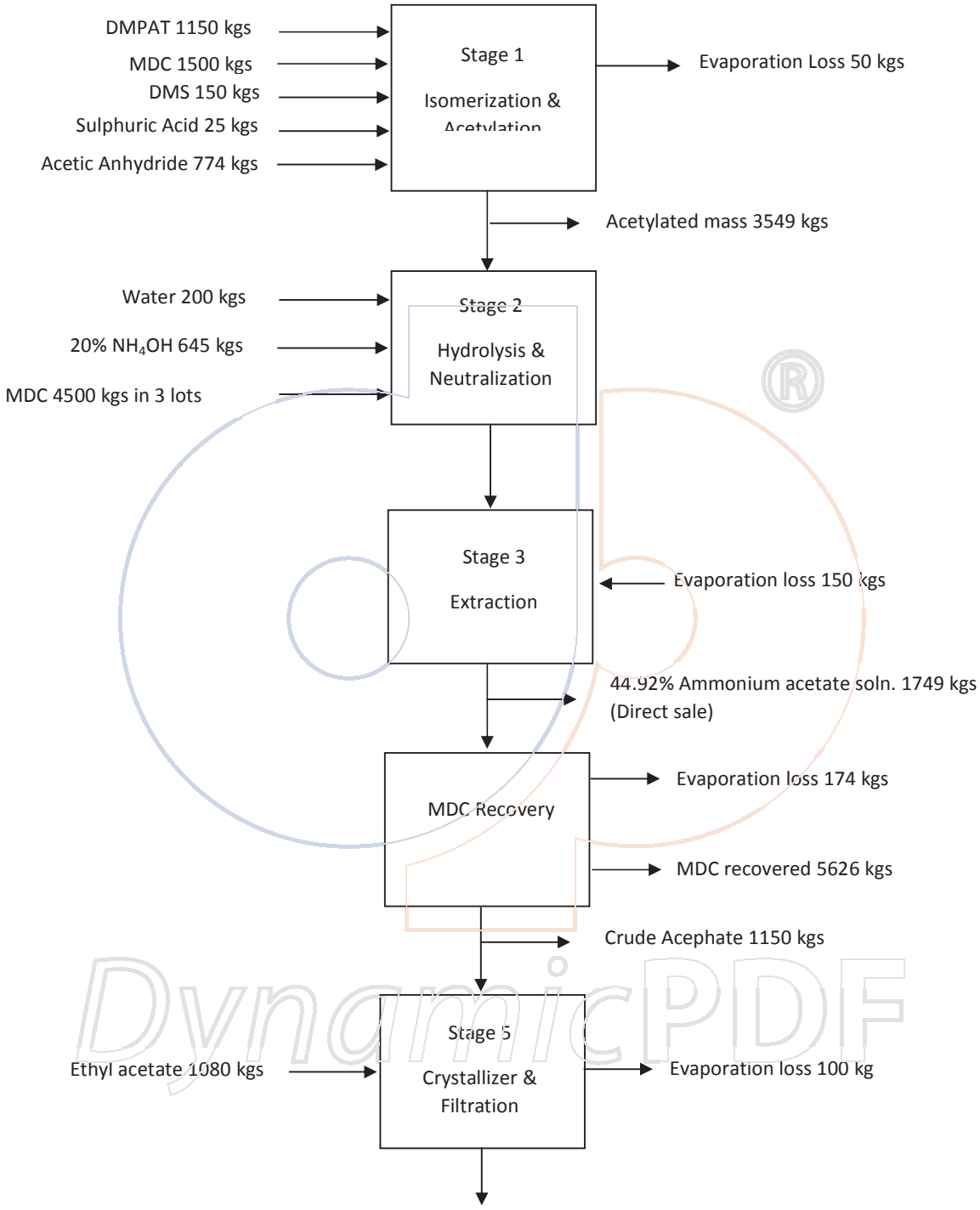




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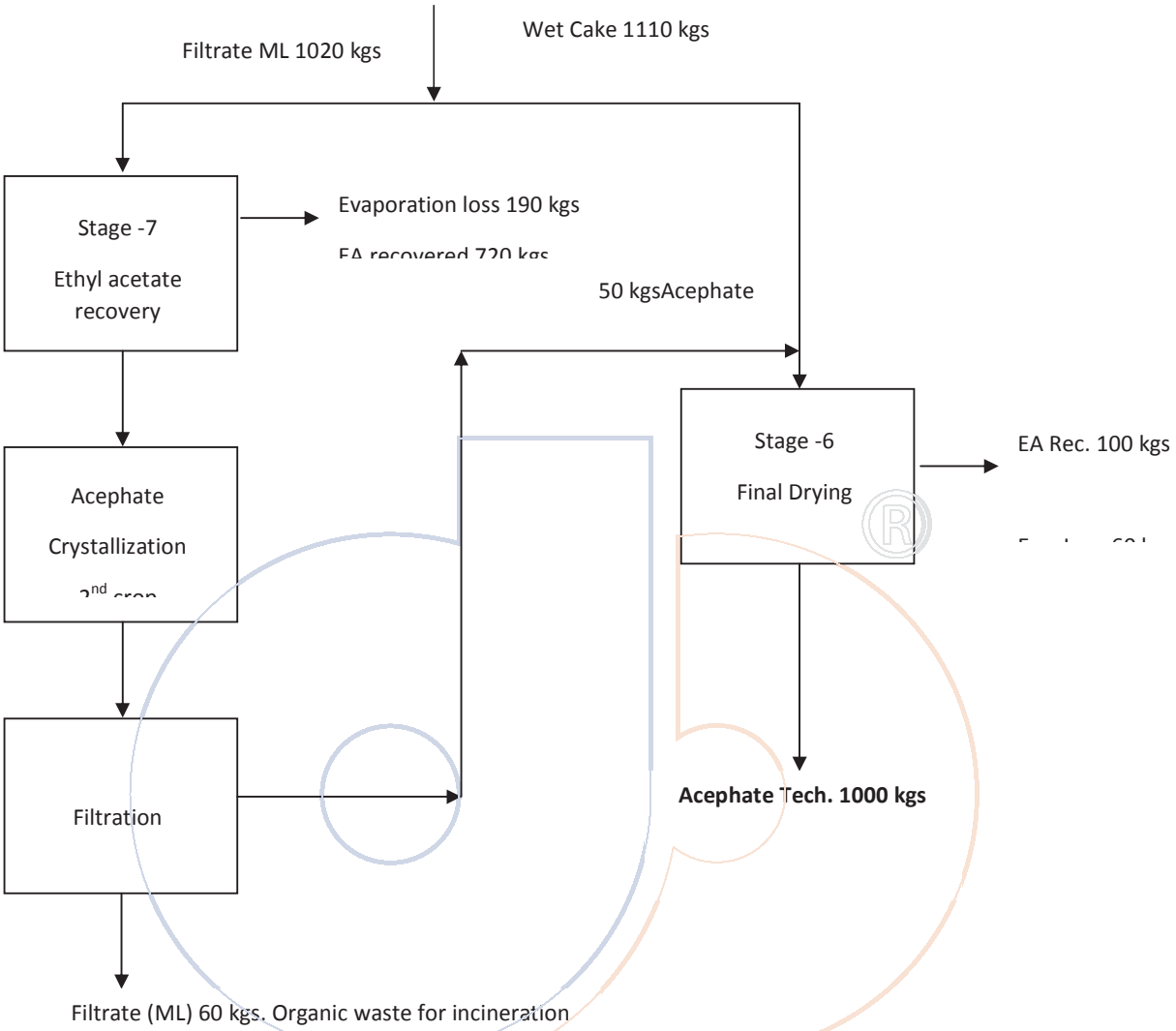
MASS BALANCE



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METAMITRON TECH. OR GLYPHOSATE TECH. OR OTHER HERBICIDES

A. METAMITRON

MANUFACTURING PROCESS

Stage – 1 Preparation of Ethyl Mandelate:-

In glass lined reactor ethanol is charged followed by Mandilonitrile. Thionyl chloride is added to form Ethyl Mandelate. HCl& SO2 generated during the reaction, Generated HCl is reacting with Mandilonitrile to form Ethyl Mandelate& Ammonium chloride. SO2 is scrubbed in 15% NaOH solution using ventury scrubber. Formed Ethyl Mandelate is further washed with water & taken for next stage. By scrubbing SO2 in NaOH we get Sodium bi sulphite as by product.

Stage -2 Preparation of Ethyl Phenyl Glyoxalate:-

In SS reactor Ethyl Mandelate is charged from stage -1 and at room temperature sodium hypochlorite is added lot wise. After addition of Hypochlorite check purity of Ethyl Phenyl Glyoxalate by GLC

Stage -3 Preparation of Acetyl Hydrazine:-

In SS reactor charge 80% Hydrazine hydrate & start addition of ethyl acetate at room temperature. After addition maintain for 2 hr. check sample for Hydrazine hydrate percent, if OK then heat the reaction mass to 90°C &distill off ethanol & water under vacuum. Then cool the mass and adjust purity of acetyl hydrazine to 50% by addition of ethanol.

Stage – 4 Preparation of Phenyl Hydrazone:-

In SS reactor charge 50 % Acetyl hydrazine and adjust pH of reaction mass to 5 – 5.2 by addition of HCl. Then start addition of Ethyl Phenyl Glyoxalate prepared in stage -2, maintain for 4 hr. then check sample for Phenyl hydrazone percentage by HPLC. If result is ok then add water and cool the mass to 18-20°C. Adjust pH of reaction mass by HCl to 3.0. Further cool to 10°C and the reaction mass in closed Nutch filter. Check sample for LOD& purity of phenyl hydrazone. Unload the material in open HDPE drums.

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Stage -5 – Preparation of Phenyl Hydrazide:-

In SS reactor charge EtOH under vacuum, then charge phenyl hydrazone prepared in stage-4. Start addition of NH3 solution & send sample to QC for pH. Then start addition of 80% Hydrazine hydrate & complete in 3-4 hr& maintain for 12 hr. check sample for phenyl Hydrazide percentage by GLC. If ok then adjust pH of reaction mass to 6.8 by addition of HCl. Apply pressure & transfer the mass for further process.

Stage-6- Preparation of Metamitron:-

In SS reactor receive material from stage -5, adjust pH 6.5 to 6.7 by HCl, and further adjust pH to 7.5 by caustic lye. Then charge sodium acetate & maintain reflux for 12 hr. check percentage of Metamitron, phenyl hydrazine. If ok then filter the mass in AGNF, wash with plain water. Unload & dry in rotary vacuum dryer. After drying if results are ok then pack in drums.

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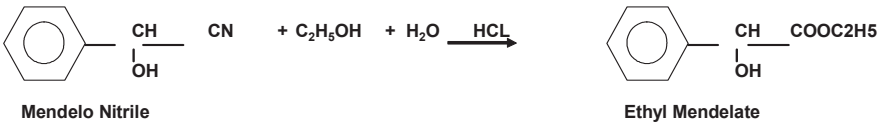
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CHEMICAL REACTION

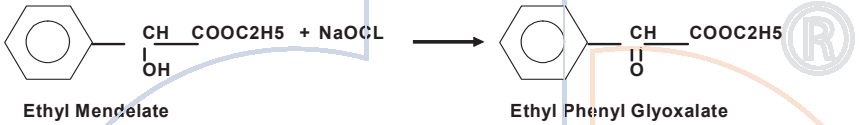
Synthesis route

A. ETHYL MENDELATE



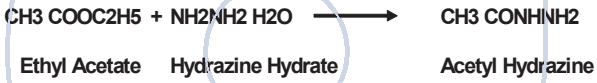
Mendelo Nitrile — Ethyl Mendelate

B. ETHYL PHENYL GLYOXALATE



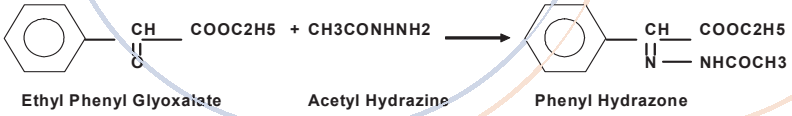
Ethyl Mendelate — Ethyl Phenyl Glyoxalate

C. ACETYL HYDRAZINE



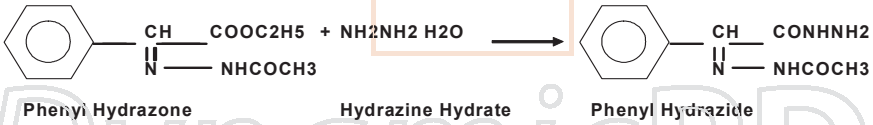
Ethyl Acetate — Hydrazine Hydrate — Acetyl Hydrazine

D. PHENYL HYDRAZIDE



Ethyl Phenyl Glyoxalate — Acetyl Hydrazine — Phenyl Hydrazone

179 74



Phenyl Hydrazone — Hydrazine Hydrate — Phenyl Hydrazide

E. METAMITRON



Phenyl Hydrazide — Metamitron

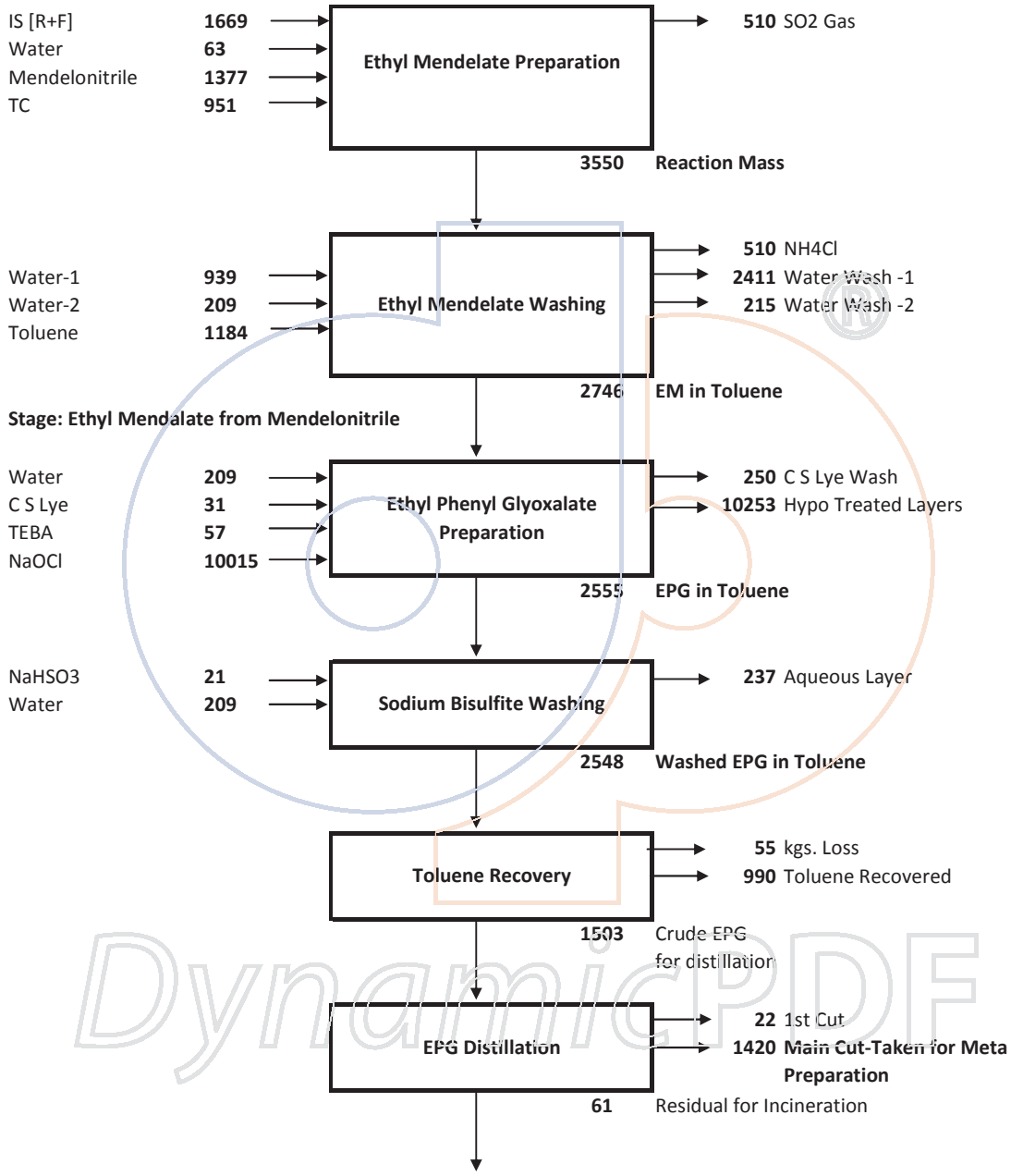
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MASS BALANCE

Stage: Ethyl Mendalate from Mendelonitrile

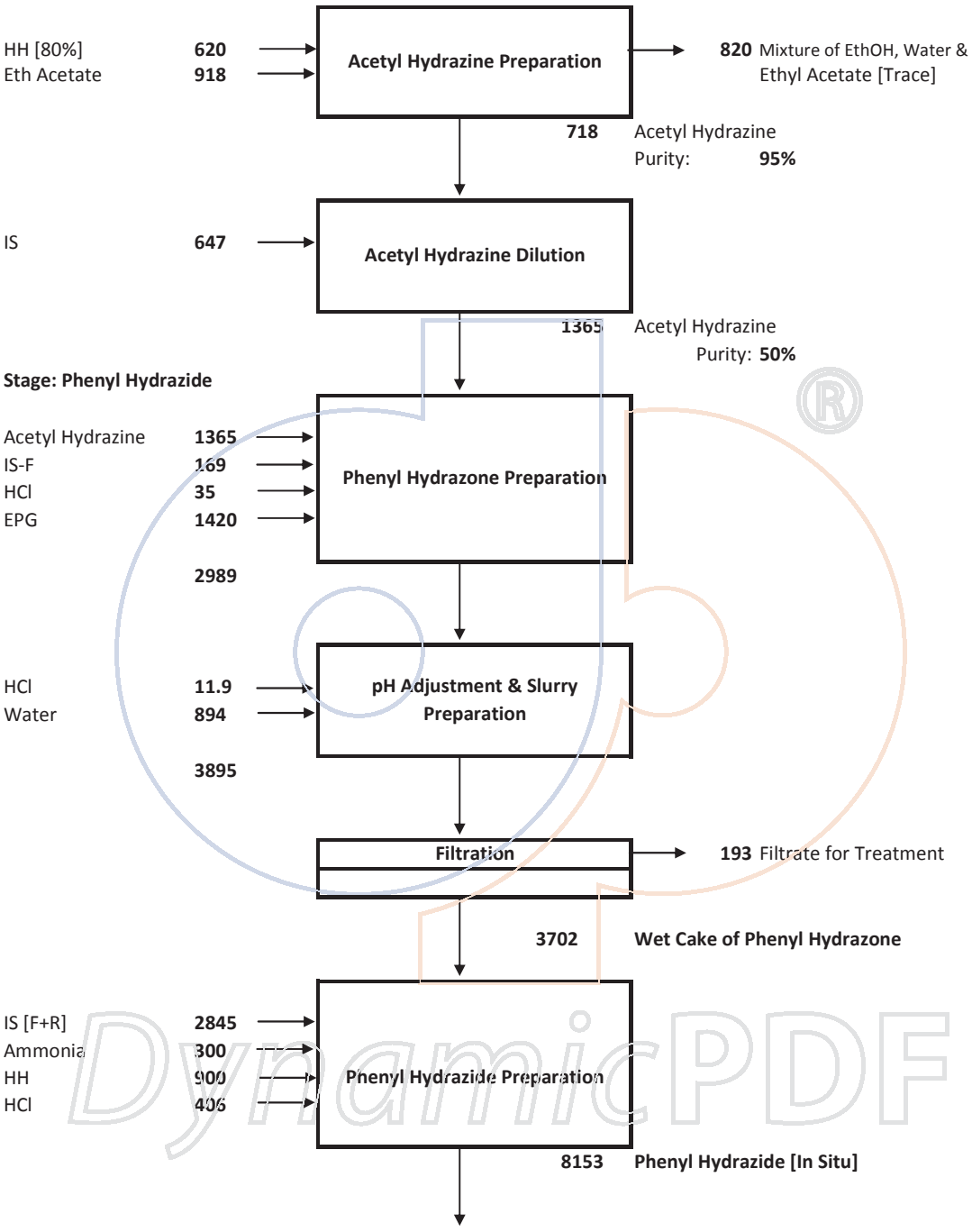


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Stage: Acetyl Hydrazine

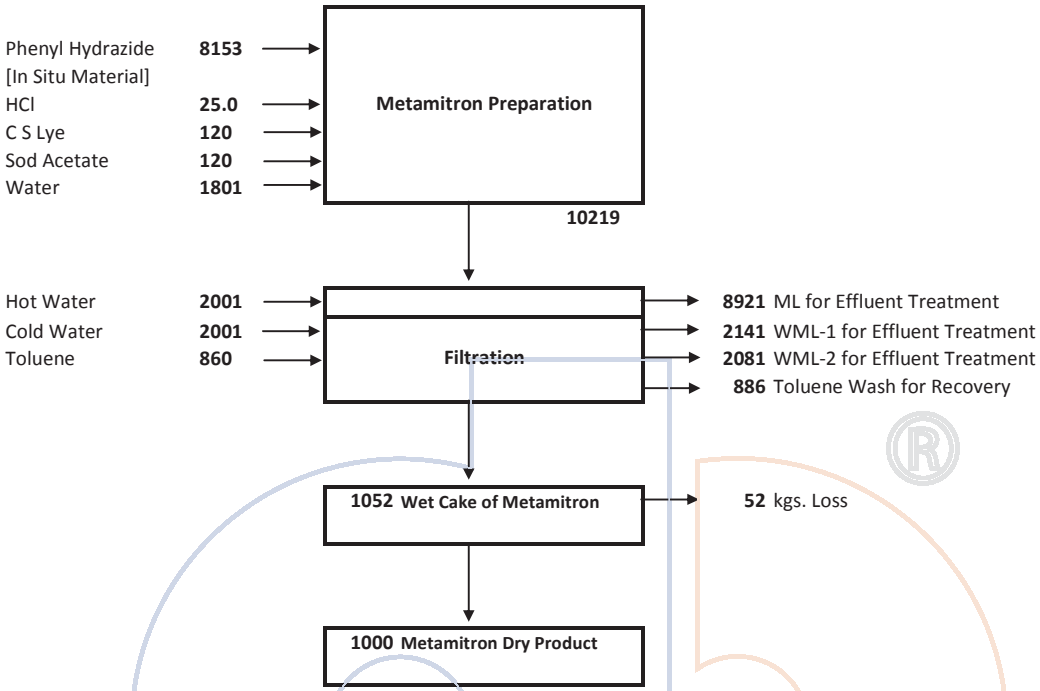


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Stage: Metamitron



Incinerable mass :- 61 kgs/ton of Metamitron

By Products:-

1) Sodium Sulphite 1.250 ton of Metamitron

2) Ammonium chloride 510 kgs/ton of Metamitron

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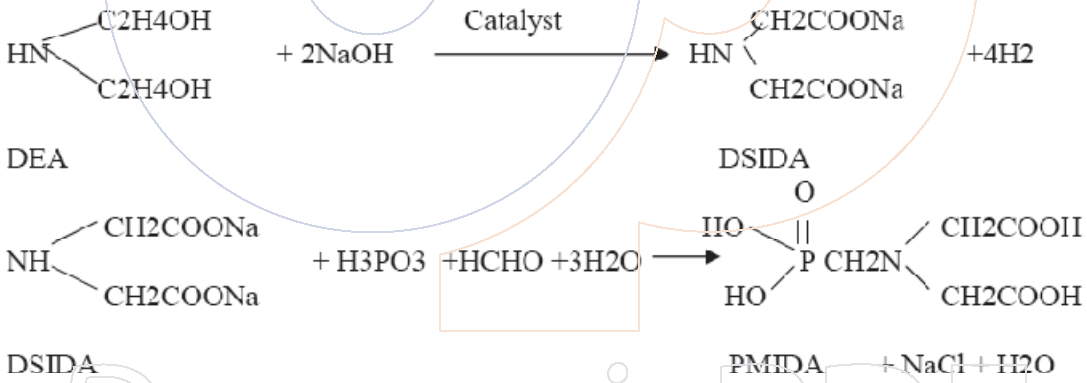
B. GLYPHOSATE ACID TECHNICAL

MANUFACTURING PROCESS

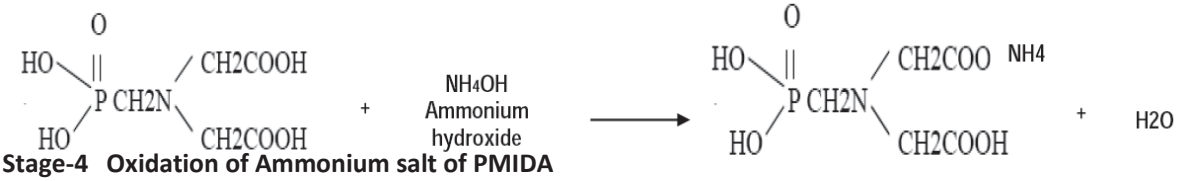
Take water, DEA, 48% caustic lye and catalyst in a pressure rector. Maintain the reaction temperature 160°C and pressure 10 kg /cm2. DSIDA (Disodium Salt of iminodiacetic acid) formation taken place with total conversion of 90% hydrogen gas is vented to atmosphere through scrubber during the reaction. Catalyst in filtered at 70°C and recycled in next batch as such. Neutralize the mother liquor to pH 6.7 and, add PCl3 at 30°C and reflux at 100°C. Add formaldehyde at 100-110°C. After completion of reaction, cool the mass to 30°C and centrifuge the crystals Phosphoro methyl iminodiacetic acid (PMIDA) Mother liquor is separately taken for the neutralization and evaporation. The cake is washed with water. Wet PMIDA is reacted with oxygen to produce Glyphosate acid (final product). It is dried with hot air and product is packed in bags.

CHEMICAL REACTION OF GLYPHOSATE ACID

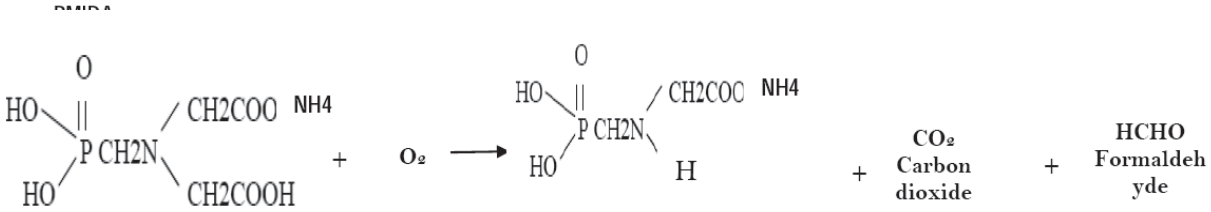
Stage-1&2 Preparation of PMIDA



Stage-3 Preparation of Ammonium salt of PMIDA



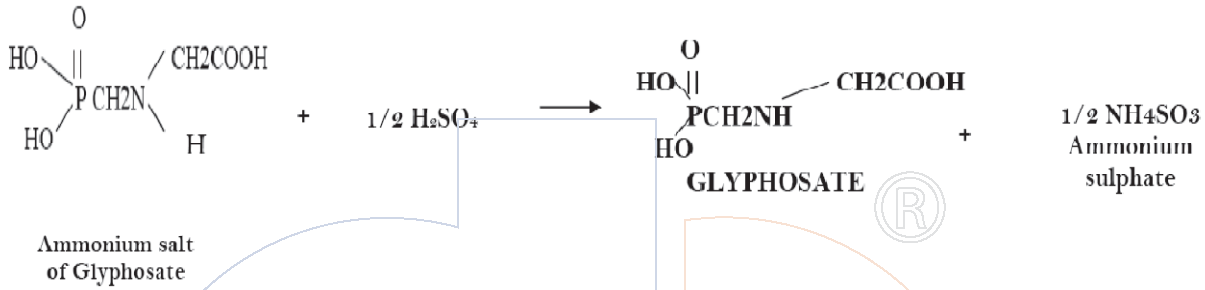
Stage-4 Oxidation of Ammonium salt of PMIDA



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Stage-5 Oxidation of Ammonium salt of PMIDA



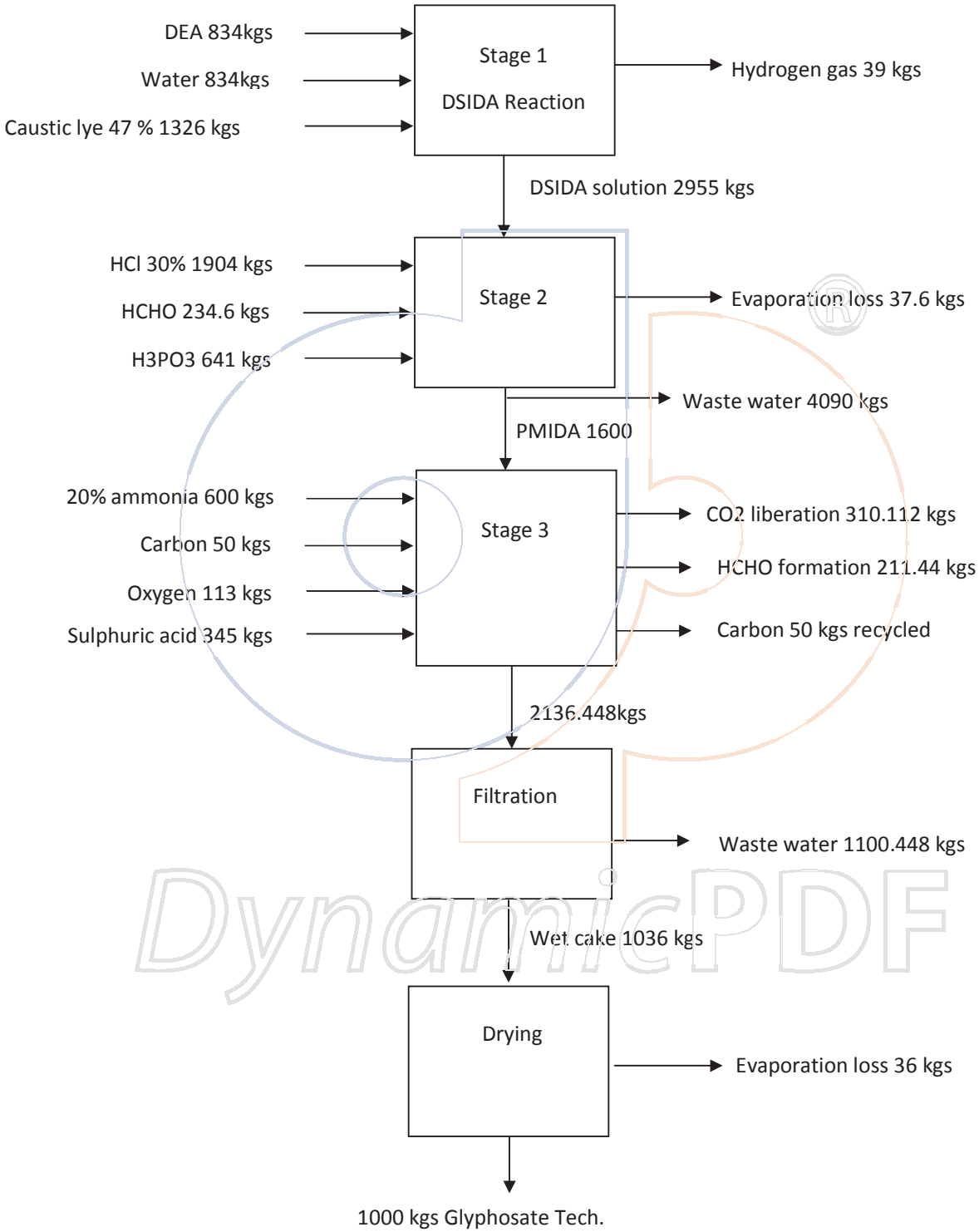
Ammonium salt of Glyphosate

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Mass Balance Of Glyphosate Technical



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THIONYL CHLORIDE

MANUFACTURING PROCESS

1. In continuous tubular reactor gaseous chlorine and gaseous sulphur dioxide are introduced through a sparger in a bottom vessel holding sulphur mono chloride maintained at desired temperature.
2. Chlorine reacts with sulphur mono chloride to form sulphur di chloride in vapour phase reaction -1. Sulphur di chloride reacts with Sulphur di chloride to form thionyl chloride.
3. Crude thionyl chloride goes out of the reactor as gas form the top. Crude thionyl chloride is condensed in series of condensers using cooling water and brine is drawn off as the top product.
4. Crude thionyl chloride contains sulphur mono chloride, sulphur di chloride, dissolved sulphur dioxide as impurity. Dissolved Sulphur Dioxide is removed by heating & sulphur di chloride is converted to sulphur mono chloride in treatment reactors working in series.
5. Treated crude thionyl chloride which now contains sulphur mono chloride as impurity is now purified in continuous distillation column.
6. Sulphur dioxide removed is recycled through gas holder in the reaction of thionyl chloride.

Note:

1. The process doesn't require any water as a reactant or as reaction media.
2. All impurities coming with crude product are recycled in the process.
3. No liquid effluent is generated in the process.

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CHEMICAL REACTION

S_2Cl_2 Sulphur Mono Chloride (135) + Cl_2 Chlorine (71) → $2S_2Cl_2$ Sulphur Di Chloride (206)

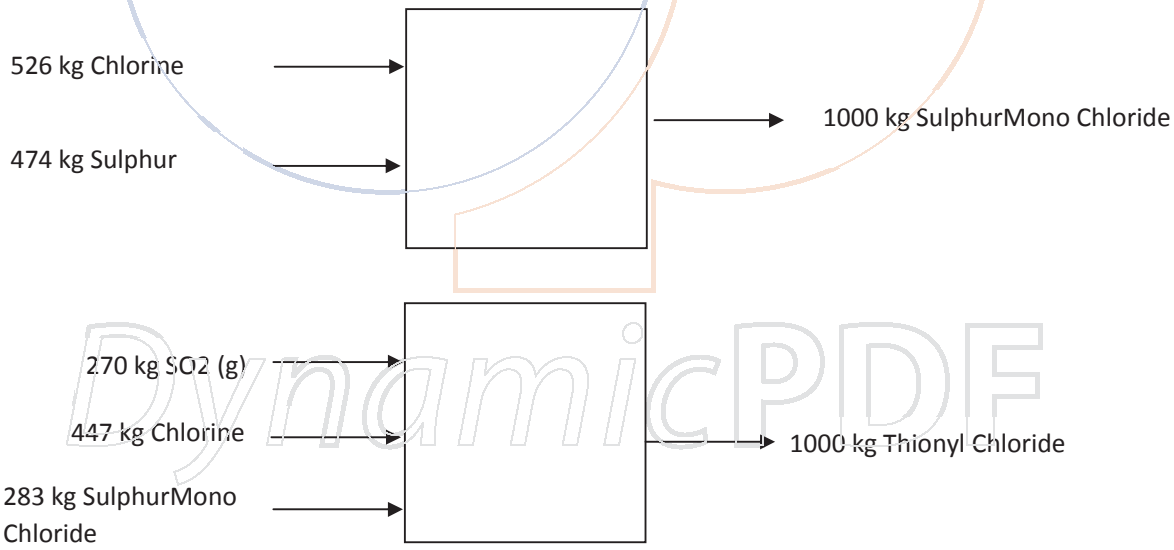
Chemical Reaction -2

$2S_2Cl_2$ (206) + $2Cl_2$ (142) + $2\ SO_2$ (128) → $4\ SO_2Cl_2$ (476)

Chemical Reaction -2

SCl_2 Sulphur Di Chloride (103) + S Sulphur (32) → S_2Cl_2 Sulphur Mono Chloride (135)

MASS BALANCE OF THIONYL CHLORIDE



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SULPHUR CHLORIDE

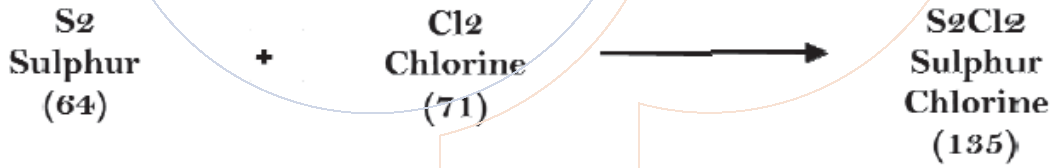
MANUFACTURING PROCESS

1. Gaseous Chlorine is bubbled in solution of sulphur mono chloride in a primary reactor, maintain at desired temperature by circulating cooling water in jacket. Chlorine reacts with sulphur to form sulphur mono chloride.
2. Any unreacted chlorine is coming out from primary reactor is made to bubbled through the solution of sulphur mono chloride in the secondary reactor at desired temperature by circulating cooling water in the jacket.
3. These two reactors are interchanged as primary and secondary after every batch.
4. Unreacted chlorine coming from the secondary reactor is passed over a bed of sulphur to trap residual chlorine.

Note:

1. No water is used for reaction. No liquid or waste product is generated during the process.
2. Three stage reactions ensure that no air pollution is caused.

CHEMICAL REACTION



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ACID CHLORIDE LIKE VALEORYL CHLORIDE, PHENYL ACETYL CHLORIDE

VALEORYL CHLORIDE

MANUFACTURING PROCESS& CHEMICAL REACTION

Valeroyl Chloride is produced by the reaction of Valeoric Acid and Thionyl Chloride in as MS GL Reactor and the reaction takes place as follows.

$CH_3 (CH_2)_3 COOH + SOCl_2 = CH_3 (CH_2)_3COCl + SO_2 + HCl$

102 + 119 = 120.5 + 64 + 36.5

221 = 221

Valeroric Acid is charged in to the MSGL Reactor and heating is started. After the required temperature, Thionyl Chloride is added slowly in the reactor generated Hydrochloric Acid gas is absorbed in the water to Produced Hydrochloric Acids and Sulphur Dioxide is absorbed in Soda Ash Solution to produced Sodium Bi Sulphite. After complete the reaction bottom material is transferred in to Distillation Column where pure Valeoryl Chloride product is obtained.

MASS BALANCE

Per 1000 Kgs of Valeoryl Chloride:
Thionyl Chloride: 990 Kgs,
Valeoric Acid : 850 Kgs.
By Product: HCl Gas to Scrubber 302 Kgs,
By Product: SO_2 Gas to Scrubber 510 Kgs,
Crude Valeoryl Chloride: 1028 Kgs,

Distillation:
Valeroyl Chloride: 1000 Kgs.
Distillation loss: 20 Kgs.
Residue : 8 Kgs.

Qty.of RM/Month:
Thionyl Chloride: 100 MT
Valeoric Acid : 85 MT

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PHENYL ACETYL CHLORIDE

MANUFACTURING PROCESS& CHEMICAL REACTION

Valeroyl Chloride is produced by the reaction of Valeoric Acid and Thionyl Chloride in as MS GL Reactor and the reaction takes place as follows.

$C_6H_5CH_2COOH + SOCl_2 = C_6H_5CH_2COCl + SO_2 + HCl$

136 + 119 = 154.5 + 64 + 36.5

255 = 255

Phenyl Acetic Acid is charged in to the MSGL Reactor and heating is started. After the required temperature, Thionyl Chloride is added slowly in the reactor generated Hydrochloric Acid gas is absorbed in the water to Produced Hydrochloric Acids and Sulphur Dioxide is absorbed in Soda Ash Solution to produced Sodium Bi Sulphite. After complete the reaction bottom material is transferred in to Distillation Column where pure Phenyl Acetyl Chloride product is obtained.

MASS BALANCE

Per 1000 Kgs of Phenyl Chloride:

Thionyl Chloride: 970 Kgs,

Valeoric Acid : 856 Kgs.

By Product: HCl Gas to Scrubber 336 Kgs,

By Product: SO_2 Gas to Scrubber 462 Kgs,

Crude Valeoryl Chloride: 1028 Kgs,

Distillation:

Valeroyl Chloride: 1000 Kgs.

Distillation loss: 20 Kgs.

Residue : 8 Kgs.

Qty.of RM/Month:

Thionyl Chloride: 97 MT

Valeoric Acid : 86 MT

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BRIEF MANUFACTRING PROCESS, CHEMICAL REACTION AND MASS BALANCE WITH FLOW DIAGRAM

1) Fungicide

a. Hexaconzole (T)

Process Description:

Step -1

1,3-Dichloro benzene reacted with Pentanoyl chloride in presence of Aluminum chloride and Solvent - Ethylene Di Chloride to get 2,4-Dichloro Valerophenone.

Step -2

2,4-Dichloro Valerophenone further reacted with Methylene-Triphenylphosphorane in presence of Solvent - THF to get 2-(2,4-Dichloro Phenyl)-n-hex-1-ene.

Step -3

2-(2,4-Dichloro Phenyl)-n-hex-1-ene reacted with Bromine and Hydrogen Peroxide in presence EDC to get 1-Bromo-2-(2,4-Dichlorophenyl)-hexane-2-ol.

Step -4

1-Bromo-2-(2,4-Dichlorophenyl)-hexane-2-ol further reacted with 1,2,4-Triazole in presence of Potassium hydroxide and Solvent DMF to get final product HEXACONAZOLE.

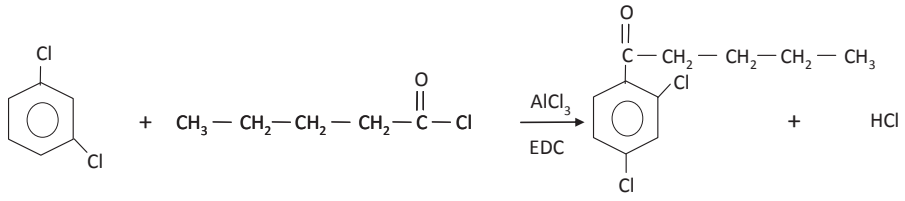
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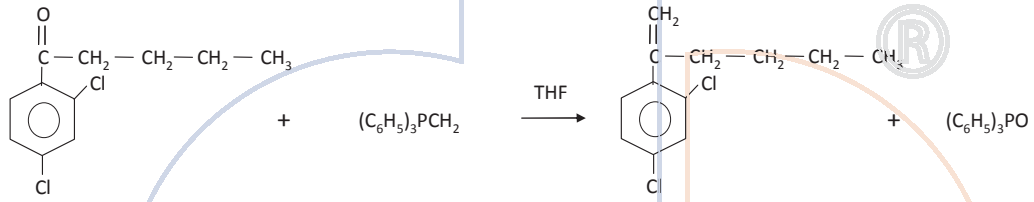
Chemical Reaction

STEP:1



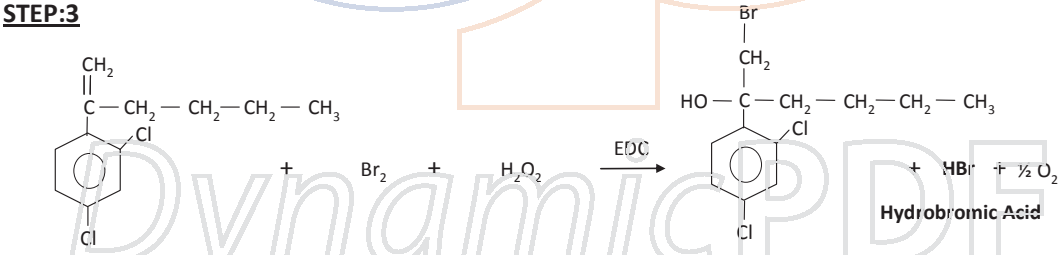
1,3 – Dichloro Benzene	Pentanoyl Chloride	2,4 – Dichloro Valerophenone	Hydrochloric Acid
147	120.5	231	36.5

STEP:2



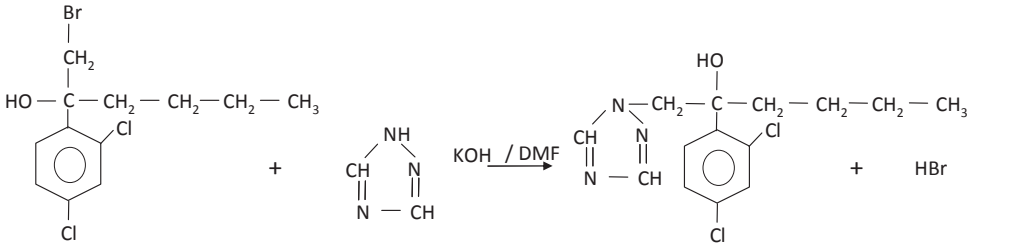
2,4 – Dichloro Valerophenone	Methylene-Triphenyl Phosphorane	2-(2,4–Dichloro Phenyl)-n-hex-1-ene	
231	276	229	278

STEP:3



2-(2,4–Dichloro Phenyl)-n-hex-1-ene	Bromine	Hydrogen Peroxide	1-Bromo-2-(2,4-Dichlorophenyl)-hexane-2-ol	Hydrobromic Acid	
229	2 x 80	34	326	81	½ 16

STEP:4



1-Bromo-2-(2,4-Dichlorophenyl)-hexane-2-ol	1,2,4-Triazole	HEXACONAZOLE	Hydrobromic Acid
326	69	314	81

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Material Balance / Mass Balance (All Quantities are in Kg)

IN- PUT				OUT- PUT	
Sr No	**Raw Materials / Items**	**Kg/Batch**		**Product / Bi Product**	**Qty/Batch**
1	1,3 Di Chloro Benzene	510		Hexaconazole	1000
2	Pentanoyl Chloride	417		Recovered Solvent - EDC	1810
3	Alumimun Chloride	632		Solvent Loss EDC	40
4	Solvent - EDC	1850		20 % Aluminum Chloride	3160
5	Methylene TriphenylPhosphorane	944		30 % Hydrochloride Solution	421
6	Bromine	540		Recovered Solvent - THF	1150
7	Solvent - THF	1200		Solvent loss - THF	50
8	Hydrogen Peroxide	116		Potassium Bromide	410
9	Potassium Hydroxide	195		Tri Phenyl Phosphanone	966
10	1,2,4 - Triazole	220		Recovered Solvent - DMF	1065
11	Solvent – Dimethyl Formamide	1100		Solvent Loss - DMF	35
12	Water	3875		28 % Hydrobromic Acid	1005
13				Aqueous Layer to ETP	468
				Distillation Residue	19
	Total	**11599**			**11599**

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b) Tebuconzole (T)

Process Description:

Step -1

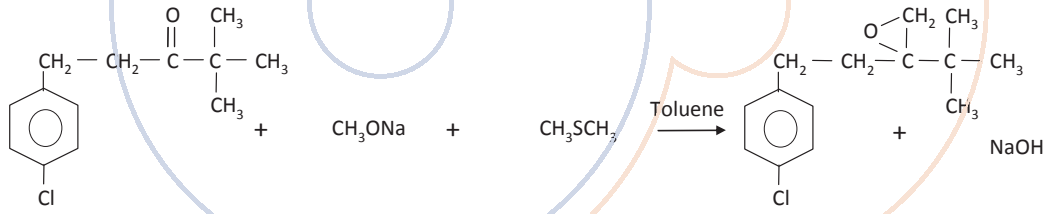
1-(4-Chlorophenyl)-4,4-Dimethyl-3-Pentanone reacted with Sodium Methoxide& Dimethyl Sulfide in presence of Toluene to get 2- [2-(4- Chlorophenyl)ethyl]-2-(1,1 – Di methyl ethyl) Oxirane.

Step -2

2- [2-(4- Chlorophenyl)ethyl]-2-(1,1 – Di methyl ethyl) Oxirane. is reacted with 1,2,4-Triazole in presence of DMF to give final product TEBUCONAZOLE

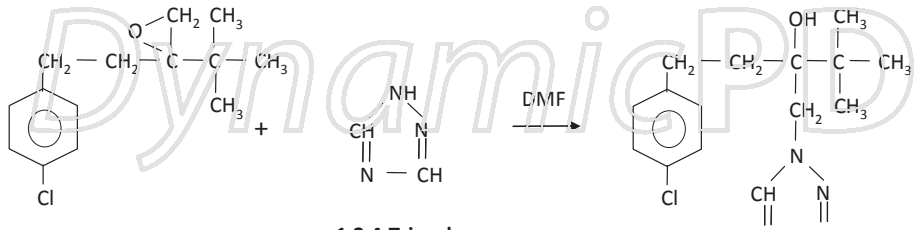
Chemical Reaction

STEP:1



1-(4-Chlorophenyl)-4,4-Dimethyl-3-Pentanone	Sodium Methoxide	Dimethyl Sulfide	Intermediate-I	
224.5	54	62	238.5	40.0

STEP:2



	1,2,4-Triazole	
238.5	69	TEBUCONAZOLE 307.5

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Material Balance / Mass Balance (All Quantities are in Kg)

IN- PUT				OUT- PUT	
Sr No	**Raw Materials / Items**	**Kg/Batch**		**Product / Bi Product**	**Qty/Batch**
1	1-(4 – Chlorophenyl) 4-4-Dimethyl -3- Pentanoate	675		Tebuconazole	1000
2	Sodium Methoxide	162		Recovered Solvent - Toluene	1360
3	Di Methyl Sulfide	186		Solvent Loss - Toluene	40
4	Solvent - Toluene	1400		Methanol	95
5	1,2,4 - Triazole	206		20 % Sodium Methyl Sulfide	1048
6	Solvent - DMF	1100		Recovered Solvent - DMF	1070
7	Water	1690		Solvent loss - DMF	30
				Aqueous Layer to ETP	768
				Distillation Residue	14
	Total	**5419**			**5419**

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c)Propioconzole (T)

Process Description

Step -1

1,3-Dichloro benzene is reacted with Acetyl chloride in presence of Aluminum Chloride and Solvent - Ethylene Di Chloride to get 2,4-Dichloro Acetophenone.

Step -2

2,4-Dichloro Acetophenone further reacted with bromine in presence of Solvent - Ethylene Di Chloride to get 2,4-Dichloro Phenacyl Bromide.

Step -3

2,4-Dichloro Phenacyl bromide reacted with 1,2-Pentanediol in presence of Toluene to get 4-(2-Bromomethyl-4-Propyl-1,3-Dioxolane-2-yl)-1,3-Dichlorobenzene.

Step - 4

4-(2-Bromomethyl-4-Propyl-1,3-Dioxolane-2-yl)-1,3-Dichlorobenzene further reacted with 1,2,4-Triazole in presence of Potassium hydroxide and Solvent DMF to get final product PROPICONAZOLE.

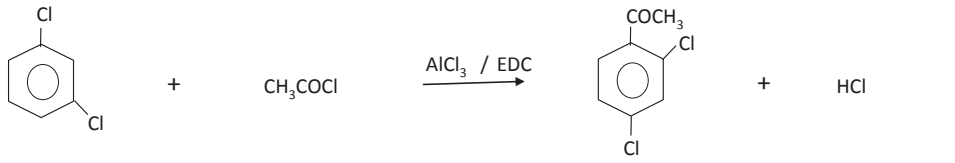
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Chemical Reaction

STEP:1



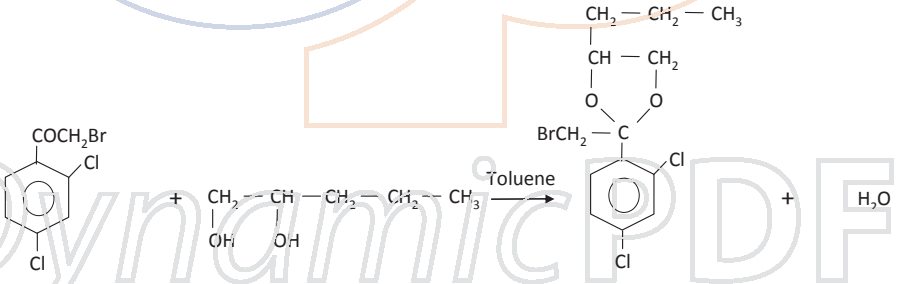
1,3 – Dichloro Benzene	Acetyl chloride	2,4 – Dichloro Acetophenone	Hydrochloric Acid
147	78.5	189	36.5

STEP:2



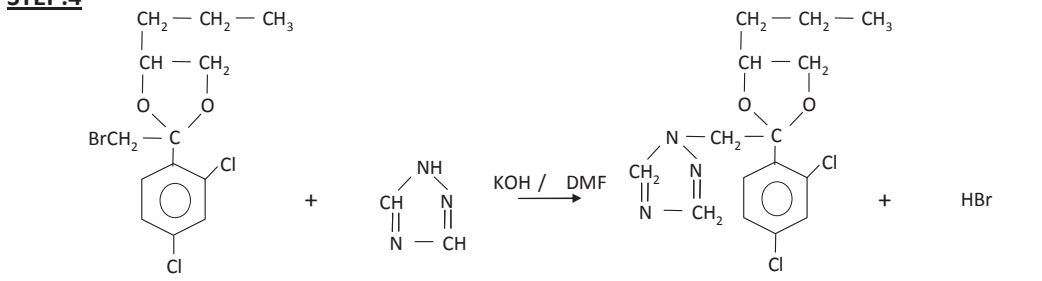
2,4 – Dichloro Acetophenone	Bromine	2,4 – Dichloro Phenacyl bromide	Hydrobromic Acid
189	2 x 80	268	81

STEP:3



2,4 – Dichloro Phenacyl bromide	1,2-Pentanediol	4-(2-Bromomethyl-4-Propyl-1,3-dioxolane-2-yl)-1,3-Dichlorobenzene	
268	104	354	18

STEP:4



4-(2-Bromomethyl-4-Propyl-1,3-dioxolane-2-yl)-1,3-Dichlorobenzene	1,2,4-Triazole	PROPICONAZOLE	Hydrobromic Acid
354	69	342	81

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Material Balance / Mass Balance (All Quantities are in Kg)

IN- PUT				OUT- PUT	
Sr No	**Raw Materials / Items**	**Kg/Batch**		**Product / Bi Product**	**Qty/Batch**
1	1,3 Di Chloro Benzene	452		Propiconazole	1000
2	Acetyl Chloride	238		Recovered Solvent - EDC	1570
3	Alumimun Chloride	558		Solvent Loss EDC	30
4	Solvent - EDC	1600		20 % Aluminium Chloride	2786
5	Bromine	553		30 % Hydrochloride Solution	375
6	Catalyst	10		Recovered Solvent - DMF	970
7	1,2 - Butanediol	320		Solvent loss - DMF	30
8	Solvent - Toluene	1000		Potassium Bromide	390
9	Potassium Hydroxide	166		Recovered Catalyst	12
10	1,2,4 - Triazole	210		Recovered Solvent - Toluene	975
11	Solvent – Dimethyl Formamide	1000		Solvent Loss - Toluene	25
12	Water	3672		28 % Hydrobromic Acid	890
13				Aqueous Layer to ETP	712
14				Distillation Residue	14
	Total	**9779**			**9779**

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2) Herbicide

a) Dicamba (T)

Process Description:

Step-1

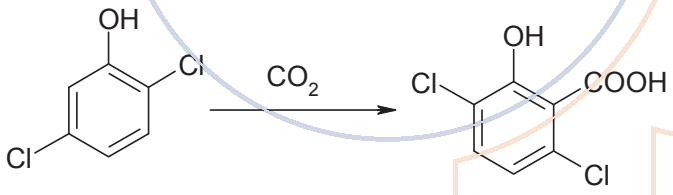
2,5-Dichloro Phenol reacts with carbon Dioxide under pressure to get 3,6-Dichloro-2-Hydroxy Benzoic Acid

Step-2

3,6- Dichloro-2-Hydroxy Benzoic Acid reacts with Dimethyl Sulphate in presence of Sodium Hydroxide to get 3,6-Diclhloro-2-Methoxy Benzoic Acid (Dicamba)

Chemical Reaction:

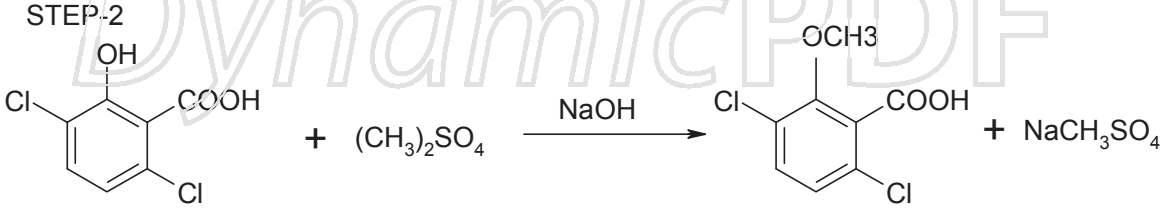
STEP-1



2,5-Dichloro Phenol
M.Wt=163

3,6-Dichloro,2-Hydroxy Benzoic Acid
M.Wt=207

STEP-2



3,6-Dichloro,2-Hydroxy Benzoic Acid
M.Wt=207

Methyl Sulfate
M.Wt=126

3,6-Dichloro,2-Hydroxy Benzoic Acid
M.Wt=233

Sodium Methyl Sulfate
M.Wt=134

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Material Balance/Mass Balance (All Quantities are in Kg)

Dicamba (3,6 Dichloro-2-methoxy benzoic acid)					
IN- PUT				**OUT- PUT**	
Sr No	Raw Materials / Items	Kg/Batch		Product / Bi Product	Qty/Batch
1	2,4-dichloro phenol	820		Dicamba	1000
2	carbon dioxide	260		Recovered Solvent- Methenol	1345
3	dimehtylsulfate	320		Solvent Loss -methenol	55
4	sodium hydroxide	205		Recovered Solvent- Toluene	1540
5	Solvent -Methenol	1400		Solvent loss - toluene	60
6	Solvent -Toluene	1600		distilalte water	110
7	Water	1100		Unreacted CO2	40
				Sodium Sulfate	740
				Aqueous Layer To E.T.P.	793
				Distillation Residue	22
	Total	**5705**		**Total**	**5705**

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b) Metribuzine (T)

Process Description:

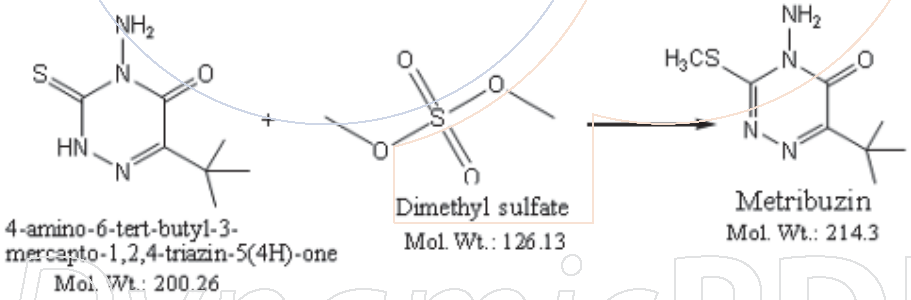
Step -1

Metribuzinisa1,2,4-Triazinone classofherbicide. Itismanufacturedbythereactionof 4-Amino-6-Tert-Butyl-3-Mercapto-1,2,4-Triazin-5(4H)-one (ATMT)with DimethylSulphate

Step–2

Reaction of 4-Amino-6-Tert-Butyl-3-Mercapto-1,2,4-Triazin-5(4H)-one (ATMT)with DimethylSulphate (DMS) in presence of Sulphuric Acid to give Metribuzine.

Chemical Reaction



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Material Balance/Mass Balance (All Quantities are in Kg)

Metribuzine					
IN- PUT				**OUT- PUT**	
Sr No	Raw Materials / Items	Kg/Batch		Product / Bi Product	Qty/Batch
1	ATMT	1000		Metribuzine	1000
2	Di Methyl Sulphate	652		Sodium Sulphate	2130
3	Sulfuric Acid	1274		Organic Impuroties	512
4	Soda Ash	1600		Carbon Dioxide gas	664
5	Caustic Soda Flakes	30		Aqueous Layer to ETP	4750
6	Water	4500		Distillation Residue	0
	Total	**9056**		**Total**	**9056**

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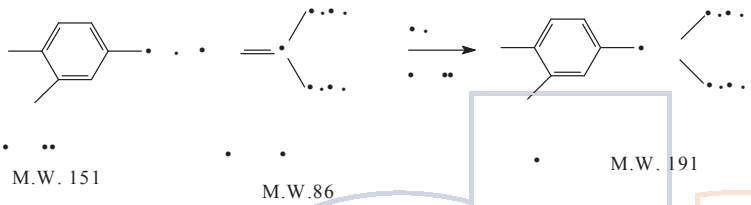
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c) **Pendimethalin (T)**

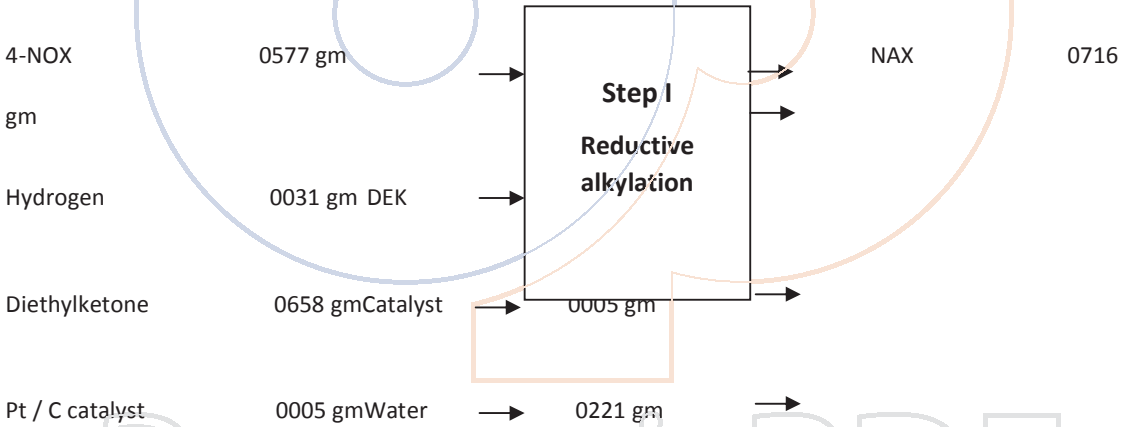
Step I: Reductive alkylation of 4 NOX

4-Nitro-1, 2-xylene (4 –NOX) is reacted with hydrogen with Pt / C as a catalyst in presence of diethylketone when N-alkyl xylidine is formed.

Chemical Reaction



Material Balance :



Step II: Nitration of NAX

NAX is nitrated using sulfuric acid and nitric acid to PENDIMETHALINE.

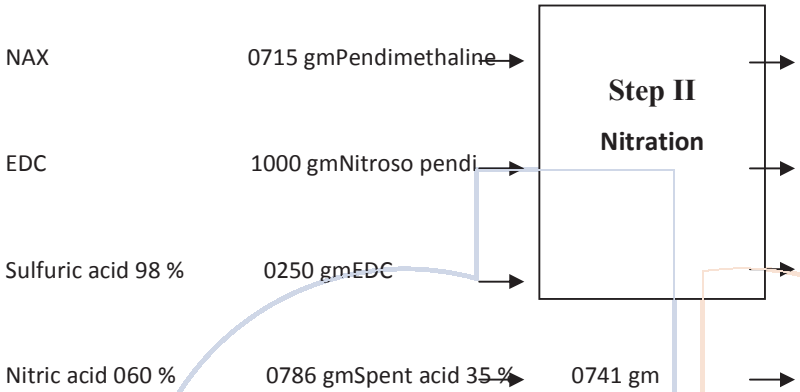
Chemical Reaction



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Material Balance :



INPUT **2751gm**

OUTPUT **2751gm**

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2,5 DCA TO 2,5 DCP

2,5 DCA TO 2,5 DCP PREPARATION:-

ALL QUANTITIES ARE IN KG

2 5 DCA	**1200**			
Water	**133**			
Sulphuric Acid (98%)	**726**		**1000**	Recycled spent Acid
NSS	**1100**	2 5 DCP PREPARATION	**905**	Spent acid(for sale)
Sulphamic acid	**100**		**357**	Residue
SBC	**3**			
o-Xylene	**2000**		**4000**	2 5 DP + o-Xylene (1000 Kg DCP)
	5262		**5262**	

Manufacturing Process:-

- Charge water in GLR reactor
- Charge sulphuric acid to make H2SO4 (80%)
- Charge sulphuric acid (80%) in GLR reactor for diazotisation
- Charge 2,5-Dichloroaniline slowly keeping tempearture 75-80 °C
- Cool reaction mass to 10-15 °C
- Charge nitrosyl sulphate in feed tank
- Start addition of nitrosyl sulphate over a period of 2-3 h Maintain temp. 10-15 °C (reaction is highly
- exothermic)
- Do not allow temperature to increase beyond 25 oC as it may decompose diazotised mass Add sulphamic acid to neutralise excess nitrosyl
- sulphate
- Maintain temp. 10-15 °C
- Charge water in another GLR reactor
- Charge sulphuric acid to make H2SO4 (60%)
- Charge sulphuric acid (60%) and heat reaction mass to 130-140 °C Start drowining of diazotised mass prepared in Step-I slowly in
- reactor
- Start passing steam in GLR reactor and collect DCP in receiver (jacketed) with water
- Start collecting mass upto temperature 165-170 °C
- Distill out DCP+Water till 2,5-DCP layer stops coming out
- The distillate is heated to 60 oC and layer separated
- 2,5-DCP may contain moisture upto 6-8% and can be used further.

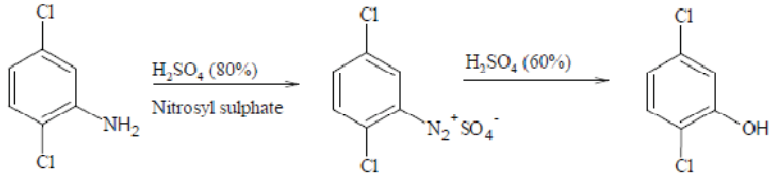
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Reaction Chemistry:-

2,5-DICHLOROANILINE TO 2,5-DICHLOROPHENOL



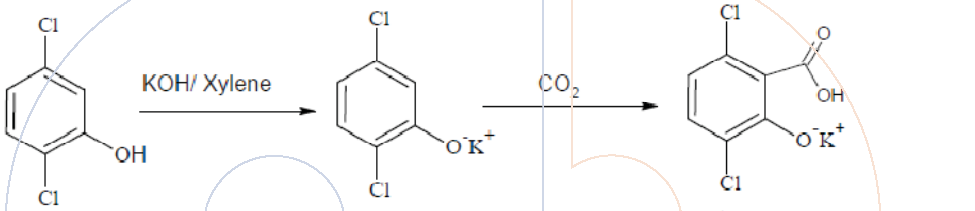
2,5-Dichloroaniline
Mol. Formula = $C_6H_5Cl_2N$
Mol. Weight = 162.0166

Diazotised salt of 2,5-Dichloroaniline
Mol. Formula = $C_6H_3Cl_2N_2O_4S$
Mol. Weight = 270.07002

2,5-Dichlorophenol
Mol. Formula = $C_6H_4Cl_2O$
Mol. Weight = 163.00136

2,5-DICHLOROPHENOL TO DICAMBA

STEP-III

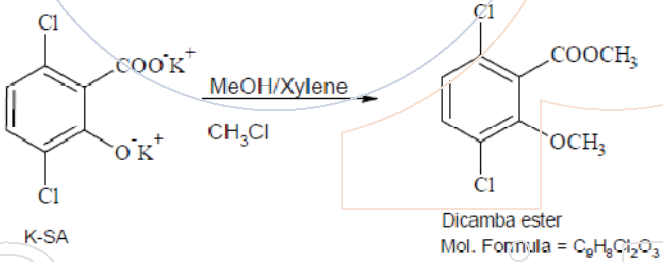


2,5-Dichlorophenol (DCP)
Mol. Formula= $C_6H_4Cl_2O$
Mol. Weight= 163.00136

K-salt 2,5-Dichlorophenol (K-DCP)
Mol. Formula = $C_6H_3Cl_2KO$
Mol. Weight = 201.09172

K-salt 2,5-Dichlorosalicylic acid (K-SA)
Mol. Formula = $C_7H_2Cl_2K_2O_3$
Mol. Weight = 283.191

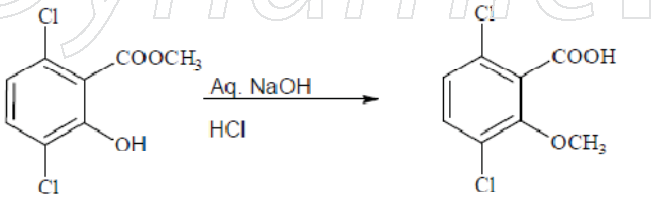
STEP-IV



K-SA

Dicamba ester
Mol. Formula = $C_9H_8Cl_2O_3$
Mol. Weight = 235.06402

STEP-V



Dicamba ester

Dicamba
Mol. Formula = $C_8H_6Cl_2O_3$

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Sulfentrazone (T)

Process Description:

Step-1:

A mixture of phenyl hydrazine, acetaldehyde, sodium cyanate and acetic acid in solvent methanol was chlorinated using chlorine gas over a period of 6 – 8 hours at 50 – 55°C. Product of this step (Intermediate I) was filtered after recovery of methanol under reduced pressure.

Step 2:

A mixture of intermediate - II in solvent dimethyl formamide and potassium carbonate was heated to 175 – 180°C. Freon 22 gas was purged for 3 – 4 hours. The mass was cooled to 50 – 60°C and the resultant solid was filtered. Chlorine gas was purged to the filtrate over a period of 4 – 5 hours maintaining the temperature of the mass at 65 – 75°C. Solvent dimethyl formamide was distilled off under reduced pressure, residue quenched in water and filtered to give Intermediate – II.

Step 3:

Nitric acid was charged to a mixture containing Intermediate – II in solvent Dichloroethane and Oleum at ambient temperature. The mass was quenched in water & the resultant product (Intermediate – III) was obtained by filtration. Solvent Dichloroethane recovered during the process was recycled.

Step 4:

A solution containing intermediate – III in solvent isopropyl alcohol (IPA) and Pd/C catalyst was pressurized using hydrogen at 70 – 80°C for a period of 10 – 11 hours. The mass was cooled to 50 – 60°C &Pd/C Catalyst was filtered off and recycled. Solvent IPA was distilled, residue was quenched in water and the product (Intermediate-IV) was obtained by filtration.

Step 5:

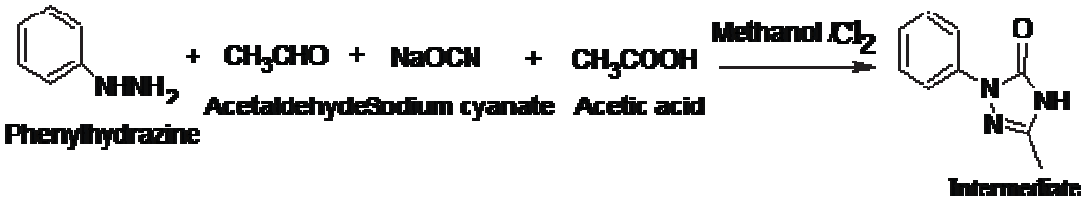
A mixture of Intermediate – IV, toluene and pyridine was charged to the reactor. Mixture was heated to 50 - 60°C and methane Sulfonyl chloride was charged. Reaction was subjected to a series of extractions. Pyridine was recovered by extraction with dichloromethane. Toluene was distilled and the residue was quenched in water and filtered to yield Sulfentrazone technical. Recovered toluene was recycled in subsequent batches.

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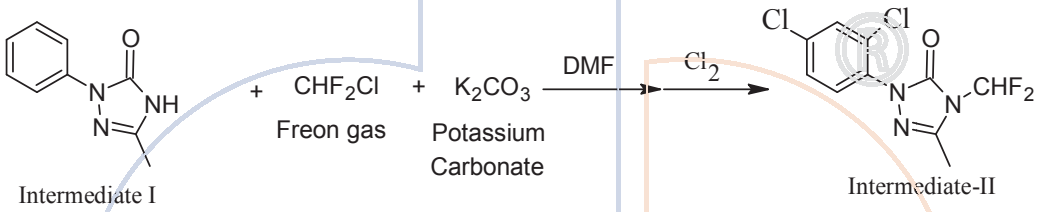
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Chemical Reaction:

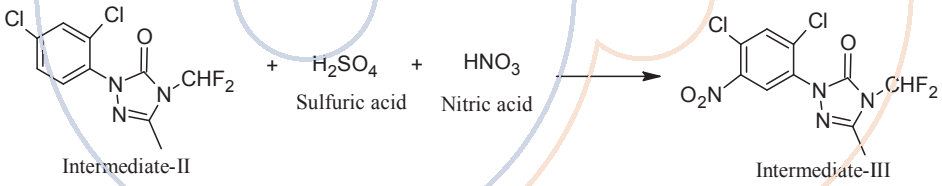
Step-I



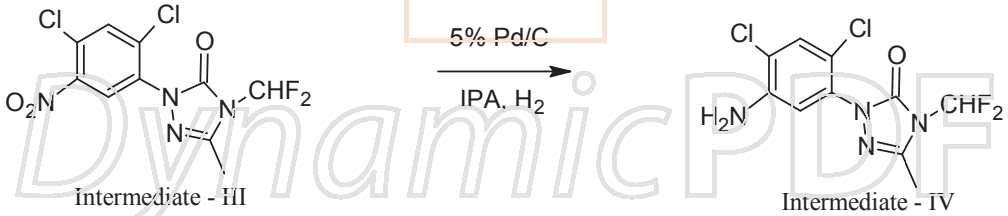
Step-II



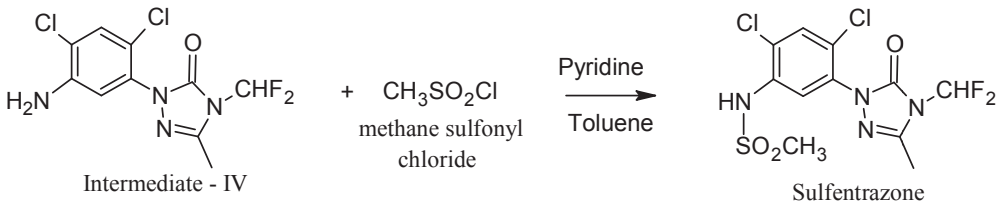
Step-III



Step-IV



Step-V



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Mass Balance:

Sr. No.	Input (Raw Material)	Quantity (Kg)	Output	Quantity (Kg)
1.	Acetaldehyde	376.0	Sulfentrazone	1000.0
2.	Acetic Acid	500.0	Recovered Methanol	3898.0
3.	Chlorine	530.0	Methanol Loss	102.0
4.	Phenyl Hydrazine	765.0	DMF Recovered	7399.0
5.	Sodium Cyanate	530.0	DMF Loss	151.0
6.	Methanol	4000.0	MDC Recovered	2542.6
7.	Caustic Lye	500.0	MDC Loss	77.4
8.	Potassium Carbonate	900.0	IPA Recovered	6304.53
9.	Dimethyl Formamide	7550.0	IPA Loss	110.47
10.	Dichlorodifluoromethane	650.0	Toluene Recovered	4854.29
11.	Oleum	2075	Toluene Loss	129.51
12.	MDC	2620.0	Pyridine Recovered	466.0
13.	Nitric Acid	185.5	Pyridine Loss	24.6
14.	Iso Propyl alcohol	6415.0	Effluent	7527
15.	Methane Sulfonyl Chloride	689.0	Drying Loss	80.5
16.	Pyridine	490.6	Scrubbed NaOH Solution → Reuse	1472
17.	Toluene	4983.8	Spent Acid	1290
18.	Water	3669.0		
Total		**37428.9**	**Total**	**37428.9**

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3) Insecticide (T)

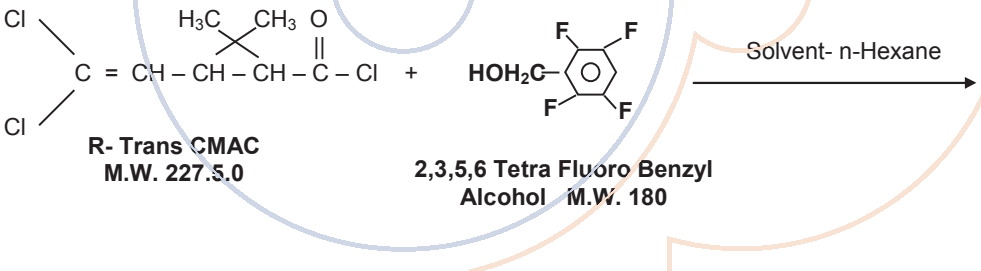
a) Transfluthrin (T)

Manufacturing Process:

2,3,5,6 - Tetra Fluoro Benzyl Alcohol is reacted with R –Trans Cypermethric Acid Chloride (R-Trans CMAC) in presence of Solvent n-Hexane to give the Tefluthrin mass. Hydrochloric acid gas is generated during the reaction which is scrubbed in water to get 30% solution of hydrochloric acid.

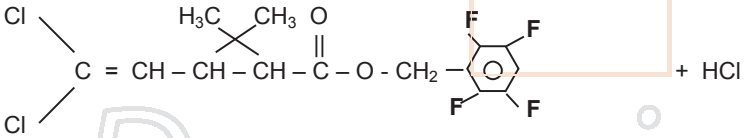
The resulting mass is then washed by Soda Ash solutions as well as water. Finally solvent is stripped off to recover it & to get the pure Transfluthrin Tech.

B) CHEMICAL REACTIONS:



R- Trans CMAC
M.W. 227.5.0

2,3,5,6 Tetra Fluoro Benzyl Alcohol M.W. 180



TRANSFLUTHRIN
M.W. 371.3

HYDROCHLORIC ACID
M.W. 36.5

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Material Balance / Mass Balance (All Quantities are in Kg)

TRANSFLUTHRIN (TECH)					
IN- PUT				**OUT- PUT**	
Sr No	**Raw Materials / Items**	**Kg/Batch**		**Product / Bi Product**	**Qty/Batch**
1	2,3,5,6 Tetra Fluoro Benzyl Alcohol	500		Transfluthrin	1010
2	R- Trans Cypermethric Acid Chloride	631		Recovered Solvent - n Hexane	1950
3	Catalyst	12		Solvent Loss n - Hexane	50
4	Solvent- Hexane	2000		30 % HCl Solution	337
5	Water for HCl Solution	237		Aqueous Layer to ETP	533
6	5 % Soda Ash Solution	250			
7	Water for Washing	250			
	Total	**3880**			**3880**

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b) Cyfluthrin& Beta Isomers (T)

Brief Manufacturing Process :-

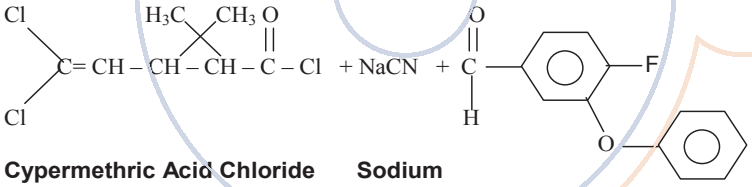
3- Phenoxy 4- FluoroBenzaldehyde is reacted with Sodium Cyanide to form 3-Phenoxy 4-FluoroBenzaldehyde Cyanohydrin as an intermediate. This on reaction with Cypermethric Acid Chloride (CMAC) forms the final Product Cyfluthrin. In this process n.- Hexane is used as solvent along with phase transfer Catalyst.

The reaction mass of Cyfluthrin is washed by Soda Ash solution & Water.

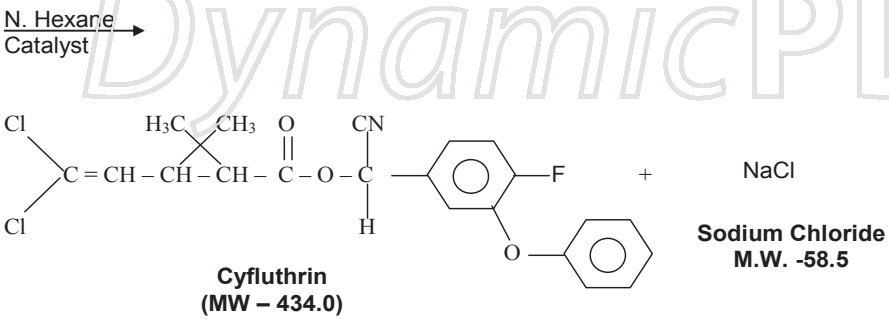
Finally n-Hexane is stripped off to get pure Cyfluthrin.

Aqueous layers which content traces of Sodium Cyanide is detoxified by the treatment of Sodium Hypochlorite 8 - 10% Solution to < 0.2 ppm Level.

B) CHEMICAL REACTIONS :-



Cypermethric Acid Chloride (MW 227.5) **Sodium Cyanide** **3- Phenoxy 4- Fluoro Benzaldehyde M.W.- 216.0**



Cyfluthrin (MW – 434.0) **Sodium Chloride M.W. -58.5**

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CYFLUTHRIN (TECH)

IN- PUT				OUT- PUT	
Sr No	**Raw Materials / Items**	**Kg/Batch**		**Product / Bi Product**	**Qty/Batch**
1	3- Phenoxy -4-FluoroBenzaldehyde	523		Cyfluthrin	1030
2	CMAC- Cypermethric Avid Chloride	578		Recovered Solvent – n - Hexane	2850
3	Water for Reaction	500		Solvent Loss n - Hexane	150
4	Sodium Cyanide	136		Detoxified Aqueous to ETP	3017
5	Solvent –n- Hexane	3000			
6	Catalyst	10			
7	5 % Soda Ash Solution	500			
8	5 % Acetic Acid Solution	500			
9	Water for washing	500			
10	8-10 % Sodium Hypochorite Solution	800			
	Total	**7047**			**7047**

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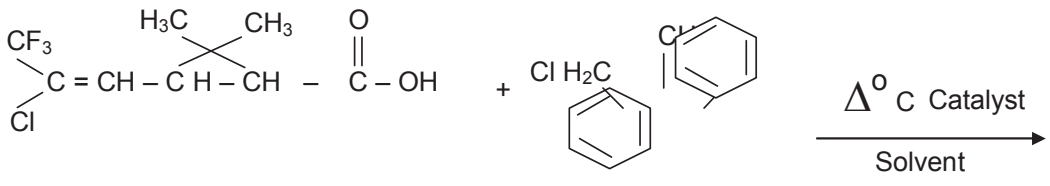
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c) Bifenthrin (T)

Brief Manufacturing Process :-

TFP Acid (Lambda Acid) is reacted with 3-Phenyl 2-Methyl Benzy Chloride (PMBC) in presence of Solvent & catalyst to give the product Bifenthrin.

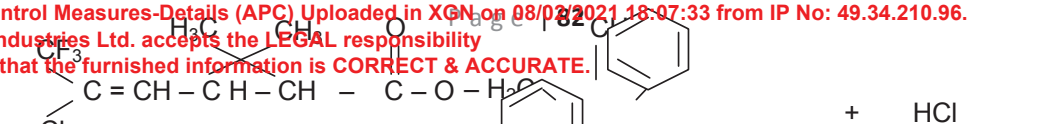
B) CHEMICAL REACTIONS :-



$C_8H_9O_2F_3Cl$
M.W. 229.5

$C_{14}H_{13}Cl$
M.W. 216.5

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Material Balance / Mass Balance (All Quantities are in Kg)

BIFENTHRIN (TECH)		
IN- PUT		OUT- PUT

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Sr No	Raw Materials / Items	Kg/Batch		Product / Bi Product	Qty/Batch
1	Lambda Acid	585		Bifenthrin	1030
2	3-Phenyl -2-Methyl Benzyl Chloride	558		Recovered Solvent - n Hexane	560
3	Catalyst	25		Solvent Loss n - Hexane	40
4	Solvent- Hexane	600		30 % HCl Solution	315
5	Water for HCl Solution	220		Distillation Residue	20
6	Water for Washing	500		Aqueous to ETP	523
	Total	**2488**		**Total**	**2488**

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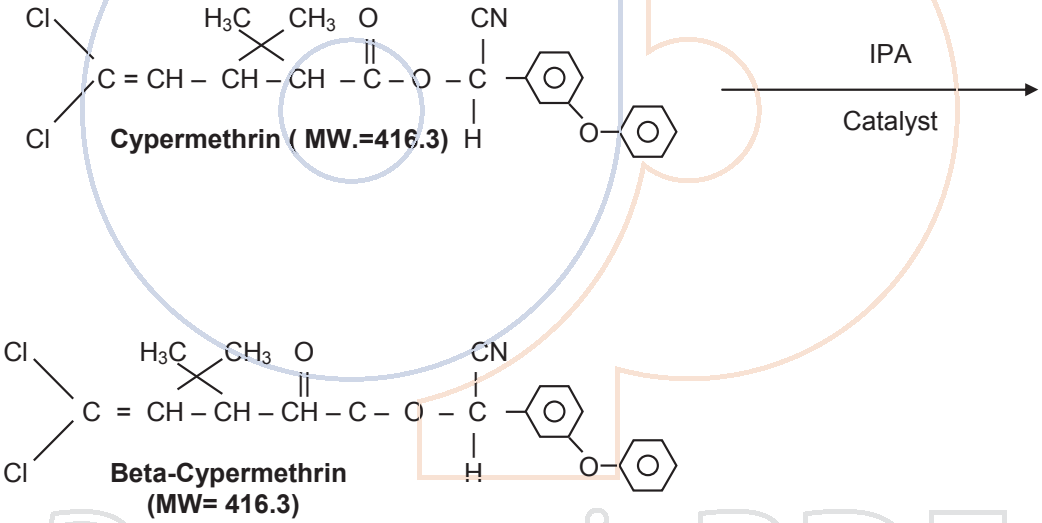
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d)Cypermethrin (T) &Beta, Zeta, Theta etc Isomers (T)

Brief manufacturing process:

Cypermethrin (Tech) of 50:50 Cis:Trans ratio of the purity >92% is treated with Epimerising Catalyst in pressure of Iso Propyl Alcohol – solvent to give Beta – Cypermethrin crude material which on recrystallisation from Iso Propyl Alcohol gives the pure product Beta – Cypermethrin

B) CHEMICAL REACTIONS:



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Material Balance / Mass Balance (All Quantities are in Kg)

BETA – CYPERMETHRIN (TECH)					
INPUT				**OUTPUT**	
Sr No	**Raw Materials / Items**	**Kg/Batch**		**Product / Bi Product**	**Qty/Batch**
1	Cypermethrin Tech	1430		Beta Cypermethrin	1010
2	Solvent –IPA for Reaction	1430		Recovered Solvent – IPA + Catalyst	2436
3	Catalyst - 1	143		Solvent + Catalyst Loss	252
4	Solvent –IPA for washings	1100		Cypermethrin Isomer	405
	Total	**4103**		**Total**	**4103**

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e) Imidacloprid (T)

Brief manufacturing process:

2 – Chloro, 5 – Chloromethyl Pyridine (CCMP) is reacted with N – Nitro IminoImidazolidine (N-NII) in present of catalyst and solvent.

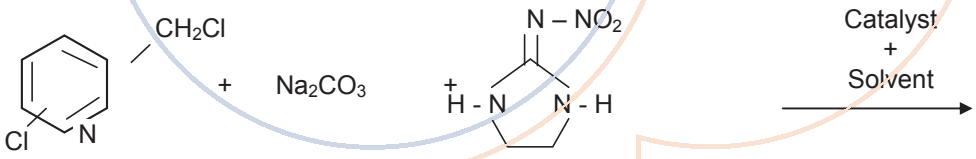
The Hydrochloric acid, which is formed during the reaction, is scavenged by putting Sodium carbonate as acid scavenger. The resulting mass is diluted by water & filtered to remove the salts of Sodium Chloride (NaCl) & Sodium bicarbonate.

The organic mass is then treated with water and finally solvent is removed by distillation.

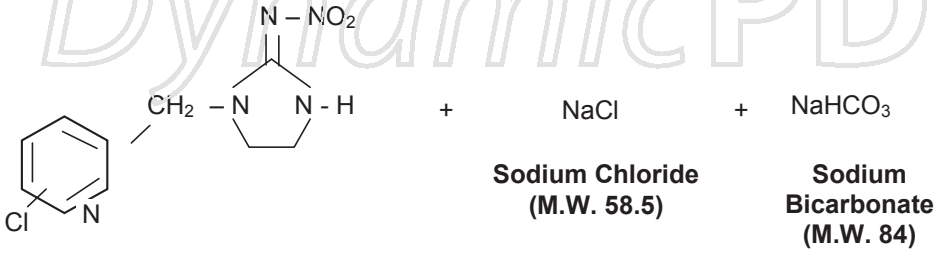
The concentrated mass is then crystallized to get pure product – Imidacloprid (Tech)

Finally Toxic Effluent which contains traces of Pesticides is taken to Hydrolysis stage for detoxification. Where Aq. Mass is treated at high temp. by Alkali for the rapid hydrolysis of pesticides to simpler non-toxic compounds.

B) CHEMICAL REACTIONS:



CCMP (M.W. 162) | **Sodium Carbonate (M.W. 106)** | **N-NII (M.W. 130)**



Imidacloprid (M.W. 255.7) | **Sodium Chloride (M.W. 58.5)** | **Sodium Bicarbonate (M.W. 84)**

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Material Balance / Mass Balance (All Quantities are in Kg)

IMIDACLOPRID (TECH)					
IN- PUT				OUT- PUT	
Sr No	Raw Materials / Items	Kg/Batch		Product / Bi Product	Qty/Batch
1	2- Chloro -5- Chloromethyl Pyridine	900		Imidacloprid	1030
2	N- Nitro N- Methyl Imidazolidine	850		Recovered Solvent DMF	2110
3	Sodium Carbonate	705		Solvent Loss DMF	90
4	Catalyst -1	10		Recovered Solvent Methanol	370
5	Solvent - DMF	2200		Solvent Loss Methanol	30
6	Water for Washings	1000		Aqueous Layer to ETP	2360
7	Caustic Lye 47 %	50		Distillation Residue	125
8	Solvent - Methanol	400			
	Total	**6115**		**Total**	**6115**

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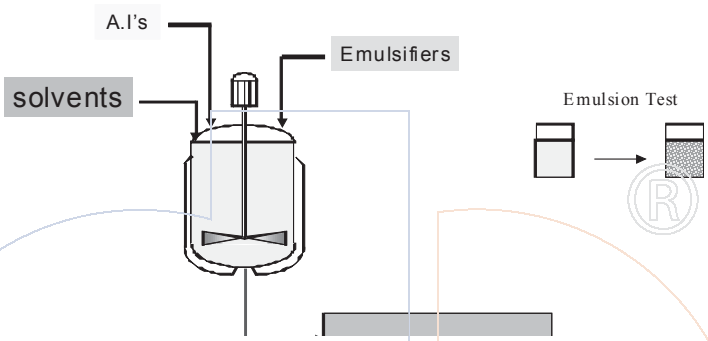
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FORMULATION PRODUCTS

Insecticides (Liquid base-EC,SL)

Process Description



Insecticide (Liquids-EC,SL)

Liq. Process:

In this process ,the plant produces a concentrated Liquid product, ready to be diluted & used.

A- Procedure:

1- Filling the appropriate solvent(s) to the reactor.

2- Adding the emulsifiers while agitation.

3- Adding the Active Ingredients (A.i.) to agitated reactor.

- The A.I. appears in several forms:
  - -Liquid
  - -Powder
  - -Melted material

4 – Complete as homogenized product.

5 – Analysis (Concentration, Stability, final user simulation…)

6 – Packing in varies bottles according demands, Followed by Q.C.

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B - The plant has to handle each form of A.I. by using:

- Melting devices.
- Elevation devices (hoist, elevators, pneumatics...).
- Feeding devices (chute, rotary valve, dust collector...).

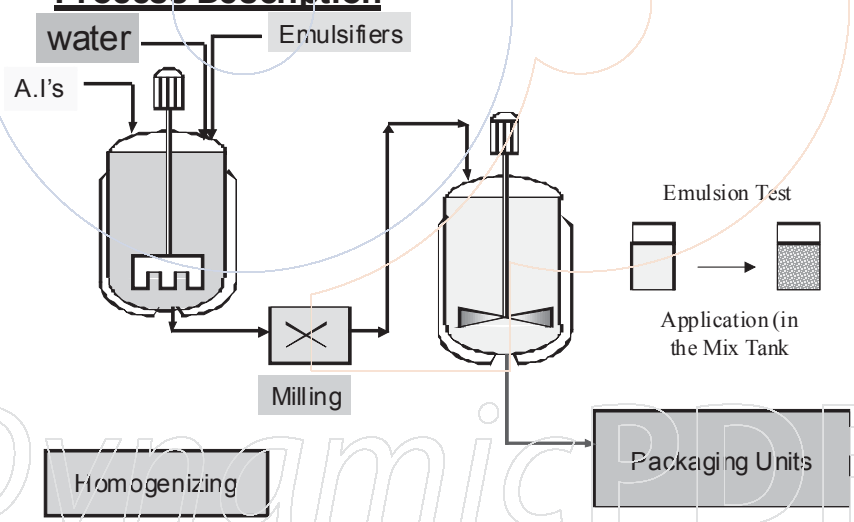
C – Safety equipments (Extinguishing sys, ex. proof orientation, Activated carbon, N_2 blanketing where needed... .)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material area & Product area, organized for best management ability.

Insecticides (Liquid base-SC)

Process Description



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Insecticide (Liquids-SC)

Liq. Process:

In this process ,the plant produces a concentrated Liquid product, ready to be diluted & used.

A- Procedure:

1- Filling the appropriate solvent(s) to the reactor.

2- Adding the emulsifiers while agitation.

3- Adding the Active Ingredients (A.I.) to agitated / homogenizing reactor.

- The A.I's appears in several forms:

-Liquid , Powder or Melted material.

4 – The homogeneous mixture milled to homogeny suspension.

5 – The milled mixture accumulated in agitated tank before packing

5 – Analysis (Concentration, Stability, final user simulation...)

6 – Packing in varies bottles according demands, Followed by Q.C.

B - The plant has to handle each form of A.I. by using:

- Melting devices.
- Elevation devices (hoist, elevators, pneumatics...).
- Feeding devices (chute, rotary valve, dust collector...).

C – Safety equipments (Extinguishing sys, ex. proof orientation, Activated carbon, N_2 blanketing where needed... .)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material area & Product area, organized for best management ability.

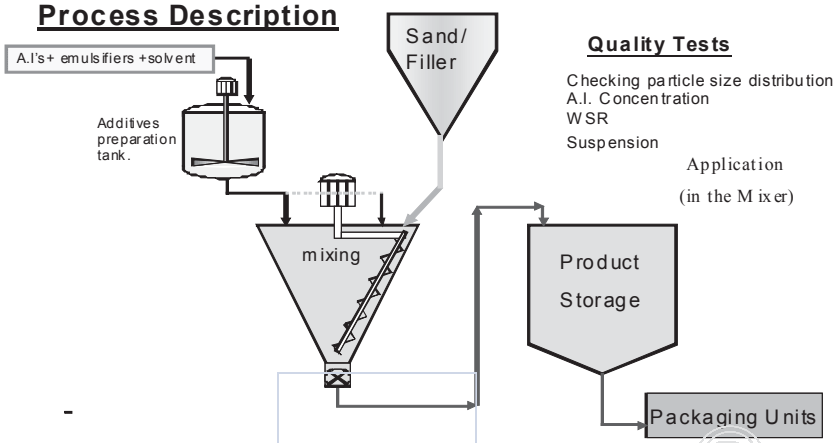
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Insecticides (solids-Gr,WG)

Process Description



Quality Tests

Checking particle size distribution
A.I. Concentration
WSR
Suspension

Application
(in the Mixer)

-

Insecticides (solids-GR,WG)

Solids-GR,WG Process:

In this process ,the plant produces a homogenized granules , ready for final use.

A- Procedure:

1 - Preparation the mixture of AI's, emulsifiers & solvent in a mixed reactor.

2 - Feeding the carrier ingredient (sand...) to solid mixer (x2, identical)

3 - Spraying the mixture on the mixed sand.

4 – Mixing an appropriate period to homogenize the product.

5 – Sample to analyze the mixture.

6 – Transfer the product to the storage tank while screening lumps & agglomeration.

7 - Analyze the product (A.I. concentration, particle size distribution).

7 -Packaging in varies packages followed by Q.C.

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B - The plant has to handle each form of A.I. & sand by using:

- Elevation devices (hoist, elevators, pneumatics…).
- Feeding devices (chute, rotary valve, dust collector…).
- Solid mixing devices(x2) to achieve the needed rate.

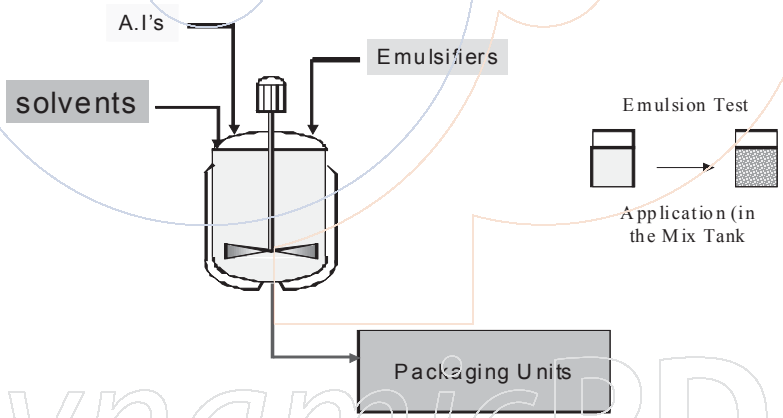
C – Safety equipments (Extinguishing sys, Activated carbon, ventilation of dust feeding points, N_2 blanketing where needed….)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material & Product storage area, organized for best management ability.

Fungisides (Liquid base EC,L)

Process Description



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Fungisides (Liquids-EC,L,SC)

Liq. Process:

In this process ,the plant produces a concentrated Liquid product, ready to be diluted & used.

A- Procedure:

1- Filling the appropriate solvent(s) to the reactor.

2- Adding the emulsifiers while agitation.

3- Adding the Active Ingredients (A.I.) to agitated reactor.

- The A.I. appears in several forms:
  - -Liquid
  - -Powder
  - -Melted material

4 – Complete as homogenized product.

5 – Analysis (Concentration, Stability, final user simulation…)

6 – Packing in varies bottles according demands, Followed by Q.C.

B - The plant has to handle each form of A.I. by using:

- Melting devices.
- Elevation devices (hoist, elevators, pneumatics…).
- Feeding devices (chute, rotary valve, dust collector…).

C – Safety equipments (Extinguishing sys, ex. proof orientation, Activated carbon, N_2 blanketing where needed…)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material area & Product area, organized for best management ability.

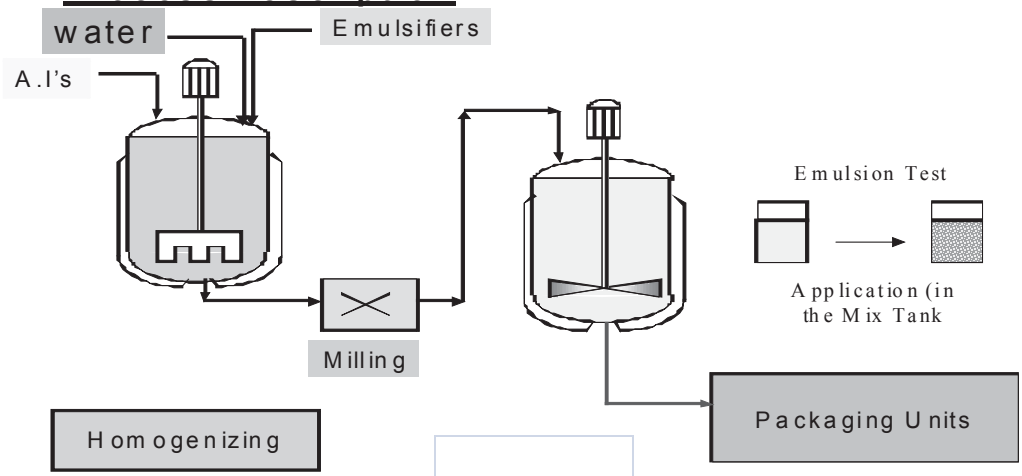
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Fungicides (Liquid base-SC)

Process Description



Fungicide (Liquids-SC)

Liq. Process:

In this process ,the plant produces a concentrated Liquid product, ready to be diluted & used.

A- Procedure:

1- Filling the appropriate solvent(s) to the reactor.

2- Adding the emulsifiers while agitation.

3- Adding the Active Ingredients (A.I.) to agitated / homogenizing reactor.

- The A.I's appears in several forms:

-Liquid , Powder or Melted material.

4 – The homogeneous mixture milled to homogeny suspension.

5 – The milled mixture accumulated in agitated tank before packing

5 – Analysis (Concentration, Stability, final user simulation...)

6 – Packing in varies bottles according demands, Foliowed by Q.C

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Fungicides (Solid-WP)

Fungi (solids-WP) continue

B - The plant has to handle each form of A.I. & sand by using:

- Elevation devices (hoist, elevators, pneumatics…).
- Feeding devices (chute, rotary valve, dust collector…).

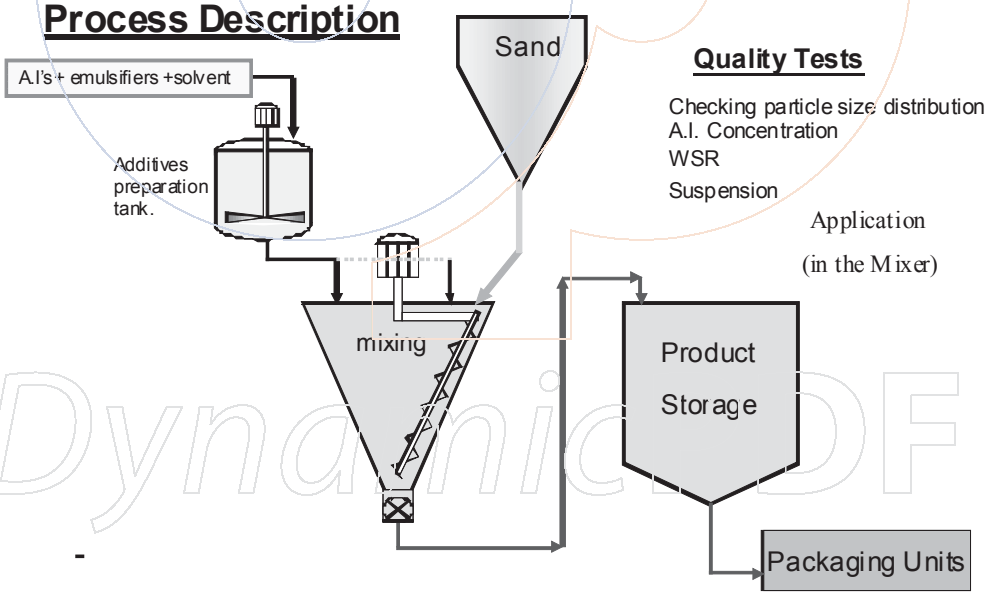
C – Safety equipments (Extinguishing sys, Activated carbon, ventilation of dust feeding points, N_2 blanketing where needed… .)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material & Product storage area, organized for best manageme nt ability.

Fongicides (solids-Gr, WG)

Process Description



Quality Tests

Checking particle size distribution
A.I. Concentration
WSR
Suspension

Application (in the Mixer)

-

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Fungicides (solids-GR,WG)

Solids-GR,WG Process:

In this process ,the plant produces a homogenized granules , ready for final use.

A- Procedure:

1 - Preparation the mixture of AI's, emulsifiers & solvent in a mixed reactor.

2 - Feeding the carrier ingredient (sand…) to solid mixer (x2, identical)

3 - Spraying the mixture on the mixed sand.

4 – Mixing an appropriate period to homogenize the product.

5 – Sample to analyze the mixture.

6 – Transfer the product to the storage tank while screening lumps & agglomeration.

7 - Analyze the product (A.I. concentration, particle size distribution).

7 -Packaging in varies packages followed by Q.C.

B - The plant has to handle each form of A.I. & sand by using:

- Elevation devices (hoist, elevators, pneumatics…).
- Feeding devices (chute, rotary valve, dust collector…).
- Solid mixing devices(x2) to achieve the needed rate.

C – Safety equipments (Extinguishing sys, Activated carbon, ventilation of dust feeding points, N_2 blanketing where needed….)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material & Product storage area, organized for best management ability.

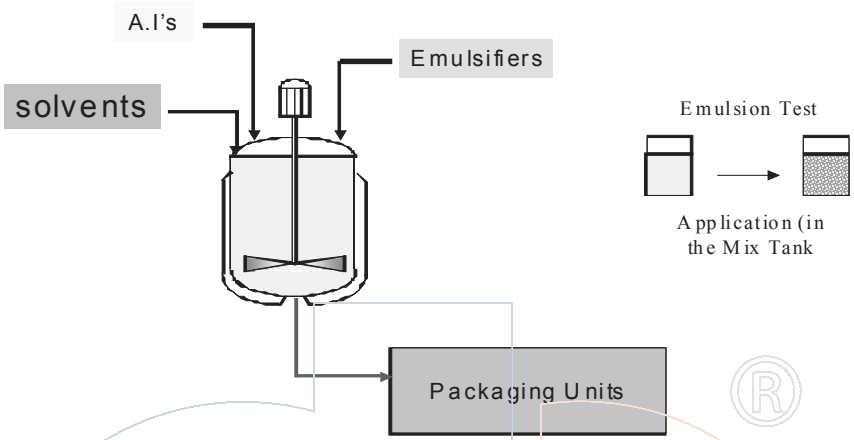
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Herbicides (Liquid base EC,SL)

Process Description



Herb (Liquids EC,SL) continue

B - The plant has to handle each form of A.I. by using:

- Melting devices.
- Elevation devices (hoist, elevators, pneumatics...).
- Feeding devices (chute, rotary valve, dust collector...).

C – Safety equipments (Extinguishing sys, ex. proof orientation, Activated carbon, N_2 blanketing where needed... .)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material area & Product area, organized for best management ability.

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Herbicides (Liquids-EC,SL)

Liq. Process:

In this process ,the plant produces a concentrated Liquid product, ready to be diluted & used.

A- Procedure:

1- Filling the appropriate solvent(s) to the reactor.

2- Adding the emulsifiers while agitation.

3- Adding the Active Ingredients (A.I.) to agitated reactor.

- The A.I. appears in several forms:
  - -Liquid
  - -Powder
  - -Melted material

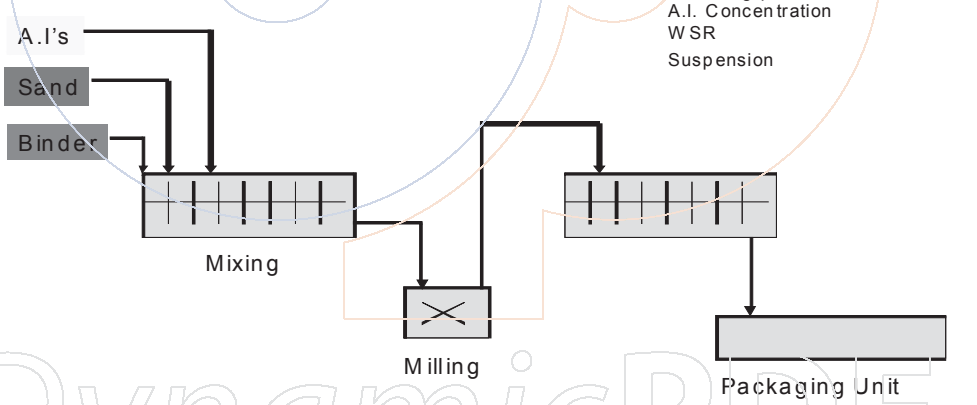
4 – Complete as homogenized product.

5 – Analysis (Concentration, Stability, final user simulation..)

6 – Packing in varies bottles according demands, Followed by Q.C.

Herbicides (Solid-powder WP)

Process Description



Quality Tests

Checking particle size distribution
A.I. Concentration
WSR
Suspension

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B - The plant has to handle each form of A.I. & sand by using:

- Elevation devices (hoist, elevators, pneumatics…).
- Feeding devices (chute, rotary valve, dust collector…).

C – Safety equipments (Extinguishing sys, Activated carbon, ventilation of dust feeding points, N_2 blanketing where needed….)

D – Appropriate Instrumentation for safe & high quality product.

E – Raw material & Product storage area, organized for best management ability.

Herbicides (solids-WP)

Solid Process:

In this process ,the plant produces a homogenized powder, ready for suspension and final use.

A- Procedure:

1- Feeding the carrier ingredient (sand…)

2- Adding the Active Ingredients (A.I.) to a mixer.

-The A.I. appears as Liquid or Powder

3- Adding the emulsifiers .

4 – Mix to homogenize the mixture.

5 - Mill the homogenized mixture in the milling equipment.

6 – Transfer the powder to a 2nd mixer to homogenize the product.

7 - Analyze the product (A.I. concentration, particle size distribution, WSR & suspension).

8 – Packaging in varies packages followed by Q.C.

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B) Raw Material Consumption:

DETAIL OF RAW MATERIAL CONSUMPTION PER MT OF PRODUCT						
			During Previous Financial Year (Apr2018-Mar 2019)		During Current Financial Year (Apr 2019-Mar 2020)	
Sr.No	PRODUCT	NAME OF RAW MATERIAL	QUANTITY (MT/MT)	QUANTITY (MT/ANNUM)	QUANTITY (MT/MT)	QUANTITY (MT)
1	Meta Bromo Nitrobenzene (Organic Intermediate)	H2SO4	140	0	140	0
		Oleum	160	0	160	0
		Nitro Benzene	98.4	0	98.4	0
		Bromine	52	0	52	0
		Catalyst	0.6	0	0.6	0
		Toluene	344	0	344	0
2	Meta Bromo Anisole	3-BromoNitobenzene	1.25	0	1.25	0
		KOH	0.986	0	0.986	0
		Tetra butyle Ammonium Bromide	0.316	0	0.316	0
		Methanol	0.26	0	0.26	0
		Toluene	0.046	0	0.046	0
		30% HCL	0.42	0	0.42	0
3	Meta PhenoxyBenzaldehyde (Organic Intermediate)	Benzaldehyde	0.83	1943.2707	0.83	2901.0907
		KOH	0.45	1053.5805	0.45	1572.8805
		Bromine	0.675	1580.37075	0.675	2359.3208
		Phenol	0.735	1720.84815	0.735	2569.0382
		Toluene	1.095	2563.71255	1.095	3827.3426
		Chlorine	0.265	620.44185	0.265	926.25185
		EDC	3.85	9013.9665	3.85	13456.867
		Aluminum Chloride	1.2	2809.548	1.2	4194.348

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		H2SO4 (98%)	0.065	152.18385	0.065	227.19385
		C.S.Lye	0.182	426.11478	0.182	636.14278
		PTSA	1.2	2809.54	1.2	4194.34
		MEG	0.86	2013.5094	0.86	3005.94
4	Lambda cyhalothrin (pesticide)	C.S.Lye	0.638	0	0.638	53.4963
		Lambda cyhalothric Acid	0.728	0	0.728	61.0428
		Thionyl Chloride (TC)	0.388	0	0.388	32.5338
		D M Formamide (DMF)	0.03	0	0.03	2.5155
		Hexane	6.792	0	6.792	569.5092
		NaCN	0.2	0	0.2	16.77
		TEBA (Catalyst)	0.14	0	0.14	11.739
		Soda Ash	0.14	0	0.14	11.739
		MPB	0.557	0	0.557	46.70445
		Acid Chloride	0.764	0	0.764	64.0614
		Hypo Soln.	1.071	0	1.071	89.80335
		NaOH	1.071	0	1.071	89.80335
		IPA	1.25	0	1.25	104.8125
		DI- isopropyle amine	0.133	0	0.133	11.15205
		HCL	0.19	0	0.19	15.9315
		Acideic Aqueous	2.823	0	2.823	236.70855
5	D V ACID Chloride (Pesticide)	CTC	1.55	3299.3145	1.55	3603.1145
		Acrylonitrile	0.5	1064.295	0.5	1162.295
		Thionyl Chloride (TC)	1.673	3561.13107	1.673	3889.0391
		D M Formamide (DMF)	0.03	63.8577	0.03	69.7377
		Hexane	9.14	19455.3126	9.14	21246.753
		HCL 30%	1.8	3831.462	1.8	4184.262
		Iso Butylene	0.594	1264.38246	0.594	1380.8065
		H2SO4 (98%)	1.199	2552.17941	1.199	2787.1834
		DEA-HCL	0.011	23.41449	0.011	25.57049

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		Acetonitrile	0.022	46.82898	0.022	51.14098
		TEA	0.825	1756.08675	0.825	1917.7868
		C.S.Lye	7.03	14963.9877	7.03	16341.868
		NaOH	0.971	2066.86089	0.971	2257.1769
		Water	8.806	18744.36354	8.806	20470.34

5	Cypermethrin Tech. (Pesticide)	MPB	0.48	764.0208	0.48	1103.4672
		D V Acide Chloride	0.584	929.55864	0.584	1342.5518
		Sodium Cynaide	0.14	222.8394	0.14	321.8446
		n-Haxane	0.74	1177.8654	0.74	1701.1786
		Soda Ash	0.01	15.9171	0.01	22.9889
		Water	2.2	3501.762	2.2	5057.558
6	Alphamethrin Tech. (Pesticide)	Cypermethrin	1.25	501.85	1.25	824.9125
		Triethylsmine	0.3	120.444	0.3	197.979
		n-Haxane	0.609	244.50132	0.609	401.89737
		Water	0.5	200.74	0.5	329.965
7	Permethrin Tech	Meta PhenoxyBenzaldehyde Alcohol	0.512	138.65472	0.512	160.15
		D V Acide Chloride	0.595	161.13195	0.595	186.116
		Water	1.468	397.54908	1.468	459.19

8	MetaMitron (Herbicides)	Mendelonitrile	1.377	1070.09424	1.377	928.93797
		Ethyle Alcohol	2.485	1931.1432	2.485	1676.4059
		Toluene	2.044	1588.43328	2.044	1378.9028
		Thionyl Chloride (TC)	0.951	739.04112	0.951	641.55411
		TEBA	0.057	44.29584	0.057	38.45277
		C.S.Lye	0.151	117.34512	0.151	101.86611
		Sodium Hypochlorite	10.015	7782.8568	10.015	6756.2192
		Hydrazine Hydrate	1.52	1181.2224	1.52	1025.4072

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		Ethy Acetate	0.918	713.39616	0.918	619.29198
		HCL 30%	0.478	371.46336	0.478	322.46358
		Ammonia	0.3	233.136	0.3	202.383
		Water	10.125	7868.34	10.125	6830.4263
8	Thionyl Chloride	Sulphur	0.3	0	0.3	0
		Chlorine	0.6	0	0.6	0
		Sulpher Di Oxide	0.2	0	0.2	0
9	SULPHER CHLORIDE	Sulphur	0.475	0	0.475	0
		Chlorine	0.525	0	0.525	0
10	Acid Chloride	Acid	0.4	0	0.4	0
		Thionyl Chloride	0.55	0	0.55	0
		DMF	0.03	0	0.03	0
11	Hexaconzole (T)	1,3 Di Chloro Benzene	0.51	0	0.51	0
		Pentanoyl Chloride	0.417	0	0.417	0
		Alumimun Chloride	0.632	0	0.632	0
		Solvent - EDC	1.85	0	1.85	0
		Methylene TriphenylPhosphorane	0.944	0	0.944	0
		Bromine	0.54	0	0.54	0
		Solvent - THF	1.2	0	1.2	0
		Hydrogen Peroxide	0.116	0	0.116	0
		Potassium Hydroxide	0.195	0	0.195	0
		1,2,4 - Triazole	0.22	0	0.22	0
		Solvent – Dimethyl Formamide		0	0	0

11	b) Tebuconzole (T)	1-(4 – Chlorophenyl) 4-4- Dimethyl -3-Pentanoate	0.675	0	0.675	0
		Sodium Methoxide	0.162	0	0.162	0
		Di Methyl Sulfide	0.186	0	0.186	0

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		Solvent - Toluene	1.4	0	1.4	0
		1,2,4 - Triazole	0.206	0	0.206	0
		Solvent – DMF	1.1	0	1.1	0
12	Propioconzole (T)	1,3 Di Chloro Benzene	0.452	0	0.452	0
		Acetyl Chloride	0.238	0	0.238	0
		Alumimun Chloride	0.558	0	0.558	0
		Solvent - EDC	1.6	0	1.6	0
		Bromine	0.553	0	0.553	0
		Catalyst	0.01	0	0.01	0
		1,2 - Butanediol	0.32	0	0.32	0
		Solvent - Toluene	1	0	1	0
		Potassium Hydroxide	0.166	0	0.166	0
		1,2,4 - Triazole	0.21	0	0.21	0
		Solvent – Dimethyl Formamide	1	0	1	0
13	Dicamba (T)	2,4-dichloro phenol	0.82	0	0.82	44.198
		Carbon dioxide	0.26	0	0.26	14.014
		Dimehtylsulfate	0.32	0	0.32	17.248
		Sodium hydroxide	0.205	0	0.205	11.0495
		Solvent -Methenol	1.4	0	1.4	75.46
		Solvent -Toluene	1.6	0	1.6	86.24
14	Metribuzine (T)	ATMT	1	0	1	0
		Di Methyl Sulphate	0.652	0	0.652	0
		Sulfuric Acid	1.274	0	1.274	0
		Soda Ash	1.6	0	1.6	0
		Caustic Soda Flakes	0.03	0	0.03	0

15	Pendimethalin (T)	Hydrogen	0.032	0	0.032	0
		Diethylketone	0.692	0	0.692	0
		EDC	1	0	1	0

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		Sulfuric acid 98 %	0.263	0	0.263	0
		Nitric acid 60 %	0.826	0	0.826	0
16	Transfluthrin (T)	2,3,5,6 Tetra Fluoro Benzyl Alcohol	0. 5	0	0. 5	0
		R- Trans Cypermethric Acid Chloride	0.62	0	0.62	0
		Catalyst	0.012	0	0.012	0
		Solvent- Hexane	2	0	2	0
		5 % Soda Ash Solution	0.25	0	0.25	0
17	Cyfluthrin& Beta Isomers (T)	3- Phenoxy -4-FluoroBenzaldehyde	0.51	0	0.51	0
		CMAC- Cypermethric Avid Chloride	0.56	0	0.56	0
		Sodium Cyanide	0.132	0	0.132	0
		Solvent –n- Hexane	2.9	0	2.9	0
		Catalyst	0.01	0	0.01	0
		5 % Soda Ash Solution	0.49	0	0.49	0
		5 % Acetic Acid Solution	0.49	0	0.49	0
		8-10 % Sodium Hypochorite Solution	0.78	0	0.78	0
18	Bifenthrin (T)	Lambda Acid	0.57	0	0.57	0
		3-Phenyl -2-Methyl Benzyl Chloride	0.54	0	0.54	0
		Catalyst	0.024	0	0.024	0
		Solvent- Hexane	0.58	0	0.58	0
19	Cypermethrin (T) & Beta/Zeta/Theta Isomers (T)	Meta PhenoxyBenzaldehyde	0.463	0	0.463	0
		CMAC- Cypermethric Acid Chloride	0.542	0	0.542	0
		Sodium Cyanide	0.463	0	0.463	0
		Solvent –n- Hexane	0.126	0	0.126	0
		Catalyst	2.78	0	2.78	0

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		4 % Soda Ash Solution	0.009	0	0.009	0
		5 % Acetic Acid Solution	0.463	0	0.463	0
		8-10 % Sodium Hypochorite Solution	0.74	0	0.74	0

20	Imidacloprid (T)	2- Chloro -5- Chloromethyl Pyridine	0.88	0	0.88	0
		N- Nitro N- Methyl Imidazolidine	0.83	0	0.83	0
		Sodium Carbonate	0.68	0	0.68	0
		Catalyst -1	0.01	0	0.01	0
		Solvent - DMF	2.14	0	2.14	0
		Caustic Lye 47 %	0.05	0	0.05	0
		Solvent - Methanol	0.39	0	0.39	0

21	Sulfentrazone (T)	Acetaldehyde	0.376	0	0.376	0
		Acetic Acid	0.5	0	0.5	0
		Chlorine	0.53	0	0.53	0
		Phenyl Hydrazine	0.765	0	0.765	0
		Sodium Cyanate	0.53	0	0.53	0
		Methanol	4	0	4	0
		Caustic Lye	0.5	0	0.5	0
		Potassium Carbonate	0.9	0	0.9	0
		Dimethyl Formamide	7.55	0	7.55	0
		Dichlorodifluoromethane	0.65	0	0.65	0
		Oleum	2.075	0	2.075	0
		MDC	2.62	0	2.62	0
		Nitric Acid	0.185	0	0.185	0
		Iso Propyl alcohol	6.415	0	6.415	0
		Methane Sulfonyl Chloride	0.689	0	0.689	0
		Pyridine	0.49	0	0.49	0

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		Toluene	4.983	0	4.983	0
		DEA	3669	0	3669	0
22	Glyphosate	Caustic lye	1.32	0	1.32	0
		HCL 30%	1.9	0	1.9	0
		HCHO	0.234	0	0.234	0
		H3PO3	0.641	0	0.641	0
		20% Ammonia	1.94	0	1.94	0
		Carbon dioxide	0.05	0	0.05	0
		Oxygen	0.113	0	0.113	0
		H2SO4	0.345	0	0.345	0
23	2,5 DCP	2,5 DCA	1.2	0	1.2	0
		Water	0.133	0	0.133	0
		H2SO4	0.726	0	0.726	0
		NSS	1.1	0	1.1	0
		Sulphamic acid	0.1	0	0.1	0
		SBC	0.003	0	0.003	0
		O-XYLENE	2	0	2	0

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PART- C

Pollution discharges to environment/ unit of output.

(Parameter as specified in the consent issued)

1	WASTE WATER	CONSENTRATION OF POLLUTANTS DISCHARGE	QUANTITY OF POLLUTANTS DISCHARGE (KL/DAY)	% OF VARIATION FROM PRESCRIBED STANDARDS WITH REASON
		386.92kl/day (Avrage)		
	(i) pH	6.5-8.5		
	(ii) TSS (mg/l)	100 mg/l		
	oil&grease (mg/l)	1.23 mg/l TO 4.8 mg/l		
	BOD (mg/l)(3 DAYS AT 27 C)	58mg/l TO 71 mg/L		
	COD (mg/l)	230 mg/l TO 280mg/L		IN case when biological system was disturbed cod reduction reduce, In that case 12 % of COD variation observed.
	chloride mg/l	2500 mg/l		
	sulphate mg/l	-		
	Fluorides mg/l	1.05mg/l		
	Sulphides mg/l	0.13 mg/l		
	Pesticides mg/l	--		
	Ammonical Nitrogen mg/l	16.40 mg/l		
	Copper mg/l	0.0287 mg/l		
	Zinc mg/l	0.0978 mg/l		
	Total Residual Chloride mg/l	0.51 mg/l		
	Arsenic mg/l	0.0654 mg/l		

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	Hexavalent chromium mg/l	BDL		
	Total chromium mg/l	BDL		
	Nickel mg/l	0.057		
	Phenolic Compounds mg/l	BDL		
	Seleniummg/l	BDL		
	Manganese mg/l	0.0078 mg/l		
	Iron mg/l	BDL		
	Vanadium mg/l	BDL		
	Bioassay test	90% survival of fish after 48 hrs.		
2	**Air**	(mg/Nm3)		
	Stack attached to Boiler-I			Available stack analysis of GPCB approved
	.PM	106 mg/Nm3		
	.SO2	84 ppm		
	NOX	30 ppm		
	Stack Attached to Boiler -II			
	PM	97 mg/Nm3		
	SO2	92 ppm		
	NOX	44 ppm		
	Thermic Fluid Heater			
	.PM	BDL		
	.SO2	BDL		
	NOX	40.2 ppm		
	Incinerator	mg/Nm3		
	HCL	10		
	SO2	38.4		

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	CO	5.8		
	TOC	5		
	HF	BDL		
	NOX	110		
	Total dioxins and furans	BDL		
	Cd+ Th + their compounds	BDL		
	Hg and its compounds	BDL		
	Sb + As + Pb + Cr + Co + Cu+ Mn + Ni+ V+ their compounds	BDL		
	Vent attached to Reaction vessel	Mg/M3		Available stack analysis of GPCB approved
	1. HCL	BDL		
	2. CL2	BDL		
	3.SO2	8.0		
	NOX	BDL		
	Hydrogen Sulphide	BDL		
	Hydrocarbon	BDL		
3	Ambient air			
	Near Security gate (Location -I)	µg/m3		
	PM 10	82		
	PM2.5	31		
	Sulphur Dioxide	19		
	Nitrogen Dioxide	24		
	HCL	BDL		
	Chlorin as Cl2	BDL		
	H2S	BDL		
	CS2	BDL		
	HC	BDL		

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	NH3	BDL			
	CO	BDL			
	Hydrogen Fluride	BDL			
	Near ETP (Location-II)	µg/m3			
	PM 10	76			
	PM2.5	27			
	Sulphur Dioxide	17			
	Nitrogen Dioxide	20			
	HCL	BDL			
	Chlorin as Cl2	BDL			
	H2S	BDL			
	CS2	BDL			
	HC	BDL			
	NH3	BDL			
	CO	BDL			
	Hydrogen Fluride	BDL			
	Near DG set (Location –III)	µg/m3			
	PM 10	75			
	PM2.5	29			
	Sulphur Dioxide	19			
	Nitrogen Dioxide	22			
	HCL	BDL			
	Chlorin as Cl2	BDL			
	H2S	BDL			
	CS2	BDL			
	HC	BDL			
	NH3	BDL			
	CO	BDL			
	Hydrogen Fluride	BDL			
	Ambient Noise	**Noise level dB**			

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	(Day)				
	Near Main Gate	66.2			
	Near ETP	62.1			
	Near D.G SET	64.1			
	Near Packing Area	54.1			
	Near Boiler Area	66.3			
	Near Raw material area	55.6			
	Ambient Noise				
	(Night))	**Noise level dB**			
	Near Main Gate	55.3			
	Near ETP	59.2			
	Near D.G SET	60.2			
	Near Packing Area	50.2			
	Near Boiler Area	63.8			
	Near Raw material area	51.3			
	Work Place Noise				
	(Day)	**Noise level dB**			
	Plant:1 (CMAC)	65.7			
	Plant:2(Cypermethrin)	65.3			
	Plant:3 (MPBD)	68.3			
	Plant:4(Dicamba)	69.8			
	Plant:5(Metamitron)	63.5			
	Plant:6(Deltamethrin)	58.6			
	Plant:7(Methayl chloride)	58.4			
	Plant:8Bifenthrin/ Lambda/ Zeta	56.2			
	Raw Material Area	53.2			
	Packing area	53.8			
	Utility 1	79.8			
	Utility 2	78.8			
	Work Place Noise				

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	(Night)				
	Plant:1 (CMAC)	63.3			
	Plant:2(Cypermethrin)	63.8			
	Plant:3 (MPBD)	65.4			
	Plant:4(Dicamba)	67.8			
	Plant:5(Metamitron)	67.6			
	Plant:6(Deltamethrin)	60.8			
	Plant:7(Methayl chloride)	56.2			
	Plant:8Bifenthrin/ Lambda/ Zeta	56.4			
	Raw Material Area	50.2			
	Packing area	50.6			
	Utility 1	77.6			
	Utility 2	77.2			
* VALUES ARE BASED ON THE CONCENTRATION MEASRED BY GPCB APPROVED LABORATORY DURING THE YEAR * VALUES ARE BASED ON THE CONSENTRATION MEASRED BY THIRD PARTY NABAL APPROVED LABORATORY DURING THE YEAR					
* CALCULATED BASED ON THE COCENTRATION AS MEASURE BY GPCB APPROVED LABORATORY DURING THE YEAR					

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PART- D

(HAZARDOUS WASTES)

Hazardous Wastes	Total Quantity (MT)	
	During the previous financial year (APR 2018-2019)	During the current financial year (APR 2019-2020)
(a) From process	1314.41	4001.38
(b) From pollution Control Facilities	3934.58	11953.640

PART- E

SOLID WASTES

	TOTAL QUANTITY (Kg)	
	During the Previous Financial Year(APR 2018-2019)	During the Current Financial Year (APR 2019-2020)
(a) From Pollution Control Equipment	3934.58	11953.640
(b) From Process	1314.41	4001.38

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PART- F

Please specify the characterizations (in terms of composition of quantum) of Hazardous as well solid water and indicate disposal practice adopted for both these categories of wastes.

ETP sludge and MEE salts are collect, storage, transportation, disposal at common TSDF site at BEILDahej, and DETOX India, Gandhidham, Kutch with proper manifest. Only GPS mounted vehicle allowed with Colour coding as per Hazardous waste rule 2016.

High chloride residuewastecollect, storage, transportation, disposal toOnsite incinerator or Common Incinerator site at SEPPL, BEIL Ankleshwar with online manifest system and GPS Mounted vehicle.

low chlorideresidue waste and Liquid Incinerable waste collect, storage, transportation, disposal toOnsite incinerator or Pre- processing site at RSPL:-I, RSPL:-II panoli and GEPIL rajasthan with online manifest system and GPS Mounted vehicle also Low chloride high CV residue waste send to co-processing at cement industries with proper manifest system.

We maintain track record and manifest record and update it in monthly report.

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PART- G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

NONE

PART- H

Additional measures/ investment proposal for environmental protection including abatement of pollution, prevention of pollution.

The existing facility to control air pollution is adequate and working efficiently. But we have provided another graphite Scrubber in series for better scrubbing. We have provided chilling & brine condenser in series for control the VOC level in ambient air. We have provided emergency Chlorine scrubber system.

We have provided multi effect evaporator system for controlling TDS, We have installed 60'by60' semi-automatic filter press for reducing TSS from effluent.

We have provided another brine condenser in MEE for control VOC. We have provided diaphragm type pumps for material handling instead of pressure transfer. We are revamping the onsite incinerator for improving the abatement of pollution.

We have online monitoring system at Boiler and Incinerator also we install online monitoring system at process stack for continuous monitoring.

We are improving our system for better cod reduction with fenton method.

We are segregate high TDS effluent stream and send it to MEE plant thus ETP Biological system run smoothly, at current condition due to segregation in ETP effluent stream and send it to MEE plant our MEE salt generation is increase but we are working on it to minimize solid waste generation with improving in product process.

We have adopted the cleaner production facility. We had achieved the cleaner production award.

We are installed 300 kl/day RO plant for recycle of boiler and cooling tower water.

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Certain expense towards running and maintenance of pollution control devices and development and maintenance of plantation will be incurred by company.

PART- I

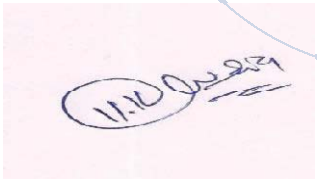
Any other particulates in respect of environmental protection and abatement of pollution.

Miscellaneous

None

Prepared By Gharia Vatsal **For M/S Hemani Industries Ltd Unit:-III & IV**

Date: - 31/05/2020



Signature

Name: Vatsal Gharia

Designation Ass- Manager Environment

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Annexure-12

Director List along with DIN Number

List of Directors :

Sr. No.	Name and Address of Director	Designation	DIN No.
1	*Mr. Mohan Sunderji Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Managing Director	01803334
2	*Mr. Nitin Karsandas Dama* Sai Krupa, Plot No. 209, Hingwala Lane, Ghatkopar (East), Mumbai - 400 077.	Whole - Time Director	01058731
3	*Mrs. Minal Mohan Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Director	01848951
4	*Mr. Dinanath Ramayan Ray* B-08, Purnima Apartment, Near Madhuvan Society, Valia Road, Ankleshwar - 393 002	Additional Director	06917719
5	*Mr. Jayesh Mohan Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Additional Director	00934721
6	*Mr. Vasant Pradhan Bhanushali* D/7, AMAN PARK CHS., CARDINAL GRACING ROAD ANDHERI (EAST) MUMBAI 400099 MH IN	Independent Director	01289046
7	*Mr. Jeram Gangji Gorbhanushali* 4, Shilpa Apts., Jagdusha Nagar, Golibar Road, Ghatkopar (West), Mumbai - 400 86.	Independent Director	02156067

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MATHUR MANISH & CO.
Chartered Accountants

B-1, Shashwat Society, Dahej By Pass Road, Bharuch (Gujarat)
MOBILE : +91 98242 59860
DIRECT LINE : +91 72858 59860
LAND LINE : +91 2642 239932
E-mail : manishmathur.ca@gmail.com

TO WHOMSOEVER IT MAY CONCERN

This is to certify that M/s Hemani Industries Limited, located at Plot No: CH-5, GIDC Estate, Dahej, Taluka – Vagra, Dist. – Bahruch, Gujarat, has the following share holding pattern on the date of issuance of this certificate. The shareholding pattern of each director is reflected corresponding to its name.

NAME OF THE DIRECTOR	SHARES HELD
Mohan S. Dama	37%
Minal M. Dama	33%
Jayesh M. Dama	30%
TOTAL	**100%**

The Share holding pattern of M/s Hemani Life Sciences Ltd., is as following. The share holding pattern of each director is reflected corresponding to its name.

NAME OF THE DIRECTOR	SHARES HELD
Mohan S. Dama	34%
Minal M. Dama	33%
Jayesh M. Dama	33%
TOTAL	**100%**

The said pattern in case of Hemani Life Sciences Ltd. has remained same from the date of allotment of the shares.

The certificate is issued on the basis of information and data provided to us by the company.

For, Mathur Manish & Co.
Chartered Accountants

MATHUR MANISH & CO. M. No. 076848 BHARUCH

Manish Mathur
Proprietor
M. No. 076848

Date: - 11/04/2019
Place: - Bharuch

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Annexure-14
Company Profile

Gujarat Pollution Control Board

Industry Profile

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Bharuch
PCB Id: 12155

1 **Industry Details** **Hemani Industries Ltd.**

Email : ehs@hemanigroup.com
Commissioned Dt : 19/08/2010
Production Dt : 19/09/2010

PLOT NO:CH-5,E-362,
GIDC, -,
Dahej - 392140
DIST : Bharuch , TAL : Vagra , SIDC : Dahej

Consent Details: **AWH-109766 (14/07/2025)** **Owner / Group:** **40522**

2 **Type/Scale/Sector/Status:** RED / LARGE / Pesticides (technical) (excluding formulation) / In Operation

3 **Date and Time of Inspection :** 22/01/2021 / Air , Water , Hazd

4 **Investment (Plant & Machinery) in lakhs:** 18666 **Applicability of Env. Clearence :** No **# Employee :** 300

5 **Applicability of CRZ Rules :** No **Total area of Premises(Sq.MTs)/Mines(In Hectares):** 62137.000

6 **Construction area (Sq MTs)** **Green Belt :** 18641 Sq.m **Open area :** 43496 Sq.m

7 **Source of water Supply & permission obtained/Applied for :** SIDC

8 **Is there any Provision for Storage of Hazardous Chemicals ?** Yes

9 **Water Consumption in KLPD With source of water supply:** **Industry:** 2304.000 **Domestic:** 202.000

10 **Waste Water generation/Discharge(Kilo Lts Per Day-klpd) :** **Industry:** 1040.000 **Domestic:** 145.000

11 **Consumer No.(Electric Meter):** 40522

12 **Disposal Mode of Industrial / Domestic :** Sea / Septic Tank

13 **Discharge Pt / Final Receiving Body (Ultimate):** Disposed to Dahej Vilayat Pipeline (GIDC drain) / ETP TO DEEP SEA,TDS to

14 **Status of water consent Under the Water Act,1974:** INWARD NO 168, Dt. 14/07/2025 Last Inward:179128-16/07/2020[GRT]

15 **Water Consumption Break up**

Others ..... - 55.0, Agriculture - 68.0, Domestic Purpose - 202.0, Boiler Feed - 690.0, Mnfg Process - 525.0, Cooling Water - 726.0, Wash Water - 240.0

16 **Effluent Treatement plant (ETP) : Units**

ETP Details : P-Chemical Dousing Tank,P-Clarifier,P-Collection Cum Equalization,P-Collection Tank,P-Flash Mixer,P-Nuetralization,P-Oil-Grease Trap,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Reverse Osmosis,T-Sand Filter

17 **Whether Industry is a member of CETP ?** Dahej Vilayat Pipeline Development cell [31038]

18 **Boilers=3 , DG Sets=1 , Borewells = 0 , Tubewells: 0 , Capacity of All = --**

APCM Details : Alkali Scrubber,E.S.P,Not provided,Scrubber,Water Scrubber

Fuel Used : Coal,fo,H.S.D,ldo,Natural Gas

Stack Attached to : *** Not Applicable,*** Not Applicable,Boiler,Boiler+T.F.H,D.G. Sets,Fuel Heater(Thermic),Incinerator,Process Emission Vessel,Reaction Vessels

19 **Env Audit Detail :** **Sch : 1 , Dharmsinh Desai University , Year :2017 , On Dt :**

20 **Does it fall in SIDC/ INDUSTRIAL ESTATE/NOTIFIED AREA?** In GIDC Area

21 **In Case the Industry is out side the SIDC/ INDUSTRIAL ESTATE/NOTIFIED AREA?**

Distance from residencial area : 5 Kms **Distance from Forest and other ecological sensitive area :** 3 Kms

Distance from State, District or National Highway : 2 Kms

22 **TSDF Name :** Bharuch Enviro Infrastructure Ltd is -Dahej[40137]

24 **Lab Charges Pending :** Rs. 2770.00 **Water Cess Charges Pending :** NIL

25 **Last Env. Form V :** 2019-2020 **Water Cess Return :** 2017-2018 **HW Monthly Return :** Not Applicable

HAZ Waste Details **Hazardous Type :**

35.3 - Chemical sludge from waste water treatment - 2400.000 - M.T,A10 - Ammonia - 9300.000 - M.T,29.3 - Date-Expired And Off-Specification Pesticides - 276.000 - M.T,5.1 - Used or Spent Oil - 5.280 - M.T,37.2 - Ash from incinerator and flue gas cleaning residue - 210.000 - M.T,35.3 - Chemical sludge from waste water treatment - 4440.000 - M.T,B15 - Inorganic Acids (Spent Acids) - 765.000 - M.T,33.1 - Empty barrels/containers/liners contaminated with hazardous chemicals /wastes - 450.000 - M.T,37.2 - Ash from incinerator and flue gas cleaning residue - 52080.000 - M.T,A66 - Copper - 1824.000 - M.T,B15 - Inorganic Acids (Spent Acids) - 11100.000 - M.T,B36 - Salts Of Per-Acids - 30000.000 - M.T,37.2 - Ash from incinerator and flue gas cleaning residue - 3540.000 - M.T,B36 - Salts Of Per-Acids - 226.800 - M.T,N.A - Not Applicable. - 24000.000 - M.T,N.A - Not Applicable. - 0.000 - M.T,N.A - Not Applicable. - 2100.000 - M.T,20.3 - Distillation Residues - 2340.000 - M.T,17.1 - Process acidic residue, filter cake, dust - 4863.000 - M.T,N.A - Not Applicable. - 7200.000 - M.T,B36 - Salts Of Per-Acids - 16032.000 - M.T,N.A - Not Applicable. - 0.000 - M.T,B36 - Salts Of Per-Acids - 654.000 - M.T,B36 - Salts Of Per-Acids - 30900.000 - M.T

List of Products

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Gujarat Pollution Control Board

Industry Profile

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1r Hightrans Cma - 0 M.T(0), 2,4 Di Chlorophenoxy Acetic Acid - 0 M.T(0), 2,5 Dichloro Phenol - 0 M.T(0), 30% Hcl - 0 M.T(0), Acephate 75% Sp - 0 M.T(0), Acephate Tech. - 0 M.T(0), Acetamaprid Sp - 0 M.T(0), Acid Chlorides Like Valeroyl Chloride, Phenyl Acetyl Chloride - 100 M.T (0), Alluminium Chloride Solution 25% - 0 M.T(0), Alphamehtrin 10% Ec - 0 M.T(0), Alphamethrin - 100 M.T(100), Alphamethrin Tech./Permethrin Tech./Acephate Tech. - 0 M.T(0), Ammonium Chloride 20 % Wet - 0 M.T(0), Ammonium Chloride 75-80% Wet - 0 M.T(0), Bromo Benzene - 0 M.T(0), Buprofecin 25% Sc - 0 M.T(0), Carbendazim 12% + Mancozeb 63% Wp - 0 M.T(0), Carbendazim 50% Wp - 0 M.T(0), Cartap Hcl 4% Granules Gr - 0 M.T(0), Cartap Hcl 50 Sp - 0 M.T(0), Chlorantraniliprole - 0 M.T(0), Chloropyrifos 50% Ec - 0 M.T(0), Copper Oxy Chloride Wp - 0 M.T(0), Cpp - 2 Mwh(2), Cupric Chloride Solution - 0 M.T(0), Cypermethrin - 150 M.T(150), Cypermethrin 10% Ec - 0 M.T(0), Cypermethrin 25% Ec - 0 M.T(0), Deltamethrin Tech. - 12 M.T(24), Dicamba (T) - 0 M.T(0), Diclobenil(T) - 0 M.T(0), Diflubenzoron (T) - 0 M.T (0), Diruon Wp - 0 M.T(0), Dv Acid Chloride - 200 M.T(200), Fipronil - 0 M.T(0), Fipronil 5% Sc - 0 M.T(0), Fipronil Granules Gr - 0 M.T(0), Formulation Of Insecticides+herbicides+fungicides - 700 M.T(1400), Formulation Of Insecticides+herbisides+fungicides - 300 M.T(600), Fungicide A) Hexaconzole (T) - 0 M.T(0), Fungicide B)tebuconzole (T) - 0 M.T(0), Fungicide C)propioconzole (T) - 0 M.T(0), Glyphosate (41%) Sl - 0 M.T (0), Glyphosate Sl - 0 M.T(0), Glyphosate Tech. - 0 M.T(0), Hbr - 0 M.T(0), Herbicide A)dicamba (T) - 0 M.T(0), Herbicide B)metribuzine (T) - 0 M.T(0), Herbicide C)pendimethalin (T) - 0 M.T(0), Hexaconazole 5 Sc - 0 M.T(0), Hexaconazole 5 Ec - 0 M.T(0), High Trans Cma And Cmac/ High Cis Cma And Cmac - 0 M.T(0), Imazethapya 10% Sl - 0 M.T(0), Imidacloprid 17.8% Sl - 0 M.T(0), Imidacloprid 70 Wg - 0 M.T(0), Imidacloprid Granules Wg - 0 M.T(0), Insecticide A)transfluthrin (T) - 0 M.T(0), Insecticide B)cyfluthrin & Beta Isomers (T) - 0 M.T(0), Insecticide C)bifenthrin (T) - 0 M.T(0), Insecticide D)cypermethrin (T) & Beta/Zeta/Theta Isomers (T) - 0 M.T(0), Insecticide E)acetamaprid (T) - 0 M.T(0), Insecticide E)imidacloprid (T) - 0 M.T(0), Kcl Solution 20% - 0 M.T(0), Lambda Cyhalothrin - 50 M.T(50), Lambda Cyhalothrin/Deltamethrin Tech. - 0 M.T(0), Lamdacyaholothrin 5% Ec - 0 M.T(0), Mancozeb Wp - 0 M.T(0), Meta Bromo Anisole - 100 M.T(100), Meta Bromo Nitrobenzene - 100 M.T(100), Meta Phenoxy Benzaldehyde - 300 M.T(300), Metamitron Tech. - 0 Nos(0), Metamitron Tech./Glyphosate Tech./Other Herbisides - 100 M.T(100), Methyl Chloride - 200 M.T(200), Metribuzin Wp - 0 M.T(0), Miclobutanil Wp - 0 M.T(0), Monochrotophos 36% Sl - 0 M.T(0), Permethrin - 0 M.T(0), Permethrin 25% Ec - 0 M.T(0), Poly Aluminum Chloride - 0 M.T(0), Pretilachlor 50 % El - 0 M.T(0), Pyraclostobin - 0 M.T (0), Quizalofoppethyl(T) - 0 M.T(0), Sodium Sulfite 80% (Wet Cake) - 0 M.T(0), Spent Sulphuric Acid 55% - 0 M.T(0), Sulfentrazone (T) - 0 M.T (0), Sulphur Chloride - 100 M.T(0), Teflubenzuron (T) - 0 M.T(0), Thiomethoxam 25% Wg - 0 M.T(0), Thionyl Chloride - 450 M.T(0), Tricyclazole 75% Wp - 0 M.T(0), Validamycin3% L - 0 M.T(0)

Signature By

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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 08/02/2021 17:56:23 from IP No: 49.34.210.96.
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Annexure-15

Photograph of Plant Machinery



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A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 08/02/2021 17:55:18 from IP No: 49.34.210.96.
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Annexure-16

Undertaking

INDIA NON JUDICIAL

Government of Gujarat

Certificate of Stamp Duty

सत्यमेव जयते

Certificate No.	:	IN-GJ345843720073019S
Certificate Issued Date	:	05-Sep-2020 01:07 PM
Account Reference	:	IMPACC (SV)/ gj13043704/ ANKLESHWAR1/ GJ-BH
Unique Doc. Reference	:	SUBIN-GJGJ13043704073848451973085
Purchased by	:	HEMANI INDUSTRIES LTD
Description of Document	:	Article 5(h) Agreement (not otherwise provided for)
Description	:	UNDERTAKING
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	HEMANI INDUSTRIES LTD
Second Party	:	MOU
Stamp Duty Paid By	:	HEMANI INDUSTRIES LTD
Stamp Duty Amount(Rs.)	:	300 (Three Hundred only)

DynamicPDF

NOTARY MAHESH M SARVAN Ankleshwar Dist. Bharuch Regd No NTR-464/02 GOVT. OF GUJARAT (INDIA)

Z. PAIN ANKLESHWAR N.P.

MAHESH M. SARVAN NOTARY GOVT. OF GUJARAT 28 JAN 2021 1614/2021

IJB 0003287582

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Undertaking

I, Undersigned **Mr. Nitin k Dama, Director** of **M/s. Hemani Industries Limited** located Plot No. CH/5 and E-362, GIDC Dahej, Taluka Vagra, Dist: Bharuch, Gujarat hereby undertake that in case of revocation order granted by the Board for a short term period, I shall apply for revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired, I shall stop operation in compliance to closure issued to us and inform the Board, failing which all responsibilities lies with the undersigned and we shall abide by action / penalty levied by the Board for the same.

For, **Hemani Industries Limited.**

Mr. Nitin k Dama

Director

MAHESH M. SARVAN
NOTARY
(Govt. of Gujarat) INDIA.
F-1, Indraprasth Complex,
Near Vijaya Bank, GIDC, Ankleshwar-2.
Reg. No. NTR - 464 / 02, Mo. 98254 13243

A. Air Pollution Control Measures-Details (APC) Uploaded in XGN on 08/02/2021 17:54:06 from IP No: 49.34.210.96.
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Annexure-12

Director List along with DIN Number

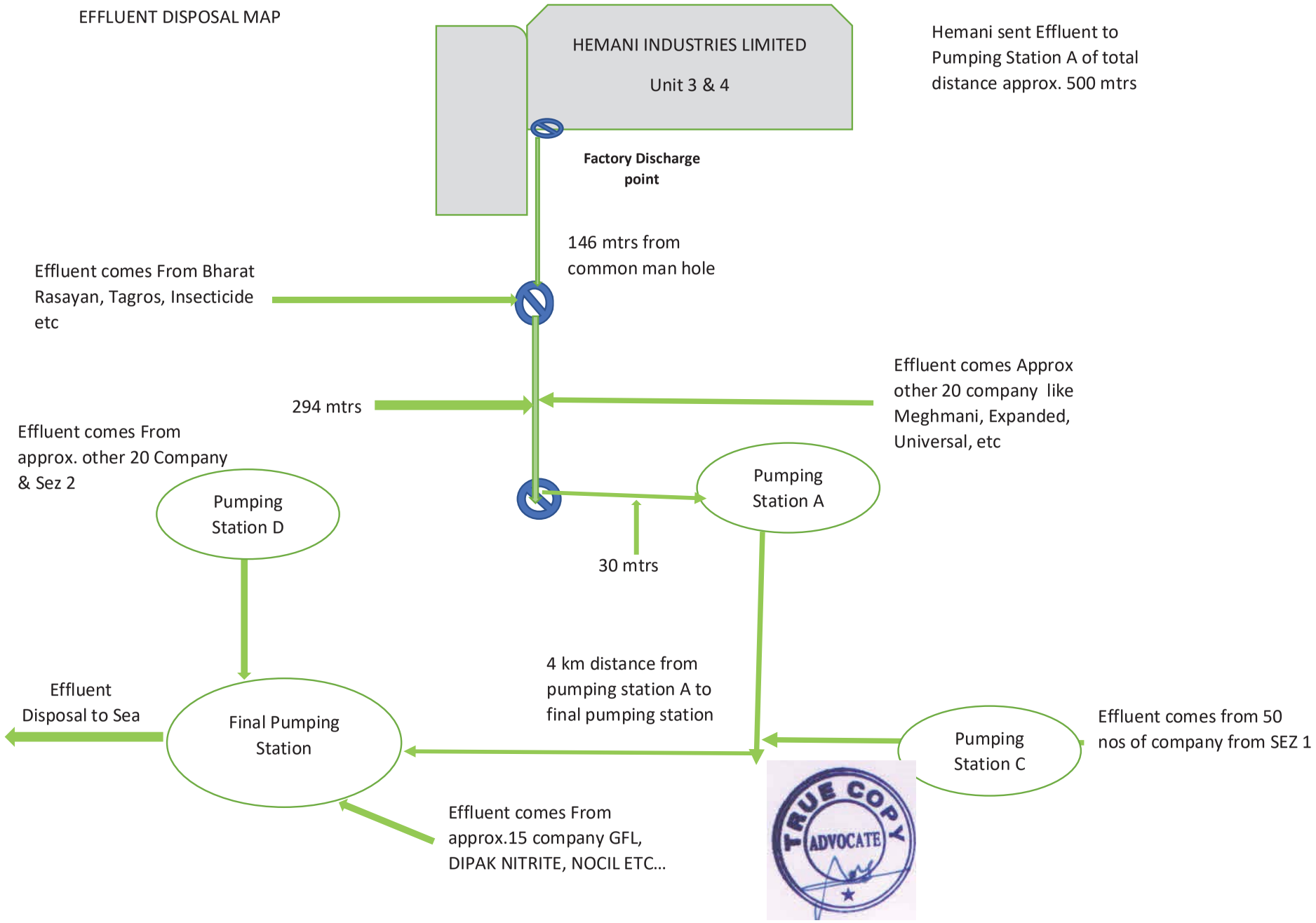
List of Directors :

Sr. No.	Name and Address of Director	Designation	DIN No.
1	*Mr. Mohan Sunderji Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Managing Director	01803334
2	*Mr. Nitin Karsandas Dama* Sai Krupa, Plot No. 209, Hingwala Lane, Ghatkopar (East), Mumbai - 400 077.	Whole - Time Director	01058731
3	*Mrs. Minal Mohan Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Director	01848951
4	*Mr. Dinanath Ramayan Ray* B-08, Purnima Apartment, Near Madhuvan Society, Valia Road, Ankleshwar - 393 002	Additional Director	06917719
5	*Mr. Jayesh Mohan Dama* Flat No. 13, 7th Floor, Khatau Apts., Joshi Lane, Tilak Road, Ghatkopar (East), Mumbai - 77.	Additional Director	00934721
6	*Mr. Vasant Pradhan Bhanushali* D/7, AMAN PARK CHS., CARDINAL GRACING ROAD ANDHERI (EAST) MUMBAI 400099 MH IN	Independent Director	01289046
7	*Mr. Jeram Gangji Goribhanushali* 4, Shilpa Apts., Jagdusha Nagar, Golibar Road, Ghatkopar (West), Mumbai - 400 86.	Independent Director	02156067



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ANNEXURE-R-31



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HEMANI

M/s HEMANI INDUSTRIES LTD
UNIT-III

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

ANNEXURE-R-32

July 20, 2021

PCB ID: 12155

To,
Unit Head- Bharuch
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

Subject : **Submission of compliance report to Notice of Direction under Section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as amended from time to time issued dated 19.07.2021 by HO, GPCB, Gandhinagar.**

Ref. : **Letter No. GPCB/BRCH-B/CCA-33(18)/ID-12155/595509 dated 19/07/2021**

Dear Sir,

This has reference to the above. We are hereby submitting compliance report to Notice of Direction under Section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as amended from time to time issued dated 19.07.2021 by HO, GPCB, Gandhinagar.

Sr. No.	Observations	Compliance Report
1.	Analysis report of sample collected from final outlet of ETP shows COD: 619 mg/l, BOD: 171 mg/l and SS: 114 mg/l which is higher than norms.	• We would like to inform you that at the time of inspection dated 24/05/2021, our ETP's biological system was disturbed and leads to least biological growth and due to that COD reduction was very low and therefore, COD value of treated effluent was found higher than prescribed limit. As an immediate action, we had improved bacterial growth by addition of MLSS 3800 mg/liter & MLVSS 1800 mg/liter as per requirement to get more biological growth in aeration process and thereafter once treated and stored effluent had Re-treated and after re-treatment, various parameters of re-treated effluent was got well within prescribed norms to discharge treated effluent into GIDC drain. • Analysis Reports for re-treated effluent for Month of June, 2021 are enclosed as an **Annexure -1**. And according to said analysis reports, since immediate action taken, COD of treated effluent is well below prescribed limit.
2.	MEE – 2: 100 KL/Day is found not in operation.	• We would like to inform you that at a time of visit MEE – 2: 100 KL/Day was under cleaning & maintenance as a safety precaution and better operation of the same. While MEE-3:300 KL/Day

• **Regd. Office** : C-301, 3rd Floor, Neelkanth Business Park, Ramdev Mandir Road, Vidyavihar (W), Mumbai-400 086. INDIA.
Tel. : +91-22-6140 7600, Fax : +91-22-6140-7602, • E-mail : hemanigroup@hotmail.com
• **Plant** : Unit - III, Plot No. CH-5, E-362, G.I.D.C. Industrial Estate, Dahej Vagra, Dist. Bharuch. Gujarat - 392 130 INDIA
Tel. : 02641-291111, Mob. : 09377796953 • E-mail : info@hemanigroup.com • **Website** : www.hemanigroup.com

A. Air Pollution Control Measures Details (APC) Uploaded in XGN on 24/07/2021 17:38:18 Hemani Group 2021-2025.
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M/s HEMANI INDUSTRIES LTD.
UNIT-III

HEMANI

GOVT. RECOGNISED TWO STAR EXPORT HOUSE
Corporate Identity Number : U24114MH1994PLC076416

		was in running condition. • Presently MEE – 2: 100 KL/Day is under operation & working efficiently.

We hope you would find the same in line with your requirements& request you to consider above.

Thanking You.

Yours Faithfully,
For **Hemani Industries Ltd.**

(Authorized Signatory)

CC:

1. Mr. F. M. Modi
   (Regional Officer - Bharuch)
   Gujarat Pollution Control Board
   C-1/119/3, GIDC Phase-2, Narmadanagar,Bharuch-392 015, Gujarat.

2. Mr. P. B. Patel
   (Deputy Environment Engineer)
   Gujarat Pollution Control Board,
   Paryavaran Bhavan, Sector 10 A, Gandhinagar – 382010, Gujarat.

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A. Air Pollution Control Measures Details (APCD) Provided : Wet Scrubber & Bag Filter & Stack Height 15 & 18.125.
B. 12155 Hemani Industries Ltd presents its compliance with the conditions of Consent Order and undertakes that the furnished information is CORRECT & UPDATE

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Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)

GPCB Recognized Schedule-II Environmental Auditor • OHSAS-18001:2007 Certified Company • ISO 9001:2015 Certified Company
NABET /QCI Accredited EIA Consultant • NABL Accredited Testing Laboratory • MOEFCC Approved Environmental Laboratory

TEST REPORT

F-LB-15/5.10/01-3

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5,E-362 GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**17.07.2021**
REF. NO.	**AEE/393-B-1/2021**
ULR NO.	--

Description of sample	:	**TREATED EFFLUENT (ETP FINAL OUTLET)**	Lab ID Code	:	**310-B/LB/20/TE**
Date of Sampling	:	**12.07.2021**	Sampling Time	:	**02:45 pm**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**AEEPL TEAM** (Mr. Romin Gandhi (Jr. Env. Engineer))	Sampling Method	:	**IS : 3025 (Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**10.0 Lit./01**	Protocol (Purpose)	:	**Wastewater Monitoring (July-2021)**
Test Parameters	:	**AS PER C.C.A. (GPCB)**	Date of Starting of Test	:	**13.07.2021**
Sample Receipt Date	:	**13.07.2021 (10:20 am)**	Date of Completion of Test	:	**17.07.2021**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	GPCB PERMISSIBLE LIMIT	RESULT 310-B/LB/20/TE	TEST METHOD
1.	pH	--	6.5-8.5	7.40	IS:3025 (P-11):1983
2.	Temperature	°C	Shall not exceed 5 °C above the receiving water temperature	25.0	IS:3025 (P-9):1984
3.	Total Suspended Solids (TSS)	mg/L	100	70.0	IS:3025 (P-17):1984
4.	Chemical Oxygen Demand (COD)	mg/L	250.0	225.4	APHA & AWWA.23rd Ed.5220-B.(5-18)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	100.0	61.64	IS:3025 (P-44):1993
6.	Oil & Grease	mg/L	10.0	<0.4	IS:3025 (P-39):1991
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	5.0	<0.05	IS:3025 (P-43):1992
8.	Ammonical Nitrogen (as NH_3 - N)	mg/L	50.0	31.95	APHA & AWWA.23rd Ed.4500-NH_3 B & C.(4-114,115,116)

NOTE: Not in our NABL Scope.
M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)

----------End of Test Report----------

REG. OFFICE
403-404, Centre Point, Nr. Kadiwala School, Ring Road, Surat - 395 002. (Gujarat), India. Phone : + 91 (261) 2460854 / 2461241
E-mail: aquaair.surat@hotmail.com, Visit us at : www.aqua-air.co.in

A. Air Pollution Control Measures Details (APCM) uploaded in ACN Unit - 10/07/2021, 17:34:48 from IP No. 103.206.138.125.
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Aqua-Air Environmental Engineers Pvt. Ltd.
(Pollution Control Consultants & Engineers)

GPCB Recognized Schedule-II Environmental Auditor • OHSAS-18001:2007 Certified Company • ISO 9001:2015 Certified Company
NABET /QCI Accredited EIA Consultant • NABL Accredited Testing Laboratory • MOEFCC Approved Environmental Laboratory

TEST REPORT

F-LB-15/5.10/01-3

Customer's Name and Address
M/s. HEMANI INDUSTRIES LTD.
Plot No. : CH/5,E-362 GIDC Industries Estate,
Dahej, Ta: Vagra, Dist: Bharuch-392 140,
Gujarat, **INDIA**

ISSUE DATE	**08.07.2021**
REF. NO.	**AEE/388-B-1/2021**
ULR NO.	**--**

Description of sample	:	**TREATED EFFLUENT (ETP FINAL OUTLET)**	Lab ID Code	:	**305-B/LB/20/TE**
Date of Sampling	:	**02.07.2021**	Sampling Time	:	**02:00 pm**
			Mode of sampling	:	**Grab**
Sample Collected By	:	**AEEPL TEAM** (Mr. Romin Gandhi (Jr. Env. Engineer))	Sampling Method	:	**IS : 3025 (Part-1:1987)**
			Packing/Seal	:	**Sealed with Proper Identification**
Quantity /No. of Sample	:	**10.0 Lit./01**	Protocol (Purpose)	:	**Wastewater Monitoring (July-2021)**
Test Parameters	:	**AS PER C.C.A. (GPCB)**	Date of Starting of Test	:	**03.07.2021**
Sample Receipt Date	:	**03.07.2021 (10:40 am)**	Date of Completion of Test	:	**08.07.2021**
Test Method	:	**As per Result Table**			

RESULT TABLE

SR. NO.	PARAMETER	UNIT	GPCB PERMISSIBLE LIMIT	RESULT 305-B/LB/20/TE	TEST METHOD
1.	pH	--	6.5-8.5	7.21	IS:3025 (P-11):1983
2.	Temperature	°C	Shall not exceed 5 °C above the receiving water temperature	25.0	IS:3025 (P-9):1984
3.	Total Suspended Solids (TSS)	mg/L	100	62.0	IS:3025 (P-17):1984
4.	Chemical Oxygen Demand (COD)	mg/L	250.0	245.8	APHA & AWWA.23rd Ed.5220-B.(5-18)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	100.0	91.75	IS:3025 (P-44):1993
6.	Oil & Grease	mg/L	10.0	<0.4	IS:3025 (P-39):1991
7.	Phenolic Compounds (as C_6H_5OH)	mg/L	5.0	<0.05	IS:3025 (P-43):1992
8.	Ammonical Nitrogen (as NH_3- N)	mg/L	50.0	33.27	APHA & AWWA.23rd Ed.4500-NH_3 B & C.(4-114,115,116)

NOTE: * Not in our NABL Scope.
M/s. AQUA-AIR ENVIRONMENTAL ENGINEERS PVT. LTD.

AUTHORIZED SIGNATORY
CHIRAG LAVANA
(QUALITY MANAGER)

PREPARED BY
DRASHTI PATEL
(JR. ENV. ENGINEER)

----------End of Test Report----------

TRUE COPY ADVOCATE

REG. OFFICE
403-404, Centre Point, Nr. Kadiwala School, Ring Road, Surat - 395 002. (Gujarat), India. Phone : + 91 (261) 2460854 / 2461241
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